Factual Report

Submitted in Reference to

Hon'ble National Green Tribunal,

Central Zone, Bhopal

order dated 10-09-2024 in the matter of

Original Application No. 210/2024

Mahendra Maurya

Versus

State of Rajasthan & Ors.

Report of the committee constituted by the Hon'ble NGT, Central Zone Bench, Bhopal in the matter of

Mahendra Maurya & State of Rajasthan & Ors. OA No. 210/2024 (C.Z.)

The details of the matter is as under

1. **Applicant**:- Mahendra Maurya

2. **Respondents**:-

a) State of Rajasthan through District Collector, Nagaur, Rajasthan
b) Member Secretary, Rajasthan Pollution Control Board, Jaipur
c) The Mining Officer, District Nagaur, Rajasthan.
d) The District Forest Officer, District, Nagaur, Rajasthan
e) M/s Ultratech Cement Limited, Khariya, Khangar, Tehsil Pipad City, District, Jodhpur, Rajasthan.

3. **Background**:-

Upon the complaint submitted by applicant Sh. Mahendra Maurya on the behalf of complainants against **M/s UltraTech Cement Ltd- Rajashree Lime Stone Mine No. 02 (ML No. 03/1995) which is located N/v Basni, Tehsil Merta, District Nagaur,** submitted letter petition was treated and registered as Original Application by Hon'ble National Green Tribunal (Central Zone Bhopal) for the matter related to alleged use of old commercial vehicles, no efforts in planation activity, mining activity on Grazing Lad (Gochar Land) and pond area inter alia.

The letter petition and subsequent Hon'ble NGT judgement have highlighted/alleged following issues:

a. The vehicles used for transporting stones in the mining area are over 20 years old and emit excessive smoke, leading to significant environmental pollution and making it difficult to live in the area.
b. The company has not taken any concrete steps for forest conservation. Over the past 10 years, there has been no tree plantation activity, which has led to increasing environmental pollution.
c. The company is conducting mining activities on pond lands, grazing lands, and forest lands. This has blocked water inflow and resulted in the destruction of grazing lands, forcing wildlife to migrate, and adversely affecting the environment.
d. The mining area is extensive, making it difficult for wildlife to reside there. The company has not taken any solid measures for wildlife conservation, which is affecting the environment.
e. The mining pits are very deep, and the lack of fencing around the pits makes it difficult for wildlife to move safely. Many animals have been falling into these pits, resulting in fatalities

4. **Hon'ble NGT Central Zone Bench order dated 10/09/2024 :-**

Hon'ble NGT vide its order dated 10-09-2024 in this matter has issued following directions for collecting relevant information and subsequently submit a factual and action taken report: **(Attached as Annexure-1.)**

"In view of the seriousness of the matter we constitute a Joint Committee consisting the following members to visit the site and submit the report.

i. ***One representative from the Collector***
ii. ***One representative from the Central Pollution Control Board***
iii. ***One representative from the Member Secretary, State Pollution Control Board (Rajasthan)***
iv. ***One representative from the District Forest Officer, District Jodhpur, (Rajasthan)***

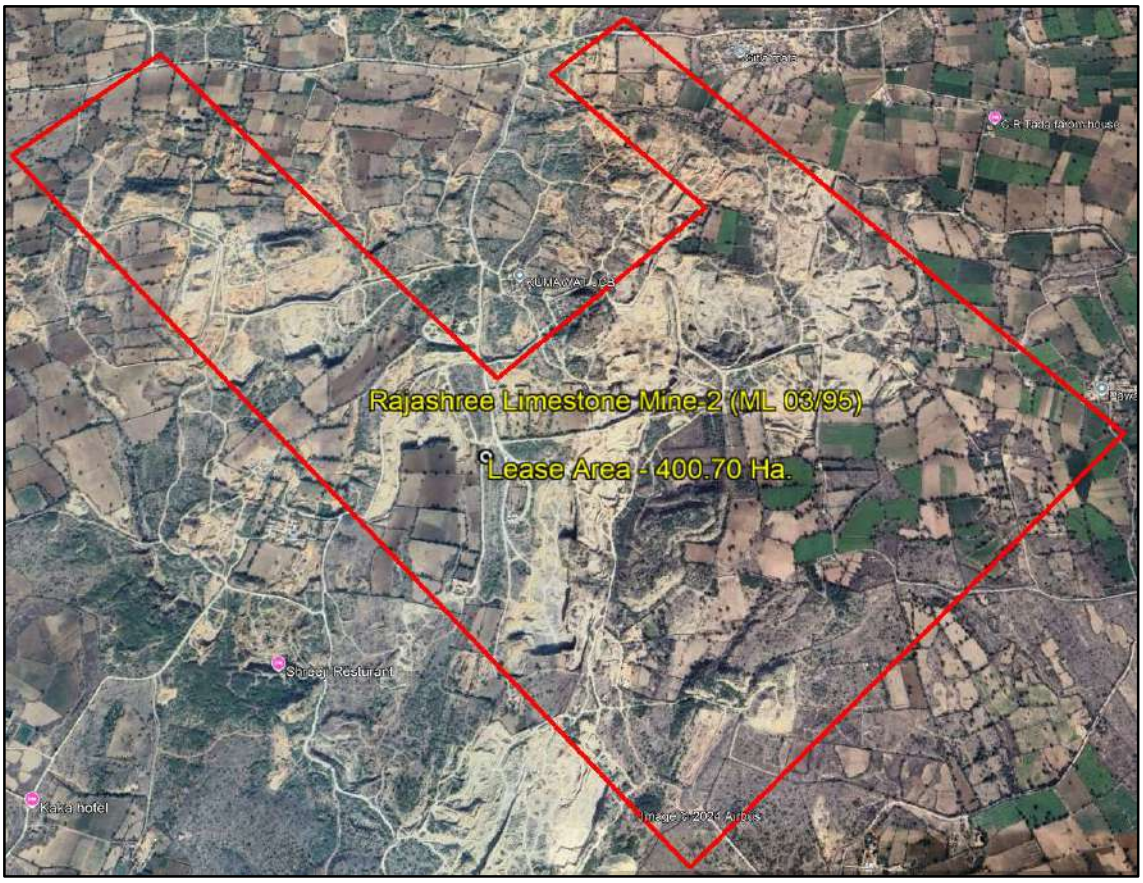
9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support."---(Point 08 and 09)

5. **Constitution of Joint Committee:**

Accordingly, following officers from the concerning departments were nominated for the Joint Committee. **(Copy of nomination letters are enclosed as Annexure- 2)**

Name of Officers	Designation	Representative of Respective Departments
Shri Sanjay Kumar Mukati	Scientist "B"	**Representative of Central Pollution Control Board (Regional Directorate Bhopal)**
Smt. Poonam Choyal	Sub-Divisional Magistrate (SDM), Merta	**Representative of District Collector, Nagaur**
Shri Sachin Kumar	RSPCB Regional Officer Nagaur	**Representative of Member Secretary, Rajasthan State Pollution Control Board, Jaipur**
Shri Premchand Kumawat	Forest Range Officer (FRO), Range Merta City	**Representative of District Forest Officer, Nagaur**

6. **Google Map of M/s Ultratech Cement Limited, Unit- Birla White (Rajashree Lime Stone Mine No.- 2):**



7. **Field Observation of Joint Committee:**

This report is being filed by the aforementioned Joint Committee after conducting the field visit on 07th of October, 2024, verifying the issues raised by the applicant and discussing with all stake-holders i.e. RSPCB, Forest Department, and Land Revenue Department. Telephonic communication had been made with all applicants regarding notifying about the inspection of the joint committee and to be present during inspection, however applicants Sh. Ram Kishore, Sh. Mukesh, Sh. Suresh among other applicants and some other villagers/residents were present during course of inspection, Copy of the attendance sheet of the Joint Committee Members and others is attached at **Annexure-3**

After the meeting and discussion about raised issued the Joint Committee visited the mining area along with the applicants (Sh. Sh. Ram Kishore, Sh.Mukesh, Sh.Suresh and others) and respondent (representative of M/s UltraTech Cement Ltd). The Joint Committee visited the

places shown/ indicated by them i.e. mining areas, over burden dump area, pond area, roads in the mining area, safety measures adopted, plantation etc., and verified the facts with the help of village Patwari & forest officials.

In light of the Joint Committee's inability to achieve a consensus regarding the field observations conducted during the site inspection, it is respectfully submitted that the committee shall present its report in two distinct and separate parts: the first part will delineate the findings and observations as reported by the representatives of the Central Pollution Control Board, the Office of the District Conservator of Forest, Nagaur and Rajasthan State Pollution Control Board; the second part will comprise a separate report from the Sub-Divisional Magistrate of Merta, acting in her capacity as the representative of the District Collector of Nagaur, which shall articulate divergent conclusions pertaining to the matter at hand.

PART-A

OBSERVATIONS OF REPRESENTATIVES OF THE CENTRAL POLLUTION CONTROL BOARD, THE OFFICE OF THE DISTRICT CONSERVATOR OF FOREST, NAGAUR AND RAJASTHAN STATE POLLUTION CONTROL BOARD

Point-wise details of status observed/verified by the all-joint committee members except from SDM Merta are as follows:

S.No.	Grievances raised in the application	Status as on 7th October 2024
1	The vehicles used for transporting stones in the mining area are over 20 years old and emit excessive smoke, leading to significant environmental pollution and making it difficult to live in the area.	• As per records submitted by the respondent (M/s Ultratech Cement Ltd.), there are 218 nos. of commercial vehicles/trucks registered with DGMS that are being used for transportation of limestone. None of the 218 vehicles are owned by the respondent (representative of M/s UltraTech Cement Ltd) and all the vehicles are hired by the unit through contractors. • As per submitted records, all 218 vehicles are with valid Registration Certificate (RC) and Pollution Under Control (PUC) certificate. The committee verified the PUC certificates & RCs and found in order. 93 Nos. of vehicles are having age over 20 years and the details of vehicles and its owners name etc is attached at **Annexure-4. Further,**

		Opinion/Clarification regarding extension of Registration Certificate (RC) validity for vehicles beyond 20 years may be sought from Regional Transport Office, Nagaur. ● The respondent (representative of M/s UltraTech Cement Ltd) reported that they regularly monitor the ambient air quality at 06 locations inside the mining area through the approved 3rd party laboratory for compliance of EC conditions None of the parameters exceeded prescribed norms in recent. The analysis reports of last 06 months are attached as **Annexure-5**
2	The company has not taken any concrete steps for forest conservation. Over the past 10 years, there has been no tree plantation activity, which has led to increasing environmental pollution.	● During visit the committee observed that the mining lease area is acquired with semi-rocky soil and it may be very difficult to grow the plants. Even though the respondent (M/s Ultratech Cement Ltd.) has done plantation and developed green belts in the mining lease area. ● The Joint Committee also identified that the unit has carried out approx. 40000 plantations within the mining lease area and covered the Approx. 35 Hectares land of the mining lease area. The certified copy of planation status in the mining lease area by the District Forest Office Nagaur of 2020 is attached at **Annexure-6** ● As per submitted records by the respondent has carried out 4000 planation in FY 2021-22, 4000 planation in FY 2022-23 and 2500 planation in FY 2023-24. Records along with purchasing receipts are attached at **Annexure-6** ● The plantation is complying the EC/ consent condition. **Compliance of Environment Clearance (EC) was verified by inspection from Integrated Regional Office of MoEF**

		&CC, Jaipur on 14/06/2024 and mine was found in complying the conditions of EC issued to the unit. Certified compliance of the EC by MoEF&CC report dated 29/06/2024 is attached at Annexure-8
3	The company is conducting mining activities on pond lands, grazing lands, and forest lands. This has blocked water inflow and resulted in the destruction of grazing lands, forcing wildlife to migrate, and adversely affecting the environment.	● As per observation of Joint Committee, 01 Nos. of pond was located at Khasra no. 4, 46, 47 Village Basni Narsingh Barsingh within mining lease having area of Approx. 0.99 hectare. No mining activity was observed within/on/nearby the pond area. ● As per land revenue record, the grazing land/Gochar Bhumi are located at Khasra No. 67, 68, 69 and 76 within mining lease having area of Approx. 1.90 hectares. No mining activity or encroachment were observed on Gochar Bhumi. ● As per report submitted by the Forest Range Officer, Range Merta, there is no forest area/land located within mining lease area and there is minimal population of wild animals in the vicinity of the lease area. Also, no cases of animal rescue or animal fatality has been registered/reported with the DCF Office Nagaur so far. Copy of report of Forest Range Officer is attached at **Annexure-7** ● **Compliance of Environment Clearance (EC) was verified by inspection from Integrated Regional Office of MoEF &CC, Jaipur on 14/06/2024 and mine was found in complying the conditions of EC issued to the unit. Certified compliance of the EC by MoEF&CC report dated 29/06/2024 is attached at Annexure-8** ● As per records of RSPCB, respondent (M/s Ultratech Cement Ltd.) is submitting regular

		compliance reports of consent conditions of Consent to operate along with air monitoring report from approved laboratory. Last compliance report of the last issued CTO is attached at **Annexure-9**
4	The mining area is extensive, making it difficult for wildlife to reside there. The company has not taken any solid measures for wildlife conservation, which is affecting the environment.	● As per observation of Joint Committee, apart from few cows/oxen, no other animals were found residing or roaming within the lease area during visit. ● Also, as per report submitted by the Forest Range Officer, Range Merta, nearest forest area is located in Lamba Jatani which has a aerial distance of 07 Kms from the lease area and there is negligible population of wild animals within/ in vicinity of the lease boundary. The forest department duly signed report is attached at **Annexure-7**
5	The mining pits are very deep, and the lack of fencing around the pits makes it difficult for wildlife to move safely. Many animals have been falling into these pits, resulting in fatalities	Bund wall of height approx. 4 feet height were found provided around working mining pits. Retaining walls and bund walls were found constructed around the overburden dumps in the lease area. As per report submitted by the Forest Range Officer, Range Merta, no reported case of animal rescue or animal fatality has been registered with the DCF Office, Nagaur so far.

1. **Other observations made during the meeting and field visit:**

(i) The mine under reference is running in the name of M/s UltraTech Cement Ltd-Rajashree Lime Stone Mine No. 02 (ML No. 03/1995) which is located Near Village-Basni, Tehsil Merta, District Nagaur, which was allotted by Department of Mines and Geology Rajasthan on 10/04/1987. ML No. 03/1995.The mine area is a part of the Survey of India Topo sheet No.45/14 bounded by Latitude 26.583022N to 26.6089055N and Longitude73.7851055E to73.82111667E. The total mining lease area is about 400.70 hectares out of which 295.85 hectares is Khatedari land and 104.85 hectares is revenue land. As per records of the land revenue department, Gochar land of Approx. 1.90 hectares and 0.99 hectares of talab/pond area is located within the mining lease area. The copy of land details is attached at **Annexure-10.** It is to be noted that mine was non-operational during inspection and no transportation activities were found observed.

(ii) The respondent obtained first Environmental Clearance from Ministry of Environment, Forest and Climate Change (MoEF&CC) on17th November 2005 for the capacity of 0.45 MTPA then after PP got extension of the EC on 25th August 2020 for expansion of lime stone production capacity from 0.45 MTPA to 1.0 MTPA for one-year period. Then after the PP again get the extension of EC on dated 4th October 2021 for 03 years at same capacity i.e.1.0 MTPA. The PP also got further extension of EC on dated 11th September 2024 for the 03 years with same previous capacity extending the validity of EC upto August 2027. As per Certified Compliance report dated 29/06/2024 of Integrated Regional Office (IRO) of MoEF&CC, Jaipur, mining lease was found in compliance. All the issued copies of EC are attached at **Annexure-8.**

(iii) The Mine had valid consent to operate issued by RSPCB till 24/08/2024. Presently, the renewal of consent to operate is under consideration with RSPCB Head Office, Jaipur. The copy of last Consent to Operate (CTO) is attached at **Annexure-11.** During the visit on 7.10.2024 the mine was non-operational and as per Ravenna records of Department of mines and Geology, mine is non-operational due to expiry of Consent to Operate since 24/08/2024.

(iv) M/s UltraTech cement Ltd (Unit: Birla white) is an existing lime stone mine which is running since 1987. At present lime stone mine is operating with 1.0 Million MT per Annum capacity of developing/ active pits. Total excavated area is about112 hectare with 12 nos of developing/active pits with an approved mining plan. During visit the joint committee observed that mine has 12 working mining pits (Combined Area of working pits = Approx. 112 hectares) and 10 overburden dumps (Combined Area of Overburden Dumps = Approx. 32 hectares). The copy of the approved mining plan and present working plan is attached at **Annexure-13** and **Annexure-14.**

(v) As per records of Department of Mines and Geology, the Ravanna's of mineral has been within the consented production capacity for the period in which mine was operational. Records of Ravannas issued by Department of Mines and Geology is attached at **Annexure-12**

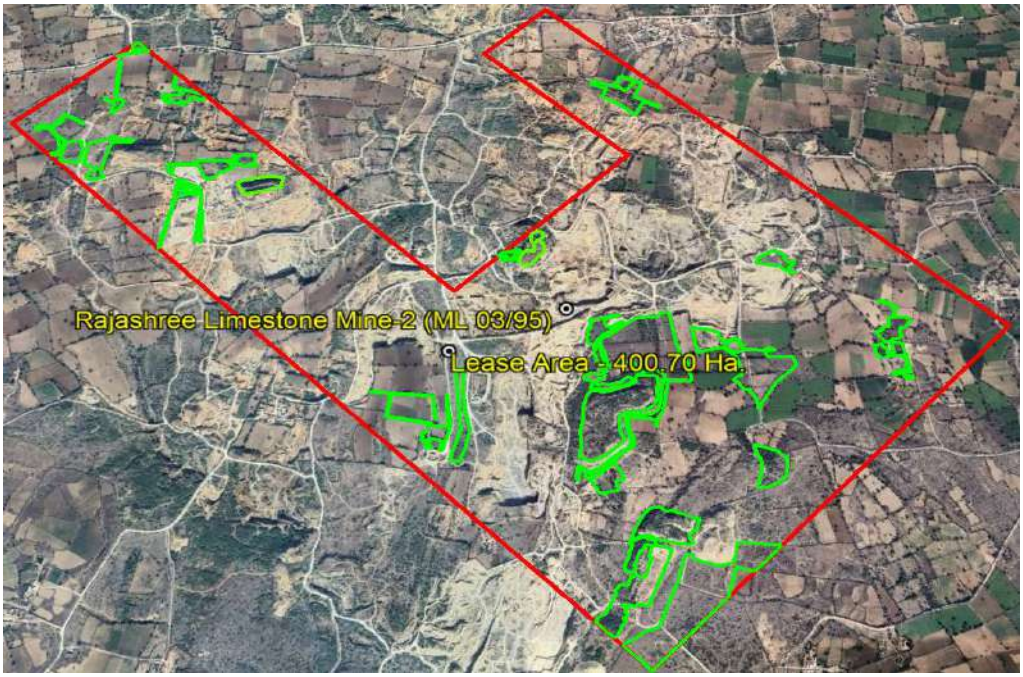
(vi) During the site inspection on 7th October 2024, the Joint Committee found that:

- Mine was found non-operational and no transportation activity was observed during inspection.
- The mining lease area (ML 03/1995) does not include any forest land and the density of wildlife is also minimal in the said mining area as observed by the joint committee and too confirmed by the forest department.
- The respondent (M/s Ultratech Cement Ltd.) has approved mining plan and the excavation work is done as per the plan.
- No illegal mining was found as per records of the Department of Mines and Geology.
- The mine has proper demarcation of the mine boundary with latitude and longitude as per ML allotted area.
- The mining activity is being done in scientific manner and controlled blasting is also done with permission of DGMS. The copy of the DGMS permission is attached at **Annexure-15**

(vii) As per records provided by the respondent (M/s Ultratech Cement Ltd.), mine has qualified Mining Manager registered and certified by Director General of Mines Safety (DGMS) Rajasthan. Certificate is attached at **Annexure-15.**

(viii) During the inspection the joint committee observed that the PP is doing CSR activities nearby mining lease areas and the activity reports are attached as **Annexure-16.**

(ix) The unit has carried out plantation of approx. 40000 trees/plants which included approx. 2500 new saplings with coverage area of approx. 35 hectares within/outside the mine. Considering the working area in the mine, unit needed to cover approx. 40 hectares. Therefore, unit has provided adequate plantation considering the working/current mining pit area. **Google Earth Map demarcating the green belt developed is attached below:**



(x) During visit no sign boards observed at no mining zone area as per the sustainable sand mining Management guide lines 2016. The unit has to install at all the places where no mining area declared in ML. area. “No mining zone”

(xi) During the inspection Joint Committee observed that the fugitive emission was also found in some area mining approach ways.

(xii) **Compliance of Environment Clearance (EC) was verified by inspection from Integrated Regional Office of MoEF &CC, Jaipur on 14/06/2024 and mine was found in complying the conditions of EC issued. Certified compliance of the EC by MoEF&CC report dated 29/06/2024 is attached at Annexure-9**

2. <u>Conclusion</u>:

After assessing all the above facts, the joint committee found that environmental and safety rules are being followed in the mining area of M/s Rajashree, and employment is also being provided to the people of the surrounding villagers by hiring of trucks, dumpers etc.

In addition to the 5 points mentioned by the applicant, the joint Committee inspected the mining (M/s UltraTech Cement Ltd- Rajashree Lime Stone Mine No. 02 (ML No. 03/1995) from various dimensions and found that the respondent is complying the norms, however the committee suggested the following recommendations for further improvement:

(i) The reported working pit area encompasses Approx. 112 hectares of the total mine area of 400.70 hectares. The unit shall undertake the enhancement of the green belt as the extent of the mining pit operations expands in the future, in order to ensure compliance with the conditions stipulated in the Consent to Operate and Environmental Clearance.
(ii) That unit shall conduct regular pruning and casualty replacement of the plantation for increasing efficiency of green belt development in the mining area.
(iii) To enhance the stabilization of the overburden dumps, in addition to the ongoing planation efforts, the mining operation shall implement provisions for the development of grass cover.
(iv) Suiting to weather conditions, frequency of water sprinkling arrangement in mining lease area may be increased, whenever required, to capture the fugitive emission during vehicular movement.
(v) The unit has provided bund walls of approx. 4 feet height around the mining pits, however for additional safety purpose of wildlife, unit may provide cross-wire fencing around mining pits.
(vi) Wherever mining is being not done to install the signed board of “No Mining Zone” as per the sustainable sand mining Management guide lines 2016.

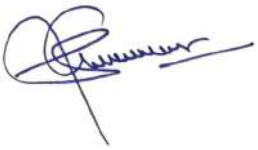
(vii) The respondent (M/s Ultratech Cement Ltd.) may prioritize towards the basic needs of the families living in/around periphery of the mining area in its CSR activities.

(viii) To regularly clean the obstructions if present in the free flow of water and plant trees around the water pond located within the mine lease area.

PART-B

OBSERVATIONS OF SUB-DIVISIONAL MAGITRATE (SDM) MERTA AS REPRESENTATIVE OF DISTRICT COLLECTOR NAGAUR

The point wise report regarding the issues raised of the SDM Merta received vide letter dated 04/11/2024 is attached as Annexure- 17.



(Sachin Kumar)

Regional Officer,

RSPCB, Nagaur

(Poonam Choyal)

Sub-Divisional Magistrate,

Merta, Nagaur





(Sanjay Kumar Mukati)

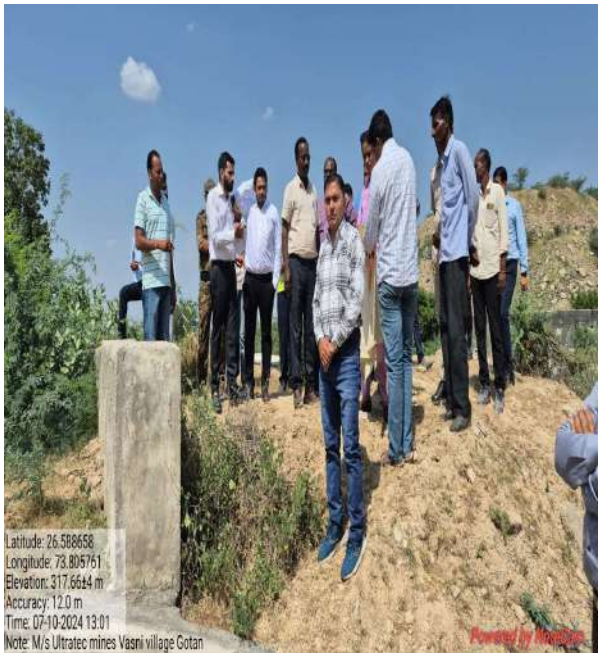
Scientist 'B'

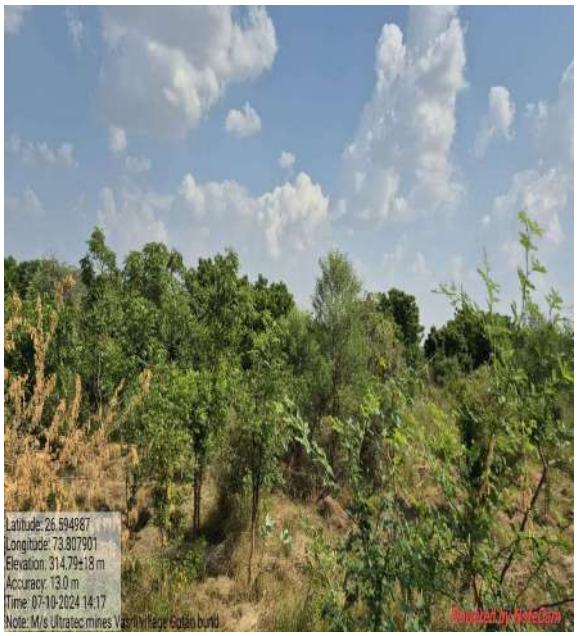
CPCB, Regional Directorate, Bhopal

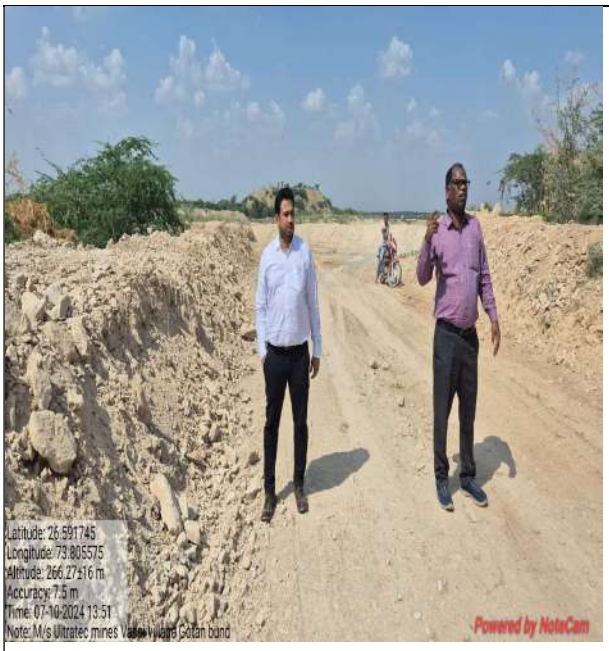
(Prem Chand Kumawat)

Forest Range Officer, Range Merta District Forest Office, Nagaur

Photographs taken during the visit:

<table>
<tr><td> 
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<tr><td>Meeting with all applicants</td><td>During the sight visit of the team with all applicants</td></tr>
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<tr><td>View of small Pond which applicant mention in petition</td><td>Plantation board with species name which planted in ML area by PP.</td></tr>
</table>

 	
View of Mining boundary pillars	Trucks which are being used in mining area for lime stone transportation.
	
View of Green belt developed by the PP in ML area	View of large trees which is developed by the PP in ML area.

	
View of Bund wall constructed along with mining pits for safety purpose.	Active pit of the mine.

	
View of Mining reclamation of amended pits	View of Caution board in Mining area

ANNEXURE

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ANNEXURE- 01

Item No. 01

BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)

Original Application No. 210/2024(CZ)

Mahendra Maurya Applicant (s)

Vs.

State of Rajasthan & Ors. Respondent(s)

Date of Hearing: **10.09.2024**

CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

For Applicant (s): None

For Respondent(s):

ORDER

1. The grievance of the applicant is against M/s UltraTech Cement Ltd., located at Khariya Khangar (formerly Grasim Industries Ltd.), erstwhile Tehsil Bhopalgarh, now Tehsil Pipadcity, District Jodhpur (Rajasthan). This unit, also known as Birla White, operates under Mining Lease No. ML. NO. 03/1995 and has been engaged in mining activities in the villages of Ganthiya, Basni Narsingh, Basni Siya Charanan for several years. Company has been violating the rules and regulations set by the Mining and Minerals Department in the following ways:

    i. The vehicles used for transporting stones in the mining area are over 20 years old and emit excessive smoke, leading to significant environmental pollution and making it difficult to live in the area.

ii. The company has not taken any concrete steps for forest conservation. Over the past 10 years, there has been no tree plantation activity, which has led to increasing environmental pollution.

iii. The company is conducting mining activities on pond lands, grazing lands, and forest lands. This has blocked water inflow and resulted in the destruction of grazing lands, forcing wildlife to migrate and adversely affecting the environment.

iv. The mining area is extensive, making it difficult for wildlife to reside there. The company has not taken any solid measures for wildlife conservation, which is affecting the environment.

v. The mining pits are very deep, and the lack of fencing around the pits makes it difficult for wildlife to move safely. Many animals have been falling into these pits, resulting in fatalities.

2. The submission as raised in this application relates to violation of Air (Prevention and Control of Pollution) Act, 1981, Forest (Conservation) Act, 1980 the Motor Vehical Act, 1988 and Guidelines issued by the MoEF&CC for Sustainable Sand Mining Management Guidelines 2016 & 2020

3. A substantial issue of environmental has been raised.

4. In view of the above, following persons are proper and necessary parties and are be impleaded as party respondent:

   i. State of Rajasthan through District Collector, Jodhpur, Rajasthan.
   ii. Member Secretary, Rajasthan Pollution Control Board, Jaipur, Rajasthan.
   iii. The Mining Officer, District Jodhpur, Rajasthan.
   iv. The District Forest Officer, District Jodhpur, Rajasthan.
   v. M/s Ultratech Cement Limited, Khariya, Khangar, Tehsil Pipadcity, Dist- Jodhpur, Rajasthan copy serve through Mining Officer, District Jodhpur, Rajasthan

5. Issue notice to the respondents. Returnable within four weeks.

6. Applicant/Registry is directed to take necessary steps for service to the respondents by both ways and also on available email.
7. Respondents are directed to submit their reply within six weeks through e-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.
8. In view of the seriousness of the matter we constitute a Joint Committee consisting the following members to visit the site and submit the report.

    i. One representative from the Collector
    ii. One representative from the Central Pollution Control Board
    iii. One representative from the Member Secretary, State Pollution Control Board (Rajasthan)
    iv. One representative from the District Forest Officer, District Jodhpur, (Rajasthan)

9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.
10. Registry is directed to supply the required documents and copy of the application to the committee and respondents within a week.
11. The report in the matter be filed by the Committee through email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List it on **6th November, 2024.**

Sheo Kumar Singh, JM

Dr. Afroz Ahmad, EM

10th September 2024
O.A. No. 210/2024 (CZ)
K

ANNEXURE- 02

RSPCB

यूनिक कोड नं0 W **18-509-6386-407-43-210/2024**

क्रमांक: प- **F.10(643)RPCB/Legal/NGT/2024** /1094-1095 दिनांक: ~~20~~ 23-09-2024

आदेश

विषय-
i. वाद//याचिका/अपील सं0: **ORIGIONAL APPLICATION/APPLICATION/210/2024**
ii. याची/वादी/अपीलार्थी : **Mahendra Maurya**
iii. प्रत्यर्थी/प्रतिवादी: **State of Rajasthan & Ors.**
iv. न्यायालय का नाम: **NATIONAL GREEN TRIBUNAL (NGT), Bhopal**

दीवानी प्रक्रिया संहिता, 1908 -(केन्द्रीय अधिनियम, 5 वर्ष 1908) के आदेश XXVII के नियम 1 एवं 2 के अंतर्गत प्रदत्त शक्तियों का प्रयोग करते हुये महामहिम राज्यपाल महोदय / संस्था की ओर से उक्त प्रकरण में जवाब/अपील/रिट प्रस्तुत करने, अभिवचनों को सत्यापित करने एवं विविध आवेदन पत्र/प्रार्थना पत्र प्रस्तुत करने हेतु निम्न को प्रभारी अधिकारी/समन्वयक नियुक्त किया जाता है :-

प्रभारी अधिकारी/समन्वयक का नाम: **Regional Officer, Nagaur**
पदनाम: **Regional Officer**
पता: **First Floor, Sehkari Bhoomi Vikas Bank Ltd., Nagaur**
Mobile No / Email : **9571228128 / rorpcb.nagaur@gmail.com**

प्रभारी अधिकारी//समन्वयक को यह व्यादिष्ट किया जाता है कि वे राजस्थान विधि एवं विधिक कार्य विभाग नियमावली, 1999 के नियम 233 में उल्लेखित दायित्व एवं कर्त्तव्यों के अतिरिक्त अपनी नियुक्ति के तत्काल पश्चात् निम्न कार्य भी सम्पादित करेंगे:-

1. प्रकरण के तथ्यों के संदर्भ में तत्काल आवश्यक जानकारी एवं आगामी तारीख पेशी ज्ञात करके राजकीय अधिवक्ता से सम्पर्क कर न्यायालय में आवश्यक कार्यवाही सम्पादित करेंगे।
2. प्रकरण की विषयवस्तु से सम्बन्धित सभी पत्रावलियां/दस्तावेज/अधिनियम/नियम// विनियम/परिपत्र /दिशा-निर्देश /अधिसूचना / आदेश /सूचना एवं सुसंगत तथ्य एकत्रित करेंगे।
3. प्रकरण में उठाये गये सभी तथ्य एवं बिन्दुओं का प्रशासनिक अनुभाग से प्राप्त तथ्यात्मक प्रतिवेदन एवं तथ्यों के आधार पर प्रकरण का पैरा क्रमानुसार तथ्यात्मक प्रतिवेदन तैयार करते हुए एवं ऐसी अतिरिक्त जानकारी अंकित करते हुये जो राजकीय अधिवक्ता एवं राज्य पक्ष के प्रतिरक्षण/पक्ष प्रस्तुतिकरण के लिए आवश्यक/सहायक हो, तैयार करेंगे।
4. प्रभारी अधिकारी//समन्वयक सम्बन्धित प्रशासनिक अनुभाग से तथ्य एवं तथ्यात्मक विवरण प्राप्त करके राजकीय अभिभाषक को प्रकरण का ब्रीफ, प्रभारी अधिकारी//समन्वयक के नियुक्ति पत्र के साथ प्रपत्र 'क' में उपलब्ध करायेंगे, जिसमें प्रकरण की पैराक्रमानुसार तथ्यात्मक स्थिति के अतिरिक्त प्रकरण की विषयवस्तु का दिनांकवार विवरण एवं घटनाक्रम अनुसार, सम्बन्धित नियम, अधिनियम, अधिसूचना, परिपत्र एवं दिशा-निर्देश और यदि पूर्व में समान बिन्दुओं पर निर्णित उच्च न्यायालय//उच्चतम न्यायालय के निर्णय हो तो वे (List / Details of Dates and Events, Act, Rules, Notification, Circular, Guidelines etc, Courts Judgments relevant & under reference) भी प्रभारी अधिकारी/समन्वयक द्वारा स्वयं के ज्ञान व विभाग के अभिलेखानुसार ज्ञात कर इस ब्रीफ में सम्मिलित किये जायेंगे।
5. न्यायालय में दायर किये जाने वाले वाद/ अपील/ पुनर्विलोकन/ पुनरीक्षण/विविध प्रार्थना पत्र आदि की विभागीय तथ्यात्मक स्थितियों /आधार एवं तथ्यों का अभिलेख के साथ एकत्रिकरण किया जावें, जिनके आधार पर कार्यवाही सम्पादित की जानी है।
6. प्रभारी अधिकारी/समन्वयक द्वारा प्रकरण की तथ्यात्मक रिपोर्ट प्राप्त हो जाने एवं पैनल लॉयर/स्टेंडिग कॉउन्सिल/राजकीय अधिवक्ता/एडवोकेट ऑन रिकार्ड/अतिरिक्त महाधिवक्ता की प्रकरण में पैरवी हेतु नियुक्ति हो जाने पर संबंधित अधिवक्ता से अतिशीघ्र सम्पर्क करके वांछित कार्यवाही सम्पादित की जावे।
7. प्रभारी अधिकारी/समन्वयक प्रकरण के सुसंगत, क्रमबद्ध एवं व्यवस्थित तथ्यों व अभिलेख के साथ यथा समय पूर्व राजकीय अधिवक्ता से सम्पर्क करके आवश्यक प्रार्थना पत्र जवाब/अपील/रिट आदि तैयार न्यायालय में प्रस्तुत करायेंगे।
8. प्रभारी अधिकारी//समन्वयक द्वारा उपर्युक्त तथ्यात्मक प्रतिवेदन एवं सामग्री के साथ प्रभारी अधिकारी द्वारा राजकीय अधिवक्ता से व्यक्तिशः सम्पर्क करके लिखित कथन/प्रत्युत्तर/अपील/ पुनर्विलोकन/ पुनरीक्षण/रिट याचिका/प्रार्थना पत्र आदि तैयार करवाया जावेगा और प्रारूपित दस्तावेज पर स्वयं एवं राजकीय अधिवक्ता के हस्ताक्षर करवाकर तथ्यों का सत्यापन/ प्रमाणीकरण/ अनुमोदन विधिक्षा हेतु प्रशासनिक अनुभाग को प्रस्तुत किया जावेगा।
9. प्रभारी अधिकारी/समन्वयक न्यायालय में पैरवी कर रहे राजकीय अधिवक्ता के पास प्रकरण पत्रावली परिपूर्ण एवं नवीनतम प्रगति व सूचनाओं सहित उपलब्ध रहे, यह सुनिश्चित करेंगे।
10. प्रभारी अधिकारी/समन्वयक प्रकरण में न्यायालय में निर्धारित की गई सुनवाई की तारीख, प्रकरण की प्रगति एवं उसमें सम्पादित होने वाली आगामी कार्यवाही से स्वयं एवं विभाग को सदैव अवगत रखेंगे।
11. प्रभारी अधिकारी//समन्वयक प्रत्येक तारीख पेशी को न्यायालय में उपस्थित हो कर राजकीय अधिवक्ता की पैरवी करने में मदद करेंगे और समय पर साक्ष्य, अभिलेख एवं प्रकरण की वर्तमान नवीनतम स्थिति [illegible] न्यायालय// अधिकारी से ज्ञात करके न्यायालय में प्रस्तुत करवायेंगे। अतः प्रभारी अधिकारी/समन्वयक प्रकरण की नवी[illegible] जानकारी एवं प्रगति निरन्तर प्राप्त करते रहेंगे।
12. प्रभारी अधिकारी//समन्वयक प्रत्येक तारीख पेशी की कार्यवाही विवरण एवं सुनवाई तारीख पत्रावली का अंतिम पत्रावली पर अंकित कर विभाग को अवगत करायेंगे और LITES के प्रपत्र 3 में [illegible] तारीख की [illegible]
13. प्रभारी अधिकारी/समन्वयक द्वारा न्यायालय से कोई आदेश/[illegible] प्राप्त होने पर विभाग के सके तथ्यों सहित उसी दिन जानकारी/सूचना उच्चाधिकारी को देनी होगी। प्रभारी [illegible] समन्वयक न्यायालय के उक्त निर्देश/आदेश/निर्णय की प्रमाणित प्रति प्राप्त करने हेतु उसी दिन अथवा आगामी दिवस को आवेदन प्रस्तुत करेंगे।

Signature valid
Digitally signed by N. Vijai
Designation : Member Secretary
Date: 2024.09.23 11:44:17 IST
Reason: Approved

14. प्रभारी अधिकारी//समन्वयक प्रकरण में स्वयं की रिपोर्ट और राजकीय अधिवक्ता की राय के साथ न्यायालय के निर्देश, आदेश, निर्णय की प्रमाणित प्रति न्यायालय से प्राप्त कर तत्काल विभाग को प्रस्तुत करेंगे।
15. प्रभारी अधिकारी/समन्वयक का दायित्व विभाग के विरूद्ध पारित निर्णय के सन्दर्भ में आगामी अपीलीय कार्यवाही में अन्य प्रभारी अधिकारी/समन्वयक की नियुक्ति अथवा निर्णय की अनुपालना होने तक निरन्तर रहेगा।
16. प्रभारी अधिकारी//समन्वयक वादकरण प्रकरणों की मॉनिटरिंग हेतु न्याय विभाग की वेबसाइट LITES के निर्धारित सभी प्रपत्रों का संधारण करेंगे एवं LITES/Updation Center को समय समय पर प्रकरण प्रगति व अद्यतन सूचना प्रस्तुत करेंगे।
17. प्रभारी अधिकारी//समन्वयक का स्थानान्तरण/सेवानिवृत्त होने की स्थिति में अथवा प्रकरण अन्य प्रभारी अधिकारी//समन्वयक को स्थानान्तरित होने पर सभी प्रकरणों की सूची, पत्रावलियां, अभिलेख, आगामी तारीख पेशी और उस पर न्यायालय में सम्पादित होने वाली कार्यवाही का विवरण नवीन प्रभारी अधिकारी//समन्वयक को उपलब्ध करवाया जावेगा और इस आशय को प्रस्तुत करेगा अन्यथा स्थिति में अन्तिम वेतन भुगतान प्रमाण पत्र (L.P.C) जारी नहीं होगा।
18. यदि प्रभारी अधिकारी/समन्वयक उपर्युक्त निर्देशों की उपेक्षा करता है अथवा इनके प्रति असावधान पाया जाता है तो स्वयं को अनुशासनिक कार्यवाही हेतु उत्तरदायी बनायेगा।

(Vijai N.)
Member Secretary

क्रमांक: प- **F.10(643)RPCB/Legal/NGT/2024** /1094-1095 दिनांक: ~~20~~-09-2024
23

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Nagaur is appointed OIC on behalf of RSPCB with the direction to prepare the parawise factual report, contact the counsel of the State Board and get the draft reply so that same may be filed with approval of competent authority before Hon'ble NGT Bhopal

.2. Shri Vaibhav Thakuria, Advocate, 203, A-7, Royal Abode, Vijaypath, Tilak Nagar, Mobile No. 7017975501 with the request to, act and plead before the Hon'ble NGT Bhopal on behalf of RSPCB. You will be paid fee as per RSPCB office order dated05.03.2020.

Member Secretary

Signature valid
Digitally signed by N.Vijai
Designation: Member Secretary
Date: 2024.09.23 1[illegible]:44:17 IST
Reason: Approved

राजस्थान सरकार

कार्यालय जिला मजिस्ट्रेट,नागौर

क्रमांकः–एनजीटी/न्याय/2024/ 6361 दिनांकः–27 सितम्बर, 2024

–:कार्यालय आदेश :–

यतः Hon'ble NGT the matter of OA 210/2024 (Mahendra Maurva Vs State of Rajasthan and Ors) में पारित निर्णय दिनांक 10.09.2024 की पालना में गठित कमेटी में जिला कलक्टर,नागौर के प्रतिनिधि के रूप में उपखण्ड अधिकारी,मेड़ता को अधिकृत किया जाता है।

उपखण्ड अधिकारी,मेड़ता को निर्देशित किया जाता है कि कमेटी के अन्य सदस्यों से समन्वय करते हुए माननीय न्यायालय के निर्देशों की पालना किया जाना सुनिश्चित करें।

27/9/24
जिला कलक्टर,
नागौर

क्रमांकः सम/2024/ 6362 से 6364 दिनांकः–27 सितम्बर, 2024

प्रतिलिपि :– निम्न को सूचनार्थ एवं पालनार्थ प्रेषित है :–

1. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदुषण कन्ट्रोल बोर्ड, नागौर।
2. उप संरक्षक, नागौर।
3. उपखण्ड अधिकारी, मेड़ता।

27/9/24
जिला कलक्टर
नागौर

स्टेशन रोड़, नागौर 341001
Tel: 01582-241444 (O), 1582-240830 (F), E-mail: dm-nag-rj@nic.in,
judicialsection@gmail.com

REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD
1st Floor, Sahkari Bhumi Vikas Bank, College Road, Opposite
Police Line, District- Nagaur 341001
email : rorpcb.nagaur@gmail.com
REGISTERED POST/E-MAIL

RPCB/RO NGR/Legal/NGTOA 210-2024/2942-46 Date: 25/09/2024

District Collector
Nagaur

Sub: **Regarding compliance of the Hon'ble NGT order in the matter of OA 210/2024 (Mahendra Maurya Vs State of Rajasthan and Ors)**

Judicial

Ref: 1. Hon'ble NGT order dated 10/09/2024 in the matter of Original Application No. 210/2024.
2. RSPCB Head Office letter no. 1089-1093 dated 23/09/2024

Sir,

With reference to above cited subject, Hon'ble NGT vide order dated 10/09/2024 in the matter of Original Application No. 210/2024 (Mahendra Maurya Vs State of Rajasthan and Ors), has issued directions as follows:

".....In view of the seriousness of the matter we constitute a Joint Committee consisting the following members to visit the site and submit the report.
i. One representative from the Collector
ii. One representative from the Central Pollution Control Board
iii. One representative from the Member Secretary, State Pollution Control Board (Rajasthan)
iv. One representative from the District Forest Officer, District Jodhpur, (Rajasthan)
9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. **(i.e. by 21/10/2024)** *....."* **--- (Para. 8 and 9)**

As per details enclosed with Hon'ble NGT order, the matter is related to in **M/s UltraTech Cement Ltd- Rajashree Lime Stone Mine No. 02 (ML No. 03/1995) which is located N/v Basni, Tehsil Merta, District Nagaur.** Therefore, you are requested to kindly nominate the concerned official as your representative so that joint inspection can be conducted post which factual cum action taken report may be submitted in Hon'ble NGT within 6 weeks of order i.e. by 21/10/2024. Copy of the order dated 10/09/2024 and RSPCB Head Office letter dated 23/09/2024 enclosed for ready reference.

Encl: As Above

Yours sincerely,

(Sachin Kumar) O/C
Regional Officer, Nagaur

Copy to:

1. **District Forest Officer, Jodhpur- (Opp. Police Commissioner Office, Sindhi Colony, Railway Colony, Jodhpur) with the request to forward the matter to DFO Nagaur for compliance of Hon'ble NGT if the mine area under reference lies within jurisdiction of District Forest Officer Nagaur.**
2. **District Forest Officer, Nagaur for information and necessary action please**
3. Group-In-Charge (Legal), RSPCB Head Office, Jaipur
4. File No.- RPCB/NGR/NM-

Regional Officer, Nagaur O/C

क्षेत्रीय निदेशालय (मध्य), भोपाल
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

CM-13012/60/2024-LAW-RD Bhopal/19557/1165 दिनाँकः 18 सितंबर, 2024

Most urgent
NGT Case

प्रति,

सदस्य सचिव
राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड
ए-4, इंस्टीट्यूशनल एरिया
झालाना डूंगरी, जयपुर – 302004

विषयः NGT OA No. 210/2024(CZ) "Mahendra Maurya Vs. State of Rajasthan & Ors." में अधिकारी के नामांकन बाबत।

संदर्भः माननीय एन.जी.टी. द्वारा पारित आदेश दिनांकः 10/09/2024

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांकः 10/09/2024 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें । विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा संयुक्त समिति का गठन किया गया है, जिसमें कलेक्टर, केंद्रीय प्रदूषण नियंत्रण बोर्ड, सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड तथा जिला वन अधिकारी, जोधपुर, राजस्थान के प्रतिनिधि शामिल हैं।

आदेश के अनुसार उक्त समिति को स्थल निरीक्षण के उपरांत Factual and Action Taken Report तैयार कर छः सप्ताह के भीतर माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा। उक्त प्रकरण में राज्य प्रदूषण नियंत्रण बोर्ड नोडल एजेंसी होगी । प्रकरण में सुनवाई की अगली तिथि दिनांक 06/11/2024 को नियत की गई है ।

उक्त कार्य हेतु इस कार्यालय से श्री संजय कुमार मुकाती, वैज्ञानिक-ख (मोबाइल नं.- 7879488657, ईमेल **sanjaymukati200535@gmail.com**) को नामित किया गया है । अनुरोध है कि उपरोक्त निरीक्षण हेतु तिथि निर्धारित कर इस कार्यालय को सूचित करने का कष्ट करें।

भवदीय,

(पी. जगन)
क्षेत्रीय निदेशक

प्रतिलिपिः

1. डिवीजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली - की ओर कृपया सूचनार्थ ।
2. क्षेत्रीय अधिकारी, रा.रा.प्र.नि.बो., जोधपुर } की ओर कृपया सूचनार्थ एवं
3. श्री संजय कुमार मुकाती, वैज्ञा.-ख, के.प्र.नि.बो., भोपाल } आवश्यक कार्यवाही हेतु ।

क्षेत्रीय निदेशक

पताः "परिवेश भवन"
पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016
ईपीएबीएक्स : 0755-2775385, 2775386
क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384
ई-मेलः cpcb.bhopal@gmail.com, वेबसाइटः www.cpcb.nic.in

मुख्यालयः
परिवेश भवन
पूर्वी अर्जुन नगर, दिल्ली-110032
दूरभाष क्र : 011-43102030

FK

राजस्थान सरकार
वन विभाग

कार्यालय उप वन संरक्षक, नागौर

स्टेडियम के पास, नागौर, फोन : 01582–294056, फैक्स : 01582–241046, ईमेल : dcf.ngr.forest@rajasthan.gov.in

क्रमांक : एफ ( ) विधि / उवसं / 2024–25 / दिनांक :

कार्यालय आदेश

यतः Hon'ble NGT the matter of OA 210/2024 (Mahendra Maurva Vs state of Rajasthan and ors) में पारित निर्णय दिनांक 10.09.2024 की पालना में गठित कमेटी में उप वन संरक्षक नागौर के प्रतिनिधि के रूप में क्षैत्रीय वन अधिकारी मेड़ता सिटी को अधिकृत किया जाता है।

क्षैत्रीय वन अधिकारी मेड़तासिटी को निर्देशित किया जाता है कि कमेटी के अन्य सदस्यों से समन्वय करते हुए माननीय न्यायालय के निर्देशों की पालना किया जाना सुनिश्चित करें।

(सुनील कुमार)
उप वन संरक्षक
नागौर
दिनांकः 30-9-24

कमांकः समकमांक/ 6080-82
प्रतिलिपिः निम्न को सुचनार्थ एवं पालनार्थ प्रेषित हैः–

1. उपखण्ड अधिकारी मेडता सिटी।
2. क्षेत्रीय अधिकारी राजस्थान राज्य प्रदुषण कन्ट्रोल बोर्ड, नागौर।
3. क्षेत्रीय वन अधिकारी, मेडता सिटी।

Signature valid
Digitally signed by Sunil Kumar Thalor
Designation : Deputy Conservator Of Forest
Date: 2024.09.30 12:39:57 IST
Reason: Approved

RajKaj Ref No.: 10835721

ANNEXURE- 03

JOINT INSPECTION IN REFERENCE TO NGT(CZB) OA 210/2024 DATE 07-10-2024				
ATTENDANCE SHEET				
S.NO.	NAME	DESIGNATION	CONTACT DETAILS	SIGNATURE
1.	P. Jagan	Regional Director CPCB Bhopal		
2.	Sachin Kumar	Regional Officer RSPCB, Nagaur	9571228128	
3.	Poonam	SDO, Merta	9116830877	
4.	SANJAY KR. MUKATI	SCIENTIST - B	7879488657	07/10/2024
5.	PREM CHAND KUMAWAT	FRO-I, Merta	9929120932	
6.	Hemant Kumar	RSPCB JEE, RO Nagaur	9458381658	
7.	Nema Ram Jajra	Nb. Tehsildar	9166766546	
8.	Saurav Chaudhary	Patwari	6378009148	
9.	Rajuram Pickiya	Patwari	9875050894	
10.	~~Ram Kishore~~	~~Beat Officer~~	~~8875130813~~	
11	सुरेश लोढ़ा	-"-	9602535981	
12	धनाराम	"	8114400376	धनाराम
13	मुकेश	"	8441987445	Mukesh
14	रामकिशोर	"	8875130313	रामकिशोर
15	धर्माराम	"	6378611390	उपस्थित
16	PRASHANT MISHRA	Head Sec & Admn	9572585353	
17	Narender Singh	Mines Manager	9773316490	
18	Prashant Pattnayak	Head Env.	9943302014	
19.	श्री पुखराज लोढ़ा	वासनी सेणों	9784883846	Pukhraj Lodha
20.	मोहन लाल लोढ़ा	वासनी सेणों	9460053005	धनराम
21.	भंवाराम जी लोढ़ा	वासनी सेणों	9983352611	भंवाराम
22.	रामनिवास मुखिया	वासनी सेणों	7726977455	रामनिवास मुखिया
23.	फूसाराम लोढ़ा	वासनी सेणों	8107886460	फूसाराम

ANNEXURE- 04

Rajashree Limestone Mine-2, Birla White						
Sr. No.	TRUCK NO	Contractor	PUC	Registration Date	Age	Remarks
1	RJ21GC2373	Charbhuja	31-Mar-25	16-Oct-80	44	
2	RJ21GE1409	Maa Shakti	1-Apr-25	31-Oct-08	15	
3	RJ19GA2419	Charbhuja	31-Mar-25	24-Apr-90	34	
4	RJ21GC7085	Maa Shakti	31-Mar-25	29-May-06	18	
5	RJ19GC2406	Maa Shakti	1-Apr-25	3-Oct-96	28	
6	RJ21GA5449	Charbhuja	31-Mar-25	16-Nov-94	29	
7	RJ19GC2143	Maa Shakti	4-Apr-25	7-Dec-11	12	
8	RJ27GB0347	Charbhuja	31-Mar-25	17-Mar-11	13	
9	RJ27GB2699	Maa Shakti	1-Apr-25	14-Feb-12	12	
10	RJ21GC2537	Charbhuja	1-Apr-25	24-Apr-04	20	
11	RJ21GB5273	Maa Shakti	1-Apr-25	28-Nov-96	27	
12	RJ21GB6010	Maa Shakti	1-Apr-25	5-Apr-99	25	
13	RJ21GC2084	Charbhuja	31-Mar-25	16-Apr-85	39	
14	RJ21GB4547	Maa Shakti	1-Apr-25	13-Jan-00	24	
15	RJ19GC0230	Maa Shakti	1-Apr-25	22-Mar-11	13	
16	RJ21GC7998	Charbhuja	31-Mar-25	10-Feb-06	18	
17	RJ26GA5911	Charbhuja	31-Mar-25	13-Mar-06	18	
18	RJ19GF0325	Charbhuja	1-Apr-25	11-Mar-02	22	
19	RJ19GA7882	Charbhuja	31-Mar-25	01-Aug-92	32	
20	RJ191G6362	Maa Shakti	1-Apr-25	22-Mar-83	41	
21	RJ21GC9001	Charbhuja	31-Mar-25	22-Feb-07	17	
22	RJ27GB6164	Charbhuja	31-Mar-25	15-Apr-94	30	
23	RJ21GA4509	Maa Shakti	1-Apr-25	15-Jul-95	29	
24	RJ02GA3274	Maa Shakti	1-Apr-25	13-May-09	15	
25	RJ14GB6470	Charbhuja	1-Apr-25	8-Jan-08	16	
26	RJ21GA2227	Maa Shakti	31-Mar-25	21-Jul-90	34	
27	RJ30GA2531	Charbhuja	31-Mar-25	22-Jul-11	13	
28	RJ21GA4087	Maa Shakti	1-Apr-25	11-Jan-95	29	
29	RJ06G5648	Charbhuja	31-Mar-25	9-Nov-04	19	RC Suspended
30	RJ27GB0258	Charbhuja	31-Mar-25	7-Mar-11	13	
31	RJ43GA3484	Charbhuja	31-Mar-25	11-Nov-03	20	
32	RJ27GC6361	Charbhuja	1-Apr-25	9-Jan-06	18	
33	RJ21GC0303	Maa Shakti	1-Apr-25	1-Jan-97	27	
34	RJ19GB8979	Maa Shakti	1-Apr-25	8-May-95	29	
35	RJ27GC4221	Charbhuja	31-Mar-25	26-Mar-02	22	
36	RJ08GA5888	Charbhuja	31-Mar-25	1-Feb-12	12	
37	RJ21GB4680	Maa Shakti	1-Apr-25	18-Nov-96	27	
38	RJ21GD5893	Charbhuja	6-Apr-25	20-Sep-07	17	
39	RJ21GD2339	Charbhuja	1-Apr-25	18-Jun-07	17	
40	RJ21GC0684	Charbhuja	31-Mar-25	1-Apr-81	43	
41	RJ27GE1815	Maa Shakti	1-Apr-25	8-Apr-05	19	
42	RJ191G7253	Charbhuja	1-Apr-25	15-Oct-88	36	
43	RJ21GE3173	Maa Shakti	1-Apr-25	29-May-09	15	
44	RJ30GA2745	Charbhuja	1-Apr-25	5-Nov-11	12	
45	RJ21GC5283	Charbhuja	31-Mar-25	9-Feb-05	19	
46	RJ19GD1102	Charbhuja	1-Apr-25	1-Jul-96	28	
47	RJ21GB6224	Maa Shakti	31-Mar-25	27-Apr-96	28	
48	RJ20GA3332	Maa Shakti	1-Apr-25	20-Apr-09	15	RC Suspended
49	RJ27GB9209	Charbhuja	31-Mar-25	15-Mar-11	13	
50	RJ191G7151	Charbhuja	31-Mar-25	21-Jul-82	42	

For UltraTech Cement Limited
(Unit : Birla White)

Authorised Signatory

51	RJ27GA6983	Maa Shakti	1-Apr-25	9-Jul-09	15	
52	RJ27GB6103	Maa Shakti	1-Apr-25	30-Jan-95	29	
53	RJ21GC5167	Charbhuja	31-Mar-25	2-Dec-04	19	
54	RJ21GC6881	Maa Shakti	1-Apr-25	21-Oct-05	19	
55	RJ21GC6772	Maa Shakti	1-Apr-25	2-Feb-06	18	
56	RJ19GB2843	Maa Shakti	1-Apr-25	30-Dec-09	14	
57	RJ21GC6201	Maa Shakti	1-Apr-25	31-Dec-09	14	
58	RJ27GB4241	Maa Shakti	29-Mar-25	10-Oct-12	12	
59	RJ27GA7044	Maa Shakti	1-Apr-25	28-Jul-09	15	
60	RJ21GB8709	Maa Shakti	31-Mar-25	29-Apr-99	25	
61	RJ191G9099	Charbhuja	31-Mar-25	11-Apr-89	35	
62	RJ21GB4290	Charbhuja	31-Mar-25	6-Apr-99	25	
63	RJ192G1211	Charbhuja	31-Mar-25	17-Feb-90	34	
64	RJ19GA7001	Charbhuja	1-Apr-25	6-Oct-07	17	
65	RJ27GD6031	Charbhuja	1-Apr-25	7-Jun-06	18	
66	RJ19GD1382	Maa Shakti	1-Apr-25	27-Jun-13	11	
67	RJ21GC5328	Charbhuja	1-Apr-25	22-Aug-03	21	RC Suspended
68	RJ19GC1373	Charbhuja	1-Apr-25	15-Oct-96	28	
69	RJ09GA7794	Charbhuja	31-Mar-25	4-Jan-13	11	
70	RJ27GB1212	Charbhuja	31-Mar-25	21-Jun-08	16	
71	RJ27GD4158	Charbhuja	31-Mar-25	25-Jun-04	20	
72	RJ19GA7701	Maa Shakti	1-Apr-25	16-Dec-92	31	
73	RJ22GA8573	Maa Shakti	1-Apr-25	2-Nov-00	23	
74	RJ19GD4746	Maa Shakti	1-Apr-25	14-Mar-14	10	
75	RJ19GA7433	Charbhuja	5-Apr-25	28-Nov-07	16	
76	RJ21GC2606	Charbhuja	31-Mar-25	6-May-96	28	
77	RJ191G5776	Maa Shakti	1-Apr-25	1-Mar-88	36	
78	RJ19GC1617	Charbhuja	1-Apr-25	24-Oct-96	28	
79	RJ21GC8008	Charbhuja	1-Apr-25	17-Nov-06	17	
80	RJ21GC0228	Charbhuja	1-Apr-25	5-Jul-02	22	
81	RJ21GA6867	Maa Shakti	1-Apr-25	20-Feb-97	27	
82	RJ14GP1363	Charbhuja	31-Mar-25	4-Mar-06	18	
83	RJ19GD7042	Maa Shakti	1-Apr-25	9-Jul-99	25	
84	RJ19GF7748	Charbhuja	1-Apr-25	29-Oct-03	20	
85	RJ21GE1291	Charbhuja	1-Apr-25	3-Jun-08	16	
86	RJ21GC2416	Charbhuja	31-Mar-25	12-Nov-01	22	
87	RJ21GC7317	Charbhuja	1-Apr-25	26-Aug-06	18	
88	RJ19GB3829	Maa Shakti	1-Apr-25	11-Dec-09	14	
89	RJ19GD0174	Charbhuja	31-Mar-25	16-Apr-13	11	
90	RJ14GA3459	Charbhuja	31-Mar-25	3-Jun-13	11	
91	RJ19GG3622	Charbhuja	31-Mar-25	13-Sep-04	20	
92	RJ22GB2548	Charbhuja	31-Mar-25	27-Dec-03	20	
93	RJ21GB8725	Maa Shakti	1-Apr-25	20-Aug-96	28	
94	RJ30GA1936	Maa Shakti	1-Apr-25	12-May-10	14	
95	RJ21GC1237	Charbhuja	1-Apr-25	10-Feb-06	18	
96	RJ19GE4083	Charbhuja	1-Apr-25	21-Jan-10	14	
97	RJ19GF6020	Charbhuja	1-Apr-25	24-Jan-01	23	
98	RJ27GB6351	Maa Shakti	31-Mar-25	11-Aug-10	14	
99	RJ21GE1558	Maa Shakti	17-Jan-25	12-Dec-08	15	
100	RJ21GC8116	Charbhuja	1-Apr-25	24-Feb-06	18	
101	RJ19GF6202	Maa Shakti	31-Mar-25	1-May-03	21	
102	RJ21GC5602	Charbhuja	1-Apr-25	24-Jan-05	19	

For UltraTech Cement Limited
(Unit : Birla White)

Authorised Signatory

103	RJ27GD3563	Charbhuja	31-Mar-25	3-Aug-05	19	
104	RJ21GC5452	Charbhuja	1-Apr-25	16-Aug-05	19	
105	RJ21GD1388	Charbhuja	1-Apr-25	7-Mar-07	17	
106	RJ19GC9006	Maa Shakti	1-Apr-25	6-Feb-13	11	
107	RJ27GD3730	Charbhuja	31-Mar-25	13-Aug-03	21	
108	RJ21GC6833	Maa Shakti	27-Mar-25	26-Nov-05	18	
109	RJ21GC0649	Maa Shakti	1-Apr-25	8-Apr-88	36	
110	RJ21G2670	Maa Shakti	1-Apr-25	2-Apr-04	20	
111	RJ27GC0985	Maa Shakti	1-Apr-25	10-Mar-11	13	
112	RJ21GC5780	Charbhuja	1-Apr-25	28-Mar-05	19	
113	RJ21GC0644	Maa Shakti	1-Apr-25	22-Apr-03	21	
114	RJ19GF5432	Maa Shakti	27-Mar-25	16-Aug-02	22	
115	RJ06GC9955	Maa Shakti	1-Apr-25	1-Jul-24	0	
116	RJ14GH5906	Charbhuja	31-Mar-25	11-Nov-16	7	
117	RJ21GB8765	Maa Shakti	1-Apr-25	2-May-17	7	
118	RJ21GC0073	Maa Shakti	1-Oct-25	28-Feb-18	6	
119	RJ192G2793	Charbhuja	1-Apr-25	28-Feb-18	6	
120	RJ19GD1708	Charbhuja	1-Apr-25	23-Jul-13	11	
121	RJ19GC8168	Charbhuja	4-Apr-25	14-Dec-12	11	
122	RJ19GB0647	Maa Shakti	1-Oct-25	31-Mar-09	15	
123	RJ19GC1407	Charbhuja	31-Mar-25	14-Nov-95	28	
124	RJ27GB4255	Maa Shakti	31-Mar-25	5-Jun-97	27	
125	RJ43GA2770	Charbhuja	31-Mar-25	8-Apr-02	22	
126	RJ26GB0399	Charbhuja	1-Apr-25	12-Mar-12	12	
127	RJ19GF1099	Maa Shakti	1-Apr-25	16-Jan-02	22	
128	RJ21GB1008	Maa Shakti	1-Apr-25	30-Nov-12	11	
129	RJ19GG8601	Charbhuja	31-Mar-25	30-Mar-05	19	
130	RJ19GE8483	Maa Shakti	31-Mar-25	29-Nov-99	24	
131	RJ21GE1067	Charbhuja	1-Oct-25	11-Oct-07	17	
132	RJ19GA8649	Maa Shakti	1-Apr-25	5-May-08	16	
133	RJ21GA2028	Maa Shakti	31-Mar-25	18-Aug-07	17	
134	RJ14GB7846	Charbhuja	31-Mar-25	15-Mar-08	16	
135	RJ24GA2211	Maa Shakti	31-Mar-25	16-Aug-96	28	
136	RJ21GC0463	Charbhuja	31-Mar-25	14-Mar-97	27	
137	RJ19GG1431	Maa Shakti	1-Apr-25	24-Jan-03	21	
138	RJ19GF4791	Maa Shakti	1-Apr-25	19-Dec-02	21	
139	RJ27GB1522	Maa Shakti	1-Apr-25	19-Sep-11	13	
140	RJ21GA4474	Maa Shakti	1-Apr-25	25-Jun-10	14	
141	RJ27GA8003	Charbhuja	1-Apr-25	26-Feb-10	14	
142	RJ21GC6675	Charbhuja	1-Apr-25	11-Apr-95	29	
143	RJ23GA1902	Maa Shakti	1-Apr-25	26-Feb-08	16	**RC Suspended**
144	RJ37GA1498	Charbhuja	1-Apr-25	20-Apr-11	13	**RC Suspended**
145	RJ19GC3414	Maa Shakti	1-Apr-25	23-Feb-12	12	
146	RJ19GF5155	Maa Shakti	1-Apr-25	25-Mar-03	21	
147	RJ36GA1289	Charbhuja	31-Mar-25	13-May-10	14	
148	RJ27GA9208	Maa Shakti	31-Mar-25	25-May-91	33	
149	RJ27GA8574	Charbhuja	31-Mar-25	31-May-10	14	
150	RJ19GE9319	Charbhuja	31-Mar-25	1-Jan-02	22	
151	RJ21GC5416	Maa Shakti	1-Apr-25	8-Dec-04	19	
152	RJ21GC1748	Maa Shakti	31-Mar-25	23-Oct-03	21	
153	RJ21GB4116	Charbhuja	1-Apr-25	25-Jun-98	26	
154	RJ21GE2245	Charbhuja	1-Apr-25	23-Apr-09	15	

For UltraTech Cement Limited
(Unit : Birla White)

Authorised Signatory

155	RJ19GC7170	Maa Shakti	1-Apr-25	25-May-12	12	
156	RJ19GC6294	Maa Shakti	1-Apr-25	5-Oct-96	28	
157	RJ191G5597	Maa Shakti	31-Mar-25	27-May-03	21	
158	RJ21GC9488	Maa Shakti	1-Apr-25	23-Mar-92	32	
159	RJ19GA2266	Charbhuja	1-Apr-25	13-Apr-06	18	
160	RJ14GB3412	Maa Shakti	31-Mar-25	29-May-07	17	
161	RJ19GB6910	Maa Shakti	1-Apr-25	19-Nov-92	31	
162	RJ21G2130	Charbhuja	31-Mar-25	6-Nov-75	48	
163	RJ06GC1866	Charbhuja	1-Apr-25	1-Mar-02	22	
164	RJ21GC8102	Charbhuja	1-Apr-25	29-Dec-04	19	
165	RJ19GD2185	Maa Shakti	1-Apr-25	15-Dec-94	29	
166	RJ21GC1276	Charbhuja	1-Apr-25	9-Dec-03	20	
167	RJ19GA3166	Charbhuja	1-Apr-25	1-Jul-91	33	
168	RJ19GG4025	Maa Shakti	31-Mar-25	18-Oct-04	20	
169	RJ04GB1887	Charbhuja	31-Mar-25	22-May-99	25	
170	RJ19GC4691	Maa Shakti	1-Apr-25	11-May-12	12	
171	RJ19GG2425	Charbhuja	1-Apr-25	6-Sep-16	8	
172	RJ19GC7331	Maa Shakti	1-Apr-25	2-Jan-98	26	
173	RJ191G5588	Maa Shakti	1-Apr-25	24-Feb-83	41	
174	RJ21GC7810	Charbhuja	1-Apr-25	24-Jan-06	18	
175	RJ19GH2826	Maa Shakti	31-Mar-25	27-Mar-06	18	
176	RJ01GB2099	Maa Shakti	1-Apr-25	4-Feb-14	10	
177	RJ06GB2906	Maa Shakti	31-Mar-25	26-Jul-96	28	
178	RJ26GA6546	Charbhuja	29-Jan-25	10-Dec-07	16	
179	RJ15GA4959	Maa Shakti	27-Mar-25	11-Jan-00	24	
180	RJ21GC8318	Charbhuja	1-Apr-25	30-Dec-06	17	
181	RJ19GD8372	Charbhuja	1-Apr-25	17-Nov-99	24	
182	RJ21GC2316	Charbhuja	31-Mar-25	10-Oct-97	27	
183	RJ21GC0882	Maa Shakti	1-Apr-25	14-Jul-99	25	
184	RJ21GC6485	Charbhuja	4-Apr-25	28-Dec-05	18	
185	RJ21GC5425	Charbhuja	31-Mar-25	29-Jun-05	19	
186	RJ26GA0401	Maa Shakti	1-Apr-25	13-Nov-06	17	
187	RJ27GB9874	Maa Shakti	1-Apr-25	3-May-99	25	
188	RJ21GD5460	Maa Shakti	1-Apr-25	19-Jan-08	16	
189	RJ27GA7431	Charbhuja	31-Mar-25	3-Mar-09	15	
190	RJ23GA0963	Maa Shakti	1-Apr-25	1-Nov-06	17	
191	RJ32G3071	Maa Shakti	1-Apr-25	29-Sep-92	32	
192	RJ14GA0429	Maa Shakti	1-Apr-25	4-May-05	19	
193	RJ14GG5013	Charbhuja	31-Mar-25	15-Feb-00	24	
194	RJ14GD9497	Maa Shakti	1-Apr-25	8-Dec-11	12	
195	RJ21GD1896	Charbhuja	1-Apr-25	20-Oct-07	17	
196	RJ30GA2203	Charbhuja	31-Mar-25	15-Jan-96	28	
197	RJ27GE2171	Charbhuja	31-Mar-25	28-Jul-04	20	
198	RJ21GA4517	Charbhuja	1-Apr-25	17-Jun-95	29	
199	RJ27GC4280	Charbhuja	31-Mar-25	6-May-02	22	
200	RJ19GC4343	Charbhuja	1-Apr-25	18-Apr-12	12	
201	RJ19GB2510	Maa Shakti	1-Apr-25	25-Nov-09	14	
202	RJ19GC8736	Charbhuja	10-Apr-25	19-Nov-97	26	
203	RJ21GC2987	Maa Shakti	31-Mar-25	28-Feb-02	22	
204	RJ21GB5591	Charbhuja	1-Apr-25	17-Nov-15	8	
205	RJ21GD1459	Maa Shakti	1-Apr-25	23-Mar-05	19	
206	RJ21GC2318	Maa Shakti	1-Apr-25	29-Jan-92	32	

For UltraTech Cement Limited
(Unit : Birla White)

Authorised Signatory

207	RJ19GB7913	Harsh Ent.	4-Apr-25	4-Feb-11	13	
208	RJ19GF4980	Charbhuja	1-Apr-25	1-Nov-02	21	
209	RJ21GC2458	Maa Shakti	1-Apr-25	2-Sep-03	21	
210	RJ21GC2052	Harsh Ent.	4-Apr-25	19-Aug-03	21	
211	RJ19GE9800	Charbhuja	31-Mar-25	1-Nov-01	22	
212	RJ19GB6154	Charbhuja	1-Apr-25	1-Aug-95	29	
213	RJ19GC2104	Charbhuja	1-Apr-25	12-Jun-09	15	
214	RJ19GD4113	Charbhuja	1-Apr-25	28-Jan-14	10	
215	RJ22GA2480	Charbhuja	1-Apr-25	30-Dec-00	23	
216	RJ26GA6565	Charbhuja	31-Mar-25	14-Nov-07	16	
217	RJ36GA1329	Charbhuja	29-Mar-25	14-Jun-10	14	
218	RJ27GB0372	Maa Shakti	1-Apr-25	22-Mar-11	13	

For UltraTech Cement Limited
(Unit : Birla White)

Authorised Signatory

old RJ27Y/8851 New - RT21GC/2373 (04)

Slim
6377763819

(01)

(1)

Government of Rajasthan
Certificate of Registration

(RJ) (T)

RJ21GC2373 10/10/1980

344073721198

(03)

ALT

692001722526

SALIM

S/W/D

NIYAJ MOHD

DHANAPA TEH MERTA CITY Nagaur RJ 3
41510

(RJ) (T)

Reg. No.
RJ21GC2373

Month & Yr. of Mfg.
10/1980

Laden/
Unladen Wt. (kgs)
018500/005910

Wheel Base
004225 mm

Cubic Capacity
005883

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE1510

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
002/00

T00774603R

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

01

[See rules 115 (2)]

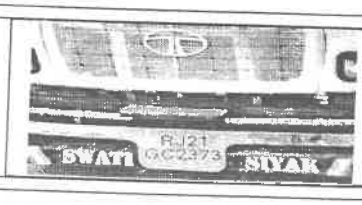
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	13:02:55 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004401
Registration No.	:	RJ21GC2373
Date of Registration	:	16/Oct/1980
Month & Year of Manufacturing	:	October-1980
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

02

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GE1409

Date of Reg.
31/10/2008

Chassis No.
364352571518

Owner Sr. No.
04

REN

Engine No.
692D22426494

Owner Name
SHARWAN PURI

Son/Daughter/Wife of
JASSA PURI

Fuel Used
DIESEL

Address
TUKLIYA TOONKALIYAN NAGAUR Nagaur
RJ 342902

RJ T

Reg. No.
RJ21GE1409

Month & Yr. of Mfg.
10/1992

Laden/
Unladen Wt. (kg)
015500/007200

Wheel Base
005225 mm

Cubic Capacity
001260

No. of Cylinders
6

Vehicle Class
[redacted]

Make's Name
TATA MOTORS LTD

Model Name
LPT 1510/42/A

Color
WHITE

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

T13180670R

Form 23 A

Om Prakash Chodhary
Registration Authority

NAGAUR

8058688138

Form 59

[See rules 115 (2)]

2

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**10:18:33 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004477
Registration No.	:	RJ21GE1409
Date of Registration	:	31/Oct/2008
Month & Year of Manufacturing	:	October-1992
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

3

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GA2419

Date of Reg.
28/04/1990

Chassis No.
344073347374

Owner Sr. No.
03

Engine No.
692D01358439

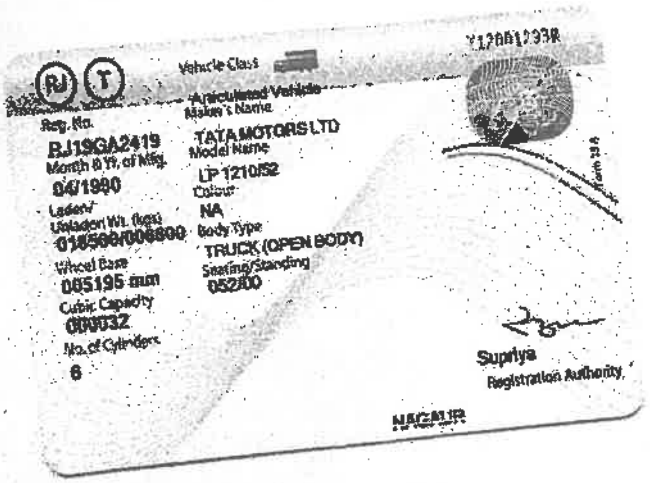
Owner Name
CHHOTU RAM

Son/Daughter/Wife of
RAMSUKH

Address
BOLA KI DHANI TUKLIYA MERTA Nagaur
RJ 342902

Type Used
DIESEL

ALT



Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

03

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**15:49:58 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004422
Registration No.	:	RJ19GA2419
Date of Registration	:	28/Apr/1990
Month & Year of Manufacturing	:	April-1990
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



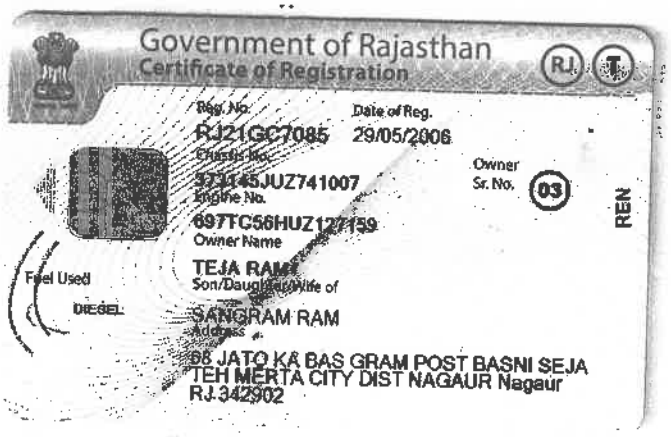
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

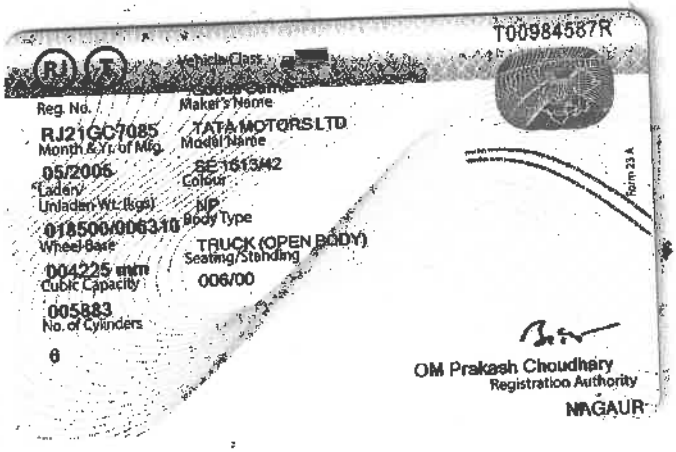
(4)



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC7085
Date of Reg.
29/05/2006
Chassis No.
371145JUZ741007
Engine No.
697TC56HUZ127159
Owner Sr. No.
03
REN
Owner Name
TEJA RAM
Son/Daughter/Wife of
SANGRAM RAM
Address
66 JATO KA BAS GRAM POST BASNI SEJA TEH MERTA CITY DIST NAGAUR Nagaur RJ 342902
Fuel Used
DIESEL



T00984567R

RJ T

Vehicle Class
Reg. No.
RJ21GC7085
Maker's Name
TATA MOTORS LTD
Month & Yr. of Mfg.
05/2006
Model Name
SE 1613/42
Colour
Laden/ Unladen Wt. (kgs)
18500/006310
Body Type
NP
Wheel Base
004225 mm
Seating/Standing
TRUCK (OPEN BODY)
006/00
Cubic Capacity
005883
No. of Cylinders
6
Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**19:08:20 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ01600080012250
Registration No.	:	RJ21GC7085
Date of Registration	:	29/May/2006
Month & Year of Manufacturing	:	May-2005
Valid Mobile Number	:	******0000
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0160008
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.87

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

मनमोहन जलवानियाँ
मो.-9667707729, 9414862233
श्री राना सर्विसेज, गोटन

Add
RJ19GC
2406

5

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GC2406
Date of Reg. 03/10/1996
Chassis No. 360324GTQ726182
Owner Sr. No. 03
Engine No. 697D23GTQ783306
Owner Name MUKESH KASWA
Fuel Used DIESEL
Son/Daughter/Wife of LUNA RAM
Address KASWO KA BASS RAMNAGAR TEH MERTA CITY Nagaur RJ 342902

Mukesh Kaswa
8107271102

T01336436R

RJ T

Vehicle Class

Reg. No. RJ19GC2406
Maker's Name TATA MOTORS LTD
Month & Yr. of Mfg. 10/1996
Model Name LPT 1613
Colour
Laden/ Unladen Wt. (kgs) 019500 006200
Body Type TRUCK (OPEN BODY)
Wheel Base 004225 mm
Seating/Standing 006/00
Cubic Capacity 005675
No. of Cylinders 06

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

05

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:54:17 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001747
Registration No.	:	RJ19GC2406
Date of Registration	:	03/Oct/1996
Month & Year of Manufacturing	:	October-1996
Valid Mobile Number	:	******6978
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.88

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC operator
60mm x 20 mm

B

Government of Rajasthan
Certificate of Registration

RJ

Reg. No.
RJ21GA5449

Date of Reg.
16/11/1994



Chassis No.
360044JVQ119233

Owner Sr. No.
02

Engine No.
697D24JVQ125501

Owner Name
BAKSHA RAM

Son/Daughter/Wife of
CHHOGA RAM

Address
32 BASANI SAIJA TEH - MERTA NAGAUR
TO 11/AUG/15 RJ 999999

Form 59

[See rules 115 (2)]

(6)

Pol[illegible]on Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	12:14:45 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004385
Registration No.	:	RJ21GA5449
Date of Registration	:	16/Nov/1994
Month & Year of Manufacturing	:	November-1994
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60[illegible] x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 19 GC/2143

07

7

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GC2143

Date of Reg. 07/12/2011

Chassis No. MAT561203B1A00831

Engine No. 697TC66AYF100280

Owner Sr. No. 02

Owner Name RAJESH

Son/Daughter/Wife of BHANVARU RAM

Address 66 MUNDELO KA BASS DHANAPA TEH MERTA CITY NAGAUR 7.1.2016

TO

Fuel Used DIESEL

RJ T

Vehicle Class [redacted]

Reg. No. RJ19GC2143

Month & Yr. of Mfg. /2011

Laden/ Unladen Wt. (kgs) 016200/6000

Wheel Base 3625 mm

Cubic Capacity 5675

No. of Cylinders 6

Maker's Name TATA M

Model Name SE 1613/42 COWL

Colour NP

Body Type TRUCK

Seating/Standing 6

Form 23 A

O.P.BUDHANIYA
Registration Authority
NAGAUR

UHA

PUC- 4/4/25

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**05/10/2024**
Time	:	**07:34:53 AM**
Validity upto	:	**04/04/2025**

Certificate SL. No.	:	RJ02100110004602
Registration No.	:	RJ19GC2143
Date of Registration	:	07/Dec/2011
Month & Year of Manufacturing	:	December-2011
Valid Mobile Number	:	******6584
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



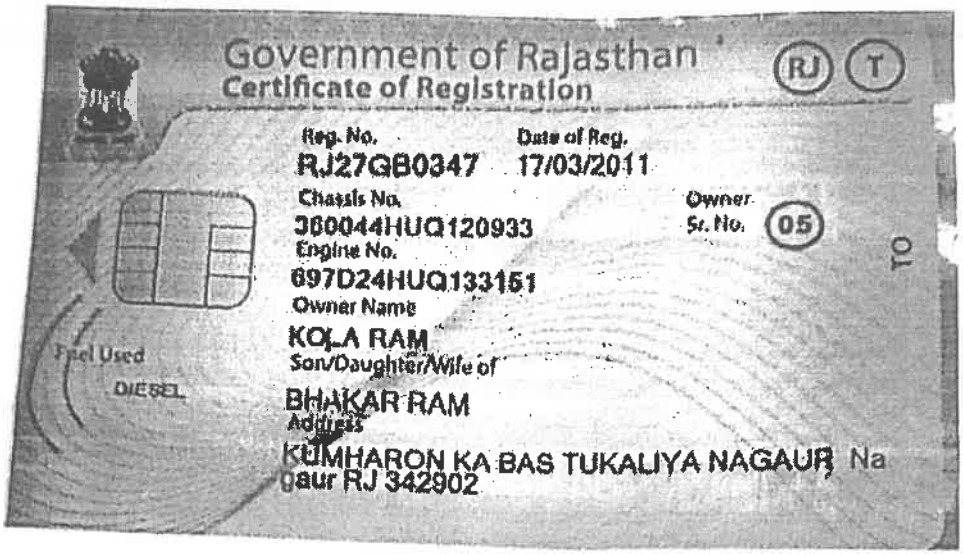
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(8)



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GB0347

Date of Reg.
17/03/2011

Chassis No.
380044HUQ120933

Owner Sr. No.
05

Engine No.
697D24HUQ133151

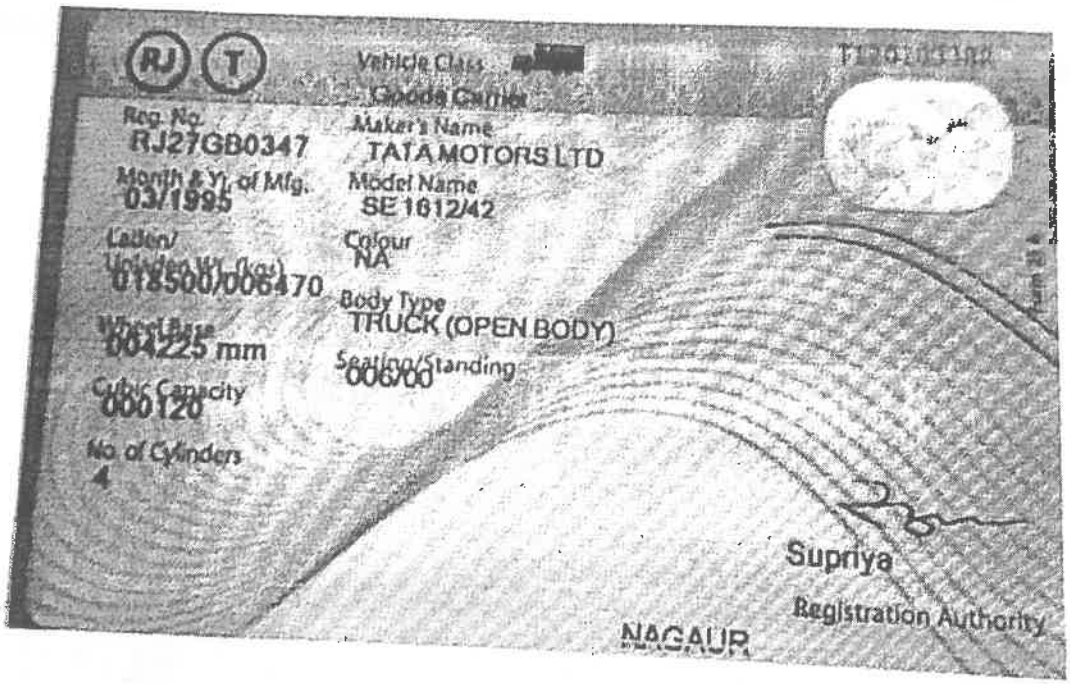
Owner Name
KOLA RAM

Son/Daughter/Wife of
BHAKAR RAM

Address
KUMHARON KA BAS TUKALIYA NAGAUR Na gaur RJ 342902

Fuel Used
DIESEL

TO



RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ27GB0347

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
03/1995

Model Name
SE 1612/42

Laden/ Unladen Wt. (Kg)
018500/006470

Colour
NA

Wheel Base
004225 mm

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

Cubic Capacity
000120

No of Cylinders
4

Supriya
Registration Authority

NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	12:42:03 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004394
Registration No.	:	RJ27GB0347
Date of Registration	:	17/Mar/2011
Month & Year of Manufacturing	:	March-1995
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Scanned with OKEN Scanner

RT 27 GB/2699

09

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ27GB2699

Date of Reg 14/02/2012

Chassis No. MAT373165C1A00709

Owner Sr. No. 03

Engine No. 697TC69AXY100621

Owner Name MANGU SINGH

Son/Daughter/Wife of MEG SINGH

Address RAJPURO KA BASS KHARIYA KHANGAR JODHPUR Jodhpur RJ 342001

Fuel Used DIESEL

TO

T00702819R

RJ T

Reg. No. RJ27GB2699

Month & Yr. of Mfg. 01/2012

Laden/ Unladen Wt. (kgs) 016200/006200

Wheel Base 004225 mm

Cubic Capacity 005675

No. of Cylinders 06

Vehicle Class Goods Carrier

Maker's Name TATA MOTORS LTD

Model Name SE 1613/42 TC

Colour NP

Body Type TRUCK (OPEN BODY)

Seating/Standing 006/00

Form 23A

RAS ARVIND JAKHAR
Registration Authority
JODHPUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

(2)

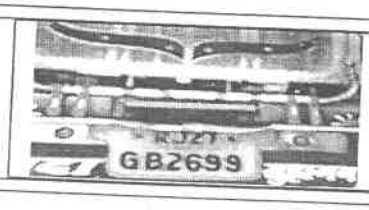
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		**02/10/2024**
Time	:	**13:57:30 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004505
Registration No.	:	RJ27GB2699
Date of Registration	:	14/Feb/2012
Month & Year of Manufacturing	:	January-2012
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

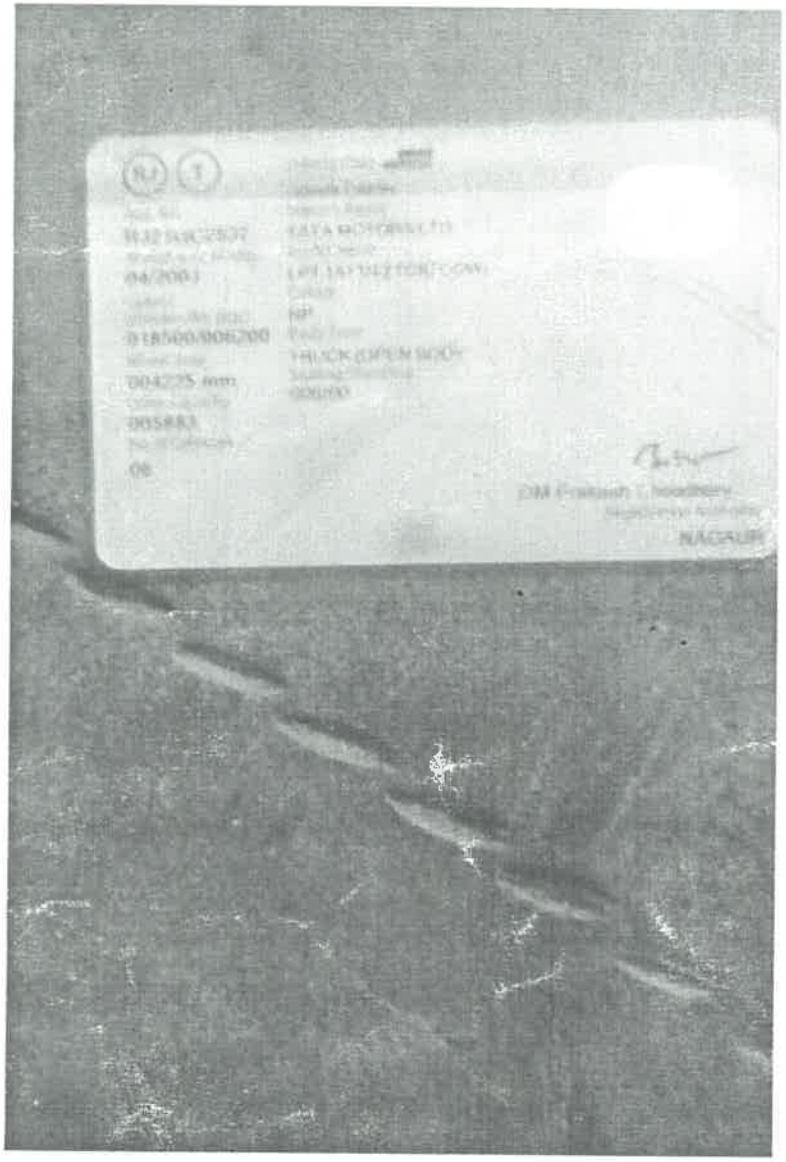
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

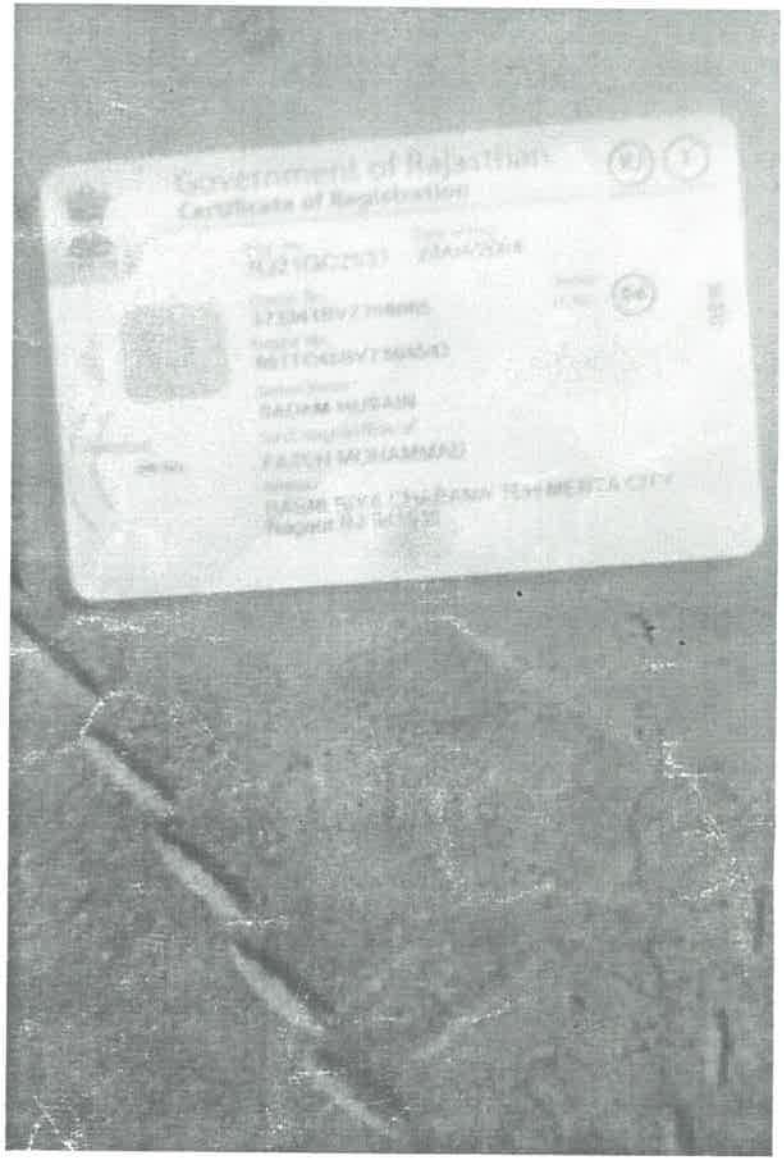
Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
30mm x 20 mm

10

RJ21GC2537





[See rules 115 (2)]

Pollution Under Control Certificate

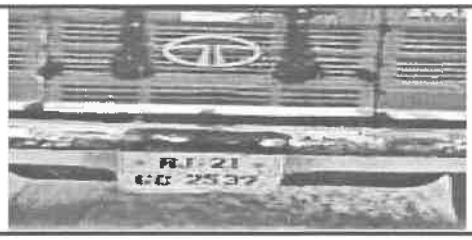
Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:56:50 AM**
Validity upto	:	**01/04/2025**

RJ21GC2537

Certificate SL. No.	:	RJ02100020014296
Registration No.	:	RJ21GC2537
Date of Registration	:	24/Apr/2004
Month & Year of Manufacturing	:	April-2004
Valid Mobile Number	:	******7763
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210002
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.62

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 21GB/5273

12

11

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GB5273

Date of Reg.
28/11/1996

Chassis No.
373044JT012S604

Owner Sr. No.
04

Engine No.
697D21JT0145222

RRM

Owner Name
RAFIK

Fuel Used
DIESEL

Son/Daughter/Wife of
S.O LALU KHAN

Address
BAWARIYO KA BAS
SURPURA TEH - MERTA CITY
NAGAUR

T01031806R

RJ T

Vehicle Class
HVGDV

Reg. No.
RJ21GB5273

Maker's Name
TATA M

Month & Yr. of Mfg.
/1996

Model Name
SE 1613/42 COWL

Laden/ Unladen Wt. (kgs)
016200/4100

Colour
NA

Wheel Base
3625 mm

Body Type
TRUCK

Cubic Capacity
5675

Seating/Standing
1

No. of Cylinders
6

Form 23 A

O.P. BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

12

Form 59

[See rules 115 (2)]

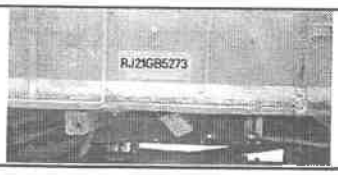
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:58:13 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001775
Registration No.	:	RJ21GB5273
Date of Registration	:	28/Nov/1996
Month & Year of Manufacturing	:	January-1996
Valid Mobile Number	:	******7878
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

12

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GB6010

Date of Reg.
05/04/1999

Chassis No.
373011B8Q702613

Owner Sr. No. 04

Engine No.
697D22B8Q710383

Owner Name
JAMALUDIN

Son/Daughter/Wife of
HAKIM KHAN

Address
BASNISIYA CHARANA BASNI SEJAN TH. M
ERTA NAGAUR RAJASTHAN RJ 342902

Fuel Used
DIESEL

AI T

13

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

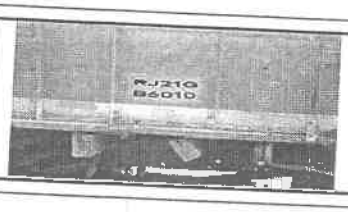
Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:03:30 PM**
Validity upto	:	**01/04/2025**

RJ21GB6010

Certificate SL. No.	:	RJ02700470001777
Registration No.	:	RJ21GB6010
Date of Registration	:	05/Apr/1999
Month & Year of Manufacturing	:	April-1999
Valid Mobile Number	:	******8978
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.07

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(13)

Government of Rajasthan
Certificate of Registration

RJ (T)

Reg. No.
RJ21GC2084

Date of Reg.
16/04/1985

Chassis No.
344073801851

Owner Sr. No. 04

Engine No.
675D01806320

TO

Owner Name
BAKSARAM

Fuel Used
DIESEL

Son/Daughter/Wife of
AASURAM

Address
DHANAPA TEH MERTA CITY DIST NAGAUR
Nagaur RJ 341029

RJ (T)

T00892002R

Reg. No.
RJ21GC2084

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
00/1985

Model Name
LPT 1612/COWL/42

Laden/
Unladen Wt. (kgs)
018500/006200

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
001662 mm

Seating/Standing
006/00

Cubic Capacity
000035

No. of Cylinders
06

OM Prakash Choudhary
Registration Author
NAGA

Form 59

[See rules 115 (2)]

14

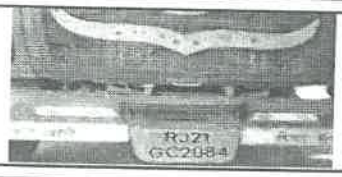
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**12:55:13 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004398
Registration No.	:	RJ21GC2084
Date of Registration	:	16/Apr/1985
Month & Year of Manufacturing	:	-1985
Valid Mobile Number	:	******1389
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

15

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GC0230

Date of Reg.
22/03/2011

Chassis No.
MAT361207B1B03725

Owner Sr. No.
03

Engine No.
697TC66BYY103570

Owner Name
PAPPU RAM

Son/Daughter/Wife of
RAMDAYAL

Address
TUKLIYA TOONKALIYAN NAGAUR Nagaur
RJ 342902

DIESEL

ALT

RJ T

Reg. No.
RJ19GC0230

Month & Yr. of Mfg.
02/2011

Unladen Wt. (kgs)
018500/006510

Wheel Base
004225 mm

Cubic Capacity
005675

No. of Cylinders
6

Vehicle Class
[redacted]

Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
LPT 1616/42/697

Colour
N/P

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

Supriya

NAGAUR

Scanned with OKEN Scanner

17

Form 59

[See rules 115 (2)]

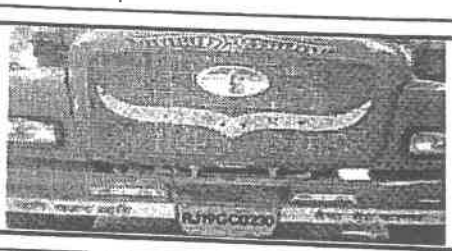
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	11:50:57 AM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001746
Registration No.	:	RJ19GC0230
Date of Registration	:	22/Mar/2011
Month & Year of Manufacturing	:	February-2011
Valid Mobile Number	:	******7878
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)	-	
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.25

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logg

Scanned with OKEN Scanner

14

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GB4547

Date of Reg.
13/01/2000

Chassis No.
[illegible]

Owner Sr. No.
03

Engine No.
[illegible]

Owner Name
KHATUN[illegible]

Son/Daughter/Wife of
S/O HAKIM KHAN

Address
BASANI SIYA CHARANA
TEH MERTA CITY
NAGAUR

Fuel Used
DIESEL

RRMS

TO T004608R

RJ T

Vehicle Class [illegible]

HVGBVH

Reg. No.
RJ21GB4547

Maker's Name
TATA M

Month & Yr of Mfg.
/1999

Model Name
SE 1613/42 COWL

Cubic Capacity
5675

Colour
NA

No. of Cylinders
6

Body Type
TRUCK

Unladen Wt. (kgs)
6160/6080

Seating/Standing
6

Wheel Base
3625 mm

Form 23 A

O.P. BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

15

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:53:15 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001773
Registration No.	:	RJ21GB4547
Date of Registration	:	13/Jan/2000
Month & Year of Manufacturing	:	January-1999
Valid Mobile Number	:	******8878
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

16

STATE TRANSPORT DEPARTMENT

[NAGAUR DTO]

VEHICLE PARTICULARS

tion No:	RJ211031V7104272	Registration No:	RJ21GC7998
ration Date:	10-Feb-2006	Previous Registration No	:
Serial No:	2	Owner Name:	SURENDRA SINGH
Wife/Daughter of:	RAM SWAROOP		
nt Address:	RAM NAGAR TUNKLIYA,TEH MERTA CITY,,Nagaur,Rajasthan-342902		
le Class:	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Type:	TRUCK (OPEN BODY)	No of Cylinders:	6
h/Year of Manufacturing:	2/2006		
ssis No:	373145ATZ700037	Engine No:	697TC56MUZ143758
e Power:	5675.00	Seat(including driver):	5
aden Wt(kg):	7120	Laden Wt(kg):	18500
istration Valid upto:	25-Oct-2036	Tax Amount:	19179
Paid upto:	31-Mar-2021	Cubic Capacity:	5675.00
ion:	N P	Fuel:	DIESEL
upto:	25-Oct-2022	Vehicle Model	SE1613/42
Norms	EURO 2	Floor Area	0.000
hicle Status	Active	Wheel Base	4225

Last Change of Address done on: 16-Apr-2019

Last Alteration of Vehicle done on

2 Insurance From KOTAK MAHINDRA vide policy certificate/covernote no PBT/000000321785 is valid from 31-Aug-2021 to 30-Aug-2022.

HP Details:

NOC Details:

Black List Details:

Mobile No: 9414813552

Email Id:

Particular Fee Rs. 100/- paid vide cash receipt no RJ211031C3340346 dated 31-Oct-2021.

Other State/Transfer/Conversion Details

Previous Owner	: MUKESH SAINI	Previous RegNo	: RJ14GA4463
Old State	: Rajasthan	Entry Date	: 16-Apr-2019
Transfer Date	: 16-Apr-2019	Conversion Date	:

Additional Particulars

	Number,Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	1000*20	6000
b) Rear:	1000*20	10200
c) Other:	2	2
d) Tandem:	2	2

Printed On: 31-Oct-2021 10:28:35

Note: This is a computer generated document. Authority Signature is not required. The document can't be used a MV document in the Vehicle

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		01/10/2024
Time		11:08:57 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004364
Registration No.	:	RJ21GC7998
Date of Registration	:	10/Feb/2006
Month & Year of Manufacturing	:	February-2006
Valid Mobile Number	:	******1369
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.: RJ26GA5911 Date of Reg.: 13/03/2008

Chassis No.: 373344B1Z708457 Owner S. No.: 05

Engine No.: 6B7[illegible]8TZ106232

Owner Name: VIHOU SINGH

S/o/D/o/W/o: SORAN SINGH

Address: BASNI SEJA MERTA CITY Nagaur RJ 34 1015

ALT

Form 59

[See rules 115 (2)]

19

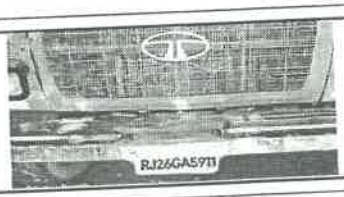
llution Under Control Certificate

thorised By :
)VERNMENT OF RAJASTHAN

ate	:	**01/10/2024**
me	:	**16:27:07 PM**
alidity upto	:	**31/03/2025**

ertificate SL. No.	:	RJ02700470001723
egistration No.	:	RJ26GA5911
ate of Registration	:	13/Mar/2006
lonth & Year of Manufacturing	:	March-2006
alid Mobile Number	:	******7997
mission Norms	:	BHARAT STAGE III
uel	:	DIESEL
UC Code	:	RJ0270047
STIN	:	
ees	:	Rs.100.00
IIL observation	:	No

Vel. e Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.07

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ19UW 7882

GOVERNMENT OF RAJASTHAN

Office of Regional Transport Officer, Jodhpur

FORM 22

(See Rule 48)

CERTIFICATE OF REGISTRATION



Registration Number	:	RJ19-GA-7882
Class of Vehicle	:	SE 1210/42
Was the Dealer-Name & Address	:	Re-Registration
Registered Owner	:	SURAJBHAN SINGH S/o JOG SINGH
(Permanent)	:	TALANPUR, MERTA CITY NAGAUR
(Treasury)	:	SUBHASH CHOWK, RATANADA JODHPUR
Owner(s)	:	1
DETAILED DESCRIPTION		
Type of vehicle	:	HGV
Whether vehicle is	:	Assignment
Previous Registration No.	:	RJ19-G-2382
Previous Registration Date	:	01/08/1992
Previous Registration Valid upto	:	/ /
Previous Owner	:	SURAJBHAN SINGH S/o JOG SINGH
[illegible] District, State	:	JODHPUR, Rajasthan
Re-Purchase/Lease/Hypo.	:	No
Make	:	TATA
Is Name and Address	:	Re-Registration
Body	:	Truck Heavy-Open
Month Year of Manufacture	:	00-1992
No. of Cylinders	:	6
Chassis Number	:	364073410740
Engine Number	:	692D01425532
Fuel used in the Engine	:	Diesel
Horse Power (H.P.)	:	31.50
Cubic Capacity	:	0.00
Vehicle Classification - Transport	:	SE 1210/42
Wheel base	:	4225MM
Seating Capacity (including driver)	:	6
Unladen Weight	:	6200
Number and colours of Body Wings	:	N/P
Front and	:	
Gross Vehicle Weight	:	16200Kgms.
Certified by the Manufacturer	:	16200Kgms.
Tyres Fitted	:	
Size, Description, Size of Tyre	:	2, * 1000*20
Front axle	:	4, * 1000*20
Rear axle	:	0, *
Second other axle	:	0, *
Three axle	:	
Permissible axle weight	:	6000 kgms.
Front axle	:	10200 kgms.
Rear axle	:	0 kgms.
Second other axle	:	0 kgms.
Three axle	:	/ /
Fee Date & Cost	:	Rs.0.00,
Treasury Account and Receipt No.	:	
Whether is Government/Private	:	Private
Taxation Applied or Not	:	No Tax Rate

This certificate is valid from 25/01/2008

Signature of Registering Authority

Date

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

21

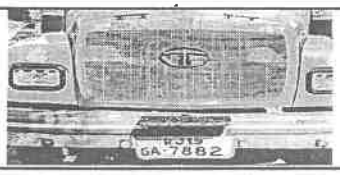
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**10:26:43 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004351
Registration No.	:	RJ19GA7882
Date of Registration	:	01/Aug/1992
Month & Year of Manufacturing	:	August-1992
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.52

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

18

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GF0325

Date of Reg.
11/03/2002



Chassis No.
373141MYZ726643

Owner Sr. No.
04

Engine No.
697TC48MYZ90015

Owner Name
CHHOTU KHA

Son/Daughter/Wife of
NIYAJ MOHD

Fuel Used
DIESEL

Address
VYAPRIYO KI DHANI BIRTIYA KHURD RAI PUR Pali RJ 306105

TO

RJ T

Reg. No.
RJ19GF0325

Month & Yr. of Mfg.
12/2001

Laden/ Unladen Wt. (kgs)
018500/006200

Wheel Base
005883 mm

Cubic Capacity
005883

No. of Cylinders
6

Vehicle Class
Goods Carrier

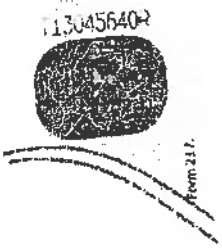
Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00



Supriya
Registration Authority

NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

20

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**10:32:43 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004481
Registration No.	:	RJ19GF0325
Date of Registration	:	11/Mar/2002
Month & Year of Manufacturing	:	December-2001
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 19/14/6362

20

R-0268277

[redacted] RAJASTHAN

Office of Regional Transport Officer, Jodhpur

FORM 23

[See Rule 48]

CERTIFICATE OF REGISTRATION

ation Number	: RJ19-1B-6362
.ption of Vehicle	: TATA TRUCK
'on the Dealer Name & Address	: ASSIGNMENT
.stered Owner	: TEJA RAM S/o BHIKA RAM
; (Permanent)	: V.P-PUNDLU, TEH-MERTA CITY NAGAUR
; (Temporary)	: 12 TH ROAD, SARDARPURA JODHPUR, WEF-11.03.87
(Owner(s)	: 1
	DETAILED DESCRIPTION
)f vehicle	: HGV
tor vehicle is	: Assignment
ervious Registration No.	: RND-3406
ervious Registration Date	: 22/03/1983
ervious Registration Valid upto	: / /
ervious Owner	: TEJA RAM S/o BHIKA RAM
ervious District,State	: JODHPUR, Rajasthan
ire-purchase/Lease/Hypo.	: No
s Name	: TATA
's Name and Address	: ASSIGNMENT
f Body	: Truck Heavy-
and Year of Manufacture	: 00-1983
of Cylinders	: 6
s Number	: 344073763902
Number	: 692D01766871
sed in the Engine	: Diesel
Power (B.H.P.)	: 30.20
Capacity	: 0.00
s Classification	: TATA TRUC
Base	: 4225MM
g Capacity (including driver)	: As per ru
n Weight	: 6770
or colours of Body, Wings ont and	:
Vehicle Weight certified by the Manufacturer	: 15660Kgms. 0Kgms.
registered	:
,Description,Size of Tyre	: 2, 900*20,
'ont axle	: 4, 900*20,
·er axle	: 0, ,
ıy other axle	: 0, ,
ındem axle	:
ıered axle weight	: 5640 kgms.
·ont axle	: 10020 kgms.
ıer axle	: 0 kgms.
ıy other axle	: 0 kgms.
ındem axle	: 14/03/1983, Rs.0.00
ıse Date & Cost	: , Rs.0.00,
ıte,Amount and Receipt No.	: Private
.e is Government/Private	: No Tax Rate - 0.00%
ıempted or Not	

ertificate is valid from 14/07/2003

Signature of Registering Authority

Date .....





R.T.O. (Rural) Nagaur

Date 24/10/11

व्याप्त श्रीमती बायुदेवी-
पत्नी रतनाराम
पु० पुन्दलु ता० मेड़ता
जि० नागौर
24/11/2011
जिला परिवहन अधिकारी
नागौर
कोड RJ-21

Scanned with OKEN Scanner

22

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:16:48 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004497
Registration No.	:	RJ191G6362
Date of Registration	:	22/Mar/1983
Month & Year of Manufacturing	:	March-1983
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



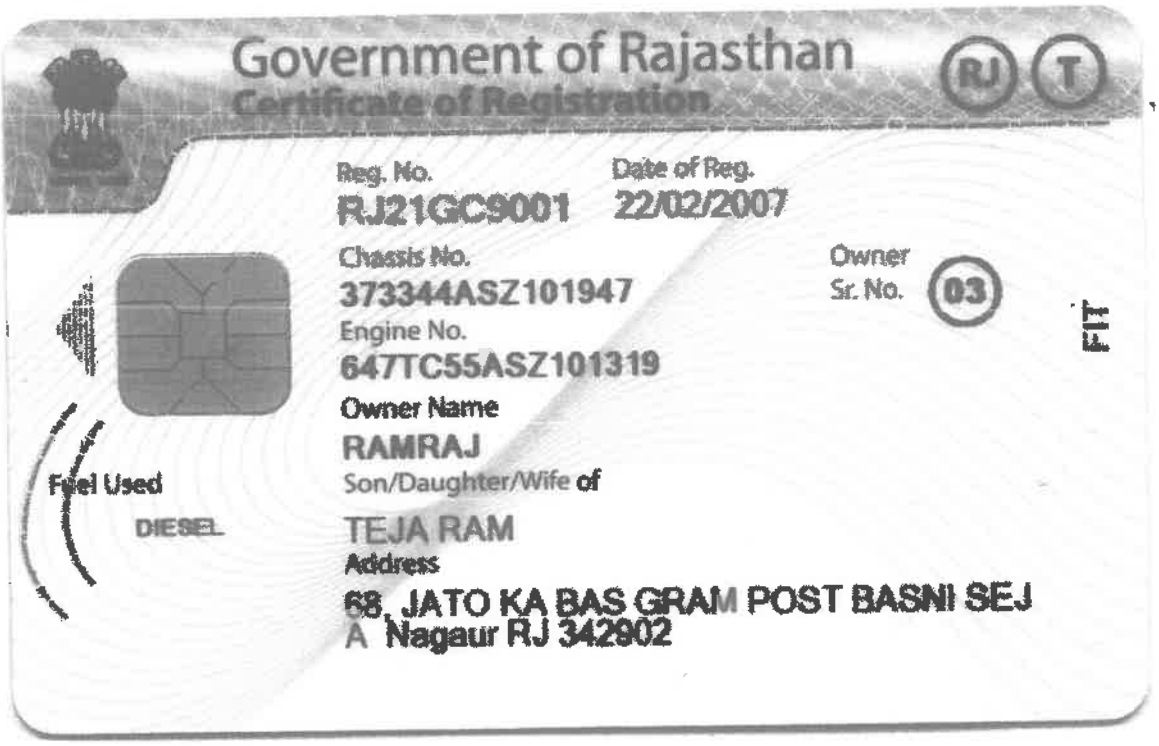
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC operator
60mm x 20 mm

21



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC9001

Date of Reg.
22/02/2007

Chassis No.
373344ASZ101947

Owner Sr. No.
03

Engine No.
647TC55ASZ101319

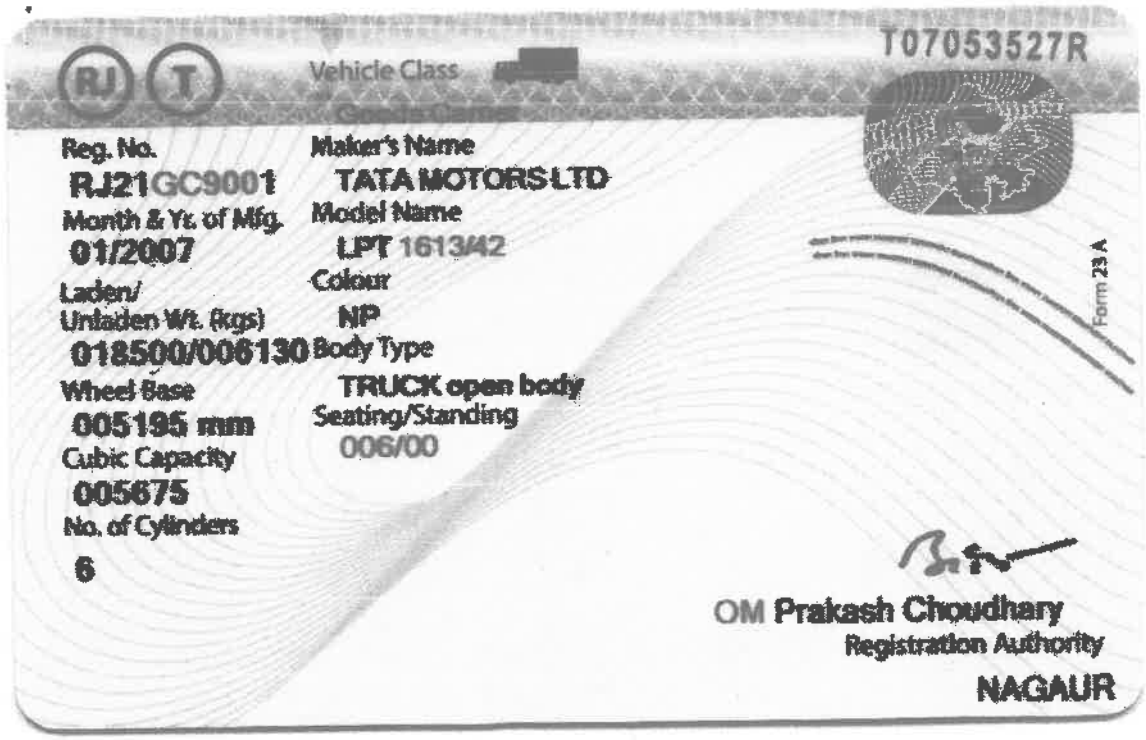
FIT

Owner Name
RAMRAJ

Son/Daughter/Wife of
TEJA RAM

Fuel Used
DIESEL

Address
68, JATO KA BAS GRAM POST BASNI SEJ
A Nagaur RJ 342902



RJ T

Vehicle Class
Goods Carrier

T07053527R

Reg. No.
RJ21GC9001

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
01/2007

Model Name
LPT 1613/42

Laden/
Unladen Wt. (Kgs)
018500/006130

Colour
NP

Body Type
TRUCK open body

Wheel Base
005195 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

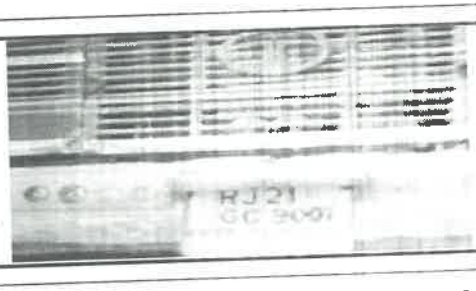
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	19:06:50 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ01600080012249
Registration No.	:	RJ21GC9001
Date of Registration	:	22/Feb/2007
Month & Year of Manufacturing	:	January-2007
Valid Mobile Number	:	******0000
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0160008
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

मनमोहन जलवानियाँ
मो.-9667707729, 9414862233
श्री राना सर्विसेज, गोटन

22

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GB6164

Date of Reg.
15/04/1997

Chassis No.
365073ASQ100561

Owner Sr. No.
03

Engine No.
697030ASQ100769

Owner Name
SUKHA RAM

Son/Daughter/Wife of
PADMA RAM

Address
TALANPUR
TEH MERTA CITY
NAGAUR 6.4.2016

TO

Fuel
DIESEL

RJ T

Vehicle Class

T011906393R

Reg. No.
RJ27GB6164

Maker's Name
TELCO

Month & Yr. of Mfg.
/1997

Model Name
TATA 1510 SE

Laden/ Unladen Wt. (kgs)
016200/6200

Colour
WP

Wheel Base
4225 mm

Body Type
TRUCK

Cubic Capacity
5675

Seating/Standing
3

No. of Cylinders
6

O.P.BUDHANIYA
Registration Authority
NAGAUR

RJ27UB/6164

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

24

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**16:39:39 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001727
Registration No.	:	RJ27GB6164
Date of Registration	:	15/Apr/1997
Month & Year of Manufacturing	:	April-1997
Valid Mobile Number	:	******7798
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.23

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC operator
60mm x 20 mm

H/23

23

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GA4509

Date of Reg.
15/07/1995

Chassis No.
380044FUQ114702

Owner Sr. No.
02

ALT

Engine No.
697D24FUQ123213

Owner Name
ASIN

Fuel Used
DIESEL

Son/Daughter/Wife of
S/O LALU KHAN

Address
SURPURA TEH MERTACITY NAGAUR Nagaur
RJ 341510

T00774618R

RJ T

Reg. No.
RJ21GA4509

Month & Yr. of Mfg.
07/1995

Laden/ Unladen Wt. (kg)
018500/006655

Wheel Base
004225 mm

Cubic Capacity
000135

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE1612/42

Colour
N.A

Body Type
TRUCK (OPEN BODY)

Seating/Standing
004/00

Form 23 K

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

25

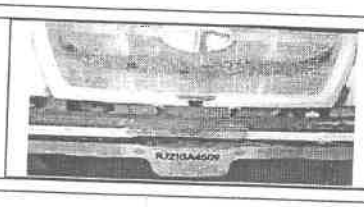
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:41:19 PM**
Validity upto	:	**01/04/2025**

Certificate Sl. No.	:	RJ02700470001768
Registration No.	:	RJ21GA4509
Date of Registration	:	15/Jul/1995
Month & Year of Manufacturing	:	July-1995
Valid Mobile Number	:	******8878
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.2

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

24

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ02GA3274

Date of Reg.
13/05/2009

Chassis No.
MAT37314591D08028

Owner Sl. No.
06

Engine No.
897TC56DQZ105525

ALT

Owner Name
NIMBA RAM

Fuel Used
DIESEL

Son/Daughter/Wife of
BHANA RAM

Address
1ST A ROAD SARDARPURA Jodhpur RJ 3 42001

T07026156R

RJ T

Vehicle Class

Reg. No.
RJ02GA3274

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
04/2009

Model Name
TATA SE 1613

Colour
RED

Laden/ Unladen Wt. (kgs)
018500/006400

Body Type
truck open

Wheel Base

Seating/Standing
003/00

Cubic Capacity
005675

No. of Cylinders
06

Form 23-A

Rajendra Kumar Danga
Registration Authority
JODHPUR

Scanned with OKEN Scanner

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Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:46:10 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004489
Registration No.	:	RJ02GA3274
Date of Registration	:	13/May/2009
Month & Year of Manufacturing	:	April-2009
Valid Mobile Number	:	******8223
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ14GB6470

Date of Reg.
08/01/2008

25

Chassis No.
373145JSZ130340

Owner Sr. No.
06

Engine No.
697TC56JSZ140486

ALT

Owner Name
ISWAR RAM

Son/Daughter/Wife of
RAM LAL

Fuel Used
DIESEL

Address
BANI SENJA ROAD SIYAK KRISHI FARM R AM NAGAR NAGAUR Nagaur RJ 342902

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Form 59

[See rules 115 (2)]

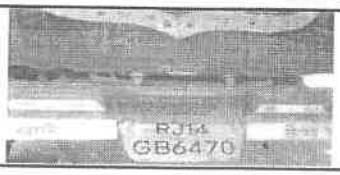
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		02/10/2024
Time	:	12:00:07 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02100110004493
Registration No.	:	RJ14GB6470
Date of Registration	:	08/Jan/2008
Month & Year of Manufacturing	:	November-2007
Valid Mobile Number	:	******8223
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.35

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT21GA/2227

28/66

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GA2227

Date of Reg.
21/07/1990

Owner Sr. No. 02

Chassis No.
[redacted]

Engine No.
[redacted]

Owner Name
SITA RAM

Son/Daughter/Wife of
S/O BAPPA RAM

Address
MAHAMANDIR RLY STN
BASANI SEJA
JODHPUR

Fuel Used
DIESEL

TO

Fn 8 — 29/5/19
PUC —

RJ T

T01168583R

Vehicle Class
[redacted]

Reg. No.
RJ21GA2227

Month & Yr. of Mfg.
00/1990

Laden/ Unladen Wt. (kgs)
016200/5265

Wheel Base
3580 mm

Cubic Capacity
5675

No. of Cylinders
6

Maker's Name
TATA M

Model Name
LPK1616/36

Colour
BROWN

Body Type
TRUCK

Seating/Standing
6/0

Form 22 A

O.P. BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**12:17:26 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004386
Registration No.	:	RJ21GA2227
Date of Registration	:	21/Jul/1990
Month & Year of Manufacturing	:	July-1990
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

23

RJ T

Vehicle Class
Goods Carrier

T01300924R

Reg. No.
RJ30GA2531

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
07/1993

Model Name
LPT 1612/COWL/42

Laden/
Unladen Wt. (kgs)
018500/006200

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
000026 mm

Seating/Standing
002/00

Cubic Capacity
000035

No. of Cylinders
06

R.K.Vaishnav
Registration Authority
NAGAUR

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ30GA2531

Date of Regn.
22/07/2011

Chassis No.
364D73587280

03

ALT

Engine No.
692D01606677

Owner Name
AMIR

Son/Daughter/Wife of
IKABAL

Fuel Used
DIESEL

Address
JHITADA BIRATIYA KHURD TEH RAIPUR P
ALI A/P BADI GHATI TEH DEGANA Nagau
r RJ 341001

Form 59

[See rules 115 (2)]

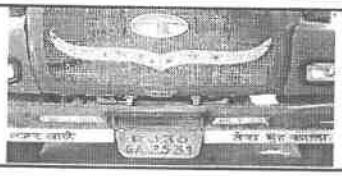
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	11:00:01 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004360
Registration No.	:	RJ30GA2531
Date of Registration	:	22/Jul/2011
Month & Year of Manufacturing	:	July-1993
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note :. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT21GA/4087

30

28

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.: RJ21GA4087
Date of Reg.: 11/01/1995
Chassis No.: [illegible]
Engine No.: 6BTD24MV0137072
Owner Sr. No.: 02

Owner Name: SURAJ BHAN SINGH
Son/Daughter/Wife of: CHATAR SINGH
Address: TALANPUR MERTA CITY NAGAUR TO 20/JAN/16

Fuel Used: DIESEL

RJ T

Vehicle Class: [illegible]

Reg. No.: RJ21GA4087
Month & Yr. of Mfg.: /1995
Laden/ Unladen Wt. (kgs): 016200/6110
Wheel Base: 4225 mm
Cubic Capacity: 5675
No. of Cylinders: 6

Maker's Name: TELCO
Model Name: SE 1612/42COWL
Colour: RP
Body Type: TRUCK
Seating/Standing: 3

Form 23 A

O.P. BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

30

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:33:19 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001766
Registration No.	:	RJ21GA4087
Date of Registration	:	11/Jan/1995
Month & Year of Manufacturing	:	January-1995
Valid Mobile Number	:	******9789
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.85

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 064/5648

31

29

Government of Rajasthan
Certificate of Registration

RJ T

RJ06G5648 09/11/2004

373141KVZ743117

03

HPA

697TC48KVZ123448

MEH RAM

DIESEL

JALA RAM

Address

TALANPUR MERTA CITY Nagaur RJ 3410
01

T01220596R

RJ T

Vehicle Class

Reg. No.
RJ06G5648

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
10/2004

Model Name
SE 1613/42 TC

Colour
WHITE

Ladeny/
Unladen Wt. (kgs)
016200/006200

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
06

Form 23 A

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	11:16:43 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004367
Registration No.	:	RJ06G5648
Date of Registration	:	09/Nov/2004
Month & Year of Manufacturing	:	October-2004
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

30

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GB0258

Date of Reg.
07/03/2011

Chassis No.
MAT361203A1N38513

Owner Sr. No. **01**

HPT

Engine No.
697TC66NZY133533

Owner Name
PRAHLAD SINGH

Son/Daughter/Wife of
S/O BHAGWAT SINGH

Address
9 W.NO.14 CHANDRA COLONY
GIRWA
UDAIPUR

Fuel Used
DIESEL

T02063367R

RJ T

Reg. No.
RJ27GB0258

Month & Yr. of Mfg.
/2010

Laden/ Unladen Wt. (kgs)
016200/4720

Wheel Base
4225 mm

Cubic Capacity
5675

No. of Cylinders
6

Vehicle Class
HVGDVH

Maker's Name
TATA M

Model Name
SE 1616/42

Colour
NP

Body Type
TRUCK

Seating/Standing
2

O.P BAIRWA
Registration Authority
UDAIPUR

Scanned with OKEN Scanner

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	12:39:37 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004393
Registration No.	:	RJ27GB0258
Date of Registration	:	07/Mar/2011
Month & Year of Manufacturing	:	March-2010
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.35

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

31

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ43GA3484

Date of Reg.
11/11/2003

Chassis No.
373341KWZ730023

Owner Sr. No.
06

Engine No.
697TC45KWZ912664

TO

Owner Name
SUKH DEV

Fuel Used
DIESEL

Son/Daughter/Wife of
BHANWARU RAM

Address
MEGHWALO KA MOHALLA BASNI SEJA NAGA BR Nagaur RJ 342902

RJ T

Vehicle Class
M Goods Carrier

T1319361IR

Reg. No.
RJ43GA3484

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
10/2003

Model Name
LPT 1613/42

Laden/ Unladen Wt. (kgs)
018500/006150

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

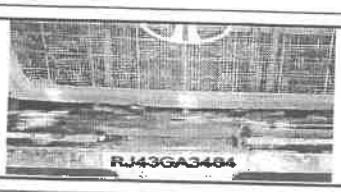
Authorised By :

GOVERNMENT OF RAJASTHAN

Date		01/10/2024
Time	:	17:21:46 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02700470001738
Registration No.	:	RJ43GA3484
Date of Registration	:	11/Nov/2003
Month & Year of Manufacturing	:	October-2003
Valid Mobile Number	:	******9787
Emission Norms	:	BHARAT STAGE III/IV
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.16

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(32)

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GC6361

Date of Reg.
09/01/2006

Chassis No.
373145LUZ755467

Owner Sr. No.
04

ALT

Engine No.
697TC56LUZ139287

Owner Name
DINESH

Son/Daughter/Wife of
MADAN LAL

Fuel Used
DIESEL

Address
TALANPUR BADA BASS TALANPUR Nagaur
RJ 342902

RJ T

T009846035

Reg. No.
RJ27GC6361

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
11/2005

Model Name
SE1613.BS2 COWL.RA109RR

Laden/ Unladen Wt. (kgs)
018500/006300

Colour
NP

Wheel Base
004225 mm

Body Type
TIPPER

Cubic Capacity
000000

Seating/Standing
002/00

No. of Cylinders
6

Form 23 A

OM Prakash Choudhary
Registration Authority

NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:04:42 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004508
Registration No.	:	RJ27GC6361
Date of Registration	:	09/Jan/2006
Month & Year of Manufacturing	:	November-2005
Valid Mobile Number	:	******8223
Emission Norms	:	EURO 1
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
ML observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

e : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ T

Vehicle Class

TC1315083R

Reg. No.
RJ21GC0303

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
01/1997

Model Name
SE 1613

Laden/
Unladen Wt. (kgs)
018500/006810

Colour
NP

Body Type
TRUCK

Wheel Base
000000 mm

Seating/Standing
006/00

Cubic Capacity
005856

No. of Cylinders
06

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC0303

Date of Reg.
18/04/2001

Chassis No.
360324MTQ745671

Owner
Sr. No. 06

Engine No.
697D23MTQ844720

ALT

Owner Name
VIJAY DAN

Fuel Used
DIESEL

Son/Daughter/Wife of
RAM DAN

Address
23, BASANI SIYACHARANA MUKHYA GRAM
BASANI SIYACHARANA TH. MERTA Nagaur
RJ 342902

Form 59

35

[See rules 115 (2)]

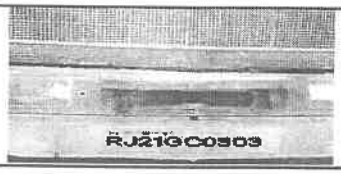
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:18:25 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001782
Registration No.	:	RJ21GC0303
Date of Registration	:	18/Apr/2001
Month & Year of Manufacturing	:	January-1997
Valid Mobile Number	:	******9797
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

8979

RT 19 GB/8979

30

34

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No: RJ19GB8979

Date of Reg: 08/05/1995

02

Chassis No: 360328BV0705553

Engine No: 697D23BV0714472

Owner Name: NAND KISHOR JAJU

Fuel: DIESEL

Son of: BAL KISHAN JAJU

Address: JAJU PLASTIC IND. AREA
BASNI 2ND PHASE
JODHPUR

RJ T

Vehicle Class:

Reg. No.

Maker's Name: TATA

Month & Yr of Mfg: 09/1995

Model: LPT 1612/48

Unladen Wt. (kgs): 6200

Body Type:

Horse Power: 6/0

Cubic Capacity: 4285

No. of Cylinders: 6

Registering Authority

Scanned with OKEN Scanner

Form 59

(36)

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:48:19 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001745
Registration No.	:	RJ19GB8979
Date of Registration	:	08/May/1995
Month & Year of Manufacturing	:	March-1995
Valid Mobile Number	:	******8977
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.15

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

35

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GC4221

Date of Reg.
26/03/2002

Chassis No.
373141BXZ702984

Owner Sr. No.
01

Engine No.
697TC48BXZ855639

Owner Name
CHHOTU KHAN

Fuel Used
DIESEL

Son/Daughter/Wife of
NIYAJ MOHD

Address
DHANWA MERTA CITY Nagaur RJ 341001

T07074446R

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ27GC4221

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
02/2002

Model Name
SE 1613/42

Laden/Unladen Wt. (kgs)
018500/006010

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
002/00

Cubic Capacity
005675

No. of Cylinders
6

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

30

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**16:45:39 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001729
Registration No.	:	RJ27GC4221
Date of Registration	:	26/Mar/2002
Month & Year of Manufacturing	:	February-2002
Valid Mobile Number	:	******7789
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(36)

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ08GA5888

Date of Reg.
01/02/2012

Chassis No.
MAT373155B1N30300

Owner Sr. No.
02

Engine No.
697TC69NYY132131

ALT

Owner Name
ANMOL JAJRA

Son/Daughter/Wife of
SUKHDEV JAJRA

Fuel Used
DIESEL

Address
JAJRAWAS NAGAUR Nagaur RJ 341511

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ08GA5888

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
11/2011

Model Name
SE1613/42

Colour

018500/006940

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
003/00

Cubic Capacity
005675

No. of Cylinders
6

Supriya

Registration Authority

NAGAUR

39

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**11:23:43 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004369
Registration No.	:	RJ08GA5888
Date of Registration	:	01/Feb/2012
Month & Year of Manufacturing	:	November-2011
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT21GB/4680

44

37

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.	Date of Reg.
RJ21GB4680	18/11/1996

Chassis No.

Engine No.

Owner Sr. No.

Owner Name

JAKIR HUSSAIN

Son/Daughter/Wife of

KALLU KHAN

Address

96, BHATO KA BAS, SURAPURA TH. MERTA DIST. NAGAUR

Fuel Used

DIESEL

TO/

RJ T

Vehicle Class

Reg. No.

RJ21GB4680

Month & Yr. of Mfg.

/1996

Laden/ Unladen Wt. (kgs)

016200/6200

Cubic Capacity

4225 mm

No. of Cylinders

6

Maker's Name

HVGDVH

Model Name

TATA M

Colour

SE1612/42

Body Type

INA

Seating/Standing

TRUCK

6

Form 23 A

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

41

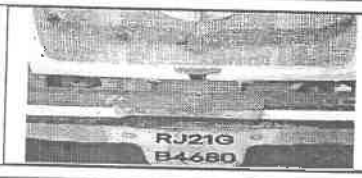
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:55:12 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001774
Registration No.	:	RJ21GB4680
Date of Registration	:	18/Nov/1996
Month & Year of Manufacturing	:	August-1996
Valid Mobile Number	:	*****9898
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.09

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

38

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GD5893
Date of Reg.
20/09/2007

Chassis No.
373145HSZ125682
Engine No.
697TC56GSZ135703
Owner Name
MAHENDRA TADA
Son/Daughter/Wife of
SOHAN RAM
Address
W/N 07 BASNI SEJA GOTAN MERTA CITY
Nagaur RJ 342902

02

FIT

DIESEL

RJ T

Vehicle Class
Goods Carrier

T13050297R

Reg. No.
RJ21GD5893
Maker's Name
TATA MOTORS LTD
Month & Yr. of Mfg.
09/2007
Model Name
SE 1613/42
Laden/ Unladen Wt. (kgs)
018500/006200
Colour
NP
Body Type
TRUCK (OPEN BODY)
Wheel Base
004225 mm
Seating/Standing
006/00
Cubic Capacity
005883
No. of Cylinders
6

Supriya
Registration Authority
NAGAUR

PUC - ~~11/Jun/4~~
06/04/25

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**07/10/2024**
Time	:	**06:47:37 AM**
Validity upto	:	**06/04/2025**

RJ21GD5893

Certificate SL. No.	:	RJ02100110004657
Registration No.	:	RJ21GD5893
Date of Registration	:	20/Sep/2007
Month & Year of Manufacturing	:	September-2007
Valid Mobile Number	:	******6584
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

9982982903

39

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GD2339 Date of Reg. 18/06/2007

Chassis No 373145ESZ721659

Engine No. 697TC56DSZ123417

Owner Sr. No. 04

REN

Owner Name RAMSWARUP

Son/Daughter/Wife of JAGDISH

Fuel Used DIESEL

Address INDIRA COLONY, TALANPUR ROAD GOTAN MERTA Nagaur RJ 342902

T120275458

RJ T

Vehicle Class Goods Carrier

Reg. No. RJ21GD2339

Maker's Name TATA MOTORS LTD

Month & Yr. of Mfg. 05/2007

Model Name SE 1613/42

Laden/ Unladen Wt. (kgs) 018500/007090

Colour NA

Body Type TRUCK (OPEN BODY)

Wheel Base 003100 mm

Seating/Standing 001/00

Cubic Capacity 005675

No. of Cylinders 6

Supriya

Registration Authority

NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

43

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**10:08:23 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004474
Registration No.	:	RJ21GD2339
Date of Registration	:	18/Jun/2007
Month & Year of Manufacturing	:	May-2007
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT2/4C/0684

94

94

40

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC0684

Date of Reg.
01/04/1981

Chassis No.
34407372B132

Engine No.
692D017798034

Owner Sr. No. 02

RRN

Owner Name
SABRA BANU

Son/Daughter/Wife of
RABHANI

Fuel Used
DIESEL

Address
BASNI SEJA DHANAPA TEH MERTA CITY
Nagaur RJ 341510

RJ T

Vehicle Class

T01220848R

Reg. No.
RJ21GC0684

Maker's Name
TATA MOTORS LTD

Month & Yr of Mfg.
03/1981

Model Name
TATA TRUCK

Laden/
Unladen Wt. (kgs)
015225/005120

Colour
NA

Body Type
TRUCK OPEN BODY

Wheel Base
004226 mm

Seating/Standing
006/00

Cubic Capacity
000110

No. of Cylinders
06

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

44

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**11:51:07 AM**
Validity upto	:	**31/03/2025**

RJ21GC0684

Certificate SL. No.	:	RJ02100110004377
Registration No.	:	RJ21GC0684
Date of Registration	:	01/Apr/1981
Month & Year of Manufacturing	:	March-1981
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



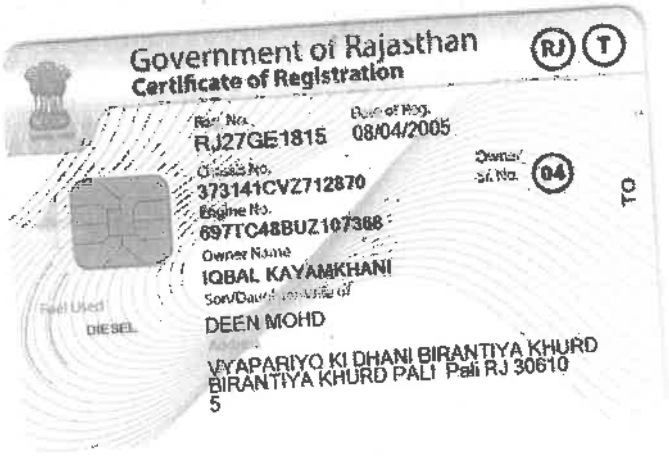
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.56

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

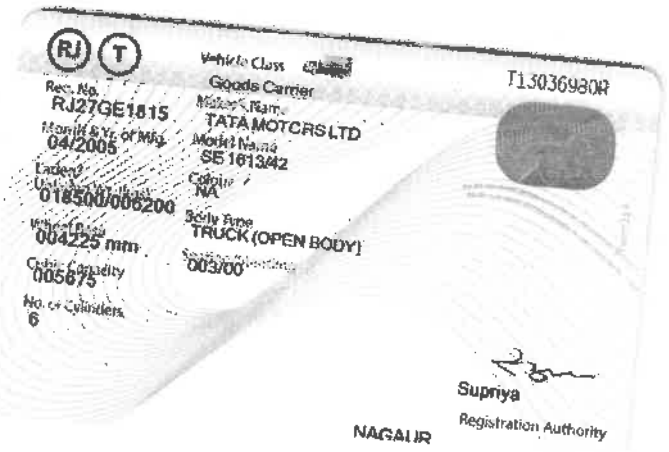
41



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GE1815
Date of Reg.
08/04/2005
Chassis No.
373141CVZ712870
Owner Sr. No.
04
TO
Engine No.
697TC48BUZ107388
Owner Name
IQBAL KAYAMKHANI
Son/Daughter/Wife of
DEEN MOHD
Fuel Used
DIESEL
VYAPARIYO KI DHANI BIRANTIYA KHURD
BIRANTIYA KHURD PALI Pali RJ 30610
5



RJ T

Vehicle Class
Goods Carrier
T130369808
Reg. No.
RJ27GE1815
Maker's Name
TATA MOTORS LTD
Month & Yr. of Mfg.
04/2005
Model Name
SE 1613/42
Laden/
Unladen Weight
018500/006200
Colour
NA
Wheel Base
004225 mm
Body Type
TRUCK (OPEN BODY)
Cubic Capacity
005675
Seating
003/00
No. of Cylinders
6
Supriya
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:09:04 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004510
Registration No.	:	RJ27GE1815
Date of Registration	:	08/Apr/2005
Month & Year of Manufacturing	:	April-2005
Valid Mobile Number	:	******8223
Emission Norms	:	Bharat Stage III (CEV)
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.55

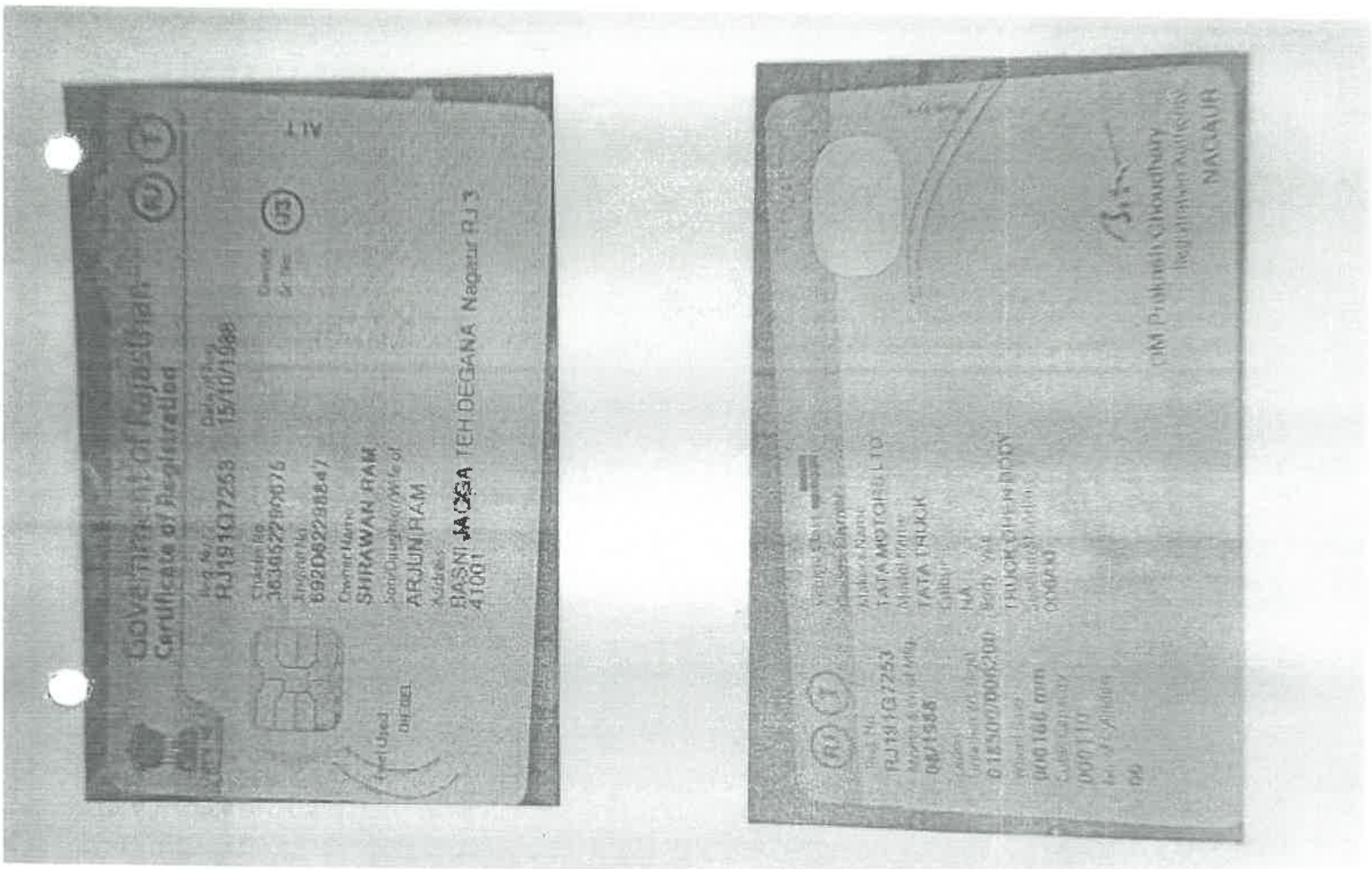
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(42)

RJ19 1G 7253



Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:19:56 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004498
Registration No.	:	RJ191G7253
Date of Registration	:	15/Oct/1988
Month & Year of Manufacturing	:	August-1988
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

hicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

43

Indian Union Vehicle Registration Certificate
Issued by GOVERNMENT OF RAJASTHAN

T RJ

Regn No	Date of Regn.	Regn. Validity	Owner Serial
RJ21GE3173	29-May-2009	As per Fitness	7

Chassis No
MAT37314591D08805

Engine/Motor No
697TC56DQZ106216

Owner Name
RANVEER SINGH

Son/Wife/Daughter of (In case of Individual Owner)
PREM SINGH TADA

Ownership
INDIVIDUAL

Address
WN 06 BASNI, SEJA GOTHAN MERTA NAGAUR, , NAGAUR-RAJASTHAN-342902

Fuel
DIESEL

Emission Norms
NOT AVAILABLE

Card Issue Date (02-Jun-2024)

T RJ

Vehicle Class: GOODS CARRIER (HGV)

Regn. Number
RJ21GE3173

Maker's Name:
TATA MOTORS LTD

Model Name:
SE 1613

Colour:
NA

/ Body Type:
/ TRUCK (OPEN BODY)

Seating(in all) / Standing / Sleeper Capacity
2 /0 /0

Unladen / Laden / Gross Combination Weight (Kg)
6750 / 18500 / 0

Cubic Cap. / Horse Power (BHP/Kw) / Wheel Base(mm)
5675.00 /5675.0 /3201

Month-Year of Mfg.
05-2009

No. of Cylinders 6

No of Axle 2

Registration Authority
NAGAUR RTO

Form 23A

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

48

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:39:44 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004523
Registration No.	:	RJ21GE3173
Date of Registration	:	29/May/2009
Month & Year of Manufacturing	:	May-2009
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(49)

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ30GA2745
Date of Reg. 05/11/2011
Chassis No. MAT361098B2H20317
Owner Sr. No. 03
Engine No. 697TC86HYY123662
Owner Name RAMSWARUP
Son/Daughter/Wife of JAGDISH
Address TALANPUR GOTAN TEH MERTA CITY Nagaur RJ 342902
Fuel Used DIESEL

TO

(44)

RJ30GA2745

RJ T

Reg. No. RJ30GA2745
Month & Yr. of Mfg 08/2010
Laden/ Unladen Wt. (Kgs.) 016200/007800
Wheel Base 003540 mm
Cubic Capacity 005675
No. of Cylinders 06
Vehicle Class
Maker's Name TATA MOTORS LTD
Model Name LPK1616/36
Colour YELLOW
Body Type TIPPER
Seating/Standing 002/00

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

(49)

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**17:19:15 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004540
Registration No.	:	RJ30GA2745
Date of Registration	:	05/Nov/2011
Month & Year of Manufacturing	:	August-2010
Valid Mobile Number	:	******2903
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
F Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.31

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

File 50

45

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No: RJ21GC5283
Chassis No: 388096LVZ141851
Engine No: 40L62371194
Owner Name: RATI RAM
Son/Daughter/Wife of: BAKSA RAM
Address: BASNI SEJA NAGUR TO 24/MAR/17 RJ
999999

FIT

RJ T

Reg. No: RJ21GC5283
Month & Yr of Mfg: 06/2004
Unladen Wt / Rgrd: 018500/006200
Wheel Base: 004225 mm
Cubic Capacity: 000130
Maker's Name: TATA MOTORS LTD
Model Name: SK1613HP
Colour: RED
Body Type: TIPPER
Seating/Standing: 000/00

T00102423R

OM Prakash Choudhary
Registering Authority
NAGAUR

FORM 24 (MOTOR VEHICLE REGISTER)

RAJASTHAN TRANSPORT DEPARTMENT AUTHORITY - NAGAUR DTO

Registration No.	RJ21GC5283	Date of Registration	06-Feb-2005
Dealer's Name & Address	OTHER THAN NAGAUR DISTRICT,NA,NA		
Owner Name	RATI RAM	Son/Wife/Daughter of	BAKSA RAM
Full Address: (Permanent)	BASNI SEJA,NAGAUR TO 24/MAR/17,,999999		
Full Address: (Temporary)	BASNI SEJA,NAGAUR TO 24/MAR/17,,999999		
Mobile No.	9460954239	Old Registration No	RJ21G3322

S. No	Previous Owner Name	Address	Transfer Date
1	RAM VALLABH	1336,RAMUJI KI DHANI 1336,RAMUJI KI DHANI VILL GOTAN, TEH MERTA CITY NAGAUR 999999	10-Mar-2017

RC Cancel Details:

a) Date | b) Cancel Reason

Hypothecation Details:

a) Financer Name: (NO HYPOTHECATION DETAILS FOUND) | b) Financer Type

c) Financer Address

The Motor Vehicle is	NEW (TRANSPORT)	Class of Vehicle	Goods Carrier(HGV)
Month and Year of Manufacture	0/ 2004	No. Of Cylinders	6
Chassis No	388096LVZ141851	Colour	RED
Engine No.	40L62371194	Type Of body	TIPPER
Maker's Name	TATA MOTORS LTD	Model Name	
Fuel Used in Engine	DIESEL	Horse Power(B.H.P)	130.00
Cubic Capacity	130.00	Wheel Base	4225
Seating Capacity	6	Standing Capacity	0
Sleeper Capacity	0	Length	0
Width	0	Height	0
Laden Wt	18500 Kg	Unladen Wt	6200 Kg
Gross Vehicle Wt	0 Kg	Owner Sr.	4

Number & Description of size of tyres :

a) Front: 1000*20=2 | b) Rear: 1000*20=4 | c) Other: 0 | d) Tandem: 0

Registered Axle Weight (In respect of each axle):

a) Front: 7000 kgs | b) Rear: 11500 kgs | c) Other: 0 kgs | d) Tandem: 0 kgs

Purchase Date	17-Dec-2004	Policy No.	360503311810000837
INSURANCE COMPANY	NATIONAL INSURANCE CO LTD	INSURANCE TYPE	COMPREHENSIVE
Insurance Validity	From 04-07-2018 To 03-07-2019		

Fee Details:

Receipt/Appl No. | Tax Receipt No. R21R2003000275

Particular	Amount	Penalty	Total
Smart Card Fee	200	0	200
	400	0	400

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

50

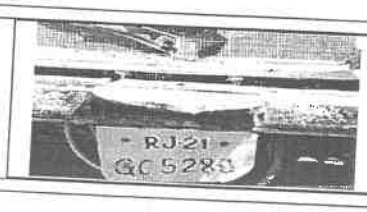
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**13:14:10 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004405
Registration No.	:	RJ21GC5283
Date of Registration	:	09/Feb/2005
Month & Year of Manufacturing	:	-2004
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with Stamp of PUC Operator
60mm x 20 mm

46


Government of Rajasthan
Certificate of Registration

RJ19GD1102 01/07/1996

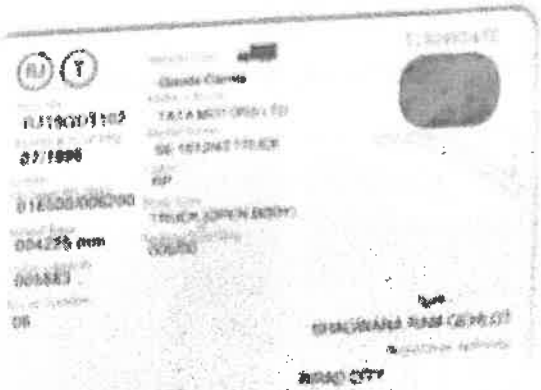
380044D1G111063

697G2407G11949

GUNA RAM

GUNA RAM

DEWASIYON KA BAS DARMI TEH BHOPALGA



Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

51

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:50:44 AM**
Validity upto	:	**01/04/2025**

Certificate Sl. No.	:	RJ02100110004469
Registration No.	:	RJ19GD1102
Date of Registration	:	01/Jul/1996
Month & Year of Manufacturing	:	July-1996
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ21GB6224

53

47

Government of Rajasthan
Certificate of Registration

RJ21GB6224 27/04/1996

692024CT6112368

GULAB PURI

DIESEL S/O BHERU PURI

I R ROAD SARDARPURA GOTAN
MERTA CITY
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

53

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**12:00:22 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004380
Registration No.	:	RJ21GB6224
Date of Registration	:	27/Apr/1996
Month & Year of Manufacturing	:	January-1996
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RTO-UA/3329



छोटा परिवार—सुखी परिवार

प्ररूप 23

(नियम 48 देखिये)

करण प्रमाण-पत्र का प्रारूप

रजिस्ट्रीकृत संख्यांक GA-3432

यान का संक्षिप्त वर्णन HTV

(अर्थात् फिएट, एम्बेसेडर/मारूति कर, टाटा माल यान, अशोक लेलैंड माल यान, ट्रेलर, गियर वाली या बिना गियर वाली मोटर साइकिल, साइड कार सहित मोटर साइकिल आदि)

रजिस्ट्रीकृत स्वामी का नाम Om Parkash Gandhi

का पुत्र/की पत्नी/की पुत्री

पूरा पता (स्थायी) 755 Mahaveer Nagar

Kota

पूरा पता (अस्थायी)

तारीख 6/6/06

क्षेत्रीय अधिकारी

रजिस्ट्रीकर्ता प्राधिकारी के हस्ताक्षर

48

Scanned with OKEN Scanner

Form 59

54

[See rules 115 (2)]

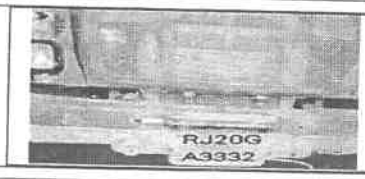
Poll n Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		02/10/2024
Time	:	13:25:01 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001764
Registration No.	:	RJ20GA3332
Date of Registration	:	06/Jun/2006
Month & Year of Manufacturing	:	April-2006
Valid Mobile Number	:	******9797
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.18

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

49



Government of Rajasthan
Certificate of Registration

RJ T

RJ27GB9209 15/03/2011

MAT361097B2B03909 04

597TC68BYY105262

PREMA RAM

RAM PAL

BASNI SEJA TEN MERTA CITY Nagaur R
J 342902

ALT



RJ T

T007744529

Articulated Vehicle

RJ27GB9209

TATA MOTORS LTD

02/2011

LPK 1616/36

NP

018500/007410

TIPPER

003580 mm

003/00

005675

06

OM Prakash Choudhary

NAGAUR

Form 59

55

[See rules 115 (2)]

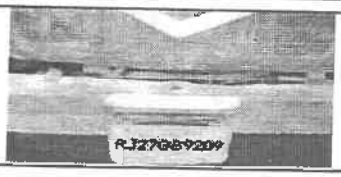
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		01/10/2024
Time	:	16:42:45 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02700470001728
Registration No.	:	RJ27G89209
Date of Registration	:	15/Mar/2011
Month & Year of Manufacturing	:	February-2011
Valid Mobile Number	:	******7888
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

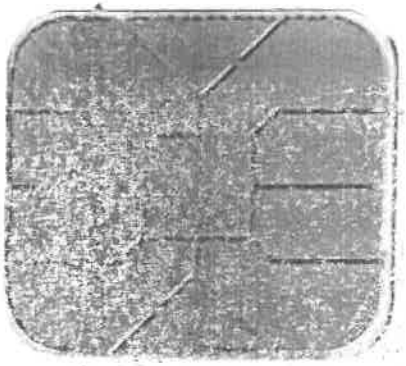
Government of Rajasthan
Certificate of Registration

RJ

सत्यमेव जयते

Reg. No.
RJ191G7151

Date of Reg.
21/07/1982



Chassis No.
344073746951

Owner Sr. No.
03

Engine No.
692D01751426

Owner Name
DURJAN SINGH

Used

Son/Daughter/Wife of
NARAYAN SINGH

DIESEL

Address
TALANPUR MERTA Nagaur RJ 342902

Form 59

[See rules 115 (2)]

56

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**15:30:06 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004417
Registration No.	:	RJ191G7151
Date of Registration	:	21/Jul/1982
Month & Year of Manufacturing	:	June-1982
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ27GA6983

S1

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GA6983

Date of Reg.
09/07/2009

Chassis No.
344073K93105242

Owner Sr. No.
03

Engine No.
892D01K93108085

Owner Name
DINESH

Son/Daughter/Wife of
MADAN LAL

Fuel Used
DIESEL

Address
BADA BASS TALANPUR TEH MERTA CITY
Nagaur RJ 341510

344073K93105242

RJ T

Reg. No.
RJ27GA6983

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
07/1993

Model Name
SE1210

Laden/
Unladen Wt. (kgs)
016200/006700

Colour
BROWN

Body Type
TRUCK (OPEN BODY)

Wheel Base
000195 (mm)

Seating/Standing
002/00

Cubic Capacity
004788

No. of Cylinders
06

Form 23-A

O.P.BUDHANIYA
Registration Authority
NAGAUR

Copy RJ-14 1G-4392

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

57

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:26:14 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004517
Registration No.	:	RJ27GA6983
Date of Registration	:	09/Jul/2009
Month & Year of Manufacturing	:	July-1993
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

No Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator

60mm x 20 mm

RJ27GB 6103

58

52

Government of Rajasthan
Certificate of Registration

RJ

T

RJ27GB6103

10/07/1995

Owner
Sr.No.

DIESEL

RJ

T

TOMOSS0[illegible]

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

58

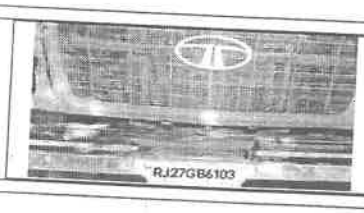
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**16:35:27 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	
Registration No.	:	RJ02700470001726
Date of Registration	:	RJ27GB6103
Month & Year of Manufacturing	:	30/Jan/1995
Valid Mobile Number	:	January-1994
Emission Norms	:	******8998
Fuel	:	BHARAT STAGE I
PUC Code	:	DIESEL
GSTIN	:	RJ0270047
Fees	:	
MIL observation	:	Rs.100.00
	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.92

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

ote : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

uthorised Signature with stamp of PUC Operator
mm x 20 mm

53

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC5167

Date of Reg.
02/12/2004

Chassis No.
373141KVZ135313

Owner Sr. No. 04

Engine No.
6977C48KVZ125205

FIT

Owner Name
CHHOTU RAM

Fuel Used
DIESEL

Son/Daughter/Wife of
RAM SUKH

Address
JATO KA BASS J K COLONY TUNKLIYA TE H MERTA CITY NAGAUR 12.5.2017 RJ 9 99999

Form 59

[See rules 115 (2)]

60

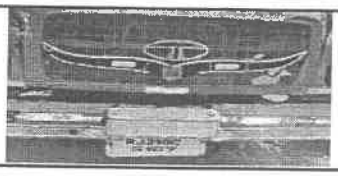
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		**01/10/2024**
Time	:	**11:36:18 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100020014207
Registration No.	:	RJ21GC5167
Date of Registration	:	02/Dec/2004
Month & Year of Manufacturing	:	February-2004
Valid Mobile Number	:	******5132
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210002
(	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
oke Density	Light absorption coefficient	1/metre	2.45	0.64

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owner to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

FORM 24 (MOTOR VEHICLE REGISTER)

RAJASTHAN TRANSPORT DEPARTMENT AUTHORITY - NAGAUR DTO

54

gistration No.	: RJ21GC0881	Date of Registration	: 21-Oct-2005
aler's Name & Address	: OTHER THAN NAGAUR DISTRICT,NA,NA		
wner Name	: LACHMAN SINGH	Son/wife/daughter of	: S/O KALYAN SINGH
ull Address: (Permanent)	: SODASTEH MERTA CITY,DIST NAGAUR,,999999		
Full Address: (Temporary)	: SODASTEH MERTA CITY,DIST NAGAUR,,999999		
Mobile No.	: 9899999999	Old Registration No	: RJ31GA0494

S. No	Previous Owner Name	Address	Transfer Date
1	BHAKAR RAM	TUNIKLIYA TUNIKLIYA TEH MERTA CITY NAGAUR,999999	14-Sep-2012

RC Cancel Details:

a) Date	:	b) Cancel Reason	:

Hypothecation Details:

a) Financer Name	: (NO HYPOTHECATION DETAILS FOUND)	b) Financer Type	:
) Financer Address	:		
The Motor Vehicle is.	: NEW (TRANSPORT)	Sale Amount	: 350000
Class of Vehicle	: Goods Carrier(HGV)	Month and Year of Manufacture	: 0/ 1990
No. Of Cylinders	: 6		
Chassis No	: 364073610455	Colour	: NP
Engine No.	: 692D01958526	Type Of body	: TRUCK (OPEN BODY)
Maker's Name	: TATA MOTORS LTD	Model Name	: SE1510
Fuel Used in Engine	: DIESEL	Horse Power(B.H.P)	: 5883.00
Cubic Capacity	: 5883.00	Wheel Base	: 4225
Seating Capacity	: 6	Standing Capacity	: 0
Sleeper Capacity	: 0	Length	: 0
Width	: 0	Height	: 0
laden Wt	: 18500 Kg	Unladen Wt	: 6200 Kg
Gross Vehicle Wt	: 0 Kg	Owner Sr.	: 3

Number & Description of size of tyres :

a) Front: 1000*20=2	b) Rear: 1000*20=4	c) Other: 0	d) Tandem: 0

Registered Axle Weight (in respect of each axle):

a) Front: 7000 kgs	b) Rear: 11500 kgs	c) Other: 0 kgs	d) Tandem: 0 kgs
Purchase Date	: 21-Oct-2005	Policy No.	:
INSURANCE COMPANY	:	INSURANCE TYPE	:
Insurance Validity	: From To		

Fee Details:

Receipt/Appl No.	:	Tax Receipt No.	: RJ21R21030006643

Particular	Amount	Penalty	Tot
Smart Card Fee	200	0	
Green Tax	2500	0	2
Renewal of Registration	1500	100	
Fitness Inspection/Certificate	600	0	
Road Tax Upto 31-Mar-2022)	2865	0	

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

61

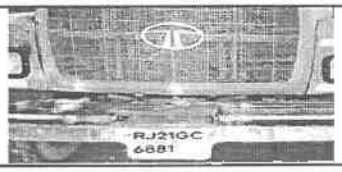
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:53:07 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001796
Registration No.	:	RJ21GC6881
Date of Registration	:	21/Oct/2005
Month & Year of Manufacturing	:	-1990
Valid Mobile Number	:	******7978
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.12

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

55

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC6772

Date of Reg.
02/02/2006

Chassis No.
37345KUZ136821

Owner Sr. No.
05

Engine No.
697C56LKUZ136032

ALT

Owner Name
RAM PRAKASH

Son/Daughter/Wife of
KALYAN RAM

Fuel Used
DIESEL

Address
/ RNIYALA TEH RIYA BADI Nagaur RJ 3 41510

RJ T

T00966069R

Vehicle Class

Reg. No.
RJ21GC6772

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
09/2005

Model Name
SE1613/42 COWL

Laden/ Unladen Wt. (kgs)
018500/006200

Colour
NP

Wheel Base
003825 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005675

Seating/Standing
006/00

No. of Cylinders
6

OM Prakash Choudhary
Registration Authority

NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

63

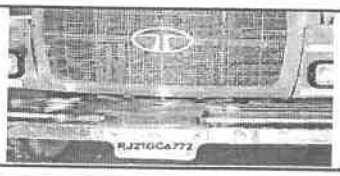
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:51:31 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001795
Registration No.	:	RJ21GC6772
Date of Registration	:	02/Feb/2006
Month & Year of Manufacturing	:	-2005
Valid Mobile Number	:	******9789
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.02

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ T

T10000675R

Vehicle Class

Goods Carrier

g. No.
RJ19GB2843

nth & Yr. of Mfg.
2/2009

den/
laden Wt. (kgs)
18500/006700

eel Base
04225 mm

pic Capacity
05675

of Cylinders

Maker's Name
TATA MOTORS LTD

Model Name
LP 1613

Colour
N/P

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00



Devendra Akodiya
Registration Authorit

NAGAU

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Form 59

[See rules 115 (2)]

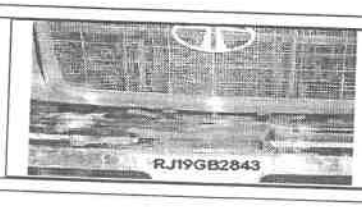
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:43:50 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001744
Registration No.	:	RJ19GB2843
Date of Registration	:	30/Dec/2009
Month & Year of Manufacturing	:	December-2009
Valid Mobile Number	:	******8898
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



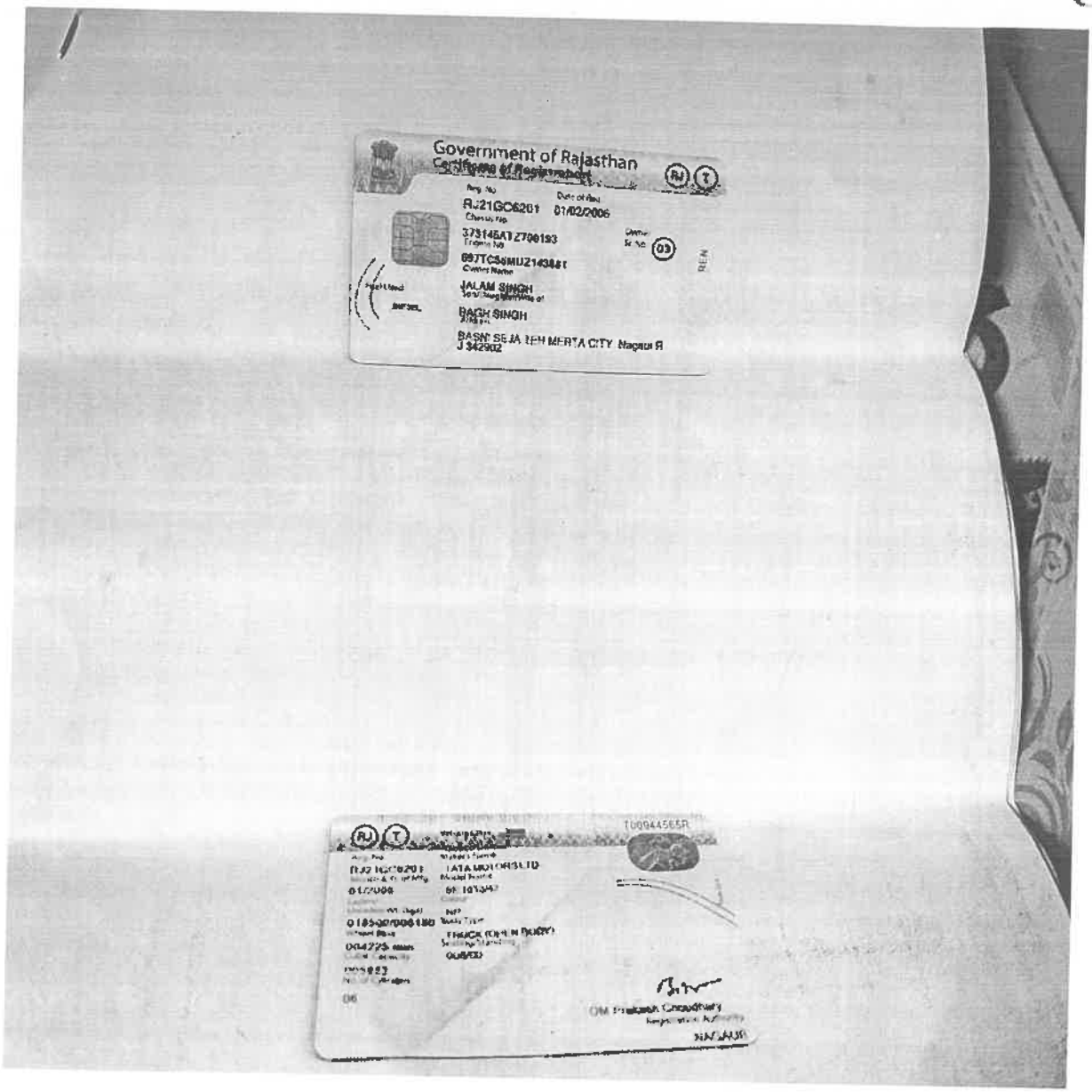
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.87

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with Stamp of PUC Operator
60mm x 20 mm

(57


Government of Rajasthan
RJ21GC6201
01/02/2006
JALAM SINGH
BAGH SINGH

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

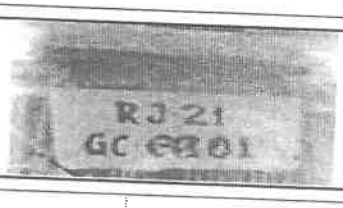
Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	08:36:23 AM
Validity upto	:	01/04/2025

RJ21GC6201

Certificate SL. No.	:	RJ02100110004453
Registration No.	:	RJ21GC6201
Date of Registration	:	01/Feb/2006
Month & Year of Manufacturing	:	January-2006
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.38

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(15)

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GB4241

Date of Reg.
10/10/2012

Chassis No.
MAT373155C2F12289

Owner Sr. No.
02

Engine No.
697TC69EXY112429

HPA

Owner Name
SUBHAN ALI

Fuel Used
DIESEL

Son/Daughter/Wife of
GAFUR KHAN

Address
BASNI SEJA TEH MERTA CITY DIST NAGA UR Nagaur RJ 342902

RJ T

Vehicle Class
Goods Carrier

T13045727R

Reg. No.
RJ27GB4241

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
06/2012

Model Name
SE 1613/42 HD

Laden/ Unladen Wt. (kgs)
018500/006000

Colour
WHITE

Body Type
TRUCK (OPEN BODY)

Wheel Base
004525 mm

Seating/Standing
004/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23 A

Supriya
Registration Authority

NAGAUR

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**30/09/2024**
Time	:	**11:16:25 AM**
Validity upto	:	**29/03/2025**

Certificate SL. No.	:	RJ02100020014083
Registration No.	:	RJ27GB4241
Date of Registration	:	10/Oct/2012
Month & Year of Manufacturing	:	June-2012
Valid Mobile Number	:	******1001
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210002
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC operator
60mm x 20 mm :

RJ27 GA 7044

67

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ27GA7044

Date of Reg. 28/07/2009

Owner Sr. No. 03

Chassis No. 340644FVQ714789

Engine No. 697D24FYQ739757

Owner Name BAHADUR SINGH

Son/Daughter/Wife of CHATAR SINGH

Address TALANPUR TEH MERTA CITY NAGAUR 8.5.2017

Fuel Used DIESEL

RJ T

Reg. No. RJ27GA7044

Month & Yr. of Mfg. /1994

Laden/ Unladen Wt. (kgs) 016200/6200

Wheel Base 4228 mm

Cubic Capacity 35

No. of Cylinders 6

Vehicle Class HVGDVH

Maker's Name TATA M

Model Name LPT 1612/COWL/42

Colour NP

Body Type TRUCK

Seating/Standing 6

T00646924R

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

67

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:24:30 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004516
Registration No.	:	RJ27GA7044
Date of Registration	:	28/Jul/2009
Month & Year of Manufacturing	:	July-1994
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

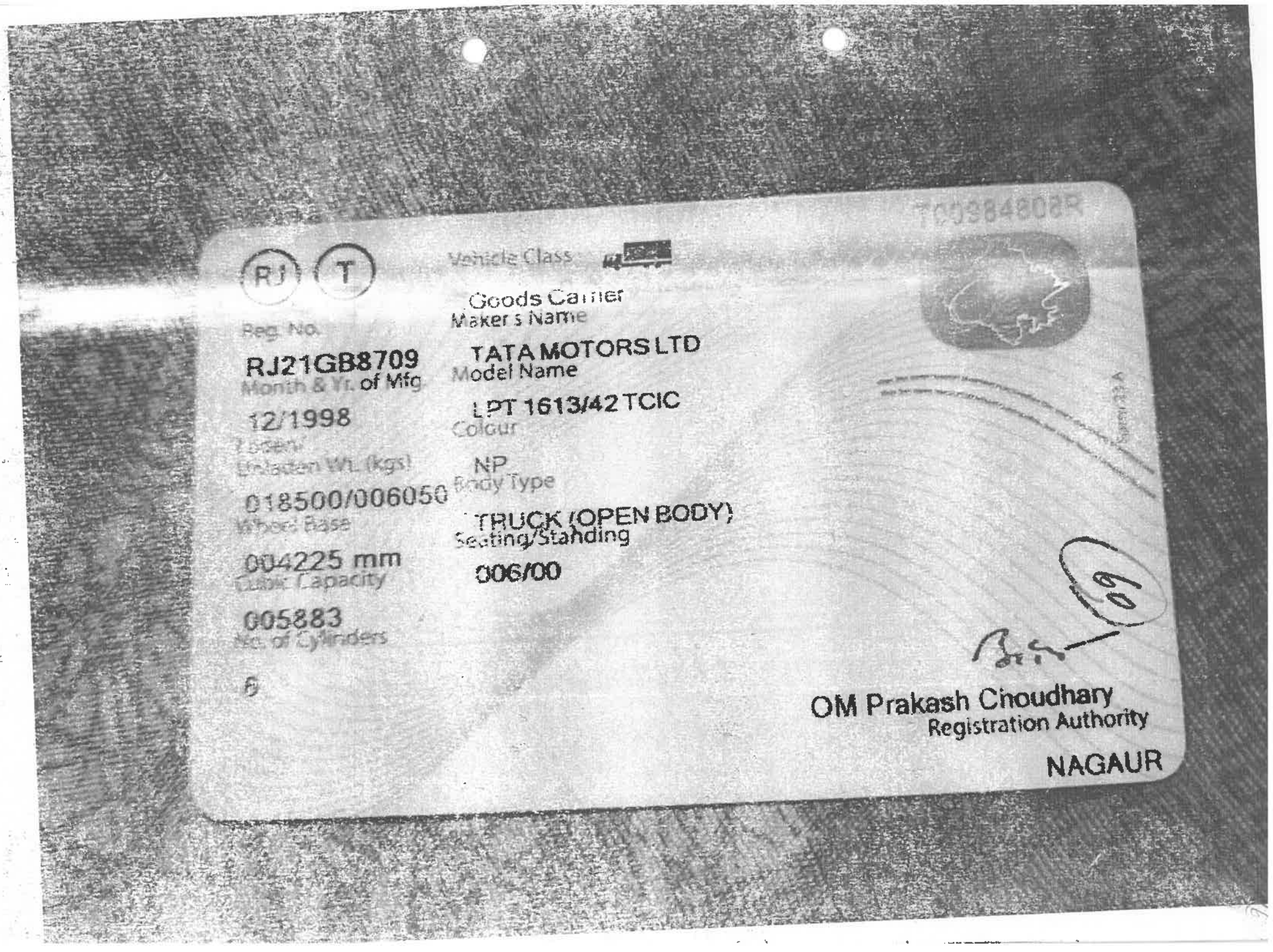


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



RJ T

Vehicle Class: Goods Carrier

Reg. No.
RJ21GB8709

Month & Yr. of Mfg
12/1998

Unladen Wt. (kgs)
018500/006050

Wheel Base
004225 mm

Cubic Capacity
005883

No. of Cylinders
6

Maker's Name
TATA MOTORS LTD

Model Name
LPT 1613/42 TCIC

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

GB

[See rules 115 (2)]

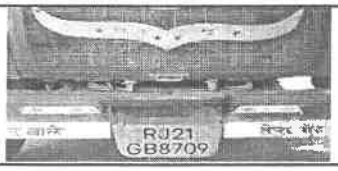
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**11:57:25 AM**
Validity upto	:	**31/03/2025**

Certificate Sl. No.	:	RJ02100110004379
Registration No.	:	RJ21GB8709
Date of Registration	:	29/Apr/1999
Month & Year of Manufacturing	:	December-1998
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

61

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19IG9099
Date of Reg.
11/04/1989
Chassis No.
384048307220
Owner Sr. No.
02
Engine No.
692D02316100
Owner Name
SON PURI
Son/Daughter/Wife of
RAM PURI
Address
TALANPUR NAGAUR Nagaur RJ 342902
Fuel Used
DIESEL

RJ T

Vehicle Class
Reg. No.
RJ19IG9099
Maker's Name
TATA MOTORS LTD
Month & Yr. of Mfg.
02/1989
Model Name
TATA TRUCK
Laden/
Unladen Wt. (kgs)
018500/006200
Colour
NP
Body Type
TRUCK (OPEN BODY)
Wheel Base
004225 mm
Seating/Standing
006/00
Cubic Capacity
005675
No. of Cylinders
6

T07085253R

Devendra Akodiya
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

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[See rules 115 (2)]

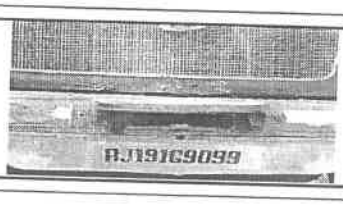
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	10:48:27 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004359
Registration No.	:	RJ191G9099
Date of Registration	:	11/Apr/1989
Month & Year of Manufacturing	:	February-1989
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

62

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ21GB4290

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
01/1999

Model Name
LPT 1613/42 TCIC

Unladen Wt. (kgs)
018500/006200

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
003/00

Cubic Capacity
005883

No. of Cylinders
6

OM Prakash Chaudhary
Registration Authority
NAGAUR

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GB4290

Date of Reg.
06/04/1999

Chassis No.
37301IBQQ70759G

Owner
05

Engine No.
697D22BQQ710247

Owner Name
JAKIR

Son/Wife/D
SUB KHAN

Address
KUMHARO KA BASS KANWALIYA KALA II II
JAITARAN DIST PALI Pin 306301

Form 59

(70)

[See rules 115 (2)]

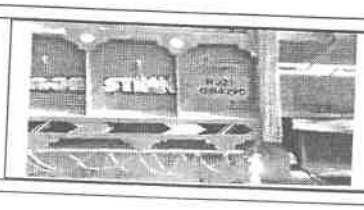
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		01/10/2024
Time	:	12:12:34 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004384
Registration No.	:	RJ21GB4290
Date of Registration	:	06/Apr/1999
Month & Year of Manufacturing	:	January-1999
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
0 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ 192G / 1211

63

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ192G1211

Date of Reg.
17/02/1990

Chassis No.
363052333450

Owner Sr. No.
02

Engine No.
692D02343673

Owner Name
RAVINDRA MUVAL

Fuel Used
DIESEL

S/W/D of
RAM NIWAS MUVAL

Address
BASNI SEJA TEH MERTA CITY Nagaur R
J 341510

TO

RJ T

Reg. No.
RJ192G1211

Month & Yr. of Mfg
02/1990

Laden/
Unladen Wt. (Kgs)
016200/006200

Wheel Base
002775 mm

Cubic Capacity
002956

No. of Cylinders
04

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
TATA LPK 407

Colour
NA

Body Type
TRUCK (OPEN BODY)

Seating/Standing
003/00

T007059909

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

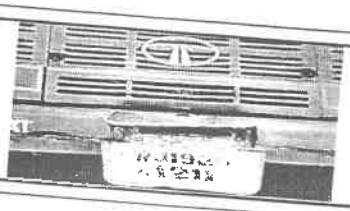
Authorised By :
GOVERNMENT OF RAJASTHAN

71

Date	:	01/10/2024
Time	:	15:46:53 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004421
Registration No.	:	RJ192G1211
Date of Registration	:	17/Feb/1990
Month & Year of Manufacturing	:	February-1990
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

64

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GA7001
Date of Reg. 06/10/2007
Chassis No. 37314583SZ125640
Engine No. 497TCS46SZ135607
Owner Sr. No. 02
Owner Name SANTOSH
Son/Daughter/Wife of RAMA KISHAN
Address SIYAGO KA BASS RAMNAGAR NAGAUR
SARDARPURA B ROAD
JODHPUR WEF 11.04.2016
Fuel Used DIESEL

NOT

RJ T

Vehicle Class HVGDVH
Reg. No. RJ19GA7001
Maker's Name TATA M
Month & Yr. of Mfg. /2007
Model Name SE 1613/42
Laden/ Unladen Wt. (kgs) 015200/6500
Colour NP
Wheel Base 4225 mm
Body Type TRUCK
Cubic Capacity 5675
Seating/Standing 6
No. of Cylinders 6

GANPAT PUNIA
Registration Authority
Jodhpur

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

72

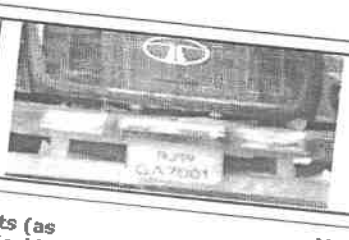
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	08:10:08 AM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02100110004446
Registration No.	:	RJ19GA7001
Date of Registration	:	06/Oct/2007
Month & Year of Manufacturing	:	October-2007
Valid Mobile Number	:	******1369
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
) mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

65

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GD6031

Date of Reg.
07/06/2006

Chassis No.
37344KUZ133785

Owner Sr. No.
03

Engine No.
697TC55KUZ2132346

ALT

Owner Name
SAPHI KHAN

Fuel Used
DIESEL

Son/Daughter/Wife of
NENU KHAN

Address
W/N 2 BAGNISIYA CHARANA NAGAUR Naga ur RJ 342902

RJ T

Vehicle Class
Goods Carrier

TI3180815R

Reg. No.
RJ27GD6031

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
02/2006

Model Name
LPT1613/42 341 TURBO

Laden/ Unladen Wt (kg)
016000/006200

Colour
WHITE

Body Type
TRUCK HEAVY OPEN

Wheel Base
004225 mm

Seating/Standing
003/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23 A

OM Prakash Chodhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

73

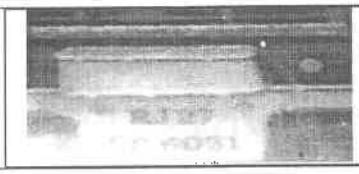
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:06:43 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004509
Registration No.	:	RJ27GD6031
Date of Registration	:	07/Jun/2006
Month & Year of Manufacturing	:	February-2006
Valid Mobile Number	:	******8223
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

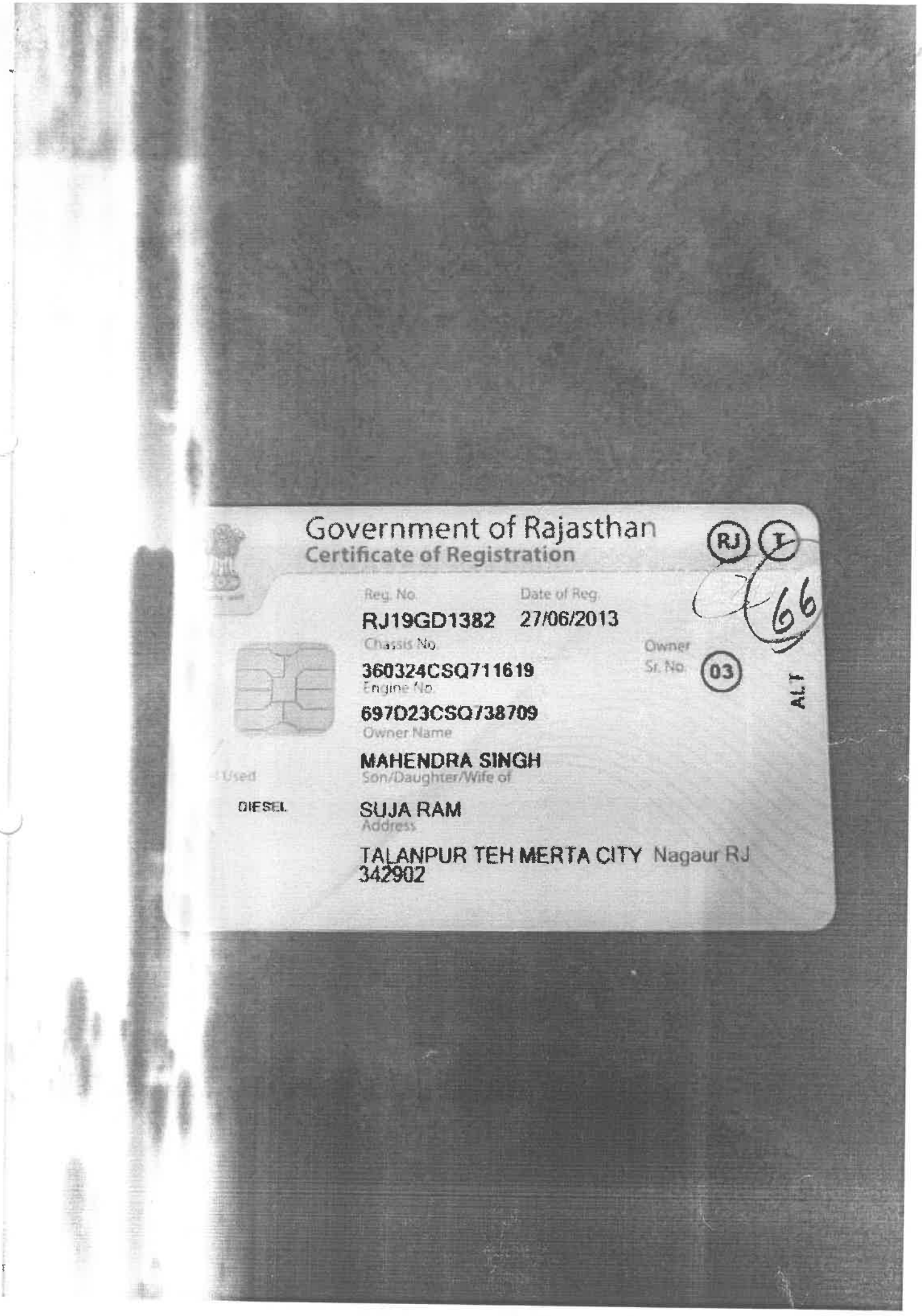


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ 1

66

Reg. No.
RJ19GD1382

Date of Reg.
27/06/2013

Chassis No.
360324CSQ711619

Owner Sr. No.
03

Engine No.
697D23CSQ738709

Owner Name
MAHENDRA SINGH

Son/Daughter/Wife of
SUJA RAM

Used
DIESEL

Address
TALANPUR TEH MERTA CITY Nagaur RJ
342902

ALT

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:58:16 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004471
Registration No.	:	RJ19GD1382
Date of Registration	:	27/Jun/2013
Month & Year of Manufacturing	:	August-1997
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
50mm x 20 mm

F2/25

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FORM 24 (MOTOR VEHICLE REGISTER)

RAJASTHAN TRANSPORT DEPARTMENT AUTHORITY - NAGAUR DTO

Registration No.	: RJ21GC5328	Date of Registration	: 22-Aug-2003
Dealer's Name & Address	: OTHER THAN NAGAUR DISTRICT,NA,NA		
Owner Name	: PURA RAM	Son/wife/daughter of	: S/O O PUSA RAM
Full Address: (Permanent)	: MUNDLO KA BAS DHANAPATEH MERTACITY,NAGAUR,,999999		
Full Address: (Temporary)	: MUNDLO KA BAS DHANAPATEH MERTACITY,NAGAUR,,999999		
Mobile No.		Old Registration No	RJ21G1956

RC Cancel Details:

a) Date	:	b) Cancel Reason	:

Hypothecation Details:

a) Financer Name	: (NO HYPOTHECATION DETAILS FOUND)	b) Financer Type	:
c) Financer Address	:		
The Motor Vehicle is.	: NEW (TRANSPORT)	Class of Vehicle	: Goods Carrier(HGV)
Month and Year of Manufacture	: 0/ 2003	No. Of Cylinders	: 6
Chassis No	: 373141FWZ717713	Colour	: NP
Engine No.	: 697TC48FWZ885214	Type Of body	: TRUCK (OPEN BODY)
Maker's Name	: TATA MOTORS LTD	Model Name	:
Fuel Used in Engine	: DIESEL	Horse Power(B.H.P)	: 135.00
Cubic Capacity	: 135.00	Wheel Base	: 4225
Seating Capacity	: 6	Standing Capacity	: 0
Sleeper Capacity	: 0	Length	: 0
Width	: 0	Height	: 0
laden Wt	: 16200 Kg	Unladen Wt	6655 Kg
Gross Vehicle Wt	: 0 Kg	Owner Sr.	: 3

Number & Description of size of tyres :

a) Front: 1000*20=2	b) Rear: 1000*20=2	c) Other: 0	d) Tandem: 0

Registered Axle Weight (In respect of each axle):

a) Front: 6000 kgs	b) Rear: 10200 kgs	c) Other: 0 kgs	d) Tandem: 0 kgs

Purchase Date	: 22-Aug-2003	Policy No.	: NA5688
INSURANCE COMPANY	: OIC	INSURANCE TYPE	: COMPREHENSIVE
Insurance Validity	: From 28-02-2020 To 27-02-2021		

Fee Details:

Receipt/Appl No.	:	Tax Receipt No.	:

Particular	Amount	Penalty	Total
Smart Card Fee	200	0	200
Green Tax	2500	0	2500
Renewal of Registration	1500	100	1600
Fitness Inspection/Certificate	800	100	900

Registration valid upto 19-Feb-2034 Fitness valid upto 30-Jul-2021

GRAND TOTAL (in Rs): 5200 /- (FIVE THOUSAND TWO HUNDRED ONLY)

Name and Designation of the Inspecting Officer who certifies the vehicle as fit for registration:

Inspector Name :

Owner Signature

Registering Authority

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

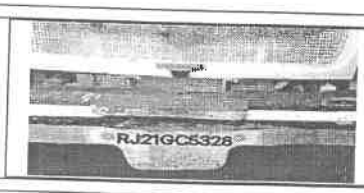
Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	14:40:21 PM
Validity upto	:	01/04/2025

RJ21GC5328

Certificate SL. No.	:	RJ02700470001790
Registration No.	:	RJ21GC5328
Date of Registration	:	22/Aug/2003
Month & Year of Manufacturing	:	-2003
Valid Mobile Number	:	******7977
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.97

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GC1373

Date of Reg.
15/10/1996

Chassis No.
360044HTQ011478

Owner Sr. No.
06

TO

Engine No.
697D24HTQ138968

Owner Name
PREMA RAM

Son/Daughter/Wife of
RAM KARAN

Fuel Used
DIESEL

Address
RAM NAGAR TUNKLIYA TEH MERTA CITY
Nagaur RJ 342902

RJ T

T00812154R

Vehicle Class
Goods Carrier

Reg. No.
RJ19GC1373

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
10/1996

Model Name
SE1612/42

Laden/
Unladen Wt. (kgs)
018500/006240

Colour
RP

Body Type
TIPPER TRAILER

Wheel Base
004225 mm

Seating/Standing
004/00

Cubic Capacity
000135

No. of Cylinders
06

Form 23-A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**08:21:45 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004450
Registration No.	:	RJ19GC1373
Date of Registration	:	15/Oct/1996
Month & Year of Manufacturing	:	October-1996
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.4

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

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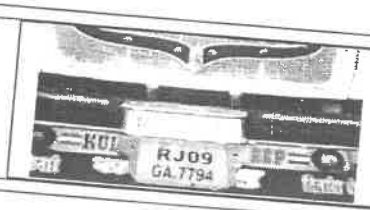
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	11:38:40 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004372
Registration No.	:	RJ09GA7794
Date of Registration	:	04/Jan/2013
Month & Year of Manufacturing	:	October-2012
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
30mm x 20 mm

RJ27UB/1212

(78) 19

(70)

GOVERNMENT OF RAJASTHAN
Office of Regional Transport Officer, Udaipur
FORM 23
(See Rule 48)
CERTIFICATE OF REGISTRATION

Registration Number : RJ27UB/1212
Description of Vehicle : SE1613/42 BS2 COWL TA109RR
Sold From the Dealer Name & Address : U.N. AUTOMOBILES PVT. LTD.
Name of Registered Owner : MRS. SANTOSH DEVI W/O SH. JEEVAN PRAKASH PALIWAL
Address (Permanent) : 1271 PALIWAL BHAWAN GOVERDHAN VILAS MAIN ROAD UDAIPUR
Address (Temporary) :
No. of Owner(s) : 1

DETAILED DESCRIPTION

Class of Vehicle	: HGV
The motor vehicle is	: New Vehicle
Maker's Name	: TATA MOTORS LTD.
Dealer's Name and Address	: U. N. AUTOMOBILES PVT. LTD. 4-PANCHSHEEL MARG, UDAIPUR-313001
Type of Body	: Truck Heavy-Open
Month & Year of Manufacture	: 00-2008
No. of Cylinders	: 06
Chassis Number	: 373145DRZ716460
Engine Number	: 697TC56CRZ116953
Fuel Used in the Engine	: Diesel
Horse Power (B.H.P.)	: 0.00
Cubic Capacity	: 5675.00
Maker's Classification	: SE1613/42 BS2 COWL
Wheel Base	:
Seating Capacity (including driver)	: 6
Unladen Weight	: 6200
Colour or colours of Body, Wings, Cabin front and rear	: NA
Gross Vehicle Weight as certified by the Manufacturer	: 16200Kgms.
Gross Vehicle Weight as registered	: 16200Kgms.
Number, Description, Size of Tyre	
Front axle	: 2. 1000x20
Rear axle	: 4. 1000x20
Any other axle	: 0.
Any other axle	: 0.
Permitted axle weight	
Front axle	: 6000 kgms.
Rear axle	: 10200 kgms.

Issued to Keshuji Mehta Shri Hanuji Gujar
Ravi Udaipur Rajasthan
Udaipur (Raj.)
w.e.f. 7/4/2011

Signature of Registering Authority

7/4/11

H.P.A. TERMINATED
On Dt 22/6/2040
D.R.O. Udaipur

RJ27UB/1212

(78) (80)

Scanned with OKEN Scanner

Form 59

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[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		01/10/2024
Time	:	12:44:41 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004395
Registration No.	:	RJ27GB1212
Date of Registration	:	21/Jun/2008
Month & Year of Manufacturing	:	May-2008
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GD4158

Date of Reg.
25/06/2004

Chassis No.
373341DVZ717082

Owner Sr. No. 05

ALT

Engine No.
697TC45DVZ882634

Owner Name
NORTI

Son/Daughter/Wife of
W/O KAILASH RAM

Fuel Used
DIESEL

Address
MEGHAWALON KA BAS BASNI SEJA NAGAUR
Nagaur RJ 342902

T12010278R

RJ T

Vehicle Class
Articulated Vehicle

Reg. No.
RJ27GD4158

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
05/2004

Model Name
LPT1613/42

Colour
NP

Laden/ Unladen Wt. (kgs)
018500/006300

Body Type
TRUCK HEAVY OPEN

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23-A

Supriya
Registration Authority

NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

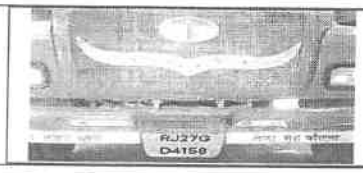
Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**16:54:41 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001732
Registration No.	:	RJ27GD4158
Date of Registration	:	25/Jun/2004
Month & Year of Manufacturing	:	May-2004
Valid Mobile Number	:	******8877
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



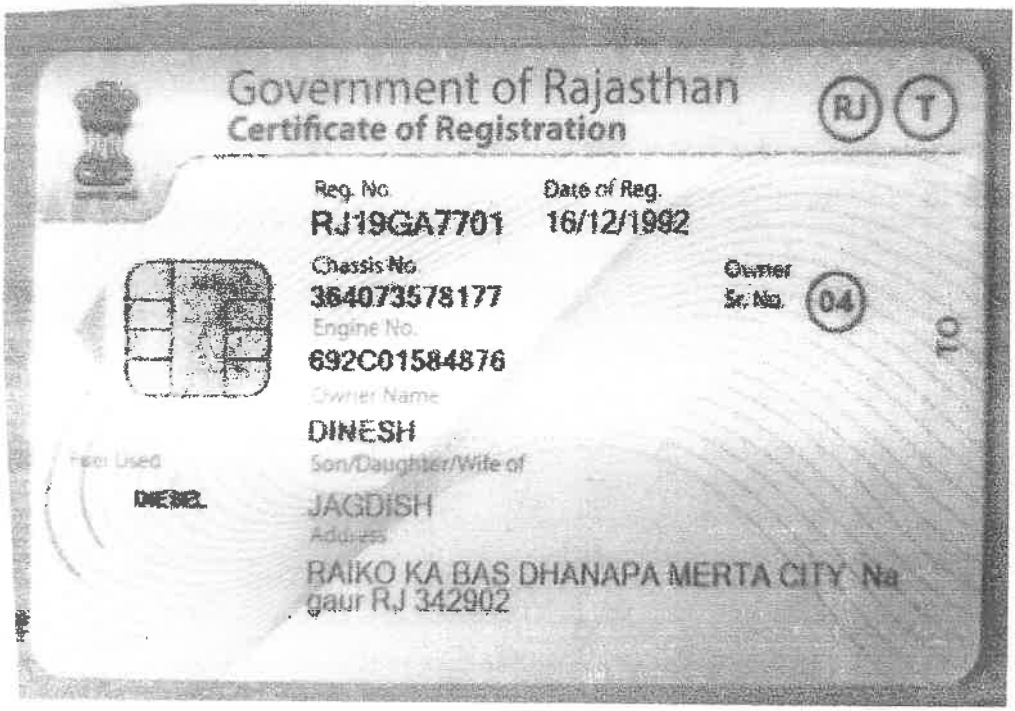
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.04

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

72



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GA7701

Date of Reg.
16/12/1992

Chassis No.
364073578177

Owner Sr. No. 04

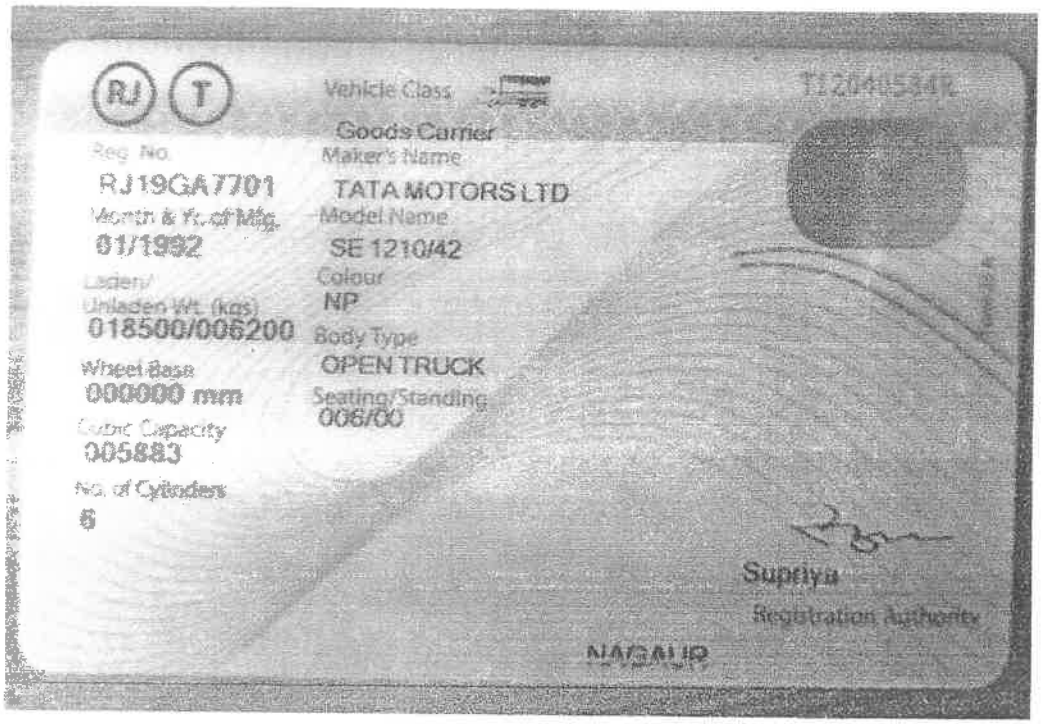
Engine No.
692C01584876

Owner Name
DINESH

Son/Daughter/Wife of
JAGDISH

Address
RAIKO KA BAS DHANAPA MERTA CITY Nagaur RJ 342902

Fuel Used
DIESEL



RJ T

Reg. No.
RJ19GA7701

Month & Yr. of Mfg.
01/1992

Laden/
Unladen Wt. (kgs)
018500/006200

Wheel Base
000000 mm

Cubic Capacity
005883

No. of Cylinders
6

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1210/42

Colour
NP

Body Type
OPEN TRUCK

Seating/Standing
006/00

Supriya
Registration Authority

NAGAUR

80

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:27:43 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004501
Registration No.	:	RJ19GA7701
Date of Registration	:	16/Dec/1992
Month & Year of Manufacturing	:	January-1992
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ19GD4746 14/03/2014

MA1449019E 3A00344

41A03355842

SITA RAM

HARDEEN RAM

RAMNAGAR, TUNKALIYA MERTA NAGAUR A/P 418 TRANSPORT NAGAR BASNI 2ND PHASE Jodhpur RJ 342001

RJ T

Vehicle Class
Goods Carrier

T00710598R

Reg. No.
RJ19GD4746

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
03/2014

Model Name
LPK 1618/36

Laden/ Unladen Wt. (kgs)
016200/005190

Colour
NP

Wheel Base
003580 mm

Body Type
TIPPER

Cubic Capacity
005883

Seating/Standing
006/00

No. of Cylinders
06

Form 23 A

RAS ARVIND JAKHAR
Registration Authority
JODHPUR

Scanned with OKEN Scanner

Form 59

82

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		02/10/2024
Time	:	12:20:36 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001753
Registration No.	:	RJ19GD4746
Date of Registration	:	14/Mar/2014
Month & Year of Manufacturing	:	March-2014
Valid Mobile Number	:	******9879
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

hicle Photo with Registration plate
60 mm x 30 mm



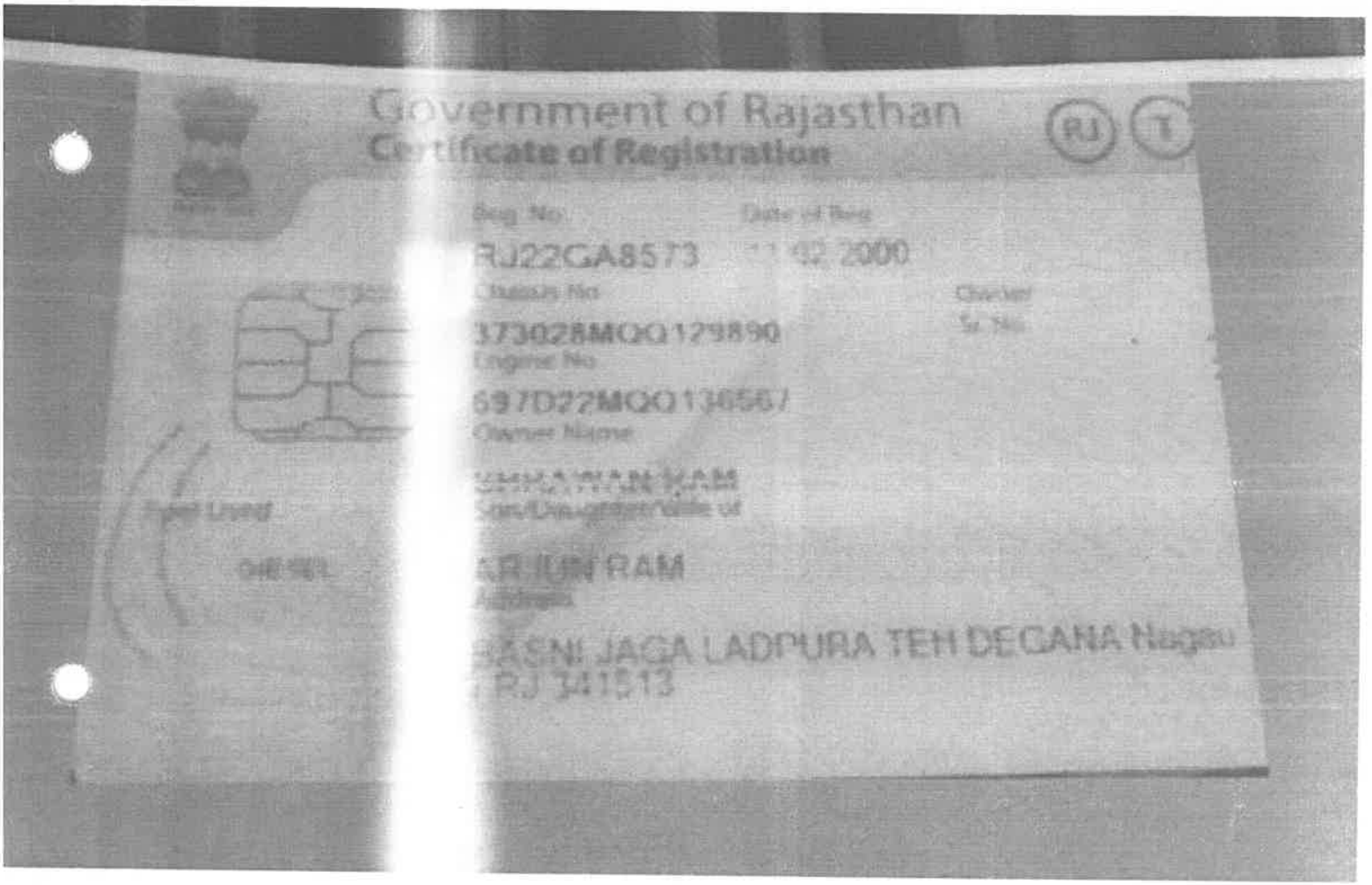
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.94

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

73



Government of Rajasthan
Certificate of Registration

RJ

Reg. No.
RJ22GA8573

Date of Reg.
11-02-2000

Chassis No
37302BMQQ129890

Chassis Sr. No.

Engine No
697D22MQQ13656?

Owner Name
[illegible]

Son/Daughter/Wife of
[illegible]R JUN RAM

Address
[illegible]ASNI JAGA LADPURA TEH DEGANA Nagau
[illegible] RJ 341513

Type Used
[illegible]

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:37:43 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004522
Registration No.	:	RJ22GA8573
Date of Registration	:	11/Feb/2000
Month & Year of Manufacturing	:	January-1999
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ19 GA 7433

75

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**06/10/2024**
Time	:	**16:53:46 PM**
Validity upto	:	**05/04/2025**

Certificate SL. No.	:	RJ02100110004654
Registration No.	:	RJ19GA7433
Date of Registration	:	28/Nov/2007
Month & Year of Manufacturing	:	November-2007
Valid Mobile Number	:	******6587
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

old RT 23 GA 4681

New - RT 21 GC 2606

9075704

RJ23GA 4681

76

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GC2606
Date of Reg. 06/05/1996

Chassis No. 360044CTQ004538
Owner Sr. No. 03

Engine No. 697D24CTQ111898

FIT

Owner Name
RICHHPAL TADA

Fuel Used
DIESEL

Son/Daughter/Wife of
RATANA RAM

Address
BASNI SEJA TEH MERTA CITY Nagaur R J 341510

RJ T

Reg. No.
RJ21GC2606

Month & Yr. of Mfg.
05/1996

Laden/ Unladen Wt. (kgs)
018500/007230

Wheel Base
004225 mm

Cubic Capacity
000035

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE1612/42

Colour
BROWN

Body Type
TRUCK (OPEN BODY)

Seating/Standing
003/00

TD0784153R

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**13:09:38 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004403
Registration No.	:	RJ21GC2606
Date of Registration	:	06/May/1996
Month & Year of Manufacturing	:	May-1996
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
6 m x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

77

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19IG5776

Date of Reg.
01/03/1988

Chassis No.
364073858347

Engine No.
692D0187/060

Owner Sr. No.
06

Owner Name
MUKESH TADA

Son/Daughter/Wife of
RAMPAL TADA

Address
BASNI SEJA TEH MERTA CITY Nagaur R J 342902

Fuel Used
DIESEL

ALT

NAGAUR

RJ T

Reg. No.
RJ19IG5776

Month & Yr. of Mfg.
01/1988

Laden/ Unladen Wt. (kgs)
018500/006900

Wheel Base
004848 mm

Cubic Capacity
000035

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
LPT 1612/COWL/42

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
002/00

T01324160R

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

85

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**12:11:07 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004496
Registration No.	:	RJ191G5776
Date of Registration	:	01/Mar/1988
Month & Year of Manufacturing	:	January-1988
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GST	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

86

78

RT 19 GC 1617

Government of Rajasthan
Certificate of Registration

RJ19GC1617 24/10/1996

373044HTC122892

887D21HTC138960

DAYA RAM

Diesel

S/O SH DHANRAJ (LOA) Jodhpur RJ 342

RJ T

Vehicle Class

Goods Carrier

Reg. No.
RJ19GC1617

Maker's Name
TATA MOTORS LTD

Mfg.

Model Name
SE 1613/42

Order

FIP

Unladen Weight (Kgs)
016207006200

Body Type
TRUCK (OPEN BODY)

Wheel Base
005885 mm

Seating Standing
006/00

Cubic Cap. (cc)
005882

No. of Cylinders
06

RAS ARVIND JAKHAR
Registration Authority
JODHPUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

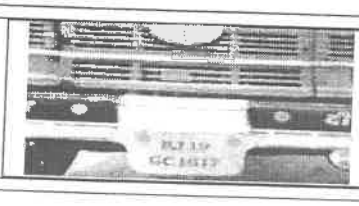
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**08:33:51 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004452
Registration No.	:	RJ19GC1617
Date of Registration	:	24/Oct/1996
Month & Year of Manufacturing	:	October-1996
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
0 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

79

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC8008

Date of Reg.
17/11/2006

Chassis No.
373145KTZ750112

Engine No.
697TC56JTZ145661

Owner Sr. No.
04

Owner Name
OM PRAKASH

Son/Daughter/Wife of
CHANANA RAM

Address
MEGHWALON KA BAS TALANPUR MERTA Na
gaur RJ 342902

Fuel Used
DIESEL

RJ T

Reg. No.
RJ21GC8008

Month & Yr. of Mfg.
11/2006

Laden/
Unladen Wt. (kgs)
018500/006720

Wheel Base
004225 mm

Cubic Capacity
005675

No. of Cylinders
6

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42

Colour

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

OM Prakash Choudhary
Registration Author
NAGA

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:09:36 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004459
Registration No.	:	RJ21GC8008
Date of Registration	:	17/Nov/2006
Month & Year of Manufacturing	:	November-2006
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
50mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC0228

Date of Reg.
05/07/2002

Chassis No.
373141EXZ002083

Owner Sr. No. 02

Engine No.
69;TC48EXZ105793

ALT

Owner Name
MANISH PURI

Son/Daughter/Wife of
KAILASH PURI

Fuel Used
DIESEL

Address
OPP. INDUSTRIAL AREA TALANPUR TH. M
ERTA CITY RAJASTHAN Nagaur RJ 34151
U

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:16:10 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001781
Registration No.	:	RJ21GC0228
Date of Registration	:	05/Jul/2002
Month & Year of Manufacturing	:	June-2002
Valid Mobile Number	:	******8797
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.07

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ21GA/6867

89

81

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GA6867 Date of Reg. 20/02/1997

Chassis No. 360324MTO741441

Owner Sr. No. 03

Engine No. 697D23MTQ832117

Owner Name SAMADAR DEVI

Son/Daughter/Wife of RAM PRAKASH

Address JATO KA BASS TADA BASNI SEJAN MERTA CITY Nagaur RJ 341001

To

Fuel Used DIESEL

RJ T

Vehicle Class Goods Carrier

T012184628

Reg. No. RJ21GA6867

Maker's Name TATA MOTORS LTD

Month & Yr. of Mfg. 02/1996

Model Name LPT 1612 COWL 32

Laden/ Unladen Wt. (kgs) 016200/006200

Colour NP

Body Type TRUCK (OPEN BODY)

Wheel Base 004225 mm

Seating/Standing 006/00

Cubic Capacity 000035

No. of Cylinders 06

Form 23A

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

89

[See rules 115 (2)]

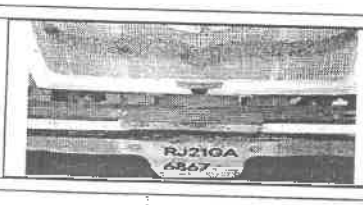
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:45:47 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001770
Registration No.	:	RJ21GA6867
Date of Registration	:	20/Feb/1997
Month & Year of Manufacturing	:	February-1998
Valid Mobile Number	:	******8978
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.97

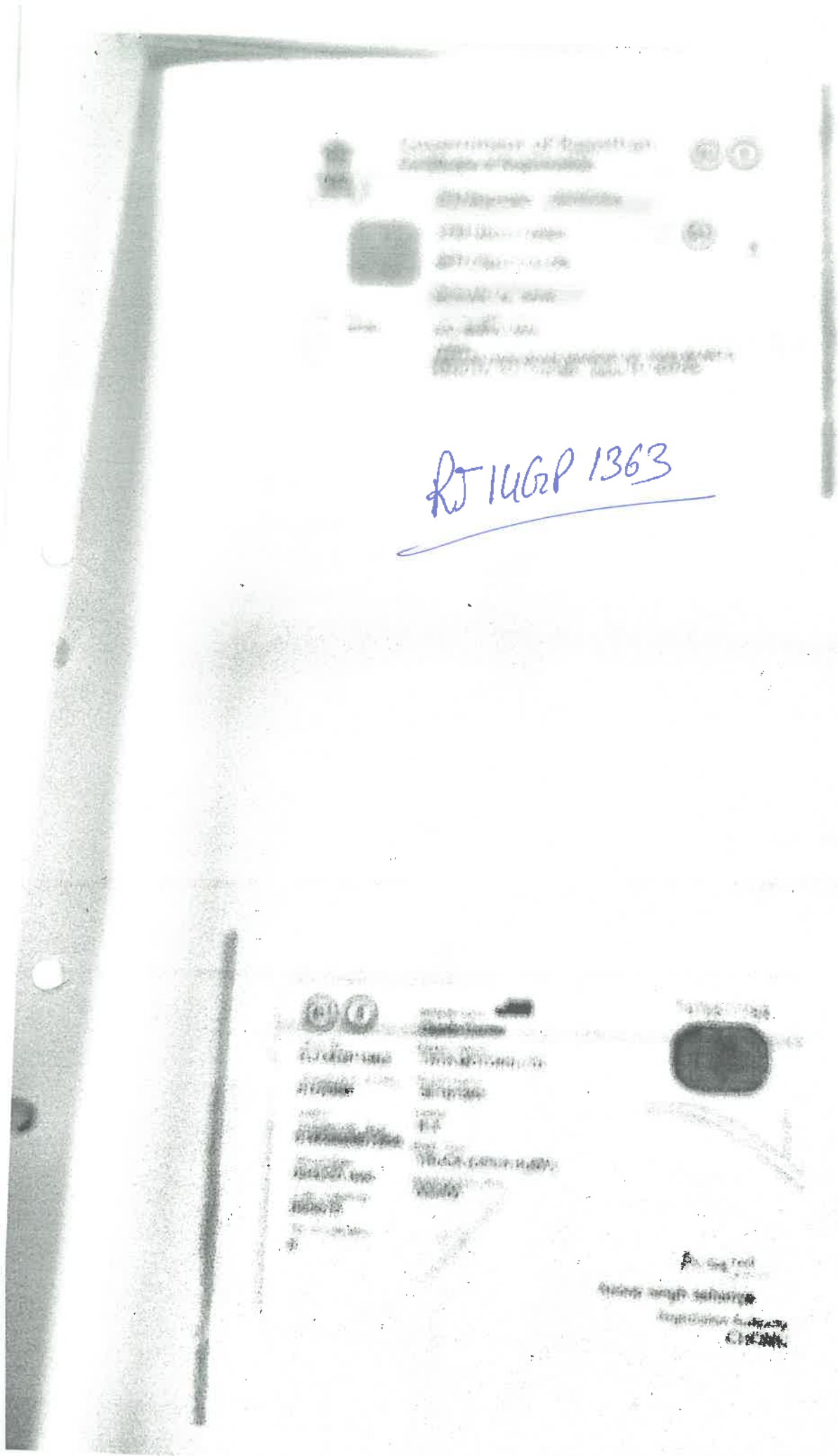
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

82

RJ 14GP 1363



Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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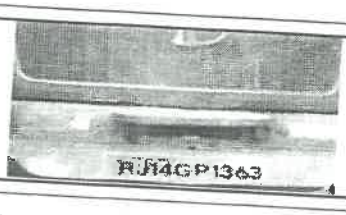
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**15:26:29 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004416
Registration No.	:	RJ14GP1363
Date of Registration	:	04/Oct/2006
Month & Year of Manufacturing	:	January-2006
Valid Mobile Number	:	******1369
Emission Norms	:	Bharat Stage III (CEV)
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.56

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ19GD 7042

J1

83

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GD7042
Date of Reg. 09/07/1999
Chassis No. 373011DQ0110000
Engine No. 697D22DQ0114632
Owner Name SURAJARAM
Son/Daughter/Wife of BHAIRARAM
Address 451 I NANDANVAN KNN JODHPUR
Owner Sr. No. 02
Fuel Used DIESEL

RJ T Vehicle Class T00039813R

Reg. No. RJ19GD7042
Month & Yr. of Mfg. /1999
Laden/ Unladen Wt. (kgs) 016200/6200
Wheel Base 4225 mm
Cubic Capacity 5883
No. of Cylinders 6

Maker's Name TATA M
Model Name LPT 1613/42 TCIC COWL
Colour NP3
Body Type TRUCK
Seating/Standing 6

Form 23-A

SEEMA KAVIA
Registration Authority
JODHPUR

Scanned with OKEN Scanner

Form 59

91

[See rules 115 (2)]

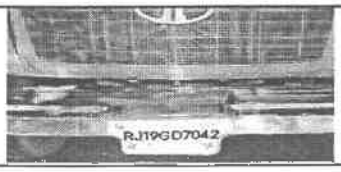
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**12:22:21 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001754
Registration No.	:	RJ19GD7042
Date of Registration	:	09/Jul/1999
Month & Year of Manufacturing	:	June-1999
Valid Mobile Number	:	******8789
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GF7748

Date of Reg.
29/10/2003

Chassis No.
373341JWZ124446

Engine No.
697TC45JWZ115577

Owner Sr. No
04

Owner Name
RAM PRASAD

Son/Daughter/Wife of
RAM CHANDRA

Address
W/N 06 BASNI SEJA NAGAUR Nagaur RJ
342902

Fuel Used
DIESEL

ALT

RJ T

Vehicle Class
Goods Carrier

T07085264R

Reg. No
RJ19GF7748

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
10/2003

Model Name
LPT 1613/42/TURBO

Laden/ Unladen Wt. (kg)
018500/006200

Colour
NP

Wheel Base
004225 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005675

Seating/Standing
006/00

No. of Cylinders
6

Form 23 A

Devendra Akodiya
Registration Authority
NAGAUR

Form 59

[See rules 116 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**10:44:11 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004484
Registration No.	:	RJ19GF7748
Date of Registration	:	29/Oct/2003
Month & Year of Manufacturing	:	October-2003
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.52

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

85

Government of Rajasthan
Certificate of Registration

RJ T

Reg No
RJ21GE1291

Date of Reg
03/06/2008

Chassis No.
373134ERZ118331

Owner Sr No
06

FIT

Engine No
697TC56ERZ124927

Owner Name
PARHLAD RAM

Son/Daughter/Wife of
RAMCHANDRA

Fuel
DIESEL

Address
W/N 06 BASNI SEJA NAGAUR Nagaur RJ 342902

T131805961R

RJ T

Reg. No.
RJ21GE1291

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SK1613/36 COWL

Month & Yr. of Mfg.
05/2008

Colour
NA

Laden/ Unladen Wt. (Kgs)
[illegible]/006200

Body Type
TIPPER

Wheel Base
003625 mm

Seating/Standing
002/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23A

OM Prakash Chodhary
Registration Authority

NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		02/10/2024
Time	:	**10:05:07 AM**
Validity upto	:	**01/04/2025**

Certificate Sl. No.	:	RJ02100110004473
Registration No.	:	RJ21GE1291
Date of Registration	:	03/Jun/2008
Month & Year of Manufacturing	:	May-2008
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Old – RJ304
1365

New – RJ21GC
2416

86
94

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC2416

Date of Reg.
12/11/2001

Chassis No
373141KYZ722028

Owner Sr. No. 04

Engine No
697TC43KYZ890084

Owner Name
KISHORE

Son/Daughter/Wife of
MEVA RAM

Fuel Used
DIESEL

Address
DANGAWAS MERTA CITY Nagaur RJ 3415 10

RJ T

Vehicle Class
Goods Carrier

T00784194R

Reg. No.
RJ21GC2416

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
11/2001

Model Name
LP 1613

Laden/ Unladen Wt. (kgs)
018500/006210

Colour
NP

Wheel Base
004225 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
003783

Seating/Standing
003/00

No. of Cylinders
06

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Rm Ref 582807 0386
-218/DLC/15/54089 4/5/15

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**13:07:14 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004402
Registration No.	:	RJ21GC2416
Date of Registration	:	12/Nov/2001
Month & Year of Manufacturing	:	November-2001
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

N 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with status of PUC Operator
60mm x 20 mm

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RJ21GC7317

FORM 21 [MOTOR VEHICLE REGISTER]

RAJASTHAN TRANSPORT DEPARTMENT AUTHORITY - NAGAUR RTO

Registration No.	RJ21GC7317	Date of Registration	29-Aug-2008
Dealer's Name & Address	[illegible] NAGAUR DISTRICT,NA		
Owner Name	[illegible] SINGH	Son/o/W/o/Daughter of	[illegible] KHAN
Full Address: (Permanent)	[illegible]		
Full Address: (Temporary)	[illegible]		
Mobile No.	[illegible]	Old Registration No	RJ19GA3344

S. No.	Address	Transfer Date
1	[illegible]	28-Aug-2014

RC Cancel Details:

a) Date

b) Cancel Reason

Hypothecation Details

a) Financer Name: [illegible] HYPOTHECATION DETAILS (REMOVED)

b) Financer Type

c) Financer Address

The Motor Vehicle is.	NEW (TRANSPORT)	Sale Amount	1345000
Class of Vehicle	Goods Carrier(HGV)	Month and Year of Manufacture	5/ 1902
No. Of Cylinders	6		
Chassis No	3930732321462	Colour	NO
Engine No.	582306133703B	Type Of Body	TRUCK (OPEN BODY)
Maker's Name	TATA MOTORS LTD	Model Name	SE1510
Fuel Used in Engine	DIESEL	Horse Power(B.H.P)	31.50
Cubic Capacity	32.00	Wheel Base	4225
Seating Capacity	5	Standing Capacity	0
Sleeper Capacity	0	Length	0
Width	0	Height	0
Ladee Wt	16500 Kg	Unladen Wt	4250 Kg
Gross Vehicle Wt	0 Kg	Owner Sr.	4

Number & Description of size of tyres :

a) Front: 1000*20=2 b) Rear: 1000*20=4 c) Other: 0 d) Tandem: 0

Registered Axle Weight (in respect of each axle):

a) Front: 7900 kgs b) Rear: 11500 kgs c) Other: 0 kgs d) Tandem: 0 kgs

Purchase Date	04-Apr-1904	Policy No	
INSURANCE COMPANY		INSURANCE TYPE	
Insurance Validity	From To		

Fee Details:

Receipt/Appl No. Tax Receipt No. RJ2 RC/19300021174

Particular	Amount	Penalty	Total
Smart Card Fee	200	0	200
Green Tax	2500	0	2500
Renewal of Registration	1500	0	1500
Fitness Inspection/Conductor	600	100	700
MV Tax/Tax Upto 29-Aug-2021)	2765	0	2765

Registration valid upto 28-Mar-2030 Fitness valid upto 19-Jul-2027

GRAND TOTAL (in Rs): 7865 /- (SEVEN THOUSAND EIGHT HUNDRED AND SIXTY FIVE ONLY)

Name and Designation of the Inspecting Officer who certifies the vehicle as fit for registration

Inspector Name

Owner Signature

Registering Authority

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		02/10/2024
Time	:	08:50:30 AM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02100110004457
Registration No.	:	RJ21GC7317
Date of Registration	:	26/Aug/2006
Month & Year of Manufacturing	:	August-1989
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
30 mm x 30 mm

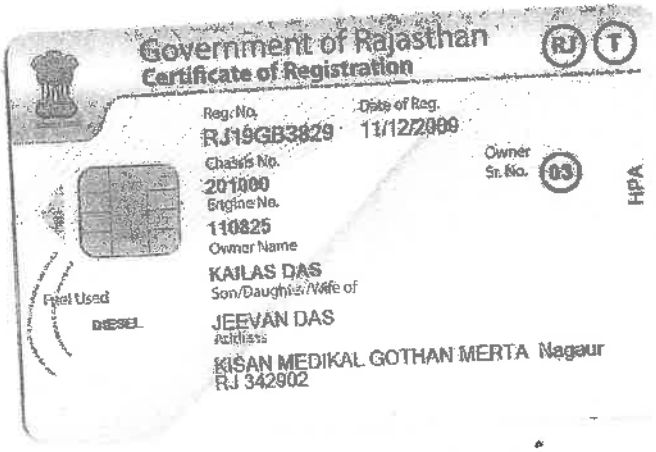


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GB3829

Date of Reg.
11/12/2009

Chassis No.
201000

Owner Sr. No.
03

HPA

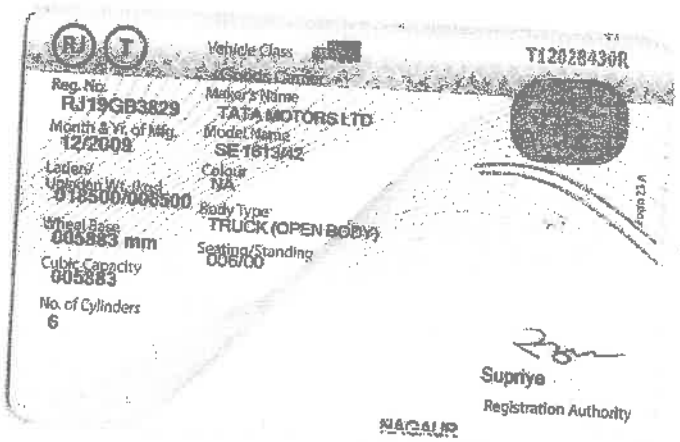
Engine No.
110825

Owner Name
KAILAS DAS

Son/Daughter/Wife of
JEEVAN DAS

Address
KISAN MEDIKAL GOTHAN MERTA Nagaur
RJ 342902

Fuel Used
DIESEL



RJ T

Vehicle Class
Goods Carrier

T120284306

Reg. No.
RJ19GB3829

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
12/2009

Model Name
SE 1613/42

Laden/
Unladen Wt. (kg)
018500/008300

Colour
NA

Body Type
TRUCK (OPEN BODY)

Wheel Base
005883 mm

Seating/Standing
006/00

Cubic Capacity
005883

No. of Cylinders
6

Supriya
Registration Authority

NAGAUR

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**08:14:02 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004447
Registration No.	:	RJ19GB3829
Date of Registration	:	11/Dec/2009
Month & Year of Manufacturing	:	December-2009
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GD0174

Date of Reg.
16/04/2013

Chassis No.
373043JSQ124356

Engine No.
697D21JSQ139522

Owner Sr. No.
04

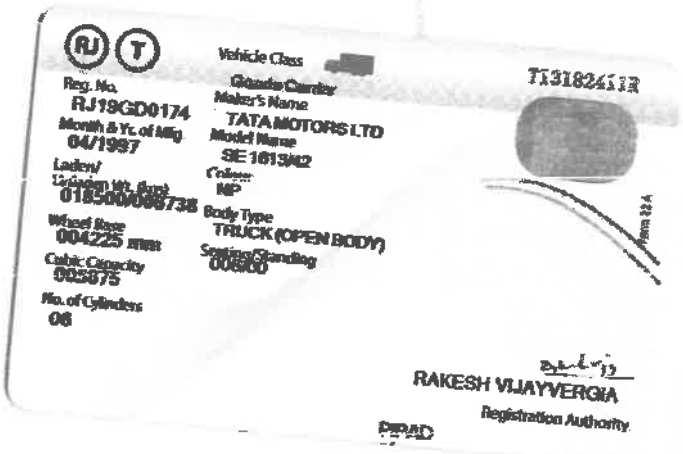
Owner Name
PAPU KHAN

Son/Daughter/Wife of
NIYAJAMO

Address
VYAPARIYO KI DHANI KHUMA JI KA BADI YA KHURD PALI A/P PIPAR CITY Karaud i RJ 342601

Fuel Used
DIESEL

TO



RJ T

Vehicle Class
Goods Carrier

TI31824111R

Reg. No.
RJ19GD0174

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg
04/1997

Model Name
SE 1613/42

Laden/ Unladen Wt. (kg)
018500/008738

Colour
WP

Wheel Base
004225 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005675

Seating/Standing
006/00

No. of Cylinders
06

Form 23A

RAKESH VIJAYVERGIA
Registration Authority

PIPAD

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**10:33:10 AM**
Validity upto	:	**31/03/2025**

RJ19GD0174

Certificate SL. No.	:	RJ02100110004354
Registration No.	:	RJ19GD0174
Date of Registration	:	16/Apr/2013
Month & Year of Manufacturing	:	April-1997
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

90

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ14GA3459

Date of Reg.
02/01/2006



Chassis No.
373145LUZ137483

Owner Sr. No.
03

ALT

Engine No.
697TC56KUZ135230

Owner Name
RAM KARAN

S/o, D/o, W/o, C/o
RAWAT RAM

Address
DHANAPA TEH MERTA CITY Nagaur RJ 3 41001

RJ T

Reg. No.
RJ14GA3459

Month & Yr. of Mfg.
11/2005

Laden/ Unladen Wt. (kgs)
018500/006475

Wheel Base
000000 mm

Cubic Capacity
003800

No. of Cylinders
04

Vehicle Class
Goods-Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42

Colour
NP

Body Type
TRUCK OPEN

Seating/Standing
003/00

T00774741R

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

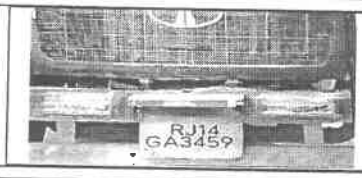
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**11:41:36 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004373
Registration No.	:	RJ14GA3459
Date of Registration	:	02/Jan/2006
Month & Year of Manufacturing	:	November-2005
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

3037

3622

99

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Scanned with OKEN Scanner

99

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	12:23:16 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004388
Registration No.	:	RJ19GG3622
Date of Registration	:	13/Sep/2004
Month & Year of Manufacturing	:	August-2004
Valid Mobile Number	:	******8375
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.37

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Scanned with OKEN Scanner

92

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ22GB2545

Date of Reg.
29/12/2003

Chassis No.
373341LWZ131224

Owner Sr.No.
06

Engine No.
697TC45LWZ120514

Owner Name
RAM PRAKASH

Son/Daughter/Wife of
GOPI RAM

Address
BAYAD GAGRANA Nagaur RJ 341510

Fuel Used
DIESEL

TO

RJ T

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
LP 1613

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
06/00

Reg. No.
RJ22GB2545

Month & Year of Mfg.
12/2003

Laden/Unladen Wt.
015500/006210

Wheelbase
004225 mm

Cubic Capacity
006675

No. of Cylinders
6

Supriya

Registration Authority

MAGNAID

Form 59

[See rules 115 (2)]

100

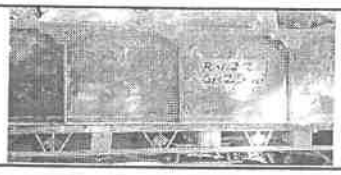
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**10:30:43 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004353
Registration No.	:	RJ22GB2548
Date of Registration	:	27/Dec/2003
Month & Year of Manufacturing	:	December-2003
Valid Mobile Number	:	******2136
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Indian Union Vehicle Registration Certificate
Issued by GOVERNMENT OF RAJASTHAN

T RJ

Regn No	Date of Regn.	Regn. Validity	Owner Serial
RJ21GB8725	20-Aug-1996	As per Fitness	6

Chassis No
MAT360044TIR01859

Engine/Motor No
697D24ATQ102965

Owner Name
DHARMA RAM

Son/Wife/Daughter of (In case of Individual Owner)
RAM CHANDRA

Ownership
INDIVIDUAL

Address
RAM NAGAR TUKLIYA, NAGAUR, , NAGAUR-RAJASTHAN-341001

Fuel
DIESEL

Emission Norms
BHARAT STAGE III

Card Issue Date (09-May-2024)

33

Form 59

[See rules 115 (2)]

101

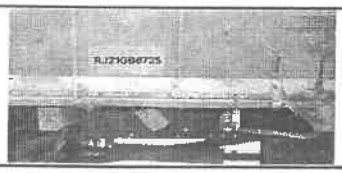
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:08:35 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001778
Registration No.	:	RJ21GB8725
Date of Registration	:	20/Aug/1996
Month & Year of Manufacturing	:	January-1996
Valid Mobile Number	:	******9778
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 n x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.08

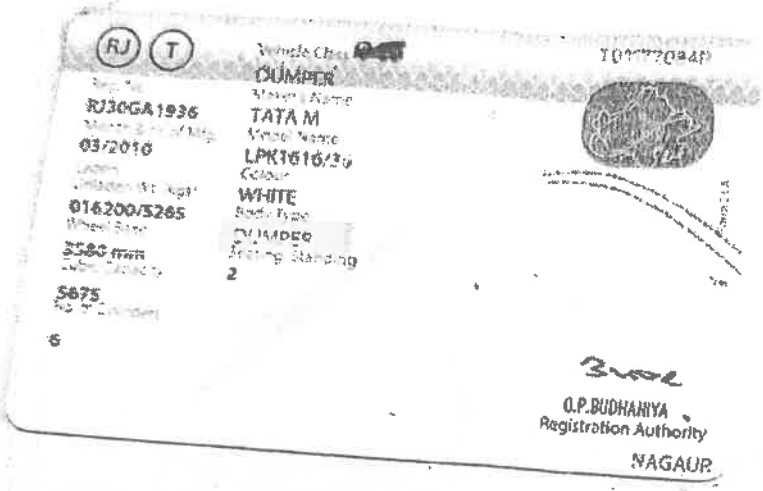
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

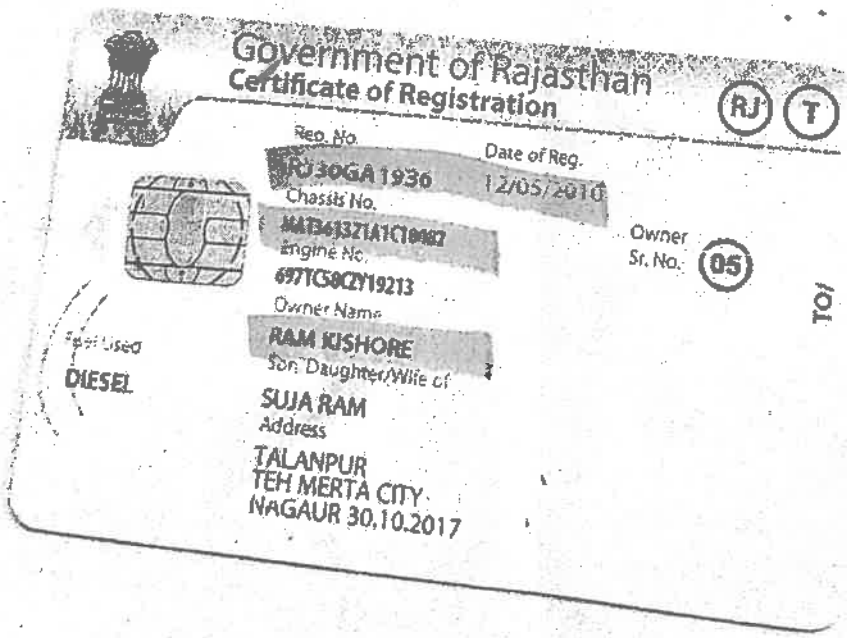
Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT Boyd/1936

RC
Puc
Ins
Per


RJ T
DUMPER
RJ30GA1936
03/2010
016200/5265
3580 mm
5675
TATA M
LPK1616/3
WHITE
DUMPER
2
6
O.P.BUDHANIYA
Registration Authority
NAGAUR


Government of Rajasthan
Certificate of Registration
RJ T
Reg. No.
RJ30GA1936
Date of Reg.
12/05/2010
Chassis No.
Engine No.
697TG0CZY19213
Owner Sr. No.
05
Owner Name
RAM KISHORE
Son/ Daughter/Wife of
SUJA RAM
Address
TALANPUR
TEH MERTA CITY
NAGAUR 30.10.2017
DIESEL

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

102

Pollution Under Control Certificate

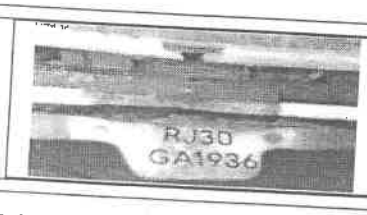
Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:11:26 PM**
Validity upto	:	**01/04/2025**

Certificate Sl. No.	:	RJ02100110004511
Registration No.	:	RJ30GA1936
Date of Registration	:	12/May/2010
Month & Year of Manufacturing	:	March-2010
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Ex — RT304
1892

New-RJ21/C/1237

(103)

Ramsukh
8104907708

95

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC1237

Date of Reg.
22/10/2003

Owner Sr. No. 04

RRN

Chassis No.
373341JWZ726278

Engine No.
697TC45JWZ904541

Owner Name
RAMASUKH

Son/Daughter/Wife of
S/O KHERAJ RAM

Fuel Used
DIESEL

Address
GOTAN TEH MERTA CITY NAGAUR 19.12.2
016 RJ 999999

RJ T

Reg. No.
RJ21GC1237

Month & Yr. of Mfg.
00/2003

Laden/ Unladen Wt. (kgs)
018500/006000

Wheel Base
004225 mm

Cubic Capacity
005883

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
LPT 613/42 TCIC

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
00/00

T00726307R

Form 23 A

R.K.Vaishnav
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

103

[See rules 115 (2)]

Pollution Under Control Certificate

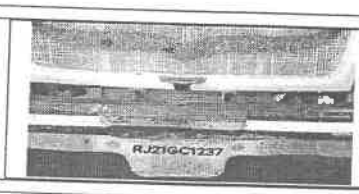
Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:27:09 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001786
Registration No.	:	RJ21GC1237
Date of Registration	:	22/Oct/2003
Month & Year of Manufacturing	:	January-2003
Valid Mobile Number	:	******7879
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.07

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

96

Indian Union Vehicle Registration Certificate
Issued by GOVERNMENT OF RAJASTHAN

(T) (RJ)

Regn No	Date of Regn.	Regn. Validity	Owner Serial
RJ19GE4083	21-Jan-2010	As per Fitness	(6)

Chassis No
MAT373383G1P3199F
Engine/Motor No
121774
Owner Name
SVARUP SINGH
Son/Wife/Daughter of (In case of Individual Owner)
LAL SINGH
Ownership
INDIVIDUAL
Address
TALANPUR, NAGAUR, , NAGAUR-RAJASTHAN-342902

Fuel
DIESEL
Emission Norms
NOT AVAILABLE

Card Issue Date (23-Jul-2024)

Vehicle Class: GOODS CARRIER (HGV)

Regn. Number
RJ19GE4083

Maker's Name:
TATA MOTORS LTD
Model Name:
LPT 1613/48 TCIC
Colour: NP
Body Type: / TRUCK (OPEN BODY)
Seating(In all)/ Standing / Sleeper Capacity
6 / 0 / 0
Unladen/ Laden Combination / Gross Weight (Kg)
6200 / 18500 / 0
Cubic Cap./ Horse Power (BHP/Kw) / Wheel Base(mm)
5675.00 / 130.0 / 4855

Month-Year of Mfg.
12-2009
No. of Cylinders 6
No of Axle 2

Form 23A

Registration Authority
NAGAUR DTO

Scanned with OKEN Scanner

Form 59

104

[See rules 115 (2)]

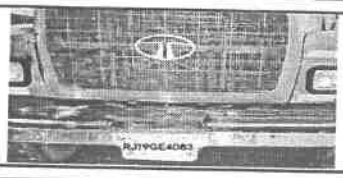
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**12:28:13 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001756
Registration No.	:	RJ19GE4083
Date of Registration	:	21/Jan/2010
Month & Year of Manufacturing	:	December-2009
Valid Mobile Number	:	******4465
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

hicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

YTD (23-24) | Own Vehicles (23-24) | Out Side (23-24) | 56,203.90 | 18

RJ19GF/6020

105

97

Government of Rajasthan
Certificate of Registration

RJ | T

Reg. No: RJ19GF6020 | Date of Reg: 24/01/2001

Chassis No: 3M8007FZ113981 | Owner Sr. No: 08 | FIT

Engine No: 00F62152244

Owner Name: RAM PRAKASH

Father / Husband / Wife of: SH. RAM NIWAS

Address: KASVAN KI DHANI RAM NAGAR NAGAUR A/ D 12TH ROAD SARDARPURA Jodhpur RJ 3 12001

RJ19GF6020

105 | 08

Registration Authority
JODHPUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

105

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**10:36:06 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004482
Registration No.	:	RJ19GF6020
Date of Registration	:	24/Jan/2001
Month & Year of Manufacturing	:	June-2000
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
) mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ27.GB.6351.

106

93

Government of Rajasthan
Certificate of Registration

RJ T

RJ27GB6351 11/08/2010

Owner Sr. No. 01

MAT373145A7E23234

697FG64Z7Y831560

Owner Name

VADAN KUNWAR

Son/Daughter/Wife of

W/O AMAR SINGH

Address

VILL.HARIYAV
TEH.VALLABHNAGAR
UDAIPUR

Fuel Used
DIESEL

NPT

T01020260R

RJ T Vehicle Class

Reg. No.	Maker's Name
RJ27GB6351	TATA M
Month & Yr. of Mfg.	Model Name
/2010	SE 1613/42 TC
Laden/ Unladen Wt. (kgs)	Colour
016200/6150	NP
Wheel Base	Body Type
4225 mm	TRUCK
Cubic Capacity	Seating/Standing
5675	6
No. of Cylinders	
6	

Form 23 A

L.K.CHOUDHARY
Registration Authority

UDAIPUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

106

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		**01/10/2024**
Time		**12:59:31 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004400
Registration No.	:	RJ27GB6351
Date of Registration	:	11/Aug/2010
Month & Year of Manufacturing	:	July-2010
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

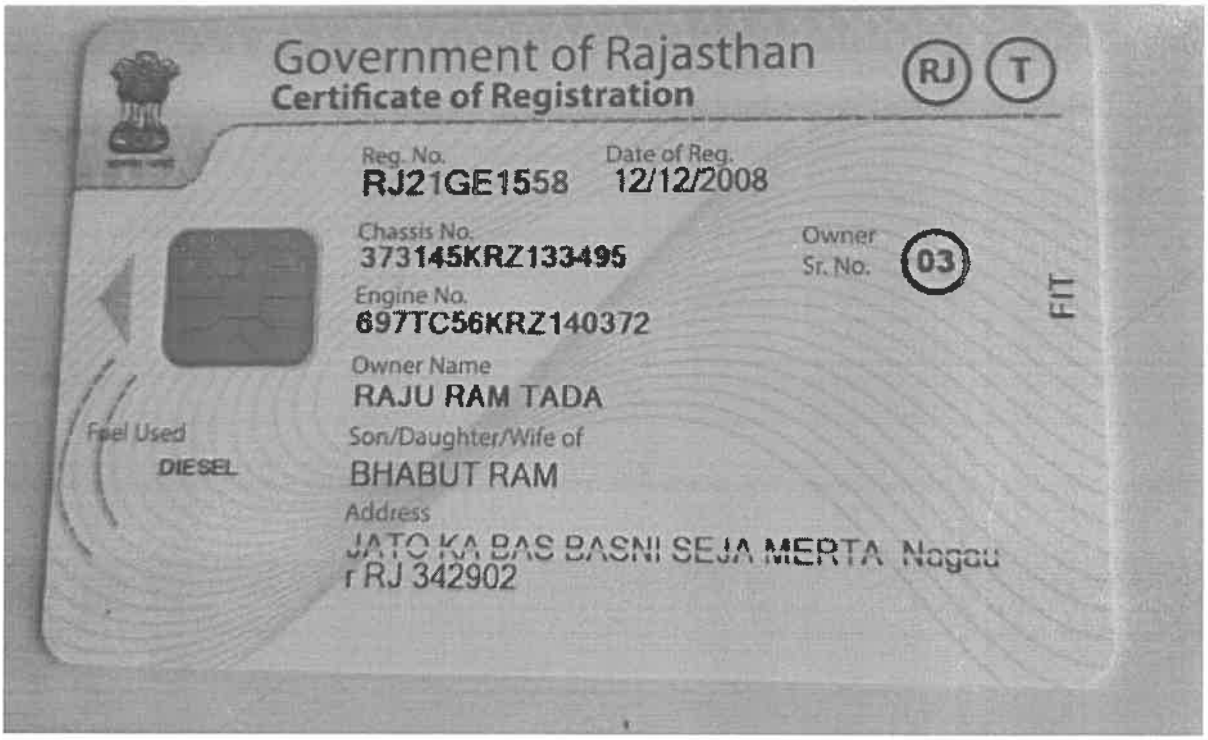


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60 mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GE1558

Date of Reg.
12/12/2008

Chassis No.
373145KRZ133495

Owner Sr. No.
03

Engine No.
697TC56KRZ140372

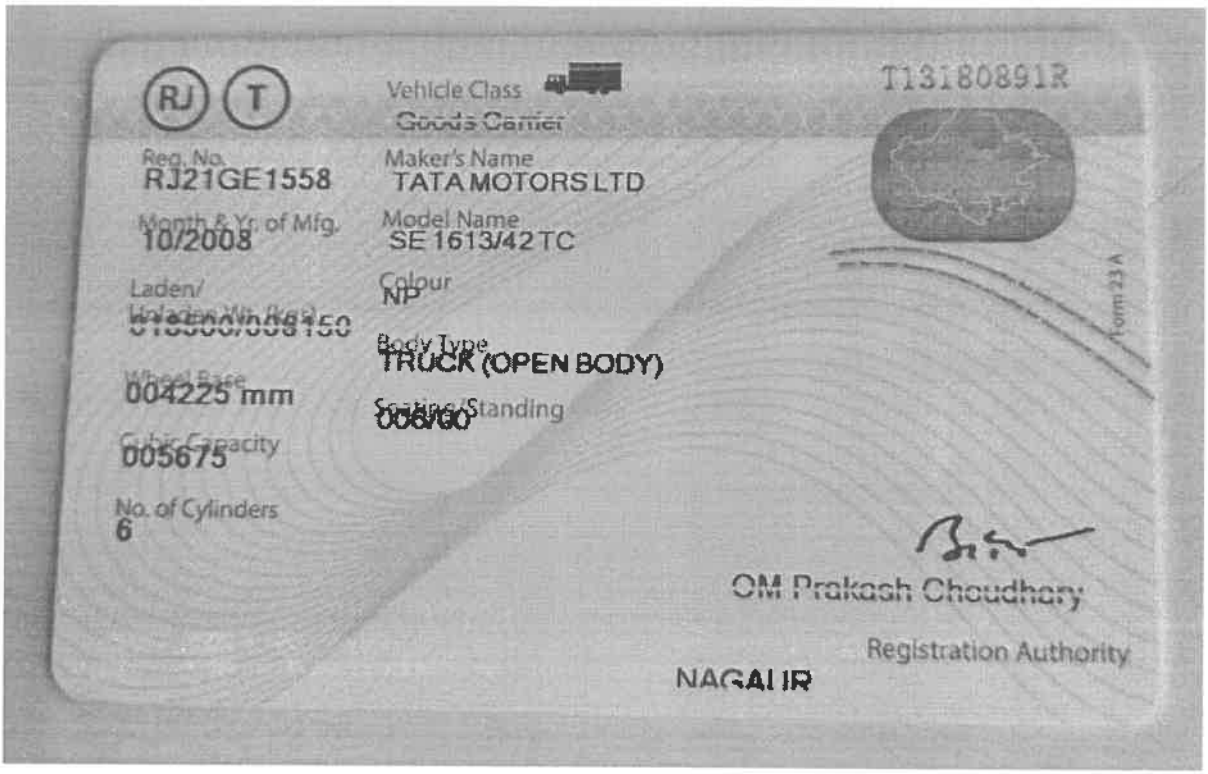
FIT

Owner Name
RAJU RAM TADA

Fuel Used
DIESEL

Son/Daughter/Wife of
BHABUT RAM

Address
JATO KA BAS BASNI SEJA MERTA Nagau
r RJ 342902



RJ T

Reg. No.
RJ21GE1558

Month & Yr. of Mfg.
10/2008

Laden/
Unladen Wt (kg)
[illegible]150

Wheel Base
004225 mm

Cubic Capacity
005675

No. of Cylinders
6

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42 TC

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

T13180891R

Form 23 A

OM Prakash Choudhary
Registration Authority

NAGAUR

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Haryana

Date	:	**18/07/2024**
Time	:	**15:36:31 PM**
Validity upto	:	**17/01/2025**

RJ21GE1558

Certificate SL. No.	:	HR06701420002424
Registration No.	:	RJ21GE1558
Date of Registration	:	12/Dec/2008
Month & Year of Manufacturing	:	October-2008
Valid Mobile Number	:	******6645
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	HR0670142
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

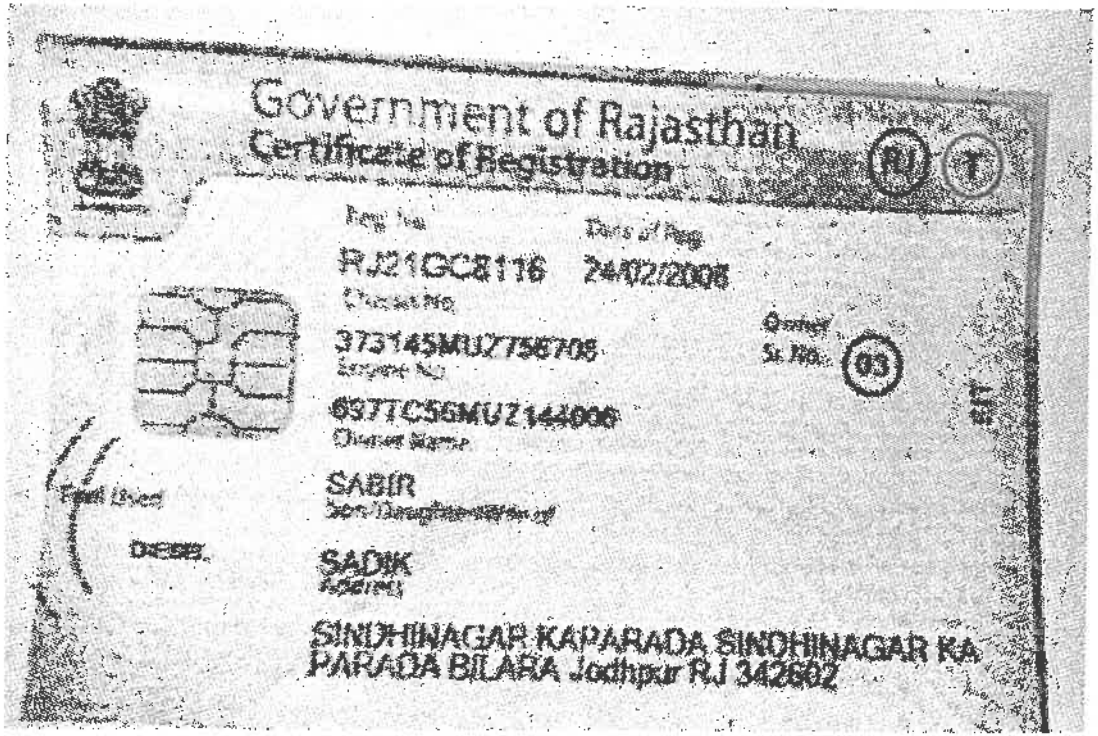


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

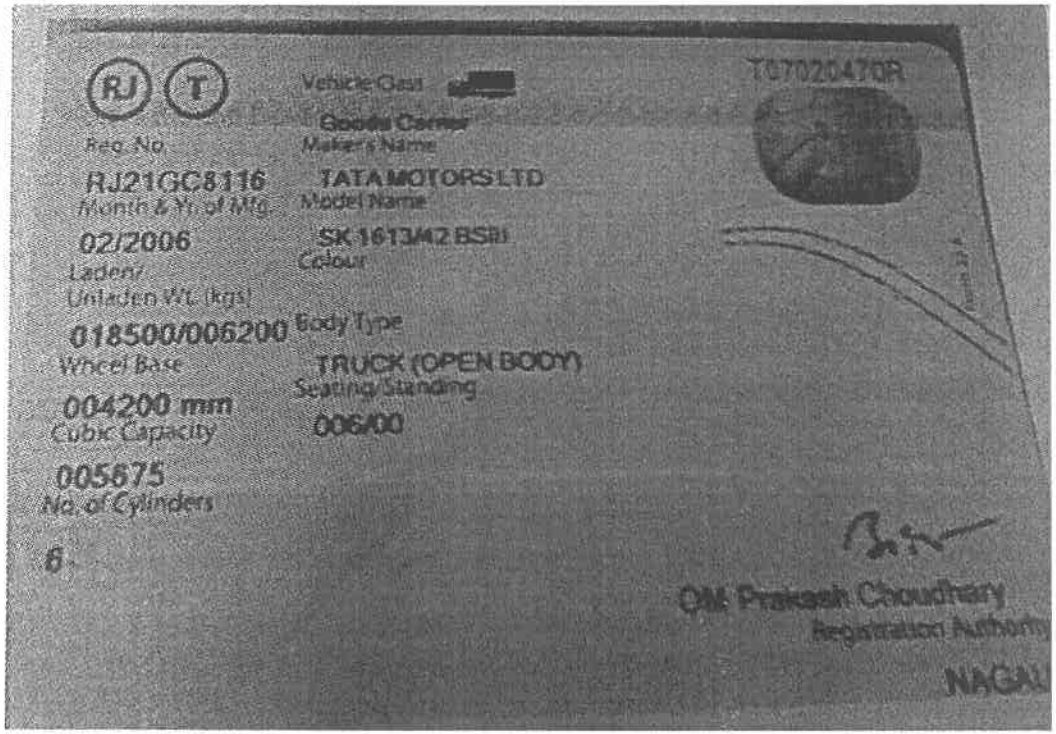
Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No
RJ21GC8116
Date of Reg
24/02/2006
Chassis No
373145MU2758708
Engine No
Owner Sr. No.
03
6377C56MU2144006
Owner Name
SABIR
Son/Daughter/Wife of
SADIK
Address
SINDHINAGAR KAPARADA SINDHINAGAR KA PARADA BILARA Jodhpur RJ 342602



RJ T
Vehicle Cost
TC7020470R
Reg. No
RJ21GC8116
Maker's Name
TATA MOTORS LTD
Month & Yr. of Mfg
02/2006
Model Name
SK 1613/42 BSII
Laden/
Unladen Wt. (kgs)
018500/006200
Colour
Body Type
TRUCK (OPEN BODY)
Wheel Base
004200 mm
Seating/Standing
006/00
Cubic Capacity
005675
No. of Cylinders
6
OM Prakash Choudhary
Registration Authority
NAGAU

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

108

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:29:52 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004464
Registration No.	:	RJ21GC8116
Date of Registration	:	24/Feb/2006
Month & Year of Manufacturing	:	February-2006
Valid Mobile Number	:	******1369
Emission Norms	:	Bharat Stage III (CEV)
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
30 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

101

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GF6202

Date of Reg.
01/05/2003

Chassis No.
373361CWZ108803

Owner Sl. No.
05

Engine No.
697TC45CWZ105672

Owner Name
RAKESH PURI

Fuel Used
DIESEL

Son/Daughter/Wife of
SH. KAILASH PURI

Address
TALANPUR NAGAUR A/P 48 TRANSPORT Nag
GAR BASNI IIND PHASE Jodhpur Raj Pin
001

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ19GF6202

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
04/2003

Model Name
LPT 1613/42 TCIC COWL

Laden/ Unladen Wt. (kgs)
018500/006200

Colour
MP

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005883

No. of Cylinders
06

Form 59

109

[See rules 115 (2)]

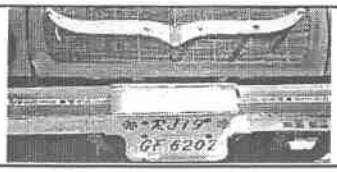
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**12:37:57 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004392
Registration No.	:	RJ19GF6202
Date of Registration	:	01/May/2003
Month & Year of Manufacturing	:	April-2003
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.55

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(102)

Government of Rajasthan
Certificate of Registration

RJ (T)

Reg. No.
RJ21GC5602

Date of Reg.
24/01/2005

Chassis No.
373141LVZ751844

Owner Sr. No. **05**

TO

Engine No.
697TC48LV946402

Owner Name
SURENDRA

Son/Daughter/Wife of
RAMPAL

Fuel Used
DIESEL

Address
BASNI SEJAN MERTA CITY DIST NAGAUR
Nagaur RJ 342902

Form 59

[See rules 115 (2)]

1/0

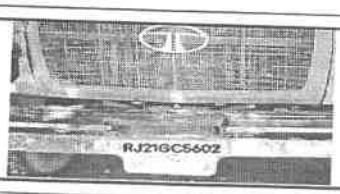
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		**02/10/2024**
Time	:	**14:47:19 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001793
Registration No.	:	RJ21GC5602
Date of Registration	:	24/Jan/2005
Month & Year of Manufacturing	:	January-2004
Valid Mobile Number	:	******7779
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

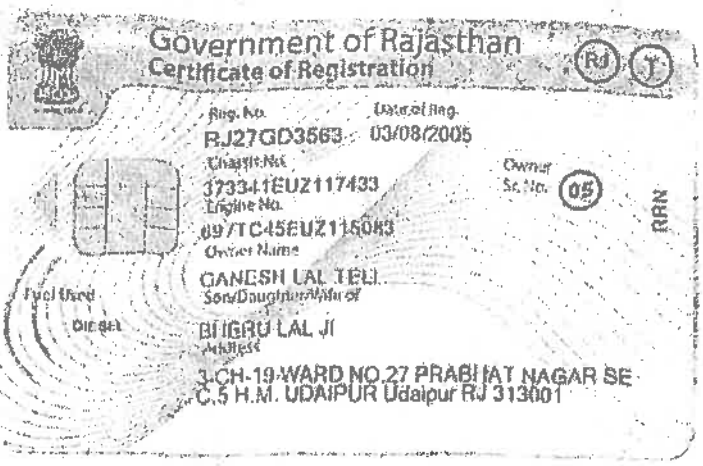


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.16

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
50mm x 20 mm



Government of Rajasthan
Certificate of Registration

Reg. No. RJ27GD3563
Date of Reg. 03/08/2005
Chassis No. 373341EUZ117433
Engine No. 09/TC45EUZ116083
Owner Name GANESH LAL TELI
Son/Daughter/Wife of BHIGRU LAL JI
Address 3-CH-19-WARD NO.27 PRABHAT NAGAR SE-C,5 H.M. UDAIPUR Udaipur RJ 313001
Fuel Used DIESEL
Owner Sr. No. 05
RRN

103



RJ 27
Reg. No. RJ27GD3563
Month & Yr. of Mfg. 06/2005
Unladen Wt. (kgs) 018500/0024000
Wheel Base 004225 /mm
Cubic Capacity 005675
No. of Cylinders 06
Goods Carrier
Maker Name TATA MOTORS LTD
Model Name LPT 1613/42
Fuel NP
Body Type TRUCK (OPEN BODY)
Seating/Standing 01/00
OM PRAKASH BAIRWA
Registration Authority
UDAIPUR

Form 59

[See rules 115 (2)]

112

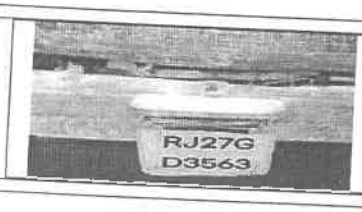
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**16:48:24 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001730
Registration No.	:	RJ27GD3563
Date of Registration	:	03/Aug/2005
Month & Year of Manufacturing	:	June-2005
Valid Mobile Number	:	******9789
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.97

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

104



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC5452

Date of Reg.
16/08/2005

Chassis No.
373141EUZ721242

Owner Sr. No.
03

FIT

Engine No.
697TC48DUZ113465

Owner Name
PREM DAS

Son/Daughter/Wife of
RAM JEEVAN

Fuel Used
DIESEL

Address
TALANPUR TEH MERTA CITY Nagaur RJ 342902

T00900091R

RJ T

Reg. No.
RJ21GC5452

Month & Yr. of Mfg.
08/2005

Laden/ Unladen Wt. (kg)
018500/00

Wheel Base
003100 mm

Cubic Capacity
005675

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SS 1613/42

Type
TRUCK (OPEN BODY)

Seating/Standing
004/00

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

113

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:45:41 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001792
Registration No.	:	RJ21GC5452
Date of Registration	:	16/Aug/2005
Month & Year of Manufacturing	:	August-2005
Valid Mobile Number	:	******8997
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
P[illegible] Code	:	RJ0270047
G[illegible]N	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
[illegible]oke Density	Light absorption coefficient	1/metre	2.45	2.21

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

105

58150 30.8.22

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GD1388

Date of Reg.
07/03/2007

Chassis No.
373344ASZ102868

Owner Sr. No.
03

FIT

Engine No.
697TC55ASZ102099

Owner Name
MUKESH TADA

Son/Daughter/Wife of
RAM RATAN TADA

Fuel Used
DIESEL

Address
BASNI SEJA MERTA CITY Nagaur RJ 34 1510

RJ21 GA1816

RJ T

T120010758

Vehicle Class
Goods Carrier

Reg. No.
RJ21GD1388

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
03/2007

Model Name
LPT 1613/42 BS III

Laden/ Unladen Wt. (kgs)
018500/006250

Colour
NP

Wheel Base
004225 mm

Body Type
TILT SLP CAB(709)

Cubic Capacity
005675

Seating/Standing
006/00

No. of Cylinders
6

Form 23-A

Supriya
Registration Authority

NAGAUR

Form 59

[See rules 115 (2)]

114

Pollution Under Control Certificate

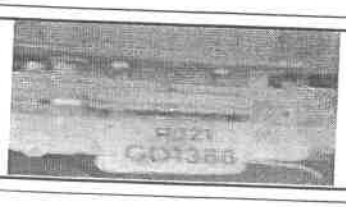
Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:48:05 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004468
Registration No.	:	RJ21GD1388
Date of Registration	:	07/Mar/2007
Month & Year of Manufacturing	:	March-2007
Valid Mobile Number	:	******1369
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
50mm x 20 mm

Add
RT194C
9006

RT194
948

MTD | 43,693.57
Working Days

106

HS

Government of Rajasthan
Certificate of Registration

RJ T

RJ19GC9006 08/02/2013

373011FSG719410

01

097D226SG764489

ALT

GHOTU RAM

S/O BINJA RAM
NAGAUR DTO.RAJASTHAN

Chhoter Ram
9461373345

RJ T

Vehicle Class
Goods Carrier

T90851646R

RJ19GC9006

TATA MOTORS LTD

HP

018506/006910

TRUCK (OPEN BODY)

004225 mm

06

Rajendra Kumar Danga
Registration Authority
JODHPUR

Scanned with OKEN Scanner

Form 59

115

[See rules 115 (2)]

Pollution Under Control Certificate

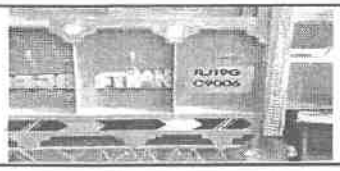
Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**12:14:01 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001751
Registration No.	:	RJ19GC9006
Date of Registration	:	06/Feb/2013
Month & Year of Manufacturing	:	September-1997
Valid Mobile Number	:	******8987
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate 60 mm x 30 mm



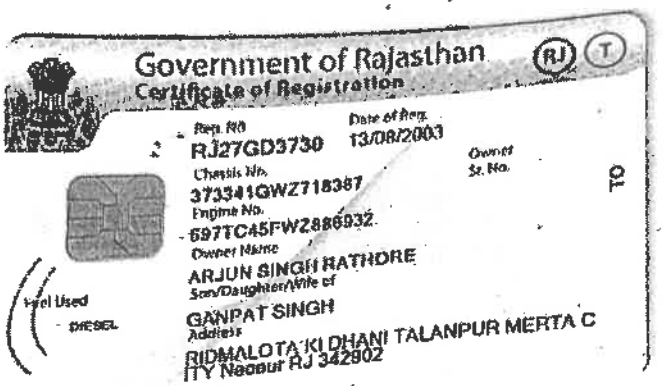
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

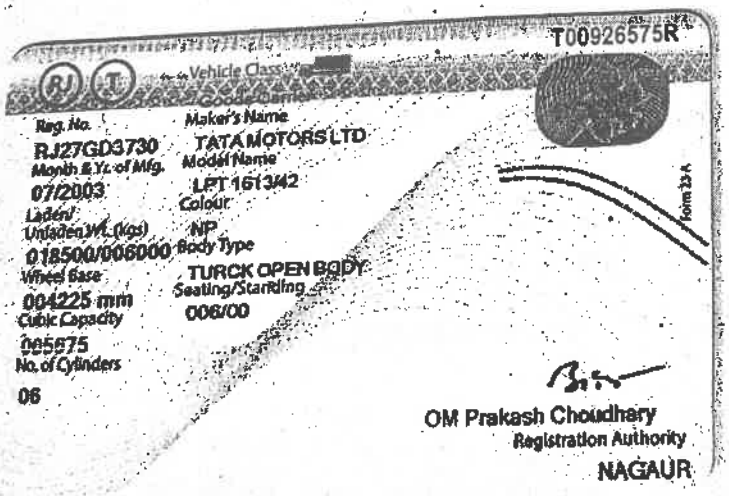
Authorised Signature with stamp of PUC Operator
60mm x 20 mm

107.



Government of Rajasthan
Certificate of Registration

Reg. No
RJ27GD3730
Date of Reg.
13/08/2003
Chassis No.
373341GWZ718387
Owner Sr. No.
TO
Engine No.
697TC45FWZ886932
Owner Name
ARJUN SINGH RATHORE
Son/Daughter/Wife of
GANPAT SINGH
Address
RIDMALOTA KI DHANI TALANPUR MERTA C ITY Nagaur RJ 342902
Fuel Used
DIESEL



T00926575R

Vehicle Class
Code Carrier

Reg. No.
RJ27GD3730
Maker's Name
TATA MOTORS LTD
Month & Yr. of Mfg.
07/2003
Model Name
LPT 1613/42
Laden/ Unladen Wt. (Kgs)
018500/006000
Colour
NP
Wheel Base
004225 mm
Body Type
TURCK OPEN BODY
Cubic Capacity
005675
Seating/Standing
006/00
No. of Cylinders
06
Form 23-A

OM Prakash Choudhary
Registration Authority
NAGAUR

Assistant Registrar

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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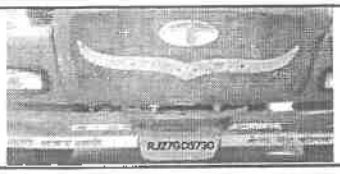
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**16:51:45 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001731
Registration No.	:	RJ27GD3730
Date of Registration	:	13/Aug/2003
Month & Year of Manufacturing	:	July-2003
Valid Mobile Number	:	******8778
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.89

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC6833

Date of Reg.
26/11/2005

Chassis No.
373141EUZ722903

Owner Sr No.
05

Engine No.
697TC48EUZ114613

Owner Name
JUGRAJ GAHLOT

Son/Daughter/Wife of
CHANDRA RAM GAHLOT

Address
65, GAHLOTON KA BASS VILLAGE BASSI
TEHSIL PARBATSAR Nagaur RJ 341512

Fuel Used
DIESEL

FIT

Form 59

[See rules 115 (2)]

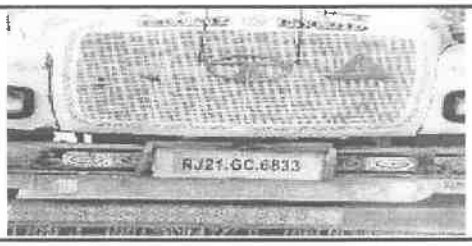
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**28/09/2024**
Time	:	**16:34:58 PM**
Validity upto	:	**27/03/2025**

Certificate SL. No.	:	RJ02100020014030
Registration No.	:	RJ21GC6833
Date of Registration	:	26/Nov/2005
Month & Year of Manufacturing	:	August-2005
Valid Mobile Number	:	******6513
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210002
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.6

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(109)

RJ21GC0649

(119)

RJ21GC0649

RJ19/4/0752

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GC0649 Date of Reg. 05/04/1988

Chassis No. 344073863416

Engine No. 692D01884217

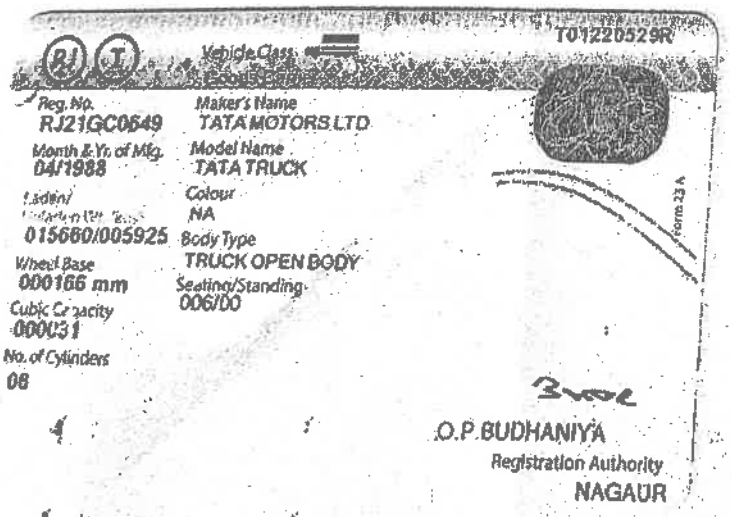
Owner Name VIJAY DAN

Son/Daughter/Wife of KHET DAN

Address BASNI SIYA CHARNA TH. MERTA Nagaur RJ 342902

Class of Vehicle 02

RRN



Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

119

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:22:22 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001784
Registration No.	:	RJ21GC0649
Date of Registration	:	08/Apr/1988
Month & Year of Manufacturing	:	April-1988
Valid Mobile Number	:	******9987
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.04

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

	39.62	Pvt. Land 2,713.30	MINE-I MTD 9,473.71	MINE-I YTD 43,699.57
Out Side				

RJ21G2670

छोटा परिवार–सुखी परिवार

प्ररूप 23



(नियम 48 देखिये)

स्ट्रीकरण प्रमाण-पत्र का प्रारूप

स्ट्रीकृत संख्यांक RJ21 G2670

यान का संक्षिप्त वर्णन HCV Female

(अर्थात् फिएट, एमबेसेडर/मारूति कार, टाटा माल यान, अशोक लेलैंड माल यान, ट्रेलर, गियर वाली या बिना गियर वाली मोटर साइकिल, साइड कार सहित मोटर साइकिल आदि)

रजिस्ट्रीकृत स्वामी का नाम Sh. Sivram Ram

s/m Sh. Hardam Ram का पुत्र/की पत्नी/की पुत्री

RT21G/2670

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

120

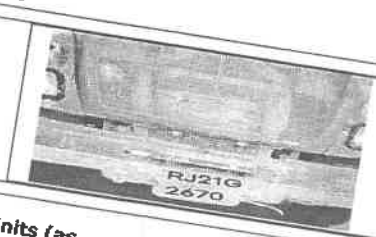
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	13:26:57 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001765
Registration No.	:	RJ21G2670
Date of Registration	:	02/Apr/2004
Month & Year of Manufacturing	:	April-2003
Valid Mobile Number	:	******7977
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

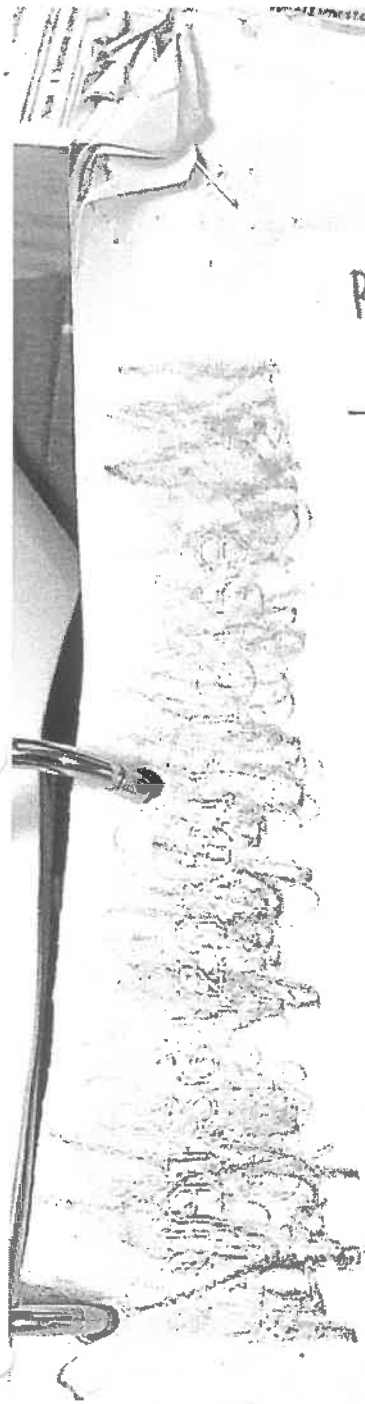


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.88

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with Stamp of PUC Operator
60mm x 20 mm



			MTD		YTD
Own Mines			9,473.72		43,693.57
40,691.85	Out Side		MTD		Working Days
	37,457.44				

RJ27GC 0985

Certificate of Registration

(RJ) (T)

Reg No: RJ27GC0985 | Date of Reg: 03/10/2011

Chassis No: MAT448308BU17146

Engine No: 497TC4AYYY11627

Owner Sr. No. 02

Owner Name: DHANNRA J MEENA

Son/Daughter/Wife of: PUNJA JI MEENA

Address: VILL.PINDOLIA RATA KHET TEH.VALI ABU NAGAR UDAIPUR

Type of Fuel: DIESEL

121

11

(RJ) (T)

Vehicle Class: LMVGDWH

Reg. No.	RJ27GC0985
Month & Yr. of Mfg.	06/2011
Laden/ Unladen Wt. (kgs)	016200/6150
Wheel Base	4225 mm
Cubic Capacity	5675
No. of Cylinders	6
Maker's Name	TATA M
Model Name	1616 TC
Colour	NP
Body Type	TRUCK
Seating/Standing	6

Form 23A

RAJ KUMAR SHARMA
Registration Authority
UDAIPUR

The above counter signature is hereby renewed upto.....day of.....subject to the following conditions :-

.....

.....

Date.....

Secretary/Executive Officer
.....Transport Authority.

vehicle centered as high as practicable below the window line in front [illegible] to conform as closely as possible to the colour of the

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

131

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:02:57 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004507
Registration No.	:	RJ27GC0985
Date of Registration	:	03/Oct/2011
Month & Year of Manufacturing	:	June-2011
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

FORM 24 (MOTOR VEHICLE REGISTERING)
RAJASTHAN TRANSPORT DEPARTMENT AUTHORITY - NAGAUR DTO

112

ion No.	: RJ21GC3709	Date of Registration	: 28-Mar-2005
s Name & Address	: OTHER THAN NAGAUR DISTRICT,NA	Son/wife/daughter of	: ARJUN SINGH RATHORE
r Name	: JITENDRA SINGH RATHORE		27.4.2016,Nagaur,341510
Address: (Permanent)	: RIDMALOTA KI DHANI TALANPUR TEH MUNDA CITY,NAGAUR		27.4.2016,Nagaur,341510
ail Address (Temporary)	: RIDMALOTA KI DHANI TALANPUR TEH MUNDA CITY,NAGAUR	Old Registration No	: RJ27TG1893
Mobile No	9460854235		

S. No	Previous Owner Name	Address	Transfer Date
1	: KARAN SINGH	151 UIT COLONY 151 UIT COLONY PRATAP NAGAR UDAIPUR 999999	26-Apr-2016

RC Cancel Details

al Date		b) Cancel Reason	:
Hypothecation Details	: (NO HYPOTHECATION DETAILS FOUND)	b) Financer Type	:
al Financer Name	:		
a) Financer Address	:	Sale Amount	: 937773
The Motor Vehicle is	: NEW (TRANSPORT)	Month and Year of Manufacture	: 1/ 2005
Class of Vehicle	: Goods Carrier(HGV)		
No. Of Cylinders	: 6	Colour	: NP
Chassis No	: 373141AUZ700565	Type Of body	: TRUCK (OPEN BODY)
Engine No.	: 697TC46MVZ133932	Model Name	:
Maker's Name	: TATA MOTORS LTD	Horse Power(B.H.P)	: 130.00
Fuel Used In Engine	: DIESEL	Wheel Base	: 3625
Cubic Capacity	: 5675.00	Standing Capacity	: 0
Seating Capacity	: 3	Length	: 0
Sleeper Capacity	: 0	Height	: 0
Width	: 0	Unladen Wt	: 6200 Kg
tion Wt	: 18500 Kg	Owner Sr.	: 3
oss Vehicle Wt	: 0 Kg		

mber & Description of size of tyres :

Front: 10.00*20	b) Rear: 10.00*20	c) Other:	d) Tandem:
stered Axle Weight (In respect of each axle):			
ront: 7000 kgs	b) Rear: 11500 kgs	c) Other: 0 kgs	d) Tandem: 0 kgs

ce Date	: 28-Mar-2005	Policy No.	: 895665ESASDFWAQAHDC
NCE COMPANY	: HDFC CHUBB GENERAL INSURANCE COMPANY	INSURANCE TYPE	: COMPREHENSIVE
Validity	: From 28-10-2020 To 27-10-2021		

es:	Tax Receipt No.	:	
pt No.			

	Amount	Penalty	Total
l Fee	200	0	200
	2500	0	2500
egistration	1500	0	1500
Termination	0	0	0
ion/Certificate	800	0	800

SD

1/3

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

122

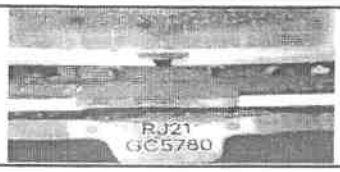
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		02/10/2024
Time	:	08:31:36 AM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02100110004451
Registration No.	:	RJ21GC5780
Date of Registration	:	28/Mar/2005
Month & Year of Manufacturing	:	January-2005
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.52

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

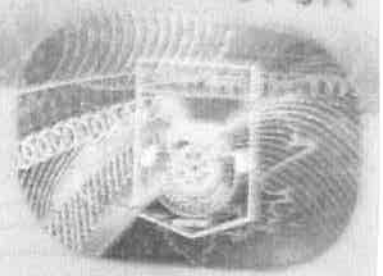
: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ T

Vehicle Class
Goods Carrier

T00774373R



Reg. No.
RJ21GC0644

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
03/2003

Model Name
SE 1613/42

Laden/
Unladen Wt. (kgs)
018500/006500

Colour
NA

Body Type
TRUCK (OPEN BODY)

Wheel Base
005883 mm

Seating/Standing
006/00

Cubic Capacity
005883

No. of Cylinders
06

OM Prakash Choudhary

Registration Author

NAGA

123

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:20:09 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001783
Registration No.	:	RJ21GC0644
Date of Registration	:	22/Apr/2003
Month & Year of Manufacturing	:	March-2003
Valid Mobile Number	:	******8777
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GF5432

Date of Reg.
16/08/2002

Chassis No.
373341FXZ716073

Owner Sr. No.
05

Engine No.
697TC45FXZ881228

Owner Name
MAL SINGH RATHORE

Son/Daughter/Wife of
JITENDRA SINGH

Fuel Used
DIESE

Address
RAJPUTO KA BASS RAVALA BASSI TEH PA
RBATSAR Nagaur RJ 341512

01

Form 59

[See rules 115 (2)]

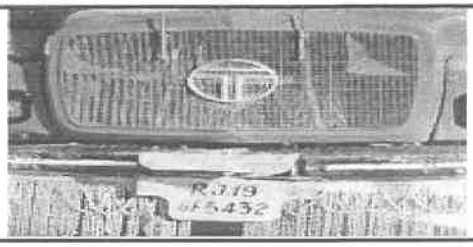
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**28/09/2024**
Time	:	**16:38:51 PM**
Validity upto	:	**27/03/2025**

Certificate SL. No.	:	RJ02100020014032
Registration No.	:	RJ19GF5432
Date of Registration	:	16/Aug/2002
Month & Year of Manufacturing	:	January-2002
Valid Mobile Number	:	******5132
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210002
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	**5**
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.53

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ06GC9955

Date of Reg.
01/07/2004

Chassis No.
373141EVZ720048

Owner Sr. No.
04

Engine No.
697TC48EVZ888461

Owner Name
JAGJIVAN RAM

Son/Daughter/Wife of
BHIKA RAM

Address
MEGHAWALON KA BAS HARSOLAO NAGAUR
Nagaur RJ 342902

Fuel Used
DIESEL

to

RJ T

T12041024R

Vehicle Class
Goods Carrier

Reg. No.
RJ06GC9955

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
07/2004

Model Name
SE 1613/42

Colour
WP

Laden/
Unladen Wt. (kgs)
018500/006600

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23-A

Supriya
Registration Authority

NAGAUR

Scanned with OKEN Scanner

Form 59 126

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:49:14 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004490
Registration No.	:	RJ06GC9955
Date of Registration	:	01/Jul/2004
Month & Year of Manufacturing	:	July-2004
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



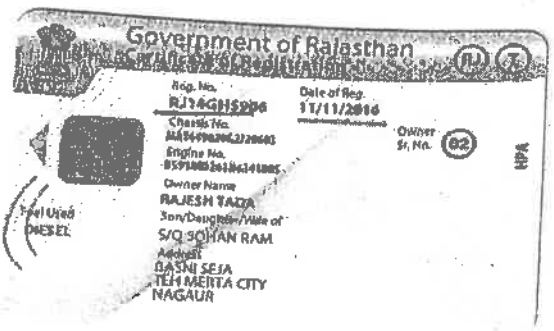
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

N 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(116)


Government of Rajasthan

Reg. No.
RJ14GH5996

Date of Reg.
11/11/2016

Owner Sr. No. 02

Chassis No.

Engine No.

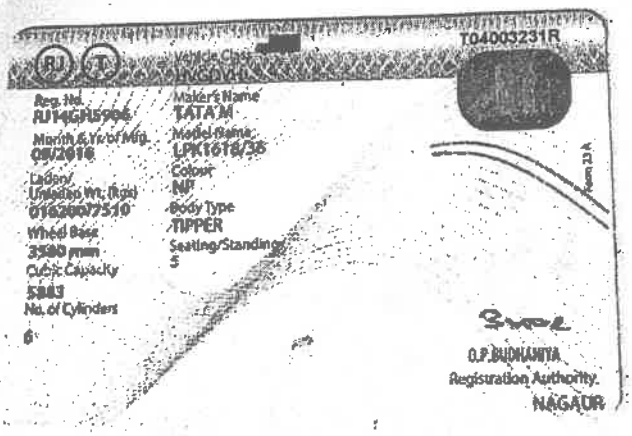
Fuel Used
DIESEL

Owner Name
RAJESH TATA

Son/Daughter/Wife of
S/O SOHAN RAM

Address
BASNI SEJA
TEH MERTA CITY
NAGAUR

HPA


T04003231R

Vehicle Class
HVGD V.H.

Reg. No.
RJ14GH5996

Maker's Name
TATA M

Month & Yr of Mfg.
09/2016

Model Name
LPK1618/38

Laden/
Unladen Wt. (kg)
016200/7510

Colour
WF

Wheel Base
3590 mm

Body Type
TIPPER

Cubic Capacity
5883

Seating/Standing
5

No. of Cylinders
6

Form 23-A

O.P. BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**15:15:35 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004414
Registration No.	:	RJ14GH5906
Date of Registration	:	11/Nov/2016
Month & Year of Manufacturing	:	September-2016
Valid Mobile Number	:	******1369
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate

0 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator

60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.

RJ21GB8765

Chassis No.

MAT395099G2P25997

Engine No.

B59153161L63559006

Owner Name

SANDEEP SUTHAR

Son/Daughter/Wife of

RAMDEV SUTHAR

Address

SHIV ROAD SUTHAR MOHALLA GOTHAN NAG
AUR Nagaur RJ 342902

Fuel Used

DIESEL

Owner Sr. No. 02

Form 59

[See rules 115 (2)]

128

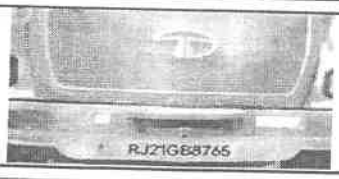
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	14:11:44 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001779
Registration No.	:	RJ21GB8765
Date of Registration	:	02/May/2017
Month & Year of Manufacturing	:	December-2016
Valid Mobile Number	:	******7878
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.97

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

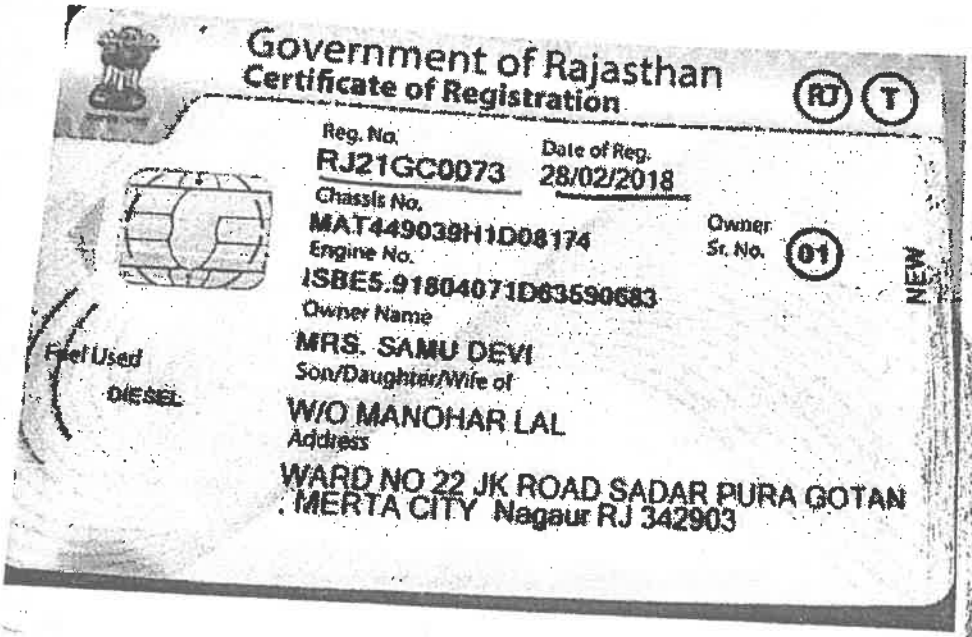
Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ21GC0073 Mob No 7727924028

TR — 8.650

129

118



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC0073

Date of Reg.
28/02/2018

Chassis No.
MAT449039H1D08174

Engine No.
ISBE5.9180407 1D63590683

Owner Sr. No.
01

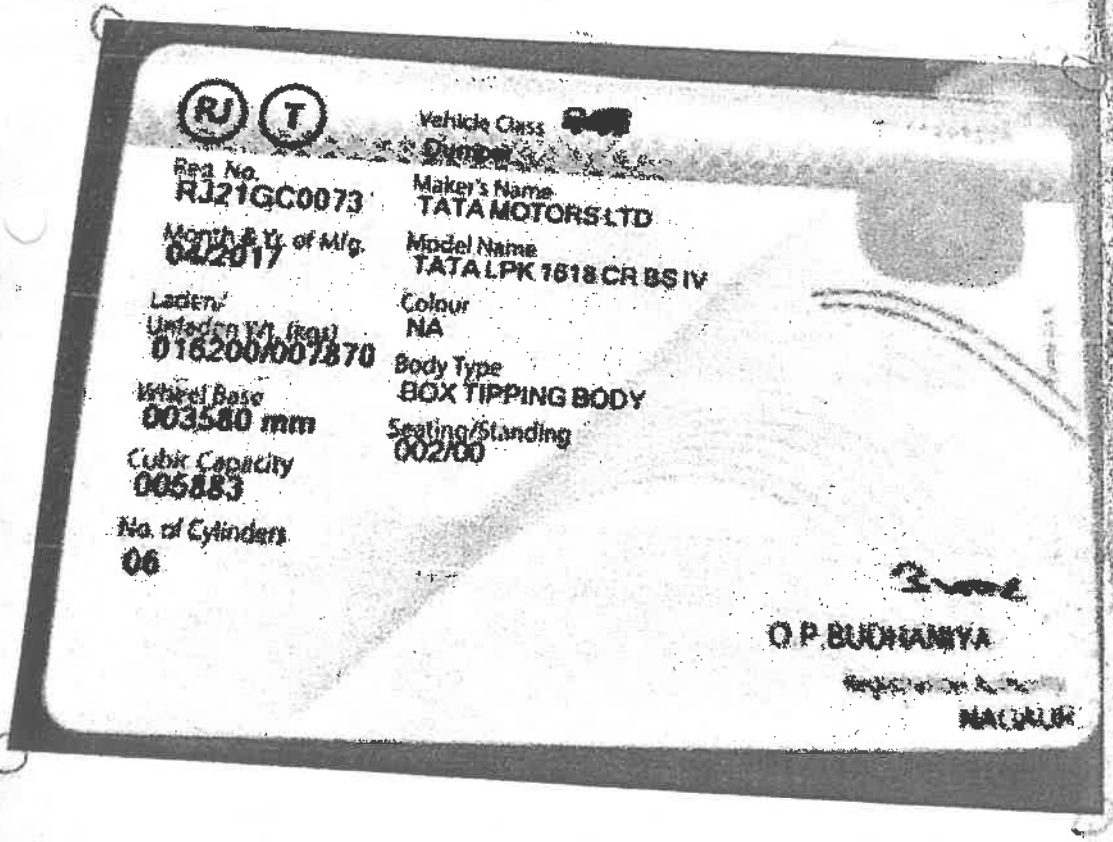
NEW

Owner Name
MRS. SAMU DEVI

Son/Daughter/Wife of
W/O MANOHAR LAL

Address
WARD NO 22 JK ROAD SADAR PURA GOTAN . MERTA CITY Nagaur RJ 342903

Fuel Used
DIESEL



RJ T

Vehicle Class
Dumper

Reg. No.
RJ21GC0073

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
04/2017

Model Name
TATA LPK 1618 CR BS IV

Laden/ Unladen Wt. (kg)
016200/007870

Colour
NA

Wheel Base
003580 mm

Body Type
BOX TIPPING BODY

Cubic Capacity
005883

Seating/Standing
002/00

No. of Cylinders
06

O P BUDHANIYA

NAGAUR

Scanned with OKEN Scanner

129

Form 59

[See rules 116 (2)]

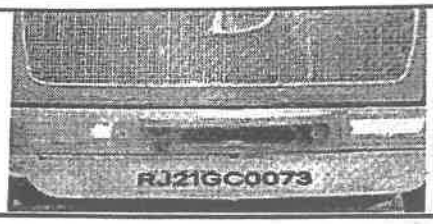
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:13:59 PM**
Validity upto	:	**01/10/2025**

Certificate SL. No.	:	RJ02700470001780
Registration No.	:	RJ21GC0073
Date of Registration	:	28/Feb/2018
Month & Year of Manufacturing	:	April-2017
Valid Mobile Number	:	******9999
Emission Norms	:	BHARAT STAGE IV
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	1.18

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Scanned with OKEN Scanner

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Government of Rajasthan
Certificate of Registration

RJ 1

Reg. No.
RJ192G2793

Date of Reg.
25/07/1989

Chassis No.
364052890790

Owner Sr. No.
02

Engine No.
692D02927089

TO

Owner Name
ABHISHEK PURI

Son/Daughter/Wife of
PRAKASH PURI

Fuel Used
DIESEL

Address
TALANPUR NAGAUR Nagaur RJ 342902

Form 59

130

[See rules 115 (2)]

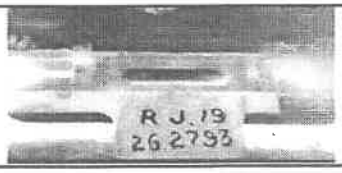
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:22:36 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004499
Registration No.	:	RJ192G2793
Date of Registration	:	25/Jul/1989
Month & Year of Manufacturing	:	July-1989
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT19GD/1708

120

132

Government of Rajasthan
Certificate of Registration

Reg. No. RJ19GD1708
Date of Reg. 23/07/2013
Chassis No. MAT449029D3D09619
Owner Sr. No. 02
Engine No. BS9180323D43321634
HPA
Owner Name RAM RAJ
Son/Daughter/Wife of RAMA KISHAN
Address GANO KA BASS RAMNAGAR TEH MERTA CITY NAGAUR 27.3.2017
Fuel Used DIESEL

T04006456R

Reg. No. RJ19GD1708
Vehicle Class
Maker's Name TATA M
Month & Yr. of Mfg. /2013
Model Name LPK1618/36
Laden/ Unladen Wt. (kgs) 016200/6200
Colour NP
Body Type TIPPER
Wheel Base 3580 mm
Seating/Standing 3
Cubic Capacity 5883
No. of Cylinders 6
Form 23-A

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

132

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**10:11:13 AM**
Validity upto	:	**01/04/2025**

RJ19GD1708

Certificate SL. No.	:	RJ02100110004475
Registration No.	:	RJ19GD1708
Date of Registration	:	23/Jul/2013
Month & Year of Manufacturing	:	July-2013
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with Stamp of PUC Operator
60mm x 20 mm

(121)

123

RT19 GC/8168

Government of Rajasthan
Certificate of Registration

Reg. No. RJ19GC8168
Date of Reg. 14/12/2012
Chassis No. 36044LTQ131098
Owner Sl. No. 02
Engine No. 697D24LTQ154896
Owner Name RAM SWAROOP
Son/Daughter/Wife of POOSA RAM
Address DHANAPA TEH MERTA CITY Nagaur RJ 3 41510
Type: Used
DIESEL

Reg. No. RJ19GC8168
Maker's Name TATA MOTORS LTD
Month & Yr. of Mfg. 02/1997
Model Name SE 1612/42 TRUCK
Colour WP
Wheel Base 004225 mm
Body Type TRUCK (OPEN BODY)
Cubic Capacity 083571
Seating/Standing 002/00
No. of Cylinders 06

O. P. SUDHANIYA
Registering Authority
MAGALUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

133

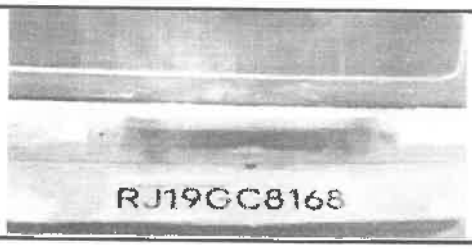
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**05/10/2024**
Time	:	**07:41:11 AM**
Validity upto	:	**04/04/2025**

Certificate SL. No.	:	RJ02100110004603
Registration No.	:	RJ19GC8168
Date of Registration	:	14/Dec/2012
Month & Year of Manufacturing	:	February-1997
Valid Mobile Number	:	******6584
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.37

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Add
RTI RJ19GB
0647

h Rem.
57173

122

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GB0647

Date of Reg.
31/03/2009

Chassis No.
364352558496

Owner Sr. No.
03

Engine No.
692D02539156

Owner Name
SMT PANAKI

Son/Daughter/Wife of
W/O HIRA RAM

Address
RAM NAGAR TUNKLIYA TEH MERTA CITY
Nagaur RJ 342902

Fuel Used
DIESEL

TO

RJ T

Vehicle Class
Goods Carrier

T00784258R

Reg. No.
RJ19GB0647

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
03/2009

Model Name
LPT 1210B/42

Laden/
Unladen Wt. (kgs)
018500/004675

Colour
NA

Body Type
TRUCK (OPEN BODY)

Wheel Base
003600 mm

Seating/Standing
004/00

Cubic Capacity
003783

No. of Cylinders
04

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

134

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	13:31:03 PM
Validity upto	:	01/10/2025

Certificate SL. No.	:	RJ02100110004503
Registration No.	:	RJ19GB0647
Date of Registration	:	31/Mar/2009
Month & Year of Manufacturing	:	March-2009
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE IV
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.51

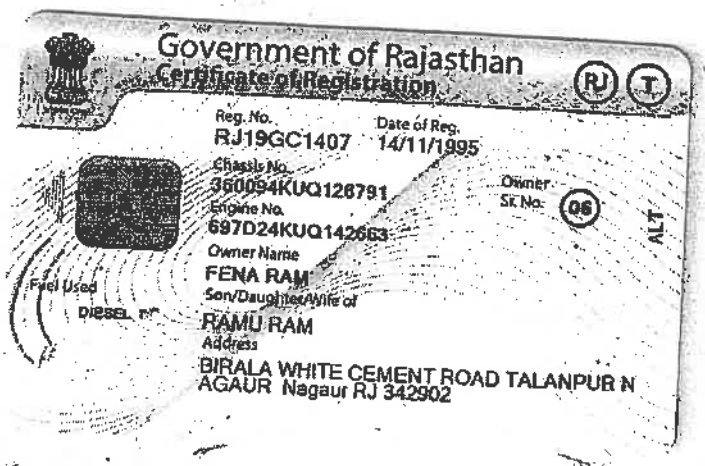
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Scanned with OKEN Scanner

123



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GC1407

Date of Reg.
14/11/1995

Chassis No.
360094KUQ126791

Owner Sl. No.
06

Engine No.
697D24KUQ142663

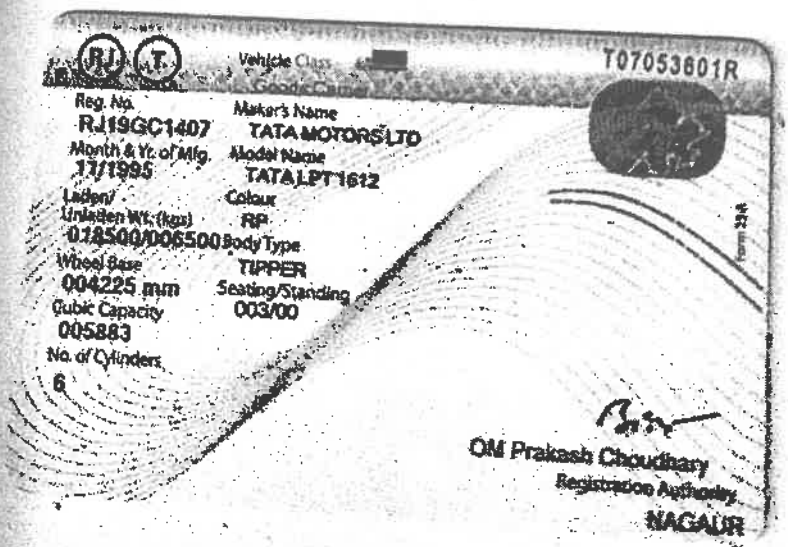
ALT

Owner Name
FENA RAM

Fuel Used
DIESEL

Son/Daughter/Wife of
RAMU RAM

Address
BIRALA WHITE CEMENT ROAD TALANPUR N AGAUR Nagaur RJ 342902



RJ T

Vehicle Class
Goods Carrier

T07053601R

Reg. No.
RJ19GC1407

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
11/1995

Model Name
TATALPT1612

Laden/ Unladen Wt. (kgs)
018500/006500

Colour
RP

Body Type
TIPPER

Wheel Base
004225 mm

Seating/Standing
003/00

Cubic Capacity
005883

No. of Cylinders
6

Form 23-A

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

(135)

[See rules 115 (2)]

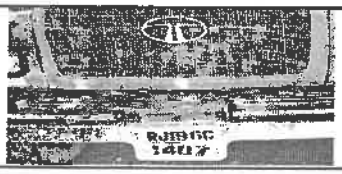
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	10:38:38 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004355
Registration No.	:	RJ19GC1407
Date of Registration	:	14/Nov/1995
Month & Year of Manufacturing	:	November-1995
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorized Signature with stamp of PUC Operator
60mm x 20 mm

124

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GB4255

Date of Reg.
05/06/1997

Chassis No.
360090DSQ713066

Engine No.
697D24DSQ744371

Owner Sr. No.
03

Owner Name
SITA RAM

Son/Daughter/Wife of
BAPHA RAM

Address
BHAMBIYO KA BASS BASNI SEJA
TEH MERTA CITY
NAGAUR 17.4.2017

Fuel Used
DIESEL

TO

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

136

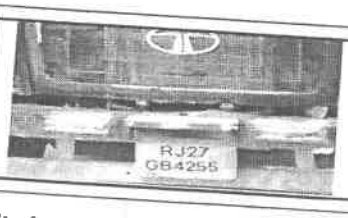
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	12:48:49 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004396
Registration No.	:	RJ27GB4255
Date of Registration	:	05/Jun/1997
Month & Year of Manufacturing	:	June-1997
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	Rs.100.00
Fees	:	No
MIL observation	:	

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ 43GA 2770

125

187

Government of Rajasthan
Certificate of Registration

RJ 43GA2770 08/04/2002

SUSHI DEVI

DIESEL

S/O RAJENDRA KUMAR

LIG/1DELO KA BASS DHANAPA
TEH. MERTA CITY
NAGAUR 28.7.2017

RJ 43GA2770

TATA M

NP

TRUCK

3 mt

G.P. SUDHANIYA

NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

137

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**17:18:56 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001737
Registration No.	:	RJ43GA2770
Date of Registration	:	08/Apr/2002
Month & Year of Manufacturing	:	April-2002
Valid Mobile Number	:	******9979
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.26

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ26GB0399

Date of Reg.
12/03/2012

Chassis No.
MAT373155B1P33061

Owner Sr. No.
04

Engine No.
697TC69PYY135520

Owner Name
PRDEEP SINGH

Son/Daughter/Wife of
DATAR SINGH

Address
BASNI SEJA NAGAUR Nagaur RJ 342902

Fuel Used
DIESEL

HPA

RJ T

Reg. No.
RJ26GB0399

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Month & Year of Mfg
03/2012

Model Name
TATA SE 1613 697TCIC/42 BS III

Colour
NP

Body Type
TRUCK

Seating Capacity
002/00 Standing

Unladen Weight
018500/007120

Wheel Base
004225 mm

Cubic Capacity
005675

No. of Cylinders
6

Supriya
Registrating Authority

NAGAUR

Form 59

[See rules 115 (2)]

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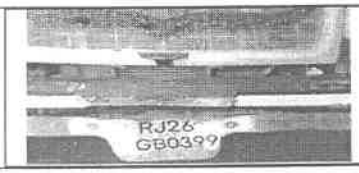
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:28:46 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004518
Registration No.	:	RJ26GB0399
Date of Registration	:	12/Mar/2012
Month & Year of Manufacturing	:	March-2012
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GF1099

Date of Reg.
16/01/2002

Chassis No.
373341LYZ724588

Owner Sr. No. 03

Engine No.
697TC45LYZ894626

ALT

Owner Name
JITENDRA DIDEL

Son/Daughter/Wife of
PANCHA RAM

Fuel Used
DIESEL

Address
DIDELO KA BAS LAMBA JATAN NAGAUR N agaur RJ 341510

Form 59

139

[See rules 115 (2)]

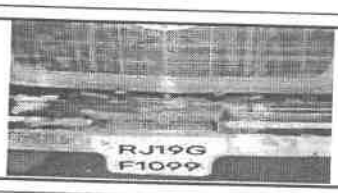
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	12:33:49 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001757
Registration No.	:	RJ19GF1099
Date of Registration	:	16/Jan/2002
Month & Year of Manufacturing	:	December-2001
Valid Mobile Number	:	******7898
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.02

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GB1008

Date of Reg.
30/11/2012

Chassis No.
MAT373155C1C06747

Owner Sr. No. 01

Engine No.
697TC69CXY106623

ALT

Owner Name
MAHENDRA SINGH

Fuel Used
DIESEL

Son/Daughter/Wife of
S/O SUJA RAM

Address
V/P TALANPUR VIA GOTAN TEH MERTA CITY NAGAUR RJ 999999

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:49:39 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001771
Registration No.	:	RJ21GB1008
Date of Registration	:	30/Nov/2012
Month & Year of Manufacturing	:	-2012
Valid Mobile Number	:	******7878
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.1

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

129

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GG8601

Date of Reg.
30/03/2005

Chasis No.
718548

Owner Sr. No.
04

ALT

Engine No
887506

Owner Name
DINA RAM

Son/Daughter/Wife of
BHAVARU RAM

Fuel Used
DIESEL

Address
FARODA KI DHANI TALANPUR MERTA NAGA UR Nagaur RJ 342902

T13065790R

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ19GG8601

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
03/2005

Model Name
SE1613/42

Colour
NA

Laden/ Unladen Wt. (kgs)
015500/006550

Body Type
TIPPER

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6

Form 13 A

Supriya

Registration Authority

NAGAUR

Scanned with OKEN Scanner

Form 59

141

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	12:29:08 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004390
Registration No.	:	RJ19GG8601
Date of Registration	:	30/Mar/2005
Month & Year of Manufacturing	:	March-2005
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:47:08 PM**
Validity upto	:	**01/10/2025**

Certificate SL. No.	:	RJ02100110004525
Registration No.	:	RJ21GE1067
Date of Registration	:	11/Oct/2007
Month & Year of Manufacturing	:	October-2007
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE IV
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
30mm x 20 mm

Scanned with OKEN Scanner

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GE1067

Date of Reg.
11/10/2007

Chassis No.
364048413482

Engine No.
692D02428584

Owner Sr. No.
03

FIT

Fuel Used
DIESEL

Owner Name
SHARWAN RAM

Son/Daughter/Wife of
BAKSHA RAM

Address
BASNI SEJA TEH MERTA CITY Nagaur R J 342902

RJ T

Vehicle Class

T13160835R

Reg. No.
RJ21GE1067

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
10/2007

Model Name
LPT 1109EX/42

Laden/ Unladen Wt. (Kgs)
[illegible]

Colour
NA

Body Type
TRUCK (OPEN BODY)

Wheel Base
004200 mm

Seating/Standing
004/00

Cubic Capacity
003784

No. of Cylinders
4

Form 23 A

Supriya
Registration Authority

NAGAUR

Scanned with OKEN Scanner

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GE8483

Date of Reg.
29/11/1999

Chassis No.
373011KQQ717957

Owner Sr. No.
03

Engine No.
697D22KQQ769233

Owner Name
JABAR SINGH

Son/Daughter/Wife of
S/O GANPAT SINGH

Fuel Used
DIESEL

Address
418 TALANPUR BADA BAS MERTA NAGAUR
TRANSPORT NAGAR BASNI 2ND PHASE SA
LAWAS ROAD Jodhpur RJ 999999

ALT

REDMI NOTE 5 PRO
MI DUAL CAMERA

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

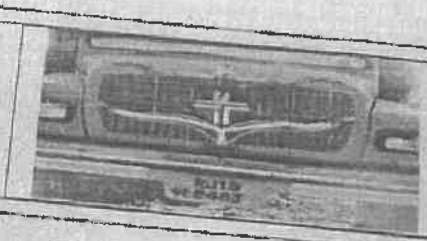
Authorised By

GOVERNMENT OF RAJASTHAN

Date		**01/10/2024**
Time	:	**14:01:34 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	RJ0210002014239
Registration No.	RJ19GE8483
Date of Registration	29/Nov/1999
Month & Year of Manufacturing	October 1999
Valid Mobile Number	******2828
Emission Norms	BHARAT STAGE I
Fuel	DIESEL
PUC Code	RJ0210002
GSTIN	
Fees	Rs.100.00
MIL observation	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.55

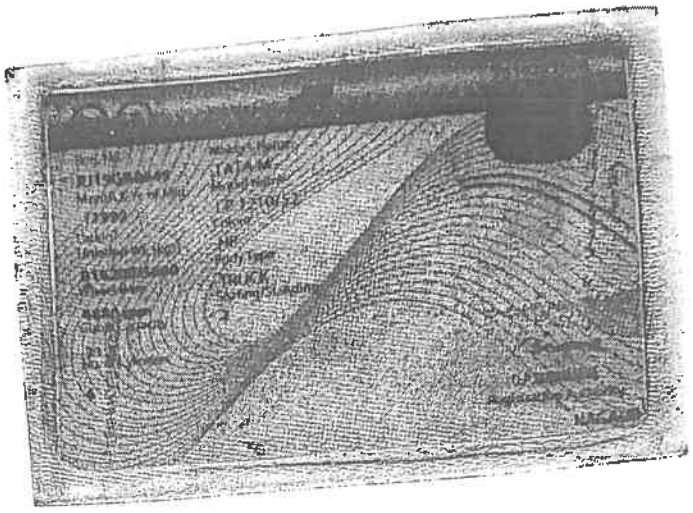
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

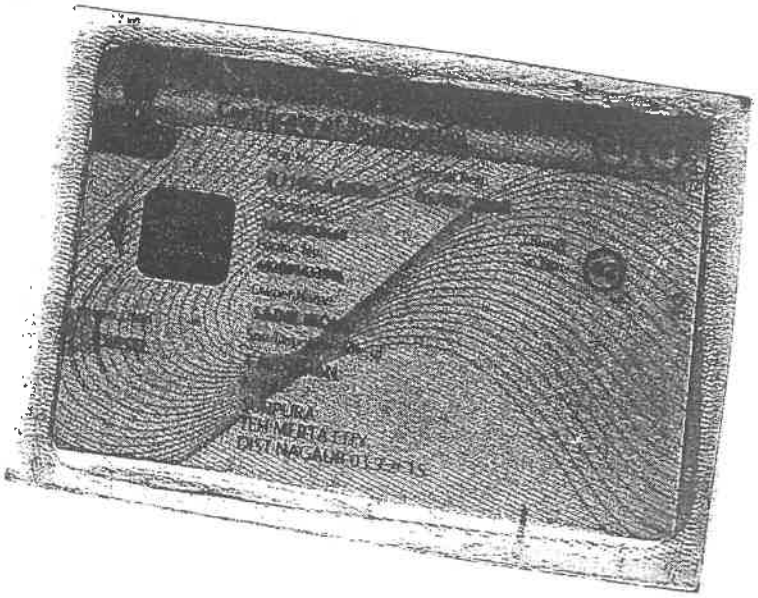
Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

132

RJ 19 / 8649





Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:29:21 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004502
Registration No.	:	RJ19GA8649
Date of Registration	:	05/May/2008
Month & Year of Manufacturing	:	-1992
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

133

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No
RJ21GA2028

Date of Reg.
16/08/2007

Chassis No.
MB1455TC1M1M52538111

Owner S. No.
04

Engine No.
6HZ062505219

Owner Name
DATAR SINGH RAJPUT

Son/Daughter/Wife of
NATHU SINGH

Fuel Used
DIESEL

Address
BASANI SEJA
TEH MERTA CITY
DIST NAGAUR

TO

RJ T

Vehicle Class
HVGDVH

Reg. No.
RJ21GA2028

Maker's Name
TATA M

Month & Yr. of Mfg.
/1991

Model Name
LPT 1210

Colour

Laden/
Unladen Wt. (Kgs)
016200/6200

Body Type
NA

Wheel Base
4225 mm

Seating/Standing
TRUCK

Cubic Capacity
31.5

No. of Cylinders
6

6

P.R. KHANNA
Registration Authority

NAGAUR

Form 59

[See rules 115 (2)]

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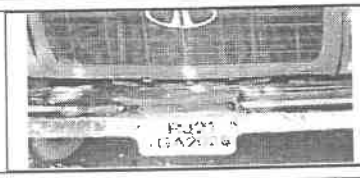
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**12:19:45 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004387
Registration No.	:	RJ21GA2028
Date of Registration	:	18/Aug/2007
Month & Year of Manufacturing	:	August-1991
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT14GB/7846

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ14GB7846
Date of Reg. 15/03/2008
Chassis No. 373145ARZ100673
Owner Sr. No
Engine No 0971C56MSZ159317
Owner Name PRIEM DEVI
Son/Daughter/Wife of SITA RAM
Address BASNI SEJA TEH MERTA CITY Nagaur R J 341510
Fuel Used DIESEL

TO

RJ T

Reg. No. RJ14GB7846
Month & Yr. of Mfg. 02/2008
Laden/ Unladen Wt. (Kgs) 016200/006910
Wheel Base 005883 mm
Cubic Capacity 005883
No. of Cylinders 06

Vehicle Class. Goods Carrier
Maker's Name TATA MOTORS LTD
Model Name SE 1613/42
Colour NP
Body Type TRUCK (OPEN BODY)
Seating/Standing 006/00

T007999078

Form 23 A

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

(146)

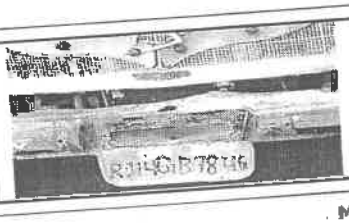
ıtion Under Control Certificate

orised By :
ERNMENT OF RAJASTHAN

	:	**01/10/2024**
e	:	**11:43:39 AM**
dity upto	:	**31/03/2025**

ificate SL. No.	:	RJ02100110004374
istration No.	:	RJ14GB7846
e of Registration	:	15/Mar/2008
nth & Year of Manufacturing	:	February-2008
d Mobile Number	:	******1369
ission Norms	:	BHARAT STAGE II
el	:	DIESEL
C Code	:	RJ0210011
STIN	:	
es	:	Rs.100.00
L observation	:	No

'ehicle Photo with Registration plate
0 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
	2	3	4	5
1	Carbon Monoxide (CO)	percentage (%)		
Idling Emissions	Hydrocarbon, (THC/HC)	ppm		
	CO	percentage (%)		
High idling emissions	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Auth ed Signature with stamp of PUC Operator
60mm x 20 mm

RJ 24 GA 2211
01

147

135

ernment of Rajasthan
cate of Registration (RJ) (T)

Reg. No. — Date of Reg.

RJ24GA2211 **16/08/1996**

Chassis No.

360044ETQ114620
Engine No.

697D24ETQ126307
Owner Name

UMA RAM
son/Daughter/Wife of

BAFA RAM
Address

BASNI SEJA
TEH MERTA CITY
NAGAUR 18.6.2015

Owner Sr. No. (05)

RJ 24 GA 2211

Scanned with OKEN Scanner

147

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

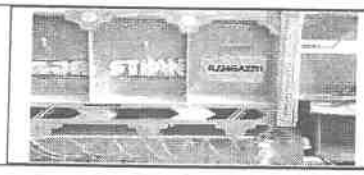
Authorised By :
GOVERNMENT OF RAJASTHAN

Date		01/10/2024
Time	:	16:24:43 PM
Validity upto	:	31/03/2025

RJ24GA2211

Certificate SL. No.	:	RJ02700470001722
Registration No.	:	RJ24GA2211
Date of Registration	:	16/Aug/1996
Month & Year of Manufacturing	:	August-1996
Valid Mobile Number	:	******7877
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.85

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

136

RJ21GC0463 14/03/1997

148

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Government of Rajasthan
Certificate of Registration

RJ21GC0463 14/03/1997

373044MTQ289554

03

09JD21MTQ163120

JAVED

IQBAL MOHAMMAD

MITRA ... VA TH. RAIPUR, PALI
A/P UN... TH MERTA Nagaur RJ 3
01510

RJ 21 GC/ 0463

RJ T

Vehicle Class
GOODS Carrier

Reg. No.
RJ21GC0463

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
01/1997

Model Name
LPT 1613/48 TCIC

Laden/
Unladen Wt. (kgs)
016200/006200

Colour
WP

Body Type
TRUCK(OPEN BODY)

Wheel Base
004855 mm

Seating Standing
006/00

Cubic Capacity
005675

No. of Cylinders
06

T00709041R

O.P.BUDHANIYA
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**11:54:47 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004378
Registration No.	:	RJ21GC0463
Date of Registration	:	14/Mar/1997
Month & Year of Manufacturing	:	January-1997
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
ML observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GG1431

Date of Reg.
24/01/2003

Chassis No.
373141LXZ004421

Owner Sr. No.
03

Engine No.
697TC48KXZ113720

Owner Name
MANOHAR RAM

Son/Daughter/Wife of
KALU RAM

Fuel Used
DIESEL

Address
TALANPUR NAGAUR Nagaur RJ 342902

TO

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Form 59

[See rules 115 (2)]

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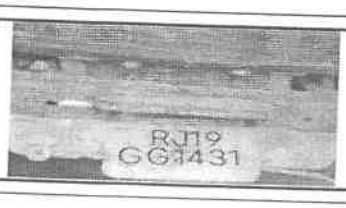
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**10:48:23 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004485
Registration No.	:	RJ19GG1431
Date of Registration	:	24/Jan/2003
Month & Year of Manufacturing	:	January-2002
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GF4791

Date of Reg.
19/12/2002

Chassis No.
373141LXZ726922

Owner Sr. No. 02

ALT

Engine No.
697TC48LXZ904613

Owner Name
SAKUR MOHD

Son/Daughter/Wife of
NENU KHAN

DIESEL

Address
W/N 02 BASNI SIYAN CHARNA NAGAUR N agaur RJ 342902

RJ T

T12010271R

Vehicle Class
Articulated Vehicle

Reg. No.
RJ19GF4791

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
12/2002

Model Name
TATA TRUCK

Laden/ Unladen Wt. (kgs)
018500/006300

Colour
NA

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23 A

Supriya
Registration Authority

NAGAUR

Scanned with OKEN Scanner

150

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**12:35:34 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001758
Registration No.	:	RJ19GF4791
Date of Registration	:	19/Dec/2002
Month & Year of Manufacturing	:	December-2002
Valid Mobile Number	:	******8788
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.95

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GA4474

Date of Reg.
25/06/2010

02

Chassis No.
MAT373145A7D16462

Engine No.
697TC56DZY822647

Owner Name
SUKH RAM

Son/Daughter/Wife of
RAM SWAROOP

Fuel Used
DIESEL

Address
544 GANON KA BAS RAMNAGAR MERTA CIT
Y NAGAUR TO 03/NOV/15 Nagaur RJ 34
2902

CA

T00855452R

RJ T

Reg. No.
RJ21GA4474

Month & Yr. of Mfg.
04/2010

Laden/
Unladen Wt. (kgs)
018500/006800

Wheel Base
004225 mm

Cubic Capacity
000130

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42 COWL

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

152

[See rules 115 (2)]

Pollution Under Control Certificate

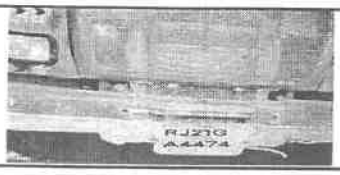
Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:35:35 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001767
Registration No.	:	RJ21GA4474
Date of Registration	:	25/Jun/2010
Month & Year of Manufacturing	:	April-2010
Valid Mobile Number	:	******7888
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

hicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.71

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ T

Vehicle Class

T00952813R

Goods Carrier
Maker's Name

RJ27GB1522

TATA MOTORS LTD
Model Name

09/1995

TATA TRUCK
Colour

018500/0[illegible]200

NNP
Body Type

000000

THUCK HEAVY OPEN
Seating/Standing

002/00

06

OM Prakash Choudhary
Registration Authority
NAGAUR

139

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GB1522

Date of Reg.
19/09/2011

Chassis No.
360324GUQ722128

Engine No.
697D23GUQ763220

Owner Sr. No. 02

Owner Name
JASWANT SINGH

Son/Daughter/Wife of
MOHAN SINGH

Address

ALT

Scanned with OKEN Scanner

151

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	13:55:30 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02100110004504
Registration No.	:	RJ27GB1522
Date of Registration	:	19/Sep/2011
Month & Year of Manufacturing	:	September-1995
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

141

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GA8003

Date of Reg.
26/02/2010

Chassis No.
360044AUQ101960

Owner Sr. No.
02

Engine No.
697D24AUQ102831

CA

Owner Name
PRAKASH PURI

Fuel Used
DIESEL

Son/Daughter/Wife of
RAM PURI

Address
TALANPUR TEH MERTA CITY Nagaur RJ 342902

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	14:20:51 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02100110004514
Registration No.	:	RJ27GA8003
Date of Registration	:	26/Feb/2010
Month & Year of Manufacturing	:	February-1995
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

New

142

Government of Rajasthan
Certificate of Registration

(RJ) (T)

Reg. No: RJ21GC6675
Date of Reg: 11/04/1995

Chassis No: 360324DUQ710975
Owner Sr. No: (02)
FIT

Engine No: 697D23CUQ727932

Owner Name: SITA RAM

Fuel Used: DIESEL

Son/Wife/Daughter of: DAPHA RAM

Address: BHAMBIYO KA BASS BASNI SEJA TEH MER TA CITY NAGAUR 6 4 2016 Nagaur RJ 3 341001

Scanned with CamScanner

(RJ) (T)

Reg. No: RJ21GC6675

Month & Yr. of Mfg.: 04/1995

Unladen/Unladen Wt. (kgs): 018500/006200

Wheel Base: 004848 mm

Cubic Capacity: 000035

No of Cylinders: 0

Vehicle Class: Goods Carrier

Maker's Name: TATA MOTORS LTD

Model Name: LPT 1612/COWL/42

Colour: NP

Body Type: TRUCK (OPEN BODY)

Seating/Standing: 002/00

T009532449

OM Prakash Choudhar
Registration Auth
NAG

Scanned with CamScanner

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

156

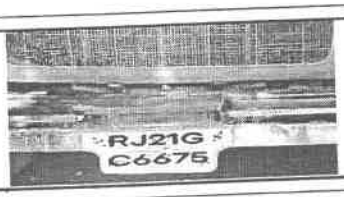
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	14:49:43 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001794
Registration No.	:	RJ21GC6675
Date of Registration	:	11/Apr/1995
Month & Year of Manufacturing	:	April-1995
Valid Mobile Number	:	******9778
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.06

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT23UA/1902

157

143

RE 03/2018 / 4701

प्रपत्र 23

क्षेत्रीय परिवहन अधिकारी

नीमकाथाना (राज.)

नियम 48 देखिए

रजिस्ट्रीकरण प्रमाण-पत्र

रजिस्ट्रीकरण संख्या RJ23 CH 1902

यान का संक्षिप्त वर्णन

(अर्थात् फिएट, एम्बेसेडर/मारुति कार, ट्रक्टर माल यान, अरोक लेलैंड माल यान, ट्रेलर, गियर वाली या बिना गियर वाली मोटर साइकिल/स्कूटर साइड कार साइकिल आदि)

रजिस्ट्रीकृत स्वामी का नाम

का पुत्र/की पत्नी/की पुत्री

मुख्य पता (स्थायी)

पूरा पता (अस्थायी)

क्षेत्रीय परिवहन अधिकारी

नीमकाथाना (राज.)

रजिस्ट्रीकरण प्राधिकारी के हस्ताक्षर

तारीख 2/6/2018

157

RT23UA/1902

Scanned with OKEN Scanner

Form 59

157

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		**02/10/2024**
Time	:	**14:32:52 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004520
Registration No.	:	RJ23GA1902
Date of Registration	:	26/Feb/2008
Month & Year of Manufacturing	:	February-1990
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

144

RJ19GA0036/X RJ37GA1498

Government of Rajasthan
Certificate of Registration

Reg. No: RJ37GA1498
Date of Reg.: 20/04/2011

Chassis No: 360324MVQ006004
Owner Sr. No: 05
Engine No: 697BLLQ134078
Owner Name: ESS KAY AUTO FINANCE PVT LTD
Son/Daughter/Wife of: NA
Address: G-1 & 2, NEW MARKET KOTHI CIRCLE, JAIPUR
Fuel Used: DIESEL

360324MVQ006004

RJ19/0408

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**17:17:20 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001736
Registration No.	:	RJ37GA1498
Date of Registration	:	20/Apr/2011
Month & Year of Manufacturing	:	February-2008
Valid Mobile Number	:	******7878
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.32

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

145

Government of Rajasthan
Certificate of Registration

RJ T

RJ19GC3414 23/07/2012

MAT373155B1N30332

01

ALT

697TC09NYY132953

HARI SINGH

DIESEL

S/O KISHAN SINGH

BHATIYON KI DHANI RUDIYA BHOPALGARH

RJ T

RJ19GC3414

02/2011

018500/006930

004224 mm

005875

06

Vehicle Class

GOODS CARRIER

TATA MOTORS LTD

SE 1613/42

NP

TRUCK (OPEN BODY)

002/00

TD0552170R

Rajendra Kumar Denga
Registration Authority

KOTHPUTLI

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

150

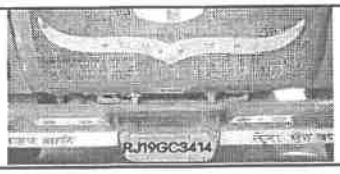
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:56:20 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001748
Registration No.	:	RJ19GC3414
Date of Registration	:	23/Feb/2012
Month & Year of Manufacturing	:	February-2011
Valid Mobile Number	:	******9978
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

146

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GF5155

Date of Reg.
25/03/2003

Chassis No.
373341AWZ700982

Owner Sr. No.

Engine No.
6977TC45AWZ851110

Owner Name
SHOBHA RAM

Son/Daughter/Wife of
BHANWARU RAM

Address
W/N 01 SODAS BASNI SEJAN MERTA Nag aur RJ 342902

Fuel Used
DIESEL

TO

RJ T

Reg. No
RJ19GF5155

Month & Yr. of Mfg.
03/2003

Laden/ Unladen Wt. (kgs)
018500/006200

Wheel Base
004225 mm

Cubic Capacity
005496

No. of Cylinders

Vehicle Class
Goods Carrier

Maker's Name
TELCO LTD

Model Name
LPT 1613/42

Colour
NP

Body Type
TRUCK OPEN BODY

Seating/Standing
006/00

T13007700P

Scanned with OKEN Scanner

160

Form 59

[See rules 115 (2)]

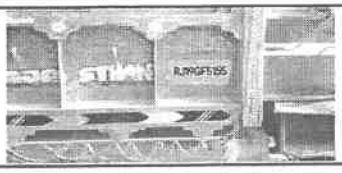
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:00:39 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001760
Registration No.	:	RJ19GF5155
Date of Registration	:	25/Mar/2003
Month & Year of Manufacturing	:	March-2003
Valid Mobile Number	:	******8797
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

147

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ36GA1289

Date of Reg.
13/05/2010

Chassis No.
360094BUQ103990

Owner Sr. No.
04

Engine No.
697D24BUQ156126

ALT

Owner Name
CHHOTA RAM

Fuel Used
DIESEL

Son/Daughter/Wife of
RAM PRATAP

Address
TALANPUR NAGAUR Nagaur RJ 342902

RJ T

T07005624R

Vehicle Class
Goods Carrier

Reg. No.
RJ36GA1289

Maker's Name
TATA MOTORS LTD

Month & Yr of Mfg
05/1995

Model Name
SK1613 RIGID TIPPER BOX VER

Laden/
Unladen Wt. (kgs)
018500/006100

Colour
NP

Wheel Base
003625 mm

Body Type
TIPPER

Cubic Capacity
005675

Seating/Standing
002/00

No. of Cylinders
6

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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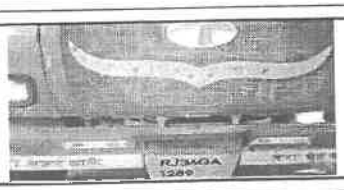
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**17:04:06 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001734
Registration No.	:	RJ36GA1289
Date of Registration	:	13/May/2010
Month & Year of Manufacturing	:	May-1995
Valid Mobile Number	:	******9788
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.95

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GA9208

Date of Reg.
25/05/1991

Chassis No.
344073372881

Owner Sr. No.
02

Engine No.
692D01385192

FIT

Owner Name
SALIM

Fuel Used
DIESEL

Son/Daughter/Wife of
S/O NIYAJ MOHD

Address
DHANAPA TEH MERTA CITY NAGAUR 19 8
15 Nagaur RJ 341001

T07053012R

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ27GA9208

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
01/1991

Model Name
LP 1210/52

Laden/
Unladen Wt. (kgs)
018500/006010

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
003800 mm

Seating/Standing
002/00

Cubic Capacity
004788

No. of Cylinders
6

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

(162)

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		01/10/2024
Time	:	10:46:38 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004358
Registration No.	:	RJ27GA9208
Date of Registration	:	25/May/1991
Month & Year of Manufacturing	:	January-1991
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

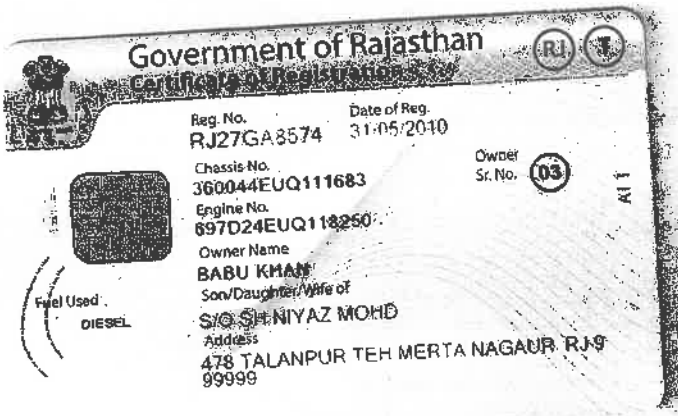


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.4

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Government of Rajasthan

Certificate of Registration

Reg. No.
RJ27GA8574

Date of Reg.
31/05/2010

Chassis No.
360044EUQ111683

Owner Sr. No.
03

Engine No.
697D24EUQ118250

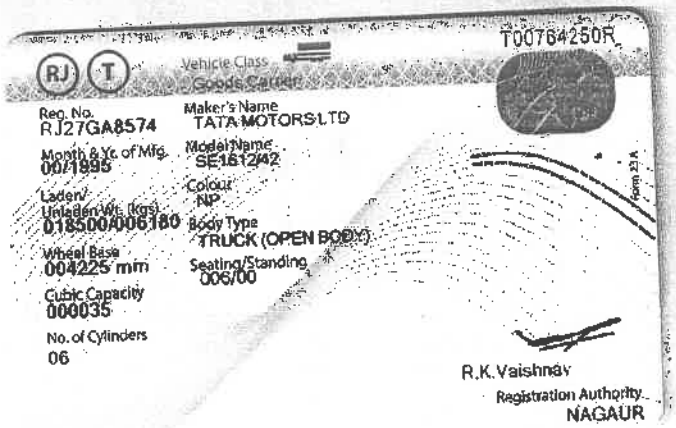
Owner Name
BABU KHAN

Son/Daughter/Wife of
S/O SH.NIYAZ MOHD

Fuel Used
DIESEL

Address
478 TALANPUR TEH MERTA NAGAUR RJ 9
99999

A11



RJ T

Vehicle Class
Goods Carrier

T00764250R

Reg. No.
RJ27GA8574

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
06/1995

Model Name
SE1612/42

Laden/ Unladen Wt. (Kgs)
018500/006180

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
000035

No. of Cylinders
06

Form 23 A

R.K.Vaishnav
Registration Authority
NAGAUR

F 163

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		01/10/2024
Time	:	10:42:58 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004357
Registration No.	:	RJ27GA8574
Date of Registration	:	31/May/2010
Month & Year of Manufacturing	:	-1995
Valid Mobile Number	:	******2169
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 ..n x 30 mm

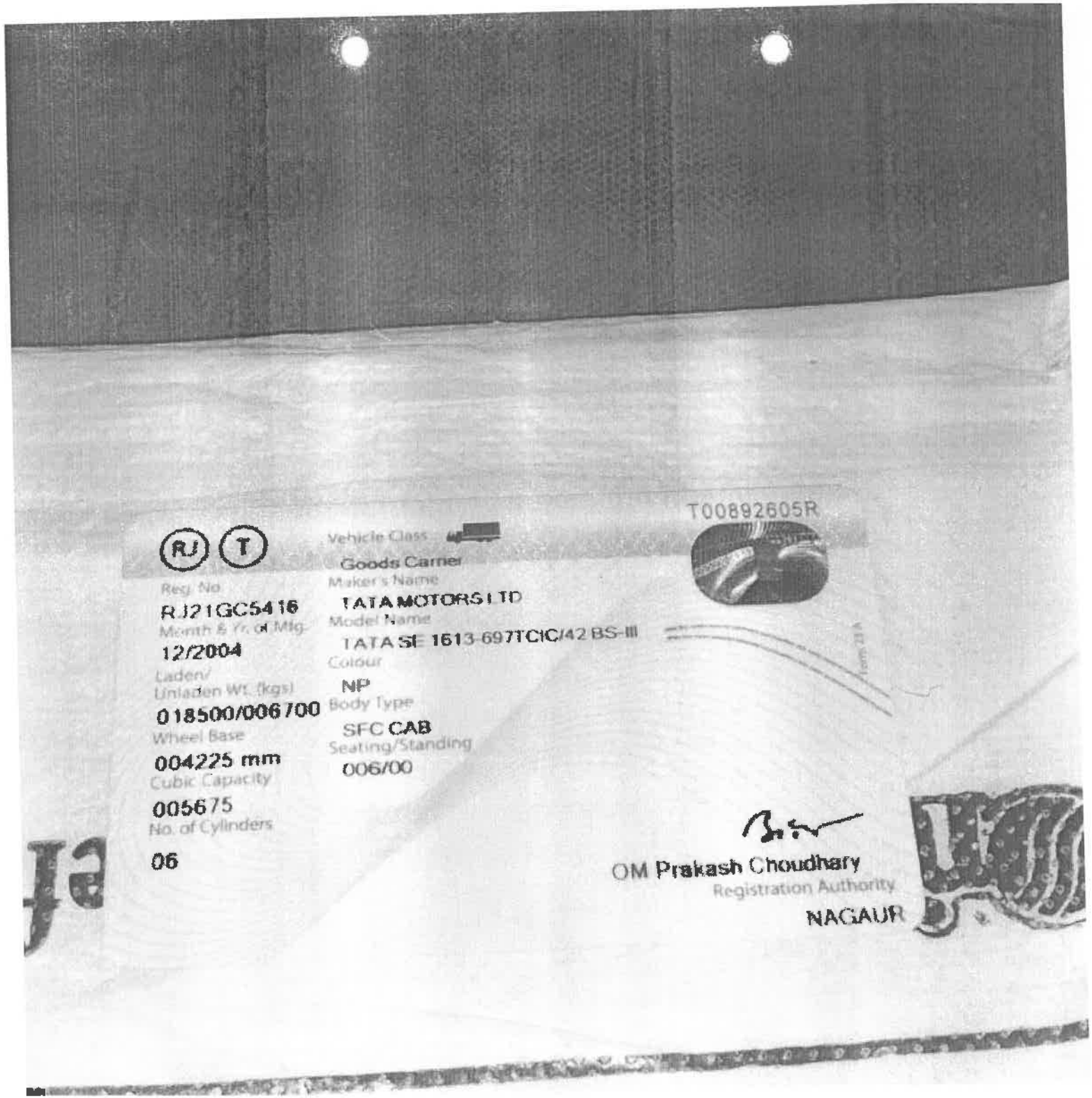


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



RJ T

T00892605R

Reg. No
RJ21GC5416

Month & Yr. of Mfg.
12/2004

Laden/
Unladen Wt. (kgs)
018500/006700

Wheel Base
004225 mm

Cubic Capacity
005675

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
TATA SE 1613-697TCIC/42 BS-III

Colour
NP

Body Type
SFC CAB

Seating/Standing
006/00

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

151

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

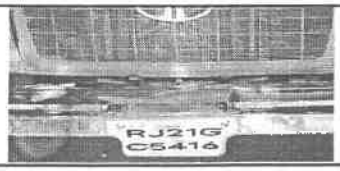
Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:43:34 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001791
Registration No.	:	RJ21GC5416
Date of Registration	:	08/Dec/2004
Month & Year of Manufacturing	:	December-2004
Valid Mobile Number	:	******8777
Emission Norms	:	Bharat Stage III (CEV)
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.21

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GE9319

Date of Reg.
01/01/2002

Chassis No.
373341LYZ724641

Owner Sr. No.
03

TO

Engine No.
697TC45LYZ895287

Owner Name
RAJU

Son/Daughter/Wife of
RABBANI

Fuel Used
DIESEL

Address
VYAPARIYO KI DHANIYA BIRANTIYA KHUR
D PALI Pali RJ 306105

T13007687R

RJ T

Reg. No.
RJ19GE9319

Month & Yr. of Mfg.
11/2001

Laden
018500/006200

Wheel Base
004225 mm

Cubic Capacity
005675

No. of Cylinders
6

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
LPT 1613/42 TCIC COWL

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

Form 23 A

Supriya
Registration Authority

MAGAIP

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**10:29:19 AM**
Validity upto	:	**31/03/2025**

RJ19GE9319

Certificate SL. No.	:	RJ02100110004352
Registration No.	:	RJ19GE9319
Date of Registration	:	01/Jan/2002
Month & Year of Manufacturing	:	November-2001
Valid Mobile Number	:	******2136
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certification is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC1748

Date of Reg.
23/10/2003

Chassis No.
344073872110

Owner Sl. No. 01

Engine No.
692001896168

ALT

Owner Name
SADIK MOHD

Son/Daughter/Wife of
IBRAHIM KHAN

Fuel Used
DIESEL

Address
GOTAN TEH MERTA CITY Nagaur RJ 341 510

AJMER

ALL RAJ

Form 59

166

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**12:52:22 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004397
Registration No.	:	RJ21GC1748
Date of Registration	:	23/Oct/2003
Month & Year of Manufacturing	:	January-1988
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs. 100.00
MIL observation	:	No

V cle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.53

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT21GB/4116

167

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GB4116

Date of Reg.
25/06/1998

Chassis No.
[illegible]

Owner Sr. No. 04

Engine No.
697821CR0719976

Owner Name
ANDA RAM

Son/Daughter/Wife of
S/O SH BHANWAR LAL

Address
TALANPUR
TEH MERTA
DIST NAGAUR

Fuel Used
DIESEL

IRDM

RJ T

Vehicle Class
[illegible]

1020527008

Reg. No.
RJ21GB4116

Maker's Name
TATA M

Month & Yr. of Mfg.
/1998

Model Name
SE 1613/42 COWL

Laden/ Unladen Wt. (kgs)
016200/6280

Colour
INA

Wheel Base
3625 mm

Body Type
TRUCK

Cubic Capacity
5675

Seating/Standing
1

No. of Cylinders
6

Form 23-A

JAGDISH KHARAWAT
Registration Authority

[illegible]

Scanned with OKEN Scanner

Form 59

167

[See rules 115 (2)]

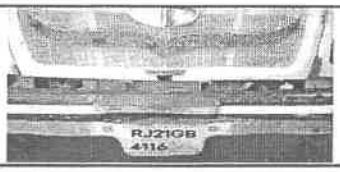
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:51:22 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001772
Registration No.	:	RJ21GB4116
Date of Registration	:	25/Jun/1998
Month & Year of Manufacturing	:	May-1998
Valid Mobile Number	:	******7778
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
nm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.11

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

154 163

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GE2245

Date of Reg.
23/04/2009

Chassis No.
364073553893

Engine No.
692D01534769

Owner Sr. No.
03

REN

Owner Name
CHHOTU RAM

Son/Daughter/Wife of
RAMSUKH

Address
BOLA KI DHANI TUKUYA MERTA Nagaur
RJ 342902

Fuel Used
DIESEL

RJ T

Vehicle Class
GOODS CARRIER

LT3193543R

Reg. No.
RJ21GE2245

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
04/1992

Model Name
LPT 1613

Laden/
Unladen Wt. (kgs)
016500/005200

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:42:53 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004524
Registration No.	:	RJ21GE2245
Date of Registration	:	23/Apr/2009
Month & Year of Manufacturing	:	April-1992
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

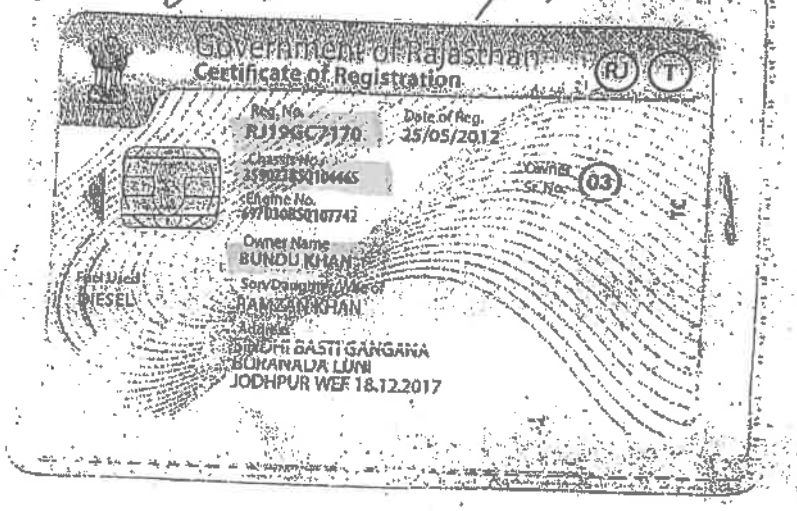
Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

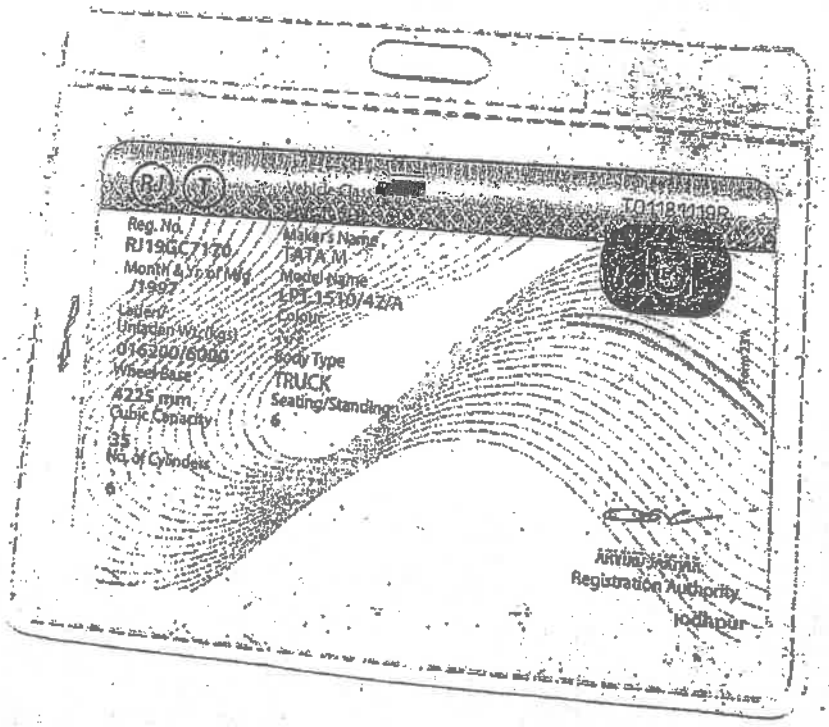
Authorised Signature with Stamp of PUC Operator
60mm x 20 mm

RJ19GC/7170

189

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Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

169

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	09:26:02 AM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02100110004463
Registration No.	:	RJ19GC7170
Date of Registration	:	25/May/2012
Month & Year of Manufacturing	:	May-1997
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

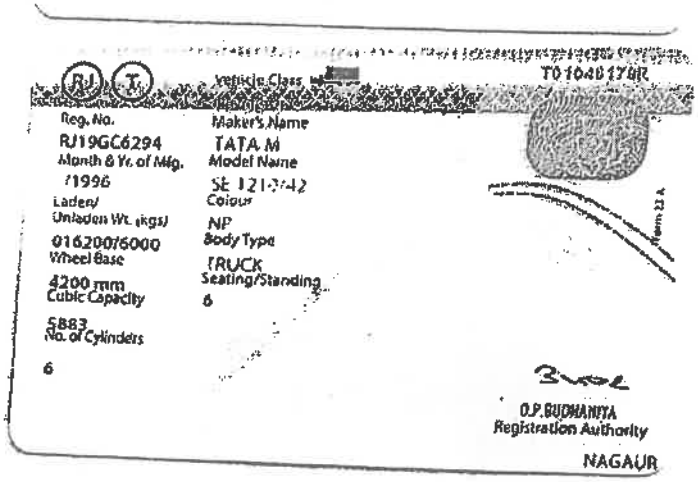
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm


आयकर विभाग
INCOME TAX DEPARTMENT
SUKHRAM
भारत सरकार
GOVT. OF INDIA
RAMA KISHAN TADA
01/01/1984
Permanent Account Number
CJOPS5878M


Government of Rajasthan
Certificate of Registration
Reg. No.
RJ19GC6294
Date of Reg.
05/10/1996
Chassis No.
359073FT0118009
Owner Sr. No.
Engine No
697D30FT0132141
Owner Name
SUKH RAM TADA
Son/Daughter/Wife of
RAMAKISHAN TADA
Address
RAMNAGAR PUNKIYA
TEH MERTA CITY
NAGAUR 19.11.2015
Fuel Used
DIESEL


RJ T
Vehicle Class
TO 1040 17GR
Reg. No.
RJ19GC6294
Maker's Name
TATA M
Month & Yr. of Mfg.
/1996
Model Name
SE 1210/42
Laden/ Unladen Wt. (kgs)
016200/6000
Colour
NP
Body Type
TRUCK
Wheel Base
4200 mm
Seating/Standing
6
Cubic Capacity
5883
No. of Cylinders
6
Form 23 A
O.P. BUDHANIYA
Registration Authority
NAGAUR



Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:20:44 AM**
Validity upto	:	**01/04/2025**

RJ19GC6294

Certificate SL. No.	:	RJ02100110004462
Registration No.	:	RJ19GC6294
Date of Registration	:	05/Oct/1996
Month & Year of Manufacturing	:	October-1996
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Autho... Signature with stamp of PUC Operator
60mm x 20 mm

157

RT 19 19 5597

GOVERNMENT OF RAJASTHAN

Office of Regional Transport Officer, Jodhpur

FORM 23

[See Rule 48]

CERTIFICATE OF REGISTRATION

Registration Number	:	RJ19-19-5597
Brief Description of Vehicle	:	TATA TRUCK
Purchased from the Dealer Name & Address	:	ASSIGNMENT
Name of Registered Owner	:	KALU KHAN S/o IMAM KHAN
Full Address (Permanent)	:	PAL ROAD, MASURIYA NEAR DALLEY KHAN KI CHAKK, JODHPUR, WEF-01.04.9
Full Address (Temporary)	:	
Total No. of Owner(s)	:	1

DETAILED DESCRIPTION

1. Class of vehicle	:	HGV
The motor vehicle is	:	Assignment
Pervious Registration No.	:	RNQ-9192
Pervious Registration Date	:	/ /
Pervious Registration Valid upto	:	/ /
Pervious Owner	:	KALU KHAN S/o IMAM KHAN
Pervious District,State	:	JODHPUR, Rajasthan
Hire-purchase/Lease/Hypo.	:	No
2. Maker's Name	:	TATA
Dealer's Name and Address	:	ASSIGNMENT
3. Type of Body	:	Truck Heavy-Open
4. Month and Year of Manufacture	:	00-1988
5. Number of Cylinders	:	6
6. Chassis Number	:	364046282243
7. Engine Number	:	692D02289668
8. Fuel Used in the Engine	:	Diesel
9. Horse Power (B.H.P.)	:	110.00
10. Cubic Capacity	:	0.00
11. Maker's Classification	:	TATA TRUCK
12. Wheel Base	:	4855MM
13. Seating Capacity (including driver)	:	As per rule
14. Unladen Weight	:	7300
15. Colour or colours of Body, Wings and front end	:	
16. Gross Vehicle Weight	:	
(a) as certified by the Manufacturer	:	16200Kgms.
(b) as registered	:	0Kgms.
17. Number,Description,Size of Tyre	:	
(a) Front axle	:	2, 1000*20,
(b) Rear axle	:	4, 1000*20,
(c)	:	0, ,
(d)	:	0, ,
Re	:	
(a	:	6000 kgms.
(b	:	10200 kgms.
(c	:	0 kgms.
(d	:	0 kgms.
Pe	:	
Di	:	01/06/1988, Rs.0.00
Vi No.	:	, Rs.0.00,
Ty e	:	Pu:





586
RC Surrendered on 30/
Fee Rs 10/- SR No 66698 dt

जिला परिवहन अधिकारी
जोधपुर

RC Returned on
fee Rs 10/- SRN 69208
13-11-09

Tw
जिला परिवहन अधिकारी
जोधपुर

Sh Ramakishan s/o Ram
R/o Sigra ka Bas Kam
at Merta

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

171

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**15:38:35 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004419
Registration No.	:	RJ191G5597
Date of Registration	:	27/May/2003
Month & Year of Manufacturing	:	May-1988
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

158

192

Scanned with OKEN Scanner

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC9488

Date of Reg.
23/03/1992

Chassis No.
364073405099

Owner Sr. No.
03

Engine No.
692D21419566

FIT

Owner Name
SAMU DEVI

Fuel Used
DIESEL

Son/Daughter/Wife of
ARJUN RAM

Address
BHAMBIYO KA BASS BASNI SEJA TEH MER TA CITY NAGAUR 6 7 2017 Nagaur RJ 3 41510

RJ T

Vehicle Class
Goods Carrier

T07069548R

Reg. No.
RJ21GC9488

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
03/1992

Model Name
LPT 1612/COWL/42

Laden/ Unladen Wt. (kgs)
018500/006200

Colour
NP

Wheel Base
003225 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
000035

Seating/Standing
002/00

No. of Cylinders
6

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

172

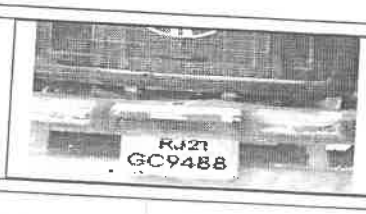
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		**02/10/2024**
Time	:	**14:52:36 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004528
Registration No.	:	RJ21GC9488
Date of Registration	:	23/Mar/1992
Month & Year of Manufactoring	:	March-1992
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(159)

RT 19 A/2266

(173)

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GA2266

Date of Reg. 13/04/2006

Chassis No. 373145ATZ101861

Engine No. 697TCS4ATZ102010

Owner Sr. No. 03

HPA

Owner Name NIMBA RAM

Son/Daughter/Wife of

DIESEL

S/O BHANA RAM

Address

1ST A ROAD
SARDARPURA
JODHPUR WEF 21.04.2017

RJ T

Reg. No. RJ19GA2266

Month & Yr. of Mfg. /2006

Laden/ Unladen Wt. (kgs) 016200/6200

Wheel Base 2864 MM

Cubic Capacity 5883

No. of Cylinders 6

Vehicle Class

Maker's Name TATA M

Model Name SE 1613/42

Colour

Body Type

Seating/Standing TRUCK

6

Registration Authority

jodhpur

Scanned with OKEN Scanner

173

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:24:59 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004500
Registration No.	:	RJ19GA2266
Date of Registration	:	13/Apr/2006
Month & Year of Manufacturing	:	April-2006
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.52

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

160

RJ14GB 3412

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No: RJ14GB3412
Date of Reg: 29/05/2007

Owner Sr No: 03

DAYAL PURI

DIESEL

MALAS PURI

TALANPUR, NAGAUR
KI- ARIYA KHANGAR,BHOPALGARH
JODHPUR

RJ T

Reg. No: RJ14GB3412
/2007

016200/8600

5795 mm

5693

6

Maker's Name: TATA M
Model Name: LPT 1613/TC 52
Colour: NP
Body Type: TRUCK
Seating Capacity: 6

GAMPAT RUNAR
Registration Authority
Jodhpur

Scanned with OKEN Scanner

Form 59

174

[See rules 115 (2)]

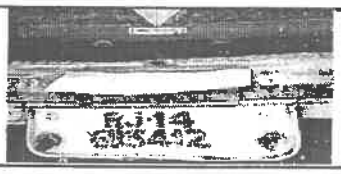
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		**01/10/2024**
Time		**11:45:40 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004375
Registration No.	:	RJ14GB3412
Date of Registration	:	29/May/2007
Month & Year of Manufacturing	:	May-2007
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ 19GB 6910

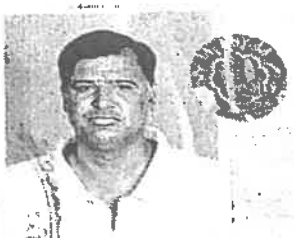
GOVERNMENT OF RAJASTHAN
STATE TRANSPORT DEPARTMENT
FORM 23
Certificate of Registration

Registration No: **RJ19GB6910** Dated 19-Nov-1992

Description of Vehicle: LPK 1613/38 (TRANSFER OF OWNERSHIP)

Dealer's Name & Address: Other than Jodhpur District

Owner Name : RAM DAYAL
Son/wife/daughter of: SANGRAM
Full Address: (Permanent) NEAR BOMBAY MOTORS JODHPUR -
Full Address: (Temporary) NEAR BOMBAY MOTORS JODHPUR -



RJ14G 2883
Norms: Euro-II

Owner Serial No :3

DETAILED DESCRIPTION

1. Class of Vehicle	HEAVY GOODS VEHICLE
The motor vehicle is	NEW VEHICLE
2. Maker's Name	TATA MOTORS
Dealer's Name & Address	Other than Jodhpur District
3. Type of Body	TRUCK (OPEN BODY)
4. Month & Year of Manuf.	/1992
5. No of Cylinders	6
6. Chassis Number	364073413614
7. Engine Number	692D01427122
8. Fuel	DIESEL
9. Horse Power(B.H.P.)	5675
10. Cubic Capacity	5675 CC
11. Maker's Classification	LPK 1613/38
12. Wheel base	3625
13. Seating Capacity	6 (including driver)
14. Unladen Weight	6950 kgs
15. Colour.	N/P

Additional Particulars in the case of all transport vehicles other than motor cabs

16. Gross Vehicle Weight
(a) as certified by the manufacturer
(b) as registered 16200 kgs
17. Number, description of size of tyre on (each) axle
(a) Front 10.00*20*2
(b) Rear 10.00*20*4
(c) Other
(d) Tandem
18. Registered axle weight (in respect of each axle)
(a) Front 6000 kgs
(b) Rear 10200 kgs
(c) Other 0 kgs
(d) Tandem 0 kgs
19. The motor vehicle above described is subject to Hypothecation in favour of
Date of Endorsement
Address of Financer

20. Purchase Date & Cost 19-Nov-1992 , Rs. /-
21. OTT Date, Amount & rcpt No: Lump Sum (RT-)
22. Vehicle is Government/Private INDIVIDUAL

Date of Approval: 26-Nov-2010

Signature of Registering Authority

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

175

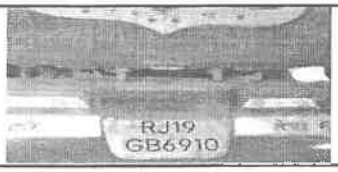
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**08:18:28 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004449
Registration No.	:	RJ19GB6910
Date of Registration	:	19/Nov/1992
Month & Year of Manufacturing	:	November-1992
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

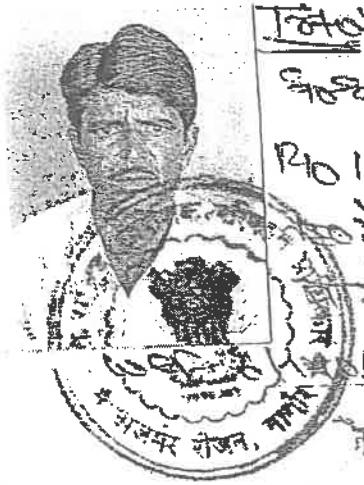
Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Scanned with OKEN Scanner

162

RJ 19 GA 2130

पते के परिवर्तन सम्बन्धी इन्द्राज



श्री/श्रीमती/कुमारी
श्री मोडाराम (मोडाराम)
पो. 187 बीसनी सेंगा
मेड़ता सिटी जि०
नागौर (राज.)

[illegal signature]
क्षेत्रीय परिवहन अधिकारी
नागौर (राज.)
कोड नं. RJ-21



प्रतिलिपि प्रेषित है:-
श्री पन्ने सिंह
S/o. फुलसिंहजी
पो. टांकनपुर
तह. मेड़ता सिटी
(जि०. नागौर-राज.)

21/10/08

[illegal signature]
क्षेत्रीय परिवहन अधिकारी
जोधपुर RJ-19

7

अवक्रम (हायर परचेज) पृष्ठांकन एवं प्रविष्टियों के रद्दकरण के सम्बन्धी इन्द्राज

Tax RS 10930 1386298
25.3.08
Tax-1-4-08 से 31-3-09

[illegal signature]
क्षेत्रीय परिवहन निरीक्षक
जोधपुर, जोधपुर

Form 59

176

(See rules 115 (4))

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	12:26:21 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004389
Registration No.	:	RJ21G2130
Date of Registration	:	06/Nov/1975
Month & Year of Manufacturing	:	-1975
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)	2500 ± 200	
	RPM	RPM		
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.53

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ06 GC/1866

163

177

Government of Rajasthan
Certificate of Registration

RJ06G 3628 01/03/2002

SH. MANGI LAL DAROGA

DIESEL

RJ T

Vehicle Class HVGDVH

RJ06G 3626
Month & Yr. of Mfg. 02/2001
Unladen Wt. (kg) 8182006210
Wheel Base 4225 mm
Gross Capacity 5675
No. of Cylinders 6

Maker's Name TATA M
Model Name SE 1613.42
Colour WP
Body Type TRUCK
Seating/Standing 6/0

TD2071443R

HMV

HANUMAN ACHARYA
Registration Authority
BHILWARA

Scanned with OKEN Scanner

Form 59

177

[See rules 115 (2)]

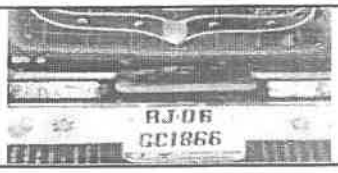
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:51:57 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004491
Registration No.	:	RJ06GC1866
Date of Registration	:	01/Mar/2002
Month & Year of Manufacturing	:	December-2001
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



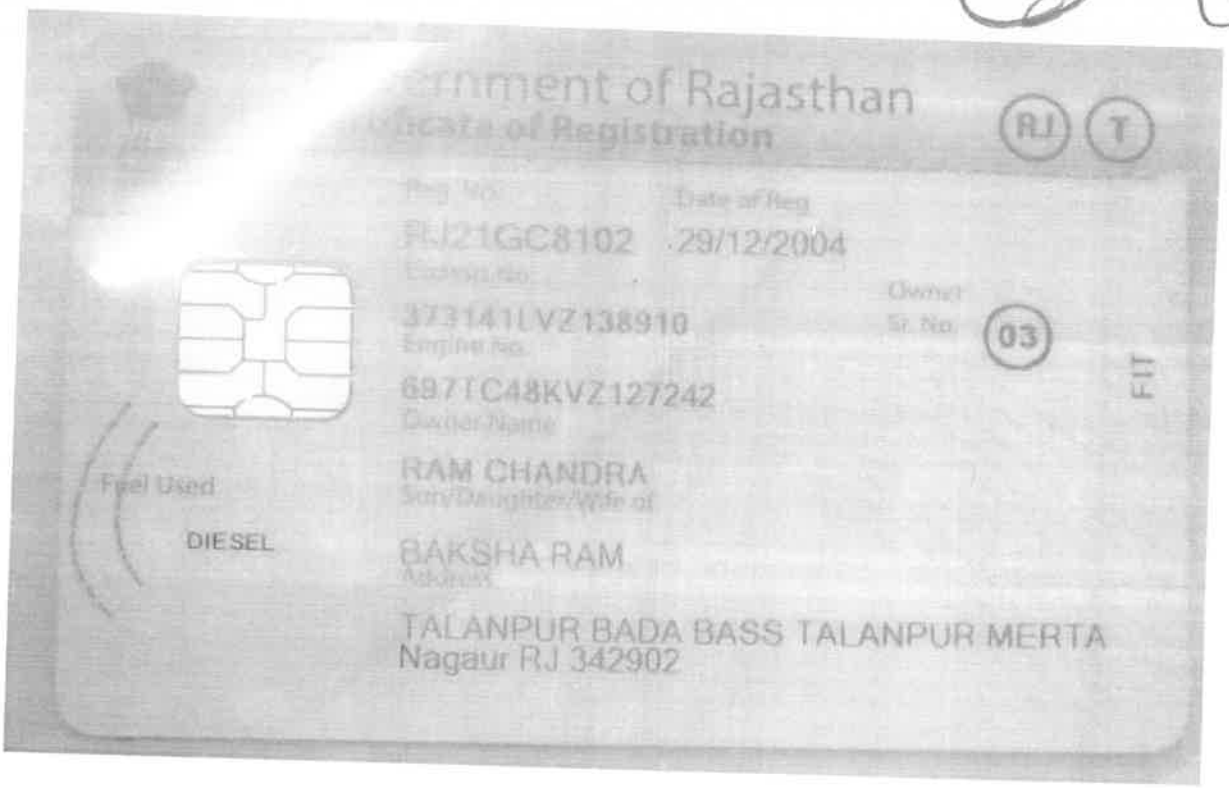
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

164



ernment of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC8102

Date of Reg.
29/12/2004

Chassis No.
373141LVZ138910

Owner Sr. No.
03

Engine No.
697TC48KVZ127242

FIT

Owner Name
RAM CHANDRA

Son/Daughter/Wife of
BAKSHA RAM

Fuel Used
DIESEL

Address
TALANPUR BADA BASS TALANPUR MERTA
Nagaur RJ 342902

178

Form 59

[See rules 115 (2)]

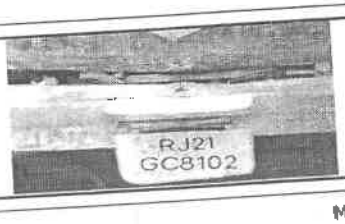
lution Under Control Certificate

horised By :
VERNMENT OF RAJASTHAN

te	:	02/10/2024
ne	:	09:18:26 AM
lidity upto	:	01/04/2025

rtificate SL. No.	:	RJ02100110004461
gistration No.	:	RJ21GC8102
ate of Registration	:	29/Dec/2004
onth & Year of Manufacturing	:	November-2004
alid Mobile Number	:	******1369
mission Norms	:	BHARAT STAGE II
uel	:	DIESEL
UC Code	:	RJ0210011
STIN	:	
ees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ19 GD/2185

~~179~~ 165

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ19GD2185

Date of Reg. 15/12/1994

Owner Sr. No. 02

TO

Engine No. 346HJPQ119282

Chassis No. 697D24MQ125971

Owner Name
SHOBA RAM
Son/Daughter/Wife of

Fuel Used
DIESEL

CHANDRA RAM

Address
SODAVAS, MERTA CITY, NAGAUR
TEJA HOSTEL, NAGORI GATE
JODHPUR

RJ T

Reg. No.
RJ19GD2185

Month & Yr. of Mfg.
00/1994

Ladeh/ Unladen Wt. (kgs)
016200/6200

Wheel Base
4225 mm

Cubic Capacity
5883

No. of Cylinders
6

Vehicle Class [redacted]
HVGDVH

Maker's Name
TATA M

Model Name
SE 1613/42

Colour
NP

Body Type
TRUCK

Seating/Standing
6/0

T020025648

[redacted]

Registration Authority
JODHPUR

Scanned with OKEN Scanner

Form 59

(See rules 115 (2))

175

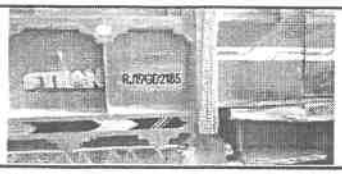
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	12:18:25 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001752
Registration No.	:	RJ19GD2185
Date of Registration	:	15/Dec/1994
Month & Year of Manufacturing	:	December-1994
Valid Mobile Number	:	******9789
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
30mm x 20 mm

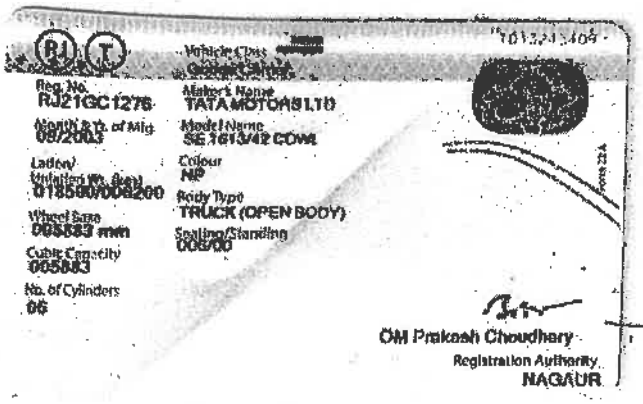
166

180

No

9/5

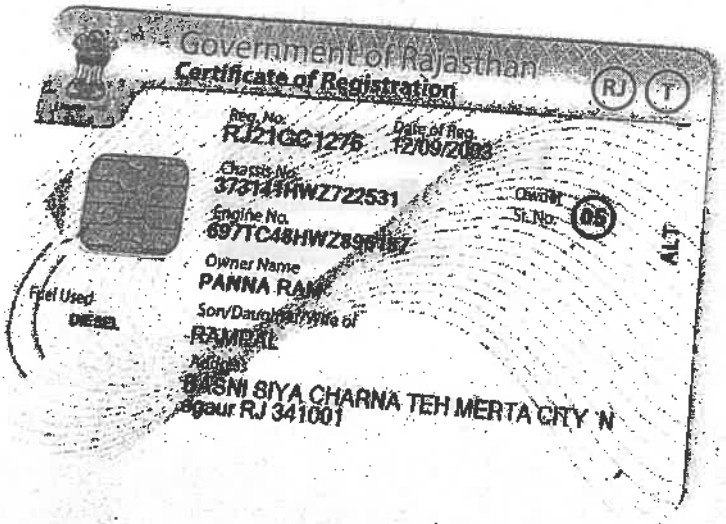
3)



New No RJ21GC 1276

PANNA Ram

6375958289



Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

180

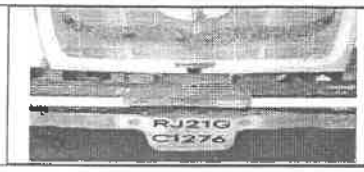
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:29:05 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001787
Registration No.	:	RJ21GC1276
Date of Registration	:	12/Sep/2003
Month & Year of Manufacturing	:	September-2003
Valid Mobile Number	:	******9878
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.9

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

Reg. No.
RJ19GA3166

Date of Reg.
01/07/1991

Chassis No.
344073540463

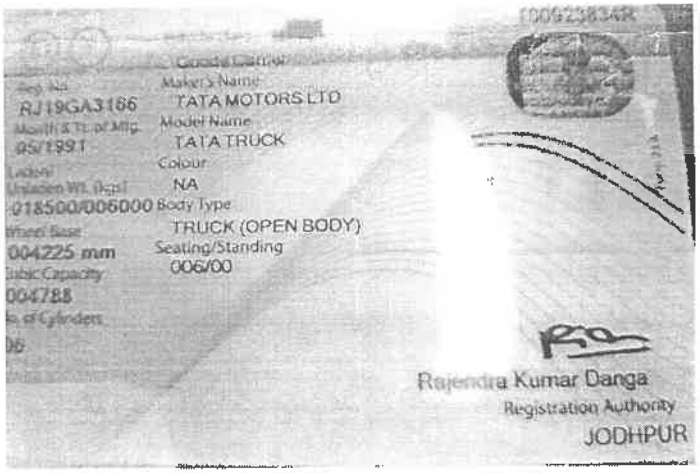
Engine No.
6S2D01509679

Owner Name
RAJU

Fuel Used
DIESEL

Son/Daughter/Wife of
RABBANI

Address
KHARIYA KHANGAR BHOPALGARH Jodhpur
RJ 342601



Reg. No.
RJ19GA3166

Month & Yr. of Mfg.
05/1991

Unladen Wt. (kgs)
018500/006000

Wheel Base
004225 mm

Cubic Capacity
004788

No. of Cylinders
06

Maker's Name
TATA MOTORS LTD

Model Name
TATA TRUCK

Colour
NA

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

Rajendra Kumar Danga
Registration Authority
JODHPUR

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**07:53:19 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004442
Registration No.	:	RJ19GA3166
Date of Registration	:	01/Jul/1991
Month & Year of Manufacturing	:	May-1991
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(168) ~~182~~

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No: RJ19GG4025
Date of Reg.: 18/10/2004
Chassis No.: 373341HVZ127903
Owner Sr. No.:
Engine No.: 697TG45HVZ120115
Owner Name: AMIR
Son/Daughter/Wife of: IQBAL
Address: JITENDRA PALI Pali RJ 306105
Fuel Used: DIESEL

T

RJ T

Reg. No: RJ19GG4025
Month & Year of Mfg.: 10/2004
Laden: 018500/000000
Wheel Base: 004223 mm
Cubic Capacity: 005675
No. of Cylinders: 6
Vehicle Class: Goods Carrier
Maker's Name: TATA MOTORS LTD
Model Name: LPT 1613/42/TURBO
Colour: NA
Body Type: TRUCK (OPEN BODY)
Seating(Standing): 002/00

13007740R

Supriya
Registration Authority

NAGAUR

Form 59

182

[See rules 115 (2)]

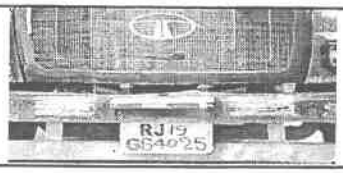
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		01/10/2024
Time		11:02:53 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004361
Registration No.	:	RJ19GG4025
Date of Registration	:	18/Oct/2004
Month & Year of Manufacturing	:	October-2004
Valid Mobile Number	:	******1547
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ04GB1887

Date of Reg.
22/05/1999

Chassis No.
373011CQQ707794

Owner Sr. No.
06

TO

Engine No.
697D22CQQ724906

Owner Name
BAGADU KHAN

Son/Daughter/Wife of
IBRAHIM KHAN

Fuel Used
DIESEL

Address
KANWALIYA KHURD TEH JAITARAN PALI P
all RJ 306301

60929325R

RJ T

Vehicle Class

Reg. No.
RJ04GB1887

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
05/1999

Model Name
LPT1613/42

Colour
RP

Laden/
Unladen Wt. (kgs)
018500/006200

Body Type
TRUCK (OPEN BODY)

Wheel Base
004855 mm

Seating/Standing
008/00

Cubic Capacity
005675

No. of Cylinders
06

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

183

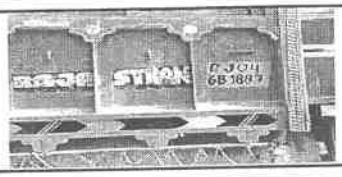
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	10:40:19 AM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004356
Registration No.	:	RJ04GB1887
Date of Registration	:	22/May/1999
Month & Year of Manufacturing	:	May-1999
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GC4691

Date of Reg.
11/05/2012

Chassis No.
360044ASQ101239

Owner Sr. No.
03

Engine No
697D24ASQ101900

Owner Name
ALTAB

Son/Daughter/Wife of
RABBANI

Fuel Used
DIESEL

Address
VYAPARIYO KI DHANI BIRANTIYA KHURD
PALI Pali RJ 306105

TO

T07013382R

RJ T

Reg. No.
RJ19GC4691

Month & Yr. of Mfg.
03/1997

Laden/
Unladen Wt. (kgs)
018500/007510

Wheel Base
004225 mm

Cubic Capacity
005883

No. of Cylinders
6

Vehicle Class
~~Goods Carrier~~

Maker's Name
TATA MOTORS LTD

Model Name
SE 1612/42 TRUCK

Colour
RP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:05:56 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004458
Registration No.	:	RJ19GC4691
Date of Registration	:	11/May/2012
Month & Year of Manufacturing	:	March-1997
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

171 155

Government of Rajasthan
Certificate of Registration

RJ T

RJ19GG2425 02/08/2004

Owner Sr. No. 04

DJP

373141EVZ722145
Engine No.

697TC48EVZ892082
Owner Name

RAMRAJ
Son/Daughter/Wife of

Fuel Used
DIESEL

RAMSWROOP SIYAG
Address

SARANO KA BAS PAL Jodhpur RJ 34200
1

T00959154R

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ19GG2425

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
08/2004

Model Name
SE1613/42

Laden/
Unladen Wt. (kgs)
018500/006500

Colour
NA(DOUBLE CLUTCH VEH

Wheel Base
005883 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005883

Seating/Standing
006/00

No. of Cylinders
06

Form 23 A

Rajendra Kumar Danga
Registration Authority
JODHPUR

Form 59

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[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		02/10/2024
Time	:	13:15:24 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001762
Registration No.	:	RJ19GG2425
Date of Registration	:	02/Aug/2004
Month & Year of Manufacturing	:	August-2004
Valid Mobile Number	:	******8988
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Veh Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.11

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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187 10

RJ19GC7331

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GOVERNMENT OF RAJASTHAN
STATE TRANSPORT DEPARTMENT

FORM 23
Certificate of Registration

Dated 07-Jan-1998

Registration No:	RJ19GC7331
Description of Vehicle	1613
Dealer's Name & Address	ASSIGNMENT
Owner Name :	(I) GANWAR LAL
Son/wife/daughter of	JORA RAM.
Full Address: (Permanent)	PEELA PHALODI
	JODHPUR
Full Address: (Temporary)	PEELA PHALODI
	JODHPUR

Owner Serial No : 1

DETAILED DESCRIPTION

1. Class of Vehicle	HEAVY GOODS VEHICLE
The motor vehicle is	NEW VEHICLE
2. Maker's Name	TATA MOTORS
Dealer's Name & Address	ASSIGNMENT
3. Type of Body	TRUCK (OPEN BODY)
4. Month & Year of Manuf.	/1997
5. No of Cylinders	6
6. Chassis Number	3230[illegible]4388
7. Engine Number	697TA2[illegible]5[illegible]4
8. Fuel	DIESEL
9. Horse Power(B.H.P)	[illegible]
10. Cubic Capacity	5675 CC
11. Maker's Classification	1613
12. Wheel base	4225
13. Seating Capacity	6 (Including driver)
14. Unladen Weight	8195 kgs
15. Colour	RP

Additional Particulars in the case of all transport vehicles other than motor cabs

16. Gross Vehicle Weight	
(a) as certified by the manufacturer	18200 kgs
(b) as registered	
17. Number, description of size of tyre on (each) axle	
(a) Front	1000*20*2
(b) Rear	1000*20*4
(c) Other	
(d) Tandem	
18. Registered axle weight (in respect of each axle)	
(a) Front	8000 kgs
(b) Rear	10200 kgs
(c) Other	0 kgs
(d) Tandem	0 kgs

The motor vehicle above described is subject to hypothecation in favour of

Date of Endorsement

Name of Financer

RJ19G 1042

Normal Not Known

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

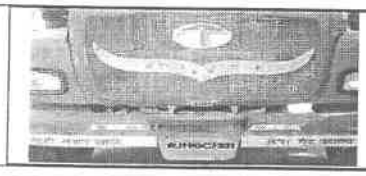
Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**12:07:11 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001749
Registration No.	:	RJ19GC7331
Date of Registration	:	02/Jan/1998
Month & Year of Manufacturing	:	January-1997
Valid Mobile Number	:	******8877
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.0

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(173)

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ191G5588

Date of Reg.
24/02/1983

Chassis No.
3120567608272

Owner Sr. No.
03

Engine No.
3129157608262

Owner Name
SIKANDRA KHAN

Fuel Used
DIESEL

Son/Daughter/Wife of
ANWAR KHAN

Address
VYAPARIYO KA BADIA JHITRA BIRANTIYA KHURD PALI Pali RJ 306105

T07053468R

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ191G5588

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
05/1982

Model Name
TATA TRUCK

Laden/ Unladen Wt. (kgs)
018500/006205

Colour
NA

Wheel Base
004225 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005675

Seating/Standing
006/00

No. of Cylinders
6

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

*Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**12:08:51 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004495
Registration No.	:	RJ191G5588
Date of Registration	:	24/Feb/1983
Month & Year of Manufacturing	:	May-1982
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(174) ~~189~~

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC7810

Date of Reg.
24/01/2006

Chassis No.
373145LUZ139119

Owner Sr. No.
04

Engine No.
697TC56LUZ38644

FIT

Owner Name
SABUDIN

Son/Daughter/Wife of
BABU KHAN

Fuel Used
DIESEL

Address
TALANPUR TEHSIL MERTA CITY Nagaur
RJ 342902

RJ T

Vehicle Class
Goods Carrier

T07005677R

Reg. No.
RJ21GC7810

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
11/2005

Model Name
SE 1613/42 COWL

Laden/
Unladen Wt. (kgs)
018500/006200

Colour
NP

Wheel Base
003625 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005675

Seating/Standing
006/00

No. of Cylinders
6

Form 23 A

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

189

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:12:31 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004460
Registration No.	:	RJ21GC7810
Date of Registration	:	24/Jan/2006
Month & Year of Manufacturing	:	November-2005
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
70 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.54

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(175)

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No
RJ19GH2826

Date of Reg.
27/03/2006

Chassis No.
364073536036

Owner Sr. No. **03**

Engine No.
692D01501780

ALT

Owner Name
MANISHA KANWAR

Fuel Used
DIESEL

Son/Daughter/Wife of
W/O BABU SINGH

Address
BHOMIYA KI DHANI TALANPUR MERTA Na gaur RJ 342902

RJ T

Reg. No.
RJ19GH2826

Month & Yr. of Mfg.
03/1991

Laden/ Unladen Wt. (kgs)
[illegible]

Wheel Base
004225 mm

Cubic Capacity
005883

No. of Cylinders
6

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
LPT 1613/42 TCIC COWL

Colour
RP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
[illegible]

1191588755

Form 23A

Supriya

Registration Authority

NAGAUR

(19)

Form 59

(See rules 115 (2))

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	17:50:50 PM
Validity upto	:	31/03/2025

Certificate SL No	:	RJ0210002001426?
Registration No	:	RJ19GH2826
Date of Registration	:	27/Mar/2006
Month & Year of Manufacturing	:	March-1991
Valid Mobile Number	:	******2926
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210002
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.58

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

176

RJ T

T01315032R

Vehicle Class
Goods Carrier

Reg. No.
RJ01GB2099

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
07/1997

Model Name
LPT 1612

Laden/
Unladen Wt. (kgs)
018500/007000

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
002/00

Cubic Capacity
000001

No. of Cylinders
06

Form 23.1

OM Prakash Choudhary
Registration Authority
NAGAUR

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ01GB2099

Date of Reg.
04/02/2014

Chassis No.
360324DSQ712169

Owner
Sr. No.

ALT

Engine No.
697D23CSQ740954

Owner Name
RICHHPAL

Fuel Used
DIESEL

Son/Daughter/Wife of
RAM NIWAS

Address
JATO KA BASS BASNI SEJA TEH MERTA C
ITY Nagaur RJ 342902

Form 59

192

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		**02/10/2024**
Time	:	**11:42:50 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004488
Registration No.	:	RJ01GB2099
Date of Registration	:	04/Feb/2014
Month & Year of Manufacturing	:	July-1997
Valid Mobile Number	:	******6584
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.56

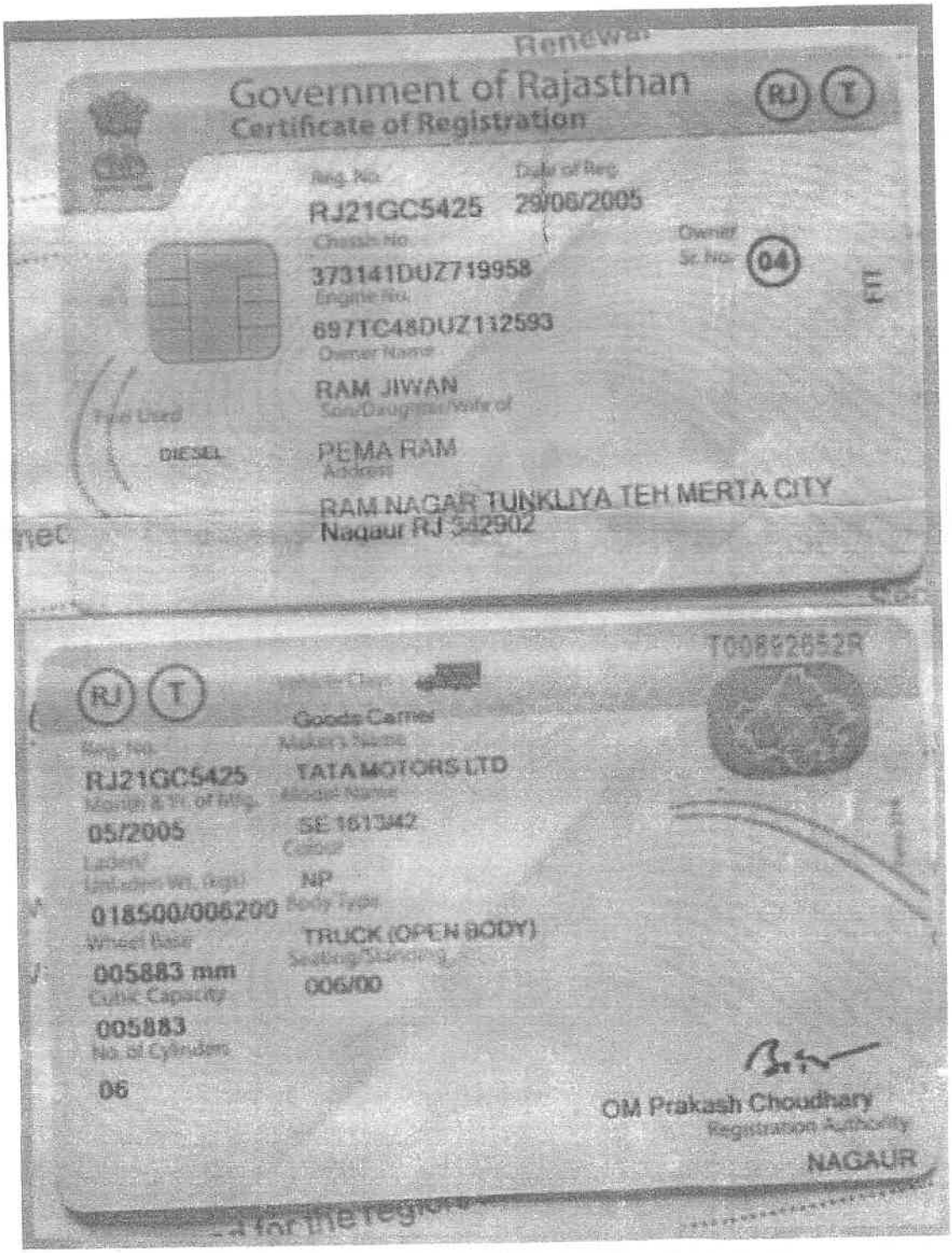
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

185

201



Renewal

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC5425
Date of Reg.
29/06/2005
Chassis No.
373141DUZ719958
Owner Sr. No.
04
Engine No.
697TC48DUZ112593
Owner Name
RAM JIWAN
Son/Daughter/Wife of
PEMA RAM
Address
RAM NAGAR TUNKLIYA TEH MERTA CITY
Nagaur RJ 342902
Type Used
DIESEL

T008926S2R

RJ T

Goods Carrier
Reg. No.
RJ21GC5425
Maker's Name
TATA MOTORS LTD
Month & Yr. of Mfg.
05/2005
Model Name
SE 1613/42
Laden/
Unladen Wt. (kgs)
018500/006200
Colour
NP
Wheel Base
005883 mm
Body Type
TRUCK (OPEN BODY)
Cubic Capacity
005883
Seating/Standing
006/00
No. of Cylinders
06

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

201

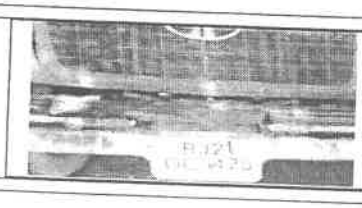
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	15:56:56 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004424
Registration No.	:	RJ21GC5425
Date of Registration	:	29/Jun/2005
Month & Year of Manufacturing	:	May-2005
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

hicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

186

Doc 2

Government of Rajasthan
Certificate of Registration

RJ T

RJ26GA0401 [illegible] 2006

37314SH17133051

6971C56H1Z139660

MADAN LAL

RAM CHANDRA

TALANPUR BADA TEH MERTA CITY Nagau
RJ 342902

RJ T

RJ26GA0401

TATA MOTORS LTD

09/2006

SE 1613/42

HSD

TRUCK (OPEN BODY)

004225 mm

005675

06

OM Prakash Choudhary

NAGAUR

CENTRAL MOTOR VEHICLES
RULES 1989
[illegible] See Rule 15(2)
DRIVING LICENCE

D.L.NO. RJ 21[illegible] Date 03/05/2011

Name: KAILASH

Son of: MADAN LAL

Address: TALANPUR TEH MERTA CITY
DIST NAGAUR (RAJ.)

is licenced to drive throughout India a vehicle of the following description

MCY WITH GEAR, LIGHT MOTOR VEH,
TRANSPORT VEH.,

The licence to drive other than transport vehicle is valid

From 03/05/2011 To 02/05/2031

The licence to drive transport vehicle is valid

From 13/04/2018 To 12/04/2021

Licencing Authority, Merta City

Holder's Sig. Thumb Impression

Scanned with OKEN Scanner

Form 59

202

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:30:45 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004519
Registration No.	:	RJ26GA0401
Date of Registration	:	13/Nov/2006
Month & Year of Manufacturing	:	September-2006
Valid Mobile Number	:	******8223
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RTZ 4B/9874

187
203

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GB9874

Date of Reg.
03/05/1999

Chassis No.
388082CQQ105409

Owner Sr. No
03

Engine No.
99862115151

Owner Name
MAUSAM

Son/Daughter/Wife of
KACHARU KHAN

Address
JASNAGAR RIYA BADI Nagaur RJ 34161

Fuel Used
DIESEL

ALT

T007414078

RJ T

Vehicle Class

Reg. No.
RJ27GB9874

Maker's Name
TATA MOTORS LTD

Month & Yr of Mfg.
03/1999

Model Name
LPT 1613/42

Laden/ Unladen (Kg)
018500/007200

Colour
NR

Wheel Base
004225 (mm)

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005675

Seating/Standing
006/00

No. of Cylinders
06

R.K.Vaishnav
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

203

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		02/10/2024
Time	:	14:00:36 PM
Validity upto	:	01/04/2025

RJ27GB9874

Certificate SL. No.	:	RJ02100110004506
Registration No.	:	RJ27GB9874
Date of Registration	:	03/May/1999
Month & Year of Manufacturing	:	March-1999
Valid Mobile Number	:	******6223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

188

~~204~~

Indian Union Vehicle Registration Certificate
Issued by GOVERNMENT OF RAJASTHAN

T RJ

Regn No	Date of Regn.	Regn. Validity	Owner Serial
RJ21GD5460	19-Jan-2008	As per Fitness	4

Chassis No
373145MSZ746133

Engine/Motor No
697TC58MSZ848708

Owner Name
CHOTU RAM

Son/Wife/Daughter of (In case of Individual Owner)
RAMASUKH

Ownership
INDIVIDUAL

Address
BOLA KI DHANI, TUKLIYA, TOONKALIYAN TEHSIL MERTA, NAGAUR-RAJASTHAN-342902

Fuel
DIESEL

Emission Norms
EURO 2

Card Issue Date (23-Apr-2024)

T RJ

Vehicle Class: GOODS CARRIER (HGV)

Regn. Number
RJ21GD5460

Maker's Name:
TATA MOTORS LTD

Model Name:
SE 1613/42

Colour:
NA

/ Body Type:
/ TRUCK (OPEN BODY)

Seating(in all) / Standing / Sleeper Capacity
1 / 0 / 0

Unladen / Laden / Gross Combination Weight (Kg)
7000 / 18500 / 0

Cubic Cap. / Horse Power (BHP/Kw) / Wheel Base(mm)
5675.00 / 0.0 / 4880

Month-Year of Mfg.
12-2007

No. of Cylinders 6

No of Axle 2

Form 23A

Registration Authority
NAGAUR DTO

Form 59

[See rules 115 (2)]

204

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:48:41 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004526
Registration No.	:	RJ21GD5460
Date of Registration	:	19/Jan/2008
Month & Year of Manufacturing	:	December-2007
Valid Mobile Number	:	******8223
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
Observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

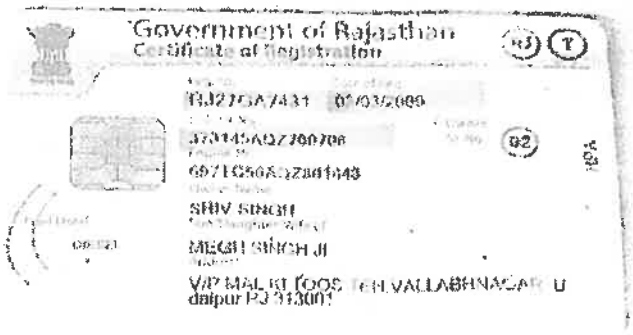
189

RT27GA/7431 Tej Ram

205

6.900

9001911296

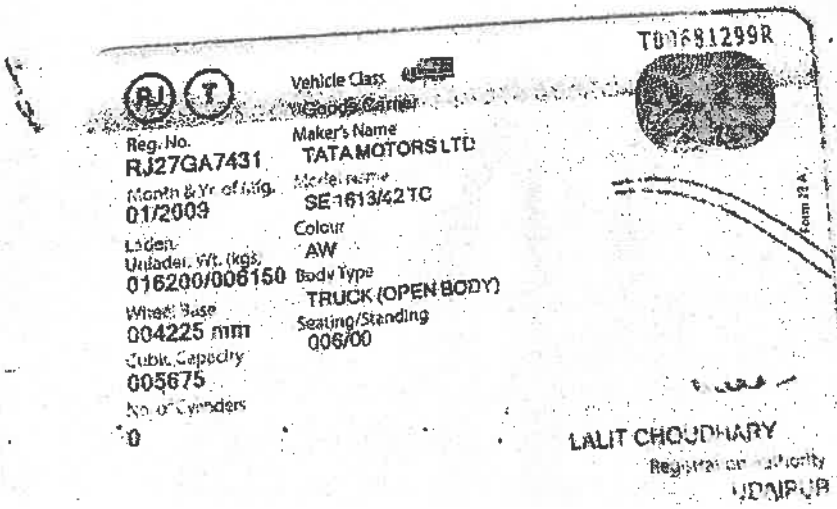

Government of Rajasthan
Certificate of Registration

RJ27GA7431 01/03/2009

SHIV SINGH

MEGH SINGH JI

V/P MALKI TODS GH VALLABHNAGAR U
daipur RJ 313001


T0016B1299R

Vehicle Class
Goods Carrier

Reg. No.
RJ27GA7431

Maker's Name
TATA MOTORS LTD

Month & Yr of Mfg.
01/2009

Model name
SE1613/42TC

Laden/
Unladen Wt. (kgs)
016200/006150

Colour
AW

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6

Form 23 A

LALIT CHOUDHARY
Registering Authority
UDAIPUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

205

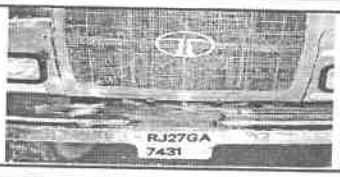
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**16:32:38 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001725
Registration No.	:	RJ27GA7431
Date of Registration	:	03/Mar/2009
Month & Year of Manufacturing	:	January-2009
Valid Mobile Number	:	******8778
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.1

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

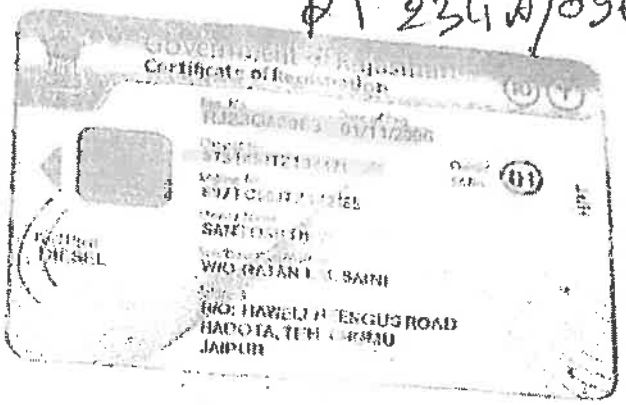
Authorised Signature with stamp of PUC Operator
60mm x 20 mm

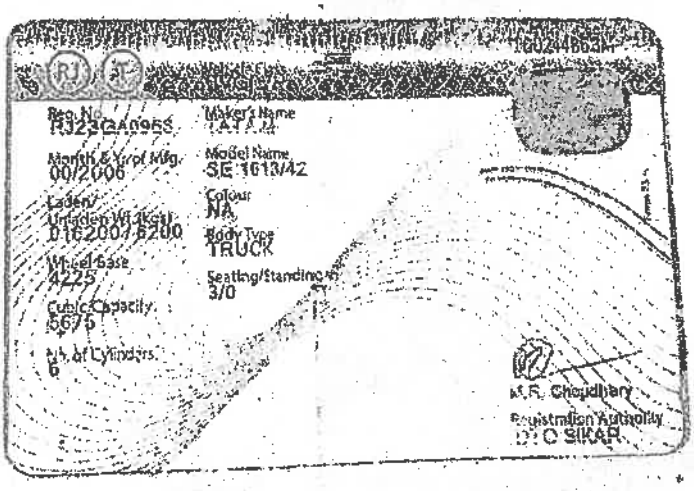
RT 2341 A/0963

206

6.80

3828/1310





Scanned with OKEN Scanner

Form 59

206

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:34:56 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004521
Registration No.	:	RJ23GA0963
Date of Registration	:	01/Nov/2006
Month & Year of Manufacturing	:	November-2006
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

191

207

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ32G3071

Date of Reg.
19/02/2005

Chassis No.
373141AUZ100004

Owner Sr. No.
03

Engine No.
697TC48MVZ134553

Owner Name
SUNIL SIYAK

Fuel Used
DIESEL

Son/Daughter/Wife of
ISHWAR RAM SIYAK

Address
RAM NAGAR TUNKLIYA TEH MERTA CITY
Nagaur RJ 341510

Form 59

[See rules 115 (2)]

207

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:13:27 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004512
Registration No.	:	RJ32G3071
Date of Registration	:	19/Feb/2005
Month & Year of Manufacturing	:	January-2005
Valid Mobile Number	:	******8223
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.35

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 14 GA/0429

192
208
6.30

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ14GA0429
Date of Reg. 04/05/2005
Chassis No. 373141DUZ113766
Owner Sl No 04
Engine No. 697TC48CUZ111463
Owner Name
BABU RAM
Son/Daughter/Wife of
SAMPAT RAM
Address
TALANPUR TEH MERTA CITY Nagaur RJ 342902
Fuel Used DIESEL

T00733046R

RJ T

Reg. No.
RJ14GA0429
Month & Yr. of Mfg.
04/2005
Laden/ Unladen Wt. (kgs)
018500/007010
Wheel Base
003800 mm
Cubic Capacity
005675
No. of Cylinders
06

Vehicle Class
Goods Carrier
Maker's Name
TATA MOTORS LTD
Model Name
SE 1613/42
Colour
N P
Body Type
TRUCK (OPEN BODY)
Seating/Standing
001/00

R.K.Vaishnav
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

208

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:56:20 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004492
Registration No.	:	RJ14GA0429
Date of Registration	:	04/May/2005
Month & Year of Manufacturing	:	April-2005
Valid Mobile Number	:	******8222
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

RJ14GG5013 15/02/2000

373043KQQ718747

887D21KQQ771761

DIESEL

ABDUL SATTAR

S/O CHHITAR KHAN

J.P.COLONY, SEC.NO.2/882
SHASTRI NAGAR
JAIPUR

RJ T

T00155429M

Reg No.
RJ14GG5013

Month & Yr. of Mfg.
09/1999

016200 / 7390

4225

5883

6

HVGDVR

TELCO

TATA SE 1613 TC/42

N.P.

TRUCK

1/0

Gyan Dev
Registration Authority
DTO Goods Jaipur (S)

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

209

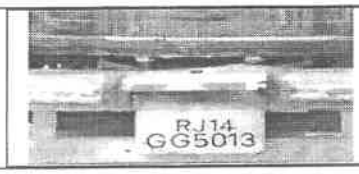
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**11:48:01 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004376
Registration No.	:	RJ14GG5013
Date of Registration	:	15/Feb/2000
Month & Year of Manufacturing	:	November-1999
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
0 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

210

194

Government of Rajasthan
Certificate of Registration

RJ14GD9497 08/12/2011

MA1373155B1K26933

0971C69KYY12[illegible]92

GUMAN SINGH

BHANAR SINGH

DIESEL

GUJRON KI DHANI
TONK ROAD SANGANER THANA
JAIPUR 05.04.2018

T00236949M

Reg No
RJ14GD9497

Maker's Name
TATA M

Month & Yr. of Mfg
06/2011

Model Name
SE 1613/42

Laden/
Unladen Wt. (kgs)
016200 / 8070

Colour
NP

Body Type
TRUCK

Wheel Base
4225

Seating/Standing
5/0

Cubic Capacity
5675

No. of Cylinders
6

Manoj Kumar Verma
Registration Authority
DTO Gooda Jaipur (S)

9928288045

Scanned with OKEN Scanner

Form 59

210

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	12:06:36 PM
Validity upto	:	01/04/2025

Certificate St. No.	:	RJ02100110004494
Registration No.	:	RJ14GD9497
Date of Registration	:	08/Dec/2011
Month & Year of Manufacturing	:	October-2011
Valid Mobile Number	:	******8223
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
0mm x 20 mm

195

24

STATE TRANSPORT DEPARTMENT

[NAGAUR DTO]

VEHICLE PARTICULARS

Application No:	RJ221022V5197911	Registration No:	RJ21GD1896
Registration Date:	20-Oct-2007	Previous Registration No	
Owner Serial No:	3	Owner Name:	BHARAT TADA
Son/Wife/Daughter of:	MANI RAM		
Present Address:	BASNI SEJA,TEH MERTA CITY,,Nagaur,Rajasthan-342902		
Vehicle Class:	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Body Type:	TRUCK	No of Cylinders:	6
Month/Year of Manufacturing:	8/2007		
Chassis No:	373145HSZ127391	Engine No:	697TC56HSZ137642
Horse Power:	136.78	Seat(including driver):	2
Unladen Wt(kg):	7950	Laden Wt(kg):	18500
Registration Valid upto:	09-Dec-2035	Tax Amount:	0
Tax Paid upto:		Cubic Capacity:	5675.00
Color:	NP	Fuel:	DIESEL
Fitness upto:	17-Oct-2023	Vehicle Model	TATA SE 1613-697TCIC/42 BS-III
Vehicle Norms	BHARAT STAGE III	Floor Area	0.000
Vehicle Status	Active	Wheel Base	4225

Last Change of Address done on:

Last Alteration of Vehicle done on 11-Mar-2019

Insurance From BAJAJ ALLIANZ vide policy certificate/covernote no OG-23-1000-1802-00012786 is valid from 27-Sep-2022 to 26-Sep-2023.

HP Details:

NOC Details:

Black List Details:

Mobile No: 7296871480

Email Id:

Particular Fee Rs. 100/- paid vide cash receipt no RJ221022C5580755 dated 22-Oct-2022.

Other State/Transfer/Conversion Details

Previous Owner	: PRAKASH KUMAWAT	Previous RegNo	: RJ23GA1699
Old State	: Rajasthan	Entry Date	: 31-Jan-2019
Transfer Date	: 06-Mar-2019	Conversion Date	:

Additional Particulars

	Number,Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	1000*20	7000
b) Rear:	1000*20	11500
c) Tandem:	1	1
	1	1

Printed On: 22-Oct-2022 11:36:43

Note: This is a computer generated document. Authority Signature is not required. The document can't be used a MV document in the Vehicle.

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

211

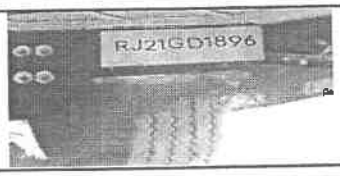
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	10:02:04 AM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02100110004472
Registration No.	:	RJ21GD1896
Date of Registration	:	20/Oct/2007
Month & Year of Manufacturing	:	August-2007
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

196

212

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ30GA2203

Date of Reg.
15/01/1996

Chassis No.
D360044LUQ126465

Engine No.
697D24LUQ145618

Owner Name
MAHIPAL

Son/Daughter/Wife of
KANA RAM

Address
PHADODA Ki DHANI TALANPUR TEH MERTA CITY Nagaur RJ 342902

Fuel Used
DIESEL

Changes to be

RJ T

T007333S3R

Vehicle Class
Goods Carrier

Reg. No.
RJ30GA2203

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
11/1995

Model Name
TATA SE 1613 697TCIC/42 6S-II

Cubic Capacity
005675

Colour
WP

Unladen Wt. (kgs)
018500/006750

Body Type
SFC CAB

Wheel Base
004225 mm

Seating/Standing
003/00

No. of Cylinders
06

R.K. Vaishnav
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

213

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**16:03:13 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004426
Registration No.	:	RJ30GA2203
Date of Registration	:	15/Jan/1996
Month & Year of Manufacturing	:	November-1995
Valid Mobile Number	:	******1389
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

197

~~213~~

Government of Rajasthan
Certificate of Registration

RJ27GE2171 28/07/2004

405124FVZ119831

697D44FV2114301

DASHRATH SINGH

LAXMAN SINGH

417 TALANPUR BADA BAS M R TA CITY N
agaur RJ 341510

TO

T070626J4R

Reg. No
RJ27GE2171

Month & Yr. of Mfg.
06/2004

Unladen Wt. (kgs)
015500/000800

Body Type
HYDRAULIC

Vehicle Class

Maker's Name
TATA MOTORS LTD

Model Name
SK 1613/35 COWL

Fuel
HSD

Wheel Base
003660.mms

Seating Capacity
00/00

Cubic Capacity
000130

No. of Cylinders
6

OM Prakash Choudhary
Registration Authority
NAGAUR

215 199

T13084490R

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ27GC4280

Maker's Name
TATA MOTORS LTD

Month & Yr of Mfg.
03/2002

Model Name
SE1613/42

Colour
NIL

Laden/ Unladen Wt. (Kgs)
015500/006500

Body Type
TRUCK OPEN BODY

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6

Supriya
Registration Authority

NAGAUR

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ27GC4280

Date of Reg.
06/05/2002

Chassis No.
373141CXZ706926

Owner Sr. No.
04

ALT

Engine No.
697TC48CXZ863931

Owner Name
SAROJ

Son/Daughter/Wife of
W/O RAMDEV

Fuel Used
DIESEL

Address
BASNI SEJA NAGAUR Nagaur RJ 342902

Scanned with OKEN Scanner

(215)

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**11:12:47 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004366
Registration No.	:	RJ27GC4280
Date of Registration	:	06/May/2002
Month & Year of Manufacturing	:	March-2002
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



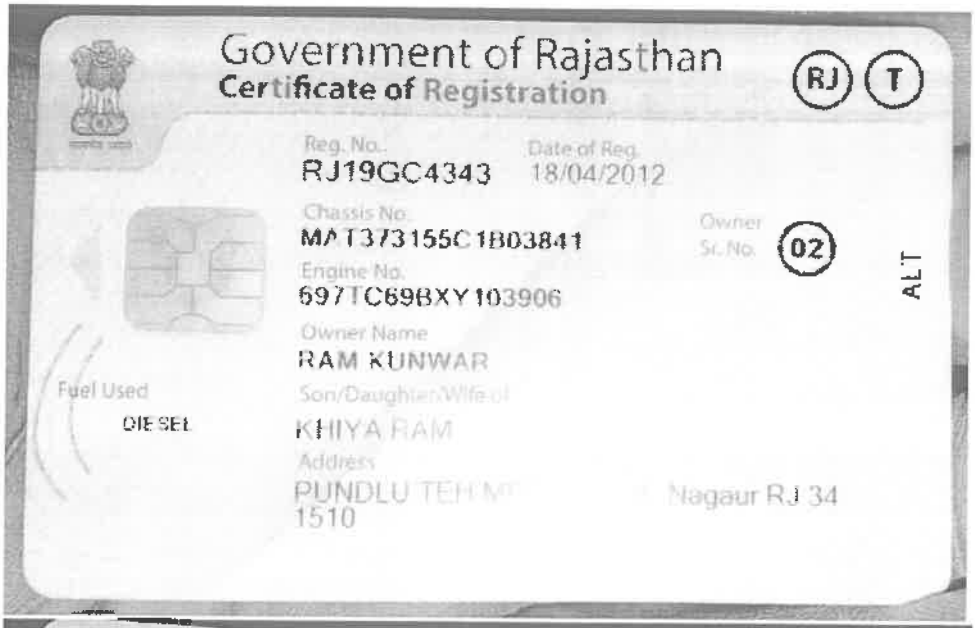
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.49

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

N 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

216
250



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GC4343

Date of Reg.
18/04/2012

Chassis No.
MA T373155C1B03841

Owner Sr. No.
02

Engine No.
697TC69BXY103906

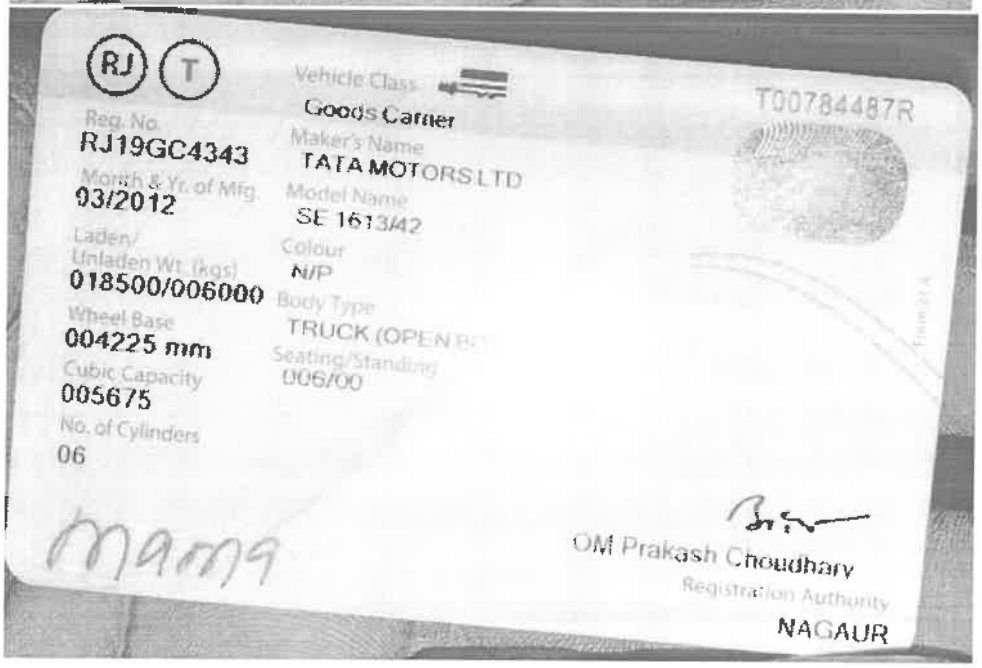
Owner Name
RAM KUNWAR

Fuel Used
DIESEL

Son/Daughter/Wife of
KHIYA RAM

Address
PUNDLU TEH M[illegible] Nagaur RJ 34
1510

ALT



RJ T

Reg. No.
RJ19GC4343

Month & Yr. of Mfg.
03/2012

Laden/
Unladen Wt. (kgs)
018500/006000

Wheel Base
004225 mm

Cubic Capacity
005675

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42

Colour
WP

Body Type
TRUCK (OPEN B[illegible]

Seating/Standing
006/00

T00784487R

Form 23-A

mama

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

216

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**08:47:01 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004456
Registration No.	:	RJ19GC4343
Date of Registration	:	18/Apr/2012
Month & Year of Manufacturing	:	March-2012
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
Observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ 21 GA 4517

Sukharam

9460277535

198

214

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GA4517
Date of Reg. 17/08/1995
Chassis No. 380044DUQ110870
Owner Sr. No. 02
Engine No. 697D24DUQ116480
Owner Name SUKHA RAM
Son/Daughter/Wife of RAM PAL
Fuel Used DIESEL
Address 20 BASANI SIYACHARANA MUKHYA GRAM M ERTA CITY Nagaur RJ 341510

RJ T

Vehicle Class

10131124JR

Reg. No. RJ21GA4517
Month & Yr. of Mfg. 08/1995
Laden/ Unladen Wt. (kgs) 016500/006655.
Wheel Base 004225 mm
Cubic Capacity 000135
No. of Cylinders 06
Maker's Name TATA MOTORS LTD
Model Name SE1612/42
Colour O AND BROWN
Body Type TRUCK (OPEN BODY)
Seating/Standing 004/00

Form 23-A

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

214

Form 59

[See rules 115 (2)]

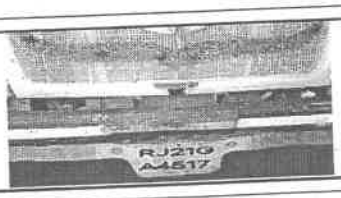
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**13:43:11 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001769
Registration No.	:	RJ21GA4517
Date of Registration	:	17/Jun/1995
Month & Year of Manufacturing	:	June-1995
Valid Mobile Number	:	******7777
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.93

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

9148432

201

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GB2510
Date of Reg.
25/11/2010
Chassis No.
MAT373145J1J23991
Owner Sr. No. 03
Engine No.
697TC50JQZ116127
Owner Name
AMRA RAM SIYAG
Son/Daughter/Wife of
RAMKARAN SIYAG
Address
RAMNAGAR MERTA CITY NAGAUR, A/P KHA RIYA KHANGAR BHOPALGARH Jodhpur RJ 333333

RJ T
Vehicle Class:
T00740172R
Reg. No.
RJ19GB2510
Maker's Name
TATA MOTORS LTD
Month & Yr. of Mfg.
11/2009
Model Name
SE 1613/42
Laden/ Unladen Wt. (Kgs)
018500/006200
Colour
NP
Body Type
TRUCK (OPEN BODY)
Wheelbase
004225 mm
Seating/Standing
006/00
Cubic Capacity
005883
No. of Cylinders
06

RAS ARVIND JAKHAR
Registration Authority
JODHPUR

W.
6.2.20

Scanned with OKEN Scanner

217

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**11:41:32 AM**
Validity upto	:	**01/04/2025**

RJ19GB2510

Certificate SL. No.	:	RJ02700470001743
Registration No.	:	RJ19GB2510
Date of Registration	:	25/Nov/2009
Month & Year of Manufacturing	:	November-2009
Valid Mobile Number	:	******7977
Emission Norms	:	EURO 2
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.99

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

2019 UC 8736

218

Government of Rajasthan
Certificate of Registration

RJ (T)

Reg. No. RJ19GC8736 Dated on 19/11/1997

Chassis No. 37301113Q716178

Engine No. 092D22L8Q754331

Form Sr. No. 03

Owner Name
MAHIPAL

Son/Daughter/Wife of
SUJA RAM

Address
TALANPUR TEH MERTA CITY Nagaur RJ 342903

ALT

9414400 DE

8239476826

202

RJ (T) Vehicle Class T00764087R

Reg. No. RJ19GC8736

Maker's Name TATA MOTORS LTD

Month & Yr. of Mfg. 11/1997

Model Name LPT 1618/42 TCIC COWL

Laden/ Unladen Wt. (kgs) 018500/006200

Colour WP

Body Type TRUCK (OPEN BODY)

Wheel Base 004226 mm

Seating/Standing 006/00

Cubic Capacity 005883

No. of Cylinders 06

R.K. Vaishnav
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

2/6

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:39:36 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004465
Registration No.	:	RJ19GC8736
Date of Registration	:	19/Nov/1997
Month & Year of Manufacturing	:	November-1997
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 1343
3920

2987

219

203

Government of Rajasthan

Certificate of Registration

RJ T

Reg. No. RJ21GC2987
Date of Reg. 28/08/2002
Owner Sr. No. 02
ALT

Chassis No. 6452698598
Engine No. 697D23BUQ14142
Fuel Used DIESEL
Owner Name SANGRAM
Son/Daughter/Wife of KALU RAM
Address TALANPUR TH. MERTA Nagaur RJ 34290 2

RJ T

Reg. No. RJ21GC2987
Month & Yr. of Mfg. 08/1994
Laden/ Unladen Wt.(kgs) 018500/006200
Wheel Base 004225 mm
Cubic Capacity 005883
No. of Cylinders 06

Vehicle Class Goods Carrier
Maker's Name TATA MOTORS LTD
Model Name LPT 1612/48
Colour ALL RAJASTAN
Body Type TRUCK (OPEN BODY)
Seating/Standing 006/00

T50758298R

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned by CamScanner

Scanned by CamScanner

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

219

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	01/10/2024
Time	:	13:12:46 PM
Validity upto	:	31/03/2025

Certificate SL. No.	:	RJ02100110004404
Registration No.	:	RJ21GC2987
Date of Registration	:	28/Aug/2002
Month & Year of Manufacturing	:	August-1994
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Charge

TS/4/6752

RJ21GB/5591

Vijay dan

8239052713

290

204

Government of Rajasthan
Certificate of Registration

RJ T

Reg No
RJ21GB5591

Date of Reg
17/11/2015

Chassis No
MAT449019F2J16031

Owner Sr.No. 02

Engine No
51J63468670

ALT

Owner Name
VIJAY DAN

Son/Daughter/Wife of
KHET DAN

Fuel Used
DIESEL

Address
W/N 02 BASNI SIYA CHARNA NAGAUR Na gaur RJ 342902

T00774578R

RJ T

Vehicle Class
Dumper

Reg. No.
RJ21GB5591

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
09/2015

Model Name
LPK 2518 /38 TC

Laden/ Unladen Wt. (kgs)
018500/007100

Colour
WHITE&GREY

Wheel Base
003580 mm

Body Type
TIPPER

Cubic Capacity
005883

Seating/Standing
003/00

No. of Cylinders
06

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

220

[See rules 115 (2)]

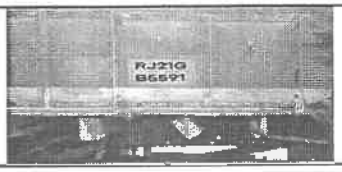
Pollution Under Control Certificate

Authorised By:
GOVERNMENT OF RAJASTHAN

Date		02/10/2024
Time	:	14:00:56 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001776
Registration No.	:	RJ21GB5591
Date of Registration	:	17/Nov/2015
Month & Year of Manufacturing	:	September-2015
Valid Mobile Number	:	******8898
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.2

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Government of Rajasthan
Certificate of Registration

RJ T

221

Reg. No.
RJ21GD1459

Date of Reg.
23/03/2005

Chassis No.
373141BUZ707083

Owner Sr. No.
03

Engine No.
697TC48BUZ103921

FIT

Owner Name
MAHENDRA SINGH

Son/Daughter/Wife of
SUJA RAM

Used
DIESEL

Address
FARDODA KRISHI FARM TALANPUR TEH ME
RTA CITY Nagaur RJ 342902

Form 59

[See rules 115 (2)]

221

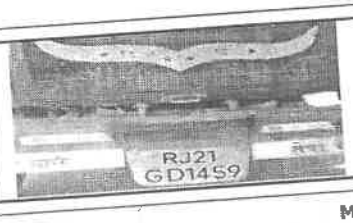
llution Under Control Certificate

tiorised By :
VERNMENT OF RAJASTHAN

ate	:	02/10/2024
ime	:	14:50:43 PM
alidity upto	:	01/04/2025

ertificate SL. No.	:	RJ02100110004527
egistration No.	:	RJ21GD1459
ate of Registration	:	23/Mar/2005
onth & Year of Manufacturing	:	February-2005
alid Mobile Number	:	******8223
Emission Norms	:	EURO 1
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL [illegible]ervation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

is PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

206

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC2318

Date of Reg.
29/01/1992

Chassis No.
344073802195

Owner Sr. No. 04

Engine No.
692D01803683

Owner Name
LAXMAN SINGH

S/o, D/o, W/o
ANOP SINGH

Address
GOTAN NAGAUR Nagaur RJ 342902

RJ T

Vehicle Class

T009449745

Reg. No.	RJ21GC2318
Month & Yr. of Mfg.	08/1985
Laden/ Unladen Weight	018080/005550
Wheel Base	004225 mm
Cubic Capacity	000135
No. of Cylinders	06
Maker's Name	TATA MOTORS LTD
Model Name	SE1612/A2
Colour	NP
Body Type	TRUCK (OPEN BODY)
Seating/Standing	002/00

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

222

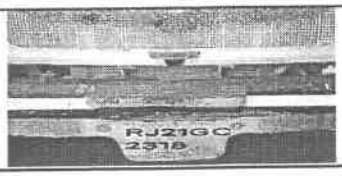
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:32:18 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001788
Registration No.	:	RJ21GC2318
Date of Registration	:	29/Jan/1992
Month & Year of Manufacturing	:	-1985
Valid Mobile Number	:	******8897
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.26

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

207



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GB7913

Date of Reg.
04/02/2011

Chassis No.
MAT361203A1N38439

Owner Sr. No.
02

Engine No.
697TC66NZY132912

Owner Name
NARENDRA

Son/Daughter/Wife of
BHIYAN RAM

Fuel Used
DIESEL

Address
MUNDALO KA BASS DHANAPA
MERTA NAGAUR
C-61-62 SARAN NAGAR C ROA

101

Form 59

[See rules 115 (2)]

231

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**05/10/2024**
Time	:	**08:00:33 AM**
Validity upto	:	**04/04/2025**

Certificate SL. No.	:	RJ02100110004608
Registration No.	:	RJ19GB7913
Date of Registration	:	04/Feb/2011
Month & Year of Manufacturing	:	February-2010
Valid Mobile Number	:	******6584
Emission Norms	:	EURO 3
Fuel	:	DIESEL
P Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

208

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GF4980

Date of Reg.
01/11/2002

Owner Sr. No.
02



Chassis No
373341KXZ724340

Engine No
697TC45KXZ085575

Owner Name
PAWAN KUMAR

Son, Daughter/Wife of
RAM AVTAR

Address
CHOKIDAR KA BAS TALANPUR Nagaur RJ 342902

Fuel Used
DIESEL

RJ T

Reg. No.
RJ19GF4980

Vehicle Class
[redacted]

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
10/2002

Model Name
LPT 161S/42TCIC COWL

Laden/ Unladen Wt. (kg)
018500/006200

Colour
NP

Body Type
TRUCK-(OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
006/00

Cubic Capacity
005675

No. of Cylinders
6



Supriya
Registration Authority

NAGAUR

Form 59

237

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**12:37:55 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001759
Registration No.	:	RJ19GF4980
Date of Registration	:	01/Nov/2002
Month & Year of Manufacturing	:	October-2002
Valid Mobile Number	:	******8778
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
M[illegible]servation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.02

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

210 ~~25~~

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC2052

Date of Reg.
19/08/2003

Chassis No.
373141FWZ716976

Owner Sr. No. 03

ALT

Engine No.
697TC48FWZ883912

Owner Name
GANPAT BEDA

Fuel Used
DIESEL

Son/Daughter/Wife of
S/O RAM KARAN

Address
JATO KA BASS BEDA PUNDLU TEH MERTA CITY NAGAUR 27.6.2016 RJ 999999

RJ T

Reg. No.
RJ21GC2052

Month & Yr. of Mfg.
00/2003

Laden/ Unladen Wt. (kgs)
018500/006720

Wheel Base
003625 mm

Cubic Capacity
005675

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42 COWL

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
021/00

T01300839R

Form 23 A

R.K.Vaishnav
Registration Authority
NAGAUR

Form 59

(265)

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**05/10/2024**
Time	:	**08:25:03 AM**
Validity upto	:	**04/04/2025**

Certificate SL. No.	:	RJ02100110004611
Registration No.	:	RJ21GC2052
Date of Registration	:	19/Aug/2003
Month & Year of Manufacturing	:	-2003
Valid Mobile Number	:	******6584
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
F. Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



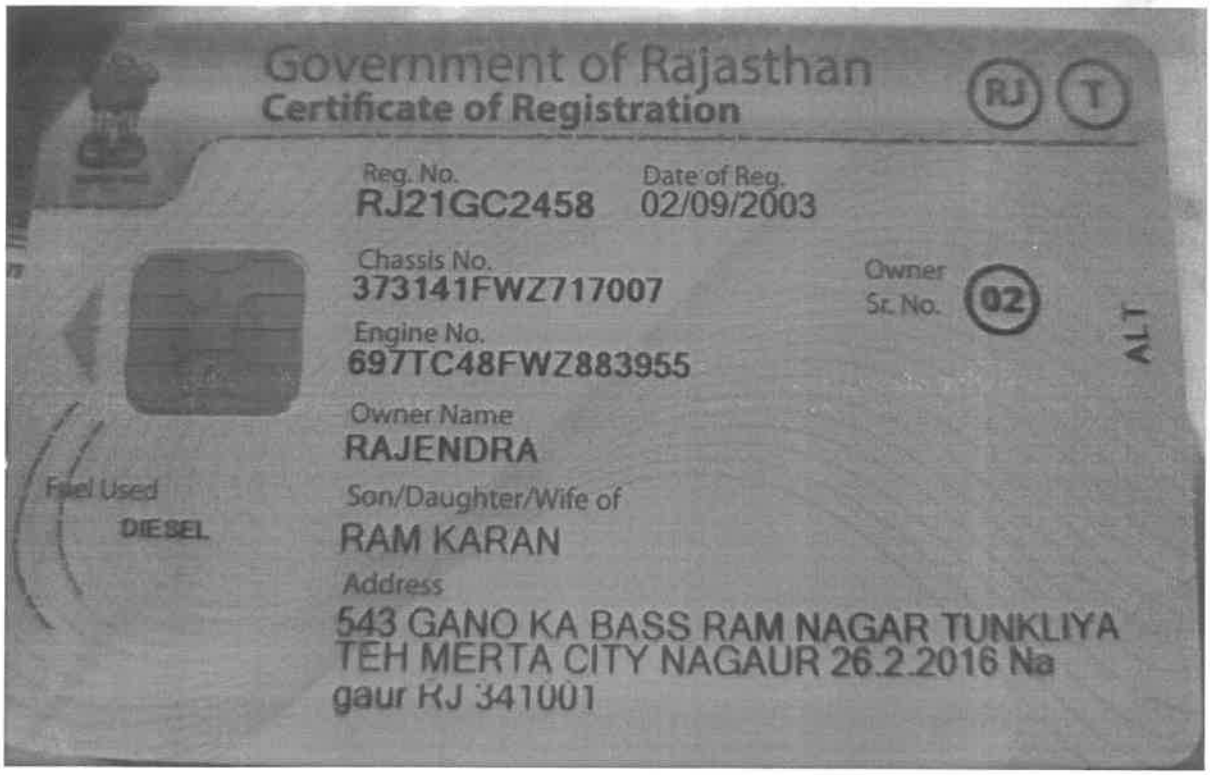
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC 0perator
60mm x 20 mm

209



Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC2458

Date of Reg.
02/09/2003

Chassis No.
373141FWZ717007

Owner Sr. No.
02

Engine No.
697TC48FWZ883955

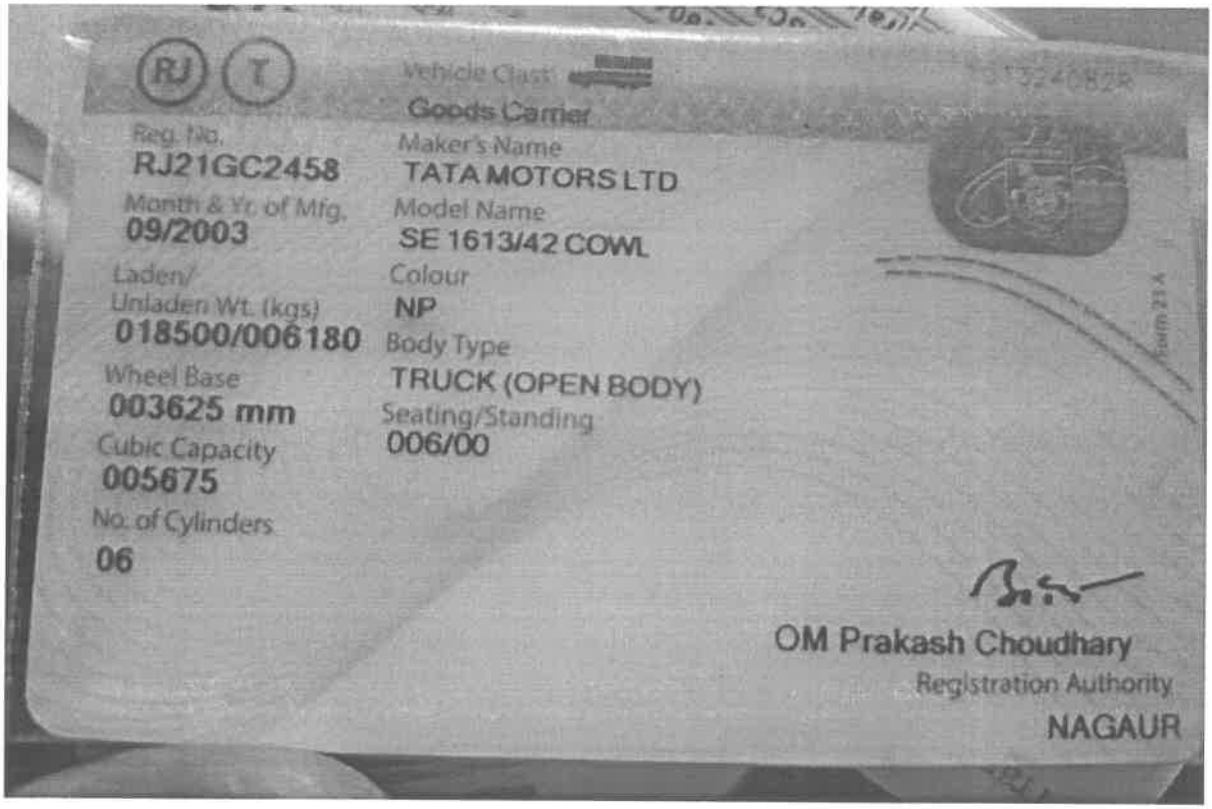
ALT

Owner Name
RAJENDRA

Fuel Used
DIESEL

Son/Daughter/Wife of
RAM KARAN

Address
543 GANO KA BASS RAM NAGAR TUNKLIYA TEH MERTA CITY NAGAUR 26.2.2016 Na gaur RJ 341001



RJ T

Reg. No.
RJ21GC2458

Month & Yr. of Mfg.
09/2003

Laden/ Unladen Wt. (kgs)
018500/006180

Wheel Base
003625 mm

Cubic Capacity
005675

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42 COWL

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

261

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**14:35:29 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001789
Registration No.	:	RJ21GC2458
Date of Registration	:	02/Sep/2003
Month & Year of Manufacturing	:	September-2003
Valid Mobile Number	:	******9797
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.04

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

211 267

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GE9800

Date of Reg.
01/01/2000

Chassis No.
365352JUQ122329

Owner Sr. No.
02

Engine No.
697D25JUQ135475

Owner Name
BALDEV JOGAWAT

Son/Daughter/Wife of
BAKSHA RAM

Fuel Used
DIESEL

Address
DHANAPA NAGAUR
RAJSTHAN 342902

RRM

RJ T

Reg. No.
RJ19GE9800

Vehicle Class

T00517965R

Month & Yr. of Mfg.
00/1995

Maker's Name
HVGDVH

Laden/ Unladen Wt. (kgs)
016200/6200

Model Name
TATA M

Wheel Base
4225 mm

Colour
LPT 1510/42/A

Cubic Capacity
1260

Body Type
NP

No. of Cylinders
6

Seating/Standing
TRUCK

6/0

GANPAT PUNAR
Registration Authority

Jodhpur

Form 59

(267)

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**11:10:45 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004365
Registration No.	:	RJ19GE9800
Date of Registration	:	01/Jan/2000
Month & Year of Manufacturing	:	-1995
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

212

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GB6154

Date of Reg.
01/08/1995

Chassis No.
360328FUQ717613

Owner Sr. No.
05

Engine No.
697D23FUQ74917

ALT

Owner Name
SHARWAN RAM

Son/Daughter/Wife of
JASA RAM

Fuel Used
DIESEL

Address
MEGWALO KA BASS PUNDLU TEH MERTA CI TY NAGAUR 17.4.2017 Nagaur RJ 34151
U

Form 59

[See rules 115 (2)]

268

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**08:16:20 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004448
Registration No.	:	RJ19GB6154
Date of Registration	:	01/Aug/1995
Month & Year of Manufacturing	:	August-1995
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.53

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

213

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GC2104

Date of Reg.
12/03/2009

Chassis No.
373145CQZ105602

Owner Sr. No.
06

Engine No.
697TC56CQZ103629

ALT

Owner Name
RAM PRASAD

Fuel Used
DIESEL

Son/Daughter/Wife of
RAM CHANDRA

Address
W N 06 BASNI SEJAN Nagaur RJ 34290
2

T00892736R

RJ T

Reg. No.
RJ19GC2104

Month & Yr. of Mfg.
00/2009

Laden/
Unladen Wt. (kgs)
028000/006310

Wheel Base
004225 mm

Cubic Capacity
005675

No. of Cylinders
06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
1613

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

OM Prakash Choudhary
Registration Author

Form 59

[See rules 115 (2)]

272

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**08:40:11 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004454
Registration No.	:	RJ19GC2104
Date of Registration	:	12/Jun/2009
Month & Year of Manufacturing	:	-2009
Valid Mobile Number	:	******1389
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

214 ~~213~~

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ19GD4113

Date of Reg.
28/01/2014

Chassis No.
373028MRQ710099

Owner Sr. No.
05

Engine No.
697D22MRQ776748

Owner Name
MUKESH TADA

Son/Daughter/Wife of
RAMRATAN TADA

Address
263 RAJENDRA NAGAR DIGARI JODHPUR
Jodhpur RJ 342001

Fuel Used
DIESEL

TO

RJ T

T07016210R

Reg. No.
RJ19GD4113

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
01/1998

Model Name
LPT 1613/48 TCIC

Laden/ Unladen Wt. (kgs)
018500/006950

Colour
NP

Wheel Base
004855 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005675

Seating/Standing
006/00

No. of Cylinders
06

GANPAT PUNAR
Registration Authority
JODHPUR

Form 59

[See rules 115 (2)]

273

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**10:15:56 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004476
Registration No.	:	RJ19GD4113
Date of Registration	:	28/Jan/2014
Month & Year of Manufacturing	:	January-1998
Valid Mobile Number	:	******4521
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm

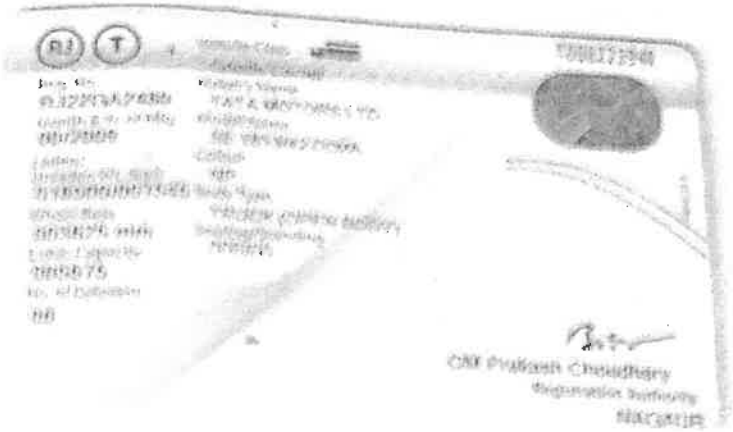


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

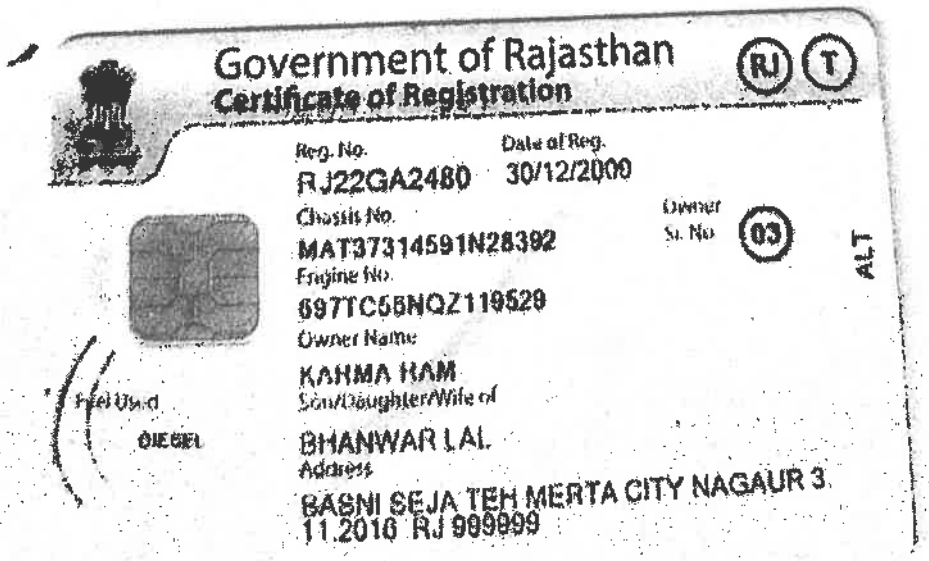
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



276
215



Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

276

Pollution Under Control Certificate

Authorised By :

GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**10:25:41 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004479
Registration No.	:	RJ22GA2480
Date of Registration	:	30/Dec/2009
Month & Year of Manufacturing	:	-2009
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

N : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

277

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ26GA6565

Date of Reg.
14/11/2007

Chassis No.
373145KSZ740034

Owner Sr. No.
03

Engine No.
697TC56JSZ142662

TO

Owner Name
SETHU RAM

Son/Daughter/Wife of
RAM PRASAD

Fuel Used
DIESEL

Address
MEGHWALO KA BAS BASNI SEJA NAGAUR
Nagaur RJ 342902

RJ T

T130077059

Vehicle Class
Goods Carrier

Reg. No.
RJ26GA6565

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
11/2007

Model Name
SE1613/42

Laden/ Unladen Wt. (kgs)
016200/007110

Colour
NA

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
003/00

Cubic Capacity
005675

No. of Cylinders
6

Supriya
Registration Authority

NAGAUR

Scanned with OKEN Scanner

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Form 59

[See rules 115 (2)]

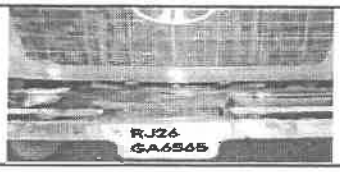
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date		**01/10/2024**
Time	:	**16:30:01 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02700470001724
Registration.No.	:	RJ26GA6565
Date of Registration	:	14/Nov/2007
Month & Year of Manufacturing	:	November-2007
Valid Mobile Number	:	******7798
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.88

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 27 GB/0372

190

218

Government of Rajasthan
Certificate of Registration

RJ T

RJ27GB0372 22/03/2011

03

ALT

RAM SUKH

ROOPA RAM

BASNI SIYA CHARANA SADAS TEH MERTA
CITY Nagaur RJ 342902

RJ T

RJ27GB0372

03/1995

018500/006575

004225 mm

000035

96

Goods Carrier

TATA MOTORS LTD

LPT 1612/42

NP

TRUCK (OPEN BODY)

2/standing

002/00

R.K.Vaishnav
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

(See rules 115 (2))

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ollution Under Control Certificate

uthorised By :
OVERNMENT OF RAJASTHAN

ate		02/10/2024
ime	:	14:17:30 PM
alidity upto	:	01/04/2025

ertificate SL. No.	:	RJ02100110004513
egistration No.	:	RJ27GB0372
ate of Regisiration	:	22/Mar/2011
onth & Year of Manufacturing	:	March-1995
alid Mobile Number	:	******8223
mission Norms	:	BHARAT STAGE I
uel	:	DIESEL
UC Code	:	RJ0210011
STIN	:	
Fees	:	Rs.100.00
IL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

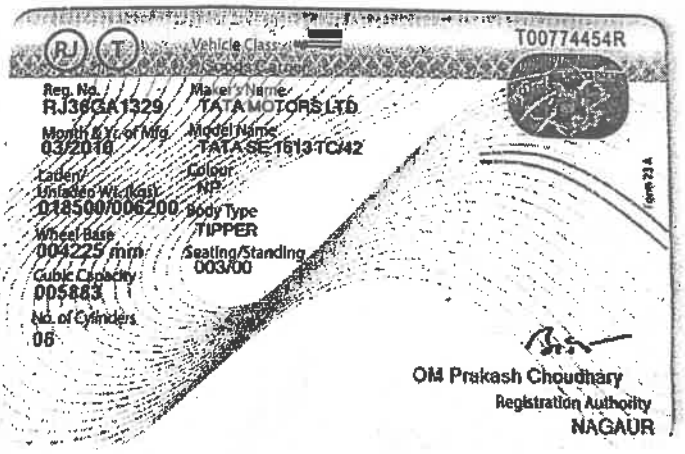
Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Autho Signature with stamp of PUC Operator
60mm x 20 mm

223

21


Government of Rajasthan
Certificate of Registration
RJ
T
Reg. No.
RJ38GA1329
Date of Reg.
14/08/2018
Chassis No.
MAT373145A1C10691
Owner Sr. No.
01
Engine No.
697TC54CZY109535
Owner Name
SITA RAM JAJRA
Son/Daughter/Wife of
KISYA RAM JAJRA
Address
JAJARO KI DHANI DHANAPA TEH MERTA C
ITY Nagaur RJ 342902


RJ
T
Vehicle Class
Goods Carrier
T00774454R
Reg. No.
RJ38GA1329
Maker's Name
TATA MOTORS LTD
Month & Yr. of Mfg.
03/2018
Model Name
TATA SE 1613 TC/42
Laden/
Unladen Wt. (kgs)
018500/006200
Colour
NP
Body Type
TIPPER
Wheel Base
004225 mm
Seating/Standing
003/00
Cubic Capacity
005883
No. of Cylinders
06
form 23 A
OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**30/09/2024**
Time	:	**15:49:10 PM**
Validity upto	:	**29/03/2025**

Certificate SL. No.	:	RJ02100040012044
Registration No.	:	RJ36GA1329
Date of Registration	:	14/Jun/2010
Month & Year of Manufacturing	:	March-2010
Valid Mobile Number	:	******6198
Emission Norms	:	BHARAT STAGE III
Fuel	:	DIESEL
PUC Code	:	RJ0210004
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)	2500 ± 200	
	RPM	RPM	1 ± 0.03	
	Lambda	-		
Smoke Density	Light absorption coefficient	1/metre	2.45	0.51

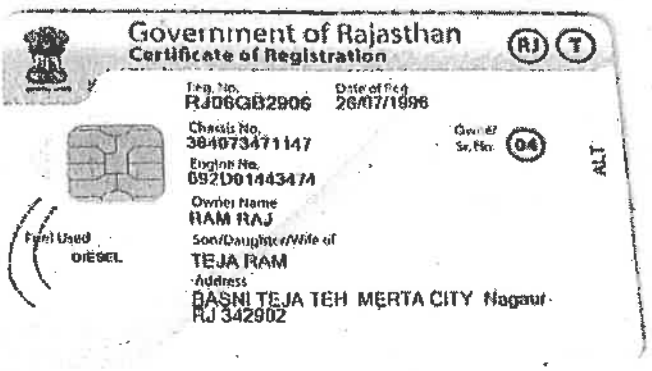
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ06GB2906

Date of Reg.
26/07/1996

Chassis No.
384073471147

Owner Sr. No.
04

Engine No.
092D01443474

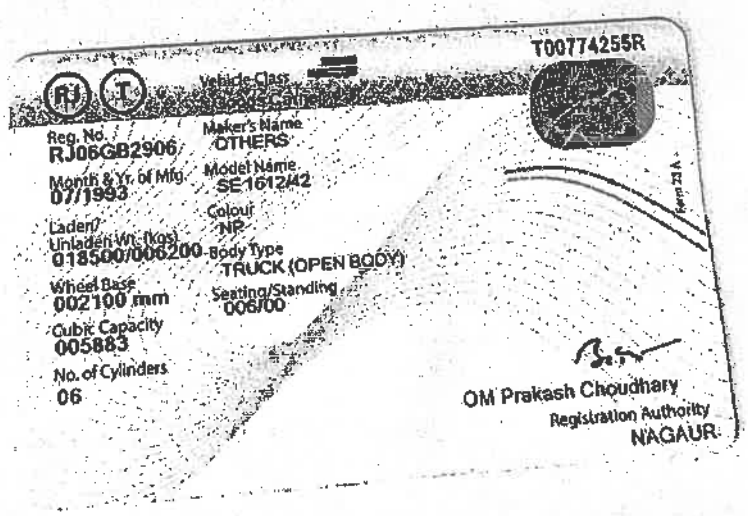
ALT

Owner Name
RAM RAJ

Fuel Used
DIESEL

Son/Daughter/Wife of
TEJA RAM

Address
BASNI TEJA TEH MERTA CITY Nagaur
RJ 342902



T00774255R

RJ T

Vehicle Class
GOODS CAR

Reg. No.
RJ06GB2906

Maker's Name
OTHERS

Month & Yr. of Mfg.
07/1993

Model Name
SE1612/42

Laden/
Unladen Wt. (Kgs)
018500/006200

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
002100 mm

Seating/Standing
006/00

Cubic Capacity
005883

No. of Cylinders
06

Form 23 A

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

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Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**11:21:10 AM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004368
Registration No.	:	RJ06GB2906
Date of Registration	:	26/Jul/1996
Month & Year of Manufacturing	:	July-1993
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

178

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ26GA6546

Date of Reg.
18/12/2007

Chassis No.
37314SKSZ133186

Owner Sr. No.
04

Engine No.
697TC56JSZ143322

Owner Name
KANHAIYA LAL MEENA

Son/Daughter/Wife of
KALYAN SAHAY MEENA

Address
DHANSAL KI DHANI, T-SANGANER, BEELV A KALAN, Jaipur RJ 302022

Fuel Used
DIESEL

ALT

1130416828

RJ T

Reg. No.
RJ26GA6546

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
12/2007

Model Name
SE 1613/42

Laden/ Unladen Wt. (kg)
018500/007100

Colour
NA

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
003/00

Cubic Capacity
005675

No. of Cylinders
06

SAMPATRAM VERMA
Registration Authority

TONK

Date : 30/07/2024

Time : 13:49:34 PM

Validity upto : 29/01/2025

Sample Vehicle with Registration plate

(Size : 60 mm x 80 mm)



Sl. No	Pollutant (as applicable)	Units (as applicable)	Permissible limits
1	Carbon Monoxide (CO)	%	
Idling Emissions	Hydrocarbon (HC)	ppm	
	CO	%	
Regulating Governor	RPM		
	Lambda		

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ15GA4959

Date of Reg.
11/01/2000

Chassis No.
373043LQQ719938

Owner Sr. No.

Engine No.
6970211QQ776260

TO

Owner Name
RAGHUVIR SINGH

Fuel Used
DIESEL

Son/Daughter/Wife of
NARAYAN SINGH

Address
DHADHASANI TEH MERTA CITY Nagaur R J 341510

Form 59

[See rules 115 (2)]

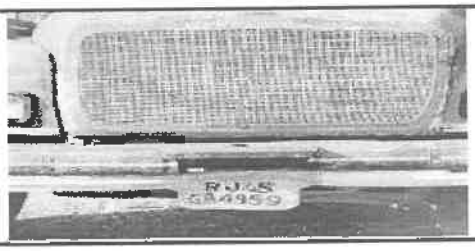
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**28/09/2024**
Time	:	**16:37:15 PM**
Validity upto	:	**27/03/2025**

Certificate SL. No.	:	RJ02100020014031
Registration No.	:	RJ15GA4959
Date of Registration	:	11/Jan/2000
Month & Year of Manufacturing	:	January-1999
Valid Mobile Number	:	******5132
E. ion Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210002
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

180

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.: RJ21GC8318
Date of Reg.: 30/12/2008
Chassis No.: 373341GWZ004320
Owner Sr. No.: 04
Engine No.: 697TC45CWZ111177
Owner Name: PARHLAD RAM
Son/Daughter/Wife of: RAM CHANDRA
Address: WN 06 BASNI SEJA NAGAUR Nagaur RJ 342902
Fuel Used: DIESEL
FIT

T07034450R

RJ T

Reg. No.: RJ21GC8318
Vehicle Class: [redacted]
Maker's Name: TATA MOTORS LTD
Month & Yr. of Mfg.: 12/2003
Model Name: LPT 1613/42
Laden/Unladen Wt. (kgs): 018500/007470
Colour: NA
Body Type: TRUCK (OPEN BODY)
Wheel Base: 004225 mm
Seating/Standing: 004/00
Cubic Capacity: 005675
No. of Cylinders: 6

Form 35A

OM Prakash Choudhary
Registration Authority
NAGAUR

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

10/6

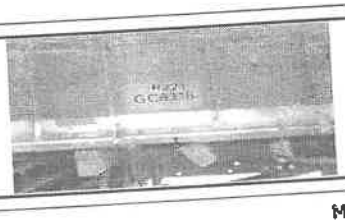
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**09:44:06 AM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02100110004467
Registration No.	:	RJ21GC8318
Date of Registration	:	30/Dec/2006
Month & Year of Manufacturing	:	December-2003
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RT 19 G.D/8372

1981

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Government of Rajasthan
Certificate of Registration

RJ19GD8372 17/11/1999

373043JQQ715142

697D21JQQ761049

RAJESH MEGHWAL

DIESEL

RAMU RAM MEGHWAL

TALANPUR TEH MERTA CITY Nagaur RJ 341510

Ramdeo - 9664116884

T00694645R

RJ19GD8372

11/1999

016200/006250

005883 mm

005883

06

Vehicle Class
Goods Carrier

Maker's Name
TATA MOTORS LTD

Model Name
SE 1613/42

Colour
NP

Body Type
TRUCK (OPEN BODY)

Seating/Standing
006/00

O.P BUDHANIYA

Registration Authority
NAGAUR

Scanned with OKEN Scanner

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Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**02/10/2024**
Time	:	**12:25:48 PM**
Validity upto	:	**01/04/2025**

Certificate SL. No.	:	RJ02700470001755
Registration No.	:	RJ19GD8372
Date of Registration	:	17/Nov/1999
Month & Year of Manufacturing	:	November-1999
Valid Mobile Number	:	******7989
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.19

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

182

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC2316

Date of Reg.
10/10/1997

Chassis No.
360044ESQ716333

Owner Sr. No.
04

Engine No.
697D24ESQ754899

ALT

Owner Name
MAHENDRA TADA

Fuel Used
DIESEL

Son/Daughter/Wife of
DEENA RAM

Address
MANDIR KE SAMNE, VARD NO 07 GRAM PO ST BASNI SEJA GOTAN Nagaur RJ 34290
2

T00774401R

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ21GC2316

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
10/1997

Model Name
SF 1612/42COWL

Laden/ Unladen Wt. (kgs)
018500/007000

Colour
NP

Body Type
TRUCK (OPEN BODY)

Wheel Base
004225 mm

Seating/Standing
003/00

Cubic Capacity
005675

No. of Cylinders
06

OM Prakash Choudhary
Registration Authority
NAGAUR

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**01/10/2024**
Time	:	**12:58:10 PM**
Validity upto	:	**31/03/2025**

Certificate SL. No.	:	RJ02100110004399
Registration No.	:	RJ21GC2316
Date of Registration	:	10/Oct/1997
Month & Year of Manufacturing	:	October-1997
Valid Mobile Number	:	******1369
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
M/L observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

RJ21GC/0882

199

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Government of Rajasthan
Certificate of Registration

RJ T

Reg. No. RJ21GC0882
Date of Reg. 14/07/1999
Chassis No. 373011JQQ715916
Owner Sr No. 04
Engine No. 692022JQQ701958
Owner Name RAVINDRA SUTHAR
Son/Daughter/Wife of RAMNARAYAN
Address WARD NO 08 GRAM POST BASNI SEJA GOT AN. MERTA Nagaur RJ 342902
Fuel Used DIESEL

RTO

Ravindra-ji — 9413136073

T00711651R

RJ T

Reg. No. RJ21GC0882
Month & Yr. of Mfg. 07/1999
Laden/ Unladen Wt. (kgs)
Vehicle Class Goods Carrier
Maker's Name TATA MOTORS LTD
Model Name LPT 1613/42/COWL
Colour NP
Type

Form 23 A

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

199

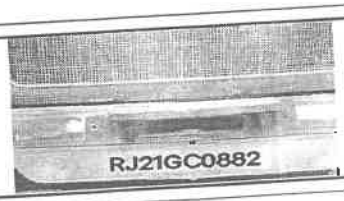
Pollution Under Control Certificate

Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	02/10/2024
Time	:	14:24:37 PM
Validity upto	:	01/04/2025

Certificate SL. No.	:	RJ02700470001785
Registration No.	:	RJ21GC0882
Date of Registration	:	14/Jul/1999
Month & Year of Manufacturing	:	July-1999
Valid Mobile Number	:	*****9977
Emission Norms	:	BHARAT STAGE I
Fuel	:	DIESEL
PUC Code	:	RJ0270047
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.84

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with Stamp of PUC Operator
60mm x 20 mm

200
184

Government of Rajasthan
Certificate of Registration

RJ T

Reg. No.
RJ21GC6485

Date of Reg.
28/12/2005

Chassis No.
373145MUZ192923

Owner Sr. No.
02

FIT

Engine No.
697TC56MUZ143160

Owner Name
KISHANA RAM

Son/Daughter/Wife of
S/O RAM KARAN

Fuel Used
DIESEL

Address
DHANAPA TEH MERTA CITY NAGAUR RJ 9
99999

Scanned with CamScanner

किशनाराम

T00952743R

RJ T

Vehicle Class
Goods Carrier

Reg. No.
RJ21GC6485

Maker's Name
TATA MOTORS LTD

Month & Yr. of Mfg.
12/2005

Model Name
SE1613/42 COWL

Laden/ Unladen Wt. (kgs)
018500/006200

Colour
NA

Wheel Base
003625 mm

Body Type
TRUCK (OPEN BODY)

Cubic Capacity
005675

Seating/Standing
006/00

No. of Cylinders
06

OM Prakash Choudhary
Registration Authority

Scanned with CamScanner

Scanned with OKEN Scanner

Form 59

[See rules 115 (2)]

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Pollution Under Control Certificate

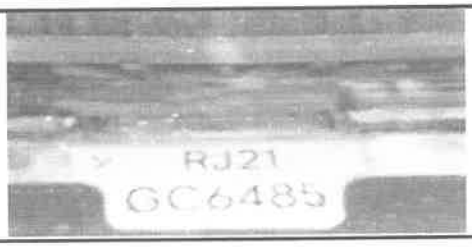
Authorised By :
GOVERNMENT OF RAJASTHAN

Date	:	**05/10/2024**
Time	:	**07:51:33 AM**
Validity upto	:	**04/04/2025**

RJ21GC6485

Certificate SL. No.	:	RJ02100110004605
Registration No.	:	RJ21GC6485
Date of Registration	:	28/Dec/2005
Month & Year of Manufacturing	:	December-2005
Valid Mobile Number	:	******6584
Emission Norms	:	BHARAT STAGE II
Fuel	:	DIESEL
PUC Code	:	RJ0210011
GSTIN	:	
Fees	:	Rs.100.00
MIL observation	:	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to https://puc.parivahan.gov.in

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Wolkem INDIA LIMITED
Laboratory : E- 102, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan (INDIA)
Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com
www.wolkem.com

Report No.20240628002/A

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 26.06.2024/10:05AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Basni Seja (Buffer Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part6, Part4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	413	Minutes
2.	Average Flow rate for PM_{10}	1.165	M^3/ Min
3.	Ambient Temperature	31.4	°C
4.	Relative Humidity	37	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	PM_{10}	IS:5182 (Part-23)	µg/m³	58.62	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	µg/m³	30.11	60
3.	SO_2	IS:5182 (Part-2)	µg/m³	9.08	80
4.	NO_2	IS:5182 (Part-6)	µg/m³	13.16	80
5.	SPM	IS:5182 (Part-4)	µg/m³	304.12	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajastha)

Note

1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
2. The results listed refer only to the tested sample (s) and parameter (s) Endorsement of product is neither inferred nor implied.
3. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
4. The samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.
5. Any discrepancy in test results should be reported within 15 days.

End of Report

Registered & Corporate Office :
"Wolkem House", E-101, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan-India
Phone : +91 294 2494600 - 02 E-mail : info@wolkem.com
CIN- U29299RJ1971PLC001379

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Laboratory : E- 102, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan (INDIA)
Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com
www.wolkem.com

Report No.20240628002/B

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 26.06.2024/10:05AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Basni Seja (Buffer Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	31.4	°C
2.	Relative Humidity	37	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.40	04

Tested By
(Leena Sharma)
Chemist

Authorized Signatory
(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ E-102, M.I.A. UDAIPUR (Rajastha) ★ Enviromental & Chemical Laboratory

Note
1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
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4. The samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.
5. Any discrepancy in test results should be reported within 15 days.

End of Report

Registered & Corporate Office :
"Wolkem House", E-101, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan-India
Phone : +91 294 2494600 - 02 E-mail : info@wolkem.com
CIN- U29299RJ1971PLC001379

NABET
IAS-AN
OHSAS
Certificate No. 01130126322
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Wolkem INDIA LIMITED
Laboratory : E- 102, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan (INDIA)
Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com
www.wolkem.com

Report No. 20240628010/A

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/S Rajshree Lime Stone Mines - 2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 26.06.2024/10:40AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Blasting Site (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part 6, Part 4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	424	Minutes
2.	Average Flow rate for PM_{10}	1.165	M^3/ Min
3.	Ambient Temperature	31.7	°C
4.	Relative Humidity	37	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Fugitive Emission					
1.	PM_{10}	IS:5182 (Part-23)	$\mu g/m^3$	72.18	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	$\mu g/m^3$	46.22	60
3.	SO_2	IS:5182 (Part-2)	$\mu g/m^3$	11.28	80
4.	NO_2	IS:5182 (Part-6)	$\mu g/m^3$	13.36	80
5.	SPM	IS:5182 (Part-4)	$\mu g/m^3$	386.14	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-2, M.I.A. UDAIPUR (Rajastha)

Note

1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
2. The results listed refer only to the tested sample (s) and parameter (s) Endorsement of product is neither inferred nor implied.
3. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
4. The samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.
5. Any discrepancy in test results should be reported within 15 days.

End of Report

Registered & Corporate Office :
"**Wolkem House**", E-101, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan-India
Phone : +91 294 2494600 - 02 E-mail : info@wolkem.com
CIN- U29299RJ1971PLC001379

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Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com
www.wolkem.com

Report No. 20240628010/B

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/S Rajshree Lime Stone Mines - 2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 26.06.2024/10:40AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Blasting Site (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	31.7	°C
2.	Relative Humidity	37	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.52	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajastha)

Note

1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
2. The results listed refer only to the tested sample (s) and parameter (s) Endorsement of product is neither inferred nor implied.
3. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
4. The samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.
5. Any discrepancy in test results should be reported within 15 days.

End of Report

Registered & Corporate Office :
"Wolkem House", E-101, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan-India
Phone : +91 294 2494600 - 02 E-mail : info@wolkem.com
CIN- U29299RJ1971PLC001379

NABET
JAS-ANZ
OHSAS
Certificate No. 01130126322

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Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com
www.wolkem.com

Report No. 20240628011/A

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 24.06.2024/05:45PM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Sizing & Screening Plant + Transportation (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part6, Part4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	476.4	Minutes
2.	Average Flow rate for PM_{10}	1.12	M^3/ Min
3.	Ambient Temperature	34.4	°C
4.	Relative Humidity	28	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Fugitive Emission					
1.	PM_{10}	IS:5182 (Part-23)	µg/m³	64.21	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	µg/m³	30.62	60
3.	SO_2	IS:5182 (Part-2)	µg/m³	9.44	80
4.	NO_2	IS:5182 (Part-6)	µg/m³	12.18	80
5.	SPM	IS:5182 (Part-4)	µg/m³	396.12	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajastha)

Note

1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
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End of Report

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Report No. 20240628011/B

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 24.06.2024/05:45PM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Sizing & Screening Plant + Transportation (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	34.4	°C
2.	Relative Humidity	28	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.48	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ M.I.A. UDAIPUR (Rajastha)

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Report No. 20240628012/A

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 24.06.2024/06:30PM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Weigh Bridge + Transportation Site (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part 6, Part 4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	484	Minutes
2.	Average Flow rate for PM_{10}	1.15	M^3/ Min
3.	Ambient Temperature	34.8	°C
4.	Relative Humidity	28	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Fugitive Emission					
1.	PM_{10}	IS:5182 (Part-23)	$\mu g/m^3$	61.26	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	$\mu g/m^3$	30.08	60
3.	SO_2	IS:5182 (Part-2)	$\mu g/m^3$	9.04	80
4.	NO_2	IS:5182 (Part-6)	$\mu g/m^3$	11.16	80
5.	SPM	IS:5182 (Part-4)	$\mu g/m^3$	401.82	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajasthan)

Note
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Report No. 20240628012/B

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 24.06.2024/06:40PM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Weigh Bridge + Transportation Site (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	34.8	°C
2.	Relative Humidity	28	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.56	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ M.I.A. UDAIPUR (Rajastha)

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Report No. 20240628013/A

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta, Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 24.06.2024/09:10AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : GKU Sawai Village Basni Seja (Buffer Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part 4, Part 4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	416	Minutes
2.	Average Flow rate for PM_{10}	1.145	M^3/ Min
3.	Ambient Temperature	30.1	°C
4.	Relative Humidity	42	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	PM_{10}	IS:5182 (Part-23)	µg/m^3	46.19	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	µg/m^3	22.79	60
3.	SO_2	IS:5182 (Part-2)	µg/m^3	6.80	80
4.	NO_2	IS:5182 (Part-6)	µg/m^3	8.40	80
5.	SPM	IS:5182 (Part-4)	µg/m^3	322.00	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-101, M.I.A. UDAIPUR (Rajastha)

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Report No. 20240628013/B

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta, Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 24.06.2024/09:10AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : GKU Sawai Village Basni Seja (Buffer Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	30.1	°C
2.	Relative Humidity	42	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.46	04

Tested By

Leena

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-92, M.I.A. UDAIPUR (Rajastha)

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Report No. 20240628014/A

Report Issue Date: 12.07.2024

TEST REPORT

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   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta, Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 24.06.2024/09:45AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Ram Nagar Village (Buffer Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part 6, Part 4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	485	Minutes
2.	Average Flow rate for PM_{10}	1.125	M^3/ Min
3.	Ambient Temperature	30.7	°C
4.	Relative Humidity	41	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	PM_{10}	IS:5182 (Part-23)	$\mu g/m^3$	52.40	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	$\mu g/m^3$	28.14	60
3.	SO_2	IS:5182 (Part-2)	$\mu g/m^3$	7.62	80
4.	NO_2	IS:5182 (Part-6)	$\mu g/m^3$	8.02	80
5.	SPM	IS:5182 (Part-4)	$\mu g/m^3$	342.20	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ M.I.A. UDAIPUR (Rajastha)

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Report No. 20240628014/B

Report Issue Date: 12.07.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta, Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 24.06.2024/09:45AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : 28.06.2024 to 11.07.2024
8. **Name of Location** : Ram Nagar Village (Buffer Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	30.7	°C
2.	Relative Humidity	41	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.44	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajastha)

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www.wolkem.com

Report Issue Date: 12.07.2024

TEST REPORT

(Noise Level Monitoring)

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni,Tehsil-Metra,Dist. Nagaur(Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date of Monitoring** : 24.06.2024 to 26.06.2024
4. **Sample Identification** : NA
5. **Condition of sample** : NA
6. **Sample received on** : 28.06.2024
7. **Period of Analysis** : NA
8. **Test Methods Reference** : IS: 9989– 1981 (Reaffirmed 2014)

Noise Level Monitoring Results

S. No	Report No.	Station Point	Sound pressure Level dB	
			Maximum	Minimum
1.	20240628020	Working Pit Mine No. 2 Core Zone	62.8	52.7
2.	20240628021	GKU Sawai Village Basani Seja	52.1	53.3
3.	20240628022	Basni Village	53.2	45.2
4.	20240628024	Ram Nagar Village	51.8	46.4

CPCB Norms

S. No	Category of area	Limits in dB(A) Leq
		6 AM to 10 PM
1.	Industrial area	75.0
2.	Commercial area	65.0
3.	Residential area	55.0
4.	Silence area	50.0

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ M.I.A. UDAIPUR (Rajasthan) F10

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Report No.20240321002/A

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 18.03.2024/11:05AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Basni Seja (Buffer Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part6, Part4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	410	Minutes
2.	Average Flow rate for PM_{10}	1.15	M^3/ Min
3.	Ambient Temperature	30.0	°C
4.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	PM_{10}	IS:5182 (Part-23)	µg/m³	60.66	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	µg/m³	32.32	60
3.	SO_2	IS:5182 (Part-2)	µg/m³	10.05	80
4.	NO_2	IS:5182 (Part-6)	µg/m³	14.08	80
5.	SPM	IS:5182 (Part-4)	µg/m³	318.98	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-112, M.I. A. UDAIPUR (Rajastha)

Note

1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
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End of Report

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Report No.20240321002/B

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 18.03.2024/11:05AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Basni Seja (Buffer Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	30.0	°C
2.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.44	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ M.I.A. UDAIPUR (Rajasthan)

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Report No. 20240321010/A

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/S Rajshree Lime Stone Mines - 2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 20.03.2024/08:30AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Blasting Site (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part 6, Part 4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	425	Minutes
2.	Average Flow rate for PM_{10}	1.17	M^3/ Min
3.	Ambient Temperature	28.0	°C
4.	Relative Humidity	17	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Fugitive Emission					
1.	PM_{10}	IS:5182 (Part-23)	$\mu g/m^3$	74.61	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	$\mu g/m^3$	48.19	60
3.	SO_2	IS:5182 (Part-2)	$\mu g/m^3$	13.22	80
4.	NO_2	IS:5182 (Part-6)	$\mu g/m^3$	15.40	80
5.	SPM	IS:5182 (Part-4)	$\mu g/m^3$	399.48	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajasthan)

Note

1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
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www.wolkem.com

Report No. 20240321010/B

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/S Rajshree Lime Stone Mines - 2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 20.03.2024/08:30AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Blasting Site (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	28.0	°C
2.	Relative Humidity	17	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.58	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ P-22, M.I.A. UDAIPUR (Rajastha)

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Report No. 20240321011/A

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 18.03.2024/05:50PM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Sizing & Screening Plant + Transportation (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part6, Part4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	540	Minutes
2.	Average Flow rate for PM_{10}	1.11	M^3/ Min
3.	Ambient Temperature	31.0	°C
4.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Fugitive Emission					
1.	PM_{10}	IS:5182 (Part-23)	$\mu g/m^3$	65.40	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	$\mu g/m^3$	33.47	60
3.	SO_2	IS:5182 (Part-2)	$\mu g/m^3$	10.30	80
4.	NO_2	IS:5182 (Part-6)	$\mu g/m^3$	14.14	80
5.	SPM	IS:5182 (Part-4)	$\mu g/m^3$	402.57	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-112, M.I.A. UDAIPUR (Rajasthan)

Note

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www.wolkem.com

Report No. 20240321011/B

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 18.03.2024/05:50PM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Sizing & Screening Plant + Transportation (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	31.0	°C
2.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.51	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ 102, M.I.A. UDAIPUR (Rajastha)

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End of Report

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Report No. 20240321012/A

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 19.03.2024/09:00AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Weigh Bridge + Transportation Site (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part 6, Part 4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	483	Minutes
2.	Average Flow rate for PM_{10}	1.16	M^3/ Min
3.	Ambient Temperature	30.0	°C
4.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Fugitive Emission					
1.	PM_{10}	IS:5182 (Part-23)	$\mu g/m^3$	63.00	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	$\mu g/m^3$	32.43	60
3.	SO_2	IS:5182 (Part-2)	$\mu g/m^3$	10.06	80
4.	NO_2	IS:5182 (Part-6)	$\mu g/m^3$	12.75	80
5.	SPM	IS:5182 (Part-4)	$\mu g/m^3$	413.72	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ 102, M.I.A. UDAIPUR (Rajastha)

Note

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Report No. 20240321012/B

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta ,Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 19.03.2024/09:00AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Weigh Bridge + Transportation Site (Fugitive Emission) (Core Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	30.0	°C
2.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.61	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajastha)

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www.wolkem.com

Report No. 20240321013/A

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta, Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 18.03.2024/06:10PM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : GKU Sawai Village Basni Seja (Buffer Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part 4, Part 4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	413	Minutes
2.	Average Flow rate for PM_{10}	1.045	M^3/ Min
3.	Ambient Temperature	30.0	°C
4.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	PM_{10}	IS:5182 (Part-23)	µg/m^3	49.70	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	µg/m^3	26.25	60
3.	SO_2	IS:5182 (Part-2)	µg/m^3	7.33	80
4.	NO_2	IS:5182 (Part-6)	µg/m^3	9.70	80
5.	SPM	IS:5182 (Part-4)	µg/m^3	332.36	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ M. I. A. UDAIPUR (Rajastha)

Note

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End of Report

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Report No. 20240321013/B

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta, Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 18.03.2024/06:10PM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : GKU Sawai Village Basni Seja (Buffer Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	30.0	°C
2.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.50	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajastha)

Note
1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
2. The results listed refer only to the tested sample (s) and parameter (s) Endorsement of product is neither inferred nor implied.
3. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
4. The samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.
5. Any discrepancy in test results should be reported within 15 days.

End of Report

Registered & Corporate Office :
"Wolkem House", E-101, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan-India
Phone : +91 294 2494600 - 02 E-mail : info@wolkem.com
CIN- U29299RJ1971PLC001379

NABET
IAS-ANZ
OHSAS
Certificate No. 01130126322

Our Commitment.. Your Trust

Wolkem INDIA LIMITED
Laboratory : E- 102, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan (INDIA)
Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com
www.wolkem.com

Report No. 20240321014/A

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta, Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 19.03.2024/08:00AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Ram Nagar Village (Buffer Zone)
9. **Method of Sampling** : IS: 5182(Part 23, Part 2, Part 6, Part 4) & Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Duration of Survey	483	Minutes
2.	Average Flow rate for PM_{10}	1.15	M^3/ Min
3.	Ambient Temperature	31.0	°C
4.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	PM_{10}	IS:5182 (Part-23)	$\mu g/m^3$	56.53	100
2.	$PM_{2.5}$	WIL/SOP No. 10/25 Issue date 01.05.2019	$\mu g/m^3$	31.18	60
3.	SO_2	IS:5182 (Part-2)	$\mu g/m^3$	8.02	80
4.	NO_2	IS:5182 (Part-6)	$\mu g/m^3$	9.61	80
5.	SPM	IS:5182 (Part-4)	$\mu g/m^3$	350.35	-

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajastha)

Note

1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
2. The results listed refer only to the tested sample (s) and parameter (s) Endorsement of product is neither inferred nor implied.
3. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
4. The samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.
5. Any discrepancy in test results should be reported within 15 days.

End of Report

Registered & Corporate Office :
"Wolkem House", E-101, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan-India
Phone : +91 294 2494600 - 02 E-mail : info@wolkem.com
CIN- U29299RJ1971PLC001379

TC-5941
Our Commitment.. Your Trust

Wolkem INDIA LIMITED
Laboratory : E- 102, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan (INDIA)
Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com
www.wolkem.com

Report No. 20240321014/B

Report Issue Date: 03.04.2024

TEST REPORT

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni, Tehsil-Merta, Dist. Nagaur (Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date & Time of Monitoring** : 19.03.2024/08:00AM
4. **Sample Identification** : Air Sample
5. **Condition of sample** : Sealed/Ok
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : 21.03.2024 to 02.04.2024
8. **Name of Location** : Ram Nagar Village (Buffer Zone)
9. **Method of Sampling** : Instrument Manual

S. No	Monitoring Details	Results	Unit
1.	Ambient Temperature	31.0	°C
2.	Relative Humidity	14	%

Results Ambient Air Quality

S. No	Parameters	Test Method	Unit	Results	NAAQS (CPCB Norms) New Delhi dt. 18th Nov. 2009
Chemical Testing– Atmospheric Pollution – Ambient Air					
1.	CO	By CO Meter	µg/m³	0.51	04

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ PLOT NO. 12, M.I.A. UDAIPUR (Rajastha)

Note

1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
2. The results listed refer only to the tested sample (s) and parameter (s) Endorsement of product is neither inferred nor implied.
3. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
4. The samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.
5. Any discrepancy in test results should be reported within 15 days.

End of Report

Registered & Corporate Office :
"**Wolkem House**", E-101, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan-India
Phone : +91 294 2494600 - 02 E-mail : info@wolkem.com
CIN- U29299RJ1971PLC001379

NABET
JAS-ANZ
OHSAS
Certificate No. 01130126322

Our Commitment.. Your Trust

Wolkem INDIA LIMITED
Laboratory : E- 102, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan (INDIA)
Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com
www.wolkem.com

Report Issue Date: 03.04.2024

TEST REPORT

(Noise Level Monitoring)

1. **Name of Customer** : M/s Rajshree Lime Stone Mines -2
   Area – 400.7Hect. ML No. 3/95
   Ultratech Cement Limited (Unit – Birla White),
   Village- Basni,Tehsil-Metra,Dist. Nagaur(Rajasthan)
2. **Purchase order Number** : BW/BWF/6204010319 Dated: - 17.08.2022
3. **Date of Monitoring** : 18.03.2024 to 20.03.2024
4. **Sample Identification** : NA
5. **Condition of sample** : NA
6. **Sample received on** : 21.03.2024
7. **Period of Analysis** : NA
8. **Test Methods Reference** : IS: 9989– 1981 (Reaffirmed 2014)

Noise Level Monitoring Results

S. No	Report No.	Station Point	Sound pressure Level dB	
			Maximum	Minimum
1.	20240321020	Working Pit Mine No. 2 Core Zone	63.9	54.6
2.	20240321021	GKU Sawai Village Basani Seja	54.4	51.8
3.	20240321022	Basni Village	52.1	47.3
4.	20240321023	Ram Nagar Village	52.6	48.9

CPCB Norms

S. No	Category of area	Limits in dB(A) Leq
		6 AM to 10 PM
1.	Industrial area	75.0
2.	Commercial area	65.0
3.	Residential area	55.0
4.	Silence area	50.0

Tested By

(Leena Sharma)
Chemist

Authorized Signatory

(Amreesh Kumar)
Head & Dy. GM

WOLKEM INDIA LIMITED ★ Enviromental & Chemical Laboratory ★ E-102, M.I.A. UDAIPUR (Rajasthan)

1. **Complaint Register is available in lab / Email ID** amrish.malik@wolkem.com
2. The results listed refer only to the tested sample (s) and parameter (s) Endorsement of product is neither inferred nor implied.
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4. The samples will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.
5. Any discrepancy in test results should be reported within 15 days.

End of Report

Registered & Corporate Office :
"Wolkem House", E-101, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan-India
Phone : +91 294 2494600 - 02 E-mail : info@wolkem.com
CIN- U29299RJ1971PLC001379

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2.1 GREEN BELT DEVELOPMENT PROGRAMME

Green belt development is the most effective pollution control measures in the mining projects. Trees play vital role in keeping the ground level concentration in control within the project and its surrounding premises and also in preventing the horizontal dispersion of the pollutants to the surrounding areas. They are very effective in trapping the pollution causing agents viz. dust and gaseous pollutants. The green belt is being proposed for following objectives:

- Arresting of fugitive dust emission.
- Noise pollution control.
- Prevention of soil erosion.
- Balancing eco environment.
- Aesthetics.

Development of green belt and other form of greenery shell is implemented in and around the mine lease area. While making choice of plant species for green belts, weight age is given to local variety/ native species. At present, more than 36,000 plants have been planted in lease area and more than 8,000 plants have been planted in nearby schools, Dhani and also given to the Villagers.

2.2 PLANTATION STATUS AT RAJASHREE LIMESTONE MINE NO.2

Table 2.1: Category: Within the Mining Lease By the effort of Lessee

S. No	Year	Plantation Done in Nos.	Survival Plants in Nos.	Survival Rate In %	Name of major species
1	1995	252	130	51.59	Eucalptus, Neem, Desi Babul, banayan Saras, JungalJalabi, Anar, Orange, Ber, Papita, Kerunda, Imlli, Asholk, Jetroffa, Neem, Gulmohar, Nimbo, Marwarteek, Arundi, sehtoot, sesham, Bogan vellia, Parkigsonia, Karanj, ardu, karanj, amrood, khejri, mango, gulab,
2	1996	75	36	48.00	
3	1997	110	51	46.36	
4	1998	105	52	49.52	
5	1999	804	402	50.00	
6	2000	908	163	17.95	
7	2001	732	532	72.68	
8	2002	802	670	83.54	
9	2003	910	679	74.62	
10	2004	1,198	779	65.03	
11	2005	625	600	96.00	
12	2006	1,690	1,650	97.63	
13	2007	750	720	96.00	
14	2008	1,000	880	88.00	
15	2009	1,110	832	74.95	
16	2010	2,700	1,890	70.00	
17	2011	1,400	980	70.00	
18	2012	1,990	1,293	64.97	

19	2013	1,050	788	75.05	
20	2014	2,000	1,500	75.00	
21	2015	1,100	957	87.00	
22	2016	1,500	900	60.00	
23	2017	1,000	715	71.50	
24	2018	1,500	1,150	76.67	
25	2019	5,000	4,800	96.00	
26	2020	6,000	6,000	100.00	
Cumulative So Far		**36,311**	**29,149**	**80.28**	

Table 2.2: Within Lease with joint effort of Lessee & owner of tube well/ Farmer

Cumulative So far	Nos of plant Planted	Survive	Species	Area covered in Ha.
	8,250	8,097	Neem, Annar, Ber, Amrud, Amla, Khejari, Gulmohar, Nimbo, Marwar teek, Arundi	8.5
Gist of plantation in Mine No Mine No. 2 as on 31st October 2020				
Category		**Nos of Plant planted**	**Survive**	**Area covered in Ha.**
By the effort of Lessee		36,311	29,149	29.50
***By Joint effort of lessee & owner of Tube well/ Farmer**		8,250	8,097	8.50
Total		**44,561**	**37,246**	**38.0**

Table 2.3: Existing Plantation Details till Sept. 2020 at Mine No. 2 (03/1995)

S. No.	Plantation Area Description	Area (Ha.)	Sapling Planted	Survival
1	Office & adjacent area with lease boundary	4.00	3,800	3,482
2	Along Roads	0.15	200	180
3	New Plantation Area Near Dump at lease boundary, Non-mineralized area	9.50	12,500	9,512
4	Old Plantation Area Near Dump and over the dump, Non-mineralized area	6.00	8,350	6,075
5	Plantation on dump near office at lease boundary	2.00	1,561	1,225
6	Plantation along Lease boundary	8.50	9,900	8,675
7	Other farmland plantation	8.00	8,250	8,097
	Total	**38.15**	**44,561**	**37,246**

(ज्ञानचन्द)
उप वन संरक्षक
नागौर

Rajashree Limestone Mine No. 2 ML No. 03/1995, Plantation details						
S.NO	YEAR	PLANTATION DONE IN NOS.	AREA COVERED IN HA.	SURVIVED PLANTS IN NOS.	SURVIVAL RATE %	Name of major species
1	2020-2021	3427	3	3200	93	Neem, Desi Babul, Saras, Jungal Jalabi, Anar Ber, Kerunda, Imlli, Asholk, Jetroffa, Neem, Gulmohar, Nimbo, Marwar teek, Arundi, sesham, Bogan vellia, Parkig sonia, Karanj, ardu, karanj, amrood, khejri, banyan, peepal
2	2021-2022	4000	2.93	3800	95	
3	2022-2023	4000	3	3800	95	
4	2023-2024	2500	2	2375	95	
5	2024-2025	2500	2.5	2500	100	
Total		**16427**	**13.43**	**15675**		

For UltraTech Cement Limited
(Unit : Birla White)

Authorised Signatory

SERVICE ORDER

Format No :

Company
ULTRATECH CEMENT LIMITED
(UNIT:BIRLA WHITE)
WORKS:RAJASHREE NAGAR
TEHSIL: BHOPAL GARH, DIST: JODHPUR
(RAJ) - 342606
INDIA
Phone : 2920264040
Fax : 2920264222
Contact: MR. KULDEEP SHEKHAWAT
Email :kuldeep.shekhawat@adityabirla.com

Vendor Code : 817104
KISHAN CONSTRUCTION AND SUPPLIERS
BASNI SEJA, MERTA CITY
NAGAUR - 342902
INDIA
Phone : 8290807941
Fax :
Email : devkaranjajra@gmail.com
Mobile :
Contact :

Service Order :BW/BWA/6204008544
Document Date : 15.07.2021
Validity Period : 16.07.2021-15.07.2022

Dear Sirs,

We are pleased to place our order on you for the following materials /services subject to terms & conditions and instructions specified here.

Item	Indent No / Date	Service	Code / Description	Item Qty	UoM	Item Price INR	Disnt %	Net Value (INR) (Inc Dis & Oth)
10	20955334 20.05.2021		Plantation work at Mine-2	1.000	AU	2242500.00		2242500.00
0010			Plantation work at Mine 2	4,000	Nos	450.00		
0020			Construction of Kachcha wall 5 ft high	3,500	FT	115.00		
0030			JCB Work on Hour basis	40.0	HR	1,000.00		

Total value of WO in **INR**(Excluding Duties and Taxes) : 2,242,500.00

Rupees Twenty Two Lakhs Forty Two Thousand Five Hundred

TERMS & CONDITIONS

Central GST	:	9 %
State GST	:	9 %
Service Location	:	ULTRATECH CEMENT LIMITED
	:	WORKS:RAJASHREE NAGAR
	:	TEHSIL: BHOPAL GARH, DIST: JODHPUR (RAJ) - 342606
Completion Period	:	15.07.2022
Insurance of Person	:	Your Account
Payment Terms	:	Refer text "terms of payment " in header

GST DETAILS

GSTIN No	:	08AAACL6442L1ZA
Income Tax PAN Number	:	AAACL6442L

PURCHASE ORDER
(Domestic PO)

Format No :
Company
ULTRATECH CEMENT LIMITED
(UNIT:BIRLA WHITE)
WORKS:RAJASHREE NAGAR
TEHSIL: BHOPAL GARH, DIST: JODHPUR
(RAJ) - 342606
INDIA
Phone: 2920264040
Fax : 2920264222
Contact: MR VIKRAM SINGH SHEKHAWAT
Email :vikram.shekhawat@adityabirla.com

Purchase Order :BW/BWA/6204010156
Document Date : 09.07.2022
Validity Period : 11.07.2022-10.09.2024

Vendor Code : 704990
SALASAR TRANSPORT COMPANY
VEER TEJA COLONY,
GOTAN, DISTT- NAGAUR
GOTAN - 232902
INDIA
Phone : 9460221629
Fax :
Email : ravimundel1.10@gmail.com
Mobile :
Contact : RAM PRAKASH MUNDEL

Dear Sirs,

We are pleased to place our order on you for the following materials /services subject to terms & conditions and instructions specified here.

Item	Indent No Date	Material Code Material Description	Item Qty	UoM	Item Price INR	Disnt %	Net Value (INR) (Inc Dis & Oth)
10	21025501 21.05.2022	Plantation of 4000 sapling incl all	1.000	AU	1400000.00		1400000.00
0010		Plantation of 4000 sapling incl all	4,000	Nos	350.00		

Total value of PO in **INR**(Excluding Duties and Taxes) : 1,400,000.00

Rupees Fourteen Lakhs

TERMS & CONDITIONS

Central GST	:	9 %
State GST	:	9 %
Freight	:	
Packing & Forwarding	:	NIL
Handling Charges	:	NIL
Incoterms	:	/
Dispatch Mode	:	
Delivery Address	:	ULTRATECH CEMENT LIMITED
	:	WORKS:RAJASHREE NAGAR
	:	TEHSIL: BHOPAL GARH, DIST: JODHPUR (RAJ) - 342606
Delivery Period	:	09.07.2022
Packing Instruction	:	
Insurance	:	Our Account
Payment Terms	:	Within 30 Days After Receipt Of Material

GST DETAILS

GSTIN No	:	08AAACL6442L1ZA
Income Tax PAN Number	:	AAACL6442L

PURCHASE ORDER
(Domestic PO)

Format No :
Company
ULTRATECH CEMENT LIMITED
(UNIT:BIRLA WHITE)
WORKS:RAJASHREE NAGAR
TEHSIL: BHOPAL GARH, DIST: JODHPUR
(RAJ) - 342606
INDIA
Phone : 2920264040
Fax : 2920264222
Contact: MR VIKRAM SINGH SHEKHAWAT
Email :vikram.shekhawat@adityabirla.com

Vendor Code : 817104
KISHAN CONSTRUCTION AND SUPPLIERS
BASNI SEJA, MERTA CITY
NAGAUR - 342902
INDIA
Phone : 8290807941
Fax :
Email : devkaranjajra@gmail.com
Mobile :
Contact :

Purchase Order :BW/BWA/6204010621
Document Date : 22.10.2022
Validity Period : 22.10.2022-31.12.2023

Dear Sirs,

We are pleased to place our order on you for the following materials /services subject to terms & conditions and instructions specified here.

Item	Indent No / Date	Material Code / Material Description	Item Qty	UoM	Item Price INR	Disnt %	Net Value (INR) (Inc Dis & Oth)
10	21046814 13.09.2022	1.000 Maintenance of 10000 sapling till a year		AU	1500000.00		1500000.00
0010		1 Maintenance of 10000 sapling till a year		AU	1,500,000.00		

Total value of PO in **INR**(Excluding Duties and Taxes) : 1,500,000.00

Rupees Fifteen Lakhs

TERMS & CONDITIONS

Central GST	:	9 %
State GST	:	9 %
Freight	:	INCLUSIVE
Packing & Forwarding	:	NIL
Handling Charges	:	NIL
Incoterms	:	FOR / MINES
Dispatch Mode	:	
Delivery Address	:	ULTRATECH CEMENT LIMITED
	:	WORKS:RAJASHREE NAGAR
	:	TEHSIL: BHOPAL GARH, DIST: JODHPUR (RAJ) - 342606
Delivery Period	:	31.12.2022
Packing Instruction	:	
Insurance	:	Your Account
Payment Terms	:	Refer text "terms of payment " in header

GST DETAILS

GSTIN No	:	08AAACL6442L1ZA
Income Tax PAN Number	:	AAACL6442L

PURCHASE ORDER
(Domestic PO)

Format No :
Company
ULTRATECH CEMENT LIMITED
(UNIT:BIRLA WHITE)
WORKS:RAJASHREE NAGAR
TEHSIL: BHOPAL GARH, DIST: JODHPUR
(RAJ) - 342606
INDIA
Phone : 2920264040
Fax : 2920264222
Contact: PRAKASH CHAND JAIN
Email :prakash.jain@adityabirla.com

Vendor Code : 139645
National Environmental Engineering -Research Institute
Nehru Marg, Nagpur
Nagpur - 440020
INDIA
Phone : 9028958258
Fax :
Email : r_karthik@neeri.res.in
Mobile : 9422333366
Contact :

Purchase Order :BW/BWF/6204009590
Document Date : 01.04.2022
Validity Period : 01.04.2022-30.09.2023

Dear Sirs,

We are pleased to place our order on you for the following materials /services subject to terms & conditions and instructions specified here.

Item	Indent No / Date	Material Code / Material Description	Item Qty	UoM	Item Price INR	Disnt %	Net Value (INR) (Inc Dis & Oth)
10	21005001 23.02.2022	Regeneration and assimilation of fauna	1.000	AU	1000000.00		1000000.00
0010			1	Nos	1,000,000.00		

Regeneration and assimilation of fauna

"Regeneration and assimilation of natural flora to develop green belt in safety zone of the mining lease area at Nagaur, Jodhpur, Rajasthan using phyto hydraulic management system technology and also providing the alternative solution of safety zone plantation. HRTS based Technology
The scope of work is as under.
1. Site Visit and Preliminary survey.
2. Characterization of mine soil with respect to physical, chemical and biological properties.
3. Designing of Greenbelt.
4. Implementation of technology as per CSIR-NEERI design and specification in compliance of MOEFCC condition.
5. Periodic evaluation of rhizospheric development for physical, chemical and biological parameters.
6. Monitoring growth response of different plant species periodically and identification of specific developments.
7. Submission of NEERI Studied Report as per EC Condition and Topographic Condition of an area. Report should also complied EC Condi tion of all Green Belt development programme at Mine 2

Total value of PO in **INR**(Excluding Duties and Taxes) : 1,000,000.00

Rupees Ten Lakhs

TERMS & CONDITIONS

PURCHASE ORDER
(Domestic PO)

Format No :
Company
ULTRATECH CEMENT LIMITED
(UNIT:BIRLA WHITE)
WORKS:RAJASHREE NAGAR
TEHSIL: BHOPAL GARH, DIST: JODHPUR
(RAJ) - 342606
INDIA
Phone : 2920264040
Fax : 2920264222
Contact: PRAKASH CHAND JAIN
Email :prakash.jain@adityabirla.com

Vendor Code : 817104
KISHAN CONSTRUCTION AND SUPPLIERS
BASNI SEJA, MERTA CITY
NAGAUR - 342902
INDIA
Phone : 8290807941
Fax :
Email : devkaranjajra@gmail.com
Mobile :
Contact :

Purchase Order :BW/BWF/6204012083
Document Date : 09.08.2023
Validity Period : 09.08.2023-31.12.2024

Dear Sirs,

We are pleased to place our order on you for the following materials /services subject to terms & conditions and instructions specified here.

Item	Indent No / Date	Material Code / Material Description	Item Qty	UoM	Item Price INR	Disnt %	Net Value (INR) (Inc Dis & Oth)
10	21102334 24.05.2023	Plantation work at Mine 2	1.000	AU	1785000.00		1785000.00
0010		Sapling cost of 8 to 10 feet height	2,500	NOS	120.00		
0020		Required JCB machine for levelling	50.0	HR	1,200.00		
0030		3 X 3 x 3 size pit (JCB/ Manpower)	2,500	NOS	40.00		
0040		Manure & pesticide per plant qty	2,500	Nos	10.00		
0050		Protection Wall/Fencing 3000 ft	3,000	FT	130.00		
0060		Maintenance cost of plant till sept 2024	2,500	NOS	300.00		
0070		Cocoa Peat, Gypsum, Compost, Neem cake	2,500	NOS	64.00		

Total value of PO in **INR**(Excluding Duties and Taxes) : 1,785,000.00

Rupees Seventeen Lakhs Eighty Five Thousand

TERMS & CONDITIONS

SERVICE ORDER

Format No :

Company
ULTRATECH CEMENT LIMITED
(UNIT:BIRLA WHITE)
WORKS:RAJASHREE NAGAR
TEHSIL: BHOPAL GARH, DIST: JODHPUR
(RAJ) - 342606
INDIA
Phone : 2920264040
Fax : 2920264222
Contact: PRAKASH CHAND JAIN
Email :prakash.jain@adityabirla.com

Vendor Code : 817104
KISHAN CONSTRUCTION AND SUPPLIERS
BASNI SEJA, MERTA CITY
NAGAUR - 342902
INDIA
Phone : 8290807941
Fax :
Email : devkaranjajra@gmail.com
Mobile :
Contact :

Service Order :BW/BWF/6204014168
Document Date : 04.09.2024
Validity Period : 04.09.2023-31.12.2025

Dear Sirs,

We are pleased to place our order on you for the following materials /services subject to terms & conditions and instructions specified here.

Item	Indent No / Date	Service / Service	Code / Description	Item Qty	UoM	Item Price INR	Disnt %	Net Value (INR) (Inc Dis & Oth)
10	21193259			1.000	AU	1000000.00		1000000.00
	27.06.2024	Plantation work at Mine 2						
0010				2,000	Nos	40.00		
			3 X 3 x 3 ft. size pit (JCB/ Manpower)					
0020				2,000	FT	130.00		
			Protection Wall/Fencing 2000 ft					
0030				2,000	Nos	30.00		
			Manure & pesticide,Cocoa Peat,Neem cake					
0040				2,000	Nos	300.00		
			Maintenance cost of plant till sept 2025					

Total value of WO in **INR**(Excluding Duties and Taxes) : 1,000,000.00

Rupees Ten Lakhs

TERMS & CONDITIONS

Central GST	:	9 %
State GST	:	9 %
Service Location	:	ULTRATECH CEMENT LIMITED
	:	WORKS:RAJASHREE NAGAR
	:	TEHSIL: BHOPAL GARH, DIST: JODHPUR (RAJ) - 342606
Completion Period	:	31.12.2025
Insurance of Person	:	Your Account
Payment Terms	:	Refer text "terms of payment " in header

PURCHASE ORDER
(Domestic PO)

Format No :
Company
ULTRATECH CEMENT LIMITED
(UNIT:BIRLA WHITE)
WORKS:RAJASHREE NAGAR
TEHSIL: BHOPAL GARH, DIST: JODHPUR
(RAJ) - 342606
INDIA
Phone : 2920264040
Fax : 2920264222
Contact: PRAKASH CHAND JAIN
Email :prakash.jain@adityabirla.com

Vendor Code : 817104
KISHAN CONSTRUCTION AND SUPPLIERS
BASNI SEJA, MERTA CITY
NAGAUR - 342902
INDIA
Phone : 8290807941
Fax :
Email : devkaranjajra@gmail.com
Mobile :
Contact :

Purchase Order :BW/BWF/6202040382
Document Date : 03.09.2024
Validity Period : -

REF : RFQ NO: 6002645112

Dear Sirs,

We are pleased to place our order on you to design, develop and supply the following materials /services subject to terms & conditions and instructions specified here.

Item	Indent No / Date	Material Code / Material Description	Item Qty	UoM	Item Price INR	Disnt %	Net Value (INR) (Inc Dis & Oth)
10	11793533 14.08.2024	10160000K355 AVENUE TREE,NEEM.KARANJ,GULMOHAR ETC Height of Sampling : 2 - 3 feet	5000.000	NOS	25.00		125000.00

Total value of PO in **INR**(Excluding Duties and Taxes) : 125,000.00

Rupees One Lakhs Twenty Five Thousand

TERMS & CONDITIONS

Central GST	:	9 %
State GST	:	9 %
Freight	:	
Packing & Forwarding	:	NIL
Handling Charges	:	NIL
Incoterms	:	FOR / Bw Mines
Dispatch Mode	:	
Delivery Address	:	ULTRATECH CEMENT LIMITED
	:	WORKS:RAJASHREE NAGAR
	:	TEHSIL: BHOPAL GARH, DIST: JODHPUR (RAJ) - 342606
Delivery Period	:	15.10.2024
Packing Instruction	:	
Insurance	:	Our Account
Authorised Transport	:	KISHAN CONSTRUCTION AND SUPPLIERS
	:	BASNI SEJA, MERTA CITY
	:	NAGAUR - 342902
	:	INDIA
E-Mail Address	:	devkaranjajra@gmail.com
Contact No(s)	:	8290807941
Payment Terms	:	Within 15 Days After Receipt Of Material

ANNEXURE- 07

कार्यालय क्षेत्रीय वन अधिकारी, मेड़ता सिटी

क्रमांक : एफ/खनन/ 2024–25/320 दिनांक 08-10-2024

मौका रिपोर्ट

दिनांक 07/10/2024 को M/S Ultra Tech Cement Ltd- Rajashree Lime Stone Mine No. 02 (ML No. 03/1995) संयुक्त मौका निरीक्षण अनुसार–

(1) उक्त खनन क्षैत्र वनभूमि नहीं है व वनभूमि लाम्बाजाटान (नर्सरी) से लगभग 07 किलोमीटर की दुरी पर स्थित है ।
(2) उक्त खनन क्षैत्र में वन्यजीवों का घनत्व कम है तथा मौका निरीक्षण दौरान कोई वन्यजीव नहीं पाया गया।
(3) उक्त खनन क्षैत्र में कोई भी वन्यजीव की क्षति नहीं हुई है ।
(4) उक्त खनन क्षैत्र से वन्यजीव का कोई रेस्क्यू वन–विभाग द्वारा नही किया गया है ।

Premchand kumawat

(प्रेमचन्द कुमावत)
क्षेत्रीय वन अधिकारी
मेड़ता सिटी

By Speed Post/e-Mail

भारतसरकार
GOVERNMENT OF INDIA
पर्यावरण, वनएवंजलवायुपरिवर्तनमंत्रालय
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE
एकीकृतक्षेत्रीयकार्यालय,जयपुर / **Integrated Regional Office, Jaipur**

बी -213 "अरण्यभवन ",झालानासंस्थानिक क्षेत्र, जयपुर - ३०२००४/ **B-213, "ARANYA BHAWAN" ,Jhalana Institutional Area, Jaipur**-302004
दूरभाष/**Tel No:** 0141-2713786, 2713778 **Email:** iro.jaipur-mefcc@gov.in

Dated:29th June, 2024

To
निदेशक/वैज्ञानिक-'एफ'/
The Director/Scientist-'F',
पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय/
Ministry of Environment, Forest & Climate Change,
3rd मंजिल, वायु विंग, इंदिरा पर्यावरण भवन/
3rd Floor, Vayu Wing, Indira Paryavaran Bhawan,
जोर बाग, नई दिल्ली/ **Jor Bagh, New Delhi – 110003**

Sub: Environment Clearance for Expansion of limestone production capacity form 0.45 MTPA to 1.0 MTPA with installation of 400 TPH crusher in Rajshree Limestone Mine No. 2 (ML Area - 400.74 Ha.) of M/s UltraTech Cement Ltd (Unit Birla White) at village Basni, Tehsil- Merta, District Nagaur (Rajasthan)- Certified Compliance Report Reg.

Ref: EC issued vide letter No. J-11015 /15/2015 IA. II (M) Dated 25.08.2020 and extension of validity of EC vide letter No. J-11015/15/2015 IA. II (M) Dated 04.10.2021

Sir,

In reference to the cited subject, it is bring to your kind notice that the aforesaid project was Inspected/ Monitored by the undersigned on 14.06.2024 for the purpose of issuing certified compliance report of the Environmental clearances issued vide letter no. J-11015 /15/2015 IA. II (M) Dated 25.08.2020.

2. Accordingly, a detailed monitoring report along with key observations is being attached herewith for perusal and further appropriate action.

भवदीय,

01/07/24

ई. महेश दत्त पुरोहित/ **Er. Mahesh Dutt Purohit**
सं. निदे./ वैज्ञा. 'डी' / **Joint Director (S)/Scientist-D**

Copy to: -

1. M/s UltraTech Cement Ltd (Unit Birla White) at village Basni, Tehsil- Merta, District Nagaur (Rajasthan)- With directions to submit clarifications on partially complied/not complied conditions directly to the Ministry under intimation to this office.

Ministry of Environment, Forest & Climate Change
Regional Office, Gandhinagar/ (Sub-Regional Office, Jaipur)
MONITORING REPORT
PART – I
DATA SHEET

<table>
<tr><td>1.</td><td>Project Type: River Valley/ Mining/Industry/ Thermal/ Nuclear/ Other(Specify)</td><td>Mining Project (Non Coal)</td></tr>
<tr><td>2.</td><td>Name of Project</td><td>Environment Clearance for Expansion of limestone production capacity form 0.45 MTPA to 1.0 MTPA with installation of 400 TPH crusher in Rajshree Limestone Mine No. 2 (ML Area - 400.74 Ha.) of M/s UltraTech Cement Ltd (Unit Birla White) at village Basni, Tehsil- Merta, District Nagaur (Rajasthan)</td></tr>
<tr><td>3.</td><td>Clearance letter(s)/ OM and Date</td><td>EC issued vide letter No. J-11015 /15/2015 IA. II (M) Dated 25.08.2020 and extension of validity of EC letter No. J-11015/15/2015 IA. II (M) Dated 04.10.2021.</td></tr>
<tr><td>4.</td><td>Location:
A) District
B) State
C) Location: Lat/Long</td><td>Village Basni
Tehsil- Merta
District Nagaur
<table>
<tr><th>Pillar Nos</th><th>Latitude (N)</th><th>Longitude (E)</th></tr>
<tr><td>A</td><td>26°36'26.06"</td><td>73°47'21.58"</td></tr>
<tr><td>L</td><td>26°35'46.23"</td><td>73°48'06.73"</td></tr>
<tr><td>M</td><td>26°36'07.10"</td><td>73°48'29.52"</td></tr>
<tr><td>N</td><td>26°36'24.17"</td><td>73°48'10.17"</td></tr>
<tr><td>O</td><td>26°36'32.06"</td><td>73°48'18.78"</td></tr>
<tr><td>P</td><td>26°35'41.55"</td><td>73°49'16.02"</td></tr>
<tr><td>Q</td><td>26°34'58.88"</td><td>73°48'29.43"</td></tr>
<tr><td>R</td><td>26°36'12.14"</td><td>73°47'06.38"</td></tr>
<tr><td>S</td><td>26°36'26.06"</td><td>73°47'21.58"</td></tr>
</table></td></tr>
<tr><td>5.</td><td>Address for correspondence
a) Address of concerned project chief engineer
b) Address of executive project engineer/ manager</td><td>M/s Ultratech Cement Ltd. (Unit Birla White) D-7, Shastri Nagar, Jodhpur (Rai)</td></tr>
<tr><td>6.</td><td>Salient Feature
a) Of the Project
b) Of the EMP</td><td>Opencast Limestone Mining Project having approved Mining Plan and Progressive Mine Closure Plan in accordance to 17(3) of MCR, 2016 and rule 23B of MCDR, 1988 respectively, along with valid Consent from the State Board, having garland drains and siltation ponds</td></tr>
<tr><td>7</td><td>Product/ Process / Activity Details</td><td>Open Cast Limestone Mine</td></tr>
<tr><td>8</td><td>Production capacity</td><td>1.0 Million Tons per Annum</td></tr>
<tr><td>9</td><td>Breakup of the project affected population</td><td>-</td></tr>
<tr><td>10</td><td>Financial Details:
a) project cost as originally planned and subsequent revised estimates and the year of price</td><td>a) Rs. 10 Crore</td></tr>
</table>

	reference b) Allocation made for EMP with item wise and year wise break-up c) BC ratio/IRR and the year of assessment d) Whether includes the cost of EMP as shown above e) Actual Expenditure incurred on project so far f) Actual Expenditure incurred on EMP so far	b) Rs. 1.1 Crore as Capex and 41.1 Lacs as recurring c) Not Applicable d) Yes e) - f) – 0.335 Cr in the year 2023-24
11.	Forest Land Requirement a) The status of approval for diversion of forest land for non-forestry use b) The Status of clearing felling c) The status of CA, if any d) Comments on the viability & sustainability of CA program in the light of actual field experience so far	a) No forest land is involved b) Not Applicable c) Not Applicable d) Not Applicable
12.	The status of clear felling in the non-forest area	NA
13.	Status of Construction (Actual &/ or Planned) a) Date of commencement b) Date of completion	Existing mining project, in operation since 1987
14.	Reason for delay if the project is yet to start	-
15	Details of correspondence with project Authorities for obtaining act on plans/information on status of compliance to safeguards other than the routine letters for logistic support for site visits). (The first monitoring report may contain the details of all the letters issued so far, but the later reports may cover only the letter issued subsequently)	-

PART – II

DESCRIPTIVE REPORT ON STATUS OF COMPLIANCE TO CONDITIONS OF ENVIRONMENTAL CLEARANCE issued vide letter no. J-11015/15/2015 IA. II (M) Dated 25.08.2020.

A. Specific Condition:

Sr. n	condition	Compliance
1	Plantation Shall be carried out in 101.21 Ha of lease area at the end of life, inter aila, including 16.08 Ha in dump area, 18.00 Ha in Non-Mineralized area, 66.41 Ha in backfilled area and plantation along the boundary of ML area in the ensuing monsoon (i.e. monsoon of 2020),species shall be native to the area and selected in consultation with state forest department , and planation record shall be maintained ,gap plantation shall be carried and grassing as per the direction of the Hon'ble SC.	**Being Complied.** Decent efforts have been made by the unit since grant of latest EC on 25/08/2020, for increasing plantation and improving plant survival rate. According to plantation plan, upto the conceptual stage, a total of 135.21 ha. area will be developed as greenbelt. Out of which 66.41 ha. will be backfilled area and balance 68.80 ha. Virgin area. Around 200,000 saplings (99,000 on backfilled area and 1,10,000 on Virgin area) will be planted till the conceptual stage. The project authorities have contacted local DFO office for better plantation have and suggestion initiated the process to adopt RDF I model of Plantation (500 Trees per hectare). The private land holders of mine lease are also being encouraged to adopt plantation and free fruit bearing and other plant species are provided them with one-year financial assistance towards plantation. For further enhancing the growth rate and survival of plants, the unit is seeking technical consultation of institution engaged in research work on forest development in arid zone. Unit has made several meetings with Scientists of AFRI, Jodhpur and submitted their request vide letter dated 14.12.2023 and email dated 19.12.2023 for seeking their consultation. In response to the request, Director AFRI made a committee of scientists for evaluating the proposal of Birla White vide office order dated 18.01.2024 Subsequently the team of Scientists of AFRI visited the mine -2 site of M/s UltraTech Cement Limited (Unit: Birla White) on dated 13.02.2024. to evaluate

		present plantation practices, site conditions and challenges faced at site. The unit has submitted their proposal of TOR to AFRI vide email dated 19.02.2024 and made several communications for making MoU with AFRI Jodhpur for seeking their consultation.
2	As proposed, Rs. 38 Lakhs shall be provided against the CER activities proposed to be taken up within 3 years.	**Being Complied** The unit has reported that Rs 80.21 lakhs were spent on CER activities. Some of the activities specifies are listed here. 1. Providing students with desks, computers, drinking water, and stationery. 2. Women empowerment. 3. Government School of Basni Sejja renovations. 4. The 5 KV solar power plant installation and LED light supply are finished.
3	The transportation road from mine to cement plant shall be properly maintained, water sprayed regularly, avenue plantation both side of the road for control of fugitive dust emission.	**Complied.** Adequate water sprinkling on haulage roads was observed during the visit and Plantation has been done along the roads.
4	Total Water Requirement Shall not be more than 19.5 KLD (16.5 KLD Fresh Water +3.0KLD Treated water	**Complied.**
5	Total excavation shall not be more than 2.518 MT including the ROM 1.23 MT	**Complied.** The PP has submitted Authenticated Production Figures.
6	Controlled blasting shall be carried out using the down the hole detonating system and NoNELS.	**Complied.**
7	All the mitigation measures committed /envisaged in the EIA/ EMP report and subsequent submission shall be implemented.	**Complied.** Based on the overall compliance status of the unit, the condition is being considered as complied.
B	**Standard conditions**	
I	**Statutory compliance**	
1	The EC granted to the project is strictly under the provision of the EIA notification 2006 and its amendments. It does not tantamount/construe to approvals /consent /permissions, etc. required to be obtained under any other Acts/Rules/ Subordinate legislations, etc., as may be applicable to the project.	**Agreed for Compliance by the Unit.**

2	The project proponent complies with all the statutory requirements and judgment of Hon'ble Supreme Court dated 2nd August,2017 in Writ Petition (Civil) No. 114 of 2014 in matter of common cause versus Union of India & ors before commencing the mining operations.	**Agreed for Compliance by the Unit.**
3	The State Government concerned shall ensure that mining operation shall not be commenced till the entire compensation levied, if any, for illegal mining paid by the Project Proponent through their respective Department of Mining & Geology in strict compliance of Judgment of Hon'ble Supreme Court dated 2nd August, 2017 in Writ Petition (Civil) No. 114 of 2014 in matter of Common Cause versus Union of India & ors.	**Not applicable.** No illegal mining related notices have been issued against the unit.
4	The Project Proponent shall follow the mitigation measures provided in MOEFCC Office Memorandum No. Z-11013/57/2014-IA II (M), dated 29th October, 2014, titled "Impact of mining activities on Habitations Issues related to the mining Projects wherein Habitations and villages are the part of mine lease area or Habitations and villages are surrounded by the mine lease area	**Complied.** It has been appraised by the unit representative that no human settlement is there on mining lease area. However, still mitigation measures have been done by the PP such as No Night shift working, blasting vibration study etc. Further, no complaint regarding these issues has been received in this office as per the available office records.
5	The Project Proponent shall obtain necessary prior permission of the competent authorities for drawl of requisite quantity of surface water and from CGWA for withdrawal of ground water for the project.	**Complied.** Total water requirement for the projects is 19-20 KLD, which is being met from the nearby villages. Also, rainwater stored in the existing/ old working pits is used for plantation and dust suppression activities as and when required.
6	A copy of EC letter will be marked to concerned Panchayat / local NGO etc. if any, from whom suggestion/ representation has been received while processing the proposal.	**Complied.**
7	State Pollution Control Board/ Committee shall be responsible for display of this EC letter at its Regional office, District Industries Centre and Collector's office/ Tehsildar's Office for 30 days.	**Pertains to SPCB.**

8	The Project Authorities should widely advertise about the grant of this EC letter by printing the same in at least two local newspapers, one of which shall be in vernacular language of the concerned area. The advertisement shall be done within 7 days of the issue of the clearance letter mentioning that the instant project has been accorded EC and copy of the EC letter is available with the State Pollution Control Board/Committee and web site of the Ministry of Environment, Forest and Climate Change (www.parivesh.nic.in). A copy of the advertisement may be forwarded to the concerned MoEFCC Regional Office for compliance and record.	**Complied.**
9	The Project Proponent shall inform the MoEF&CC for any change in ownership of the mining lease. In case there is any change in ownership or mining lease is transferred than mining operation shall only be carried out after transfer of EC as per provisions of the para 11 of EIA Notification, 2006 as amended from time to time	**Agreed for Compliance by the unit.**
II	**Air quality monitoring and preservation**	
1	The Project Proponent shall install a minimum of 3 (three) online Ambient Air Quality Monitoring Stations with 1 (one) in upwind and (two) in downwind direction based on long term climatological data about wind direction such that an angle of 120" is made between the monitoring locations to monitor critical parameters, relevant for mining operations, of air pollution viz. PM10. PM2.5, NO. and SO, etc. as per the methodology mentioned in NAGIOS Notification No. B 29016/20/90/PCI/I, dated 18.11.2009 covering the aspects of transportation and use of heavy machinery in the impact zone. The ambient air quality shall also be monitored at prominent places like office building, canteen etc. as per the site condition to ascertain the exposure characteristics at specific places. The above data shall be digitally displayed within 03 months in front of the main Gate of the mine	**Complied.** Ambient Air Quality monitoring locations have been established in the core zone & buffer zone for PM10, PM2.5, so2& NOX parameters. The unit has submitted analysis reports from accredited laboratory. CAAQMS station has also been established within lease area near mine site office. At Mines Office arrangement has been made for digital display of air quality data.

	site	
2	Effective safeguard measures for prevention of dust generation and subsequent suppression (like regular water sprinkling, metaled road construction etc.) shall be carried out in areas prone to air pollution wherein high levels of PM 10 and PM2.5 are evident such as haul road. Loading and unloading point and transfer points. The Fugitive dust UltraTech emissions from all sources shall be regularly controlled by installation of required equipment's/ machineries and preventive maintenance. Use of suitable water-soluble chemical dust suppressing agents may be explored for better effectiveness of dust control system. It shall be ensured that air pollution level conform to the standards prescribed by the MoEFCC/ Central Pollution Control Board.	**Complied.** Adequate measures have been observed for prevention of dust generation and subsequent suppression such as water sprinkling, plantation on both side of the road etc.
III	**Water quality monitoring and preservation**	
1	In case, immediate mining scheme envisages intersection of ground water table, then Environmental Clearance shall become operational only after receiving formal clearance from CGWA. In case, mining operation involves intersection of ground water table at a later stage, then PP shall ensure that prior approval from CGWA and MoEFCC is in place before such mining operations. The permission for intersection of ground water table shall essentially be based on detailed hydrological study of the area.	**Complied.** The limestone deposit is of outcropping nature with maximum depth of about 35- 40 meters BGL. Whereas water table in the area is about 135-140 BGL. As per the hydro-geological report submitted by the project authorities, the excavation shall not intersect the water table.
2	Regular monitoring of the flow rate of the springs and perennial nallahs flowing in and around the mine lease shall be carried out and records maintain. The natural water bodies and or streams which are flowing in an around the village, should not be disturbed. The Water Table should be nurtured so as not to go down below the pre-mining period. In case of any water scarcity in the area, the Project Proponent has to provide water to the villagers for their use. The provision for regular monitoring of water table in open dug wall located in village should be incorporated to ascertain the impact of mining over ground	**Complied.** No effect on the naturally flowing nallah was observed during the visit. No river originates from Gotan and nearest water body has been reported as River Luni which rises near Pushkar in Ajmer district draining western slopes of the Aravalli rosses the district in the southern part flowing for about 37 km in the western direction. It is an ephemeral river and carries runoff that is generated in the upper reaches. There is no proper developed drainage pattern within the area, as there is very little run-off generated. One ephemeral

	water table. The Report on changes in Ground water level and quality shall be submitted on six monthly basis to the Regional Office of the Ministry, CGWA and State Groundwater Department / State Pollution Control Board.	nallah has been reported in east-south-easterly direction over a length of about 800m through the north-western corner of the lease area. The area exhibits a general downward gradient due north direction and therefore general flow of| water during rainfall towards north direction. The drainage of water in the area has been reported as temporary during rainfall only. The unit has submitted latest ground water & surface water monitoring report from an accredited laboratory.
3	Project Proponent shall regularly monitor and maintain records w.r.t. ground water level and quality in and around the mine lease by establishing a network of existing wells as well as new piezo-meter installations during the mining operation in consultation with Central Ground Water Authority/ State Ground Water Department. The Report on changes in Ground water level and quality shall be submitted on six monthly basis to the Regional Office of the Ministry, CGWA and State Groundwater Department / State Pollution Control Board.	**Complied.** There are about 6 piezo-meter wells in and around the lease area and the lease area and regular groundwater levels along with water quality are being monitored. The unit has submitted analysis report of the same from accredited laboratory.
4	The Project Proponent shall undertake regular monitoring of natural water course) water resources/ springs and perennial existing/ Knowing in and around the mine lease and maintain its records. The project proponent shall undertake regular monitoring of water quality upstream and downstream of water bodies passing within and nearby adjacent to the mine lease and maintain its records Sufficient number of allies shall be provided at appropriate places within the lease for management of water. PP shall carryout regular monitoring w.re pH and included the same in monitoring plan. The parameters to be monitored shall include their water quality is suitability for CPCB criteria and low rate it shall be ensured that no obstruction and or alteration be made to water bodies during mining operations without justification and prior approval of MOEFCC The monitoring of water courses/ bodies existing in an area	**Complied.** No river originates from Gotan and nearest water body has been reported as River Luni which rises near Pushkar in Ajmer district draining western slopes of the Aravalli crosses the district in the southern part flowing for about 37km in the western direction. It is an ephemeral river and carries runoff that is generated in the upper reaches. There is no proper developed drainage pattern within the area, as there is very little run-off generated. One ephemeral nallah has been reported in east-south-easterly direction over a length of about 800 m through the north-western corner of the lease area. The PP has prepared hydrology report of the project area within 10 km and monitoring of ground water is being done regularly.

	shall be carried out four times in a year vi pre monsoon April May), monsoon (August), post monsoon November) and winter January and the record of monitored data may be sent regularly to Ministry of Environment, Forest and Climate Change and its Regional Office, Central Ground Water Authority and Regional Director Central Ground Water Board, State Pollution Control Board and Central Pollution Control Board. Clearly showing the trend analysis on six monthly basis.	
5	Quality of polluted water generated from mining operations which include Chemical Oxygen Demand (COD) in mines run off, acid mine drainage and metal contamination in runoff shall be monitored along with Total Suspended Solids (TDS), Dissolved Oxygen (DO). PH and Total Suspended Solids (TSS). The monitored data shall be uploaded on the website of the company as well as displayed at the project site in public domain, on a display board, at a suitable location near the main gate of the Company. The circular No J. 20012/1/ 2006-IA.IIM) dated 27.05.2009 issued by Ministry of Environment, Forest and Climate Change may also be referred in this regard	**Complied.** No major effluent per se is generated from the mining unit and there no possibility of Acid Mine Drainage due to non- availability of pyrite ore. To assess the ground water quality impact, regular monitoring is being done by the unit and analysis reports from the accredited laboratory have been submitted.
6	Project Proponent shall plan, develop and implement rainwater harvesting measures on long term basis to augment ground water resources in the area in consultation with Central Ground Water Board/ State Groundwater Department. A report on amount of water recharged needs to be submitted to Regional Office MOEFCC annually.	**Complied.** It was appraised that during the monsoon period, rainwater is collected in the lower most benches of the mine pit. At the end of ease period, out of total lease area of 400.70 ha, 63.93 ha. excavated area will be converted into rainwater reservoir. Rainwater harvesting schemes are being initiated around the mining area and nearby villages to store the rainwater and effectively use the same during the summer season under CSR activities. Village pond at Basni village, and Check dam over nalah have been developed by the PP. Garland drains have been constructed around the mine area.
7	Industrial waste water (workshop and waste water from the mine) should be properly collected and treated so as to conform to the notified standards prescribed from	**Complied.** It was reported that most of the transportation vehicles have been outsourced as local people are encouraged to deploy their vehicles

	time to time. The standards shall be prescribed through Consent to Operate (CTO) issued by concerned State Pollution Control Board (SCE). The workshop effluent shall be treated after its initial passage through Oil and grease trap.	in the mine on contractual basis.
8	The water balance/water auditing shall be carried out and measure for reducing the consumption of water shall be taken up and reported to the Regional Office of the MOEFCC and State Pollution Control Board Committee.	**Complied.** Optimum usage of water is practiced in mine. As per guidelines of CGWA dated 24.09.2020, water audit is compulsorily required by accredited water auditors if the water consumption is more than 100 KLD. Since water requirement at this mine is comparatively very low and hence water audit may not be applicable. Water Balance Submitted by PP is as under Fresh water withdrawal -15 M3/Day Consumption: Drinking & Sanitation – 3.0 M3/Day, Dust Suppression – 6.0 M3/Day and Plantation & Green belt – 6.0 M3/Day
IV	**Noise and vibration monitoring and prevention**	
1	The peak particle velocity at 500m distance or within the nearest habitation, whichever is closer shall be monitored periodically as per applicable DGMS guidelines.	**Complied.** The nearest habitation is Basni Siyacharna village which is about 0.50 km in NE direction. The PP has submitted noise level monitoring reports from the accredited laboratory and study regarding blasting vibration levels in and around the mining area has also been done by the PP.
2	The illumination and sound at night at project sites disturb the villages in respect of both human and animal population. Consequent sleeping disorders and stress may affect the health in the villages located close to mining operations. Habitations have a right for darkness and minimal noise levels at night. PPs must ensure that the biological clock of the villages is not disturbed; by orienting the floodlights/ masks away from the villagers and keeping the noise levels well within the prescribed limits for day /night hours.	**Complied.** There is no night shift working in the project.

3	The Project Proponent shall take measures for control of noise levels below 85 dBA in the work environment. The workers engaged in operations of HEMM, etc. should be provided with car plugs /muffs. All personnel including laborers working in dusty areas shall be provided with protective respiratory devices along with adequate training, awareness and information on safety and health aspects. The PP shall be held responsible in case it has been found that workers/ personals/ laborers are working without personal protective equipment.	**Complied.** Necessary steps have been taken by the unit for abatement of noise pollution at the source such as Controlled blasting, HEMMs are having acoustic cabins etc.
V	**Mining plan**	
1	The Project Proponent shall adhere to the working parameters of mining plan which was submitted at the time of EC appraisal wherein year wise plan was mentioned for total excavation i.e. quantum of mineral, waste. over burden, inter burden and top soil cite. No change in basic mining proposal like mining technology, total excavation, mineral & waste production, lease area and scope of working (viz. method of mining overburden dump management. OB & dump mining, minerals transportation mode, ultimate depth of mining etc.) shall not be carried out without prior approval of the Ministry of Environment, Forest and Climate Change, which entail adverse environmental impacts, even if it is a part of approved mining plan modified after grant of EC or granted by State Govt. in the form to Short Term Permit (STP). Query license or any other name.	**Complied.** The unit is having approved mining plan and mining is in accordance to the plan. Authenticated Production Figures have also been submitted by the unit for past 3- 4 years and total production has been kept below the capacity approved as per EC.
2	The land-use of the mine lease area at various stages of mining scheme as well as at the end-of-life shall be governed as per the approved Mining Plan. The excavation vis-á-vis backfilling in the mine lease area and corresponding afforestation to be raised in the reclaimed area shall be governed as per approved mining plan. PP shall ensure the monitoring and management of rehabilitated areas until the vegetation becomes self-sustaining. The compliance	**Being Complied.** Mining is being done according to approved mine plan, year wise land use plan as proposed vide mining plan and scheme of mine is being followed. OB generated is being stacked at temporary dumps and will be used for back filling. No any surface dump will be left stacked at the end of mine life but the entire OB dump will be used for back filling and reclamation of excavated mine pits. Details of rehabilitation

	status shall be submitted half-yearly to the MOEFCC and its concerned Regional Office.	will be submitted along with six monthly compliance report, once reclamation and rehabilitation start on back filled area. Backfilling is not proposed in Modification of Review of Mining Plan Presently we have not started backfilling because pit depths have not been reached up to ultimate depth or Minerals are not exhausted.
VI	**Land reclamation**	
1	The Overburden (O.B.) and waste generated during the mining operations shall be stacked at earmarked OB dump site(s) only and it should not be kept active for a long period of time. The physical parameters of the OB dumps like height, width and angle of slope shall be governed as per the approved Mining Plan as per the guidelines/circulars issued by D.G.M.S w.r.t safety in mining operations shall be strictly adhered to maintain the stability of top soil/OB dumps The topsoil shall be used for land reclamation and plantation.	**Complied.** Adequate Overburden management was observed during the visit. The unit is having approved mining plan and mining is being done in accordance to the same.
2	The reclamation of waste dump sites shall be done in scientific manner as per the Approved Mining Plan cum Progressive Mine Closure Plan.	**Being Complied.** The unit is having approved mining plan and mining is being done in accordance to the same. It was appraised by the unit representative that entire waste likely to be generated from the third year and onwards during the next five years period is proposed to be used for backfilling simultaneously in the exhausted portion of the pits and no waste shall be dumped However, the waste likely to be generated during the first two years shall be dumped by the side of the existing dumps on temporary basis and all the same and the other old dumps will be removed and used in backfilling in the excavated pits sometime in future beyond the next five years period. At the end of life of the mine, all the waste dumps will be removed and there will be no waste dump in the area.

3	The slope of dumps shall be vegetated in scientific manner with suitable native species to maintain the slope stability, prevent corrosion and surface run off. The selection of local species regulates local climatic parameters and help in adaptation of plant species to the microclimate. The gullies formed on slopes should be adequately taken care of as it impacts the overall stability of dump. The dump mass should be consolidated with the help of dozer/ compactor thereby ensuring proper filling/ leveling of dump mass. In critical areas, use of geo textiles/ geo membrane / clay liners / Bentonite etc. shall be undertaken for stabilization of the dump.	**Complied.** Adequate Overburden management was observed during the visit. The unit is having approved mining plan and mining is being done in accordance to the same. Efforts have been made for plantation on stabilized dumps and drip irrigation system on some of the dumps has been installed for improving the survival rates of plants
4	Catch drains, settling tanks and siltation ponds of appropriate size shall be constructed around the mine working, mineral yards and Top Soil/OB/Waste dumps to prevent run off of water and now of sediments directly into the water bodies (Nallah/ River/ Pond etc.). The collected water should be utilized for watering the mine area, roads, green belt development, plantation etc. The drains sedimentation sumps etc. shall be desilted regularly, particularly after monsoon season, and maintained properly	**Being Complied.** Adequate Overburden management was observed during the visit project Authorities have constructed catch drains and garland drains around the dumps.
5	Check dams of appropriate size, gradient and length shall be constructed around mine pit and OB dumps to prevent storm runoff and sediment flow into adjoining water bodies. A safety margin of 50 % shall be kept for designing of sump structures over and above peak rainfall (based on 50 years data) and maximum discharge in the mine and its adjoining area which shall also help in providing adequate retention time period thereby allowing proper settling of sediments silt material. The sedimentation pits/ sumps shall be constructed at the corners of the garland drains.	**Complied.** Yes. Garland drain, catch drains, siltation ponds and check dams has been provided.
6	The top soil, if any, shall temporarily be stored at earmarked site(s) within the mine lease only and should not be kept unutilized for long. The topsoil shall be used for land	**Complied.** The limestone deposit is of outcropping nature and it was appraised that a little quantity of top soil was generated which has

	reclamation and plantation purpose.	been utilized in plantation. About 70970 cum of top soil has generated and utilized for reclamation of the Dumps area and green belt till March, 2024
VII.	**Transportation**	
1	No Transportation of the minerals shall be allowed in case of roads passing through villages/ habitations. In such cases, PP shall construct a bypass road for the purpose of transportation of the minerals leaving an adequate gap (say at least 200 meters) so that the adverse impact of sound and dust along with chances of accidents could be mitigated. All costs resulting from widening and strengthening of existing public road network shall be borne in consultation with nodal State Govt. portion of minerals through road movement in case Department. Transportation of existing village/ rural roads shall be allowed in consultation with nodal State Govt. Department only after required strengthening such that the carrying capacity of roads is increased to handle the traffic load The pollution due to transportation load on the environment will be effectively controlled and water sprinkling will also done regularly Vehicular emissions shall be kept under control and regularly monitored Project should obtain Pollution Under Control (PUC) certificate for all the vehicles from authorized pollution testing centers.	**Being Complied.** Efforts have been made for abatement of air pollution due to vehicular movement such plantation, regular water sprinkling, controlled blasting etc. it was appraised that regular water sprinkling is being carried out on village roads used for mineral transport. Mineral transportation is being carried out by tarpaulin covered rucks. The PP has also submitted air quality monitoring reports from accredited laboratory carried out in nearby villages to assess the efficacy of the air pollution control measures adopted in the mine. Noise from the mining activities will be controlled by regular maintenance of the mining machinery and transport vehicles. The mineral transportation has been restricted to day time only.
2	The Main haulage road within the mine lease should be provided with a permanent water sprinkling arrangement for dust suppression. Other roads within the mine lease should be wetted regularly with tanker mounted water sprinkling system. The other areas of dust generation like crushing zone, material transfer points, material yards etc. should invariably be provided with dust suppression arrangements. The air pollution control equipment's like bag filter, vacuum suction hoods, dry fogging system etc. shall be installed at Crushers, belt conveyor and other areas prone to air pollution. The belt	**Complied.** Arrangement of regular water sprinkling have been made through tankers on main haulage roads as well as on village roads used for mineral transport. Also permanent Mineral transportation is being carried out by tarpaulin covered trucks.

	conveyor should be fully covered to avoid generation of dust while transportation PP shall take necessary measures to avoid generation of fugitive dust emissions.	
VIII	**Green Belt**	
1	The Project Proponent shall carry out plantation/ afforestation in backfill and reclaimed area of mining lease, around water body, along the roadsides, in community areas etc. by planting the native species in consultation with the State Forest Department, Agriculture Department/ Rural development department/ Tribal Welfare Department/ Gram Panchayat such that only those species be selected which are of use to the local people. The CPCB guidelines in this respect shall also be adhered. The density of the trees should be around 2500 saplings per Hectare. Adequate budgetary provision shall be made protection and care of trees.	Same as condition No. I (i) above
2	The Project Proponent shall make necessary alternative arrangements for livestock feed by developing grazing land with a view to compensate those areas which are coming within the mine lease. The development of such grazing land shall be done in consultation with the State Government. In this regard, Project Proponent should essentially implement the directions of the Hon'ble Supreme Court with regard to acquisition of grazing land. The sparse trees on such grazing ground, which provide mid-day shelter from the scorching sun should be scrupulously guarded/ protected against felling and plantation of such trees should be promoted	**Complied.** It was appraised that in the ML area, there is no grazing land as per revenue records. However, there is 260.70 ha. of Agriculture land, in which at places grass is developed naturally in the post monsoon season. Project Authorities allows this grass to be used as fodder for livestock.
3	The Project Proponent shall undertake all precautionary measures for conservation and protection of endangered flora and fauna and Schedule 1 species during mining operation. A Wildlife Conservation Plan shall be prepared for the same clearly delineating	**Complied.** The biological study conducted for the core as well as buffer zone of the proposed expansion project reveals that there is no Schedule-I species (as per Wildlife Protection Act, 1972) in the study area. The PP has submitted list of flora and

	action to be taken for conservation of flora and fauna. The Plan shall be approved by Chief Wild Life Warden of the State Govt.	fauna species duly authenticated by DFO, Nagaur.
IX	**Public hearing and human health issues**	
1	The Project Proponent shall appoint an Occupational Health Specialist for Regular as well as Periodical medical examination of the workers engaged in the mining activities, as per the DGMS guidelines. The records shall be maintained properly Pp shall also carry out Occupational health check-ups in respect of workers which are having ailments like BP, diabetes, habitual smoking, etc. The check-ups shall be undertaken once in six months and necessary remedial preventive measures be taken. A status report on the same may be sent to MoEFCC Regional Office and DGMS on half-yearly basis.	**Complied.** Periodical health checkups are being done of officers and workers working the mine and relevant records regarding the same were available on site during the visit.
2	The Project Proponent must demonstrate commitment to work towards Zero Harm from their mining activities and carry out Health Risk Assessment (HRA) for identification workplace hazards and assess their potential risks to health and determine appropriate control measures to protect the health and wellbeing of workers and nearby community. The proponent shall maintain accurate and systematic records of the HRA. The HRA for neighborhood has to focus on Public Health Problems like Malaria, Tuberculosis, HIV, Anaemia, Diarrhoea in children under five, respiratory infections due to bio mass cooking. The proponent shall also create awareness and educate the nearby community and workers for Sanitation, Personal Hygiene, Hand washing, not to defecate in open, Women Health and Hygiene (Providing Sanitary Napkins, hazard of tobacco and alcohol use. The Proponent shall carryout baseline HRA for all the category of workers and thereafter every five years	**Complied.** On the basis of report of Health Risk Assessment of cement plant and limestone mine of Birla White conducted in Jan 2024, by engaging expert agency and on basis of the onsite observations and records available during the visit it can be construed that adequate efforts have been made by the PP for health care of the workers as well as the residents of nearby villages through regular health camps in the villages and periodical OHS checkups on site.

3	The Proponent shall carry out Occupational health surveillance which be a part of HRA and include Biological Monitoring where practical and feasible, and the tests and investigations relevant to the exposure (eg. for Dust a X-Ray chest; For Noise Audiometric, for Lead Exposure Blood Lead, For Welders Full Ophthalmologic Assessment: for Manganese Miners a complete Neurological Assessment by a Certified Neurologist, and Manganese (Mn) Estimation in Blood; For Inorganic Chromium Fortnightly skin inspection of hands and forearms by a responsible person. Except routine test all tests would be carried out in a Lab accredited by NABH Records of Health Surveillance must be kept for 30 years, including the results of and the records of Physical examination and tests. The record of exposure due to materials like Asbestos, Hard Rock Mining, Silica, Gold, Kaolin, Aluminium, Iron, Manganese, Chromium. Lead, Uranium need to be handed over to the Mining Department of the State in case the life of the mine is less than 30 years It would be obligatory for the State Mines Department to make arrangements for the sale and secure storage of the records including X Ray. Only conventional X-Ray will be accepted for record purposes and not the digital one). X-Ray must meet ILO criteria (17 x14 Inches and of good quality).	Same as Condition no. IX (2)
4	The Proponent shall maintained a record of performance workers which includes (a) there should not be a significant decline in their Body Mass Index and it should stay between 18.5 -24.9, (b) the Pinal Chest X-Ray compared with the base line X-Ray should not show any capacities (c) At the end of their leaving job there should be no Diminution in their Lung Functions Forced Expiratory Volume in one second (FEV1) Forced Vital Capacity (FVC), and the ratio) unless they are smokers which has to be adjusted, and the effect of age, (d) their hearing should not be affected. As a proof an Audiogram (first and last need to be presented), (e) they should not have developed	Same as Condition no. IX (2)

	any Persistent Back Pain, Neck Pain, and the movement of their Hip, Knee and other joints should have normal range of movement, (they should not have suffered loss of any body part. The record of the same should be submitted to the Regional Office, MOEFCC annually along with details of the relief and compensation paid to workers having above indications	
5	The Project Proponent shall ensure that Personnel working in dusty areas should wear protective respiratory devices and they should also be provided with adequate training and information on safety and health aspects.	**Complied.** During the visit workers were observed using adequate PPEs such as dust mask, safety helmets, safety shoes reflective safety belts etc.
6	Project Proponent shall make provision for the housing for workers/labors or shall construct labor camps within/outside (company owned land) with necessary basic infrastructure/ facilities like fuel for cooking, mobile toilets, mobile STP, sale drinking water, medical health care, crèche for kids etc. The housing may be provided in the form of temporary structures which can be removed after the completion of the project related infrastructure. The domestic waste water should be treated with STP In order to avoid contamination of underground water.	**Complied.** Basic facilities such as safe drinking water, medical health care, toilets etc have been provided for the labours.
7	The activities proposed in Action plan prepared for addressing the issues raised during the Public Hearing shall be completed as per the budgetary provisions mentioned in the Action Plan and within the stipulated time frame. The Status Report on implementation of Action Plan shall be submitted to the concerned Regional Office of the Ministry along with District Administration.	**Being Complied.** The PP has submitted detailed report on the commitments made during the public hearing and it has been declared that budgetary provisions have been made already. The PP was advised to ensure the implementation of the same in a time bound mater and intimate the progress with six monthly compliance reports.
X.	**Corporate Environment Responsibility (CER)**	

1	The activities and budget earmarked for Corporate Environmental Responsibility (CER) as per Ministry's OM No 22-65/2017-IA. I (M) dated 01.05.2018 or as proposed by EAC should be kept in a separate bank account. The activities proposed for CER shall be implemented in a time bound manner and annual report of implementation of the same along with documentary proof viz. photographs, purchase documents, latitude & longitude of infrastructure developed & road constructed needs to be submitted to Regional Office MoEF&CC annually along with audited statement.	**Complied.** During the visit is was appraised by the unit representative that they are focusing on better education facilities, proper health care, road infrastructure and drinking water facilities. As per the itemized details Submitted by the unit an amount of bout Rs. 80.21 Lac has been spent under various CER activities.
2	Project Proponent shall keep the funds earmarked for environmental protection measures in a separate account and refrain from diverting the same for other purposes. The Year wise expenditure of such funds should be reported to the MoEF&CC and its concerned Regional Office.	**Being Complied.**
XI.	**Miscellaneous**	
1	The Project Proponent shall prepare digital map (land use & land cover) of the entire lease area once in five years purpose of monitoring land use pattern and submit a report to concerned Regional Office of the MoEF&CC	**Agreed for compliance by the PP.**
2	The Project Authorities should inform to the Regional Office regarding date of financial closure and final approval of the project by the concerned authorities and the date of start of land development work.	**Agreed for compliance by the PP.**
3	The Project Proponent shall submit six monthly compliance reports on the status of the implementation of the stipulated environmental safeguards to the MOEFCC & its concerned Regional Office, Central Pollution Control Board and State Pollution Control Board.	**Complied.**
4	A separate Environmental Management Cell with suitable qualified manpower should be set-up under the control of a Senior Executive. The Senior Executive shall directly report to Head of the Organization Adequate number of qualified Environmental Scientists and Mining Engineers shall be appointed and submit a report to RO,	**Complied.** Separate Environment cell has been established by the unit.

	MOEFCC	
5	The concerned Regional Office of the MoEFCC shall randomly monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the MoEFCC officer(s) by furnishing the requisite data / information / monitoring reports.	**Complied.**
6	The mining lease holders shall, after ceasing mining operations, undertake re-grossing the mining area and any other area which may have been disturbed due to their mining activities and restore the land to a condition which is fit for growth of fodder, flora, fauna etc.	**Agreed for compliance by the PP.** The unit has also got approved progressive mine closure plan
24	Ministry or any other competent authority may alter /modify the above conditions or stipulate any further condition in the interest of environment protection	**Agreed for compliance by the PP.**
25	Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attracts action under provision of Environment Protection Act, 1986.	**Agreed for compliance by the PP.**
26	The above condition shall be enforced, inter-alia, under the provisions of the Water (Prevention & Control of Pollution Act, 1974, The Air (Prevention & Control of Pollution Act, 1981, The Environment (Protection) Act, 1986 and Public Liability Insurance Act 1991 along with their amendments and rules made there under and also any other orders passed by the Hon'ble Supreme India/High Courts and any other Court of Law relating to the subject matter	**Agreed for compliance by the PP.**
27	Any appeal against this EC shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.	**Agreed for compliance by the PP.**

Comments on the compliance of recommendations of EAC mine site visit dated 15.10.2023.

Sr No	Recommendation of EAC Members Visit on dated 15.10.2023 to 17.10.2024. As per MOM dated 23.11.2023	Action Taken After EAC Sub Committee Visit & Further Action Plan by PP	Compliance Status & Time Line
1.	M/s UltraTech Cement Limited (Unit: Birla White) should engage/take assistance from local institute of repute for planning and executing their plantation programme. The present scenario of plantation as observed by committee is inadequate and doesn't suffice the purpose and condition mentioned in the Environmental Clearance	Though the efforts of Birla White are recognised but for fulfilling the compliance recommendation proposed by committee, Birla White is seeking technical consultation of institution engaged in research work on forest development in arid zone. Birla White has made several meetings with Scientists of AFRI, Jodhpur and submitted their request vide letter dated 14.12.2023 and email dated 19.12.2023 for seeking their consultation. **Copies enclosed (Annex -1).** In response to the request, Director AFRI made a committee of scientists for evaluating the proposal of Birla White vide office order dated 18.01.2024 **(Enclosed Annex - 2)** As per instructions of AFRI, Unit Birla White made a presentation of their case at AFRI on dated 02.02.2024 subsequently the team of Scientists of AFRI visited the mine -2 site of M/s UltraTech Cement Limited (Unit: Birla White) on dated 13.02.2024. to evaluate present plantation practices, site conditions and challenges faced at site. News Paper Clippings and site visit report of AFRI is enclosed **(Annex -3)** Birla White is committed to adhere with the directions and guidance of the expert agency, the renowned Arid Forest Research Institute, Jodhpur and will obtain their consultation and guidance for the mine's plantation drive mine in future also.	**Being Complied.** Consultation of AFRI is being obtained by the unit. Unit has made several meetings with Scientists of AFRI, Jodhpur and submitted their request vide letter dated 14.12.2023 and email dated 19.12.2023 for seeking their consultation. In response to the request, Director AFRI made a committee of scientists for evaluating the proposal of Birla White vide office order dated 18.01.2024 Subsequently the team of Scientists of AFRI visited the mine -2 site of M/s UltraTech Cement Limited (Unit: Birla White) on dated 13.02.2024. to evaluate present plantation practices, site conditions and challenges faced at site. The unit has submitted their proposal of TOR to AFRI vide email dated 19.02.2024 and made several communications for making MoU with AFRI Jodhpur for seeking their consultation.

2.	M/s UltraTech Cement Limited (Unit: Birla White) may either develop their own nursery with the help of technical experts who are well experienced in growing plantation within the climatic conditions prevalent in the mine lease area or procure seedlings from reputed research nursery capable of raising seedlings for stress sites.	1- Birla White is seeking consultation of AFRI, Jodhpur for selection of plant species suitable for the climatic condition of their mine site, as specified in above point as S.No. 1 2- Birla White has upgrade their own nursery in supervision of qualified and expert horticulturist. Also the consultation of expert agency will be taken as per requirement 3- Birla White will procure saplings from reputed agency as advised by committee, till their own nursery is upgraded	**Complied** Nursery is being developed within the Integrated project premises in consultation with AFRI.
3.	M/s UltraTech Cement Limited (Unit: Birla White) should plant only those saplings whose root system is properly developed commensurate with seedling height, it should plant more native species such as *Acacia nilotica, Acacia* Senegal, Azadirachta indica and other species tried and growing well on the stress sites in the region in consultation with the research institute and shall use proper planting techniques.	1- Procurement of saplings will be done from reputed agency as advised by committee 2- Execution and completion of plantation as advised by expert agency, will be done	**Being Complied.**
4.	M/s UltraTech Cement Limited (Unit: Birla White) has made a lot of effort in plantation however due to lack of technical expertise they have made less progress. Hence PP should make a team of technical experts to monitor and implement the progress of plantation.	Monitoring of land preparation and plantation are being done in supervision of suitably qualified and experienced horticulturist, which has further strengthened	**Complied** **The unit has engaged AFRI.**
5.	If required PP may transport and supplement soil suitable for seedling growth wherever required.	Top soil, rich in soil nutrients, if required as per recommendations of expert agency, will be supplemented	**Agreed for compliance by the unit.**
6.	M/s UltraTech Cement Limited (Unit: Birla White) should widen and re-built the haul roads and should sprinkle water for dust mitigation	Widening of haul road has been done at required locations & provisions of dust suppression has strengthened. A total of 5 Km roads length have been maintained and widened.	**Completed**
7.	M/s UltraTech Cement Limited (Unit: Birla White) should follow scientific dumping of overburden and must construct garland drains and retaining walls	Maintenance work of dump, Ramp and benches of dumps are properly maintained. Maintenance of Retaining wall, Garland drain and Settling pit have also been done	**Completed**

8.	Since the progress has been slow, the sub-committee is of the opinion that PP should follow the recommendations made herein to expedite its plantation activity after next planting season in the area and the same should be confirmed by Regional Office through CCR in next 6 months.	All the recommendation will be executed by coming monsoon,	**Being Complied. Efforts have been made to incorporate the recommendation of EAC Sub committee in toto. The details of plantation and efforts made for engaging expert agency are as per Specific Condition No 1.**
9.	In addition to existing plantation works being executed, Project Proponent shall also carry out survey all along the lease boundary and enumerate the standing vegetation in the safety belt. They shall pursue the land owners where surface rights are not there with the lease holder to allow raising of plantation in the safety belt wherever no standing vegetation is observed.	1- Survey along lease boundary of all around the lease has been done w.r.t. status of plantation 2- Try to persuade the land owners along lease boundary and plantation will be done during coming plantation season, if agreed	**Being Complied.**

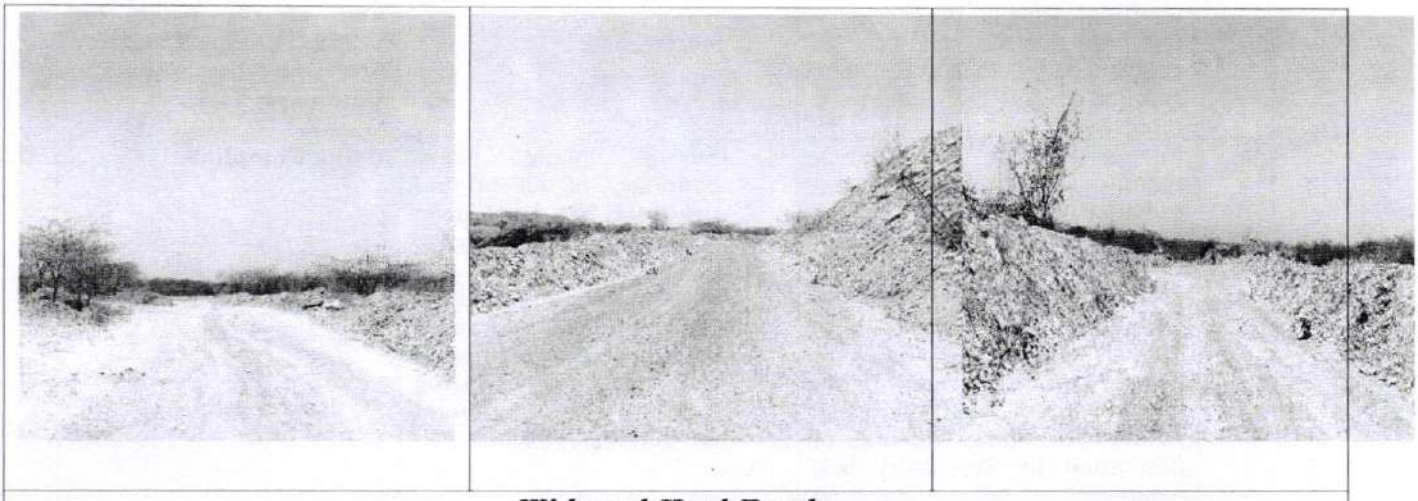
Concluding Remarks:

The project under reference named as Environment Clearance for Expansion of limestone production capacity form 0.45 MTPA to 1.0 MTPA with installation of 400 TPH crusher in Rajshree Limestone Mine No. 2 (ML Area - 400.74 Ha.) of M/s UltraTech Cement Ltd (Unit Birla White) at village Basni, Tehsil- Merta, District Nagaur (Rajasthan). The project was inspected on 14.06.2024 for the purpose of issuing Certified Compliance Report. Accordingly, monitoring of the conditions of environment clearance was done as narrated above.

1/07/24

(Mahesh Dutt Purohit)
Joint Director/Scientist 'D'

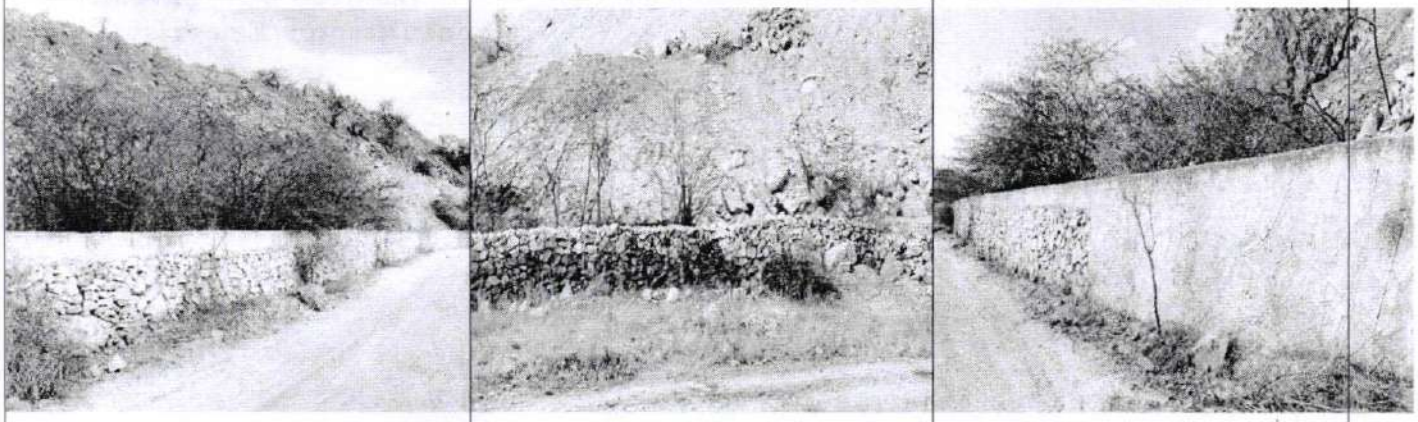
Photographs Of Mine Site – Ultratech Cement Limited
(Unit Birla White) Rajashree Limestone Mine -2



Widened Haul Roads



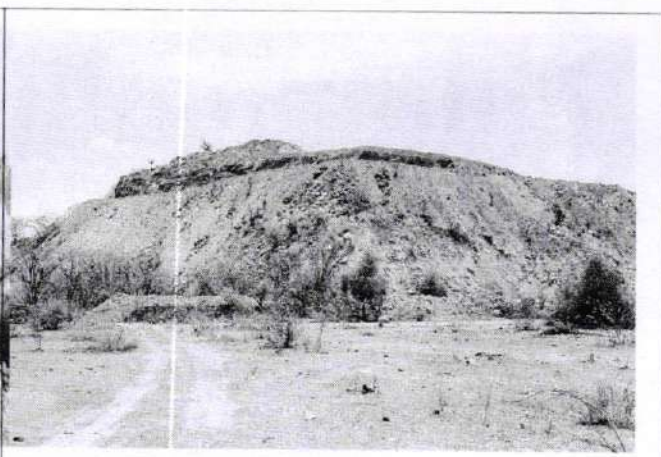
Garland Drains & Settling Pond



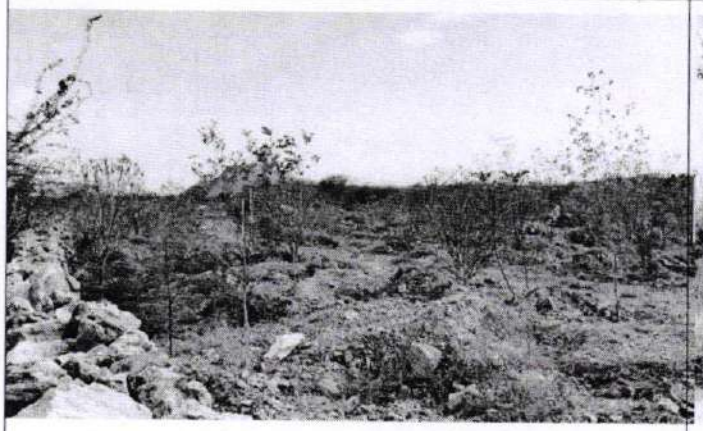
Retaining Walls along Foot Of Dumps

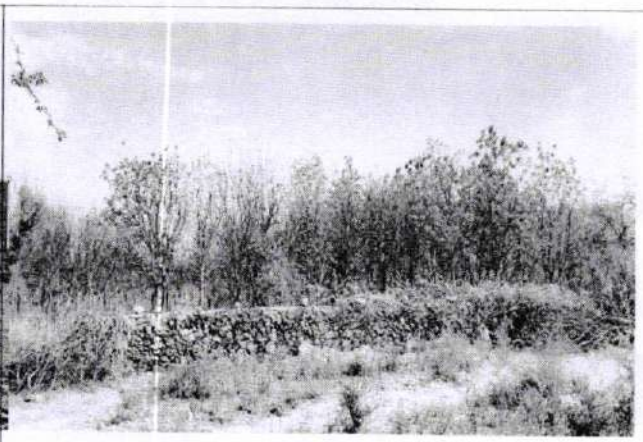
Photographs Of Mine Site – Ultratech Cement Limited
(Unit Birla White) Rajashree Limestone Mine -2





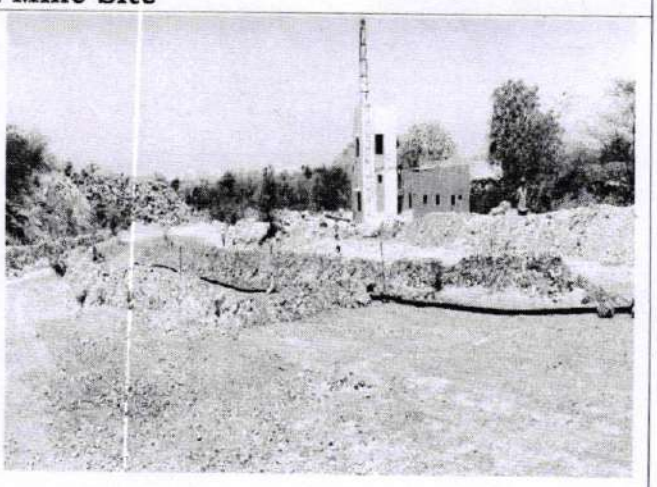
Dump Management, Terracing of Dump And Stabilization With Vegetation





Plantation at Mine Site





Permanent Water Sprinkler along Haul Roads

सत्यमेव जयते

File No.: J-11015/15/2015-IA.II (M)
Government of India
Ministry of Environment, Forest and Climate Change
IA Division
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Dated **11/09/2024**

To,

Shri Alok Nigam
M/s UltraTech Cement Limited (Unit: Birla White)
alok.nigam@adityabirla.com

Subject: Extension in validity of prior Environmental Clearance (EC) dated 25.08.2020 granted to the project under the provision of the EIA Notification 2006 and as amended thereof regarding.

Sir/Madam,

This is in reference to your application submitted to Ministry vide proposal number IA/RJ/MIN/482320/2024 dated 24/06/2024 for an extension in validity of prior Environmental Clearance (EC) granted to the project under the provision of the EIA Notification 2006-and as amended thereof.

2. The particulars of the proposal are as below :

(i) Validity Extension Identification No.	EC24A0000RJ5781208N
(ii) File No.	J-11015/15/2015-IA.II (M)
(iii) Clearance Type	Application for Validity Extension of EC- Form-6
(iv) Category	A
(v) Schedule No./ Project Activity	1(a) Mining of minerals
(vi) Sector	Non-Coal Mining
(vii) Name of Project	Validity extension of Environmental Clearance granted for Rajashree Limestone Mine No. 2 (ML Area - 400.70 ha) with expansion of limestone production capacity from 0.45 million TPA to 1.0 million TPA and installation of 400 TPH crusher Village: Basni, Tehsil: Merta, District: Nagaur, Rajasthan.
(viii) Location of Project (District, State)	NAGAUR, RAJASTHAN
(ix) Issuing Authority	MoEF&CC
(x) EC date	
(xi) Status of implementation of the project	Project is operational for complete components/units envisaged in the EC
(xiii) Whether any amendment to the earlier EC	No

has been sought?

3. The instant proposal is for extension of validity of EC granted on 25.08.2020 for enhancement in production capacity from 0.45 to 1.0 MTPA in ML area of 400.70 ha and installation of 400 TPH crusher by M/s Ultratech Cement Limited (Unit: Birla White) located Village Basni, Tehsil Merta, District Nagaur, Rajasthan.

4. The Ministry vide letter dated 04.10.2021 accorded the extension of validity of EC for three years for Rajashree Limestone Mine No. 2 with expansion of limestone production capacity from 0.45 MTPA to 1.0 MTPA and installation of 400 TPH crusher within the ML Area of 400.70ha by M/s UltraTech Cement Limited (Unit: Birla White) located at Villages Basni, Tehsil Merta, District Nagaur, Rajasthan with the given below specific condition*:*

"After issue of extension of validity of Environmental Clearance for three years, it will be reviewed through the field/site visit by sub-committee of EAC at the end of two years".

5. As per the recommendations made by EAC in its 31st EAC held during 9th to 15th June 2021 and as per the request of the Project Proponent, the members of the sub – committee undertook site visit during 15th – 17th October 2023. Therefore, based on the site-visit, the sub-committee asked the project proponent to submit the compliance of the recommendation made during the site-visit. The compliance submitted by PP is given as under: -

S.No.	Recommendation of sub-committee of EAC(non-coal) mining	Reply of project proponent
1.	M/s UltraTech Cement Limited (Unit: Birla White) should engage/take assistance from local institute of repute for planning and executing their plantation programme. The present scenario of plantation as observed by committee is inadequate and doesn't suffice the purpose and conditions mentioned in the Environmental Clearance	· Birla White has engaged AFRI, Jodhpur. · Director AFRI made a committee of scientists for evaluating the proposal of Birla White, which visited the site to evaluate present plantation practices, site conditions and challenges faced at site. · AFRI team visited the mine site on 13.02.2024 to evaluate present plantation practices, site conditions and challenges faced at site. · Current Status of Plantation, Proposed Plan of 2024-25 and Conceptual Plantation Plan has been submitted by the PP.
2.	M/s UltraTech Cement Limited (Unit: Birla White) may either develop their own nursery with the help of technical experts who are well experienced in growing plantation within the climatic conditions prevalent in the mine lease area or procure seedlings from reputed research nursery capable of raising seedlings for stress sites.	· Birla White has upgraded their own nursery in supervision of qualified and expert horticulturist. · Also, a nursery has been developed at mine site in 175 Sq Meter area with capacity to develop around 3500 plant saplings. · It has also been planned to procure 2500 plant saplings for plantation in mine in this monsoon from Nursery of AFRI and from Jodha Prakriti Udyan and Herbal Park which has been developed by a renowned conservationist Mr. Prasann Puri Goswami.
3.	M/s UltraTech Cement Limited (Unit: Birla White) should plant only those saplings whose root system is properly developed commensurate with seedling height, it should plant more native species such as Acacia nilotica, Acacia Senegal, Azadirachta indica and other species tried and growing well on the stress sites in the region in consultation with the research institute and shall use proper planting techniques.	· Birla White has engaged AFRI, Jodhpur. AFRI team visited the mine site on 13.02.2024 to evaluate present plantation practices, site conditions and challenges faced at site. · Plant species as advised by experts are Prosopis cineraria, Acacissnegal, Caparis decidua etc. which are best suitable for climatic condition of the area. · A renowned conservationist Mr. Prasann Puri Goswami has been empanelled having vast experience of plantation and green belt

		development on the arid and rocky terrain of Jodhpur. A session of their expertise has also organized at the site of Birla White photographs.
4.	M/s UltraTech Cement Limited (Unit: Birla White) has made a lot of effort in plantation however due to lack of technical expertise they have made less progress. Hence PP should make a team of technical experts to monitor and implement the progress of plantation.	· PP reported that a Committee of technical expertise as been constituted for Plantation and Monitoring including one external member empanelled as an area expert. · An expert has been empanelled for taking his expertise from time to time. · Birla White has engaged AFRI, Jodhpur. · AFRI team visited the mine site on 13.02.2024 to evaluate present plantation practices, site conditions and challenges faced at site. · Also Birla White is getting the advantage of expertise of the renowned institution ATARI, Jodhpur of ICAR.
5.	If required PP may transport and supplement soil suitable for seedling growth wherever required.	Though as per preliminary investigation done by Scientists of AFRI for the proposed plantation site, it is supposed to not put additional soil supplement at site. However, if required as per recommendations of expert agency, will be supplemented.
6.	M/s UltraTech Cement Limited (Unit: Birla White) should widen and re-built the haul roads and should sprinkle water for dust mitigation.	· Total of 8.2 Kms Haul Road is there in Rajashree Limestone Mine 2 with an average width of 5-6 meters. Approximately 5.0 Kms of haul roads have been maintained and widened after visit of EAC –Sub Committee. Average width of haul roads are now 8-10 Meters. (Photographs are given below) · Effective dust suppression is practiced with dedicated water tankers. However, a total of around 300 Meters permanent water sprinklers have been installed along patches of haul roads. · Apart from this a portable Fog Cannon equipped with Vertical and Horizontal Swing is also in the process of procurement.
7.	M/s UltraTech Cement Limited (Unit: Birla White) should follow scientific dumping of overburden and must construct garland drains and retaining walls.	· Proper Terracing of benches of dump and maintenance of ramp to approach top of the dumps have been done. · Earlier, a sum of 1285 meters retaining wall was constructed along OB dumps and after site visit of EAC, Sub-committee, additional 750 meters of retaining wall has been constructed. · Earlier, a sum of 1430 meters garland drains along pit and dumps was constructed along OB dumps and after site visit of EAC, Sub-committee, additional 750 meters of garland drains has been constructed.
8.	Since the progress has been slow, the sub-committee is of the opinion that PP should follow the recommendations made herein to expedite its plantation activity after next planting season in the area and the same should be confirmed by Regional Office through CCR in next 6 months.	All the recommendations are compiled / under completion. Site inspection has been done by Regional Director, MoEF&CC on dated 13 -14th June 2024 and CCR report will be submitted
9.	In addition to existing plantation works being executed, Project Proponent shall also carry out survey all along the lease	Survey along lease boundary of all around the lease has been done with respect to status of plantation.

	boundary and enumerate the standing vegetation in the safety belt. They shall pursue the land owners where surface rights are not there with the lease holder to allow raising of plantation in the safety belt wherever no standing vegetation is observed.	Trying to persuade the land owners along lease boundary and plantation will be done during coming plantation season. Acceptance letter of few farmers along with survey report is given in the next slide.

6. PP has submitted the following request for the extension of validity of EC:

Reference	Description as per approved EC	Description as per proposal	Remarks if any
Point no. 4 (ii))ofValidity extension in Environment Clearance dated 04.10.2021	After issue of extension of validity of Environmental Clearance for three years, it will be reviewed through the field/site visit by sub-committee of EAC at the end of two years".	*Validity of Environment Clearance is up to 28.10.2036, as validity of mining lease is up to 28.10.2036*	*Mining lease is valid up to 28.10.2036*
Para No 23 of Environment Clearance dated 25.08.2020	The Ministry of Environment, forest and Climate Change has examined the proposal in accordance with the Environmental Impact Assessment Notification, 2006 and further amendments thereto; and after accepting the recommendation of EAC meeting held during June 22, 23 & 24, 2020, hereby decided to accord the Environmental Clearance (EC) under the provisions thereof to the above mentioned proposal of M/s UltraTech Cement Limited (Unit: Birla White) for expansion of limestone Production Capacity from 0.45 MTPA 10 1.0 MTPA with installation of 400 TPH crusher of Rajashree Limestone Mine No. 2 (M.L. Area 400.70 ha) at Village Basni, Tehsil-Merta, District-Nagaur (Rajasthan), *for a period of one year*, subject to following specific and standard conditions.		

7. Further, Ministry's Regional office at Jaipur submitted the Certified Compliance report vide letter dated 29.06.2024 based on the recent site visit on 14.06.2024.

8. Observation and Recommendation of the Committee:

The Project Proponent and the consultant presented the proposal for extension of Environmental Clearance dated 25.08.2020 and 04.10.2021. The Project Proponent presented the compliance on the recommendation of sub-committee that undertook the site visit during 14-15 November 2023. PP stated that they have engaged AFRI Jodhpur for planning and execution of plantation programme, it was mentioned that a three member committee has formed by AFRI and the committee visited the mine site on 13.02.2024 to evaluate the existing conditions and present practices. PP informed that during recent monsoon they planted 1500 plants and have ordered 27000 saplings for further plantation. PP submitted that they are developing a nursery within the mine site in 175 sqm area with a capacity to develop around 3500 plant saplings. PP also highlighted that as per the advice of sub-committee they are planting local/native species such neem, babool, karanj etc with the mine lease area. EAC noted the submission of PP and enquired about the status of vegetation along the lease boundary. PP informed that as on date 5282 plants are there within the 7.5 m boundary area. PP mentioned that most of the boundary land belongs to farmers which they have not be able to obtain, as a result they could not undertake the boundary plantation hence they are now approaching the farmers for undertaking the plantation activities on private land without its acquisition.

With regard to widening of haul roads and suppression dust via water sprinkling, PP informed that out of 8.2 km haul road they have widened 5 km and have made arrangement for permanent sprinklers over 300 m distance on haul road. The EAC noted the submission of the PP and advised PP to widen the remaining haul roads.

Based on the aforesaid discussion, the EAC in its 31st Meeting held during 4-5 July 2024 **recommended** to extend the validity of the Environment Clearance dated 25.08.2020 for further three years for Rajashree Limestone Mine No. 2 with expansion of limestone production capacity from 0.45 MTPA to 1.0 MTPA and installation of 400 TPH crusher from

Mine Lease Area of 400.70 ha by M/s UltraTech Cement Limited (Unit: Birla White) located at Villages Basni, Tehsil Merta, District Nagaur, Rajasthan subject to the certain specific conditions applicable for non-coal mining projects.

9. The MoEF&CC has examined the proposal in accordance with the provisions contained in the Para 9 of Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and based on the recommendations of the Expert Appraisal Committee hereby accords Extension in Validity of Environment Clearance dated 25.08.2020 for further three years for Rajashree Limestone Mine No. 2 with expansion of limestone production capacity from 0.45 MTPA to 1.0 MTPA and installation of 400 TPH crusher from Mine Lease Area of 400.70 ha by M/s UltraTech Cement Limited (Unit: Birla White) located at Villages Basni, Tehsil Merta, District Nagaur, Rajasthan subject to the specific conditions along with standard conditions applicable for non-coal mining projects given at Annexure (1).

10. This issues with the approval of the Competent Authority

Copy To

1. The Secretary, Ministry of Mines, Government of India, ShastriBhawan, New Delhi-110 001.
2. The Secretary, Department of Mines & Geology, Government of Rajasthan, Secretariat, Jaipur.
3. The Secretary, Department of Environment, Government of Rajasthan, Secretariat, Jaipur.
4. The Secretary, Department of Forests, Government of Rajasthan, Secretariat, Jaipur.
5. The Chief Wildlife Warden, Government of Rajasthan, Jaipur.
6. The Deputy Director General of Forests (C), Ministry of Env., Forest and Climate Change, Regional Office, Gandhi Nagar A wing- 407 & 409, Aranya Bhawan, Near CH-3 Circle,Sector-10A, Gandhi Nagar-382010
7. The Chairman, Central Pollution Control Board, PariveshBhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
8. The Member Secretary, Central Ground Water Authority, 18/11, Jam Nagar House, Man Singh Road, New Delhi-110011.
9. The Chairman, Rajasthan State Pollution Control Board, 4, Jhalana Institutional Area JhalanaDoongri, Jaipur- 302004, Rajasthan.
10. The Controller General, Indian Bureau of Mines, Indira Bhavan, Civil Lines, Nagpur-440 001.10.
11. The District Collector, Nagaur District, Government of Rajasthan.11.
12. Guard File.
13. PARIVESH Portal.

Annexure 1

Specific EC Conditions for (Mining Of Minerals)

1. Specific Condiions

S. No	EC Conditions
1.1	After issue of extension of validity of Environmental Clearance for three years, it will be reviewed through the field/site visit by sub-committee of EAC at the end of two years
1.2	PP shall widen the remaining haul road of 3.2 km and submit the report to Regional Office of the

S. No	EC Conditions
	Ministry.
1.3	All other terms and conditions as prescribed in the Ministry's letter dated 25.08.2020 remains unchanged.

Standard EC Conditions for (Mining of minerals)

1. Statutory Compliance

S. No	EC Conditions
1.1	This Environmental Clearance (EC) is subject to orders/ judgment of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, Common Cause Conditions as may be applicable.
1.2	The Project proponent complies with all the statutory requirements and judgment of Hon'ble Supreme Court dated 2nd August, 2017 in Writ Petition (Civil) No. 114 of 2014 in matter of Common Cause versus Union of India &Ors before commencing the mining operations.
1.3	The State Government concerned shall ensure that mining operation shall not be commenced till the entire compensation levied, if any, for illegal mining paid by the Project Proponent through their respective Department of Mining & Geology in strict compliance of Judgment of Hon'ble Supreme Court dated 2nd August, 2017 in Writ Petition (Civil) No. 114 of 2014 in matter of Common Cause versus Union of India & Ors.
1.4	The Project Proponent shall follow the mitigation measures provided in MoEFCC's Office Memorandum No. Z-11013/57/2014-IA.II (M), dated 29th October, 2014, titled "Impact of mining activities on Habitations-Issues related to the mining Projects wherein Habitations and villages are the part of mine lease areas or Habitations and villages are surrounded by the mine lease area".
1.5	A copy of EC letter will be marked to concerned Panchayat / local NGO etc. if any, from whom suggestion / representation has been received while processing the proposal.
1.6	State Pollution Control Board/Committee shall be responsible for display of this EC letter at its Regional office, District Industries Centre and Collector's office/ Tehsildar's Office for 30 days.
1.7	The Project Authorities should widely advertise about the grant of this EC letter by printing the same in at least two local newspapers, one of which shall be in vernacular language of the concerned area. The advertisement shall be done within 7 days of the issue of the clearance letter mentioning that the instant project has been accorded EC and copy of the EC letter is available with the State Pollution Control Board/Committee and web site of the Ministry of Environment, Forest and Climate Change (www.parivesh.nic.in). A copy of the advertisement may be forwarded to the concerned MoEFCC Regional Office for compliance and record.
1.8	The Project Proponent shall inform the MoEF&CC for any change in ownership of the mining lease. In case there is any change in ownership or mining lease is transferred. PP needs to apply for transfer of EC as per provisions of the para 11 of EIA Notification, 2006 as amended from time to time.

2. Air Quality Monitoring And Preservation

S. No	EC Conditions
2.1	The Project Proponent shall install a minimum of 3 (three) online Ambient Air Quality Monitoring Stations with 1 (one) in upwind and 2 (two) in downwind direction based on long term climatological data about wind direction such that an angle of 120° is made between the monitoring locations to monitor critical parameters, relevant for mining operations, of air pollution viz. PM10, PM2.5, NO2, CO and SO2 etc. as per the methodology mentioned in NAAQS Notification No. B-29016/20/90/PCI/I, dated 18.11.2009 covering the aspects of transportation and use of heavy machinery in the impact zone. The ambient air quality shall also be monitored at prominent places like office building, canteen etc. as per the site condition to ascertain the exposure characteristics at specific places. The above data shall be digitally displayed within 03 months in front of the main Gate of the mine site.
2.2	Effective safeguard measures for prevention of dust generation and subsequent suppression (like regular water sprinkling, metalled road construction etc.) shall be carried out in areas prone to air pollution wherein high levels of PM10 and PM2.5 are evident such as haul road, loading and unloading point and transfer points. The Fugitive dust emissions from all sources shall be regularly controlled by installation of required equipments/ machineries and preventive maintenance. Use of suitable water-soluble chemical dust suppressing agents may be explored for better effectiveness of dust control system. It shall be ensured that air pollution level conform to the standards prescribed by the MoEFCC/ Central Pollution Control Board.

3. Water Quality Monitoring And Preservation

S. No	EC Conditions
3.1	In case, immediate mining scheme envisages intersection of ground water table, then Environmental Clearance shall become operational only after receiving formal clearance from CGWA. In case, mining operation involves intersection of ground water table at a later stage, then PP shall ensure that prior approval from CGWA and MoEFCC is in place before such mining operations. The permission for intersection of ground water table shall essentially be based on detailed hydro-geological study of the area.
3.2	Project Proponent shall regularly monitor and maintain records w.r.t. ground water level and quality in and around the mine lease by establishing a network of existing wells as well as new piezo-meter installations during the mining operation in consultation with Central Ground Water Authority/ State Ground Water Department. The Report on changes in Ground water level and quality shall be submitted on six-monthly basis to the Regional Office of the Ministry, CGWA and State Groundwater Department / State Pollution Control Board.
3.3	The Project Proponent shall undertake regular monitoring of natural water course/ water resources/ springs and perennial nallahs existing/ flowing in and around the mine lease including upstream and downstream. Sufficient number of gullies shall be provided at appropriate places within the lease for management of water. The parameters to be monitored shall include their water quality vis-à-vis suitability for usage as per CPCB criteria and flow rate. It shall be ensured that no obstruction and/ or alteration be made to water bodies during mining operations without justification and prior approval of MoEFCC. The monitoring of water courses/ bodies existing in lease area shall be carried out four times in a year viz. pre- monsoon (April May), monsoon (August), post-monsoon (November) and winter (January) and the record of monitored data may be sent regularly to Ministry of Environment, Forest and Climate Change and its Regional Office, Central Ground

S. No	EC Conditions
	Water Authority and Regional Director, Central Ground Water Board, State Pollution Control Board and Central Pollution Control Board. Clearly showing the trend analysis on six-monthly basis.
3.4	Quality of polluted water generated from mining operations which include Chemical Oxygen Demand (COD) in mines run-off; acid mine drainage and metal contamination in runoff shall be monitored along with Total Suspended Solids (TDS), Dissolved Oxygen (DO), pH and Total Suspended Solids (TSS). The monitored data shall be uploaded on the website of the company as well as displayed at the project site in public domain, on a display board, at a suitable location near the main gate of the Company. The circular No. J- 20012/1/2006-IA.II (M) dated 27.05.2009 issued by Ministry of Environment, Forest and Climate Change may also be referred in this regard.
3.5	Project Proponent shall plan, develop and implement rainwater harvesting measures on long term basis to augment ground water resources in the area in consultation with Central Ground Water Board/ State Groundwater Department. A report on amount of water recharged needs to be submitted to Regional Office MoEFCC annually.
3.6	Industrial waste water (workshop and waste water from the mine) should be properly collected and treated so as to conform to the notified standards prescribed from time to time. The standards shall be prescribed through Consent to Operate (CTO) issued by concerned State Pollution Control Board (SPCB). The workshop effluent shall be treated after its initial passage through Oil and grease trap.
3.7	The water balance/water auditing shall be carried out and measure for reducing the consumption of water shall be taken up and reported to the Regional Office of the MoEF&CC and State Pollution Control Board/Committee.

4. Noise And Vibration Monitoring And Prevention

S. No	EC Conditions
4.1	The peak particle velocity at 500m distance or within the nearest habitation, whichever is closer shall be monitored periodically as per applicable DGMS guidelines.
4.2	The illumination and sound at night at project sites disturb the villages in respect of both human and animal population. Consequent sleeping disorders and stress may affect the health in the villages located close to mining operations. Habitations have a right for darkness and minimal noise levels at night. PPs must ensure that the biological clock of the villages is not disturbed; by orienting the floodlights/ masks away from the villagers and keeping the noise levels well within the prescribed limits for day /night hours.
4.3	The Project Proponent shall take measures for control of noise levels below 85 dBA in the work environment. The workers engaged in operations of HEMM, etc. should be provided with ear plugs /muffs. All personnel including laborers working in dusty areas shall be provided with protective respiratory devices along with adequate training, awareness and information on safety and health aspects. The PP shall be held responsible in case it has been found that workers/ personals/ laborers are working without personal protective equipment.

5. Mining Plan

S. No	EC Conditions
5.1	The Project Proponent shall adhere to approved mining plan, inter alia, including, total excavation (quantum of mineral, waste, over burden, inter burden and top soil etc.); mining technology; lease area; scope of working (method of mining, overburden & dump management, O.B& dump mining, mineral transportation mode, ultimate depth of mining, concurrent reclamation and reclamation at mine closure; land-use of the mine lease area at various stages of mining scheme as well as at the end-of-life; etc.).
5.2	The land-use of the mine lease area at various stages of mining scheme as well as at the end-of-life shall be governed as per the approved Mining Plan. The excavation vis-à-vis backfilling in the mine lease area and corresponding afforestation to be raised in the reclaimed area shall be governed as per approved mining plan. PP shall ensure the monitoring and management of rehabilitated areas until the vegetation becomes self-sustaining. The compliance status shall be submitted half-yearly to the MoEFCC and its concerned Regional Office.

6. Land Reclamation

S. No	EC Conditions
6.1	The Overburden (O.B.), waste and topsoil generated during the mining operations shall be stacked at earmarked OB dump site(s) only and it should not be kept active for a long period of time. The physical parameters of the OB / waste dumps / topsoil dump like height, width and angle of slope shall be governed as per the approved Mining Plan and the guidelines/circulars issued by D.G.M.S. The topsoil shall be used for land reclamation and plantation.
6.2	The slope of dumps shall be vegetated in scientific manner with suitable native species to maintain the slope stability, prevent erosion and surface run off. The selection of local species regulates local climatic parameters and help in adaptation of plant species to the microclimate. The gullies formed on slopes should be adequately taken care of as it impacts the overall stability of dumps. The dump mass should be consolidated with the help of dozer/ compactors thereby ensuring proper filling/ leveling of dump mass. In critical areas, use of geo textiles/ geo-membranes / clay liners / Bentonite etc. shall be undertaken for stabilization of the dump.
6.3	Catch drains, settling tanks and siltation ponds of appropriate size shall be constructed around the mine working, mineral yards and Top Soil/OB/Waste dumps to prevent run off of water and flow of sediments directly into the water bodies (Nallah/ River/ Pond etc.). The collected water should be utilized for watering the mine area, roads, green belt development, plantation etc. The drains/ sedimentation sumps etc. shall be de-silted regularly, particularly after monsoon season, and maintained properly.
6.4	Check dams of appropriate size, gradient and length shall be constructed around mine pit and OB dumps to prevent storm run-off and sediment flow into adjoining water bodies. A safety margin of 50% shall be kept for designing of sump structures over and above peak rainfall (based on 50 years data) and maximum discharge in the mine and its adjoining area which shall also help in providing adequate retention time period thereby allowing proper settling of sediments/ silt material. The sedimentation pits/ sumps shall be constructed at the corners of the garland drains.

7. Transportation

S. No	EC Conditions
7.1	No Transportation of the minerals shall be allowed in case of roads passing through villages/ habitations. In such cases, PP shall construct a 'bypass' road for the purpose of transportation of the minerals leaving an adequate gap (say at least 200 meters) so that the adverse impact of sound and dust along with chances of accidents could be mitigated. All costs resulting from widening and strengthening of existing public road network shall be borne by the PP in consultation with nodal State Govt. Department. Transportation of minerals through road movement in case of existing village/ rural roads shall be allowed in consultation with nodal State Govt. Department only after required strengthening such that the carrying capacity of roads is increased to handle the traffic load. The pollution due to transportation load on the environment will be effectively controlled and water sprinkling will also be done regularly. Vehicular emissions shall be kept under control and regularly monitored. Project should obtain Pollution Under Control (PUC) certificate for all the vehicles from authorized pollution testing centers. [If applicable in case of road transport].
7.2	The Main haulage road within the mine lease should be provided with a permanent water sprinkling arrangement for dust suppression. Other roads within the mine lease should be wetted regularly with tanker-mounted water sprinkling system. The other areas of dust generation like crushing zone, material transfer points, material yards etc. should invariably be provided with dust suppression arrangements. The air pollution control equipments like bag filters, vacuum suction hoods, dry fogging system etc. shall be installed at Crushers, belt-conveyors and other areas prone to air pollution. The belt conveyor should be fully covered to avoid generation of dust while transportation. PP shall take necessary measures to avoid generation of fugitive dust emissions.

8. Green Belt

S. No	EC Conditions
8.1	The Project Proponent shall develop greenbelt in 7.5m wide safety zone all along the mine lease boundary as per the guidelines of CPCB in order to arrest pollution emanating from mining operations within the lease. The whole Green belt shall be developed within first 5 years starting from windward side of the active mining area. The development of greenbelt shall be governed as per the EC granted by the Ministry irrespective of the stipulation made in approved mine plan.

9.

S. No	EC Conditions
9.1	The Project Proponent shall carryout plantation/ afforestation in backfilled and reclaimed area of mining lease, around water body, along the roadsides, in community areas etc. by planting the native species in consultation with the State Forest Department/ Agriculture Department/ Rural development department/ Tribal Welfare Department/ Gram Panchayat such that only those species be selected which are of use to the local people. The CPCB guidelines in this respect shall also be adhered. The density of the trees should be around 2500 saplings per Hectare. Adequate budgetary provision shall be made for protection and care of trees.
9.2	The Project Proponent shall make necessary alternative arrangements for livestock feed by developing grazing land with a view to compensate those areas which are coming within the mine lease. The development of such grazing land shall be done in consultation with the State

S. No	EC Conditions
	Government. In this regard, Project Proponent should essentially implement the directions of the Hon'ble Supreme Court with regard to acquisition of grazing land. The sparse trees on such grazing ground, which provide mid-day shelter from the scorching sun, should be scrupulously guarded/ protected against felling and plantation of such trees should be promoted.

10. Public Hearing And Human Health Issues

S. No	EC Conditions
10.1	Project Proponent shall make provision for the housing for workers/labors or shall construct labor camps within/outside (company owned land) with necessary basic infrastructure/ facilities like fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health care, crèche for kids etc. The housing may be provided in the form of temporary structures which can be removed after the completion of the project related infrastructure. The domestic waste water should be treated with STP in order to avoid contamination of underground water.

11. Corporate Environment Responsibility (Cer)

S. No	EC Conditions
11.1	The Project Proponent shall submit the time- bound action plan to the concerned regional office of the Ministry within 6 months from the date of issuance of environmental clearance for undertaking the activities committed during public consultation by the project proponent and as discussed by the EAC, in terms of the provisions of the MoEF&CC Office Memorandum No.22-65/2017-IA.III dated 30 September, 2020. The action plan shall be implemented within three years of commencement of the project.

12. Miscellaneous

S. No	EC Conditions
12.1	The Project Proponent shall prepare digital map (land use & land cover) of the entire lease area once in five years purpose of monitoring land use pattern and submit a report to concerned Regional Office of the MoEF&CC.
12.2	The Project Authorities should inform to the Regional Office regarding date of financial closures and final approval of the project by the concerned authorities and the date of start of land development work.
12.3	The Project Proponent shall submit six monthly compliance reports on the status of the implementation of the stipulated environmental safeguards to the MOEFCC & its concerned Regional Office, Central Pollution Control Board and State Pollution Control Board.
12.4	A separate 'Environmental Management Cell' with suitable qualified manpower should be set-up under the control of a Senior Executive. The Senior Executive shall directly report to Head of the Organization. Adequate number of qualified Environmental Scientists and Mining Engineers shall be appointed and submit a report to RO, MoEF&CC.

S. No	EC Conditions
12.5	The concerned Regional Office of the MoEF&CC shall randomly monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the MoEF&CC officer(s) by furnishing the requisite data / information / monitoring reports.
12.6	In pursuant to Ministry's O.M No 22-34/2018-IA.III dated 16.01.2020 to comply with the direction made by Hon'ble Supreme Court on 8.01.2020 in W.P. (Civil) No 114/2014 in the matter Common Cause vs Union of India, the mining lease holder shall after ceasing mining operations, undertake regrassing the mining area and any other area which may have been disturbed due to other mining activities and restore the land to a condition which is fit for growth of fodder, flora, fauna etc.
12.7	The Ministry or any other competent authority may alter/modify the above conditions or stipulate any further condition in the interest of environment protection.
12.8	Concealing factual data failure to comply with any or submission of false/ fabricated data and of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.
12.9	The above conditions will be enforced inter-alia, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules made there under and also any other orders passed by the Hon'ble Supreme Court of India/High Court and any other Court of Law relating to the subject matter.
12.10	Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

Signature Not Verified

Digitally Signed by : Rajeev Ranjan
Member Secretary, MoEFCC (EC)

Date: 11/09/2024

F. No. J-11015/15/2015-IA. II (M)
Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira ParyavaranBhavan
Vayu Wing, 3rdFloor, Aliganj,
JorBagh Road, New Delhi-110 003

Dated: 25th August, 2020

To,

M/s UltraTech Cement Limited (Unit: Birla White)
(Rajesh Kumar Kedia, VP)
Ahura Center, B wing, 2nd floor, Mahakali Caves Road, Andheri (East),
Mumbai City,Maharashtra-400093

Subject: **Expansion of limestone Production Capacity from 0.45 MTPA to 1.0 MTPA with installation of 400 TPH crusher in Rajashree Limestone Mine No. 2 (M.L. Area- 400.70 ha) of M/s UltraTech Cement Limited (Unit: Birla White)at Village – Basni, Tehsil–Merta, District–Nagaur (Rajasthan). – Environmental Clearance (EC)- regarding.**

Sir,

This has reference to the proposal of M/s Ultra Tech Cement Ltd.(Unit: Birla White)vide online application no. IA/RJ/MIN/7497/2005for expansion of limestone production capacity from 0.45 MTPA to 1.0 MTPA & installation of 400 TPH crusher of Rajashree Limestone Mine No. 2 (ML Area 400.70 ha).The mine is located in Village, Basni, Tehsil, Merta, District, Nagaur (Rajasthan). The mine area is a part of the Survey of India Topo sheet No 45F/14 bounded by Latitude 26°34'58.88" N to 26° 36'32.06" N and longitude 73°47'6.38" E to 73°49'16.02" E. The project falls under seismic zone-II.

2. As per EIA Notification dated 14th September, 2006 as amended from time to time, the project falls under Category "A", Project or Activity 1(a) the lease area is greater than 100 Ha.

3. The project proponent submitted that Environmental Clearance (EC) for existing limestone production capacity of 0.45 MTPA was granted by the Ministry videletter No. J11015/15/2005- IA. II (M) dated 17th November, 2005 to the M/s Grasim Industries Limited. The M/s UltraTech Cement Limited

(Unit: Birla White) submitted vide proposal No. IA/RJ/MIN/7497/2005 regarding transfer of Environmental Clearance from "M/s Grasim Industries Limited" vide EC letter No. J-11015/15/2005-IA.II (M), dated 17/11/2005.

4. The project proponent vide proposal No IA/RJ/MIN/25414/2014 applied online for grant of ToR on 02.10.2014 and submitted Form-1 and Pre-Feasibility Report. The proposal was considered in EAC meeting held on April 29-30, 2015 wherein the Committee recommended for grant of ToR for expansion of limestone production capacity from 0.45 MTPA to 1.0 MTPA & installation of 400 TPH crusher of Rajashree Limestone Mine No. 2 (ML Area 400.70 ha). The ToR was issued vide letterno. J-11015/391/2014-IA-II (M) dated 08.06.2015.

The project proponent applied for grant of EC vide proposal No IA/RJ/MIN/25414/2014andthe proposal was placed in EAC Meeting held during January 22-23, 2019 and sought additional information for further consideration. Thereafter, the project proponent has applied for EC in Form-2 videProposal No. IA/RJ/MIN/7497/2005 dated 13.05.2020.The project proponent vides its letter No. UTCL/BW/Mine -2 MoEF&CC/2019-20/03729 dated 28.03.2020 has submitted final EIA/EMP Report and uploaded on MoEF&CC Web Portal, dated 05.09.2017 after conducting the Public hearing within the validity period of ToR. The proposal was further considered in the meeting held during 22-24 June, 2020.

5. The project proponent reported that initially mining lease (for larger area) was granted in favour of M/s. RSMM Ltd. on 29.10.1986, then transferred to M/s. Indian Rayon Industries Ltd. by the State Govt. vide order no. P.41 / 24 / Mine / Group–2/85 dated 30.06.1987. The first renewal of the lease was granted by the State Govt. for a period of 20 years from 29.10.1996 till 28.10.2016. PP submitted that lease was then transferred to M/s. Grasim Industries Ltd. on 01.07.2002. The project proponentsubmitted letter no. सखअ/गोटन/एम.एल.3/95/181 dated 29.08.2018 issued from Directorate of Mines and Geology, Gotan, Govt. of Rajasthan wherein it has mentioned that the State Government has approved the proposal of transfer of mining lease from M/s. Grasim Industries Ltd to M/s. UltraTech Cement Ltd. vide order dated 26.06.2018, deed was executed on 23.08.2018 and registered on 23.08.2018. The project proponent submitted that as per the provision of MMDR Act, 2015, the mining lease has been deemed extended further up to 31st March, 2030. A formal letter to this effect has also been issued in the name of M/s. Grasim Industries Ltd. by the Assistant Mining Engineer, Directorate of Mines and Geology, Gotan, Govt. of Rajasthan, vide letter no. AME/GOTAN/CC.I/M.L. 3/95/135 dated 18.03.2015. The validity of lease period of M/s. Grasim Industries Ltd. has been further extended up to year

2036 vide letter no vide letter no. AME/GOTAN/CC I/ML 3/95/986 issued by Assistant Mining Engineer, Directorate of Mines and Geology, Gotan, Govt. of Rajasthan.

6. The project proponent submitted that Modified Mining Plan has been prepared as per rule 17(3) of MCR, 2016 including Progressive Mine Closure Plan under rule 23B of MCDR, 1988 and the same has been approved in the name of M/s Ultra Tech Cement Ltd (Unit Birla White) vide letter no. 584(4)(3)(1634)/2015RCM-AJM/ 680 dated 8th June, 2016 under MCDR 1988/MCR, 1960.

7. The project proponent submitted that the method of mining shall be opencast semi-mechanized forming benches 3m-6m in height and maintaining an overall pit slope of 45° or less by using drilling and blasting. PP submitted that width of the working benches will always be maintained at least 20 m for safe, easy and convenient movement of mining machinery. PP submitted that the excavation of the overburden zone will be done by drilling 100 mm diameters holes by wagon drill machine and blasting and excavation of the ore zone will be done by drilling 34 mm diameter holes by jack hammer machine and blasting. In both the cases, blasting will be done by use of suitable explosives. PP submitted that the production of White cement grade limes tone (WCG) lime stone will be loaded by JCB on the trucks and part of it will be sent to the crusher located in the lease area and crushed material from crusher and the remaining WCG limestone from the pit will be sent to the white cement plant by road on trucks. The ROM obtained from the non- white cement grade (NWCG) limestone band will be loaded by JCB on trucks and will be sent to the crusher located in the lease area and crushed and screened for recovery of WCG lime stone. The WCG limes tone recovered from the crusher will be dispatched to the cement plant by road. PP submitted that the waste material generated from the OB zone will be loaded on dumpers by shovels and will be dumped in the exhausted part of the pits for backfilling. The waste generated from ore zone will be loaded on dumpers by JCB and will be dumped on the proposed site during 2016- 17 & 2017- 18 and then from 2018- 19 and onwards backfilled in the exhausted part of the pits for backfilling.

8. The project proponent has submitted that at present drilling is being carried out by 100 mm diameter shot holes wagon drill machine and 34 mm diameter shot holes machine using the Jackhammer drill machine.The Company will replace the Jack hammer drill machines by using Crawler Mounted hydraulic wet drill machines with arrangement for wet drilling.Controlled blasting is being/will be carried out.Blasting is being/will be done by using non-electric shock tube detonator/delay system.Hydraulic Rock Breaker is used for breaking of oversized boulders in place of secondary

blasting.Slurry & ANFO explosives are being/will be used for blasting.UTCL having Magazine for the storage of explosive along with explosive Van.

9. The project proponent submitted that the total water requirement for the proposed expansion will be 19.5 KLD (5 KLD for Dust suppression on mine roads – 6 m wide, 2 KLD for dust suppression at loading point, 0.5 KLD for drinking, 9 KLD for greenbelt development and plantation on the backfilled area, 3 KLD for bathrooms, washrooms and toilets etc.) which will be fetched from the nearby villages and mine sump as and when developed. The project proponent submitted that there is no need of clearance as water will be sourced from the nearby villages and mine sump as and when developed. The elevation range is 300-323 mRL, general ground level is 320 MRL and ground water table is 145- 135 m bgl (175- 185 m RL). The ultimate working depth shall be 37 m bgl (283 m RL) which will be about 98 m above the ground water table. Thus, water table will not get intersected due to mining activities. The project proponent submitted that garland drains will be provided all around the excavation to prevent flow of surface rainwater and from surrounding areas in the working pit. The drains shall be lined with stone masonry and shall be of adequate size to carry the storm water without overflow. The rain water which will get accumulated in working pit will be pumped out by diesel pump of adequate capacity. The rainwater collected in the excavated out area or in mine sump shall be collected and utilized for water spraying on haul roads and other dust prone areas. The waste water generated at mine office shall be passed through oil-grease separator and the treated water is recycled /utilized for dust suppression.

10. The project proponent submitted that at the end of lease period out of the total mining lease area (i.e. 400.70ha), total mined-out area will be around 130.34 ha; out of which 66.41 ha area will be reclaimed and backfilled followed by plantation and remaining 63.93 ha area will be converted into water reservoir. Greenbelt /plantation will be developed on 135.21 ha area (66.41 ha backfilled and 68.80 ha virgin area).The PP submitted that greenbelt /plantation will be developed on 135.21 ha area (66.41 ha backfilled and 68.80 ha virgin area). Around 202815 saplings (99615 on backfilled area and 103200 on virgin area) will be planted till the end of life of mine. PP submitted that 1500 saplings of Albizia lebbeck, Albizia procera, Azadirachta indica, Melia azadirach, Dalbergia sisoo, Pongamia pinnata, Buteafron dosa, Musa paradisiaca, Ziziphus mauritiana, Citruslimon, Punicagranatum, Syzygiumcumini, Arto carpus heterophyllus, Phyllanthuemblica, Psidiumguajava and Annona squamosa etc. will be planted per hectare of land.

11. The project proponent submitted that there is no forest area involved in the mining lease area. A letter no. Survey/DFC/2015- 16/6399 dated

06.11.2015 issued from Deputy Forest Conservator, Nagaur wherein it has mentioned that the lease area does not fall under the forest or plantation area and is approx. 7km away from the forest nursery Lamabajata and approximately 2km away from the old plantation area. PP has submitted that no National Parks, Wildlife Sanctuaries, Biosphere Reserves, Wildlife Corridors, Tiger/ Elephant Reserves (existing or proposed) etc. falls within 10 km of the mining lease area. The project does not falls under Critically Polluted Areaas per CEPI by CPCB. The mine lease area does not fall under Aravalli Range' as certified by Assistant mineral engineer, Department of Mines and Geology, Gotan vide letter no. AME/GOTAN/CC/MAJOR/ML03/1995/362 dated 7th Sept. 2015.

12. The project proponentsubmitted that there is no Schedule- I species (according to Wildlife Protection Act, 1972) was found in the study area during survey. PP has submitted Authenticated List of flora and fauna separately for core and buffer zone has been authenticated from Deputy Conservator of Forests, Nagaur, vide no. F () Survey/DCF/2015-16/6340 dated 04.11.2015.

13. The project proponent reported that the limestone in the instant case is a major mineral and requirement of District Survey Report (DSR) is not applicable in the instant case.

14. The project proponent reported that One season primary baseline data for ambient air quality (as per CPCB Notification, 2009), water quality, noise level, soil and flora and fauna has been collected during Summer Season (March to May, 2015). This EIA/EMP Report also included the 3 Months Baseline study during March to May, 2015 and one-month baseline data has been done i.e. February, 2019. Air quality modeling has been carried out for total excavation (2.518 Million TPA) on 1.0 Million tones of Limestone along with stack details for proposed Crusher of 400 TPH Capacity. M/s UltraTech Cement Limited (Unit: Birla White) has an existing mine which is running since 1987. At present mine is operating with 0.45 Million TPA capacity of limestone production. At present total excavated area is about 60 ha with 10 developing pits. Mining practice involves clearing of vegetation, dozing of soil; drilling, blasting, excavation, loading of soil, overburden, waste and rejects into dumpers and its transportation to dump yards and stacking; transportation of partly limestone to crusher hopper (located outside the lease area). After crushing this crushed limestone & rest limestone directly dispatch to plant site (unloading) via road. After expansion, all the existing activities will continue along with one additional activity of crushing at mine site. In expansion, only limestone production capacity is to be increased within the existing premises.

15. The project proponent has submitted the followingfor environmental protection measures:

Protective measure to be taken to reduce noise and dust emission due to drilling & blasting are as follows:

- *Drilling will be done with sharp drill bits to achieve optimum drilling performance and to reduce noise generation at source.*
- *Drilling machines will be equipped with wet drilling/dry fog system.*
- *Drill machines will also be equipped with proper dust collector system.*
- *Closed acoustic a/c cabin will be provided for drill operator.*
- *Proper maintenance (preventive as well as scheduled maintenance), oiling and greasing of HEMMs will be done to minimize generation of pollutants.*
- *Personal protective equipments i.e. Dust mask, earmuffs and earplugs will be provided to workers.*
- *Ambient Air Quality and Noise Level will be monitored regularly.*

Air pollution control measures for crusher:

- *Bag filters will be installed at crusher.*
- *Unloading point, transfer points, conveyor belts & screen will be covered.*
- *Wind breaking walls will be constructed.*
- *Plantation will be developed around the crusher.*
- *Atomized mist fog system will be provided at crusher.*
- *3 KLD water will be provided for Crusher in addition to 19.5 KLD.*

Measures to be adopted for optimal use of available water

- *Due to dry area zone & water scarcity bag filters & dust collector system will be used.*
- *Drip irrigation system also adopted in mine for watering in plants.*
- *5 KLD Capacity of Modular STP will be proposed and after treatment 3 KLD of water will be used for dust suppression.*
- *Atomized mist fog system will be used at Crusher hopper.*

16. The project proponent reported that there is no court case/ litigation pending against the project.

17. The project proponent reported that public hearing for the project was conducted on 18.03.2017 at Upkhand Karyalaya, Merta city, Tehsil Merta, District Nagaur at 11:00 A.M. The advertisement for public hearing was published in Dainik Navjyoti and Dainik Bhaskar on 15.02.2017. The major issues raised during the public hearing by the local people were related to

blasting practices, employment, women empowerment, education, air pollution from haul road, disposal of overburden, electricity supply to locals, admission to local village children in company school, health issues of human and animals, drop of water table, land acquisition & compensation issues, mining on fertile land, and safety issues of workers. The project proponent submitted that around 1711.29 lakhs has been earmarked for CSR activities under Education, Health & Family Welfare, Sustainable Rural Livelihood, Social Welfare Issue, Infrastructural Development and other miscellaneous activities for next four years.

18. The Project Proponent submitted that the budget under CER is mentioned as 49.5 Lakh which includes i) installation of 5 KW solar power plant & supply line with LED light (Rs 30) lakh, ii) Women Empowerment (Rs 4.0 Lakh) and iii) Providing furniture (Rs 1.35 lakh), computers (2.5 lakh), drinking water facilities (1.0 Lakh) , stationary to students (0.65 Lakh), and renovation work (Rs 10.0 Lakh) at Govt School of Village Basni cheja.

19. The project proponent Submitted that there is no any active dump outside lease area, hence no R&R issues involved.

20. The Project Proponent submitted that the budget earmarked for Environmental Management Plan (EMP) shall be ₹ 1.1 Crore (Capital) &₹ 0.41 Crore (Recurring) which include [for Pollution Control ₹ 11 Lakh (Capital) &₹ 11 Lakh (Recurring), for Pollution Monitoring ₹ 6.7 Lakh (Capital) &₹ 5.2 Lakh (Recurring), for Occupational Health ₹ 2.8 Lakh (Capital) &₹ 2.8 Lakh (Recurring), for Green Belt/Mine/Township ₹ 1.0 Lakh (Capital) &₹ 6.0 Lakh (Recurring), for Reclamation / Rehabilitation of mined out area ₹ 78.5 Lakh (Capital) &₹ 8.0 Lakh (Recurring), for Others (specify) –Afforestation Fencing and Safety Zone ₹ 10.0 Lakh (Capital) &₹ 8.5 Lakh (Recurring)].

21. The Project Proponent submitted that Revised Cost – Capital Cost of the project is Rs. 15 Crore. Recurring cost @ Rs. 540 for 1.0 Million Tonnes limestone production is Rs. 54 crore. It includes wages, surface rights, Govt. Taxes, transportation and material cost. The project and shall give total employment to 39 persons.

22. After detailed deliberations, the committee observed that even after 30 years of commencement of mining operations, the project proponent was failed to carry out the plantation along the boundary of mining lease area. The committee is of the view that the project authorities are least concern on the environmental safeguards and the committee expressed dissatisfaction on the implementation of the environmental safeguards. Therefore, the committee suggested to take up the plantation in the ensuing monsoon (Monsoon of

2020), as it was already set, and take all the precautionary measures for survival of the same. Subsequently, the project proponent can approach for further clearance along with certification by local DFO or Regional officers of the Ministry on the compliance of the plantation along the boundary. Meanwhile, the committee recommended for grant of EC for a period of one-year subject to the specific conditions in addition to the standard conditions.

23. The Ministry of Environment, forest and Climate Change has examincd the proposal in accordance with the Environmental Impact Assessment Notification, 2006 and further amendments thereto; and after accepting the recommendation of EAC meeting held during June 22, 23 & 24, 2020, hereby decided to accord thc Environmental Clearance (EC) under the provisions thereof to the above mentioned proposal of M/s UltraTech Cement Limited (Unit: Birla White) for expansion of limestone Production Capacity from 0.45 MTPA to 1.0 MTPA with installation of 400 TPH crusher of Rajashree Limestone Mine No. 2 (M.L. Area- 400.70 ha) at Village – Basni, Tehsil– Merta, District–Nagaur (Rajasthan), for a period of one year, subject to following specific and standard conditions.

A. Specific Conditions

i. Plantation shall be carried in 101.21Ha of lease area at the end of life, inter aila, including 16.80Ha in dump area; 18.00 Ha in non-mineralized area; 66.41 Ha in backfilled area and plantation along the boundary of ML area in the ensuing monsoon (i.e. monsoon of 2020), species shall be native to the area and selected in consultation with state forest department, and plantation record shall be maintained, gap plantation shall be carried and grassing as per the directions of the Hon'ble SC.

ii. As proposed, Rs. 38 lakhs shall be provided against the CER activities proposed to be taken up within 3 years.

iii. The transportation road from the mine to cement plant shall be properly maintained, water sprayed regularly, avenue plantation both side of the road for control of fugitive dust emission.

iv. Total water Requirement shall not be more than19.5 KLD(16.5 KLD Fresh Water + 3.0 KLD Treated Water).

v. Total excavation shall not be more than 2.518 MT including the ROM 1.23 MT.

vi. Controlled blasting shall be carried out using the down the hole detonating system and NoNELS.

vii. All the mitigation measures committed / envisaged in the EIA/EMP report and subsequent submission shall be implemented.

B. Standard conditions

I. Statutory compliance

1. The EC granted to the project is strictly under the provisions of the EIA notification 2006 and its amendments. It does not tantamount/construe to approvals/consent/permissions, etc. required to be obtained under any other Acts/Rules/Subordinate legislations, etc., as may be applicable to the project.

2. The Project proponent complies with all the statutory requirements and judgment of Hon'ble Supreme Court dated 2nd August,2017 in Writ Petition (Civil) No. 114 of 2014 in matter of Common Cause versus Union of India &Ors before commencing the mining operations.

3. The State Government concerned shall ensure that mining operation shall not be commenced till the entire compensation levied, if any, for illegal mining paid by the Project Proponent through their respective Department of Mining & Geology in strict compliance of Judgment of Hon'ble Supreme Court dated 2nd August, 2017 in Writ Petition (Civil) No. 114 of 2014 in matter of Common Cause versus Union of India &Ors.

4. The Project Proponent shall follow the mitigation measures provided in MoEFCC's Office Memorandum No. Z-11013/57/2014-IA.II (M), dated 29th October, 2014, titled "Impact of mining activities on Habitations-Issues related to the mining Projects wherein Habitations and villages are the part of mine lease areas or Habitations and villages are surrounded by the mine lease area".

5. The Project Proponent shall obtain necessary prior permission of the competent authorities for drawl of requisite quantity of surface water and from CGWA for withdrawal of ground water for the project.

6. A copy of EC letter will be marked to concerned Panchayat / local NGO etc. if any, from whom suggestion / representation has been received while processing the proposal.

7. State Pollution Control Board/Committee shall be responsible for display of this EC letter at its Regional office, District Industries Centre and Collector's office/ Tehsildar's Office for 30 days.

8. The Project Authorities should widely advertise about the grant of this EC letter by printing the same in at least two local newspapers, one of which shall be in vernacular language of the concerned area. The advertisement shall be done within 7 days of the issue of the clearance letter mentioning that the instant project has been accorded EC and copy of the EC letter is available with the State Pollution Control Board/Committee and web site of the Ministry of Environment, Forest and Climate Change (www.parivesh.nic.in). A copy of the advertisement may be forwarded to the concerned MoEFCC Regional Office for compliance and record.

9. The Project Proponent shall inform the MoEF&CC for any change in ownership of the mining lease. In case there is any change in ownership or mining lease is transferred than mining operation shall only be carried out after transfer of EC as per provisions of the para 11 of EIA Notification, 2006 as amended from time to time.

II. Air quality monitoring and preservation

1. The Project Proponent shall install a minimum of 3 (three) online Ambient Air Quality Monitoring Stations with 1 (one) in upwind and 2 (two) in downwind direction based on long term climatological data about wind direction such that an angle of 120° is made between the monitoring locations to monitor critical parameters, relevant for mining operations, of air pollution viz. PM10, PM2.5, NO_2, CO and SO_2 etc. as per the methodology mentioned in NAAQS Notification No. B-29016/20/90/PCI/I, dated 18.11.2009 covering the aspects of transportation and use of heavy machinery in the impact zone. The ambient air quality shall also be monitored at prominent places like office building, canteen etc. as per the site condition to ascertain the exposure characteristics at specific places. The above data shall be digitally displayed within 03 months in front of the main Gate of the mine site.

2. Effective safeguard measures for prevention of dust generation and subsequent suppression (like regular water sprinkling, metalled road construction etc.) shall be carried out in areas prone to air pollution wherein high levels of PM10 and PM2.5 are evident such as haul road, loading and unloading point and transfer points. The Fugitive dust

emissions from all sources shall be regularly controlled by installation of required equipments/ machineries and preventive maintenance. Use of suitable water-soluble chemical dust suppressing agents may be explored for better effectiveness of dust control system. It shall be ensured that air pollution level conform to the standards prescribed by the MoEFCC/ Central Pollution Control Board.

III. Water quality monitoring and preservation

1. In case, immediate mining scheme envisages intersection of ground water table, then Environmental Clearance shall become operational only after receiving formal clearance from CGWA. In case, mining operation involves intersection of ground water table at a later stage, then PP shall ensure that prior approval from CGWA and MoEFCC is in place before such mining operations. The permission for intersection of ground water table shall essentially be based on detailed hydro-geological study of the area.

2. Regular monitoring of the flow rate of the springs and perennial nallahs flowing in and around the mine lease shall be carried out and records maintain. The natural water bodies and or streams which are flowing in an around the village, should not be disturbed. The Water Table should be nurtured so as not to go down below the pre-mining period. In case of any water scarcity in the area, the Project Proponent has to provide water to the villagers for their use. A provision for regular monitoring of water table in open dug wall located in village should be incorporated to ascertain the impact of mining over ground water table. The Report on changes in Ground water level and quality shall be submitted on six-monthly basis to the Regional Office of the Ministry, CGWA and State Groundwater Department / State Pollution Control Board.

3. Project Proponent shall regularly monitor and maintain records w.r.t. ground water level and quality in and around the mine lease by establishing a network of existing wells as well as new piezo-meter installations during the mining operation in consultation with Central Ground Water Authority/ State Ground Water Department. The Report on changes in Ground water level and quality shall be submitted on six-monthly basis to the Regional Office of the Ministry, CGWA and State Groundwater Department / State Pollution Control Board.

4. The Project Proponent shall undertake regular monitoring of natural water course/ water resources/ springs and perennial nallahs existing/ flowing in and around the mine lease and maintain its records. The

project proponent shall undertake regular monitoring of water quality upstream and downstream of water bodies passing within and nearby/ adjacent to the mine lease and maintain its records. Sufficient number of gullies shall be provided at appropriate places within the lease for management of water. PP shall carryout regular monitoring w.r.t. pH and included the same in monitoring plan. The parameters to be monitored shall include their water quality vis-à-vis suitability for usage as per CPCB criteria and flow rate. It shall be ensured that no obstruction and/ or alteration be made to water bodies during mining operations without justification and prior approval of MoEFCC. The monitoring of water courses/ bodies existing in lease area shall be carried out four times in a year viz. pre- monsoon (April-May), monsoon (August), post-monsoon (November) and winter (January) and the record of monitored data may be sent regularly to Ministry of Environment, Forest and Climate Change and its Regional Office, Central Ground Water Authority and Regional Director, Central Ground Water Board, State Pollution Control Board and Central Pollution Control Board. Clearly showing the trend analysis on six-monthly basis.

5. Quality of polluted water generated from mining operations which include Chemical Oxygen Demand (COD) in mines run-off; acid mine drainage and metal contamination in runoff shall be monitored along with Total Suspended Solids (TDS), Dissolved Oxygen (DO), pH and Total Suspended Solids (TSS). The monitored data shall be uploaded on the website of the company as well as displayed at the project site in public domain, on a display board, at a suitable location near the main gate of the Company. The circular No. J- 20012/1/2006-IA.II (M) dated 27.05.2009 issued by Ministry of Environment, Forest and Climate Change may also be referred in this regard.

6. Project Proponent shall plan, develop and implement rainwater harvesting measures on long term basis to augment ground water resources in the area in consultation with Central Ground Water Board/ State Groundwater Department. A report on amount of water recharged needs to be submitted to Regional Office MoEFCC annually.

7. Industrial waste water (workshop and waste water from the mine) should be properly collected and treated so as to conform to the notified standards prescribed from time to time. The standards shall be prescribed through Consent to Operate (CTO) issued by concerned State Pollution Control Board (SPCB). The workshop effluent shall be treated after its initial passage through Oil and grease trap.

8. The water balance/water auditing shall be carried out and measure for reducing the consumption of water shall be taken up and reported to the Regional Office of the MoEF&CC and State Pollution Control Board/Committee.

IV. Noise and vibration monitoring and prevention

1. The peak particle velocity at 500m distance or within the nearest habitation, whichever is closer shall be monitored periodically as per applicable DGMS guidelines.

2. The illumination and sound at night at project sites disturb the villages in respect of both human and animal population. Consequent sleeping disorders and stress may affect the health in the villages located close to mining operations. Habitations have a right for darkness and minimal noise levels at night. PPs must ensure that the biological clock of the villages is not disturbed; by orienting the floodlights/ masks away from the villagers and keeping the noise levels well within the prescribed limits for day /night hours.

3. The Project Proponent shall take measures for control of noise levels below 85 dBA in the work environment. The workers engaged in operations of HEMM, etc. should be provided with ear plugs /muffs. All personnel including laborers working in dusty areas shall be provided with protective respiratory devices along with adequate training, awareness and information on safety and health aspects. The PP shall be held responsible in case it has been found that workers/ personals/ laborers are working without personal protective equipment.

V. Mining plan

1. The Project Proponent shall adhere to the working parameters of mining plan which was submitted at the time of EC appraisal wherein year-wise plan was mentioned for total excavation i.e. quantum of mineral, waste, over burden, inter burden and top soil etc.. No change in basic mining proposal like mining technology, total excavation, mineral & waste production, lease area and scope of working (viz. method of mining, overburden & dump management, O.B & dump mining, mineral transportation mode, ultimate depth of mining etc.) shall not be carried out without prior approval of the Ministry of Environment, Forest and Climate Change, which entail adverse environmental impacts, even if it is a part of approved mining plan modified after grant of EC or granted by

State Govt. in the form to Short Term Permit (STP), Query license or any other name.

2. The land-use of the mine lease area at various stages of mining scheme as well as at the end-of-life shall be governed as per the approved Mining Plan. The excavation vis-à-vis backfilling in the mine lease area and corresponding afforestation to be raised in the reclaimed area shall be governed as per approved mining plan. PP shall ensure the monitoring and management of rehabilitated areas until the vegetation becomes self-sustaining. The compliance status shall be submitted half-yearly to the MoEFCC and its concerned Regional Office.

VI. Land reclamation

1. The Overburden (O.B.) and waste generated during the mining operations shall be stacked at earmarked OB dump site(s) only and it should not be kept active for a long period of time. The physical parameters of the OB dumps like height, width and angle of slope shall be governed as per the approved Mining Plan as per the guidelines/circulars issued by D.G.M.S w.r.t. safety in mining operations shall be strictly adhered to maintain the stability of top soil/OB dumps. The topsoil shall be used for land reclamation and plantation.

2. The reclamation of waste dump sites shall be done in scientific manner as per the Approved Mining Plan cum Progressive Mine Closure Plan.

3. The slope of dumps shall be vegetated in scientific manner with suitable native species to maintain the slope stability, prevent erosion and surface run off. The selection of local species regulates local climatic parameters and help in adaptation of plant species to the microclimate. The gullies formed on slopes should be adequately taken care of as it impacts the overall stability of dumps. The dump mass should be consolidated with the help of dozer/ compactors thereby ensuring proper filling/ leveling of dump mass. In critical areas, use of geo textiles/ geo-membranes / clay liners / Bentonite etc. shall be undertaken for stabilization of the dump.

4. Catch drains, settling tanks and siltation ponds of appropriate size shall be constructed around the mine working, mineral yards and Top Soil/OB/Waste dumps to prevent run off of water and flow of sediments directly into the water bodies (Nallah/ River/ Pond etc.). The collected water should be utilized for watering the mine area, roads, green belt development, plantation etc. The drains/ sedimentation sumps etc. shall

be de-silted regularly, particularly after monsoon season, and maintained properly.

5. Check dams of appropriate size, gradient and length shall be constructed around mine pit and OB dumps to prevent storm run-off and sediment flow into adjoining water bodies. A safety margin of 50% shall be kept for designing of sump structures over and above peak rainfall (based on 50 years data) and maximum discharge in the mine and its adjoining area which shall also help in providing adequate retention time period thereby allowing proper settling of sediments/ silt material. The sedimentation pits/ sumps shall be constructed at the corners of the garland drains.

6. The top soil, if any, shall temporarily be stored at earmarked site(s) within the mine lease only and should not be kept unutilized for long. The topsoil shall be used for land reclamation and plantation purpose.

VII. Transportation

1. No Transportation of the minerals shall be allowed in case of roads passing through villages/ habitations. In such cases, PP shall construct a 'bypass' road for the purpose of transportation of the minerals leaving an adequate gap (say at least 200 meters) so that the adverse impact of sound and dust along with chances of accidents could be mitigated. All costs resulting from widening and strengthening of existing public road network shall be borne by the PP in consultation with nodal State Govt. Department. Transportation of minerals through road movement in case of existing village/ rural roads shall be allowed in consultation with nodal State Govt. Department only after required strengthening such that the carrying capacity of roads is increased to handle the traffic load. The pollution due to transportation load on the environment will be effectively controlled and water sprinkling will also be done regularly. Vehicular emissions shall be kept under control and regularly monitored. Project should obtain Pollution Under Control (PUC) certificate for all the vehicles from authorized pollution testing centers.

2. The Main haulage road within the mine lease should be provided with a permanent water sprinkling arrangement for dust suppression. Other roads within the mine lease should be wetted regularly with tanker-mounted water sprinkling system. The other areas of dust generation like crushing zone, material transfer points, material yards etc. should invariably be provided with dust suppression arrangements. The air pollution control equipments like bag filters, vacuum suction hoods, dry

fogging system etc. shall be installed at Crushers, belt-conveyors and other areas prone to air pollution. The belt conveyor should be fully covered to avoid generation of dust while transportation. PP shall take necessary measures to avoid generation of fugitive dust emissions.

VIII. Green Belt

1. The Project Proponent shall carryout plantation/ afforestation in backfilled and reclaimed area of mining lease, around water body, along the roadsides, in community areas etc. by planting the native species in consultation with the State Forest Department/ Agriculture Department/ Rural development department/ Tribal Welfare Department/ Gram Panchayat such that only those species be selected which are of use to the local people. The CPCB guidelines in this respect shall also be adhered. The density of the trees should be around 2500 saplings per Hectare. Adequate budgetary provision shall be made for protection and care of trees.

2. The Project Proponent shall make necessary alternative arrangements for livestock feed by developing grazing land with a view to compensate those areas which are coming within the mine lease. The development of such grazing land shall be done in consultation with the State Government. In this regard, Project Proponent should essentially implement the directions of the Hon'ble Supreme Court with regard to acquisition of grazing land. The sparse trees on such grazing ground, which provide mid-day shelter from the scorching sun, should be scrupulously guarded/ protected against felling and plantation of such trees should be promoted.

3. The Project Proponent shall undertake all precautionary measures for conservation and protection of endangered flora and fauna and Schedule-I species during mining operation.A Wildlife Conservation Plan shall be prepared for the same clearly delineating action to be taken for conservation of flora and fauna. The Plan shall be approved by Chief Wild Life Warden of the State Govt.

IX. Public hearing and human health issues

1. The Project Proponent shall appoint an Occupational Health Specialist for Regular as well as Periodical medical examination of the workers engaged in the mining activities, as per the DGMS guidelines. The records shall be maintained properly. PP shall also carryout Occupational health check-ups in respect of workers which are having

ailments like BP, diabetes, habitual smoking, etc. The check-ups shall be undertaken once in six months and necessary remedial/ preventive measures be taken. A status report on the same may be sent to MoEFCC Regional Office and DGMS on half-yearly basis.

2. The Project Proponent must demonstrate commitment to work towards 'Zero Harm' from their mining activities and carry out Health Risk Assessment (HRA) for identification workplace hazards and assess their potential risks to health and determine appropriate control measures to protect the health and wellbeing of workers and nearby community. The proponent shall maintain accurate and systematic records of the HRA. The HRA for neighborhood has to focus on Public Health Problems like Malaria, Tuberculosis, HIV, Anaemia, Diarrhoea in children under five, respiratory infections due to bio mass cooking. The proponent shall also create awareness and educate the nearby community and workers for Sanitation, Personal Hygiene, Hand washing, not to defecate in open, Women Health and Hygiene (Providing Sanitary Napkins), hazard of tobacco and alcohol use. The Proponent shall carryout base line HRA for all the category of workers and thereafter every five years.

3. The Proponent shall carry out Occupational health surveillance which be a part of HRA and include Biological Monitoring where practical and feasible, and the tests and investigations relevant to the exposure (e.g. for Dust a X-Ray chest; For Noise Audiometric; for Lead Exposure Blood Lead, For Welders Full Ophthalmologic Assessment; for Manganese Miners a complete Neurological Assessment by a Certified Neurologist, and Manganese (Mn) Estimation in Blood; For Inorganic Chromium- Fortnightly skin inspection of hands and forearms by a responsible person. Except routine tests all tests would be carried out in a Lab accredited by NABH. Records of Health Surveillance must be kept for 30 years, including the results of and the records of Physical examination and tests. The record of exposure due to materials like Asbestos, Hard Rock Mining, Silica, Gold, Kaolin, Aluminium, Iron, Manganese, Chromium, Lead, Uranium need to be handed over to the Mining Department of the State in case the life of the mine is less than 30 years. It would be obligatory for the State Mines Departments to make arrangements for the safe and secure storage of the records including X-Ray. Only conventional X-Ray will be accepted for record purposes and not the digital one). X-Ray must meet ILO criteria (17 x14 inches and of good quality).

4. The Proponent shall maintained a record of performance indicators for workers which includes (a) there should not be a significant decline in

their Body Mass Index and it should stay between 18.5 -24.9, (b) the Final Chest X-Ray compared with the base line X-Ray should not show any capacities ,(c) At the end of their leaving job there should be no Diminution in their Lung Functions Forced Expiratory Volume in one second (FEV1),Forced Vital Capacity (FVC), and the ratio) unless they are smokers which has to be adjusted, and the effect of age, (d) their hearing should not be affected. As a proof an Audiogram (first and last need to be presented), (e) they should not have developed any Persistent Back Pain, Neck Pain, and the movement of their Hip, Knee and other joints should have normal range of movement, (f) they should not have suffered loss of any body part. The record of the same should be submitted to the Regional Office, MoEFCC annually along with details of the relief and compensation paid to workers having above indications.

5. The Project Proponent shall ensure that Personnel working in dusty areas should wear protective respiratory devices and they should also be provided with adequate training and information on safety and health aspects.

6. Project Proponent shall make provision for the housing for workers/labors or shall construct labor camps within/outside (company owned land) with necessary basic infrastructure/ facilities like fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health care, crèche for kids etc. The housing may be provided in the form of temporary structures which can be removed after the completion of the project related infrastructure. The domestic waste water should be treated with STP in order to avoid contamination of underground water.

7. The activities proposed in Action plan prepared for addressing the issues raised during the Public Hearing shall be completed as per the budgetary provisions mentioned in the Action Plan and within the stipulated time frame. The Status Report on implementation of Action Plan shall be submitted to the concerned Regional Office of the Ministry along with District Administration.

X. Corporate Environment Responsibility (CER)

1. The activities and budget earmarked for Corporate Environmental Responsibility (CER) as per Ministry's O.M No 22-65/2017-IA. II (M) dated 01.05.2018 or as proposed by EAC should be kept in a separate bank account. The activities proposed for CER shall be implemented in a time bound manner and annual report of implementation of the same along with documentary proof viz. photographs, purchase documents,

latitude & longitude of infrastructure developed & road constructed needs to be submitted to Regional Office MoEF&CC annually along with audited statement.

2. Project Proponent shall keep the funds earmarked for environmental protection measures in a separate account and refrain from diverting the same for other purposes. The Year wise expenditure of such funds should be reported to the MoEFCC and its concerned Regional Office.

XI. Miscellaneous

1. The Project Proponent shall prepare digital map (land use & land cover) of the entire lease area once in five years purpose of monitoring land use pattern and submit a report to concerned Regional Office of the MoEF&CC.

2. The Project Authorities should inform to the Regional Office regarding date of financial closures and final approval of the project by the concerned authorities and the date of start of land development work.

3. The Project Proponent shall submit six monthly compliance reports on the status of the implementation of the stipulated environmental safeguards to the MOEFCC &its concerned Regional Office, Central Pollution Control Board and State Pollution Control Board.

4. A separate 'Environmental Management Cell' with suitable qualified manpower should be set-up under the control of a Senior Executive. The Senior Executive shall directly report to Head of the Organization. Adequate number of qualified Environmental Scientists and Mining Engineers shall be appointed and submit a report to RO, MoEFCC.

5. The concerned Regional Office of the MoEFCC shall randomly monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the MoEFCC officer(s) by furnishing the requisite data / information / monitoring reports.

6. The mining lease holders shall, after ceasing mining operations, undertake re-grossing the mining area and any other area which may have been disturbed due to their mining activities and restore the land to a condition which is fit for growth of fodder, flora, fauna etc.

24. The Ministry or any other competent authority may alter/modify the above conditions or stipulate any further condition in the interest of environment protection.

25. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attracts action under the provisions of Environment (Protection) Act, 1986.

26. The above conditions will be enforced inter-alia, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules made there under and also any other orders passed by the Hon'ble Supreme Court of India/ High Court of State and any other Court of Law relating to the subject matter.

27. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

28. This issues with the approval of Competent Authority.

Yours faithfully,

25/8/2020

(Sharath Kumar Pallerla)
Director/Scientist 'F'

Copy to:

1. The Secretary, Ministry of Mines, Government of India, Shastri Bhawan, New Delhi-110 001.
2. The Secretary, Department of Mines & Geology, Government of Rajasthan, Secretariat, Jaipur.
3. The Secretary, Department of Environment, Government of Rajasthan, Secretariat, Jaipur.
4. The Secretary, Department of Forests, Government of Rajasthan, Secretariat, Jaipur.

5. The Chief Wildlife Warden, Government of Rajasthan, Jaipur.

6. The Dy. Director General of Forests, Ministry of Environment, Forest and Climate Change, Regional Office (CZ), Kendriya Bhawan, 5th Floor, Sector "H", Aliganj, Lucknow – 226020

7. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.

8. The Member Secretary, Central Ground Water Authority, 18/11, Jam Nagar House, Man Singh Road, New Delhi-110011.

9. The Chairman, Rajasthan State Pollution Control Board, Jaipur, Rajasthan.

10. The Controller General, Indian Bureau of Mines, Indira Bhavan, Civil Lines, Nagpur-440 001.

11. The District Collector, Nagaur, District, Government of Rajasthan.

12. Guard File.

13. MoEF&CC Website.

25/8/2020

(Sharath Kumar Pallerla)
Director/Scientist 'F'

ANNEXURE- 09

ADITYA BIRLA

UltraTech

UTCL/BW/Mine 2/RPCB/2024-25/475

Dated: -10.07.2024

To,
Sr. Environment Engineer (Mines),
Rajasthan State Pollution Control Board,
4, Institutional Area, Jhalana Doongari,
Jaipur - 302004 (Raj.)

Sub.: Consent to Operate Compliance report of Rajashree Limestone Mine.2, ML No 03/1995 for 1st Quarter (April-June 2024).

Ref.: F (Mines)/Nagaur/ (Merta)/2614(1)/2016-2017/2182-2186 dated 05/07/2023 Order no. 2023-2024/Mines/10889. Unit ID: 5546

Dear Sir,

We are enclosing herewith the Consent to Operate Compliance report of Rajashree Limestone Mine No. 2 ML. No 03/1995 of M/s, UltraTech Cement Limited near village Basni Seja Tehshil Merta District Nagaur, Rajasthan of 1st Quarter (April-June 2024), for your kind reference and record.

We trust you will find the same in order.

Thanking you,
Yours faithfully
For ULTRATECH CEMENT LIMITED
(Unit: Birla White)

G. C. Dhayal
(HOD - Mines)

Encl. : a / a
Copy to:
476 1. The Regional Officer, State Pollution Control Board, 1st floor, Sahkari Bhoomi Vikas Bank ltd, Nagaur (Raj.)- 341001.
2. Office Copy.

Birla White
THE WHITEST WHITE CEMENT
My kind of design

UltraTech Cement Ltd. (Unit : Birla White)
Office: D-7, Shastri Nagar, Jodhpur - 342003
Works: Rajashree Nagar,
P.O. Kharla Khangar - 342606 Dist.: Jodhpur (Raj)

Telephone: Office : +91 291-2611859
Works : +91 02920-262242

Website www.birlawhite.com
CIN L26940MH2000PLC128420

Registered Office: "B" Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400093, India

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ULTRA TECH CEMENT LIMITED
(Unit: Birla White)

RAJASHREE LIMESTONE MINE NO.2

Consent to Operate Compliance Report for 1st Quarter (April - June 2024)

Ref.: F (Mines)/Nagaur/ (Merta)/2614(1)/2016-2017/2182-2186 dated 05/07/2023
Order no. 2023-2024/Mines/10889. **Unit ID: 5546**

<table>
<tr><th>S.NO</th><th>Description Condition</th><th>Compliance Status</th></tr>
<tr><td>1</td><td>That this consent is being granted in favour of M/s. UltraTech Cement Limited, Unit-Birla White (Rajashree Lime Stone Mine No.- 2), a Mine of Major Mineral having M.L.No.- 03/95 in an area measuring 400.7000 Hectares at/near Village-Basni, Tehsil-Merta, District-Nagaur.</td><td>Noted.</td></tr>
<tr><td>2</td><td>That this consent is valid for a period from 05/07/2023 to 24/08/2024</td><td>Noted</td></tr>
<tr><td>3</td><td>That this consent is valid for following mining activity:
<table>
<tr><th>Mineral</th><th>Permitted Mining Capacity</th></tr>
<tr><td>1 Limestone</td><td>1.0000 MILLION METRIC TONS PER ANNUM</td></tr>
</table></td><td>Noted</td></tr>
<tr><td>4</td><td>That the project proponent will comply with the Standard as prescribed vide the Ministry of Environment, Forest and Climate Change notification no. GSR 826(E) dated 16th November, 2009 with respect to National Ambient Air Quality standards.</td><td>Ambient Air & mining activities monitoring are being done regularly and data as under. As on 21.03.2024
<table>
<tr><th>Parameters/ Location</th><th>SPM</th><th>PM 10</th><th>PM 2.5</th><th>SO2</th><th>NO2</th><th>CO Mg/M3</th></tr>
<tr><td>Weigh Bridge Nr Mine office & Transportation Site (Core Zone)</td><td>413.72</td><td>63.00</td><td>32.43</td><td>10.06</td><td>12.75</td><td>0.61</td></tr>
<tr><td>Basni Seja village (Buffer Zone)</td><td>318.98</td><td>60.66</td><td>32.32</td><td>10.05</td><td>14.08</td><td>0.44</td></tr>
<tr><td>GKU Sawai Village Basni Seja (Buffer Zone)</td><td>332.36</td><td>49.70</td><td>26.25</td><td>7.33</td><td>9.70</td><td>0.50</td></tr>
<tr><td>Sizing & Screening Plant + Transportation (Core Zone)</td><td>402.57</td><td>65.40</td><td>33.47</td><td>10.30</td><td>14.14</td><td>0.51</td></tr>
<tr><td>Ram Nagar Village (Buffer Zone)</td><td>350.35</td><td>56.53</td><td>31.18</td><td>8.02</td><td>9.61</td><td>0.51</td></tr>
<tr><td>Blasting Site (Core Zone)</td><td>399.48</td><td>74.61</td><td>48.19</td><td>13.22</td><td>15.40</td><td>0.58</td></tr>
</table></td></tr>
</table>

<table>
<tr><td></td><td></td><td>
<table>
<tr><td>Parameters/ Location
Dt: 21.03.2024</td><td>Result (dB)</td><td>Requirement as per CPCB (dB)(A)</td></tr>
<tr><td>Working pit Mine No. 2 (Core Zone)</td><td>54.6</td><td>63.9 Max</td></tr>
<tr><td>Basni village (Buffer Zone)</td><td>47.3</td><td>52.1 Max</td></tr>
<tr><td>GKU Sawai Village Basni Seja</td><td>51.8</td><td>54.4 Max</td></tr>
<tr><td>Ram Nagar Village</td><td>48.9</td><td>52.6 Max</td></tr>
</table>
</td></tr>
<tr><td>5</td><td>That this consent to establish/consent to operate is only for carrying out mining of mineral/ore and not for any processing/beneficiation or crushing/grinding of ore/mineral for which a separate application for consent to establish and/or consent to operate should be submitted.
The project proponent is required to obtain separate consent to establish and consent to operate for carrying out mining of other minerals(s),if any or processing / beneficiation of such mineral(s) and for any addition/modification/alteration or change in process.</td><td>No any other mineral except Limestone in the mine is mining /processing /beneficiation plant/process in the area.
C.T.O obtained for Mining
Reference: F(Mines)/Nagaur (Merta)2614(1)/2016-2017/2182-2186; Order No: 2023-24/Mines/10889, Dated: 05/07/2023
C.T.E obtained for Mining
Reference: F(Mines)/Nagaur (Merta)2614(1)/2016-2017/2187-2191
Order no: 2023-24/Mines/10889, Dated-05/07/2023

Separate CTE is obtained for Crusher Limestone Reference: File No - F(SCMG)/Nagaur(Merta)/2(1)/2019-2020/947-949 Date-03/06/2019 &
CTO is obtained for crusher Limestone Ref: F(SCMG/NAGAUR(Merta)/2(1)/2019-20/950-952
Dated 03/06/2019; Order No 2019-2020/SCMG/4674 Unit:97134</td></tr>
<tr><td>6</td><td>That this Consent to Operate is for mining / processing / beneficiation of product as mentioned above in M.L.No.-03/95 and a separate Consent to Operate is required to be obtained for any other Mineral mining/ processing/ beneficiation Plant/process if any and for any addition/ modification/ alteration or change in process.</td><td>No any other mineral except Limestone in the mine is mining /processing /beneficiation plant/process in the area.</td></tr>
<tr><td>7</td><td>That the occupier/operator of mine shall ensure that all the conditions imposed in the Environmental Clearance granted by the Ministry of Environment, Forest and Climate Change vide letter no. J-11015/15/2015-IA.II (M), dated 25/08/2020 and 04.10.2021 are strictly complied with.</td><td>All compliance is being complying as imposed in EC Condition.</td></tr>
<tr><td>8</td><td>That this consents is valid for production of Limestone @ 1 MTPA. For any change in product and/or increase in capacity/lease area, the mine has to seek fresh Environmental Clearance, consent to establish & consent to operate.</td><td>All compliance is being complying as imposed in CTO Condition</td></tr>
<tr><td>9</td><td>That the consent to operate granted by State Board under Air Act, 1981 and Water Act, 1974 vide letter no.F(Mines)/Nagaur(Merta)/2614(1)/2016-2017/2767-2771 dated 08.09.2020 shall be treated as null and</td><td>Noted</td></tr>
</table>

<table>
<tr><td></td><td>void after this consent.</td><td></td></tr>
<tr><td>10</td><td>That the lessee shall submit monitoring report of Ambient Air Quality within the lease area, once in 3 months.</td><td>
<table>
<tr><th>Parameters/ Location Dt: 21.03.2024</th><th>SPM</th><th>PM 10</th><th>PM 2.5</th><th>SO2</th><th>NO2</th><th>CO Mg/M3</th></tr>
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<tr><td>Ram Nagar Village</td><td>48.9</td><td>52.6 Max</td></tr>
</table>
</td></tr>
<tr><td>11</td><td>That plantation shall be developed so as to cover at least 33% of the total land use for mining and allied activities as given in Approved Mining Plan and shall be maintained at all the time to maintain ambient air quality around the mine in compliance with conditions of EC.</td><td>Approx. 3600 saplings were planted in 2023-24 and cumulative n till date is 57548 no’s in 58 Hect area was covered under plantation and it is more than 33% of land use for mining and allied activities in granted mining lease area.
 
</td></tr>
<tr><td>12</td><td>That ground water shall not be abstracted without prior permission of the Central Ground Water Authority (CGWA).</td><td>permission of the Central Ground Water Authority (CGWA) is CGWA/NOC/MIN/REN/1/2023/8407 Dated 18.10.2023</td></tr>
</table>

13	That haul roads should be regularly graded and compacted. Regular water sprinkling should be carried out on haul roads to minimize dust generations.	Mine haul roads are regularly graded and compacted. Regular water sprinkling will be carried out on haul roads to minimize dust generations. 
14	That adequate measure shall be taken for control of fugitive emissions from the areas prone to air pollution.	Water sprinkling regularly done to control of fugitive emissions from the areas prone to air pollution.
15	That you shall not establish/operate any stone crusher/mineral grinding/mineral processing plant within said lease without obtaining prior consent of the State Board.	There is no discharge of effluent are made within or outside the premises
16	That this consent to operate shall not be valid, if the lessee has not obtained permissions required, if any, from NBWL/Forest Department etc. with respect to Wild Life Sanctuary /National Parks/ Critical Tiger Habitats in compliance of various orders passed by any other law /act/rule/ regulation or order of MOE&F and/or any Court / Tribunal time to time.	Noted
17	That regular water sprinkling should be carried out in critical areas prone to air pollution and having high levels of SPM and RSPM such as on haul road, loading and unloading points and transfer points.	Noted.
18	That the mine shall install adequately designed rain water harvesting structure for prevention and recharge of ground water in and around the lease area.	 Surface Rainwater harvesting structure
19	That the mine shall not allow making any obstacles to any natural water flow i.e. natural nallah/steam carrying rain water to any water body.	Noted.
20	That the mine shall not allow unauthorized disposal of any solid waste on land inside or outside the premises.	Noted
21	That this consent to operate shall be subject to compliance of direction/order passed by Courts of Law in the matter, if any.	Noted
22	That the lessee should dump the overburden in such a	Noted

	manner that it does not get washed away to nearby water tanks and lakes etc. during rainy season.	
23	That the lease shall not intersect the ground water table without permission of CGWA.	Mining is carried out with max depth is 24 mtr from surface level whereas Ground water table is lying at 135 to 140 mtr below ground surface and hence it does not intersect ground water table, hence no adverse impact on Ground water.
24	This consent to operate shall be subject to validity of mining lease.	Noted
25	That all other general conditions enclosed as Annexure shall be strictly complied with.	Noted
26	That this Consent is subject to the conditions as stated above and general conditions as stated in Annexure. Further, the mining unit will comply with the provisions of the Air (Prevention & Control of Pollution) Act, 1981 & Water (Prevention & Control of Pollution) Act, 1974 and any such conditions as may be specified from time to time by the State Board under the provisions of the aforesaid Acts.	Complied all the standards as prescribed vide Ministry of Environment, Forest and Climate Change notification no. GSR 826 (E) dated 16th November, 2009 with respect to National Ambient Air Quality standards.
27	That the grant of this Consent to Operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.	Noted and All condition complied
28	That the grant of this Consent to Operate shall not, in any way, adversely affect or jeopardize the legal proceedings, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.	Noted
29	That the grant of this consent to establish/operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other legal instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/unit/project proponent.	Noted and All condition complied

Regards

G. C. Dhayal
(HOD-MINES)

Scanned with OKEN Scanner

O/C

ADITYA BIRLA

UltraTech

UTCL/BW/Mine 2/RPCB/2023-24/137

Dated: -23.04.2024

To,
Sr. Environment Engineer (Mines),
Rajasthan State Pollution Control Board,
4, Institutional Area, Jhalana Doongari,
Jaipur - 302004 (Raj.)

Sub.: Consent to Operate Compliance report of Rajashree Limestone Mine.2, ML No 03/1995 for 4th Quarter (Jan.-March 2024).

Ref.: F (Mines)/Nagaur/ (Merta)/2614(1)/2016-2017/2182-2186 dated 05/07/2023 Order no. 2023-2024/Mines/10889. Unit ID: 5546

Dear Sir,

We are enclosing herewith the Consent to Operate Compliance report of Rajashree Limestone Mine No. 2 ML. No 03/1995 of M/s, UltraTech Cement Limited near village Basni Seja Tehshil Merta District Nagaur, Rajasthan of 4th Quarter (Jan.-March 2024), for your kind reference and record.

We trust you will find the same in order.

Thanking you,
Yours faithfully
For ULTRATECH CEMENT LIMITED
(Unit: Birla White)

G. C. Dhayal
(HOD - Mines)

Encl. : a / a

138 Copy to:

1. The Regional Officer, State Pollution Control Board, 1st floor, Sahkari Bhoomi Vikas Bank ltd, Nagaur(Raj.)- 341001.
2. Office Copy.

Birla White

UltraTech Cement Ltd. (Unit : Birla White)
Office: D-7, Shastri Nagar, Jodhpur - 342003
Works: Rajashree Nagar,
P.O. Kharia Khangar - 342606 Dist.: Jodhpur (Raj)

Telephone: Office : +91 291-2430740
Works: +91 2920-262242
Fax: Works:+91 2920 - 264244/264222

Website www.birlawhite.com
CIN L26940MH2000PLC128420

Registered Office: "B" Wing, 2nd Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400093, India

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ULTRA TECH CEMENT LIMITED
(Unit: Birla White)

RAJASHREE LIMESTONE MINE NO.2

Consent to Operate Compliance Report for 4th Quarter (Jan -March 2024)

Ref.: F (Mines)/Nagaur/ (Merta)/2614(1)/2016-2017/2182-2186 dated 05/07/2023
Order no. 2023-2024/Mines/10889. **Unit ID: 5546**

<table>
<tr><th>S.NO</th><th>Description Condition</th><th>Compliance Status</th></tr>
<tr><td>1</td><td>That this consent is being granted in favour of M/s. UltraTech Cement Limited, Unit-Birla White (Rajashree Lime Stone Mine No.- 2), a Mine of Major Mineral having M.L.No.- 03/95 in an area measuring 400.7000 Hectares at/near Village-Basni, Tehsil-Merta, District-Nagaur.</td><td>Noted.</td></tr>
<tr><td>2</td><td>That this consent is valid for a period from 05/07/2023 to 24/08/2024</td><td>Noted</td></tr>
<tr><td>3</td><td>That this consent is valid for following mining activity:
<table>
<tr><th>Mineral</th><th>Permitted Mining Capacity</th></tr>
<tr><td>1 Limestone</td><td>1.0000 MILLION METRIC TONS PER ANNUM</td></tr>
</table></td><td>Noted</td></tr>
<tr><td>4</td><td>That the project proponent will comply with the Standard as prescribed vide the Ministry of Environment, Forest and Climate Change notification no. GSR 826(E) dated 16th November, 2009 with respect to National Ambient Air Quality standards.</td><td>Ambient Air & mining activities monitoring are being done regularly and data as under. As on 21.03.2024
<table>
<tr><th>Parameters/ Location</th><th>SPM</th><th>PM 10</th><th>PM 2.5</th><th>SO2</th><th>NO2</th><th>CO Mg/M3</th></tr>
<tr><td>Weigh Bridge Nr Mine office & Transportation Site (Core Zone)</td><td>413.72</td><td>63.00</td><td>32.43</td><td>10.06</td><td>12.75</td><td>0.61</td></tr>
<tr><td>Basni Seja village (Buffer Zone)</td><td>318.98</td><td>60.66</td><td>32.32</td><td>10.05</td><td>14.08</td><td>0.44</td></tr>
<tr><td>GKU Sawai Village Basni Seja (Buffer Zone)</td><td>332.36</td><td>49.70</td><td>26.25</td><td>7.33</td><td>9.70</td><td>0.50</td></tr>
<tr><td>Sizing & Screening Plant + Transportation (Core Zone)</td><td>402.57</td><td>65.40</td><td>33.47</td><td>10.30</td><td>14.14</td><td>0.51</td></tr>
<tr><td>Ram Nagar Village (Buffer Zone)</td><td>350.35</td><td>56.53</td><td>31.18</td><td>8.02</td><td>9.61</td><td>0.51</td></tr>
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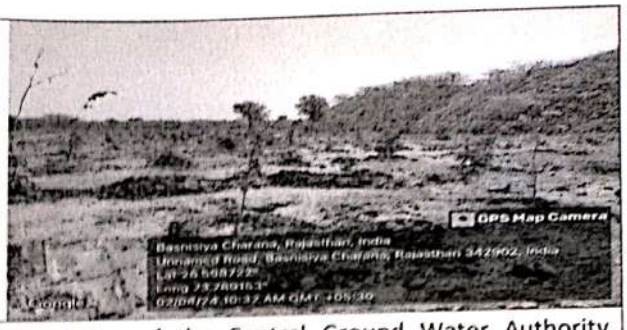
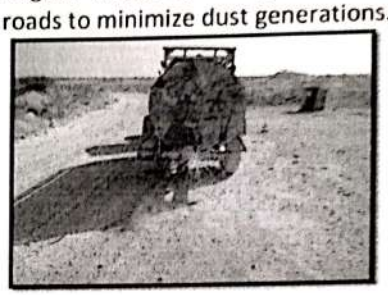
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		Blasting Site (Core Zone) 399.48 74.61 48.19 13.22 15.40 0.58 Parameters/ Location Dt: 21.03.2024 / Result (dB) / Requirement as per CPCB (dB)(A) Working pit Mine No. 2 (Core Zone) 54.6 63.9 Max Basni village (Buffer Zone) 47.3 52.1 Max GKU Sawai Village Basni Seja 51.8 54.4 Max Ram Nagar Village 48.9 52.6 Max
5	That this consent to establish/consent to operate is only for carrying out mining of mineral/ore and not for any processing/beneficiation or crushing/grinding of ore/mineral for which a separate application for consent to establish and/or consent to operate should be submitted. The project proponent is required to obtain separate consent to establish and consent to operate for carrying out mining of other minerals(s),if any or processing / beneficiation of such mineral(s) and for any addition/modification/alteration or change in process.	No any other mineral except Limestone in the mine is mining /processing /beneficiation plant/process in the area. C.T.O obtained for Mining Reference: F(Mines)/Nagaur (Merta)2614(1)/2016-2017/2182-2186; Order No: 2023-24/Mines/10889, Dated: 05/07/2023 C.T.E obtained for Mining Reference: F(Mines)/Nagaur (Merta)2614(1)/2016-2017/2187-2191 Order no: 2023-24/Mines/10889, Dated-05/07/2023 Separate CTE is obtained for Crusher Limestone Reference: File No - F(SCMG)/Nagaur(Merta)/2(1)/2019-2020/947-949 Date-03/06/2019 & CTO is obtained for crusher Limestone Ref: F(SCMG/NAGAUR(Merta)/2(1)/2019-20/950-952 Dated 03/06/2019; Order No 2019-2020/SCMG/4674 Unit:97134
6	That this Consent to Operate is for mining / processing / beneficiation of product as mentioned above in M.L.No.-03/95 and a separate Consent to Operate is required to be obtained for any other Mineral mining/ processing/ beneficiation Plant/process if any and for any addition/ modification/ alteration or change in process.	No any other mineral except Limestone in the mine is mining /processing /beneficiation plant/process in the area.
7	That the occupier/operator of mine shall ensure that all the conditions imposed in the Environmental Clearance granted by the Ministry of Environment, Forest and Climate Change vide letter no. J-11015/15/2015-IA.II (M), dated 25/08/2020 and 04.10.2021 are strictly complied with.	All compliance is being complying as imposed in EC Condition.
8	That this consents is valid for production of Limestone @ 1 MTPA. For any change in product and/or increase in capacity/lease area, the mine has to seek fresh Environmental Clearance, consent to establish & consent to operate.	All compliance is being complying as imposed in CTO Condition
9	That the consent to operate granted by State Board	Noted

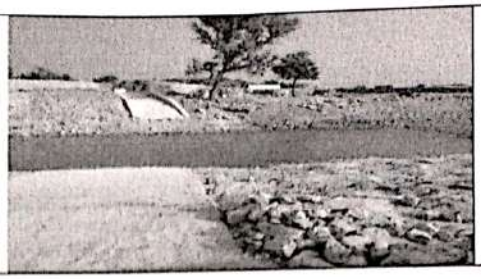
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<table>
<tr><td></td><td>under Air Act, 1981 and Water Act, 1974 vide letter no.F(Mines)/Nagaur(Merta)/2614(1)/2016-2017/2767-2771 dated 08.09.2020 shall be treated as null and void after this consent.</td><td></td></tr>
<tr><td>10</td><td>That the lessee shall submit monitoring report of Ambient Air Quality within the lease area, once in 3 months.</td><td>
<table>
<tr><th>Parameters/ Location Dt: 21.03.2024</th><th>SPM</th><th>PM 10</th><th>PM 2.5</th><th>SO2</th><th>NO2</th><th>CO
Mg/M3</th></tr>
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<tr><td>Working pit Mine No. 2 (Core Zone)</td><td>54.6</td><td>63.9 Max</td></tr>
<tr><td>Basni village (Buffer Zone)</td><td>47.3</td><td>52.1 Max</td></tr>
<tr><td>GKU Sawai Village Basni Seja</td><td>51.8</td><td>54.4 Max</td></tr>
<tr><td>Ram Nagar Village</td><td>48.9</td><td>52.6 Max</td></tr>
</table>
</td></tr>
<tr><td>11</td><td>That plantation shall be developed so as to cover at least 33% of the total land use for mining and allied activities as given in Approved Mining Plan and shall be maintained at all the time to maintain ambient air quality around the mine in compliance with conditions of EC.</td><td>Approx. 3600 saplings were planted in 2023-24 and cumulative n till date is 57548 no's in 58 Hect area was covered under plantation and it is more than 33% of land use for mining and allied activities in granted mining lease area.</td></tr>
</table>

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12	That ground water shall not be abstracted without prior permission of the Central Ground Water Authority (CGWA).	permission of the Central Ground Water Authority (CGWA) is CGWA/NOC/MIN/REN/1/2023/8407 Dated 18.10.2023
13	That haul roads should be regularly graded and compacted. Regular water sprinkling should be carried out on haul roads to minimize dust generations.	Mine haul roads are regularly graded and compacted. Regular water sprinkling will be carried out on haul roads to minimize dust generations. 
14	That adequate measure shall be taken for control of fugitive emissions from the areas prone to air pollution.	Water sprinkling regularly done to control of fugitive emissions from the areas prone to air pollution.
15	That you shall not establish/operate any stone crusher/mineral grinding/mineral processing plant within said lease without obtaining prior consent of the State Board.	There is no discharge of effluent are made within or outside the premises
16	That this consent to operate shall not be valid, if the lessee has not obtained permissions required, if any, from NBWL/Forest Department etc. with respect to Wild Life Sanctuary /National Parks/ Critical Tiger Habitats in compliance of various orders passed by any other law /act/rule/ regulation or order of MOE&F and/or any Court / Tribunal time to time.	Noted
17	That regular water sprinkling should be carried out in critical areas prone to air pollution and having high levels of SPM and RSPM such as on haul road, loading and unloading points and transfer points.	Noted.
18	That the mine shall install adequately designed rain water harvesting structure for prevention and recharge of ground water in and around the lease area.	Surface Rainwater harvesting structure 

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19	That the mine shall not allow making any obstacles to any natural water flow i.e. natural nallah/steam carrying rain water to any water body.	Noted.
20	That the mine shall not allow unauthorized disposal of any solid waste on land inside or outside the premises.	Noted
21	That this consent to operate shall be subject to compliance of direction/order passed by Courts of Law in the matter, if any.	Noted
22	That the lessee should dump the overburden in such a manner that it does not get washed away to nearby water tanks and lakes etc. during rainy season.	Noted
23	That the lease shall not intersect the ground water table without permission of CGWA.	Mining is carried out with max depth is 24 mtr from surface level whereas Ground water table is lying at 105 mtr below ground surface and hence it does not intersect ground water table, hence no adverse impact on Ground water.
24	This consent to operate shall be subject to validity of mining lease.	Noted
25	That all other general conditions enclosed as Annexure shall be strictly complied with.	Noted
26	That this Consent is subject to the conditions as stated above and general conditions as stated in Annexure. Further, the mining unit will comply with the provisions of the Air (Prevention & Control of Pollution) Act, 1981 & Water (Prevention & Control of Pollution) Act, 1974 and any such conditions as may be specified from time to time by the State Board under the provisions of the aforesaid Acts.	Complied all the standards as prescribed vide Ministry of Environment, Forest and Climate Change notification no. GSR 826 (E) dated 16th November, 2009 with respect to National Ambient Air Quality standards.
27	That the grant of this Consent to Operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.	Noted and All condition complied
28	That the grant of this Consent to Operate shall not, in any way, adversely affect or jeopardize the legal proceedings, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.	Noted
29	That the grant of this consent to establish/operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law	Noted and All condition complied

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	or any other legal instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/unit/project proponent.	

Regards

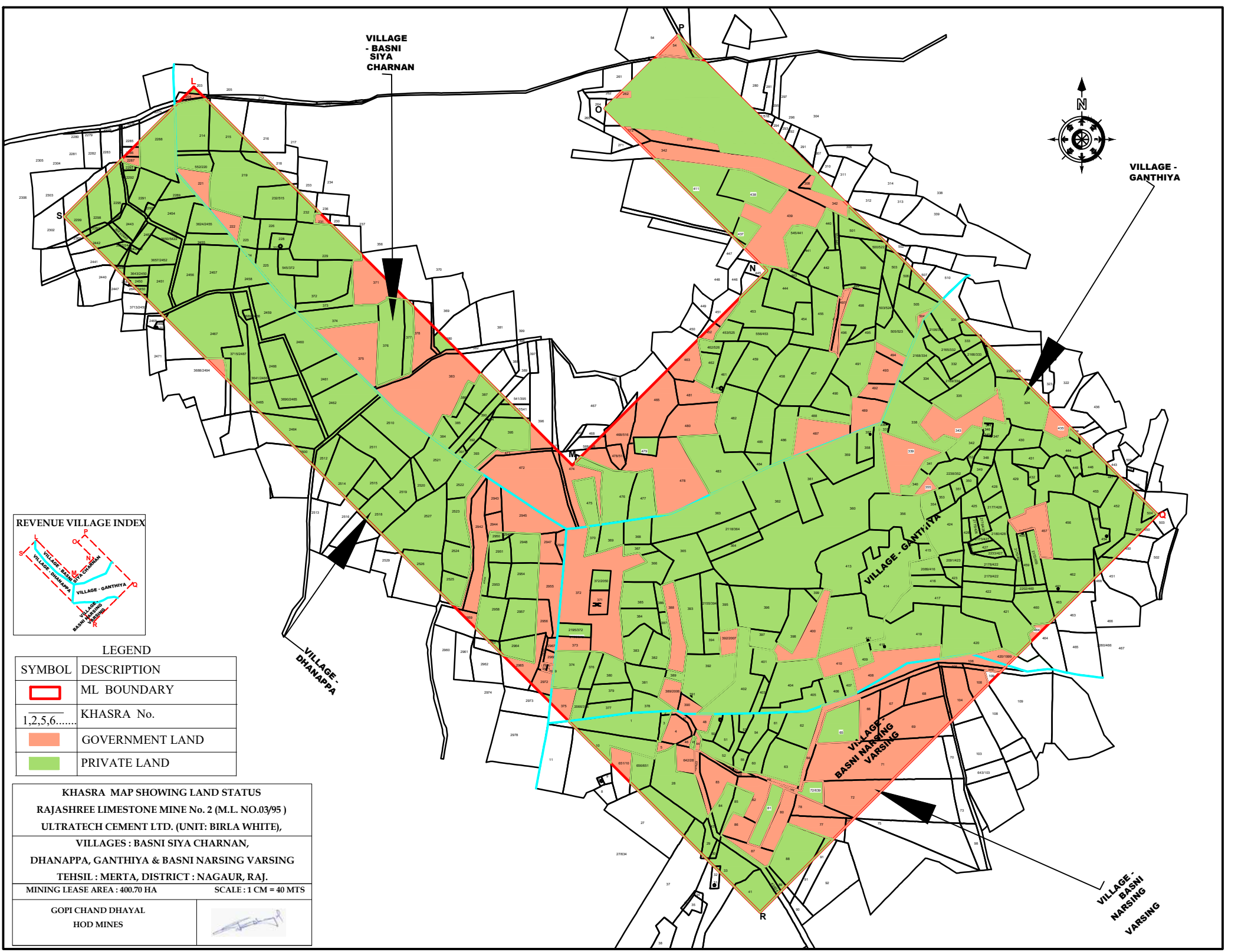
G. C. Dhayal
(HOD-MINES)

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Rajashree Limestone Mine No. 2 ML No. 03/1995, Lease Area details				
Lease Area	**Area Ha.**	**Acquired by UTCL**	**Working Consent**	**Total Possession Under UTCL**
Total Private Area	295.85	47.16	122.13	169.29
Total Govt. Area	104.85	0	101.95	101.95
		0	0	
Total Lease Area	**400.70**			**271.24**

For UltraTech Cement Limited
(Unit : Birla White)

Authorised Signatory



REVENUE VILLAGE INDEX

LEGEND

SYMBOL	DESCRIPTION
	ML BOUNDARY
1,2,5,6.....	KHASRA No.
	GOVERNMENT LAND
	PRIVATE LAND

KHASRA MAP SHOWING LAND STATUS
RAJASHREE LIMESTONE MINE No. 2 (M.L. NO.03/95)
ULTRATECH CEMENT LTD. (UNIT: BIRLA WHITE),
VILLAGES : BASNI SIYA CHARNAN,
DHANAPPA, GANTHIYA & BASNI NARSING VARSING
TEHSIL : MERTA, DISTRICT : NAGAUR, RAJ.

MINING LEASE AREA : 400.70 HA SCALE : 1 CM = 40 MTS

GOPI CHAND DHAYAL
HOD MINES

DETAILS OF LAND

Mining Lease area (Mine No. 2),
Khasra of Village Dhanappa, Tehsil Merta, District Nagaur
Birla White Cement of UltraTech Cement Ltd.

PART - A (Dhanappa village khasra falling within ML boundary)

S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar / Owner	Village	Tehsil	District	Area of Khasra falls in ML
				(in ha)					(in ha)
1	2287	full	Barani 2	0.16	Goverment Land	Dhanappa	Merta	Nagaur	0.16
2	2292	full	Chahi 3	0.27	Kaluram S/o Bhanwarlal & Others	Dhanappa	Merta	Nagaur	0.27
3	2293	full	Chahi 3	0.07	Kaluram S/o Bhanwarlal & Others	Dhanappa	Merta	Nagaur	0.07
4	2294	full	Ge.Mu.	0.12	Kaluram S/o Bhanwarlal & Others	Dhanappa	Merta	Nagaur	0.12
5	2291	full	Chahi 3	1.05	Gopiram S/o Lunaram & Others	Dhanappa	Merta	Nagaur	1.05
6	2289	full	Barani 2	0.48	M/s Ultratech Cement	Dhanappa	Merta	Nagaur	0.48
7	2290	full	Chahi 3	0.07	Gopiram S/o Lunaram & Others	Dhanappa	Merta	Nagaur	0.07
8	2444	full	Ger Mumkin	0.07	Bhawanisingh S/o Mahendrapalsingh & Others	Dhanappa	Merta	Nagaur	0.07
9	2454	full	Ge.Mu.Magra	1.37	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	1.37
10	2453	full	Ge.Mu.Magra	0.33	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	0.33
11	2445	full	Ge.Mu.Magra	0.04	Hathiram S/o Sugnaram & Others	Dhanappa	Merta	Nagaur	0.04
12	2443	full	Chahi 3	0.69	Bhawanisingh S/o Mahendrapalsingh & Others	Dhanappa	Merta	Nagaur	0.69
13	2296	full	Chahi 3	0.06	Kishnaram S/o Jassaram	Dhanappa	Merta	Nagaur	0.06
14	2297	full	Chahi 3	0.09	Jassaram S/o Shimburam	Dhanappa	Merta	Nagaur	0.09
15	2446	full	Ge.Mu.Magra	0.09	Hathiram S/o Sugnaram & Others	Dhanappa	Merta	Nagaur	0.09
16	3683/2443	full	Chahi 3	0.16	Rajdeepsingh S/o Shivdaansingh	Dhanappa	Merta	Nagaur	0.16
17	3582/2441	full	Chahi 3	0.06	Bhawanisingh S/o Mahendrapalsingh & Others	Dhanappa	Merta	Nagaur	0.06
18	3644/2452	full	Chahi 3	0.04	Misaram S/o Hariram Jat	Dhanappa	Merta	Nagaur	0.04
19	2452	full	Chahi 3	0.28	Bhawanising S/o Mahendrapalsingh & Others	Dhanappa	Merta	Nagaur	0.28
20	3650/2452	full	Chahi 3	0.28	Bhawanising S/o Mahendrapalsingh & Others	Dhanappa	Merta	Nagaur	0.28
21	3657/2452	full	Chahi 3	1.18	M/s Ultratech Cement	Dhanappa	Merta	Nagaur	1.18
22	3690/2465	full	Barani 2	1	Shivkaran S/o Bholaram	Dhanappa	Merta	Nagaur	1
23	3641/2466	full	Ge.Mu.Magra	1.31	M/s Ultratech Cement Ltd.	Dhanappa	Merta	Nagaur	1.31
24	2456	full	Chahi 3	1.28	M/s Grasim Industries	Dhanappa	Merta	Nagaur	1.28
25	2457	full	Ge.Mu.Magra	1.84	Santoshram S/o Happuram & Others	Dhanappa	Merta	Nagaur	1.84
26	2458	full	Barani 3	0.78	M/s Grasim Industries	Dhanappa	Merta	Nagaur	0.78
27	2455	full	Chahi 3	0.75	Premprakash S/o Bhikaram	Dhanappa	Merta	Nagaur	0.75
28	3624/2455	full	Chahi 3	0.65	Ishwaram S/o Gokalram	Dhanappa	Merta	Nagaur	0.65
29	2459	full	Barani 3	1.19	M/s Grasim Industries	Dhanappa	Merta	Nagaur	1.19
30	3689/2466	full	Ge.Mu.Dhani	0.08	Kamli W/o Ramswaroop & Others	Dhanappa	Merta	Nagaur	0.08
31	2466	full	Chahi 3	0.92	Kamli W/o Ramswaroop & Others	Dhanappa	Merta	Nagaur	0.92
32	2460	full	Barani 3	2.1	M/s Grasim Industries	Dhanappa	Merta	Nagaur	2.1
33	2461	full	Barani 3	1.37	M/s Grasim Industries	Dhanappa	Merta	Nagaur	1.37
34	2462	full	Ge.Mu.Magra	2.24	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	2.24
35	2942	full	Ge.Mu.Magra	1.96	Goverment Land	Dhanappa	Merta	Nagaur	1.96
36	2510	full	Barani 3	2.05	bhavruram S/o Shriram	Dhanappa	Merta	Nagaur	2.05
37	2511	full	Ge.Mu.Magra	2	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	2
38	2515	full	Ge.Mu.Magra	0.83	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	0.83
39	2521	full	Chahi 3	1.43	bhavruram S/o Shriram	Dhanappa	Merta	Nagaur	1.43
40	2520	full	Chahi 3	0.54	Asuram S/o Shivram & Others	Dhanappa	Merta	Nagaur	0.54
41	2519	full	Chahi 3	1	Asuram S/o Shivram & Others	Dhanappa	Merta	Nagaur	1
42	2522	full	Chahi 3	0.9	Khiyaram S/o Hariram & Others	Dhanappa	Merta	Nagaur	0.9
43	2523	full	Chahi 3	0.97	Khiyaram S/o Hariram & Others	Dhanappa	Merta	Nagaur	0.97
44	2524	full	Ge.Mu.Magra, Ba	0.9	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	0.9
45	2943	full	Ge.Mu.Magra	0.52	Goverment Land	Dhanappa	Merta	Nagaur	0.52
46	2944	full	Ge.Mu.Magra	0.37	Goverment Land	Dhanappa	Merta	Nagaur	0.37
47	2945	full	Ge.Mu.Magra	1.75	Goverment Land	Dhanappa	Merta	Nagaur	1.75
48	2950	full	Chahi 3	0.11	M/s Ultratech Cement	Dhanappa	Merta	Nagaur	0.11
49	2949	full	Chahi 3	0.05	M/s Ultratech Cement	Dhanappa	Merta	Nagaur	0.05
50	2951	full	Chahi 3	0.53	M/s Ultratech Cement	Dhanappa	Merta	Nagaur	0.53
51	2948	full	Chahi 3	0.95	M/s Ultratech Cement	Dhanappa	Merta	Nagaur	0.95
52	2947	full	Ge.Mu.Magra	0.67	Goverment Land	Dhanappa	Merta	Nagaur	0.67
53	2946	full	Ge.Mu.Magra	0.29	Goverment Land	Dhanappa	Merta	Nagaur	0.29
54	2952	full	Chahi 3	0.24	M/s Ultratech Cement	Dhanappa	Merta	Nagaur	0.24
55	2953	full	Chahi 3	0.72	M/s Ultratech Cement	Dhanappa	Merta	Nagaur	0.72
56	2954	full	Chahi 3	1.17	M/s Ultratech Cement	Dhanappa	Merta	Nagaur	1.17
57	2955	full	Ge.Mu.Magra	1.38	Goverment Land	Dhanappa	Merta	Nagaur	1.38
58	2957	full	Chahi 3	1.36	Ramnarayan S/o Buddharam & Others	Dhanappa	Merta	Nagaur	1.36
59	2956	full	Ge.Mu.Magra	0.53	Goverment Land	Dhanappa	Merta	Nagaur	0.53
60	2964	full	Chahi 3	0.84	Ramnarayan S/o Buddharam & Others	Dhanappa	Merta	Nagaur	0.84
61	2967	full	Ge.Mu.Magra	0.13	Goverment Land	Dhanappa	Merta	Nagaur	0.13
62	2966	full	Ge.Mu.Magra	0.13	Goverment Land	Dhanappa	Merta	Nagaur	0.13
63	2968	full	Ge.Mu.Magra	0.13	Goverment Land	Dhanappa	Merta	Nagaur	0.13
64	2970	full	Ger Mumkin	0.01	Sohanlal S/o Buddharam	Dhanappa	Merta	Nagaur	0.01
65	2969	full	Ge.Mu.Magra	0.08	Goverment Land	Dhanappa	Merta	Nagaur	0.08
66	2971	full	Ger Mumkin	0.03	Sohanlal S/o Buddharam	Dhanappa	Merta	Nagaur	0.03
67	2288	part	Barani 2	2.14	Lichmandaan S/o Bherudaan	Dhanappa	Merta	Nagaur	1.98
68	2285	part	Barani 2	0.39	Goverment Land	Dhanappa	Merta	Nagaur	0.02
69	2286	part	Barani 2	0.18	Goverment Land	Dhanappa	Merta	Nagaur	0.11

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S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar / Owner	Village	Tehsil	District	Area of Khasra falls in ML
				(in ha)					(in ha)
70	2284	part	Ge.Mu.	0.08	Goverment Land	Dhanappa	Merta	Nagaur	0.008
71	2295	part	Chahi 3	0.78	Kishnaram S/o Jassaram	Dhanappa	Merta	Nagaur	0.69
72	2298	part	Chahi 3	1.21	Jassaram S/o Shimburam	Dhanappa	Merta	Nagaur	1.08
73	2299	part	Chahi 3	1.15	Chandraram S/o Manglaram	Dhanappa	Merta	Nagaur	0.77
74	2300	part	Chahi 3	0.14	Chandraram S/o Manglaram	Dhanappa	Merta	Nagaur	0.06
75	2442	part	Chahi 3	0.85	Gopiram S/o Lunaram & Others	Dhanappa	Merta	Nagaur	0.68
76	2441	part	Chahi 3	0.99	Gopiram S/o Lunaram	Dhanappa	Merta	Nagaur	0.44
77	2447	part	Chahi 3	0.44	Premprakash S/o Bhikaram	Dhanappa	Merta	Nagaur	0.08
78	2450	part	Chahi 3	0.41	Padmaram S/o Nimbaram	Dhanappa	Merta	Nagaur	0.24
79	3643/2450	part	Chahi 3	0.3	M/s Ultratech Cement Ltd.	Dhanappa	Merta	Nagaur	0.28
80	3649/2450	part	Chahi 3	0.24	Premprakash S/o Bhikaram	Dhanappa	Merta	Nagaur	0.13
81	3713/2450	part	Chahi 3	0.2	Bhawanisingh S/o Mahendrapalsingh & Others	Dhanappa	Merta	Nagaur	0.05
82	2451	part	Ge.Mu.Magra	1.25	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	1.1
83	2468	part	Ge.Mu.Magra	0.18	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	0.007
84	2463	part	Ge.Mu.Magra	0.85	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	0.84
85	2467	part	Ge.Mu.Magra	4.07	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	3.44
86	3715/2467	part	Chahi 3	2.08	Kamli W/o Ramswaroop & Others	Dhanappa	Merta	Nagaur	1.37
87	3688/2494	part	Ge.Mu.Magra	3	Goverment Land	Dhanappa	Merta	Nagaur	0.22
88	2494	part	Chahi 3	0.48	Kamli W/o Ramswaroop & Others	Dhanappa	Merta	Nagaur	0.16
89	2465	part	Ge.Mu.Magra	1.25	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	1.12
90	2464	part	Chahi 3	2.11	M/s Grasim Industries	Dhanappa	Merta	Nagaur	1.62
91	2509	part	Ge.Mu.Magra	0.95	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	0.47
92	2500	part	Ge.Mu.Magra	2.65	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	0.35
93	2512	part	Barani 3	0.77	Khiyaram S/o Hariram & Others	Dhanappa	Merta	Nagaur	0.51
94	2514	part	Ge.Mu.Magra	2.2	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	1.78
95	2516	part	Ge.Mu.Magra	1.25	Amraram S/o Goparam & Others	Dhanappa	Merta	Nagaur	0.25
96	2518	part	Chahi 3	1.22	Khiyaram S/o Hariram & Others	Dhanappa	Merta	Nagaur	1.13
97	2529	part	Chahi 3	0.77	Kishore S/o Mevaram & others	Dhanappa	Merta	Nagaur	0.02
98	2527	part	Chahi 3	3.12	Khiyaram S/o Hariram & Others	Dhanappa	Merta	Nagaur	2.84
99	2526	part	Chahi 3	2.43	Khiyaram S/o Hariram & Others	Dhanappa	Merta	Nagaur	1.81
100	2525	part	Chahi 3	0.71	Khiyaram S/o Hariram & Others	Dhanappa	Merta	Nagaur	0.68
101	2941	part	Ge.Mu.Magra	1.34	Goverment Land	Dhanappa	Merta	Nagaur	0.97
102	2959	part	Ge.Mu.Magra	0.98	Goverment Land	Dhanappa	Merta	Nagaur	0.47
103	2958	part	Chahi 3	1.25	Ramnarayan S/o Buddharam & Others	Dhanappa	Merta	Nagaur	1.13
104	2963	part	Chahi 3	0.3	Ramnarayan S/o Buddharam & Others	Dhanappa	Merta	Nagaur	0.15
105	2962	part	Ge.Mu.Magra	0.96	Goverment Land	Dhanappa	Merta	Nagaur	0.04
106	2965	part	Ge.Mu.Magra	1.25	Goverment Land	Dhanappa	Merta	Nagaur	1.08
107	2972	part	Ge.Mu.Magra	0.51	Goverment Land	Dhanappa	Merta	Nagaur	0.44
108	2973	part	Barani 3	1.25	Jagdish S/o Lumbaram & Others	Dhanappa	Merta	Nagaur	0.34
109	2274	part	Ge.Mu.	0.75	Gorki W/o Akharam & others	Dhanappa	Merta	Nagaur	0.001
110	2283	part	Barani 2	0.6	Devsthan (temple)	Dhanappa	Merta	Nagaur	0.003
111	2440	part	Chahi 3	1.23	Bhikaram S/o Hariram	Dhanappa	Merta	Nagaur	0.001
			Total	98.3					78

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DETAILS OF LAND

Mining Lease area (Mine No. 2),

Khasra of Village Basni Siya Charnannan, Tehsil Merta, District Nagaur

Birla White Cement of UltraTech Cement Ltd.

PART -B (Basni Siya Charnannan village khasra falling within ML boundary)

S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar / Owner	Village	Tehsil	District	Area of Khasra falls in ML
				(In ha)					(In ha)
1	220	full	Barani 2	0.07	Kamli W/o Ramsawroop & Others	Basni Siya Charnan	Merta	Nagaur	0.07
2	552/220	full	Barani 2	0.58	M/s Samridhi Cement(BIRLA UNIT)	Basni Siya Charnan	Merta	Nagaur	0.58
3	221	full	Ge.Mu.Magra	0.7	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.7
4	222	full	Ge.Mu.Magra	0.48	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.48
5	223	full	Chahi 3	0.6	Amraram S/o Binjaram & Others	Basni Siya Charnan	Merta	Nagaur	0.6
6	224	full	Barani 1	0.18	Akharam S/o Chogaram & Others	Basni Siya Charnan	Merta	Nagaur	0.18
7	225	full	Barani 1	0.82	Akharam S/o Chogaram & Others	Basni Siya Charnan	Merta	Nagaur	0.82
8	226	full	Barani 2	0.65	Amraram S/o Binjaram & Others	Basni Siya Charnan	Merta	Nagaur	0.65
9	227	full	Ge.Mu.Tubewell	0.01	Sundaram S/o Sukharam	Basni Siya Charnan	Merta	Nagaur	0.01
10	228	full	Barani 2	0.31	Sundaram S/o Sukharam	Basni Siya Charnan	Merta	Nagaur	0.31
11	545/372	full	Barani 2	0.81	Babulal S/o Punnaram	Basni Siya Charnan	Merta	Nagaur	0.81
12	372	full	Barani 2	1.95	Ramniwas S/o Sukharam	Basni Siya Charnan	Merta	Nagaur	1.95
13	373	full	Barani 2	1.13	Ramniwas S/o Sukharam	Basni Siya Charnan	Merta	Nagaur	1.13
14	374	full	Barani 2	1.29	M/s Grasim Industries Limited (White cement division)	Basni Siya Charnan	Merta	Nagaur	1.29
15	375	full	Ge.Mu.Magra	1.89	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1.89
16	376	full	Barani 1	2.1	Kandaan S/o Sumerdaan	Basni Siya Charnan	Merta	Nagaur	2.1
17	377	full	Barani 2	0.81	M/s Grasim Industries Limited (Registry Office)	Basni Siya Charnan	Merta	Nagaur	0.81
18	384	full	Barani 2	0.48	Ghevri W/o Asharam & Others	Basni Siya Charnan	Merta	Nagaur	0.48
19	385	full	Barani Uttam	0.58	Ghevri W/o Asharam & Others	Basni Siya Charnan	Merta	Nagaur	0.58
20	386	full	Barani Uttam	0.25	Ghevri W/o Asharam & Others	Basni Siya Charnan	Merta	Nagaur	0.25
21	391	full	Barani 2	0.09	Ghevri W/o Asharam & Others	Basni Siya Charnan	Merta	Nagaur	0.09
22	392	full	Barani 2	0.27	Ghevri W/o Asharam & Others	Basni Siya Charnan	Merta	Nagaur	0.27
23	393	full	Barani 2	0.58	Ghevri W/o Asharam & Others	Basni Siya Charnan	Merta	Nagaur	0.58
24	394	full	Barani 2	0.03	Ghevri W/o Asharam & Others	Basni Siya Charnan	Merta	Nagaur	0.03
25	472	full	Ge.Mu.Magra	3.85	Goverment Land	Basni Siya Charnan	Merta	Nagaur	3.85
26	473	full	Ge.Mu.Magra	0.3	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.3
27	475	full	Barani Uttam	0.96	Chandraram S/o Mangaram & Others	Basni Siya Charnan	Merta	Nagaur	0.96
28	476	full	Barani Uttam	1.51	Chandraram S/o Mangaram & Others	Basni Siya Charnan	Merta	Nagaur	1.51
29	477	full	Barani 1	0.97	Chandraram S/o Mangaram & Others	Basni Siya Charnan	Merta	Nagaur	0.97
30	478	full	Ge.Mu.Magra	3.43	Goverment Land	Basni Siya Charnan	Merta	Nagaur	3.43
31	479	full	Barani Uttam	0.42	Chandraram S/o Mangaram & Others	Basni Siya Charnan	Merta	Nagaur	0.42
32	480	full	Ge.Mu.Magra	1.65	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1.65
33	481	full	Ge.Mu.Magra	1	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1
34	482	full	Barani 1	2.18	M/s Grasim Industries Limited (White cement division)	Basni Siya Charnan	Merta	Nagaur	2.18
35	483	full	Barani 1	2.35	Chandra S/o Mangaram & Others	Basni Siya Charnan	Merta	Nagaur	2.35
36	484	full	Barani 1	0.37	M/s Grasim Industries Limited (White cement division)	Basni Siya Charnan	Merta	Nagaur	0.37
37	485	full	Barani 1	1.28	M/s Grasim Industries Limited (White cement division)	Basni Siya Charnan	Merta	Nagaur	1.28
38	486	full	Barani 1	1.29	M/s Grasim Industries Limited (White cement division)	Basni Siya Charnan	Merta	Nagaur	1.29
39	487	full	Ge.Mu.Magra	1.56	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1.56
40	488	full	Barani 1	0.55	Chagna S/o Pusa & Others	Basni Siya Charnan	Merta	Nagaur	0.55
41	489	full	Ge.Mu.Magra	1.05	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1.05
42	490	full	Barani 1	1.07	Chagna S/o Pusa & Others	Basni Siya Charnan	Merta	Nagaur	1.07
43	491	full	Barani 1	1.62	Bhavruram S/o Hemaram	Basni Siya Charnan	Merta	Nagaur	1.62
44	492	full	Ge.Mu.Magra	0.6	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.6
45	493	full	Ge.Mu.Magra	1.02	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1.02
46	494	full	Ge.Mu.Magra	0.42	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.42
47	495	full	Barani 1	0.34	Chandrika W/o Mohanram & Others	Basni Siya Charnan	Merta	Nagaur	0.34
48	496	full	Barani 1	0.29	Chandrika W/o Mohanram & Others	Basni Siya Charnan	Merta	Nagaur	0.29
49	497	full	Ge.Mu.Magra	0.42	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.42
50	498	full	Barani 1	1.6	Chandrika W/o Mohanram & Others	Basni Siya Charnan	Merta	Nagaur	1.6
51	499	full	Barani 1	0.2	Chandrika W/o Mohanram & Others	Basni Siya Charnan	Merta	Nagaur	0.2
52	478/517	full	Ge.Mu. Abadi	0.32	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.32
53	468/516	full	Ge.Mu.Magra	1.01	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1.01
54	460	full	Ge.Mu.Tubewell	0.01	kaluram S/o Shivlal	Basni Siya Charnan	Merta	Nagaur	0.01
55	461	full	Chahi 3	0.88	kaluram S/o Shivlal	Basni Siya Charnan	Merta	Nagaur	0.88
56	462	full	Chahi 3	0.49	kaluram S/o Shivlal	Basni Siya Charnan	Merta	Nagaur	0.49
57	452	full	Ge.Mu.Magra	0.27	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.27
58	462/526	full	Chahi 3	0.32	M/s Grasim Industries (W.C.D)	Basni Siya Charnan	Merta	Nagaur	0.32
59	453/525	full	Barani 2	0.48	M/s Grasim Industries (W.C.D)	Basni Siya Charnan	Merta	Nagaur	0.48
60	457	full	Barani 2	1.62	M/s Grasim Industries (W.C.D)	Basni Siya Charnan	Merta	Nagaur	1.62
61	458	full	Barani 2	1.62	M/s Grasim Industries (W.C.D)	Basni Siya Charnan	Merta	Nagaur	1.62
62	459	full	Barani 2	1.5	M/s Grasim Industries Limited (White cement division)	Basni Siya Charnan	Merta	Nagaur	1.5
63	454	full	Barani 1	0.58	Shivlal S/o Dayalaram	Basni Siya Charnan	Merta	Nagaur	0.58
64	455	full	Chahi 3	1.62	M/s Grasim Industries Limited (White cement division)	Basni Siya Charnan	Merta	Nagaur	1.62
65	456	full	Ge.Mu.Magra	0.12	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.12
66	442	full	Barani 2	1.15	Shivlal S/o Dayalaram	Basni Siya Charnan	Merta	Nagaur	1.15
67	443	full	Barani 2	0.17	Shivlal S/o Dayalaram	Basni Siya Charnan	Merta	Nagaur	0.17

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पटवारी (भू.अ.)

पटवार मण्डल ठिया

तह. मेडता सिटी (नागौर)

S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar / Owner	Village	Tehsil	District	Area of Khasra falls in ML
				(In ha)					(In ha)
68	444	full	Chahi 3	1.67	Bhavridevi W/o Ramniwas	Basni Siya Charnan	Merta	Nagaur	1.67
69	440	full	Barani 2	0.487	Brajkanwar W/o Devidaan & Others	Basni Siya Charnan	Merta	Nagaur	0.487
70	441	full	Chahi 3	0.98	Brajkanwar W/o Devidaan	Basni Siya Charnan	Merta	Nagaur	0.98
71	438	full	Barani 2	1.86	Ishwardaan S/o Khetdaan & Others	Basni Siya Charnan	Merta	Nagaur	1.86
72	437	full	Barani 2	0.5	Kelkidevi W/o Daayalram & Others	Basni Siya Charnan	Merta	Nagaur	0.5
73	545/441	full	Chahi 3	0.65	M/s Samradhi cement (unit birla white)	Basni Siya Charnan	Merta	Nagaur	0.65
74	557/440	full	Barani 2	0.24	Sukhdaan S/o Sumerdaan	Basni Siya Charnan	Merta	Nagaur	0.24
75	503/524	full	Barani 1	0.65	M/s Grasim Industries (W.C.D)	Basni Siya Charnan	Merta	Nagaur	0.65
76	505/523	full	Barani 1	1.12	M/s Grasim Industries (W.C.D)	Basni Siya Charnan	Merta	Nagaur	1.12
77	278	full	Barani 1	0.78	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.78
78	276	full	Barani 2	0.65	Ramprashad S/o Sawantram & Others	Basni Siya Charnan	Merta	Nagaur	0.65
79	273	full	Barani 1	0.74	Koyali D/o Misaram & Others	Basni Siya Charnan	Merta	Nagaur	0.74
80	263	full	Barani 1	0.67	Kavri D/o Baaga & Others	Basni Siya Charnan	Merta	Nagaur	0.67
81	471	full	Ge.Mu.Magra	0.34	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.34
82	277	full	Barani 1	0.36	Kavri D/o Baaga & Others	Basni Siya Charnan	Merta	Nagaur	0.36
83	559/277	full	Barani 1	0.32	Chandudi W/o Nathuram	Basni Siya Charnan	Merta	Nagaur	0.32
84	558/277	full	Barani 1	0.324	Dungaram S/o Pitharam	Basni Siya Charnan	Merta	Nagaur	0.324
85	556/453	full	Barani 2	0.97	M/s Ultratech cement	Basni Siya Charnan	Merta	Nagaur	0.97
86	203	part	Barani 2	1.01	Pappudevi D/o Kashiram	Basni Siya Charnan	Merta	Nagaur	0.06
87	204	part	Ge.Mu. Rasta	0.14	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.08
88	213	part	Ge.Mu. Rasta	1.27	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.08
89	214	part	Chahi 3	1.66	Kamli W/o Ramsawroop & Others	Basni Siya Charnan	Merta	Nagaur	1.62
90	215	part	Chahi 2	1.8	Amraram S/o Binjaram & Others	Basni Siya Charnan	Merta	Nagaur	1.47
91	216	part	Chahi 3	2.14	Parasram S/o Pancharam	Basni Siya Charnan	Merta	Nagaur	0.51
92	218	part	Barani Uttam	0.81	Parasram S/o Pancharam	Basni Siya Charnan	Merta	Nagaur	0.57
93	219	part	Chahi 3, Barani 1	3.24	Amraram S/o Binjaram & Others	Basni Siya Charnan	Merta	Nagaur	3.18
94	232/515	part	Chahi 3	1.46	Amraram S/o Binjaram & Others	Basni Siya Charnan	Merta	Nagaur	1.38
95	233	part	Chahi 3	0.82	Amraram S/o Binjaram & Others	Basni Siya Charnan	Merta	Nagaur	0.02
96	232	part	Barani 2	0.65	Kaandaan S/o Sumerdan & Others	Basni Siya Charnan	Merta	Nagaur	0.54
97	230	part	Barani 2	0.22	Jabraam S/o Tejaram	Basni Siya Charnan	Merta	Nagaur	0.01
98	231	part	Barani 2	0.19	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.16
99	229	part	Barani 2	2.74	Ishwardaan S/o Khetdaan & Others	Basni Siya Charnan	Merta	Nagaur	2.58
100	371	part	Ge.Mu.Magra	4.07	Goverment Land	Basni Siya Charnan	Merta	Nagaur	3.2
101	356	part	Barani 2	2.98	Ishwardaan S/o Khetdaan & Others	Basni Siya Charnan	Merta	Nagaur	0.05
102	378	part	Ge.Mu.Magra	1.25	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1.22
103	379	part	Ge.Mu.Magra	0.13	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.12
104	380	part	Chahi 3	1.62	Sohanlal S/o Chandraram	Basni Siya Charnan	Merta	Nagaur	0.78
105	369	part	Chahi 3	1.84	Ghevar S/o Chhogaram & Others	Basni Siya Charnan	Merta	Nagaur	0.28
106	382	part	Ge.Mu.Magra	0.8	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.34
107	383	part	Ge.Mu.Magra	4.9	Goverment Land	Basni Siya Charnan	Merta	Nagaur	4.77
108	387	part	Barani Uttam	1.46	Ghevri W/o Asharam & Others	Basni Siya Charnan	Merta	Nagaur	0.97
109	390	part	Barani Uttam	0.94	Ghevri W/o Asharam & Others	Basni Siya Charnan	Merta	Nagaur	0.78
110	541/395	part	Barani 2	0.49	Dakhudevi W/o Baksharam	Basni Siya Charnan	Merta	Nagaur	0.08
111	547/541	part	Barani 2	0.48	Pemli W/o Badriram	Basni Siya Charnan	Merta	Nagaur	0.35
112	395	part	Barani 2	1.46	Dhaglaram S/o Bhomaram & Others	Basni Siya Charnan	Merta	Nagaur	1.62
113	396	part	Ge.Mu. Rasta	2.17	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.65
114	470	part	Ge.Mu.Magra	0.7	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.43
115	474	part	Ge.Mu.Magra	1.84	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1.81
116	568/468	part	Barani 2	0.432	Harlal S/o Bhopalram	Basni Siya Charnan	Merta	Nagaur	0.36
117	468	part	Barani 2	0.268	Omprakash S/o Babulal	Basni Siya Charnan	Merta	Nagaur	0.19
118	467	part	Ge.Mu.Magra	4.49	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.37
119	466	part	Ge.Mu.Magra	0.47	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.07
120	465	part	Ge.Mu.Magra	3.35	Goverment Land	Basni Siya Charnan	Merta	Nagaur	3.16
121	463	part	Ge.Mu.Magra	2.05	Goverment Land	Basni Siya Charnan	Merta	Nagaur	1.7
122	450	part	Barani 1	0.52	RSMML	Basni Siya Charnan	Merta	Nagaur	0.27
123	451	part	Ge.Mu.Magra	0.7	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.64
124	449	part	Barani 1	0.35	RSMML	Basni Siya Charnan	Merta	Nagaur	0.08
125	446	part	Ge.Mu.Magra	0.47	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.17
126	447	part	Barani 1	0.53	Misaram S/o Sirdaram	Basni Siya Charnan	Merta	Nagaur	0.2
127	54	part	Chahi 3, Barani 4	2.8	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.25
128	445	part	Barani 2	0.3	Shivlal S/o Dayalalram	Basni Siya Charnan	Merta	Nagaur	0.29
129	540/435	part	Barani 2	0.81	M/s Grasim Industries Limited (Registry Office)	Basni Siya Charnan	Merta	Nagaur	0.2
130	436	part	Barani 2	0.32	RSMML	Basni Siya Charnan	Merta	Nagaur	0.06
131	271	part	Barani 2	0.18	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.04
132	272	part	Ge.Mu.Magra	0.65	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.57
133	264	part	Barani 1	0.35	Kavri D/o Baaga & Others	Basni Siya Charnan	Merta	Nagaur	0.23
134	265	part	Barani 2	0.16	Ramprashad S/o Sawantram & Others	Basni Siya Charnan	Merta	Nagaur	0.01
135	262	part	Ge.Mu.Magra	0.26	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.2
136	274	part	Chahi 3	1.67	Hemraj S/o Pancharam	Basni Siya Charnan	Merta	Nagaur	1.65
137	261	part	Chahi 3	0.81	RSMML	Basni Siya Charnan	Merta	Nagaur	0.15
138	172	part	Ge.Mu.Raasta	0.81	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.08
139	275	part	Barani 1	2.91	Ramprashad S/o Sawantram & Others	Basni Siya Charnan	Merta	Nagaur	1.8
140	279	part	Barani 2	1.46	Kaandaan S/o Sumerdan & Others	Basni Siya Charnan	Merta	Nagaur	1.44
141	282	part	Barani Uttam	0.34	M/s Samradhi cement (unit birla white)	Basni Siya Charnan	Merta	Nagaur	0.26

23-10-20

पटवारी (ग्रा.अ.)

पटवार [illegible] ठिया

[illegible] मेड़ता सिटी (नागौर)

S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar / Owner	Village	Tehsil	District	Area of Khasra falls in ML
				(in ha)					(in ha)
142	283	part	Barani Uttam	0.35	M/s Samradhi cement (unit birla white)	Basni Siya Charnan	Merta	Nagaur	0.24
143	284	part	Barani Uttam	0.35	M/s Samradhi cement (unit birla white)	Basni Siya Charnan	Merta	Nagaur	0.22
144	285	part	Barani Uttam	0.16	Kailashdaan S/o Nainadaan & Others	Basni Siya Charnan	Merta	Nagaur	0.11
145	286	part	Barani Uttam	0.15	Ishwardaan S/o Khetdaan & Others	Basni Siya Charnan	Merta	Nagaur	0.07
146	287	part	Barani Uttam	0.16	Kaandaan S/o Sumerdan & Others	Basni Siya Charnan	Merta	Nagaur	0.05
147	288	part	Barani Uttam	0.15	Ramprashad S/o Sawantram & Others	Basni Siya Charnan	Merta	Nagaur	0.03
148	289	part	Barani Uttam	0.23	Bhuraram S/o shivlal	Basni Siya Charnan	Merta	Nagaur	0.008
149	308	part	Barani Uttam	0.15	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.06
150	342	part	Ge.Mu.Naala	6.15	Goverment Land	Basni Siya Charnan	Merta	Nagaur	3.66
151	501	part	Barani 2	0.74	Punnaram S/o Modaram	Basni Siya Charnan	Merta	Nagaur	0.34
152	500	part	Barani 2	2.06	M/s Grasim Industries (W.C.D)	Basni Siya Charnan	Merta	Nagaur	2.01
153	503	part	Barani 1	0.99	Chottukhan S/o Bhavrukhan & Others	Basni Siya Charnan	Merta	Nagaur	0.48
154	505	part	Barani 1	1.31	Sabudin S/o Bhavru	Basni Siya Charnan	Merta	Nagaur	0.9804
155	504	part	Ge.Mu.Magra	0.12	Goverment Land	Basni Siya Charnan	Merta	Nagaur	0.1
156	453	part	Barani 2	0.9776	Bhuraram S/o Shivlal	Basni Siya Charnan	Merta	Nagaur	2.24
157	439	part	Barani 2	3.2	Goverment Land	Basni Siya Charnan	Merta	Nagaur	3.15
158	309	part	Barani Uttam	0.38	Chandraram S/o Mangaram & Others	Basni Siya Charnan	Merta	Nagaur	0.004
		Total		164.8					132.3334

23-10-20
पटवारी (भू.अ.)
पटवार मण्डल ठिया
उप. मेड़ता सिटी (नागौर)

DETAILS OF LAND

Mining Lease area (Mine No. 2)

Khasra of Village Basni Narsing Varsing, Tehsil Merta, District Nagaur

Birla White Cement of UltraTech Cement Ltd.

PART - D (Basni Narsing Varsing khasra falling within ML boundary)

S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar/Owner	Village	Tehsil	District	Area of Khasra falls in ML
				(in ha)					(in ha)
1	2	full	Barani 4	0.11	Amra S/o Goppa & Others	Basni nar-varsing	Merta	Nagaur	0.11
2	3	full	Barani 4	0.17	Amra S/o Goppa & Others	Basni nar-varsing	Merta	Nagaur	0.17
3	4	full	Ge.Mu.Nadi	0.7	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.7
4	5	full	Ge.Mu.Magra	0.13	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.13
5	44	full	Ge.Mu.Magra	0.11	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.11
6	45	full	Ge.Mu Magra	0.05	Amraram	Basni nar-varsing	Merta	Nagaur	0.05
7	46	full	Ge.Mu.Nadi	0.09	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.09
8	47	full	Ge.Mu.Nadi	0.2	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.2
9	48	full	Ge.Mu.Magra	0.38	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.38
10	49	full	Ge.Mu.Bera	0.01	Ghevri W/o Ummaram & Others	Basni nar-varsing	Merta	Nagaur	0.01
11	50	full	Barani 4	0.28	Ghevri W/o Ummaram & Others	Basni nar-varsing	Merta	Nagaur	0.28
12	51	full	Chahi 3, Barani 4	0.52	Ghevri W/o Ummaram & Others	Basni nar-varsing	Merta	Nagaur	0.52
13	52	full	Chahi 3	0.73	Ghevri W/o Umma & Others	Basni nar-varsing	Merta	Nagaur	0.73
14	53	full	Barani 4	0.2	Ghevri W/o Umma & Others	Basni nar-varsing	Merta	Nagaur	0.2
15	54	full	Chahi 3, Barani 4	0.73	Kahana S/o Himta & Others	Basni nar-varsing	Merta	Nagaur	0.73
16	55	full	Chahi 3, Barani 4	0.23	Kahana S/o Himta & Others	Basni nar-varsing	Merta	Nagaur	0.23
17	56	full	Ge.Mu.Magra	0.04	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.04
18	57	full	Ge.Mu.Magra	0.03	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.03
19	58	full	Ge.Mu.Magra	0.2	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.2
20	59	full	Ge.Mu.Magra	0.2	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.2
21	60	full	Chahi 3, Barani 4	0.68	Mada S/o Mangla Others	Basni nar-varsing	Merta	Nagaur	0.68
22	61	full	Chahi 3, Barani 4	0.3	Kahana S/o Himta & Others	Basni nar-varsing	Merta	Nagaur	0.3
23	62	full	Barani 4	1.17	Kahana S/o Himta & Others	Basni nar-varsing	Merta	Nagaur	1.17
24	63	full	Barani 4	1.43	Mada S/o Mangla Others	Basni nar-varsing	Merta	Nagaur	1.43
25	64	full	Ge.Mu.Magra	1.47	Goverment Land	Basni nar-varsing	Merta	Nagaur	1.47
26	65	full	Barani 4	1.45	Kahana S/o Himta & Others	Basni nar-varsing	Merta	Nagaur	1.45
27	66	full	Ge.Mu.Magra	1.02	Goverment Land	Basni nar-varsing	Merta	Nagaur	1.02
28	67	full	Barani 4	0.62	Government Land (Charagaah)	Basni nar-varsing	Merta	Nagaur	0.62
29	68	full	Barani 4	1	Government Land (Charagaah)	Basni nar-varsing	Merta	Nagaur	1
30	78	full	Ge.Mu.Magra	0.8	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.8
31	79	full	Barani 4	0.06	Ramprasad S/o Modaram	Basni nar-varsing	Merta	Nagaur	0.06
32	80	full	Ge.Mu.Magra	1	Goverment Land	Basni nar-varsing	Merta	Nagaur	1
33	81	full	Barani 4	0.81	Ramprasad S/o Modaram	Basni nar-varsing	Merta	Nagaur	0.81
34	82	full	Ge.Mu.Magra	0.92	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.92
35	83	full	Ge.Mu.Magra	1.05	Goverment Land	Basni nar-varsing	Merta	Nagaur	1.05
36	84	full	Barani 3	0.67	Amra S/o Guda & Others	Basni nar-varsing	Merta	Nagaur	0.67
37	85	full	Barani 3	0.63	Amra S/o Guda & Others	Basni nar-varsing	Merta	Nagaur	0.63
38	86	full	Ge.Mu.Magra	0.7	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.7
39	87	full	Ge.Mu.Magra	0.58	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.58
40	28	full	Ge.Mu.Magra	2.27	Amraram S/o Gumnaram & Others	Basni nar-varsing	Merta	Nagaur	2.27
41	43/623	full	Ge.Mu.Magra	0.33	Amraram S/o Gumnaram & Others	Basni nar-varsing	Merta	Nagaur	0.33
42	642/28	full	Ge.Mu.School	0.48	Government Land (Primary School)	Basni nar-varsing	Merta	Nagaur	0.48
43	43	full	Barani 3	0.19	Amra S/o Guda & Others	Basni nar-varsing	Merta	Nagaur	0.19
44	29	full	Barani 3	0.42	Amra S/o Guda & Others	Basni nar-varsing	Merta	Nagaur	0.42
45	30	full	Barani 3	0.1	Amra S/o Guda & Others	Basni nar-varsing	Merta	Nagaur	0.1
46	72/639	full	Barani 4	0.42	Ramprasad S/o Modaram	Basni nar-varsing	Merta	Nagaur	0.42
47	105	full	Ge.Mu.Magra	0.11	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.11
48	1	part	Chahi 3	2.15	Amraram S/o Gopa & Others	Basni nar-varsing	Merta	Nagaur	1.95
49	10	part	Barani 1	2.82	Amraram S/o Gopa & Others	Basni nar-varsing	Merta	Nagaur	1.46
50	11	part	Ge.Mu.Magra	1.62	Amraram S/o Gumnaram & Others	Basni nar-varsing	Merta	Nagaur	0.37
51	651/10	part	Ge.Mu.Magra	0.81	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.66
52	656/651	part	Barani 1	0.81	Amraram S/o Goparam & Others	Basni nar-varsing	Merta	Nagaur	0.61
53	27	part	Barani 4	3.24	Karmaram S/o Bhavruram & Others	Basni nar-varsing	Merta	Nagaur	1.32
54	37	part	Ge.Mu.Magra	5.4	Amraram S/o Gumnaram & Others	Basni nar-varsing	Merta	Nagaur	0.62
55	32	part	Barani 3	0.15	Amra S/o Guda & Others	Basni nar-varsing	Merta	Nagaur	0.06
56	33	part	Ge.Mu.Magra	2.9	Amraram S/o Gumnaram & Others	Basni nar-varsing	Merta	Nagaur	1.2
57	41	part	Ge.Mu.Magra	8.99	Amraram S/o Gumnaram & Others	Basni nar-varsing	Merta	Nagaur	1.18
58	89	part	Barani 4	0.25	M/s Samradhi cement	Basni nar-varsing	Merta	Nagaur	0.17
59	88	part	Barani 4	2.18	M/s Samradhi cement	Basni nar-varsing	Merta	Nagaur	2.12
60	91	part	Barani 4	0.81	Chuna S/o Jala	Basni nar-varsing	Merta	Nagaur	0.15
61	43/624	part	Ge.Mu. Magra	1.07	Amraram So/Gumnaram	Basni nar-varsing	Merta	Nagaur	0.485
62	77	part	Ge.Mu.Magra	1.05	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.885
63	76	part	Ge.Mu.Gochar	4.57	Government Land (Charagaah Land)	Basni nar-varsing	Merta	Nagaur	0.0544
64	71	part	Ge.Mu.Magra	5.95	Goverment Land	Basni nar-varsing	Merta	Nagaur	4.0596

23-10-20

पटवारी भू.अ.)

पटवार मण्डल ठिया

उप. मेड़ता सिटी (नागौर)

S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar / Owner	Village	Tehsil	District	Area of Khasra falls in ML
				(in ha)					(in ha)
65	72	part	Ge.Mu.Magra	5.533	Goverment Land	Basni nar-varsing	Merta	Nagaur	1.61
66	75	part	Ge.Mu.Magra	2.82	Goverment Land	Basni nar-varsing	Merta	Nagaur	2.2802
67	69	part	Barani 4	2.43	Government land (Charagaah)	Basni nar-varsing	Merta	Nagaur	0.2312
68	98	part	Ge.Mu.Magra	0.7	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.97
69	104	part	Ge.Mu.Magra	0.4	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.49
70	108	part	Ge.Mu.Magra	2.1	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.955
71	106	part	Ge.Mu.Magra	1.2	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.125
72	107	part	Ge.Mu.Magra	0.49	Goverment Land	Basni nar-varsing	Merta	Nagaur	0.08
			Total	**86.233**					**49.8854**

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पटवारी भू.अ.)

पटवार मण्डल गठिया

तह. मेड़ता सिटी (नागौर)

DETAILS OF LAND

Mining Lease area (Mine No. 2),
Khasra of Village Ganthiya, Tehsil Merta, District Nagaur
Birla White Cement of UltraTech Cement Ltd.
PART - C (Ganthiya village khasra falling within ML boundary)

S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar / Owner	Village	Tehsil	District	Area of Khasra falling in ML
				(in ha)					(in ha)
1	2106/331	full	Barani 1	0.32	Kamod Kanwar D/o Revant singh & Others	Ganthiya	Merta	Nagaur	0.32
2	2165/332	full	Chahi 2	0.51	Shivkaran S/o Prabhuram	Ganthiya	Merta	Nagaur	0.51
3	332	full	Chahi 2	0.5	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.5
4	2168/334	full	Chahi 2	0.86	Shivkaran S/o Prabhuram	Ganthiya	Merta	Nagaur	0.86
5	334	full	Chahi 2	0.87	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.87
6	335	full	Chahi 2	1.78	Mukeshtada S/o Ramratan	Ganthiya	Merta	Nagaur	1.78
7	338	full	Chahi 2	2.35	Rampal S/o Meharam	Ganthiya	Merta	Nagaur	2.35
8	336	full	Ge.Mu. Tubewell	0.01	Ramudi W/o Rambhajan Jat	Ganthiya	Merta	Nagaur	0.01
9	337	full	Ge.Mu.Sda	0.07	Ramudi W/o Rambhajan Jat	Ganthiya	Merta	Nagaur	0.07
10	339	full	Ge.Mu. Magra	1.94	Government land	Ganthiya	Merta	Nagaur	1.94
11	342	full	Barani 1	0.8	Jassaram S/o Sagram & Others	Ganthiya	Merta	Nagaur	0.8
12	343	full	Barani 1	2.11	Goverment Land	Ganthiya	Merta	Nagaur	2.11
13	340	full	Chahi 2	0.32	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.32
14	341	full	Barani 1	0.32	Rampal S/o Mahram	Ganthiya	Merta	Nagaur	0.32
15	344	full	Ge.Mu. Tubewell	0.01	Dinaram S/o Sangramram	Ganthiya	Merta	Nagaur	0.01
16	345	full	Ge.Mu. Tubewell	0.01	Premaram S/o Rampal	Ganthiya	Merta	Nagaur	0.01
17	346	full	Ge.Mu.Makan	0.11	Dinaram S/o Sangramram	Ganthiya	Merta	Nagaur	0.11
18	347	full	Chahi 2	0.49	Dinaram S/o Sangramram	Ganthiya	Merta	Nagaur	0.49
19	348	full	Chahi 2	0.29	Rampal S/o Mehram & Others	Ganthiya	Merta	Nagaur	0.29
20	349	full	Barani 1	0.29	Ramchandra S/o Prabhuram	Ganthiya	Merta	Nagaur	0.29
21	350	full	Barani 1	0.25	Rampal S/o Mehram & Others	Ganthiya	Merta	Nagaur	0.25
22	351	full	Barani 1	0.25	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.25
23	2238/352	full	Chahi 2	0.81	Urmila W/o Prhaladram & Others	Ganthiya	Merta	Nagaur	0.81
24	353	full	Barani 1	0.38	Rampal S/o Mehram & Others	Ganthiya	Merta	Nagaur	0.38
25	354	full	Barani 1	0.39	Ramchandra S/o Prabhuram	Ganthiya	Merta	Nagaur	0.39
26	355	full	Barani 1	0.24	Goverment Land	Ganthiya	Merta	Nagaur	0.24
27	356	full	Chahi 2	2.37	Jassaram S/o Sagram & Others	Ganthiya	Merta	Nagaur	2.37
28	357	full	Ge.Mu. Tubewell	0.01	Ratiram S/o Bauxaram	Ganthiya	Merta	Nagaur	0.01
29	358	full	Chahi 2	0.48	Ratiram S/o Bauxaram	Ganthiya	Merta	Nagaur	0.48
30	359	full	Chahi 2	1.81	Ghevri W/o Asharam & Others	Ganthiya	Merta	Nagaur	1.81
31	360	full	Barani 1	10.28	Kabutarkhane ki Doli	Ganthiya	Merta	Nagaur	10.28
32	361	full	Chahi 2	1.72	Manguram S/o Ramdeen	Ganthiya	Merta	Nagaur	1.72
33	362	full	Chahi 2	2.51	M/s Grasim Industries	Ganthiya	Merta	Nagaur	2.51
34	363	full	Barani 1	3.06	M/s Grasim Industries (White Cement Division)	Ganthiya	Merta	Nagaur	3.06
35	364	full	Chahi 2	0.65	M/s Grasim Industries	Ganthiya	Merta	Nagaur	0.65
36	365	full	Barani 1	1.72	Khumaram S/o jagmaal	Ganthiya	Merta	Nagaur	1.72
37	366	full	Barani 1	1.03	Choutharam S/o Modaram	Ganthiya	Merta	Nagaur	1.03
38	367	full	Barani 1	0.32	Bhavruram S/o Hemaram	Ganthiya	Merta	Nagaur	0.32
39	368	full	Barani 1	0.75	Bhavruram S/o Hemaram	Ganthiya	Merta	Nagaur	0.75
40	369	full	Barani 1	0.72	Naabalik Omprakash S/o Sitaram & Others	Ganthiya	Merta	Nagaur	0.72
41	370	full	Barani 1	0.4	Omprakash S/o Sitaram	Ganthiya	Merta	Nagaur	0.4
42	371	full	Ge.Mu. Magra	0.49	Government land	Ganthiya	Merta	Nagaur	0.49
43	372	full	Ge.Mu.Magra	6.08	Goverment Land	Ganthiya	Merta	Nagaur	6.08
44	373	full	Ge.Mu.Abadi	0.48	Goverment Land	Ganthiya	Merta	Nagaur	0.48
45	374	full	Barani 1	1.14	Amraram S/o Gopparam & Others	Ganthiya	Merta	Nagaur	1.14
46	376	full	Barani 1	0.46	Shivdansingh S/o Nimbaram	Ganthiya	Merta	Nagaur	0.46
47	378	full	Barani 1	0.75	Babulal S/o Jagmaal	Ganthiya	Merta	Nagaur	0.75
48	379	full	Barani 1	0.76	Lambaram S/o Gopparam	Ganthiya	Merta	Nagaur	0.76
49	380	full	Barani 1	0.76	Mohini W/o Nimbaram	Ganthiya	Merta	Nagaur	0.76
50	381	full	Barani 1	1.08	Babulal S/o Jagmaal	Ganthiya	Merta	Nagaur	1.08
51	382	full	Barani 1	0.78	Bhavruram S/o Hemaram	Ganthiya	Merta	Nagaur	0.78
52	383	full	Barani 1	0.77	Khumaram S/o jagmaal	Ganthiya	Merta	Nagaur	0.77
53	384	full	Barani Uttam A	0.87	Ranaram S/o Modaram	Ganthiya	Merta	Nagaur	0.87
54	385	full	Barani Uttam A	0.87	Ramprashad S/o Modaram	Ganthiya	Merta	Nagaur	0.87
55	386	full	Barani Uttam A	0.21	Bhavruram S/o Hemaram	Ganthiya	Merta	Nagaur	0.21
56	387	full	Barani Uttam A	0.21	Bhavruram S/o Hemaram	Ganthiya	Merta	Nagaur	0.21
57	388	full	Barani 1	1.35	Goverment Land	Ganthiya	Merta	Nagaur	1.35
58	389	full	Barani 1	0.2	Chautharam S/o Modaram & Others	Ganthiya	Merta	Nagaur	0.2
59	390	full	Ge.Mu.Abadi	0.32	Goverment Land	Ganthiya	Merta	Nagaur	0.32
60	391	full	Ge.Mu. Tubewell	0.01	Madanlal S/o Manglaram	Ganthiya	Merta	Nagaur	0.01
61	392	full	Chahi 2	2.46	Madanlal S/o Mangalram & Other	Ganthiya	Merta	Nagaur	2.46
62	393	full	Barani 1	1.78	Shankaram S/o Hariram	Ganthiya	Merta	Nagaur	1.78
63	394	full	Barani 1	0.3	Bhikharam S/o Hariram	Ganthiya	Merta	Nagaur	0.3
64	395	full	Chahi 2	0.81	Madanram S/o Manglaram	Ganthiya	Merta	Nagaur	0.81
65	396	full	Chahi 2	2.51	Madanlal S/o Mangalram & Other	Ganthiya	Merta	Nagaur	2.51
66	397	full	Barani 1	0.5	Ghevri W/o Gokalram & Others	Ganthiya	Merta	Nagaur	0.5
67	398	full	Chari 2	1.46	Dharmaram S/o Hardinram Meghwal	Ganthiya	Merta	Nagaur	1.46
68	399	full	Barani 1	0.16	Ghevri W/o Umaram & Others	Ganthiya	Merta	Nagaur	0.16

23-10-20

पटना

पट मण्डल गठिय

S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar / Owner	Village	Tehsil	District	Area of Khasra falling in ML
				(in ha)					(in ha)
69	400	full	Barani 1	1.46	Goverment Land	Ganthiya	Merta	Nagaur	1.46
70	2155/394	full	Barani 1	1.16	M/s Grasim Ind. Ltd.	Ganthiya	Merta	Nagaur	1.16
71	392/2007	full	Barani 1	0.47	Goverment Land	Ganthiya	Merta	Nagaur	0.47
72	401	full	Chahi 2	0.69	Madanlal S/o Mangalram & Other	Ganthiya	Merta	Nagaur	0.69
73	402	full	Chahi 2	2.43	Ghevri W/o Gokalram & Others	Ganthiya	Merta	Nagaur	2.43
74	403	full	Barani 1	0.32	Ghevri W/o Gokalram & Others	Ganthiya	Merta	Nagaur	0.32
75	404	full	Chahi 2	2.08	Ghevri W/o Gokalram & Others	Ganthiya	Merta	Nagaur	2.08
76	405	full	Barani 1	0.97	Ghevri W/o Gokalram & Others	Ganthiya	Merta	Nagaur	0.97
77	406	full	Chahi 2	0.55	Ghevri W/o Gokalram & Others	Ganthiya	Merta	Nagaur	0.55
78	407	full	Chahi 2	0.3	Ghevri W/o Umaram & Others	Ganthiya	Merta	Nagaur	0.3
79	408	full	Ge.Mu. Magra	1.81	Government land	Ganthiya	Merta	Nagaur	1.81
80	409	full	Barani 1	0.33	Jassaram S/o Sangramram & Others	Ganthiya	Merta	Nagaur	0.33
81	410	full	Barani 1	0.91	Goverment Land	Ganthiya	Merta	Nagaur	0.91
82	411	full	Ge.Mu. Tubewell	0.01	Jassaram S/o Sangram Jat	Ganthiya	Merta	Nagaur	0.01
83	412	full	Chahi 2	2.91	Jassaram S/o Sagram & Others	Ganthiya	Merta	Nagaur	2.91
84	413	full	Chahi 2	3.08	Jassaram S/o Sagram & Others	Ganthiya	Merta	Nagaur	3.08
85	414	full	Chahi 2	3.52	Jassaram S/o Sangramram & Others	Ganthiya	Merta	Nagaur	3.52
86	415	full	Barani 1	0.24	Chotturam S/o Harkaram & Others	Ganthiya	Merta	Nagaur	0.24
87	416	full	Chahi 2	0.53	Subhashchand S/o Punaram	Ganthiya	Merta	Nagaur	0.53
88	417	full	Chahi 2	1.52	Bijaram Datak putra Shivlal	Ganthiya	Merta	Nagaur	1.52
89	418	full	Ge.Mu. Tubewell	0.01	Punaram S/o Navlaram	Ganthiya	Merta	Nagaur	0.01
90	419	full	Chahi 2	2.34	Punaram S/o Navlaram	Ganthiya	Merta	Nagaur	2.34
91	420	full	Barani Uttam A	2.27	Rambhajan S/o Meharam	Ganthiya	Merta	Nagaur	2.27
92	422	full	Chahi 2	0.85	Shivkaran S/o Prabhuram	Ganthiya	Merta	Nagaur	0.85
93	423	full	Chahi 2	0.33	Subhashchand S/o Punaram	Ganthiya	Merta	Nagaur	0.33
94	424	full	Chahi 2	1.64	Chotturam S/o Harkaram & Others	Ganthiya	Merta	Nagaur	1.64
95	425	full	Chahi 2	0.62	Rampal S/o Mehram & Others	Ganthiya	Merta	Nagaur	0.62
96	426	full	Chahi 2	0.2	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.2
97	427	full	Chahi 2	0.22	Ramchandra S/o Prabhuram	Ganthiya	Merta	Nagaur	0.22
98	428	full	Chahi 2	0.59	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.59
99	429	full	Chahi 2	1.76	Rampal S/o Mehram & Others	Ganthiya	Merta	Nagaur	1.76
100	430	full	Chahi 2	0.82	Dinaram S/o Sangramram	Ganthiya	Merta	Nagaur	0.82
101	431	full	Chahi 2	0.65	Rampal S/o Mehram & Others	Ganthiya	Merta	Nagaur	0.65
102	432	full	Barani Uttam A	0.23	Bhanwarlal S/o Kanaram	Ganthiya	Merta	Nagaur	0.23
103	433	full	Chahi 2	1.24	Asharam S/o Kannaram & Others	Ganthiya	Merta	Nagaur	1.24
104	445	full	Barani 1	0.34	Ramjivan urf Jivanram S/o Bholaram	Ganthiya	Merta	Nagaur	0.34
105	454	full	Ge.Mu. Tubewell	0.01	Santoshram S/o Bholaram	Ganthiya	Merta	Nagaur	0.01
106	455	full	Chahi 2	0.36	Santoshram S/o Bholaram	Ganthiya	Merta	Nagaur	0.36
107	456	full	Chahi 2, Barani 1	2.79	Ratnaram S/o Ruparam & Others	Ganthiya	Merta	Nagaur	2.79
108	457	full	Barani 1	1.12	Goverment Land	Ganthiya	Merta	Nagaur	1.12
109	461	full	Ge.Mu. Tubewell	0.01	Sitaram S/o Ruparam	Ganthiya	Merta	Nagaur	0.01
110	459	full	Barani 1	0.53	Shivkaran S/o Prabhuram	Ganthiya	Merta	Nagaur	0.53
111	2202/460	full	Barani 1	0.24	Karmaram S/o Jivanram & Others	Ganthiya	Merta	Nagaur	0.24
112	2170/459	full	Barani 1	0.53	Ramchandra S/o Prabhuram	Ganthiya	Merta	Nagaur	0.53
113	2172/459	full	Barani 1	0.53	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.53
114	2066/376	full	Barani 1	0.46	Gajrai W/o Lumbaram	Ganthiya	Merta	Nagaur	0.46
115	389/2006	full	Barani 1	0.59	Goverment Land	Ganthiya	Merta	Nagaur	0.59
116	372/2050	full	Barani 1	0.4	Ram Prasad S/o Modaram Meghwal	Ganthiya	Merta	Nagaur	0.4
117	2195/372	full	Barani 2	0.48	Amraram S/o Gopparam & Others	Ganthiya	Merta	Nagaur	0.48
118	2196/372	full	Ge.Mu.Abadi	0.01	Goverment Land	Ganthiya	Merta	Nagaur	0.01
119	2118/364	full	Barani 1	1.33	M/s Grasim Industries	Ganthiya	Merta	Nagaur	1.33
120	2089/416	full	Chahi 2	0.52	Ramkishore S/o Punaram	Ganthiya	Merta	Nagaur	0.52
121	2091/423	full	Chahi 2	0.33	Ramkishore S/o Punaram	Ganthiya	Merta	Nagaur	0.33
122	2179/422	full	Chahi 2	0.85	Ramchandra S/o Prabhuram	Ganthiya	Merta	Nagaur	0.85
123	2178/422	full	Chahi 2	0.85	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.85
124	2233/427	full	Chahi 2	0.21	Shivkaran S/o Prabhuram	Ganthiya	Merta	Nagaur	0.21
125	2174/427	full	Chahi 2	0.02	Ramchandra S/o Prabhuram Jat	Ganthiya	Merta	Nagaur	0.02
126	2173/427	full	Chahi 2	0.21	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.21
127	2175/426	full	Chahi 2	0.21	Shivkaran S/o Prabhuram	Ganthiya	Merta	Nagaur	0.21
128	2176/426	full	Chahi 2	0.21	Ramchandra S/o Prabhuram	Ganthiya	Merta	Nagaur	0.21
129	2180/428	full	Chahi 2, Barani utta	0.59	Shivkaran S/o Prabhuram	Ganthiya	Merta	Nagaur	0.59
130	2171/459	full	Barani 1	0.02	Ramchandra S/o Prabhuram & Others	Ganthiya	Merta	Nagaur	0.02
131	458	full	Ge.Mu. Tubewell	0.01	Ramchandra S/o Prabhuram Jat	Ganthiya	Merta	Nagaur	0.01
132	2177/428	full	Chahi 2	0.58	Ramchandra S/o Prabhuram	Ganthiya	Merta	Nagaur	0.58
133	352	full	Chahi 2	0.16	Ramratan S/o Rambaux	Ganthiya	Merta	Nagaur	0.16
134	443	full	Chahi 2	0.57	Ramjivan urf Jivanram S/o Bholaram	Ganthiya	Merta	Nagaur	0.57
135	377	full	Barani 1	0.75	Amraram S/o Gopparam & Others	Ganthiya	Merta	Nagaur	0.75
136	324	part	Chahi 2	2.27	Maangutam S/o Akharam	Ganthiya	Merta	Nagaur	1.68
137	331	part	Barani 1	1.25	Kamodkanwar D/o Revantsingh & Others	Ganthiya	Merta	Nagaur	0.6
138	333	part	Chahi 2	0.32	Shivkaran S/o Prabhuram	Ganthiya	Merta	Nagaur	0.18
139	2166/333	part	Chahi 2	0.32	Rambaux S/o Prabhuram	Ganthiya	Merta	Nagaur	0.23
140	2169/334	part	Chahi 2	0.86	Ramchandra S/o Prabhuram	Ganthiya	Merta	Nagaur	0.61
141	435	part	Barani 1	0.79	Goverment Land	Ganthiya	Merta	Nagaur	0.51
142	444	part	Chahi 2	0.91	Ramjivan urf Jivanram S/o Bholaram	Ganthiya	Merta	Nagaur	0.51
143	446	part	Barani 1	0.49	Ramjivan urf Jivanram S/o Bholaram	Ganthiya	Merta	Nagaur	0.26

23-10-20

पटवारी

पटवा

उ. मेड़ता नागौर

S. No.	Khasara no.	Falling Part / Full	Land Type	Total Area	Khatedar / Owner	Village	Tehsil	District	Area of Khasra falling in ML
				(in ha)					(in ha)
144	447	part	Chahi 2	0.4	Ramjivan S/o Bholaram	Ganthiya	Merta	Nagaur	0.0502
145	450	part	Chahi 2	0.94	Subhashchand S/o Punaram	Ganthiya	Merta	Nagaur	0.051
146	2088/450	part	Chahi 2	0.95	Ramkishore S/o Punaram	Ganthiya	Merta	Nagaur	0.45
147	451	part	Chahi 2	1.89	Bijaram Datak putra Shivlal	Ganthiya	Merta	Nagaur	0.05
148	466	part	Chahi 2	1.84	Santoshram S/o Bholaram	Ganthiya	Merta	Nagaur	0.14
149	463	part	Barani 1	1.62	Ratnaram S/o Ruparam & Others	Ganthiya	Merta	Nagaur	0.42
150	460	part	Barani 1	1.05	Ramakishna S/o Mehram	Ganthiya	Merta	Nagaur	0.74
151	464	part	Barani 1	1.39	Goverment Land	Ganthiya	Merta	Nagaur	0.06
152	420/1999	part	Ge.Mu.Magra	0.66	Goverment Land	Ganthiya	Merta	Nagaur	0.36
153	462	part	Chahi 2, Barani 1	1.61	Sitaram S/o Ruparam	Ganthiya	Merta	Nagaur	1.18
154	504	part	Barani 1	1.12	Bijaram Datak putra Shivlal	Ganthiya	Merta	Nagaur	0.08
155	375	part	Barani 1	0.79	Goverment Land	Ganthiya	Merta	Nagaur	0.73
156	452	part	Chahi 2	1.74	Santoshram S/o Bholaram	Ganthiya	Merta	Nagaur	1.55
157	453	part	Chahi 2	0.95	Ratnaram S/o Ruparam & Others	Ganthiya	Merta	Nagaur	0.95
158	421	part	Chahi 2	2.55	Rampal S/o Mehram & Others	Ganthiya	Merta	Nagaur	2.16
159	322	part	chahi 2	1.37	Dinaram S/o Sangramram & others	Ganthiya	Merta	Nagaur	0.01
160	2297/325	part	chahi 2	1.665	Madhusingh S/o Bachan Singh Rajput	Ganthiya	Merta	Nagaur	0.25
161	2167/333	part	chahi 2	0.01	Ramchandra S/o Prabhuram Jat & others	Ganthiya	Merta	Nagaur	0.01
162	2296/325	part	chahi 2	1.665	Bherusingh S/o Bachan Singh Rajput	Ganthiya	Merta	Nagaur	0.1
			total	157.98					140.4812

23-10-20
पटवारी भू.अ.)
पटवार मण्डल ठिया
तह. मेड़ता सिटी (नागौर

Head Office (Mines)
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716814,2716813Fax: 0141-2716814

Registered

ANNEXURE- 11

File No **F(Mines)/Nagaur(Merta)/2614(1)/2016-2017/2182-2186**

Order No 2023-2024/Mines/10889 **Date:** **05/07/2023**

Unit Id : 5,546

M/s Ultratech Cement Limited, Unit- Birla White (Rajashree Lime Stone Mine No.- 2)

D-7, Shastri Nagar, Jodhpur,

District :Jodhpur- 342 003.

E-Mail : daleep.sodha@adityabirla.com

Sub: Grant of Consent to Operate under Section 21(4) of Air (Prevention & Control of Pollution) Act, 1981 and under Section 25/26 of Water (Prevention & Control of Pollution) Act, 1974 for your **Major Mineral** Mine at near Village-**Basni**, Tehsil-**Merta**, District- **Nagaur (M.L.No-03/95**).

Ref: (i) Your applications dated 01/11/2022
(ii) Received on 01/11/2022

Sir,

In view of the details submitted vide your above referred applications/ documents, the **Consent to Operate** under Section 21(4) of Air (Prevention & Control of Pollution) Act,1981 and under Section 25/26 of Water (Prevention & Control of Pollution) Act, 1974 is hereby granted for carrying mining activities. This consent is subject to the following stipulations:-

1 That this consent is being granted in favour of **M/s. Ultratech Cement Limited, Unit- Birla White (Rajashree Lime Stone Mine No.- 2),** a Mine of **Major Mineral** having **M.L.No.- 03/95 in an area measuring 400.7000 Hectares** at/near Village-**Basni** ,Tehsil-**Merta**,District-**Nagaur**.

2 That this consent is valid for a period from **05/07/2023** to **24/08/2024**

3 That this consent is valid for following mining activities :-

	Mineral	Permitted Mining Capacity
1	Limestone	1.0000 MILLION METRIC TONS PER ANNUM

4 That the project proponent will comply with the Standard as prescribed vide the Ministry of Environment, Forest and Climate Change notification no. GSR 826(E) dated 16th November, 2009 with respect to National Ambient Air Quality standards.

Signature Not Verified
Digitally signed by Khem Chand Gupta
Date: 2023.07.05 17:37:20 IST
Reason: SelfAttested
Location:

Head Office (Mines)

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716814,2716813Fax: 0141-2716814

Registered

File No **F(Mines)/Nagaur(Merta)/2614(1)/2016-2017/2182-2186**

Order No 2023-2024/Mines/10889 **Date:** **05/07/2023**

Unit Id : 5,546

5 That this consent to establish/consent to operate is only for carrying out mining of mineral/ore and not for any processing/benefication or crushing/grinding of ore/mineral for which a separate application for consent to establish and/or consent to operate should be submitted. The project proponent is required to obtain seprate consent to establish and consent to operate for carrying out mining of other minerals(s), if any or processing/beneficiation of such mineral(s) and for any addition/modification/alteration or change in process.

6 That this **Consent to Operate** is for mining / processing / beneficiation of product as mentioned above in **M.L.No.-03/95** and a separate **Consent to Operate** is required to be obtained for any other Mineral mining/ processing/ beneficiation Plant/process if any and for any addition/ modification/ alteration or change in process.

7 **That the occupier/operator of mine shall ensure that all the conditions imposed in the Environmental Clearance granted by MoEF&CC vide letters dated 25.08.2020 and 04.10.2021 are strictly complied with.**

8 **That this consents is valid for production of Limestone @ 1 MTPA. For any change in product and/or increase in capacity/lease area, the mine has to seek fresh Environmental Clearance, consent to establish & consent to operate.**

9 **That the consent to operate granted by State Board under Air Act, 1981 and Water Act, 1974 vide letter no. F(Mines)/ Nagaur(Merta)/2614(1)/2016-2017/2767-2771 dated 08.09.2020 shall be treated as null and void after this consent.**

10 **That the lessee shall submit monitoring report of Ambient Air Quality within the lease area, once in 3 months.**

11 **That plantation shall be developed so as to cover at least 33% of the total land use for mining and allied activities as given in Approved Mining Plan and shall be maintained at all the time to maintain ambient air quality around the mine in compliance with conditions of EC.**

12 **That ground water shall not be abstracted without prior permission of the Central Ground Water Authority (CGWA).**

13 **That haul roads should be regularly graded and compacted. Regular water sprinkling should be carried out on haul roads to minimize dust generations.**

14 **That adequate measure shall be taken for control of fugitive emissions from the areas prone to air pollution.**

15 **That you shall not establish/operate any stone crusher/mineral grinding/mineral processing plant within said lease without obtaining prior consent of the State Board.**

Signature Not Verified

Digitally signed by Khem Chand Gupta
Date: 2023.07.05 17:37:20 IST
Reason: SelfAttested
Location:

Head Office (Mines)

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716814,2716813Fax: 0141-2716814

Registered

File No **F(Mines)/Nagaur(Merta)/2614(1)/2016-2017/2182-2186**

Order No 2023-2024/Mines/10889 **Date:** **05/07/2023**

Unit Id : 5,546

16 **That this consent to operate shall not be valid, if the lessee has not obtained permissions required, if any, from NBWL/Forest Department etc. with respect to Wild Life Sanctuary /National Parks/ Critical Tiger Habitats in compliance of various orders passed by any other law /act/rule/ regulation or order of MOE&F and/or any Court / Tribunal time to time.**

17 **That regular water sprinkling should be carried out in critical areas prone to air pollution and having high levels of SPM and RSPM such as on haul road, loading and unloading points and transfer points.**

18 **That the mine shall install adequately designed rain water harvesting structure for prevention and recharge of ground water in and around the lease area.**

19 **That the mine shall not allow making any obstacles to any natural water flow i.e., natural nallah/steam carrying rain water to any water body.**

20 **This the mine shall not allow unauthorized disposal of any solid waste on land inside or outside the premises.**

21 **That this consent to operate shall be subject to compliance of direction/order passed by Courts of Law in the matter,if any.**

22 **That the lessee should dump the overburden in such a manner that it does not get washed away to nearby water tanks and lakes etc. during rainy season.**

23 **That the lease shall not intersect the ground water table without permission of CGWA.**

24 **This consent shall be subject to validity of mining lease.**

25 That all other general conditions enclosed as **Annexure** shall be strictly complied with.

26 That this Consent is subject to the conditions as stated above and general conditions as stated in Annexure. Further, the mining unit will comply with the provisions of the Air (Prevention & Control of Pollution) Act, 1981 & Water (Prevention & Control of Pollution) Act, 1974 and any such conditions as may be specified from time to time by the State Board under the provisions of the aforesaid Acts.

27 That the grant of this **Consent to Operate** is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility, to comply with the conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ project proponent.

Signature Not Verified

Digitally signed by Khem Chand Gupta
Date: 2023.07.05 17:37:20 IST
Reason: SelfAttested
Location:

Head Office (Mines)

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongari, Jaipur-302 004
Phone: 0141-2716814,2716813Fax: 0141-2716814

Registered

File No **F(Mines)/Nagaur(Merta)/2614(1)/2016-2017/2182-2186**

Order No 2023-2024/Mines/10889 **Date:** **05/07/2023**

Unit Id : 5,546

28 That the grant of this **Consent to Operate** shall not, in any way, adversely affect or jeopardize the legal proceedings, if any, instituted in the past or that could be instituted against you by the State Board for violation of the provisions of the Act or the Rules made thereunder.

29 That the grant of this consent to establish/operate is issued from the environmental angle only, and does not absolve the project proponent from the other statutory obligations prescribed under any other law or any other legal instrument in force. The sole and complete responsibility, to comply with the conditons laid down in all other laws for the time-being in force, rests with the industry/unit/project proponent.

This bears approval of the competent authority.

Encl: As Above

Yours sincerely,

Group Incharge-Mines

(A): **Copy To:-**

1 Director, Department of Mines & Geology, Government of Rajasthan, Shastri Circle, Udaipur..
2 Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Nagaur-please ensure compliance of the consent conditions and monitor time to time and ensure that the unit has covered 33 percent of lease area under plantation
3 Mining Engineer, Department of Mines & Geology, Government of Rajasthan, Nagaur-To inform that this consent has been issued from the environmental angle only, and ensuring compliance of any other law/act/rule/regulation or order of any Court / Tribunal is the sole responsibility of the project proponent and the concerned departments
4 Master File .

(B):

1 The Additional PCCF (WL) and Chief Wild Life Warden, Aranya Bhawan,Jhalana Institutional Area,Jaipur/DCF(WL),Nagaur, To inform that this consent has been issued from the environmental angle only,and ensuring compliance of any other law/act/rule/regulation or order of any Court /Tribunal is the sole responsibility of the project proponent and the concerned departments

Group Incharge-Mines

Signature Not Verified
Digitally signed by Khem Chand Gupta
Date: 2023.07.05 17:37:20 IST
Reason: SelfAttested
Location:

ANNEXURE- 12

ULTRATECH CEMENT LTD. (UNIT: BIRLA WHITE)
LIMESTONE PRODUCTION AND DESPATCH RAJASHREE LIMESTONE MINE NO.2 ML.3/95 (2023- 24)
(QTY. IN TON)

S.No.	Month	Limestone	
		Limestone Production	Limestone despatch
1	April-23	33000.00	32950.67
2	May-23	44000.00	43777.38
3	June-23	46000.00	46553.63
4	July-23	26000.00	25736.77
5	August-23	11000.00	10206.26
6	September-23	48000.00	49000.89
7	October-23	50000.00	49291.05
8	Novemebr-23	47000.00	46744.59
9	December-23	51000.00	51730.21
10	January-24	52000.00	51524.75
11	February-24	49000.00	48772.66
12	March-24	53500.00	53908.59
	Total	**510500.00**	**510197.45**

सहायक खनि अभियन्ता
खान एवं भू विज्ञान विभाग

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राजस्थान सरकार

सहायक खनि अभियन्ता, खान एवं भू विज्ञान विभाग, गोटन

अधिशुल्क निर्धारण प्रपत्र

कमांक– सखअ/गोटन/अधिशुल्क/ दिनांक –

1. पट्टेधारी का नाम– मै0 अल्ट्राटेक सीमेन्ट लि0
2. खननपट्टा सं – 3/1995
3. खननपट्टा – नि.ग्रा. बासनी, तहसील मेड़ता, जिला नागौर
4. खनिज – लाईमस्टोन (प्रधान)
5. वार्षिक स्थिर भाटक – 8,01,400/–
6. अधिशुल्क की दर – 80 रू प्रति टन
7. खननपट्टे की अवधि – 29.10.1986 से 50 वर्ष
8. प्रतिभूति राशि – एफ.डी.आर. के रूप में

अधि. निर्धारण अवधि	प्रारंभिक शेष	उत्पादन	योग	खनिज जो निर्गमन किया गया	शेष	स्थिर भाटक	देय अधिशुल्क की राशि	स्पैशल चार्ज 5 रू प्रति टन	अधिक अधिशुल्क बना	डी.एम.एफ.टी. राशि	एन.एम.ई.टी. राशि
1	2	3	4	5	6	7	8	9	10 (8–7)	10	11
01.04.2022 से 31.03.2023	15175.24	444000	459175.24	441366.82	17808.42	8,01,400/–	3,53,09,346/–	22,06,835/–	3,45,07,946/–	1,05,92,804/–	7,06,187/–

नोट– उपरोक्त अधिशुल्क निर्धारण निदेशालय द्वारा समान प्रकृति के प्रकरण में पत्र कमांक 3061 दिनांक 11.09.2018 से दिये गये निर्देशो की पालना में किया गया है। कॉलम संख्या 09 में अंकित स्पैशल चार्ज की वसूली केन्द्रीय खान अधिकरण के समक्ष विचाराधीन रिवीजन संख्या 25/22/2002 आर.सी.–1 तथा अन्य किसी वाद में होने वाले निर्णय के निर्णयाधीन होगीं।

ह0 पट्टेधारी ह0 क0 लेखाकार ह0 लिपिक

–Sd–
सहायक खनि अभियन्ता
गोटन

कमांक– सखअ/ 3129 दिनांक – 12.02.2024

प्रतिलिपि–

1. मै0 अल्ट्राटेक सीमेन्ट लि0 बी विंग द्वितीय फ्लोर आहुरा सेन्टर महाकाली केव्स रोड़, अंधेरी (ई), मुम्बई।
2. मांग शाखा कार्यालय हाजा को भेजकर लेख है कि मांग पंजीका में इन्द्राज करे।

सहायक खनि अभियन्ता
गोटन

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राजस्थान सरकार

सहायक खनि अभियन्ता, खान एवं भू विज्ञान विभाग, गोटन

अधिशुल्क निर्धारण प्रपत्र

कमांक– सखअ/गोटन/अधिशुल्क/ दिनांक –

1. पट्टेधारी का नाम– मै0 अल्ट्राटेक सीमेन्ट लि0
2. खननपट्टा सं – 3/1995
3. खननपट्टा – नि.ग्रा. बासनी, तहसील मेड़ता, जिला नागौर
4. खनिज – लाईमस्टोन (प्रधान)
5. वार्षिक स्थिर भाटक – 8,01,400/–
6. अधिशुल्क की दर – 80 रू प्रति टन
7. खननपट्टे की अवधि – 29.10.1986 से 50 वर्ष
8. प्रतिभूति राशि – एफ.डी.आर. के रूप में

अधि. निर्धारण अवधि	प्रारंभिक शेष	उत्पादन	योग	खनिज जो निर्गमन किया गया	शेष	स्थिर भाटक	देय अधिशुल्क की राशि	स्पैशल चार्ज 5 रू प्रति टन	अधिक अधिशुल्क बना	डी.एम.एफ.टी. राशि	एन.एम.ई.टी. राशि
1	2	3	4	5	6	7	8	9	10 (8–7)	10	11
01.04.2021 से 31.03.2022	14576.93	438000	452576.93	437401.69	15175.24	8,01,400/–	3,49,92,136/–	21,87,009/–	3,41,90,736/–	1,04,97,641/–	6,99,843/–

नोट– उपरोक्त अधिशुल्क निर्धारण निदेशालय द्वारा समान प्रकृति के प्रकरण में पत्र कमांक 3061 दिनांक 11.09.2018 से दिये गये निर्देशो की पालना में किया गया है। कॉलम संख्या 09 में अंकित स्पैशल चार्ज की वसूली केन्द्रीय खान अधिकरण के समक्ष विचाराधीन रिवीजन संख्या 25/22/2002 आर.सी.–1 तथा अन्य किसी वाद में होने वाले निर्णय के निर्णयाधीन होगीं।

ह0 पट्टेधारी ह0 क0 लेखाकार ह0 लिपिक

-Sd-
सहायक खनि अभियन्ता
गोटन
दिनांक – 12.02.2024

प्रतिलिपि– कमांक/सखअ/3119

1. मै0 अल्ट्राटेक सीमेन्ट लि0 बी विंग द्वितीय फ्लोर आहुरा सेन्टर महाकाली केव्स रोड़, अंधेरी (ई), मुम्बई।
2. मांग शाखा कार्यालय हाजा को भेजकर लेख है कि मांग पंजीका में इन्द्राज करे।

सहायक खनि अभियन्ता
गोटन

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राजस्थान सरकार

सहायक खनि अभियन्ता, खान एवं भू विज्ञान विभाग, गोटन

अधिशुल्क निर्धारण प्रपत्र

क्रमांक– सखअ/गोटन/अधिशुल्क/ दिनांक –

1. पट्टेधारी का नाम– मै0 अल्ट्राटेक सीमेन्ट लि0
2. खननपट्टा सं – 3/1995
3. खननपट्टा – नि.ग्रा. बासनी, तहसील मेड़ता, जिला नागौर
4. खनिज – लाईमस्टोन (प्रधान)
5. वार्षिक स्थिर भाटक – 8,01,400/–
6. अधिशुल्क की दर – 80 रू प्रति टन
7. खननपट्टे की अवधि – 29.10.1986 से 50 वर्ष
8. प्रतिभूति राशि – एफ.डी.आर. के रूप में

अधि. निर्धारण अवधि	प्रारंभिक शेष	उत्पादन	योग	खनिज जो निर्गमन किया गया	शेष	स्थिर भाटक	देय अधिशुल्क की राशि	स्पैशल चार्ज 5 रू प्रति टन	अधिक अधिशुल्क बना	डी.एम.एफ. टी. राशि	एन.एम.ई.टी. राशि
1	2	3	4	5	6	7	8	9	10 (8–7)	10	11
01.04.2020 से 31.03.2021	14365.16	363000.00	377365.16	362788.23	14576.93	8,01,400/–	2,90,23,059/–	18,13,942/–	2,82,21,659/–	87,06,918/–	5,80,462/–

नोट– उपरोक्त अधिशुल्क निर्धारण निदेशालय द्वारा समान प्रकृति के प्रकरण में पत्र क्रमांक 3061 दिनांक 11.09.2018 से दिये गये निर्देशो की पालना में किया गया हैं। कॉलम सं 09 में अंकित स्पैशल चार्ज की वसूली केंद्रीय खान अधिकरण के समक्ष विचाराधीन रिवीजन सं 25/22/2002 आर.सी–1 तथा अन्य किसी वाद में होने वाले निर्णय के निर्णयाधीन रहेगीं।

ह0 पट्टेधारी

सहायक खनि अभियन्ता
गोटन

क्रमांक– सखअ/ 100 दिनांक – 17.11.2021

प्रतिलिपि–

1. मै0 अल्ट्राटेक सीमेन्ट लि0 बी विंग द्वितीय फ्लोर आहुरा सेन्टर महाकाली केव्स रोड़, अंधेरी (ई), मुम्बई।
2. मांग शाखा कार्यालय हाजा को भेजकर लेख है कि मांग पंजीका में इन्द्राज करे।

सहायक खनि अभियन्ता
सहायक खनि अभियन्ता
गोटन

ULTRATECH CEMENT LTD. (UNIT: BIRLA WHITE)

LIMESTONE PRODUCTION AT RAJASHREE LIMESTONE MINE NO.2 ML.3/95 (2019- 20) up to Jan.2020

S.No.	Month	WC Grade Limestone	
		PRODUCTION	DESPATCH
1	April-19	41500.00	40513.63
2	May-19	34000.00	33757.72
3	June-19	21150.00	21114.93
4	July-19	32800.00	32662.27
5	August-19	37000.00	36101.29
6	September-19	36000.00	36180.90
7	October-19	33000.00	31923.28
8	Novemebr-19	0.00	0.00
9	December-19	26100.00	26088.79
10	January-20	44300.00	44281.82
	Total	**305850.00**	**302624.63**

सहायक खनि अभियन्ता
खान एवं भू विज्ञान विभाग
गोटन (राज.)

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ANNEXURE- 13

By e-mail

GOVERNMENT OF INDIA
MINISTRY OF MINES
INDIAN BUREAU OF MINES
OFFICE OF THE REGIONAL CONTROLLER OF MINES, AJMER

Approved

No. MCDR-MPC0LST/4/2023-AJM- IBM_RO_AJM Dt : 15/06/2023

Shri/M/s. ULTRATECH CEMENT LIMITED ,
B Wing, Ahura Centre, 2nd Floor Mahakali Caves Road Andheri (East),

RAJASHREE-II(58/84,ML3/95 (8311901)

Sub : Approval of Modification of Review of Mining Plan along-with Progressive Mine Closure Plan in respect of Rajshree-II Mining lease for Limestone mineral over an area of 400.70 Ha. M.L.- 03/95 situated near Village- Basni Seja, Tehsil Merta, District Nagaur of Rajasthan State, submitted on behalf of M/s Ultratech Cement Limited under Rule 17(3) of MCR, 2016.

Ref : (i) Your reference No. online submission of Modification of Review of Mining Plan in respect of aforesaid ML area dated 02.03.2023.
(ii) Online refer back of document through MPAS portal dated 18.04.2023.
(iii) Online submission of final copy of mining plan in respect of aforesaid ML area dated 14.06.2023.

Sirs,

In exercise of the powers conferred by clause (b) of sub-section (2) of section 5 of the Mines & Minerals (Development & Regulation) Act, 1957 and in accordance with clause (3) of Rule 16 & clause (3) of Rule 17 of the Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession Rules, 2016 read with Government of India Order No.S.O.445(E) dated 28.04.1987 and S.O. 1857(E)/1872(E) dated 18th May, 2016; I hereby **APPROVE** the above said Modification of Review of Mining Plan along with Progressive Mine Closure Plan (PMCP) **from the date of approval for the period of 2023-24 to 2025-26**. This approval is subject to the following conditions:

1. This Modification of Review of Mining Plan (including PMCP) is approved without prejudice to any other laws applicable to the mine / area from time to time whether made by the Central Government, State Government or any other Authority and any order or direction from any court of competent jurisdiction.
2. It is also clarified that the approval of this Modification of Review of Mining Plan (including PMCP) does not in any way imply the approval of the Government in terms of any other provisions of the Mines and Minerals (Development & Regulation) Act, 1957 as amended or the rules framed there under and any other laws including Environment (Protection) Act, 1986, and the rules framed there under.
3. It is further clarified that the approval of this Modification of Review of Mining Plan (including PMCP) is subject to the provision of Forest (Conservation) Act, 1980, Forest Conservation Rules, 2003 and other relevant statutes, order and guidelines as may be applicable to the lease area from time to time.
4. The provisions of the Mines Act, 1952 and Rules & Regulations made there under shall be complied with.
5. The execution of Modification of Review of Mining Plan shall be subjected to vacations of prohibitory orders /notices, if any.
6. Your attention is invited to the Supreme Court interim order in W.P. (C) No. 202 dated 12.12.1996 for compliance. The approval of this Modification of Review of Mining Plan (including PMCP) is therefore, issued without prejudice to and is subject to the said directions of the Supreme Court as applicable.
7. If anything is found to be concealed as required under the Mines Act in the contents of the Modification of Review of Mining Plan and the proposal for rectification has not been made, the approval shall be deemed to have been withdrawn with immediate effect.
8. This department does not undertake any responsibility regarding correctness of the boundaries of the lease area shown on the ground.
9. This approval is restricted for mining operation and mining related activities within the mining lease area only. The mining lease area is as shown on the statutory plans by the Lessee/QP/Applicant and Indian Bureau of Mines has not undertaken verification of mining lease boundary on the ground.
10. The approval of this Modification of Review of Mining Plan with PMCP is subject to condition that you shall maintain boundary pillars as indicated in Rule 12 (v)of Minerals(Other than Atomic and Hydro Carbons Energy Minerals) Concession Rules, 2016.
11. At any stage, if it is observed that the information furnished in the document are incorrect or misrepresent facts, the approval of the document shall be revoked with immediate effect.
12. The inventory of mineral/ore stock above the limit prescribed in the threshold values of minerals and below the cut off grade shall be maintained in a bound register indicating the quantity and quality of material stacked. The month wise inventory of such materials shall be updated, and the annual summary shall be submitted to Regional Controller of Mines, IBM, Ajmer before 30th June of every year.
13. The lessee shall ensure grassing/re-grassing in the reclaimed land in the lease area in accordance with the Hon'ble Supreme Court judgement dated 08.01.2020.

14. It shall be mandatory for the project proponent, abstracting ground water, to obtain No Objection Certificate from Central Water Authority or, the concerned State/Union Territory Ground Water Authority, as the case may be.
15. The authenticated Geo referenced Cadastral lease plan with all Khasra details and DGPS co-ordinates of boundary pillars duly verified by DMG, Rajasthan shall be submitted to this office **within six (06) months from the date of this approval**.
16. The production shall be restricted with the approved CTO limit and production beyond CTO limit shall be increased after obtaining CTO for enhanced production quantity.
17. The next financial assurance shall be due for submission **on or before 01.04.2026**.
18. This approval is given **from the date of approval for the period 2023-24 to 2025-26** for the mining activities to be carried out within the mining lease area.

Encl: Copy of Approved Modification of Review of Mining Plan.

Yours faithfully,

(Chandresh Bohra)

Deputy Controller of Mines

RAJASHREE-II(58/84,ML3/95 (8311901)

In-charge, Regional Office, Ajmer

Indian Bureau of Mines

Approved

Copy without enclosure forwarded for information to

Shri. Deepak Gaur, 614, 6th floor, Shree Ugati Corporate Park, Nr. HDFC Bank, Kudasan, Gandhinagar- 382 421, Gujarat.

Deputy Controller of Mines

In-charge, Regional Office, Ajmer

Indian Bureau of Mines

Not on first Two copies:
Copy forwarded for kind information to:
(i) The Controller of Mines (NZ), Indian Bureau of Mines, Udaipur.
(ii) The Director, Department of Mines & Geology, Government of Rajasthan, Shastri Circle, Udaipur.

Deputy Controller of Mines

In-charge, Regional Office, Ajmer

Indian Bureau of Mines

Chapter 1 : General Information

1.1 : Lease Details

IBM Registration Number :	IBM/441/2011
Lease Code :	8311901
Mine Code :	38RAJ20004
Name of Lessee :	ULTRATECH CEMENT LIMITED
Address of Lessee :	B Wing, Ahura Centre, 2nd Floor Mahakali Caves Road Andheri (East),
Type of Lessee :	Private
Name of Mining Lease :	RAJASHREE-II(58/84,ML3/95
State :	RAJASTHAN
District :	NAGAUR
Tehsil/ Taluk/ Mandal :	Merta
Village :	Basni Seja
Lease Area (Ha) :	400.70
Forest Area (Ha) :	0.0000
Name of Minerals :	LIMESTONE
Name of associated minerals :	

Approved

Type :	Existing Lease
Period of the proposal (FY) from :	2023 - 24
Period of the proposal (FY) to :	2025 - 26
Type of working :	Opencast
Nature of Use :	Captive
Category of Mine :	Category A

1.1.1 : Initial/subsequent Lease grant details

Grant	From	To	Lease deed execution date	Lease registration date
Initial Grant	09/07/1987	28/10/1996	09/07/1987	09/07/1987
1st Extension	29/10/1996	28/10/2016	29/10/1996	29/10/1996
2nd Extension	29/10/2016	28/10/2036	29/10/2016	29/10/2016

1.1.2 : Mining Plan Submission Criteria Details

Type of Document :	Modification Of Mining Plan Under Rule 17(3) Of MCR, 2016
Reason/s For Modification :	The Reason Of Modification Is: 1. Mineralize Area Having Two Type Of Grade I.e WCG And NWCG As Mentioned In Previous Approved Plan To Consume Both Grade Limestone By Blending Process & Increase In ROM Production (From 6 Lac MTPA To 9 Lac MTPA) 2. To Increase Excavation Area For The Purpose Of Merging The Pit For Better Pit Development In Lease Area.
Period for which modification is proposed :	2023-2024 to 2025-2026

1.2 : Land Ownership Details

View Land Ownership Details Excel	Land_Ownership_Details.xlsx

Approved

1.3 : Existing Lease

Date of Execution :	09/07/1987

1.3.1 : Approval of earlier Mining Plan & Its Subsequent Review in Chronological Order

S.N.	Letter Number	Date	Period		Type Of Approved Document	Remark
			From	To		
1	584(3)(9)/92-RCOM-AJM	02/08/1993	01/04/1993	31/03/1998	Mining Plan	-
2	584(5)(3)(220)/97-RCM-AJM	27/03/1998	01/04/1998	31/03/1999	Modification Of Mining Plan	-
3	584(6) (3)(53)/98-RCOM-AJM	16/08/1999	01/04/1999	31/03/2004	Scheme Of Mining	-
4	584(6) (3)(163)/2004-RCOM-AJM	25/10/2004	01/04/2004	31/03/2008	Scheme Of Mining	-
5	584(6) (3)(298)/2008-RCOM-AJM	08/07/2008	01/04/2008	31/03/2013	Scheme Of Mining	-
6	584(6) (3)(489)/2013-RCOM-AJM	29/07/2013	01/04/2013	31/03/2016	Scheme Of Mining	-
7	584(4)(3)(1634)/2015-RCOM-AJM	09/06/2016	01/04/2016	31/03/2019	Modification Of Mining Plan	-
8	584(4)(3)(17754)/2018-RCOM-AJM	31/01/2019	01/04/2019	31/03/2021	Modification Of Mining Plan	-

Approved

9	584(4)(3)(1846)/2020-RCOM-AJM	25/01/2021	01/04/2021	31/03/2026	Review Of Mining Plan	-

1.3.2 : Partial Surrenderd Area During Stages of Operations in Chronological Order

Not Applicable

1.3.3 : Transfer of Lease Area Subsequent to Grant

Sr.no	Transfer of lease deed letter number	Date of execution of Transfer lease deed	Name of Transferor	Nature of block transferred		
				Granted through auction	Other than through auction for captive use	Other than through auction for non captive use
1	P-4(124)Minor/Gr.II/85	09/07/1987	RSMML	No	Yes	No
2	P. 16 (4) Khan/Group-1/1996	23/08/2018	Grasim Industries Ltd	No	Yes	No

1.3.4 : Statutory Compliances

1.3.4.1 : Environment Clearance

Applicable :	Yes
Letter No :	J-11015/15/2015-IA-II(M)
Date :	25/08/2020
Validity :	28/10/2036
ROM Mineral :	1230000.0000 (Tonnes)

Approved

1.3.4.2 : SPCB Approvals

Letter No :	F(Mines)/Nagaur(Merta)/2614(1)/2016-2017/2767-2771
Approval of :	Consent To Operate
Date :	08/09/2020
Validity :	30/04/2024
ROM Mineral :	450000.0000 (Tonnes)

1.3.4.3 : Forest Clearance

Applicable :	No
Letter No :	Nil
Date :	Nil
Validity :	Nil
Area (Ha) :	Nil

Approved

1.3.4.4 : Land Acquisition Details

Total Area Acquired in hectare:	152.0000
Total Amount Paid (INR) :	72849453.0000

1.3.5 : Mine Location Details

Toposheet Number :	45 F/14

1.3.5.1 : Location of Boundary Pillars

View Location of Boundary Pillars Excel	location_boundary_pillar.xlsx

1.3.6 : Owner/Nominated Owner Details

Name	PAN of owner / Nominated Owner	Address of owner/ Nominated Owner	Mobile Number	Email	Please attach Minutes of Board Resolution in case of Nominated Owner
Mr Kailash Chandra Jhanwar	AFBPJ4514J	Ahura Centre BWing 2nd Floor Mahakali Caves Road Andheri East Mumbai 400 093	9702474200	kailash.jhanwar@adityabirla.com	3_Declaration_of_Nominated_Owner.pdf

1.3.7 : Qualified Person Details as per M(OAHCEM)CR, 2016

S.N.	Prefix	Name	PAN of QP	Address	Mobile no.	Qualification	Exp in years as prescribed under the rule	Email
1	Mr	Deepak Gaur	ALLPG1085B	614,6th Floor Of Shree Ugati Corporate Park, Nr HDFC Bank Kudasan-382421, Gandhinagar	9660587201	BE Mining	16	Dgaur@mining360services.com
2	Mr	Vivek Retwij Bhardwaj	AKXPB6769Q	M/s UltraTech Cement Ltd, Unit Birla White B-303, Rajashree Nagar, Village Kharia Khangar, Tehshil Bhopalgarh District Jodhpur 342606, Rajasthan	8003913000	MSc Geology	12	vivek.bhardwaj@adityabirla.com

Approved

Approved

Chapter 2A : Geology & Exploration

2A.1 : Geology

2A.1.1 : Topography

Terrain :	Plain
Highest Level (m) from MSL :	325.0000
Lowest Level (m) from MSL :	302.0000
Average Level (m) from MSL :	313.5000
Drainage Pattern :	Dendritic
Order of Stream :	Order 1
Min Dist of Stream from Lease Area(m) :	321700.0000

2A.1.2 : Details of Physiographic features and Infrastructures avaiable in and around the lease/ block area

Description	Location if existing Within the lease/block area	Distance from boundary periphery in kms, if existing outside the lease/block area. (within 5.00Kms)	Remark if any
River/Nallah/Reservoir	Not Applicable	0	The Luni river is 32.17 Km in South direction from lease area.
Public roads (Tar road, cart road)	Ramnagar to Basni Seja village road passed through with in lease area in north part of lease	2.09	Gotan to Borunda village road is 2.09 km in West Direction of Lease Area
Railway track	Not Applicable	0	Gotan Railway station is 7.14 Km in NW direction from lease area.
Human settlements	Not Applicable	1	Basni Seja Village is 1 Km in NE Direction of Lease Area. Ganthiya Village is 3.44 Km in

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			East direction of lease area. Gagrana Village is 4.33 Km in SW direction of lease area. Pundlu village is 3.52 Km in SE direction. Ramnagar village is 3.09 Ha in NW direction of lease area.
Archaeological monuments/ places of worships/public utilities etc	Not Applicable	0	Not Applicable
Wild life sanctuaries/ national parks	Not Applicable	0	Not Applicable
Coastal Regulation Zone (CRZ)	Not Applicable	0	Not Applicable
Powertransmision lines/telephone lines	Not Applicable	0	Not Applicable
Firing range	Not Applicable	0	Not Applicable
Ordinance factory	Not Applicable	0	Not Applicable
grazing land/ burial ground or cremation ground	Grazing Land area 1.9056 lying in between Q and R pillar of Mining Lease.	0	Grazing Land area 1.9056 lying in between Q and R pillar of Mining Lease. This is fall under non mineralized zone & not done/proposed any mining activity during plan period.
Any other specify	Not Applicable	0	Not Applicable

Particulars	Distance from lease boundary in kms
Near by village	1.00
Nearest Railway station	7.14
Nearest Port	537.00
Distance of SH/NH from lease area	8.00

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2A.1.3 : Regional Geology

Regional Geology
The regional geology has been classified as belonging to Early Palaeozoic Era and equivalent to Upper Vindhyan Supper Group known as Marwar Super Group. This happens to be the Trans-Aravalli Vindhyan basin represented by three important groups which are summarized as below: Regional Stratigraphy Pleistocene and Recent series Alluvium and blown sand Marwar Supper

Group Nagaur Group Sandstone, gypsum and silty Clays Bilara Group Limestone and dolomites Jodhpur Group Sandstone, Shale and boulder This Marwar Supper Group has been deposited unconformably over Post-Delhi Intrusives known as Erinpura and Jalore – Siwana Granites in Jalore and Pali districts and Malanivolcanics in Jodhpur district. A thick sequence of sandstones, shales and boulder beds known as are deposited over the granitic and volcanic basement which is followed by limestone and dolomite known as Bilara Group. It is again followed by Nagaur Group which mainly represented by sandstone, gypsum and silty clays. Gotan limestone is a general part of limestone and dolomite belonging to Bilara Group. All the three groups have yielded important mineral deposits. Jodhpur Group is famous for the sandstone, which are mainly used in western Rajasthan for building purpose while Bilara Group has provided high grade limestone for metallurgical, cement and chemical purposes and Nagaur Group has a very thick bed of gypsum yet to be explored. Marwar Group has covers a very large area in western Rajasthan and is exposed in the districts of Pali, Jodhpur, Nagaur and Bikaner. The Marwar Supper Group is again followed by Mesozoic Group represented by Cretaceous System comprising l

2A.1.4 : Local Geology & Structure

2A.1.4.1 : Local Geological Set-up

The entire lease area is represented by the limestone and dolomite belonging to Bilara Group of Marwar Super Group overlain by alluvium. The general sequence of the geological succession present in the area is as given below: - Pleistocene and Alluvium and blown sand Recent series Marwar Supper Bilara Limestone and dolomites Group Group The limestone deposit in the area forms the central part of Bilara limestone group of Marwar Supper Group. The limestone in the area occurs as alternate bands deposited between dolomite bands. Both limestone and dolomite bands occur as flat bands close to the horizontal having very gentle dips of 1 to 2 due S70E direction and strike due N20E direction. Topsoil The topsoil or overburden soil, composed of remnants formed from desert sand, weathered limestone or dolomite limestone and morrum which is considered to be generated by weathering of these rocks. The thickness varies from 0.1m (HSM66) to 5.5m (M2BH04). Limestone The limestone is light grey to dark grey in colour, thickly to thinly bedded and medium grained. There are two types of limestone bands characterised on the basis of grades of limestone such as high grade limestone suitable for white cement. In general parts of limestone bands are of high grade suitable for white cement and is termed as white cement grade (WCG) limestone generally occurring in the upper limestone bands. The second type of limestone band generally occurring below dolomite band below the upper high grade (WCG) limestone band is of lower grade (in terms of iron contents) as compared to the upper high grade (WCG) limestone band termed as non white cement grade (NWCG) limestone band. This limestone is also made suitable for white cement by crushing and screening. Thus the limestone bands are deposited as alternate bands between dolomite bands and with varied thickness between 0.50m to 3.3m.

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2A.1.4.2 : Structure

The limestone in the area occurs as alternate bands deposited between dolomite bands. Both limestone and dolomite bands occur as flat bands close to the horizontal having very gentle dips of 1 to 2 due S70E direction and strike due N20E direction.

2A.1.4.3 : Lithology, Petrographic & Mineralogical Description for Major, Associated & Indicator Minerals

The limestone deposit in the area forms the central part of Bilara limestone group of Marwar Supper Group. The limestone in the area occurs as alternate bands deposited. Topsoil: The topsoil or overburden soil, composed of remnants formed from desert sand, weathered limestone or dolomite limestone and morrum which is considered to be generated by weathering of these rocks. The thickness varies from 0.1m (HSM66) to 5.5m (M2BH04 in non-mineralized). Limestone: The limestone is light grey to dark grey in colour, thickly to thinly bedded and medium grained. There are two types of limestone bands characterised on the basis of grades of limestone such as high grade limestone suitable for white cement between dolomite bands.The thickness of limestone ranged between 0.50m to 3.3m. Dolomitic Limestone The dolomitic limestone is greyish white to light brown to buff in colour, uniformly medium grained and compact rock. The thickness of dolomitic

limestone bands as encountered in boreholes is varying from 0.18m (HSM02) to maximum 41m (M2BH48).

2A.1.4.4 : Mode of Occurance & Controls of Mineralization

Limestones originate mainly through the lithification of loose carbonate sediments. Limestone is found in form of stratified beds cemented by clastic material, forming hard rock, interbedded with the red and yellow coloured.

2A.1.4.5 : Extent of Weathering/ Alteration

The maximum thickness of the limestone horizon within the lease is a little less than six meters. The limestone shows alternating layers, band and lenses of chemical and inferior grade varieties. The distribution of the two types of lithology (weathered dolomite & dolomitic limestone) does not exhibit any regular pattern.

2A.1.4.6 : Nature/Form of Mineral	Platy
Specify If any other	Bedded Stratiform and tabular deposits of regular habit

2A.1.4.7 : Extent of Mineralization

Limestone mineralization extends in Rajashree Limestone Mine-2 lease area about 243.61 Ha. Other remaining area is Non mineralized zone. The length of mineralized zone is around 1825 m & width is 1334 m.

2A.1.4.8 : Deposit Type (as per MEMC Rule)

Bedded Stratiform and tabular deposits of regular habit

Strike / Trend of the Ore Body						
N	20	E	to	S	20	W

Amount of Dip of the Ore Body (degree)	Amount of Dip of the Ore Body (degree)
1	2

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(from)	(to)

Dip Direction of the Ore Body			Plunge of Mineral Body (degree) (if any)	Direction of Plunge		
S	70	E	0	W	0	W

2A.2: Exploration

2A.2.1: Summary of The Previous Exploration (for fresh grant) / During Last Plan Period (for existing leases)

Name of The Agency
Synergy Geotech, Nagpur

2A.2.1.1: Geological Mapping

SI.No.	Year		Scale	Area Covered (Ha)
	From	To		
1	01/04/2021	31/03/2022	1:2000	400.7000

2A.2.1.2: Airborne Geophysical Survey

SI.No.	Type of Survey	Spacing (m)	Total line (km)	Area Covered (Ha)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
					Form	To	Form	To
1	NIL	0	0.00	0.0000	Nil	Nil	Nil	Nil

2A.2.1.3: Ground Geophysical Survey

SI.No.	Type of Survey	Spacing (m)	Total line (km)	Area Covered (Ha)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
					Form	To	Form	To

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1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

2A.2.1.4: Geochemical Survey

SI.No.	Type of Sample	No of Samples	Aanlysis report	Area Covered (Ha)
1	Nil	Nil	Nil	Nil

2A.2.1.5: Pitting

Number of Pits
0

SI.No.	Year		Pit ID	Length of Pit (m)	Width of Pit (m)	Depth of Pit (m)	Depth (from)	Depth(to)	Running mtr	Litho units exposed	Name of the radical	Av Grade(in %)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
	From	To											From	To	From	To
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

2A.2.1.6: Trenching

Number of Trenches
Nil

2A.2.1.6.1: Spacing

Min (m)	Max (m)	Avg (m)
Nil	Nil	Nil

SI.No.	Year		Trench ID	Length of Trench (m)	Width of Trench (m)	Depth of Trench(m)	Depth (from)	Depth(to)	Running mtr	Litho units exposed	Name of the radical	Av. Grade	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
	From	To											From	To	From	To
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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2A.2.1.7 Exploratory Drilling(Core/non Core)

SI.No.	Year		Exploration agency	Core holes		Non-core (RC/DTH)		Grand total		Attach log sheet of each borehole in csv/excel format
	From	To		Number of boreholes drilled	Total mtrs	Number of boreholes drilled	Total mtrs	Number of boreholes drilled	Total mtrs	
1	01/04/2021	31/03/2022	Synergy Geotech, Nagpur	21	704.00	0	0.00	21	704.00	BH_log_2021-22.xlsx

2A.2.1.8: Exploratory Mining

SI.No.	Pit/Adit ID	Length in Mtr	Width in Mtr	Depth in mtrs	Volume (m^3)
1	Nil	0.00	0.00	0.00	0.00

2A.2.1.9: Sampling

SI.No.	Type of sample	No of samples collected	Number of samples analyzed	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)		Remark if any
				From	To	From	To	
1	Drill Core	814	632	26:36:12.14	26:36:26.06	73:47:06.38	73:47:21.58	Entire lease area

2A.2.1.10: Chemical Analysis

SI.No.	Sample ID	Minerals	Radical with garde in %	Name of Agency	Type of agency	Attachment
1	M2NBH-01/ S-1	Limestone	SiO2: 2.69, Al2O3: 0.29, Fe2O3: 0.06, CaO: 53.20, MgO: 0.44, SO3: 0.06, K2O: 0.05, Cl: 0.112, P2O5: 0.01, TiO2: 0.01, Mn2O3: 0.01, LOI: 43.06	Team test house, Jaipur	NABL accredited	BH_log_2021-22.xlsx

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* Chemical analysis of core /non vore samples may be uploaded in CSV file which shall normally include Five files namely collar file, survey file and Geology log file, Assay file & RQD File.

2A.2.1.11: Petrology & Mineralogical Studies

SI.No.	Type of Sample	Number of Sample Drawn	Number of Sample Analyzed	Petrographic Study Report
1	None	0	0	Nil

2A.2.1.12: Beneficiation Studies

SI.No.	Type of Beneficiation	Number of Samples	Attach
1	Nil	Nil	Nil

2A.2.1.13: Bulk Density Study as per M(EMC) Rules, 2015 and SOP of CGPB

Method adopted for calculating bulk density of ore and waste
NABL accredited laboratory analysed Bulk Density by taping method.

SI.No.	Nature of Ore/OB	Mineral	Number of samples	Bulk Density Established (t/m^3)
1	Ore	Limestone	1	2.50
2	OB	Dolomite	1	2.25

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2A.2.1.14: Area Covered under Exploration

Level of exploration	Area in Ha.		Total Area in Ha.
	Forest	Non Forest	
G-1	0.000000	243.610000	243.610000
G-2	0.000000	0.000000	0.000000
G-3	0.000000	0.000000	0.000000
G-4	0.000000	0.000000	0.000000
Area proved as Non-mineralized	0.000000	157.090000	157.090000

Area to be explored	0.000000	0.000000	0.000000
Total	0.000000	400.700000	400.700000

2A.2.2: Summary of The Previous Exploration (Before Last Plan Period)

Name of The Agency
GIEM India Consortium (Calcutta), GEM Consultant (Bilaspur), Hydro-Geo Survey (Jodhpur)

2A.2.2.1: Geological Mapping

SI.No.	Year		Scale	Area Covered (Ha)
	From	To		
1	01/04/2017	31/03/2018	1:2000	400.70

2A.2.2.2: Airborne Geophysical Survey

SI.No.	Type of Survey	Spacing (m)	Total line (km)	Area Covered (Ha)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
					From	To	From	To
1	NIL	0.00	0.000000	0.00	Nil	Nil	Nil	Nil

2A.2.2.3: Ground Geophysical Survey

SI.No.	Type of Survey	Spacing (m)	Total line (km)	Area Covered (Ha)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
					From	To	From	To
1	NIL	0	0	0.0000	Nil	Nil	Nil	Nil

2A.2.2.4: Geochemical Survey

SI.No.	Type of Sample	No of Samples

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1	Nil	0

2A.2.2.5: Pitting

SI.No.	Pit ID	Length of Pit (m)	Width of Pit (m)	Depth of Pit (m)	Litho units exposed	Litho Unit From (m)	Litho Unit To (m)	Average Grade(%)	Running Metres (m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
										Form	To	Form	To
1	Nil	0.00	0.00	0.00	0	0.00	0.00	0.00	Nil	Nil	Nil	Nil	Nil

2A.2.2.6: Trenching

Number of Trenches
Nil

Spacing

Min (m)	Max (m)	Avg (m)
Nil	Nil	Nil

Area Covered Under Trenching

Co-ordinates

Latitude

North	Nil
North	Nil
North	Nil
North	Nil

Longitude

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East	Nil
East	Nil
East	Nil
East	Nil

SI.No.	Trench ID	Length of Trench (m)	Width of Trench (m)	Depth of Trench (m)	Litho Units Exposed	Average Grade	Running mtr	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
								From	To	From	To
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

2A.2.2.7: Exploratory Drilling

2A.2.2.7.1:Core/Non-core Drilling

SI.No.	Year		Exploration agency	Core holes		Non-core (RC/DTH)		Grand total		Attach log sheet of each borehole in csv/excel format
	From	To		Number of boreholes drilled	Total mtrs	Number of boreholes drilled	Total mtrs	Total boreholes	Total mtrs	
1	01/04/1988	31/03/1990	Hydro - Geo-survey consultant, Jodhpur	66	1033.00	0	0.00	66	1033.00	BH_log_1988-90.xlsx
2	01/04/1992	31/03/1993	Hydro - Geo-survey consultant, Jodhpur	17	255.00	0	0.00	17	255.00	BH_log_1992-93.xlsx
3	01/04/1997	01/04/1998	GIEM India Consortium, Calcutta	76	1180.55	0	0.00	76	1180.55	BH_log_1997-98.xlsx
4	01/04/2017	31/03/2018	Gem Consultant, Bilaspur	46	1243.55	0	0.00	46	1243.55	BH_log_2017-18.xlsx

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2A.2.2.8: Exploratory Mining

SI.No.	Pit / Adit ID	Volume (m^3)
1	Nil	Nil

2A.2.2.9: Sampling

SI.No.	Type of sample	Number of Samples	Area Covered (Ha)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
				From	To	From	To
1	Drill Core	3544	400.70	26:36:12.14	26:36:26.06	73:47:06.38	73:47:21.58

2A.2.2.10: Chemical Analysis

SI.No.	Sample ID	Minerals	Radical Analysis	Attachment
1	BH01-1988-90/ S-1	Limestone	SiO2: 3.1, Al2O3: 0.4, Fe2O3: 0.11, CaO: 50.2, MgO: 3.05, LOI: 43.13	BH_log_1988-90.xlsx
2	BH67-1992-93/ S-1	Limestone	Fe2O3: 2.36, CaO: 21.57, MgO: 0.80,	BH_log_1992-93.xlsx
3	HSM01-1997-98/ S-2	Limestone	SiO2: 9.77, Al2O3: 0.13, Fe2O3: 0.13, CaO: 49.21, MgO: 0.94, LOI: 39.69	BH_log_1997-98.xlsx
4	M2BH01-2017-18/ S-1	Limestone	SiO2: 38.18, Al2O3: 3.94, Fe2O3: 4.535, CaO: 3.68, MgO: 2.25, K2O: 0.68, Cl: 0.008, P2O5: 0.01, TiO2: 0.01, Cr2O3: 0.0215, Mn2O3: 0.01, LOI: 5.34	BH_log_2017-18.xlsx

2A.2.2.11:Petrology & Mineralogical Studies

SI.No.	Type of Sample	Number of Sample Drawn	Number of Sample Analyzed	Petrographic Study Report
1	None	0	0	Nil

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2A.2.2.12: Beneficiation Test

SI.No.	Type of Beneficiation	Number of Samples	Attachment
1	Nil	Nil	Nil

2A.2.2.13: Bulk Density

SI.No.	Rock Type	Number of Samples	Minerals	Bulk Density Established (t/m^3)
1	Ore	1	Limestone	2.50
2	OB	1	Dolomite	2.25

2A.2.2.14: Area Covered under Exploration

Level of exploration	Area in Ha.		Total Area in Ha.
	Forest	Non Forest	
G-1	0.0000	243.6100	243.6100
G-2	0.0000	0.0000	0.0000
G-3	0.0000	0.0000	0.0000
G-4	0.0000	0.0000	0.0000
Area proved as Non-mineralized	0.0000	157.0900	157.0900
Area to be explored	0.0000	0.0000	0.0000
Total	0.0000	400.7000	400.7000

SI.No.	Year		Area converted to G1 from G2, G3 & G4	% increase in G-1 Area	Remaining Area % in G2	Remaining Area % in G3	Remaining Area % in G4	Remaining Area in G2	Remaining Area in G3	Remaining Area in G4
	From	To								
1	01/04/1988	31/03/1990	122.06	30.46	8.97	60.57	0.00	35.96	242.68	0.00
2	01/04/1997	31/03/1998	321.81	80.31	19.69	0.00	0.00	78.89	0.00	0.00
3	01/04/2017	31/03/2018	348.64	87.00	13.00	0.00	0.00	52.06	0.00	0.00

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4	01/04/2021	31/03/2022	400.70	100.00	0.00	0.00	0.00	0.00	0.00	0.00
Potentially Mineralised area (Ha)										243.61

2A.2.3 Ore Body Geometry & Grade

SI.No.	Name of the ore band	General Strike / Trend	Dip Of Mineral Body	Average Strike Length (m)	Average Width (m)	Chemical parameters				
						Average Depth (m)	Name of the radical	Min Grade (%)	Max Grade (%)	Avg Grade (%)
1	Limestone	NE-SW	SE	1825.00	1334.00	11.00	CaO	34.10	55.53	48.82
2	Limestone	NE-SW	SE	1825.00	1334.00	11.00	MgO	0.20	3.50	2.90

2A.2.4: Reserve / Resource Estimation Method

2A.2.4.1: Methodology

Resource / Reserve Estimation Method
Sectional Area Method
Methodology
The Reserve & Resources have been Estimated using AutoCAD software. We prepared total 15 no of sections for calculation of reserve & resources. We preparing total 15 sections (1-1' to 12-12'), then calculated area in section wise, area multiply by influence of section then found volume, Volume multiply by bulk density then we calculated total quantity of limestone is 37.85 million tonnes. The reserve & resource calculation based on sectional area method.

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2A.2.4.2: Resource Calculation

SI.No.	Cross Section/Block	Section Area/ Block Area(sq mt)	Influence(m)	Depth in mtr	Volume (m^3)	Bulk Density (t/m^3)	Resource Quantity (t)	Level of Exploration	Type of Land	Name of the radical	Grade (%)	Method used for resource estimation
1	1	382	200.00	2.50	76400.00	2.50	191000.00	331	Govt & Private land	CaO	51.12	Sectional
2	2	4186	200.00	14.00	837200.00	2.50	2093000.00	331	Govt & Private land	CaO	47.37	Sectional

3	3	12970	200.00	16.00	2594000.00	2.50	6485000.00	331	Govt & Private land	CaO	47.445	Sectional
4	4	7100	200.00	12.00	1420000.00	2.50	3550000.00	331	Govt & Private land	CaO	48.615	Sectional
5	5	11337	200.00	18.00	2267400.00	2.50	5668500.00	331	Govt & Private land	CaO	49.41	Sectional
6	6	9835	200.00	12.00	1967000.00	2.50	4917500.00	331	Govt & Private land	CaO	47.54	Sectional
7	7	3215	200.00	10.00	643000.00	2.50	1607500.00	331	Govt & Private land	CaO	48.9	Sectional
8	7A	4461	200.00	8.00	892200.00	2.50	2230500.00	331	Govt & Private land	CaO	47.13	Sectional
9	8	2438	200.00	6.00	487600.00	2.50	1219000.00	331	Govt & Private land	CaO	48.52	Sectional
10	8A	4382	200.00	10.00	876400.00	2.50	2191000.00	331	Govt & Private land	CaO	48.67	Sectional
11	9	0	200.00	0.00	0.00	2.50	0.00	331	Govt & Private land	CaO	0	Sectional
12	9A	5541	150.00	6.00	831150.00	2.50	2077875.00	331	Govt & Private land	CaO	48.48	Sectional
13	10	6080	200.00	12.00	1216000.00	2.50	3040000.00	331	Govt & Private land	CaO	48.57	Sectional
14	11	4171	200.00	10.00	834200.00	2.50	2085500.00	331	Govt & Private land	CaO	51.36	Sectional
15	12	989	200.00	10.00	197800.00	2.50	494500.00	331	Govt & Private land	CaO	51.65	Sectional
Total					15140350.00		37850875.00					

2A.2.4.3: Mineral Resource Estimate for Conversion to Mineral Reserve

The lease area is having existing various major pits & 226 existing borehole covering 400.70 Ha area. which resulted in 32.139750 Million Tonne of Proved Mineral Reserves under 111 category & the mineral which is blocked (5.711125 Million tonne, Limestone) under benches,7.5m SBZ, Under Benches, beyond UPL is classified under 221 category as per guidelines in MEMC Rules 2015.

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2A.2.4.4: Threshold value & Cut off Parameters

"The Threshold Value : CaO>34% and MgO<5% prescribed in CCOM Circular No. C-284/3/CMG/2017 dated 25.04.2018. Cutoff Grade: For White Cement Grade Limestone >48% CaO , MgO < 2% & Fe2O3<0.2% For Limestone 44 to 48% CaO, MgO:2 to 3.5% & Fe2O3: 0.2 to 0.9% is considered during estimation of limestone resources/reserves in the Lease area. The avg. grade of the CaO in this deposit is 48.82%. The avg. grade of the MgO in this deposit is 2.9%"

2A.2.4.5: Mining Factors or Assumptions

"Bench Height: 6 to 9 m Bench Width: More than 9m Slope Bench: 75° Specific Gravity: 2.5 T/m3 Ultimate Pit Slope: 45°"

2A.2.4.6: Metallurgical Factors or Assumptions

There is no metallurgical processing is required for Limestone mineral, however a primary crushing is being done at plant to make the physical size of -100mm to +50mm. The entire output of crusher is being used in cement plant only.

2A.2.4.7: Cost & Revenue Factors

Rajashree Limestone mine No.2 is an operating mine with infrastructure to excavate limestone for captive consumption. The annual projected production is 9,00,000 tonne. The Production cost Rs.451 Per tonne. The cost factor also depend on Surface rent, Dead rent, Royalty, DMF,NMET, etc payable to Government.

2A.2.4.8: Market Assessment

Lessee is a Captive user and the Limestone excavated from Rajashree mine no.2 will be utilized in the cement manufacturing.

2A.2.4.9: Other Modifying Factors

Not Applicable

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2A.2.4.10: Classification

The entire Reserve & Resources have been classified into 111, & 221 category. The 111 code is for Proved Mineral Reserve & which can be mined out with out any constrains. The 221 code is Pre-Feasibility Mineral Resource Which can not be mined out due to SBZ of 7.5m From ML boundary and Blocked under benches at the conceptual stage.

2A.2.4.11: Calculation of blocked resources

SI.No.	Reserves blocked due to	Cross section/Block	Sectional area/ block area (in Sq mtr)	Influence (m)	Depth (m)	Volume (m^3)	Bulk Density (t/m^3)	Resource Quantity (t)	UNFC code	Type of Land	Name of the radical	Grade (%)	Method used for resource estimation
1	Ultimate Pit Limit	1	382.00	200.00	2.50	76400.00	2.50	191000.00	221	Govt & Private land	CaO	51.12	Sectional
2	Ultimate Pit Limit	2	577.00	200.00	14.00	115400.00	2.50	288500.00	221	Govt & Private land	CaO	49.62	Sectional
3	Ultimate Pit Limit	3	1370.00	200.00	16.00	274000.00	2.50	685000.00	221	Govt & Private land	CaO	50.21	Sectional
4	Ultimate Pit Limit	4	446.00	200.00	12.00	89200.00	2.50	223000.00	221	Govt & Private land	CaO	49.63	Sectional
5	Ultimate Pit Limit	5	1029.00	200.00	18.00	205800.00	2.50	514500.00	221	Govt & Private land	CaO	49.415	Sectional
6	Ultimate Pit Limit	6	2246.00	200.00	12.00	449200.00	2.50	1123000.00	221	Govt & Private land	CaO	47.54	Sectional
7	Ultimate Pit Limit	7	1742.00	200.00	10.00	348400.00	2.50	871000.00	221	Govt & Private land	CaO	48.9	Sectional
8	Ultimate Pit Limit	7A	992.00	200.00	8.00	198400.00	2.50	496000.00	221	Govt & Private land	CaO	47.13	Sectional
9	Ultimate Pit Limit	8	110.00	200.00	6.00	22000.00	2.50	55000.00	221	Govt & Private land	CaO	48.73	Sectional
10	Ultimate Pit Limit	8A	384.00	200.00	10.00	76800.00	2.50	192000.00	221	Govt & Private land	CaO	52.14	Sectional
11	Ultimate Pit Limit	9	0.00	200.00	0.00	0.00	2.50	0.00	221	Govt & Private land	CaO	0	Sectional

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12	Ultimate Pit Limit	9A	223.00	150.00	6.00	33450.00	2.50	83625.00	221	Govt & Private land	CaO	48.48	Sectional
13	Ultimate Pit Limit	10	1279.00	200.00	12.00	255800.00	2.50	639500.00	221	Govt & Private land	CaO	48.57	Sectional
14	Ultimate Pit Limit	11	330.00	200.00	10.00	66000.00	2.50	165000.00	221	Govt & Private land	CaO	51.36	Sectional
15	Ultimate Pit Limit	12	368.00	200.00	10.00	73600.00	2.50	184000.00	221	Govt & Private land	CaO	51.65	Sectional
Total						2284450.00		5711125.00					

2A.2.4.12: Calulation of Reserves - I

SI.No.	Cross section/Block	Sectional area/ block area (in Sq mtr)	Influence (m)	Depth (m)	Volume (m^3)	Bulk Density (t/m^3)	Resource Quantity (t)	UNFC code	Type of Land	Name of the radical	Grade (%)	Method used for resource estimation
1	1	0	200.00	0.00	0.00	2.50	0.00	111	Govt & Private land	CaO	0	Sectional
2	2	3609	200.00	14.00	721800.00	2.50	1804500.00	111	Govt & Private land	CaO	47.37	Sectional
3	3	11600	200.00	16.00	2320000.00	2.50	5800000.00	111	Govt & Private land	CaO	47.445	Sectional
4	4	6654	200.00	12.00	1330800.00	2.50	3327000.00	111	Govt & Private land	CaO	48.615	Sectional
5	5	10308	200.00	18.00	2061600.00	2.50	5154000.00	111	Govt & Private land	CaO	49.415	Sectional
6	6	7589	200.00	12.00	1517800.00	2.50	3794500.00	111	Govt & Private land	CaO	47.54	Sectional
7	7	1473	200.00	10.00	294600.00	2.50	736500.00	111	Govt & Private land	CaO	48.9	Sectional
8	7A	3469	200.00	8.00	693800.00	2.50	1734500.00	111	Govt & Private land	CaO	47.13	Sectional

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9	8	2328	200.00	6.00	465600.00	2.50	1164000.00	111	Govt & Private land	CaO	46.95	Sectional
10	8A	3998	200.00	10.00	799600.00	2.50	1999000.00	111	Govt & Private land	CaO	48.675	Sectional
11	9	0	200.00	0.00	0.00	2.50	0.00	111	Govt & Private land	CaO	0	Sectional
12	9A	5318	150.00	6.00	797700.00	2.50	1994250.00	111	Govt & Private land	CaO	48.485	Sectional
13	10	4801	200.00	12.00	960200.00	2.50	2400500.00	111	Govt & Private land	CaO	48.575	Sectional
14	11	3841	200.00	10.00	768200.00	2.50	1920500.00	111	Govt & Private land	CaO	51.36	Sectional
15	12	621	200.00	10.00	124200.00	2.50	310500.00	111	Govt & Private land	CaO	51.65	Sectional
Total					12855900.00		32139750.00					

2A.2.4.13: Calculation of Reserves -II

Mineral	LIMESTONE
Reserves/ Resources estimated as on	01/04/2023
UNIT of estimation	tonnes

A. Mineral Reserve

Classification	Code	Quantity			Grade		Remark
		Forest	Non Forest	Total	Forest	Non Forest	
1. Proved Mineral Reserve (A)	111	0.00	32139750.00	32139750.00	0	Cao: 48.82% & MgO: 2.9%	Nil
2. Probable Mineral Reserve (A)	121	0.00	0.00	0.00	0	0	Nil

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3. Probable Mineral Reserve (A)	122	0.00	0.00	0.00	0	0	Nil

B. Remaining Resources

Classification	Code	Quantity			Grade		Remark
		Forest	Non Forest	Total	Forest	Non Forest	
1. Feasibility Mineral Resource (B)	211	0.00	0.00	0.00	0	0	Nil
2. Prefeasibility Mineral Resource (B)	221	0.00	5711125.00	5711125.00	0	Cao: 48.82% & MgO: 2.9%	Nil
3. Prefeasibility Mineral Resource (B)	222	0.00	0.00	0.00	0	0	Nil
4. Measured Mineral Resource (B)	331	0.00	0.00	0.00	0	0	Nil
5. Indicated Mineral Resource (B)	332	0.00	0.00	0.00	0	0	Nil
6. Inferred Mineral Resource (B)	333	0.00	0.00	0.00	0	0	Nil
7. Reconnaissance Mineral Resource (B)	334	0.00	0.00	0.00	0	0	Nil

Total Mineral Resources (A+B) :	37850875.00

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2A.2.4.13: Calculation of Reserves -III

No associate minerals are available!

2A.2.5: Future Exploration Proposal

2A.2.5.1: Geological Mapping

SI.N.	Year	Scale	Area Covered (Ha)

1	Nil	Nil	Nil

2A.2.5.2: Ground Geophysical Survey

SI.No.	Year	Type of Survey	Spacing (m)	Total line (km)	Area Covered (Ha)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
						From	To	From	To
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

2A.2.5.3: Pitting

Number of Pits
Nil

SI.No.	Year	Land Type	Pit ID	Length of Pit (m)	Width of Pit (m)	Depth of Pit (m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
							From	To	From	To
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

2A.2.5.4: Trenching

Number of Trenches
Nil

2A.2.5.4.1: SPACING

Min (m)	Max (m)	Avg (m)
Nil	Nil	Nil

2A.2.5.4.2: Area Covered Under Trenching

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Co-ordinates

SI.No.	Year	Land Type	Trench ID	Length of Trench (m)	Width of Trench (m)	Depth of Trench(m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
							From	To	From	To
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

2A.2.5.5: Exploratory Drilling

2A.2.5.5.1: Core Drilling & Non-Core Drilling

SI.No.	Year	In Forest Area				In Non Forest Area				Total Borehole	Total Meter
		No. of Borehole	Total Mtr	Type Borehole	Grid Interval	No. of Borehole	Total Mtr	Type Borehole	Grid Interval		
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

2A.2.5.6: Exploratory Mining

SI.No.	Year	Pit ID	Length in meter	Width in meter	Depth in meter	Volume (m^3)
1	Nil	Nil	Nil	Nil	Nil	Nil

2A.2.5.7: Sampling

SI.No.	Year	Type of Sample	Number of Samples Proposed	Area Covered(Ha)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
					From	To	From	To
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

2A.2.5.8 Petrographic & Mineralgraphic Studies

SI.No.	Year	Type of Sample	Number of Samples Proposed
1	Nil	Nil	Nil

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Approved

Chapter 2B : Geology & Exploration UG : NA

Approved

Chapter 3: Mineral Beneficiation / Processing

Name of The Ore/Mineral	Limestone

3.1: Mineralogy of the ROM ore/ Mineral

SI.No	Valuable Mineral Name	Approx. Mineral %	Gangue Mineral/s name	Approx. Mineral Gangue %
1	Limestone	100.0000	None	0.0000

3.2: Complete Chemical Analysis of the ROM Ore/Mineral

SI.No	Radical	Wt%
1	LOI	36.5200
2	SiO2	6.1500
3	Fe2O3	0.2400
4	Al2O3	0.3800
5	CaO	53.1500
6	MgO	1.2300

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3.3: Crushing Section

3.3.1: Primary Crushing

SI.No	Type of Crusher	Make	Capacity of Crusher(tph)	Feed Size(mm)	Product Size(mm)
1	Other	Puzzolana	200	250.0000	40.0000

3.3.2: Secondary Crushing

Not Applicable

3.3.3: Tertiary Crushing

Not Applicable

3.4: Grinding Section

3.4.1: Dry Grinding

Not Applicable

3.4.2: Wet Grinding

Not Applicable

3.5: Dry Processing

3.5.1: Screening and Classification

SI.No	Type of Screen/Classifer	Stages	Make	Capacity(tph)	Aperture Size of Screen/Classifier (mm), if applicable	Feed Size(mm)	Product (mm)	Product Quality(if applicable)

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1	Vibrating	Multiple	Puzzolana	300.0000	100.0000	80.0000	40.0000	Not Applicable

3.5.2: Other Operations

Not Applicable

3.5.3: Product Quality

Not Applicable

3.6: Wet Processing

3.6.1: Scrubbing / Washing

SI.No	Type of Scrubbers / washers	Stages, if applicable	Make	Capacity(tph)	Feed Size(mm)	Product Size (mm)	Product Quality, if available	Water Requirement(l/h)	Fresh Water Requirement (l/h)	Recirculated Water (l/h)
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

3.6.2: Screening and Classification

SI.No	Type of screen / classifiers	Stages, if applicable	Make	Capacity(tph)	Aperture Size of Screen/Classifier (mm), if applicable	Feed Size(mm)	Product Size (mm)	Product Quality, if available	Water Requirement(l/h)	Fresh Water Requirement (l/h)	Recirculated Water (l/h)
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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3.6.3: Gravity Separation

SI.No	Type of separators (jig, table, spiral, etc.)	Stages, if applicable	Make	Capacity(tph)	Feed Size(mm)	Product (Conc) (tph)	Product-Mid (tph), if available	Product-Tail (tph)	Water Requirement(l/h)	Fresh Water Requirement (l/h)	Recirculated Water (l/h)
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

3.6.4: Magnetic Separation

SI.No	Type of magnetic separators (magnetic intensity)	Stages, if applicable	Make	Capacity(tph)	Feed Size(mm)	Product-Mag (tph)	Product-Mid (tph), if available	Product non-Mag (tph)	Water Requirement(l/h)	Fresh Water Requirement (l/h)	Recirculated Water (l/h)
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

3.6.5: Flotation

SI.No	Type of flotation equipment (froth/ column)	Stages (rougher/ cleaner, etc), if applicable	Make	Capacity(tph)	Feed Size(mm)	Product-Float (tph)	Product non-Float (tph)	Water Requirement(l/h)	Fresh Water Requirement (l/h)	Recirculated Water (l/h)
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

3.6.6: Other Operations

SI.No	Type of equipment / operation	Stages, if applicable	Make	Capacity(tph)	Feed Size(mm)	Product-Conc (tph)	Product-Mid (tph), if available	Product-Tail (tph)	Water Requirement(l/h)	Fresh Water Requirement (l/h)	Recirculated Water (l/h)
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

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3.6.7: Product Quality (wet processing)

Products	Wt%	In Tonnes	Size (Range) mm	Complete chemical analysis
Concentrate	Nil	Nil	Nil	Nil
Sub-grade	Nil	Nil	Nil	Nil
Rejects	Nil	Nil	Nil	Nil

3.7: Overall Product Quality (Dry cum Wet Processing)

Products	Wt%	In Tonnes	Size (Range) mm	Complete chemical analysis
Concentrate	Nil	Nil	Nil	Nil
Sub-grade	Nil	Nil	Nil	Nil
Rejects	Nil	Nil	Nil	Nil

3.8: Disposal Method for tailing/ rejects

a) Explain the disposal method for tailing or reject from processing plant with detail chemical / mineral analysis of tailing	Nil
b) Size and capacity of tailing pond, toxic effect of such tailings, process adopted to neutralise its effect (if any)	Nil
c) Any other data (if available)	Nil

3.9: Overall water requirement of mining and mineral processing

Indicate quantity, source of supply, disposal of water and extent of recycling and chemical analysis of water	Water_Balance.pdf

3.10: Flow sheets and charts

Approved

Material balance chart of mineral processing plant(s) (each stage of process)	19_Flowsheet_Material_Balance_Chart.pdf
Attach flow sheet of beneficiation of plant(s)	Nil
Any other data (if applicable)	Nil

Approved

Chapter 4A: Mining Operations

4A.1.1: Existing Method of Mining	Mechanized

Choose one or more	HEMM with deephole drilling	Combination of loaders and tippers	None	None

4A.1.2: Proposed Method of Mining	Mechanized

Choose one or more	HEMM with deephole drilling	Combination of loaders and tippers	None	None

Reasons for Proposed Changes	No Change is Proposed

Approved

4A.2: Operational Parameters

4A.2.1: Inventory of Existing Pits & Dumps

4A.2.1.1: Pits

SI.No.	Pit ID	Pit Status	Area Covered by Pit(Ha)	Pit Dimensions(L*W*D)
1	NW1A	Active	3.82	313*122*6
2	NW1B	Active	0.50	99*49*4
3	NW1C	Active	0.18	64*28*6
4	NW1D	Active	0.18	58*32*2
5	NW1E	Active	0.16	58*27*4
6	NW1F	Active	0.83	95*87*7

7	NW1G	Active	0.66	160*41*5
8	NW1H	Active	0.07	26*26*5
9	NW2A	Active	5.20	445*116*8
10	NW2B	Active	0.09	63*14*1
11	NW2C	Active	5.49	417*131*26
12	NW2D	Active	1.26	180*70*15
13	NW2E	Active	1.78	139*127*4
14	NW3A	Active	1.53	197*77*9
15	NW3B	Active	0.85	184*45*6
16	NW3C	Active	5.82	524*111*16
17	NW3D	Active	1.27	102*124*10
18	NW3E	Active	0.03	24*14*4
19	NW3F	Active	2.42	228*105*6
20	SE1	Active	62.68	1621*326*9
21	SE1A	Active	0.18	65*27*6
22	SE1B	Active	0.25	67*38*6
23	SE2	Active	5.66	411*137*4
24	SE3	Active	0.31	107*29*8
25	SE4	Active	3.60	221*163*4
26	SE5	Active	0.30	84*35*4
27	SE6	Active	0.79	234*18*8

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4A.2.1.2: Dumps and Stacks

4A.2.1.2.1: Dump Details

SI.No.	Dump ID	Dump Status	Type of Dump	Total of Dump	Area Covered	Height(m)	Latitude (dd:mm:ss.ss)	Longitude (dd:mm:ss.ss)

				Quantity(t)	by Dump(Ha)		From	To	From	To
1	WD1	Dead	Waste	715320.00	1.98	16.00	26:35:48.80	26:35:56.15	73:48:13.94	73:48:19.18
2	WD2	Active	Waste	195507.00	0.66	13.00	26:35:46.19	26:35:49.55	73:48:27.17	73:48:31.40
3	WD3	Dead	Waste	3767580.00	8.37	20.00	26:35:21.91	26:35:35.33	73:48:21.00	73:48:32.81
4	WD4	Active	Waste	2432862.00	4.50	24.00	26:35:10.62	26:35:17.93	73:48:28.20	73:48:39.74
5	WD5	Active	Waste	408933.00	1.29	14.00	26:35:47.51	26:35:50.68	73:47:55.12	73:48:04.03
6	WD6	Dead	Waste	1267488.00	3.13	18.00	26:35:57.16	26:36:03.40	73:47:34.87	73:47:45.31
7	WD7	Active	Waste	1300997.00	3.40	17.00	26:36:03.62	26:36:09.33	73:47:19.37	73:47:28.65
8	WD8	Active	Waste	206168.00	1.31	7.00	26:36:12.05	26:36:15.92	73:48:30.93	73:48:36.50
9	WD9	Active	Waste	88884.00	0.49	8.00	26:36:01.92	26:36:05.66	73:48:43.69	73:48:46.65
10	WD10	Active	Waste	34047.00	0.25	6.00	26:35:56.30	26:35:58.04	73:47:30.61	73:47:33.11
11	WD11	Active	Waste	2205.00	0.09	1.00	26:35:58.62	26:35:59.81	73:47:50.29	73:47:51.73
12	WD12	Active	Waste	5382.00	0.24	1.00	26:35:37.03	26:35:38.73	73:47:45.70	73:47:47.80
13	WD13	Active	Waste	9693.00	0.22	2.00	26:35:43.76	26:35:46.00	73:47:59.96	73:48:01.51
14	WD14	Active	Waste	50065.00	0.74	3.00	26:35:45.31	26:35:50.34	73:48:09.38	73:48:14.11
15	WD15	Active	Waste	6845.00	0.15	2.00	26:35:46.73	26:35:48.00	73:48:19.08	73:48:20.90
16	WD16	Active	Waste	14333.00	0.13	5.00	26:35:43.17	26:35:44.80	73:48:19.31	73:48:20.60
17	WD17	Active	Waste	20430.00	0.23	4.00	26:35:41.24	26:35:42.93	73:48:25.63	73:48:28.17
18	WD18	Active	Waste	20995.00	0.13	7.00	26:36:00.00	26:36:01.51	73:48:23.87	73:48:25.47
19	WD19	Active	Waste	45036.00	0.50	4.00	26:35:57.38	26:35:59.24	73:48:31.37	73:48:36.75
20	WD20	Active	Waste	53834.00	0.68	3.50	26:35:56.90	26:35:59.84	73:48:44.33	73:48:48.90
21	WD21	Active	Waste	53291.00	0.47	5.00	26:36:04.79	26:36:07.68	73:48:38.63	73:48:41.47
22	WD22	Active	Waste	7391.00	0.87	3.00	26:35:10.51	26:35:11.76	73:48:17.94	73:48:19.46
23	SR1	Active	Mineral Reject	355095.00	1.58	9.00	26:35:53.42	26:36:00.82	73:47:29.41	73:47:33.06
24	SR2	Active	Mineral Reject	12255.00	0.16	3.00	26:35:59.71	26:36:01.92	73:47:35.86	73:47:37.65

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4A.2.1.2.2: Stack Details

SI.No.	Stack ID	Type of Stack	Total Stack of Quantity(t)	Area Covered by Stack(Ha)	Height(m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
						From	To	From	To
1	MS1	Stack for mineral	7020	0.28	1	26:36:03.13	26:36:05.17	73:47:29.64	73:47:32.05
2	MS2	Stack for mineral	14550	0.09	6	26:35:50.02	26:35:51.35	73:47:56.88	73:47:58.28

4A.2.1.3: Details of stabilised dumps

SI.No.	Dump ID	Number of Terraces	Average Height of Terraces(m)	Lenght of Toe Wall(m)	Lenght of Garland Drain(m)	Area Stablized(Ha)	Method of Stablization
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil

4A.2.2: Opencast Mining

4A.2.2.1: Bench Parameters

Pit ID	Year	Max Height of the Benches in Over Burden (m)	Min Width of the Benches in Over Burden (m)	Slope of the Bench in Over Burden (degree)	Max Height of the Benches in Mineral (m)	Minimum Width of the Benches in Mineral (m)	Slope of the Bench in Mineral (degree)	Overall Slope of Pit (degree)	Number of Benches in Top Soil	Number of Benches in Over Burden	Number of Benches in Mineral	Max Depth of Workings (m)	Depth of Water Table (mRL)	Max Slope Angle of Haul Roads (1xx in)
NW1A,NW1F,NW2C,NW2D,NW3B,NW3C,NW3D,NW3F,SE1,SE2,SE4	2023-2024	6.00	6.00	75.00	6.00	6.00	75.00	45.00	0	2	3	30.00	180.00	01:16
NW1A,NW1F,NW2	2024-2025	6.00	6.00	75.00	6.00	6.00	75.00	45.00	0	2	2	24.00	180.00	01:16

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D,NW3B, NW3C,N W3D,NW 3F,SE1,SE 2,SE4														
NW1A,N W1F,NW2 D,NW3B, NW3C,N W3D,NW 3F,SE1,SE 2,SE4	2025-2026	6.00	6.00	75.00	6.00	6.00	75.00	45.00	0	2	2	24.00	180.00	01:16

4A.2.2.2: Yearwise Opencast Development - I Continue

SI.No.	Year	Pit ID	Bench	Direction	Bulk Density of Overburden (BD1) (ton/m^3)	Bulk Density of Mineral (BD2) (tonn/m^3)	Top Soil Volume (Length x Width x Height) (m^3)	Over Burden Volume (Length x Width x Height) (m^3)	Over Burden Quantity (t)	ROM Volume (Length x Width x Height) (m^3)	ROM Quantity (t)	Recovery	Mineral Reject (t)	Production Main (t)	Production Associated (t)	OB Ratio to Ore (m^3/ton)
1	2023-2024	NW1A, 1F, 2C, 2D, 3B, 3C, 3D, 3F, SE1, SE2, SE4	318-312 mRL, 312-306 mRL, 306-300 mRL, 300-294 mRL	South	2.25	2.50	0.00	123420.00	277695.00	300000.00	750000.00	0.85	112500.00	637500.00	0.00	6.0768
2	2024-2025	NW1A, 1F, 2D, 3B, 3C, 3D, 3F, SE1, SE2, SE4	318-312 mRL, 312-306 mRL, 306-300 mRL, 300-294 mRL	South	2.25	2.50	0.00	156306.00	351688.50	340000.00	850000.00	0.85	127500.00	722500.00	0.00	5.4381

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3	2025-2026	NW1A, 1F, 2D, 3B, 3C, 3D, 3F, SE1, SE2, SE4	318-312 mRL, 312-306 mRL, 306-300 mRL, 300-294 mRL	South	2.25	2.50	0.00	135372.00	304587.00	360000.00	900000.00	0.85	135000.00	765000.00	0.00	6.6483
Total									933970.50		2500000.00		375000.00	2125000.00	0.00	

4A.2.2.2 Yearwise Opencast Development - I End

SI.No.	Year	Pit ID	Total Topsoil Volume (m^3)	Total Over Burden Volume (m^3)	Total Over Burden Quantity (t)	Total ROM Volume (m^3)	Total ROM Quantity (t)
1	2023-2024	NW1A,NW1F,NW2C,NW2D,NW3B,NW3C,NW3D,NW3F,SE1,SE2,SE4	0.00	123420.00	277695.00	300000.00	750000.00
2	2024-2025	NW1A,NW1F,NW2D,NW3B,NW3C,NW3D,NW3F,SE1,SE2,SE4	0.00	156306.00	351688.50	340000.00	850000.00
3	2025-2026	NW1A,NW1F,NW2D,NW3B,NW3C,NW3D,NW3F,SE1,SE2,SE4	0.00	135372.00	304587.00	360000.00	900000.00
Total			0.00	415098.00	933970.50	1000000.00	2500000.00

4A.2.2.3: Transportation & Hauling Equipment

SI.No.	Type	Make	Capacity (m^3)	No. of Equipments
1	Tipper	Tata, Ashok, Bharat benz	14.00	40
2	Water Tanker	Water Tanker	5.00	2

Approved

4A.3: Material Handling Summary

4A.3.1: Studies Undertaken

Title	Study Undertaken	Attachment (only pdf allowed)
Blast Vibration Study Report	Yes	Anexure_IXB_Mine_2_Blast_Vibration_Report_2019.PDF
Slope Stability Study Report	No	Nil
Recovery Study Report	No	Nil
Hydrological Study Report	Yes	HG_Report_of_Rajashree_2_Mine.pdf
Mineral Beneficiation Study Report	No	Nil
Subsidence Study Report	No	Nil
Geotechical Study Report	No	Nil
Any Other Study Report	Yes	Chemical_analysis_report.pdf
Bulk Density Study Report	Yes	Bulk_Density_Report.pdf

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4A.3.2: Insitu Mining

SI.No.	Year	Waste Quantity(t)	ROM Quantity(t)	Total Handling (t)	ROM Quantity Saleable Mineral (t)	ROM Quantity Mineral Reject (t)	OB Ratio to Ore (Waste Quantity / ROM Quantity)	Grade Range (%)
1	2023-2024	277695.00	750000.00	1027695.00	637500.00	112500.00	2.70	46.12
2	2024-2025	351688.50	850000.00	1201688.50	722500.00	127500.00	2.42	47.34
3	2025-2026	304587.00	900000.00	1204587.00	765000.00	135000.00	2.95	46.95
4	2023-2024	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	2023-2024	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Total	933970.50	2500000.00	3433970.50	2125000.00	375000.00		

4A.3.3: Dump workings

SI.No.	Year	Dump ID	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)		Area (m2)	Avg Height of Dump (m)	Volume (m^3)	Total Dump Quantity (t)	Proposed Dump Handling Quantity (t) (A)	Proposed Recovery of Saleable Mineral (t)(B)	Proposed Waste Quantity (t) (A-B)	Grade Range (%)	Justification
			From	To	From	To									
1	2023-2024	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	2024-2025	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	2025-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

4A.3.4: Calculation Summary

Year	2023-2024	2024-2025	2025-2026	Total
(A) Total ROM quantity (t)	750000.00	850000.00	900000.00	2500000.00
(B) Saleable ore from ROM (t)	637500.00	722500.00	765000.00	2125000.00
(C) Proposed Dump Handling Quantity (t)	0.00	0.00	0.00	0.00
(D) Saleable Ore recovered from dump workings (t)	0.00	0.00	0.00	0.00
(E) Total Saleable Ore (t)(=B+D)	637500.00	722500.00	765000.00	2125000.00
(F) Total Quantity Handled (t)(=A+C)	750000.00	850000.00	900000.00	2500000.00

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4A.4: Machine Calculation

4A.4.1: Machine Requirement Summary

Number of Average Working Days in One Year (A)	300
Number of Shifts per Day (B)	1
Material Handling Required per Day (t) ((D)=Largest of (Q1,Q5)/(A))	4015.29
Material to be Handled per Shift (t) ((E)=(D)/(B))	4015.29
Handling Required per Hour (t) ((F)=(E)/8 hours)	573.61
Effective Shift Time	7 hrs 00 mins

4A.4.2: Shovel / Excavator Requirement

Effective Shift Time	7 hrs	00 mins

SI.No.	Type	Bucket Capacity (m^3)(A)	Bucket Fill Factor (B)	Swell Factor (C)	Tonnage Factor (t/m^3) (D)	Machine Utilization Factor (%) (U)	Efficiency (%) (E)	Cycle time (sec) (F)	(G) TPH =TPH (G) =((3600 x A x B x C x D x E x U) / F)	Total Hours (H) =Number of working days x Number of shifts/day x Effective shift hours	Yearly handling by one Excavator (t) (I)=(G x H)	Maximum handling of the material by this machine during the block period (t) (J)	Number of excavator machines required (K) = (J / I)	Standby excavator (L)
1	Hydraulic	2.25	0.9	0.7	2.50	0.80	0.80	30	272.16	2100	571536.00	1204587.00	2.11	1

4A.4.3: Dumper Requirement

Effective Shift Time	7 hrs	00 mins

SI.No.	Total Hours=Number	Capacity of	Speed of the dumper	Lead Distance	Time taken to cover	Queuing, Loading	Queuing, Unloading	Total Time to	No. of Trips / hr =	Total transportation	Yearly handling	Maximum handling of	Number of dumpers	Plus Standby

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	of working days (W)x Number of shifts/day x Effective shift hours (Machine Requirement Summary) (A)	Dumpers (t) (B)	(KMPH) (i)	(KM) (ii)	distance in minutes(iii) =(ii/i) x 60	Time at Shovel (min) (iv)	Time during unloading (min) (v)	complete one trip(vi) = (iii + iv + v)	(60 / vi)	per hour =(B X vii)	by one dumper (ix) = A x TPH	the material by this machine during the block period (t) (x)	will be (xi) =(x / ix)	dumper (xii)
1	2100	25.00	25.00	30.00	72.00	2.50	1.50	76.00	0	19	41475.00	1204587.00	29	10

4A.4.4: Drill Machine Requirement

Effective Shift Time	7 hrs	00 mins

SI.No.	Type of Drill	Depth of Hole(including Sub-grade Drilling (m)	Spacing (m)	Burden (m)	Bulk Density of Waste (t/m^3)	Bulk Density of Mineral (t/m^3)	Yield per Hole (t)	Yield per Meter (t/m) = Yield per Hole (t)/Depth of Hole(including Sub-grade Drilling (m))	Annual Target Known (t)	Drilling Requirement per Day (m) = (Annual Target Known (t) / Yield per Meter (t/m))/Number of Average Working Days in One Year (A)	Drilling Requirement per Shift(m)	Rate of Drilling per Hours (m/hr) = Drilling Requirement per Shift(m)/Effective Shift Time	Required No. of drills (m/c) = Required rate of drilling in meters per hr./ Actual rate of drilling in meters per hr of the machine deployed	Stand by Drill
1	Hydraulic	6.50	4.00	3.00	2.25	2.50	195.00	30.00	1204587.00	133.84	133.84	19.12	1.00	0

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4A.4.5: Machine Deployment Details

4A.4.5.1: Excavator & Loading Equipment

SI.No.	Type	Make	Capacity (m^3)	No. of Equipments
1	Excavator	JCB/Tata Hitachi	2.25	4

4A.4.5.2: Dozers Details

SI.No.	Type	Make	Capacity (hp)	No. of Equipments
1	Nil	Nil	Nil	Nil

4A.4.5.3: Drilling Details

SI.No.	Type	Make	Capacity (t)	Diameter of Hole(mm)
1	Pneumatics	ACE Pneumatics. Pvt. Ltd	6.00	32.00
2	Pneumatics	JRD	15.00	100.00

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4A.5 Blasting Requirement

4A.5.1: Blasting & Explosive Requirement in Waste/Development

SI.No.	Drill Pattern / Spacing of Holes (m)	Burden of Holes (m)	Number of Rows / Rings	Yield per Holes in Waste (m^3)	Frequency of Blasting in a Week	Maximum Number of Holes Blasted in a Round	Charge per Hole (kg)	Charge per Round (kg)	Explosive Requirement Per Month in Development (kg)	Powder Factor in Development / Waste (t/kg)	Depth Of Hole
1	4	3	3	78	6	6	31.5	182.2315385	3200	0.403846154	6.5

4A.5.2: Blasting & Explosive Requirement in Mineral / Ore

Type of Explosive	Type of Explosives used / to be Used
Ammonium Nitrate Fuel Oil Mixture	Aluminised Gelled Slurry Explosives (Large Diameter)

SI.No.	Total ROM proposed to be handled in CUM/annum	Total ROM proposed to be handled in CUM/day	Spacing of Holes (m)	Burden of Holes (m)	Number of Rows	Yield per Holes in ROM Zone (m^3)	Frequency of Blasting in a Week	Maximum Number of Holes Blasted in a Round	No of Holes Required to be Blasted per Round	Charge per Hole (kg)	Charge per Round (kg)	Explosive Requirement Per Month for ROM Zone Blasting (kg)	Powder Factor in Ore (t/kg)	Pop Shooting (no of Boulders)	Plaster Shooting (no of Boulders)	Use of Rockbreaker	Capacity	Secondary Blasting Requirements	Depth Of Hole
1	360000	1200	4	3	3	78	6	15	15	31.5	484.615	3200	6.19047619	0	0	1	65	0	6.5

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4A.6: Man Power Deployment

4A.6.1: Managerial

SI.No.	Particular	Number of Persons in Shift 1	Number of Persons in Shift 2	Number of Persons in Shift 3	Number of Persons in General Shift	Total No. of Persons per day
1	Mining Engineer	Nil	Nil	Nil	2	2
2	Geologist	Nil	Nil	Nil	1	1

4A.6.2: Supervisory

SI.No.	Particular	Number of Persons in Shift 1	Number of Persons in Shift 2	Number of Persons in Shift 3	Number of Persons in General Shift	Total No. of Persons per day
1	Foreman	Nil	Nil	Nil	3	3
2	Mine-mate	Nil	Nil	Nil	1	1

3	Blaster	Nil	Nil	Nil	1	1

4A.6.3: Skilled Workers / Operators

SI.No.	Particular	Number of Persons in Shift 1	Number of Persons in Shift 2	Number of Persons in Shift 3	Number of Persons in General Shift	Total No. of Persons per day
1	Dumper Operator	0	0	0	40	40
2	Drill Operator	0	0	0	2	2
3	Other	0	0	0	2	2
4	Technician	0	0	0	1	1

4A.6.4: Semi-skilled Workers

SI.No.	Number of Persons in Shift 1	Number of Persons in Shift 2	Number of Persons in Shift 3	Number of Persons in General Shift	Total No. of Persons per day
1	0	0	0	3	3

4A.6.5: Unskilled Workers

SI.No.	Number of Persons in Shift 1	Number of Persons in Shift 2	Number of Persons in Shift 3	Number of Persons in General Shift	Total No. of Persons per day
1	0	0	0	4	4

4A.6.6: Others Specify

SI.No.	Particular	Number of Persons in Shift 1	Number of Persons in Shift 2	Number of Persons in Shift 3	Number of Persons in General Shift	Total No. of Persons per day
1	other	0	0	0	0	0

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4A.6.7: No of Persons Engaged Per Day

SI.No.	Number of Persons in Shift 1	Number of Persons in Shift 2	Number of Persons in Shift 3	Number of Persons in General Shift	Total No. of Persons per day
1	0	0	0	60	60

No of Shifts per Day ((A) = Machine Requirement Summary (B))	1
Average Daily Employment per Shift ((B) = (Total Number of Person per Day) / (A))	60
Material to be Handled per Shift ((C) = Machine Requirement Summary (E))	4015

4A.6.8: Supervision

SI.No.	Particular	Qualification	Requirement / Proposed	In Position / Existing Strength	(Requirement / Proposed) - (In Position / Existing Strength) = (-) Shortage / (+) Excess	Remarks
1	Geologist	Msc Geology	1	1	0	Nil
2	Mining Engineer	BE Mining	1	1	0	Nil

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4A.7: Waste Management

4A.7.1: Existing Dump

SI.No.	Year	Dump Id	Type of Dump	Proposed Area (ha)	Height (m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)		Total Dump Quantity (m^3)	Existing Dump Location
						From	To	From	To		
1	2023-2024	WD8	Waste	0.66	6.00	26:36:12.03	26:36:17.59	73:48:29.54	73:48:39.04	39636.00	0.66 Ha area is used for Waste dump on existing dump no WD8 having height of 6 m.

2	2023-2024	WD4	Waste	0.44	9.00	26:35:10.62	26:35:18.36	73:48:28.20	73:48:45.02	39636.00	Additionally 0.44 Ha is used for waste dump in continuation of existing waste dump no WD4 having height of 9 m.
3	2023-2024	WD5	Waste	0.79	5.00	26:35:47.51	26:35:50.68	73:47:55.12	73:48:04.03	39640.00	0.79 Ha area is used for Waste dump on existing dump no WD5 having height of 5 m.
4	2023-2024	WD7	Waste	0.05	9.00	26:36:03.61	26:36:09.33	73:47:18.64	73:47:28.65	4506.00	Additionally 0.05 Ha is used for waste dump in continuation of existing waste dump no WD7 having height of 9 m.
5	2024-2025	WD8	Waste	0.72	9.00	26:36:12.03	26:36:17.59	73:48:29.54	73:48:39.04	64998.00	Additionally 0.72 Ha is used for waste dump in continuation of existing waste dump no WD8 having height of 9 m.
6	2024-2025	WD4	Waste	0.72	9.00	26:35:10.62	26:35:18.36	73:48:28.20	73:48:45.02	64998.00	Additionally 0.72 Ha is

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											used for waste dump in continuation of existing waste dump no WD4 having height of 9 m.
7	2024-2025	WD9	Waste	0.04	9.00	26:36:01.92	26:36:05.66	73:48:43.69	73:48:46.88	3639.00	Additionally 0.04 Ha is used for waste dump in continuation of existing waste dump no WD9 having height of 9 m.
8	2024-2025	WD5	Waste	0.08	9.00	26:35:47.51	26:35:50.68	73:47:55.12	73:48:04.03	7272.00	0.08 Ha area is used for Waste dump on existing dump no WD5 having height of 9 m.
9	2024-2025	WD7	Waste	0.17	9.00	26:36:03.61	26:36:09.33	73:47:18.64	73:47:28.65	15399.00	Additionally 0.17 Ha is used for waste dump in continuation of existing waste dump no WD7 having height of 9 m.
10	2025-2026	WD8	Waste	0.69	9.00	26:36:12.03	26:36:17.59	73:48:29.54	73:48:39.04	57492.00	Additionally 0.69 Ha is used for waste dump in

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											continuation of existing waste dump no WD8 having height of 9 m.
11	2025-2026	WD4	Waste	0.69	9.00	26:35:10.62	26:35:18.36	73:48:28.20	73:48:45.02	57492.00	Additionally 0.69 Ha is used for waste dump in continuation of existing waste dump no WD4 having height of 9 m.
12	2025-2026	WD5	Waste	0.11	9.00	26:35:47.51	26:35:50.68	73:47:55.12	73:48:04.03	9576.00	0.11 Ha area is used for Waste dump on existing dump no WD5 having height of 9 m.
13	2025-2026	WD7	Waste	0.12	9.00	26:36:03.61	26:36:09.33	73:47:18.64	73:47:28.65	10812.00	Additionally 0.12 Ha is used for waste dump in continuation of existing waste dump no WD7 having height of 9 m.
14	2023-2024	SR-1	Mineral Reject	0.50	9.00	26:35:53.42	26:36:00.82	73:47:29.41	73:47:33.06	45000.00	0.5 Ha area is used for Screen reject on existing screen reject dump no SR1

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											having height of 9 m.
15	2024-2025	SR-1	Mineral Reject	0.57	9.00	26:35:53.42	26:36:00.82	73:47:29.41	73:47:33.06	51000.00	0.57 Ha area is used for Screen reject on existing screen reject dump no SR1 having height of 9 m.
16	2025-2026	SR-1	Mineral Reject	0.60	9.00	26:35:53.42	26:36:00.82	73:47:29.41	73:47:33.06	54000.00	0.6 Ha area is used for Screen reject on existing screen reject dump no SR1 having height of 9 m.

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4A.7.2: New Dump

SI.No.	Year	Dump Id	Type of Dump	Proposed Area (ha)	Height (m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)		Total Dump Quantity (m^3)	New Dump Location
						From	To	From	To		
1	2023-2024	0	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	2023-2024	0	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	2025-2026	0	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

4A.7.3: Existing Stack

SI.No.	Year	Stack ID	Type of Stack	Proposed Area (ha)	Height (m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)		Total Stack Quantity (m^3)	Existing Stack Location
						From	To	From	To		
1	2023-2024	Nil	Nil	0.00	0.00	Nil	Nil	Nil	Nil	0.00	0
2	2024-2025	Nil	Nil	0.00	0.00	Nil	Nil	Nil	Nil	0.00	0

3	2025-2026	Nil	Nil	0.00	0.00	Nil	Nil	Nil	Nil	0.00	0

4A.7.4: New Stack

SI.No.	Year	Stack ID	Type of Stack	Proposed Area (ha)	Height (m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)		Total Stack Quantity (m^3)	New Stack Location
						From	To	From	To		
1	2023-2024	0	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	2024-2025	0	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	2025-2026	0	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

4A.8: Mineral Waste Handling To Utilize As Minor Mineral

SI.No.	Year	Dump ID	Type of Dump	Proposed Area (ha)	Quantity Handled (t)	Quantity Recovered (t)	Name Of Minor Mineral	Alternative Waste Utilization (m^3)
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

4A.9: Use of Minerals

SI.No.	Proposed Use Of Mineral	Name Of Mineral	Relevant Use Of Mineral	Physical Specifications	Chemical Specifications
1	Captive use in Own Industry	LIMESTONE	Cement Manufacturing	-100 mm to +50mm	CaO>44% & MgO<3.5%

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* Choose among these:

1. Captive use in own industry

2. Direct Selling

3. Selling Post-Beneficiation /Up-gradation

*Select more than one, if applicable

Chapter 4 B : Mining Operations UG : NA

Approved

Chapter 5: Sustainable Mining

5.1: Sustainable Mining and SDF Implementations in Compliance of Rule 35 of MCDR'2017

Lessee will monitor its mining and allied activities as per the notified template of Star Rating and will be submit online its self assessment report before the 1st day of July every year for the previous financial year, along with the soft copy of Drone Survey Data as GSR Notification dated 3rd November 2021

(Total 200 characters)

Compliance of Vishakha Committee Guidelines for prevention of women harassment at workplace	Not Implemented

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5.2: CSR INITIATIVES

5.2.1: 2023-2024

Details of Work Proposed during the Year / Measures Planned for the Affected Segment	Cumulative Work done / Measures Taken
5.2.1.1: Area to be Developed for Recreation	
Area (Ha)	Area (Ha)
0.00	0.00

5.2.1.2: Area for Water Storage & Recharge Facility	
Area (Ha)	Area (Ha)
0.50	0.80

5.2.1.3: Efforts Made towards Housing for Local Communities	
Number of Houses	Number of Houses
0	0

5.2.1.4: Efforts Made towards Providing Transport to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
70	210

5.2.1.5: Efforts Made towards Providing Healthcare to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
200	4927

5.2.1.6: Efforts Made towards Providing Hygiene & Sanitation to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
100	567

5.2.1.7: Efforts Made towards Skill Development Programs to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
2	2

5.2.1.8: Efforts Made to Promote Education & Knowledge Based Initiatives	
Number of Beneficiaries	Number of Beneficiaries
50	10744

5.2.1.9: Communication Facilities Provided to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
0	0

5.2.1.10: Any Other Steps Taken for Improving the Socio-Economic Standard of Local Communities	
Number of Beneficiaries	Number of Beneficiaries
531	2731

5.2.1.11: Adoption of ODF		
Number of Toilets Built inside the Lease Area	Number of Toilets Built outside the Lease Area:	Number of Beneficiaries
0	1	20

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5.2.1.12: Awareness Program among Mine Workers for Swatchata	
Number of Swatchata Programmes Proposed	Number of Swatchata Programmes Held
1	5

5.2.1.13: Efforts for green energy	
Total energy consumption (KWh)	Green energy consumption (% of total)
400.00	3.50

5.2.1.14: Water & recycled use	
Total water consumption (KLD)	Water recycled (% of total)
15.00	0.00

5.2.2: 2024-2025

Details of Work Proposed during the Year / Measures Planned for the Affected Segment	Cumulative Work done / Measures Taken
5.2.2.1: Area to be Developed for Recreation	
Area (Ha)	Area (Ha)
0.00	0.00

5.2.2.2: Area for Water Storage & Recharge Facility	
Area (Ha)	Area (Ha)
0.00	0.80

5.2.2.3: Efforts Made towards Housing for Local Communities	
Number of Houses	Number of Houses
0	0

5.2.2.4: Efforts Made towards Providing Transport to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
70	280

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5.2.2.5: Efforts Made towards Providing Healthcare to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
200	5127

5.2.2.6: Efforts Made towards Providing Hygiene & Sanitation to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
100	667

5.2.2.7: Efforts Made towards Skill Development Programs to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
2	4

5.2.2.8: Efforts Made to Promote Education & Knowledge Based Initiatives	
Number of Beneficiaries	Number of Beneficiaries
50	10794

5.2.2.9: Communication Facilities Provided to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
0	0

5.2.2.10: Any Other Steps Taken for Improving the Socio-Economic Standard of Local Communities	
Number of Beneficiaries	Number of Beneficiaries
550	3811

5.2.2.11: Adoption of ODF		
Number of Toilets Built inside the Lease Area	Number of Toilets Built outside the Lease Area:	Number of Beneficiaries
0	1	45

5.2.2.12: Awareness Program among Mine Workers for Swatchata	
Number of Swatchata Programmes Proposed	Number of Swatchata Programmes Held
1	6

Approved

5.2.2.13: Efforts for green energy	
Total energy consumption (KWh)	Green energy consumption (% of total)
400.00	3.50

5.2.2.14: Water & recycled use	
Total water consumption (KLD)	Water recycled (% of total)
15.00	0.00

5.2.3: 2025-2026

Details of Work Proposed during the Year / Measures Planned for the Affected Segment	Cumulative Work done / Measures Taken
5.2.3.1: Area to be Developed for Recreation	
Area (Ha)	Area (Ha)
0.00	0.00

5.2.3.2: Area for Water Storage & Recharge Facility	
Area (Ha)	Area (Ha)
0.00	0.80

5.2.3.3: Efforts Made towards Housing for Local Communities	
Number of Houses	Number of Houses
0	0

5.2.3.4: Efforts Made towards Providing Transport to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
70	350

5.2.3.5: Efforts Made towards Providing Healthcare to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
200	5327

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5.2.3.6: Efforts Made towards Providing Hygiene & Sanitation to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
100	767

5.2.3.7: Efforts Made towards Skill Development Programs to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
2	6

5.2.3.8: Efforts Made to Promote Education & Knowledge Based Initiatives	
Number of Beneficiaries	Number of Beneficiaries
50	10844

5.2.3.9: Communication Facilities Provided to Local Communities	
Number of Beneficiaries	Number of Beneficiaries
0	0

5.2.3.10: Any Other Steps Taken for Improving the Socio-Economic Standard of Local Communities	
Number of Beneficiaries	Number of Beneficiaries
550	4361

5.2.3.11: Adoption of ODF		
Number of Toilets Built inside the Lease Area	Number of Toilets Built outside the Lease Area:	Number of Beneficiaries
0	0	45

5.2.3.12: Awareness Program among Mine Workers for Swatchata	
Number of Swatchata Programmes Proposed	Number of Swatchata Programmes Held
1	7

5.2.3.13: Efforts for green energy	
Total energy consumption (KWh)	Green energy consumption (% of total)
400.00	3.50

Approved

5.2.3.14: Water & recycled use	
Total water consumption (KLD)	Water recycled (% of total)
15.00	0.00

5.3: Rehabilitation & Resettlement of Affected Persons

Particular	2023-2024	2024-2025	2025-2026
Proposed Number of Project Affected Persons(PAP)	0	0	0
Proposed Number of Person for Alternate Arrangement for Sustainable Livelihood	0	0	0
Proposed Number of Person for Skill Training	0	0	0
Proposed Number of Person Likely to get Direct Employment	0	0	0
Proposed Number of Person Likely to get Indirect Employment	0	0	0
Proposed Project Affected Families Skilled and Absorbed	0	0	0
Proposed Number of Project Affected Families	0	0	0

Approved

Chapter 6: Progressive Mine Closure Plan

6.1: Status of Land

Total Area Degraded					Total mined out area Reclaimed and Rehabilitated			Other Areas Reclaimed and Rehabilitated	
Total area under excavation in the lease		Area under Dumps(in hect)	Area under utility services(in hect)	Area under Stack yards(in hect)	Mined out Area Reclaimed but not rehabilitated(in hect)	Mined outArea fully Rehabilitated from Reclaimed area(in hect)	Area under Water Reservoir considered Rehabilitated (in hect)	Stabililized Waste dump Rehabilitated (in hect)	Virgin area under Green Belt (in hect)
Area under mining operation	Mined Out area in the lease								
105.91	0.00	31.57	9.77	0.37	0.00	0.00	0.00	13.48	39.95

6.2: Progressive Reclamation and Rehabilitation Plan

6.2.1: Backfilling

Quantity of Waste / Fill Material Available at Site (m^3)	4922059.67
Availability of Top Soil for Spreading (m^3)	0.00
Proposed Spread Area (m^2)	0.00

6.2.1.1: Year Wise Proposal

SI.No	Year	Pit ID	Area (m^2)	Top RL	Bottom RL	Estimated Expenditure (₹ INR)
1	Nil	Nil	Nil	Nil	Nil	Nil

Approved

6.2.2: Water Reservoir

Average Rainfall of The Area (mm)	400.00
Proposed Area under Water Storage	0

6.2.2.1: Preparations For Ground Water Recharging

6.2.2.1.1: Drilling Holes	
Year	Proposed no of Holes to be Drilled
2023-2024	0.00
2024-2025	0.00
2025-2026	0.00

6.2.2.1.2:Preparation of Course Gravel Bed	
Year	Proposed Area of Bed (LxW)
2023-2024	0.00
2024-2025	0.00
2025-2026	0.00

Please specify, if others
Nil

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6.2.2.2: Protective measures (Please specify running meter)

6.2.2.2.1: Fencing					
Year	Proposed Fencing Length (m)	Latitude(dd:mm:ss.ss)		Longitude(dd:mm:ss.ss)	
		From	To	From	To
2023-2024	683	26:35:04.24	26:36:11.70	73:47:17.26	73:48:23.36
2024-2025	674	26:36:05.62	26:36:13.28	73:47:13.37	73:47:16.41
2025-2026	456	26:36:10.24	26:36:13.82	73:47:17.84	73:47:20.61

6.2.2.2.2: Retaining Wall					
Year	Proposed Wall Length (m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
		From	To	From	To
2023-2024	Nil	Nil	Nil	Nil	Nil
2024-2025	Nil	Nil	Nil	Nil	Nil
2025-2026	Nil	Nil	Nil	Nil	Nil

6.2.2.2.3: Garland Drains					
Year	Proposed Bund Length (m)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)	
		From	To	From	To
2023-2024	286	26:35:50.04	26:36:00.62	73:47:30.41	73:48:02.41
2024-2025	142	26:35:54.08	26:35:58.67	73:47:29.31	73:47:29.78
2025-2026	192	26:35:53.51	26:35:54.08	73:47:29.32	73:47:31.45

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6.2.3: Green Belt Development

6.2.3.1: Cumulative work done (upto end of previous block of five years)

SI.No	Total Expenditure Incurred up to Last Year (INR)	Area Covered (Ha)	Number of Plants	Survival Rate (%)
1	3000000.00	53.43	20000	80.00

6.2.3.2: Year Wise Proposal

SI.No	Year	Green Belt Location (s)	Area Proposed to be Covered (Ha)	Number of Plants Proposed	Expected Survival Rate (%)	Estimated Expenditure (₹ INR)
1	2023-2024	Nmax 2943294 Emax 381278 Nmin 2941021	4	2000	80	200000

		Emin 380283				
2	2024-2025	Nmax 2943617 Emax 381468 Nmin 2941254 Emin 380246	4	2000	80	200000
3	2025-2026	Nmax 2942821 Emax 381296 Nmin 2941352 Emin 379327	4	2000	80	200000

6.2.4: Use of Shallow Pits

6.2.4.1: Cumulative Work Done (upto end of previous block of five years)

SI.No	Pit ID	Work Done	Area covered (m^2)	Total Expenditure Incurred (up to last five year block) (₹ INR)
1	Nil	Nil	Nil	Nil

6.2.4.2: Year Wise Proposal

SI.No	Year	Pit ID	Total Area(Ha)	Area Proposed for Crops (Ha)	Suitable Crops	Area Proposed for Grass (Ha)	Total Proposed Expenditure (₹ INR)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)		Remarks
								From	To	From	To	
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

6.2.5: Pisciculture

6.2.5.1: Total Expenditure incurred as on Date (INR)	Nil

6.2.5.2: Cumulative work done as on Date

SI.No	Pit ID	Area (m^2)	Expenditure (₹ INR)
1	Nil	Nil	Nil

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6.2.5.3: Year Wise Proposal

SI.No	Year	Pit ID	Area (m^2)	Estimated Expenditure (₹ INR)
1	Nil	Nil	Nil	Nil

6.2.5.4: Source of Water for Pisciculture	Nil

6.2.5.5: Whether the quality of water has been assessed & found to be suitable for Pisciculture	Yes

6.2.6: Recreational Facility

6.2.6.1: Total Expenditure Incurred (up to last five year block) (INR)	Nil

6.2.6.2: Cumulative work done as on Date

SI.No	Pit ID	Area (m^2)	Expenditure (₹ INR)
1	Nil	Nil	Nil

6.2.6.3: Year Wise Proposal

SI.No	Year	Type of Recreational Facility	Area Covered (Ha)	Latitude (dd:mm:ss.ss)		Longitude (dd:mm:ss.ss)		Estimated Expenditure (INR)
				From	To	From	To	
1	2023-2024	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	2024-2025	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	2025-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil

6.2.7: Dump Area Stabilization & Development

SI.No	Year	Dump ID	No of Terraces	Average Height	Length of Toe	Length of	Area Stabilized	Method of	Estimated	No of Check

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				of Terraces (m)	Wall (m)	Garland Drain (m)	(Ha)	Stabilization	Expenditure (₹ INR)	Dams
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

6.2.8: Other Form of Reclaiming the Area

6.2.8.1: Cumulative work done as on Date

SI.No	Total Expenditure incurred as on Date (INR)	Work Done
1	Nil	Nil

6.2.8.2: Year Wise Proposal

SI.No	Year	Work Proposals	Estimated Expenditure (INR)
1	2023-2024	Nil	Nil
2	2024-2025	Nil	Nil
3	2025-2026	Nil	Nil

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6.2.9: TopSoil Management

6.2.9.1: Cummulative Work Done as on Date

SI.No	Top Soil Generated (m^3)	Top Soil Utilized (m^3)	Topsoil Stored (m^3)	Total expenditure incurred as on date (₹)
1	Nil	Nil	Nil	Nil

6.2.9.2: Year Wise Proposal

SI.No	Year	Topsoil Generated (m^3) (A)	Topsoil Utilized (m^3) (B)	Topsoil Stored (m^3) (A-B)	Estimated Expenditure (INR)
1	2023-2024	Nil	Nil	Nil	Nil
2	2024-2025	Nil	Nil	Nil	Nil
3	2025-2026	Nil	Nil	Nil	Nil

6.2.10: Tailings Dam Management

SI.No	Year	Yearly generation of Tailing (m^3) (A)	Total capacity of Tailing Pond (m^3)	Measures Proposed for Periodic Desilting	Yearly Utilization of Tailing (m^3) (B)	Disposal of Tailing to Tailing Pond (m^3) (A-B)	Tailing Dam Design	Structural Stability Studies
1	2023-2024	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	2024-2025	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	2025-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil

6.2.11: Land Use of Lease Area at the Expiry of Lease Period

Total Area Degraded				Non Degraded area	Total mined out area Reclaimed and Rehabilitated			Other Areas Reclaimed and Rehabilitated			
Mined Out area in the lease	Area under Dumps(in hect)	Area under the Tailing Dam	Area under utility services(in hect)	Area undisturbed/virgin	Mined out Area Reclaimed but not rehabilitated(in hect)	Mined outArea fully Rehabilitated from Reclaimed area(in hect)	Area under Water Reservoir considered Rehabilitated (in hect)	Stabililized Waste dump Rehabilitated (in hect)	Virgin area under Green Belt (in hect)	Rehabilitated Area under utility services(in hect)	Rehabilitated Area under Tailing dam (in hect)
243.61	0.00	0.00	1.50	155.59	0.00	64.00	180.00	0.00	55.44	0.00	0.00

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Chapter 7: Financial Assurance/ Performance Surety (AREA PUT TO USE)

2023-2024

Consolidated View of Financial Assurance

SI.No	Particular	Area put to use at Start of Year (ha) (A)	Additional Requirement (ha) (B)	Total (ha) (C = A + B)
1	Area under Mining	105.91	6.44	112.35
2	Topsoil stacking	0.00	0.00	0.00
3	Overburden/Waste Dumping	31.57	0.49	32.06
4	Mineral Storage	0.37	0.00	0.37
5	Infrastructure (Workshop, Administrative Building etc.)	1.53	0.00	1.53
6	Roads	8.24	0.00	8.24
7	Railway	0.00	0.00	0.00
8	Tailing Pond	0.00	0.00	0.00
9	Effluent Treatment Plant	0.00	0.00	0.00
10	Mineral Separation Plant	0.00	0.00	0.00
11	Township Area	0.00	0.00	0.00
12	Others to specify	0.00	0.00	0.00
	Total	147.62	6.93	154.55

Approved

2024-2025

Consolidated View of Financial Assurance

SI.No	Particular	Area put to use at Start of Year (ha) (A)	Additional Requirement (ha) (B)	Total (ha) (C = A + B)
1	Area under Mining	112.35	5.20	117.55
2	Topsoil stacking	0.00	0.00	0.00
3	Overburden/Waste Dumping	32.06	1.65	33.71
4	Mineral Storage	0.37	0.00	0.37
5	Infrastructure (Workshop, Administrative Building etc.)	1.53	0.00	1.53
6	Roads	8.24	0.00	8.24
7	Railway	0.00	0.00	0.00
8	Tailing Pond	0.00	0.00	0.00
9	Effluent Treatment Plant	0.00	0.00	0.00
10	Mineral Separation Plant	0.00	0.00	0.00
11	Township Area	0.00	0.00	0.00
12	Others to specify	0.00	0.00	0.00
	Total	154.55	6.85	161.40

Approved

2025-2026

Consolidated View of Financial Assurance

SI.No	Particular	Area put to use at Start of Year (ha) (A)	Additional Requirement (ha) (B)	Total (ha) (C = A + B)
1	Area under Mining	117.55	3.20	120.75
2	Topsoil stacking	0.00	0.00	0.00
3	Overburden/Waste Dumping	33.71	1.50	35.21
4	Mineral Storage	0.37	0.00	0.37
5	Infrastructure (Workshop, Administrative Building etc.)	1.53	0.00	1.53

6	Roads	8.24	0.00	8.24
7	Railway	0.00	0.00	0.00
8	Tailing Pond	0.00	0.00	0.00
9	Effluent Treatment Plant	0.00	0.00	0.00
10	Mineral Separation Plant	0.00	0.00	0.00
11	Township Area	0.00	0.00	0.00
12	Others to specify	0.00	0.00	0.00
	Total	161.40	4.70	166.10

Financial Assurance

Financial Assurance

Category A Mining Lease

Total Area Proposed to be put to use in hect(Year 1 to 5)	Amount of Bank Gurantee (Lac INR)	Valid till (dd/mm/yyyy)	Upload copy of Bank Gurantee as attachment
166.10	830.50	31/03/2026	10_Bank_Guarantee_final_compressed.pdf

Category B Mining Lease

SI.No	Total Area Proposed to be put to use in hect(Year 1 to 5)	Amount of Bank Gurantee (Lac INR)	Valid till (dd/mm/yyyy)	Upload copy of Bank Gurantee as attachment
1	Nil	Nil	Nil	Nil

Approved

Chapter 8: Review of Previous Proposals (Not applicable for fresh grant)

8.1: General

8.1.1: Lease Area Utilization

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Sl. No.	Type of land use (in ha)	Area at the beginning of the proposal period	Area proposed under activity	Actual Area utilized in the proposal period	Deviation	Reasons for deviation
1	Mining	74.91	91.69	105.91	14.22	Excavation area is Increased due to grade variation of mineral. Area updated as per current drone survey including backfill area
2	Mineral storage	0.67	2.05	0.37	-1.68	Minera Storage Updated as per Current drone Survey.
3	Mineral Beneficiation plant	0.00	0.00	0.00	0	-
4	Township	0.00	0.00	0.00	0	-
5	Tailing Pond	0.00	0.00	0.00	0	-
6	Railways	0.00	0.00	0.00	0	-
7	Roads	6.70	6.70	8.24	1.54	Road area updated as per current drone survey
8	Infrastructure (Workshop, administrative building etc.)	3.49	3.49	1.53	-1.96	Infrastructure updated as per current drone survey
9	OB/waste dump	25.29	25.29	31.57	6.28	OB/Waste Dump Updated as per Current Drone

						Survey
10	Top soil preservation	0.00	0.00	0.00	0	-
11	Others	0.25	0.78	0.00	-0.78	-
12	Total area put to use	111.31	130.00	147.62	17.62	Area is Increased due to grade variation of mineral. Area updated as per current drone survey.
13	Excavated area reclaimed	0.00	0.00	0.00	0	-
14	Waste dump area reclaimed	0.00	0.00	0.00	0	-
15	Undisturbed Area	289.39	270.70	253.08	-17.62	-
	Total	400.70	400.70	400.70	0	

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8.1.2: SDF and CSR Expenditures

Activity	Proposals		Achievement	Deviation	Reasons for deviation
Total expenditure incurred for implementation of SDF at mine level including - Environment Protection - CSR & other welfare activities in peripheral area (Explanation: Expenditure is not over and above the statutory levies imposed by the Government; However, THIS EXCLUDES CONTRIBUTION TO DMF & NMET and is over and above the statutory levies imposed by the Government.)	10% of Royalty (a)	Total Expenditure for SDF implementation (b)			
CSR (Corporate Social Responsibility) spending at the mine level in Proposal Period (as per Companies Act, 2013	70.30	70.30	125.38	Nil	Information shown is of FY: 2021-22 & 2022-23

or otherwise)					

8.2: Technical Details

8.2.1: Exploration

Particulars	Proposals			Achievement			Deviation			Reasons for deviation
	Boreholes	Pits	Trenchs	Boreholes	Pits	Trenchs	Boreholes	Pits	Trenchs	
Number of Boreholes/ Pits/ Trenches	21	0	0	21	Nil	Nil	Nil	Nil	Nil	Information shown is of FY: 2021-22 & 2022-23
Boreholes Meterage (If Boreholes selected in first row) (m)	920			704			-216			Information shown is of FY: 2021-22 & 2022-23
Grid	200			200			0			Information shown is of FY: 2021-22 & 2022-23
G Axis upgradation during Proposal Period as per guidelines of MEMC Rule 2015)	0			0			0			-
Area converted under G1 from G2/G3	0			243.61			0			Information shown is of FY: 2021-22 & 2022-23

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8.2.2: Mine Development (Opencast/ Underground/ Both/ Dump Mining)

Particulars	Proposals	Actual	Deviation	Reasons for deviation
8.2.2.1: Generation of Ore/Waste While Development				
Ore	977515	882000	-95515	The Production has been under the limit defined by CTO. The application for enhanced production proposal is under process RPCB. As per Market Demand, Information shown is of FY: 2021-22 & 2022-23, Figure given in Tonnes.
Waste	0	0	0	Nil
Generated Waste while ROM recovery	0	0	0	Nil
Dumping Site (For Surface)	0	0	0	Nil
Removal of waste/ over burden in cubic meters	278926	195050	-83876	The Production has been under the limit defined by CTO. The application for enhanced production proposal is under process RPCB. As per Market Demand, Information shown is of FY: 2021-22 & 2022-23. Figures in cubic meters.
8.2.2.2: Excavation				
Lateral extent	340	310	30	Deviation in Development area because of grade Variation of Minerals. Information shown is of FY: 2021-22 & 2022-23. Figure in Meters
Vertical extent	26	26	Nil	Depth in Meters

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8.2.3: Mining operation: Dump Mining

Particulars	Proposals	Achievement	Deviation	Reasons for deviation
Handling of Material	0	0	0	Nil
Waste Generated post recovery	0	0	0	Nil

Dumping site for waste	0	0	0	Nil

8.2.4: Zero Waste Mining

Particulars	Proposals	Achievement	Deviation	Reasons for deviation
Alternative use / Disposal of Waste Generated (excluding top soil)	0.00	0.00	0.00	Nil

8.2.5: Backfilling

Particulars	Proposals	Achievement	Deviation	Reasons for deviation
Site (Co-ordinates)	Nmax: 2943177, Nmin: 2941911, Emax: 381135, Emin: 379235	Nmax: 2943155, Nmin: 2941921, Emax: 381120, Emin: 379353	0	-
Area	0.70	0.70	0	-
Depth	6	6	0	-
Volume Backfilled (CuM)	71190	65121	0	-
Backfilled Area available for Reclamation and Rehabilitation	0	0	0	-
Backfilled Area Reclaimed and Rehabilitated	0	0	0	-
Balance Backfilled Area	0	0	0	-

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8.2.6: Production of Mineral(s)

Particulars	Proposals	Achievement	Deviation	Reasons for deviation
8.2.6.1: ROM				
Opencast	1150017.0000	989970.0000	-160047.0000	Information shown is of FY:2021-22 & 2022-23, Figures in Tonnes.
8.2.6.2: Cleaned Ore				
Opencast	977515.0000	882000.0000	-95515.0000	Information shown is of FY:2021-22

				& 2022-23, Figures in Tonnes.
Dump Mining	0.0000	0.0000	0.0000	0
Recovery from Mineral Rejects or Tailings	0.0000	0.0000	0.0000	0
Total	0.0000	0.0000	0.0000	0

8.2.7: Handling of Mineral Rejects/ Sub-Grade

Particulars	Proposals	Achievement	Deviation	Reasons for deviation
Generation of mineral rejects				
Opencast	115000	107970	0	Deviation in mineral reject volume because of grade Variation of Minerals. Information shown is of FY: 2021-22 & 2022-23
Dump Mining	0	0	0	Nil
Other recovery	0	0	0	Nil
Stacking of mineral rejects/ sub-grade mineral (Dump Id)	0	0	0	Nil
Blending of mineral reject / sub-grade	0	0	0	Nil

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8.2.8: Environment Compliances

Particulars	Proposals	Achievement	Deviation	Reasons for deviation
8.2.8.1: Top soil				
Generation	0	0	0	Nil
Utilization	0	0	0	Nil
Stacking (Dump Id)	0	0	0	Nil

Reclamation	0	0	0	Nil
Rehabilitation	0	0	0	Nil
8.2.8.2: Afforestation (Dumps/Benches/Backfilled Area etc.)				
2021 - 2022	0	0	0	0
2022 - 2023	0	0	0	0
Nil	Nil	Nil	Nil	Nil
Nil	Nil	Nil	Nil	Nil
Nil	Nil	Nil	Nil	Nil
8.2.8.3: Afforestation (Green Belt)				
2021 - 2022	2100	4000	1900	Additional plantation near R pillar of lease boundary, No of Plantation
2022 - 2023	2350	4000	1650	Additional plantation in NW area, No of Plantation
Nil	Nil	Nil	Nil	Nil
Nil	Nil	Nil	Nil	Nil
Nil	Nil	Nil	Nil	Nil
Construction of check dams	0	0	0	Nil
Construction of Garland Drain (in meter)	148	149	1	Information shown is of FY: 2021-22 & 2022-23.
Construction of Retaining Walls (in meter)	102	102	0	Information shown is of FY: 2021-22 & 2022-23.
8.2.8.4: Tailings				
Generation	0	0	0	Nil
Utilization	0	0	0	Nil
Disposal	0	0	0	Nil

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8.3: Socio-Economic Review

8.3.1: Rehabilitation & Resettlement for Project Affected People

Particulars	Proposals	Achievement	Deviation	Reasons for deviation
No. of Project Affected People (PAP)	0.0000	0.0000	0.0000	Nil
%age of PAP for whom alternate arrangements made for sustained livelihood	0.0000	0.0000	0.0000	Nil
% of project affected families given employment	0.0000	0.0000	0.0000	Nil
% of project affected families who have been skilled by the lessee and absorbed (% of total employment given to affected families)	0.0000	0.0000	0.0000	Nil

8.3.2 : Grievance Redressal

Grievances Received	2021 - 2022	2022 - 2023	Nil	Nil	Nil
	0	0			
Grievances Redressed	0	0			

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8.3.3: Welfare and socio-economic development programs for local communities

Particulars	2021 - 2022	2022 - 2023	Nil	Nil	Nil
8.3.3.1 Support for Drinking Water & Agriculture					
No. of Water Storage Tanks constructed	0	0	0	0	0
Drinking Water Facilities provided (Bore wells/ Pumps etc.)	Drinking Water facility for labour and nearer (Rs: 1.87 Lakhs) (1187 No. of Beneficiaries)	Drinking Water facility for labour and nearer (Rs: 4.30 Lakhs) (1200 No. of Beneficiaries)	0	0	0

Irrigation Support provided (Canals/ Pumps etc.)	0	0	0	0	0
No. of Water tanks De-silted	0	0	0	0	0
Water Treatment facilities provided (A/NA)	0	0	0	0	0
Amount of Water treated (in kL) (if selected A in above)	0	0	0	0	0
8.3.3.2 Support to Health & Medical Services					
No. of persons identified from Occupational health diseases	Fortnightly medical van visit with doctor (Rs: 12.98 Lakhs) (256 No. of Beneficiaries)	0	0	0	0
No. of Health Camps/ Medicine Camps Organized	Medicinal spray in labour hutment (Rs: 0.21 Lakhs) (147 No. of Beneficiaries)	Medicinal spray in labour hutment (Rs: 5.86 Lakhs) (3871 No. of Beneficiaries)	0	0	0
8.3.3.3 Support to Skill development & Education					
Vocational Training Provided/ Support Provided					
No. of employees undergone Vocational training	2	2	0	0	0
No. of other persons undergone Vocational training	2	2	0	0	0
Number of Literacy & Education Camps held/ Supported	3	3	0	0	0
8.3.3.4 Support to Transportation Services & Infrastructure					
Expenditure on Transportation Services & Infrastructure	0	0	0	0	0
Road development (m) in the peripheral area (not lease area)	0	0	0	0	0
No. of Public transport support provided (Ambulance/Buses/ School Vans etc)	210	210	0	0	0
8.3.3.5 Swatchata Programs: Creating/providing sanitation and healthy condition in and around the mine area					

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Adoption of ODF within mining lease area					
No. of Toilets built in the Lease Area	1	0	0	0	0
Adoption of ODF in nearby villages					
No. Of Toilets built in the villages	0	2	0	0	0
Provision for greenage recreational facility (Within Lease Area/ Outside)					
Recreational Area Type (Picnic Spot/ tracks/Park Etc)	0	0	0	0	0
Area covered (For within Lease Area only)	0	0	0	0	0
Awareness program among Mine workers for Swatchata					
No. of Swatchchta Programmes held	1	1	0	0	0

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Chapter 9 : Impact Assessment (NA)

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Chapter 10: Annexures

1. Upload Document

1.1 Upload Document

SI.No.	Title	Is Upload	Document (only pdf allowed)
1	Letter of Intent /Letter of lease grant	Nil	1_Initial_Lease_Grant.pdf
2	Copy of lease deed executed	Nil	2_Lease_Deed.pdf
3	Copy of Declaration of Owner/Nominated Owner in case of Company/partnership firm	Nil	3_Declaration_of_Nominated_Owner.pdf
4	ID & Address Proof of Owner/ Nominated Owner	Nil	4_ID___Address_Proof_of_Nominated_Owner.pdf
5	Copy of Environment and Forest Clearence, Consent to Establish, Consent to Operate	Nil	5_EC,_Forest_NOC,_CTO.pdf
6	Copy of Registration of Company (RoC)/Partnership firm (Registration) & Deed	Nil	6_Company_Registration_Certificate_New.pdf
7	Consent letter for Qualified Person	Nil	7_Consent_Letter_BW-ML_2.pdf
8	Experience & Qualification Details of Qualified Person	Nil	8_Experience___Qualification_Details_of_QP1.pdf
9	Certificate from QP	Nil	9_Certificate_from_QP_N.pdf
10	Copy of Bank Guarantee	Nil	10_Bank_Guarantee_final.pdf
11	Copy of Performance Surety	Nil	Nil
12	Copy of MDPA (as applicable)	Nil	12_(BW_ML_03-1995)Notorized_MDPA_2018.pdf
13	Exploration details	Nil	13_Exploration_Details.pdf
14	Copy of feasibility Report	Nil	14_Feasibility_Report.pdf

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15	Copy of Study reports conducted as per Para 4.3.1	Nil	15_Bulk_Density,Blast_Vibration,HYdrological_Report1.pdf
16	Chemical and Mineralogical analysis report	Nil	16_Chemical_analysis_report.pdf
17	Any other Report or Certification as required in the submitted Document.	Nil	17_Others_N.pdf
18	Copy of Scale relaxation approval granted(if applicable)	No	Nil
19	Mineral processing flowsheet with stage wise recovery	Nil	19_Flowsheet_Material_Balance_Chart.pdf
20	Any Other	Yes	20_Other_Annexures_N.pdf

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Chapter 11: Plates (OC)

1. Upload Document

1.1 Upload Document

S.N.	Title	Is Upload	Document
1	Lease sketch plan;	Nil	1_LEASE_SKETCH_PLAN.pdf
2	Surface Plan (.KMZ format)(Georeferenced); A statutory plan as per MCDR, 2017. The Plan should be submitted showing different color codes for:(1) Active Pits & Excavation area(2) Excavated area reclaimed & rehabilitated (3)Active dumps (4) Stabilized & rehabilitated dump area , (5) Green belt (6) Mineral Stacks (7) Utilities such as plant, buildings etc (8) Lease boundary along with other details.)	Nil	2_SURFACE_PLAN_V1.kmz
3	Surface Geological Plan of the lease (.KMZ format)(Georeferenced); The Plan should be submitted showing different color codes for : (1) Lithological/Geological Occurance (2) Area under G1,G2,G3 & G4 (3) Active pits & Excavation area (4) Dump Area (5) Mineral Stacks (6) Lease boundary along with other details.)	Nil	3_SURFACE_GEOLOGICAL_PLAN_V1.kmz
4	Surface Geological sections (in Pdf format); Geological sections with different color coding depicting all the features shown in Surface Geological Plan.)	Nil	4_GEOLOGICAL_SECTIONS_V1.pdf
5	Five year Production and Development plan (.KMZ format)(Georeferenced); The Plan should be submitted showing different color coding for: (1) Active Pit and Excavation area ,	Nil	5_FIVE_YR_PRODUCTION_&_DEVELOPMENT_PLAN.kmz

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	(2) Year wise excavation proposal for year I to V ((3) Active dump and yearwise dump proposal for year I to V (4) Year wise Dump working proposal for year I to V (6) Lease boundary (with reference to chapter 4) along with other details.)		
6	Five year Production and Development sections (in pdf fromat); Year wise excavation and dumping proposals with different color coding depicting all the features as shown in the Five year Production and development plan.)	Nil	6_THREE_YR_PRODUCTION_&_DEVELOPMENT_SECTIONS.pdf
7	Progressive Mine Closure Plan (.KMZ format)(Georeferenced); The Plan should be submitted showing different color coding for : (1) Yearwise excavated area Reclaimed & rehabilitated for year I to V (2) Year wise dump area to be stabilized and dump area to be rehabilitatd for year I to V (3) Year wise Green area proposed from year I to V.(4) Any other reclamation and rehabilitation measures proposed.(5) Lease boundary (with reference to chapter 6) along with other details.)	Nil	7_PROGRESSIVE_MINE_CLOSURE_PLAN.kmz
8	Progressive mine Closure sections (in pdf format); Year wise Progressive mine clouser sections showing all the yearwise reclamation, rehabilitaion proposals as depicted in the Progessive mine clouser plan.)	Nil	8_PMCP_SECTIONS.pdf
9	Conceptual Plan (.KMZ format)(Georeferenced); The Plan should depict the staus of lease area as envisaged at the end of life of Mine showing all the details. Status of land use shall be depicted by different color coding.)	Nil	9_CONCEPTUAL_PLAN_1.kmz
10	Conceptual Sections (pdf) format;	Nil	10_CONCEPTUAL_SECTIONS_V1.pdf
11	Geo referenced Cadastral Plan; Duly certified by the State Government)	Nil	11_LEASE_SKETCH_PLAN.pdf
12	Financial Assurance Plan (KMZ);	Nil	12_FA_PLAN.kmz

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13	Environmental Plan (.KMZ format)(Georeferenced); As per MCDR, 2017 indicating all the details.)	Nil	13_Environment_Plan_V1.kmz
14	Any other plan/section as deemed necessary by approving authority;	Yes	14_ALL_PLATES.pdf
15	Five Year Production and Development sections (in pdf format);	Yes	15_THREE_YR_PRODUCTION_&_DEVELOPMENT_SECTIONS.pdf
16	LEVEL WISE SLICE PLAN; LEVEL WISE SLICE PLAN (PDF FORMAT IN VISIBLE SCALE))	No	Nil

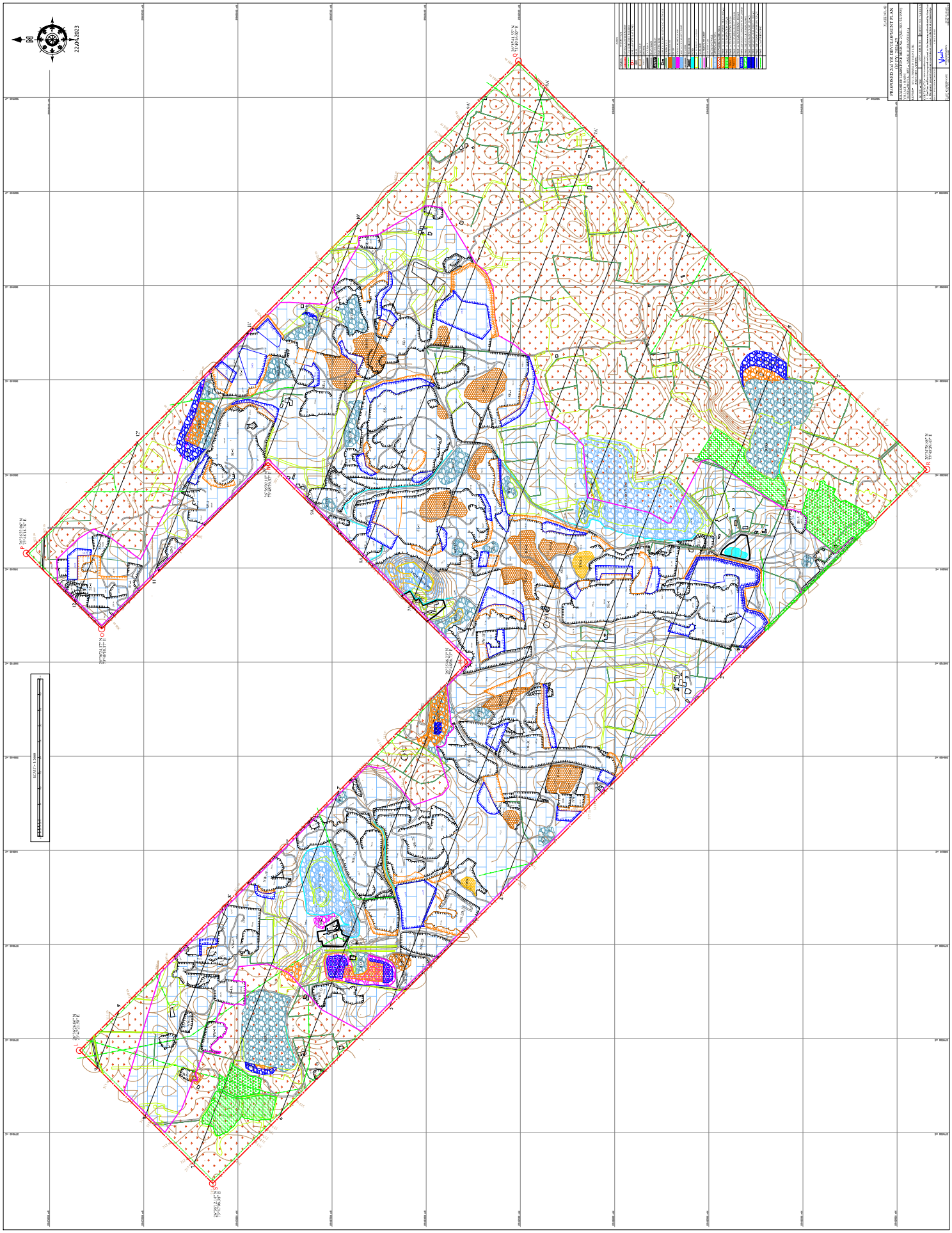
Approved

Chapter 11 : Plates(UG) : NA

Approved

Esigned by: CHANDRESH
Date: 15/06/2023 03:15:07 PM

ANNEXURE- 14



ANNEXURE- 15

भारत सरकार
श्रम एवं रोजगार मंत्रालय
खान सुरक्षा महानिदेशालय
अजमेर अधिक्षेत्र

फैक्स 0145-2425792 तारः 'MINES' दूरभाषः 0145-2425537 (का) 2627261 (नि)
आना सागर लिंक रोड,, अजमेर – 305 001.

पत्र कमांक/अज/निदेशक/106(2)(बी)/2011/1865 दिनांक 23/3/2011

प्रेषकः
दिलीप सक्सेना
खान सुरक्षा निदेशक
अजमेर अधिक्षेत्र

सेवा में
अभिकर्ता –राजश्री लाईम स्टोन खान संख्या–2
मैसर्स अल्ट्रा टेक सीमेन्ट लिमिटेड
डी–7, शास्त्री नगर, जोधपुर (राजस्थान)
पिनः 342003

विषयः मैसर्स अल्ट्रा टेक सीमेन्ट लिमिटेड की राजश्री चूना पत्थर खान नं. 2 में धातु खान विनियम, 1961 के विनियम 106(2)(बी) के अंतर्गत हैवी अर्थ मूविंग मशीनों के प्रयोग के साथ डीप होल ब्लास्टिंग करने की अनुमति।

महोदय

Please refer to your letter No.UCL/BW/2010-11/36138 dated 14.02.2011 on the above subject along with scheme of arrangement (Demerger scheme) for the demerger of Grasim Cement business into Samruddhi Cement Ltd. and scheme of Amalgamation between Samruddhi Cement Ltd. and Ultra Tech Cement.

The matter has been considered in the light of what has been stated in your application under reference.

By virtue of the powers conferred on the Chief Inspector of Mines (also designated as Director General of Mines Safety) under Regulation 106(2)(b) of the Metalliferous Mines Regulations, 1961 and by virtue of authorization granted to me by the Chief Inspector of Mines (also designated as Director General of Mines Safety) under section 6(1) of the Mines Act,1952, I hereby permit you to extract lime stone with the help of Heavy Earth Moving Machinery with a system of deep hole blasting at

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Rajshree Lime Stone Mine No. 2 of M/s Ultra Tech Cement Ltd. (UltraTech) subject to the following conditions being strictly complied with.

1.0 General:

1.1 Except where otherwise provided for in this conditional permission, all Provisions of the Metalliferous Mines Regulations, 1961 shall be strictly complied with.

2.0 Opencast Working:

Height and Width of Benches

2.1. (a) The height of benches in overburden, ore body or other rock formation shall not be more than the digging height of the machine used for digging, excavation or removal i.e. 6 m.

(b) Width of any bench shall not be less than-
- (i) width of the widest machine plying on the bench plus 2m, or
- (ii) if dumpers ply on the bench, 3 times the width of the dumper, or
- (iii) the height of the bench, whichever is more.

(c) When persons are employed within 5m of the working face, adequate precautions shall be taken to ensure their safety by dressing the sides of the bench.

3.0 Roads for Trucks and Dumpers etc:

3.1 All roads for trucks, dumpers or other mobile machinery shall be maintained in good condition.

3.2 Wherever practicable, all roads from the opencast workings shall be arranged to provide one way traffic.

3.3 a) No road shall be of width less than three time plus 5m width of the largest vehicle plying on road.

b) All corner and bends shall be made in such a way that operator of vehicle have clear view of distance of not less than 3 times the braking distance of largest HEMM working at 40Km/hour.

c) Where it is not possible to ensure a visibility for a distance as mention in (b) there shall be provided with two roads of width not less than 2 times plus 3m of largest vehicle plying on the road with a strong road divider at centre with adequate lighting and reflector along the divider.

d) Where any road existing above level of surrounding area it shall be provided with strong parapet wall/embankment of following dimensions.
- (i) Width at top-not less than 1m.
- (ii) Width at bottom-not less than 2.5m.
- (iii) The height not less than the diameter of tyre of largest vehicle plying on road. It may be noted that just dumping of mud of OB shall not be treated as strong parapet wall.

d) No road shall have gradient more than 1 in 16.

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4.0 **Supervision :**

4.1 A person possessing First class Mine Manager certificate of competency shall be appointed as the manager of the mine to look after HEMM operation. This permission shall stand revoked as soon as the qualified manager ceases to work at the mine

4.2 During every production shift the opencast workings shall be placed under the charge of a 2nd class Manager and during maintenance shift the working shall be placed under the charge of a Foreman, who shall be responsible to see that all the regulations and the orders made there under are strictly complied with. He shall also supervise transport and loading being done by the contractor.

4.3 **General:** Manager shall frame code of practices for each operation and copy of it shall be handed over to all concerned. It shall be the duty of all statutory persons to enforce the code of practices so framed.

4.4 He shall in particular:-

(a) make frequent inspections for evidence of slides or of material that may slide or roll from the high wall (including the face and sides) or spoil-bank;

(b) not allow any person to work under overhanging ledges or where there is evidence of slides, until such danger has been removed;

(c) ensure that every person engaged in dressing operations on high walls/sides is provided with, and uses, a safety belt of a type approved by the Chief Inspector;

(d) ensure that all loose material is removed from high wall/side before persons are engaged there, and

5.0 **Maintenance of Machines:**

5.1 If the engineer, mechanical foreman or other competent person making an inspection notices any defect in any machinery, the said machinery shall be used until the defect has been remedied.

5.2 Any defect in machinery reported by its operator shall be promptly attended to.

5.3 Any machine found to be in an unsafe operating condition shall be tagged at the operator's position 'OUT OF SERVICE DO NOT USE' and its use shall be prohibited until the unsafe condition has corrected.

5.4 All repairs to a machine shall be done at a location which will provide a safe place for the persons engaged on repairs.

5.5 Except for testing, trial or adjustment which must necessarily be done while the machine is in motion, every machine shall be shut down and positive means taken to prevent its operation while any repair or manual lubrication is being done.

5.6 Power shall be disconnected when repairs are made to any electric machine.

5.7 Any machinery, equipment or part thereof which is suspended or held apart by use of slings, hoists or jacks shall be substantially blocked or cribbed before men are permitted to work underneath or between such machinery, equipment or part thereof.

5.8 All repairs of a machinery or vehicle shall be done at properly laid repair sheds and workshops so as to ensure due protection to work persons

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deployed at those places from the movement of heavy earth moving machinery.

5.9 Every place of drilling and earth moving machinery or equipment and every truck, dumper etc. shall be maintained in good and safe working condition.

5.10 a) Every machinery or vehicle shall be provided with efficient warning devices and rear lights and efficient brakes.

b) Every shovel or dragline shall be so designed as to afford the operator clear and uninterrupted vision all around and shall be provided with portable lamp for emergency, suitable portable fire extinguishers and retracting ladder.

c) The operator's cabin of heavy earth moving machinery shall be well designed and substantially built so as to ensure adequate protection to the operator against heat, dust, noise etc. and at the same time provided adequate safety to the operator in the event of overturning of heavy earth moving machinery. A seat belt for the safety of the operator shall be provided.

5.11 a) The code of instructions furnished by the manufacturers in the matter of maintenance of various machinery and vehicles and preventive maintenance schedules for each type of machinery and vehicle shall be strictly followed.

b) Every machine and vehicle shall be allocated at least one day in every week for maintenance. Before the machine or vehicle is sent out for work after maintenance, it shall be thoroughly inspected by the Engineer or mechanical foreman or other competent person, appointed by the manager in writing, who shall satisfy himself that the machine or vehicle is mechanically sound and in efficient working order.

c) A report of every inspection made under clause (b) shall be recorded in a bound paged book kept for the purpose, and shall be signed and dated by the person making the inspection.

d) Every machine in use shall be thoroughly inspected once at least in every 24 hours by a competent person. Any damaged or worn out parts shall be replaced immediately.

e) A report of every inspection made under Clause (d) shall be recorded in a bound paged book kept for the purpose and shall be signed and dated by person making the inspection.

5.12 Shift examination of machinery and vehicle:-

a) At the commencement of every shift, the engineer or mechanic or foreman or other authorized competent persons shall personally inspect and test every machine and vehicle paying special attention to the following details:

(i) that the brakes and the horn or other warning devices are in working order.

(ii) if the vehicle or machine is required to work after day light hours that the lights are in working order. He shall not permit the vehicle or machine to be taken out for work nor shall he drive the vehicle unless he is satisfied that it is mechanically sound and in efficient working order.

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b) He shall also maintain a record of every inspection in a bound paged book kept for the purpose. Every entry in the book shall be signed and dated by the person making the inspection.

5.13 **Safety features of dumper, Excavator, dozer and drill**

1.0 **Dumper :** The following safety feature shall be provided in dumper.

i. Mechanical steering locking to prevent untoward movement of steering wheel and tyre while work persons working below the cabin while engine is running.
ii. Blind spot mirror apart from rear view mirror to enable operator to have clear visibility of blind spot in and around dumpers.
iii. Mechanical type Anti collision device to avoid head to tail collision on haul road such as tail gate, bumper extension or any other strong device.
iv. Fire resistant hydraulic hoses in place of ordinary hoses to decrease the chance of fire. All the sleeves and conducts where cable / wire are passed shall be fire resistant.
v. Seat belt for operator.
vi. The maximum speed of vehicle shall be restricted to 30Km/hours by blocking higher gear or any other automatic means.
vi. Proper shaft guard.
viii. Proximity working device.

2.0 **Excavators:** The following safety feature shall be provided in excavators.

(i) All functions cut off switch
(ii) Swing Motor Brake
(iii) Fire resistant hydraulic hoses in place of ordinary hoses to decrease the chance of Fire. All the sleeves and conducts where cable/wire are passed shall be fire resistant.
(iv) Turbo charger Guard
(v) Seat belt
(vi) Vent valve on top of hydraulic tank should be able to be removed without any tool
(vii) A baffle plate between cold zone and hot zone
viii) Provision for limiting of hydraulic cylinders- Stoppers

3.0 **Drills:** The following safety feature shall be provided in drills.

1. Approved type of dust prevention or suppression system
2. Each moving parts of the machinery shall be guarded/fenced and also ensure its effectiveness all the time.
3. (i) Emergency push bottom in
   (a) operator's cabin.
   (b) Main frame.
   (c) Propeller pendent
   (d) Rear end
   (ii) Tripping device to trip the field switch.
4. Thermostat motor protection relay in winding temperature and other related parts.
5. Explosive vent in transformer.

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6. Propel interlock (an electric interlock between drilling and propeller operation).
7. High air discharge temperature switch.
8. Low lub oil pressure switch.
9. Oil stop valve (electric solenoid valve in compressor lubrication line.)
10. No bump circuit.
11. Tower lock and lock check valve.
12. Propel joystick-spring loaded type to return to neutral (dead man safety).
13. Dist-brake and brake valve and its testing parameters.
14. Lock check valve for preventing creeping in drill.
15. Seat belt.
16. Fire resistant hydraulic hoses and wiring near hot zone.
17. Turbo charger guard.
18. Cabin for the operator

4.0 **Dozers:** The following safety feature shall be provided in dozers.

1. Roll over protection
2. Turbo charge guard.
3. Fire resistant hydraulic hoses and wiring near hot zone.
4. Seat belt.

5.0 **General:**

1. The approved type of audio visual alarm shall be provided in all equipment.
2. The approved type of fire suppression system shall be provided in all equipment.
3. The stability test of HEMM shall be carried out at least once in year and after every major over haul by an independent agency.
4. The crane and overhead crane shall be subject to proof load test and NDT test once in a year from a competent authority.
5. The pressure vessel receiver are subjected to hydraulic and NDT test and shall be carried out by a competent authority.
6. In case of any defect in equipment such as brake, steering and safety device the equipment shall be immediately taken out of use and a record shall be kept.
7. The code of practice for installation operation and maintenance of all equipment shall be prepared and implemented before putting the equipment to use in mine.
8. The safety feature recommend in equipment shall be a part of notice inviting tender for new procurement and the design and drawing shall be obtained from OEM for fitting the same in old equipment.
9. The lay out of the workshop shall be required as per DG's Circular No. 8 of 2003.

6.0 **Precautions while Drilling:**

6.1 The position of every deep hole to be drilled shall be distinctly marked by the mine foremen so as to be readily seen by the drillers.

6.2 No person shall be permitted to remain within a radius of 20m or within 60m on the same bench where charging of holes with explosives is being carried out.

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7.0 **Transport of Explosives:**

Where explosives are transported in bulk for deep hole blasting, the following precautions shall be taken-

1) Transport of explosives from the magazine to the priming station or the site of blasting shall not be done except in original wooden or cardboard packing cases. The quantity or explosive transported at one time to the site of blasting shall not exceed the actual quantity required for use in one round of shots. Explosives shall be transported to the site of blasting not more than 90 minutes before the commencement of charging of the holes.

(2)(a) No mechanically propelled vehicle shall be used for the transport of explosives unless it is of a type approved in writing by the Chief Inspector. Provided that a Jeep or Land Rover may be used for the transport of detonators from magazines to 'priming stations' subject to the following conditions-

(i) not more than 200 detonators are transported in a vehicle at a time;

(ii) the detonators are packed suitably in a wooden box;

(iii) the wooden box containing detonators is placed inside an outer metal case of construction approved by the Chief Inspector;

(iv) the outer metal case shall be suitably bolted to the floor of the vehicle or otherwise fixed in a wooden frame so that the container does not move about while the vehicle is in motion

(iv) no person shall ride on the rear portion of the vehicle.

(b) Every vehicle used for transportation of explosive shall be marked or placarded on both sides and ends with the word 'Explosives' in white letters not less than 15cm high on a red background.

(c) Every mechanically propelled vehicle transporting explosives shall be provided with not less than two fire extinguishers (one of carbon tetrachloride type for petroleum fire and the other of carbon dioxide under pressure type for electrical fire) suitably placed for convenient use.

(3) (a) The vehicle used for transport of explosives shall not be overloaded and in no case shall the explosive cases be piled higher than the sides of its body.

(b) Explosives and detonators shall not be transported in the same vehicle, at the same time.

(4) (a) No persons other than the driver and his helper shall ride on a mechanically propelled vehicle used for transport of explosives.

(b) A vehicle loaded with explosive shall not be left unattended.

(c) Engine of a vehicle transporting explosives shall be stopped and the brakes set securely before it is unloaded or left standing.

(d) A vehicle transporting explosives shall not be driven at a speed exceeding 25 kilometres per hour.

(e) A vehicle loaded with explosives shall not be taken into garage or repair shop and shall not be parked in a congested place.

(f) A vehicle transporting explosives shall not be refueled except in emergencies and only when its engine is stopped and other precautions taken to prevent accidents.

(g) No trailer shall be attached to a vehicle transporting explosives.

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(5) (a) Every vehicle used for the transport of explosives shall be carefully inspected once in every 24 hours by a competent person to ensure that:

(i) fire extinguishers are filled and in place,

(ii) the electric wiring is well-insulated and firmly secured, the chassis, engine and body are clean and free from surplus oil and grease,

(iii) the chasis ,engine and body are clean and free from surplus oil and grease

(iv) the fuel tank and feed lines are not leaking and

(v) lights, brakes and steering mechanism are in good working order.

(b) Report of every inspection made under sub-clause (a) shall be signed and dated by competent person making the inspection.

(6) All operations connected with transport of explosives shall be conducted under the personal supervision of a foreman solely placed in charge of blasting operations at the mine.

(7) The blaster shall personally search every person engaged in the transport and use of explosives and shall satisfy himself that no person so engaged has is his possession any cigarette, 'biri' or other smoking apparatus, or any match or any other apparatus of any kind capable of producing a light, flame or spark

8.0 **Precaution during Firing:**

8.1 (a) Shots shall not be fired except during hours of day-light or until adequate artificial light is provided. All holes charge on any one day shall be fired on the same day.

(b) As far as practicable, shot firing shall be carried out either between shifts or during the rest interval, or at the end of work for the day.

8.2 During the approach and progress of an electric storm, the following precautions shall be taken:

(a) no explosive, particularly detonators, shall be handled;

(b) if charging operations have been commenced, the work shall be discontinued until the storm has passed;

(c) if the blast is to be fired electrically, all exposed wires shall be coiled up and if possible placed in the mouth of the holes, or kept covered by something other than a metal plate;

(d) all wires shall be removed from contact with the steel rails or a haulage track so as to prevent the charge being exploded prematurely by a local strike of the lightening.

8.3 The danger zone shall be distinctly demarcated (by means of red flags properly arranged and supported) before firing of holes is to commence.

8.4 Before firing, a siren installed for the purpose shall be blown three times for one minute each at intervals of one minute; and no shots shall be fired unless the blasting foreman with assistance of sufficient number of persons appointed in writing by the manager for the purpose has ensured that all persons have left the danger zone or have taken adequate shelter.

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8.5 No shot shall be fired when there is traffic on any road or railway track within the danger zone.

9.0 Operation of machines:

9.1 (a) No person other than the operator or his helper if any or the manager or any person so authorized in writing by the manager shall ride on a shovel or dragline.

(b) No person shall be permitted to ride in the bucket of a shovel

(c) No shovel or dragline shall be operated in a position where any part of the machine, suspended loads or lines are brought closed than 3 meters to exposed high voltage lines, unless current has been cut off and the line de-energized. A notice of this requirement shall be posted at the operator's position.

(d) Electrical cables, if any, shall be laid in such a manner that they are not endangered either by falling rocks or by mobile equipment.

9.2 (a) Shovel bucket shall be pulled out of the bank as soon as it is full.

(b) When not in operation, the bucket shall be pulled out of the bank as soon as it is full.

(c) When being operated in soft or unstable ground, every shovel (and dragline) shall be supported by heavy planks or poles so as to distribute the load of the machine over larger area and to prevent any danger of the shovel (or dragline) over-turning.

(d) When not in use, the shovel or dragline shall be moved to and stood on stable ground.

9.3 If more than one stripping machine is in use in any area, either on the same bench or on different benches, the machines shall be so spaced that there is no danger or accident from flying or falling objects etc. from one machine to the other.

10.0 Duties of Mechanics, Fitters and Engineers:

10.1 a) At the commencement of every shift, he shall personally inspect and test every machine and vehicle paying special attention to the following details:

(i) that the brakes and the warning devices are in working order;

(ii) if the vehicle or machine is required to work after day-light hours, that the lights are in working order. He shall not permit the vehicle or machine to be taken out for work nor shall he drive the vehicle unless he is satisfied that it is mechanically sound and in efficient working order.

(b) The mechanic shall maintain a record of every inspection in a bound paged book kept for the purpose. Every entry in the book shall be signed and dated by the person making the inspection.

10.2 **ADDITIONAL DUTIES OF ENGINEERS PLACED IN CHARGE OF MACHINES AND EQUIPMENTS IN OPENCAST WORKINGS:**

During each shift the machines and equipments at work shall be placed under the charge of qualified and experienced engineer to effect inspection, examination, safe operations and maintenance of the machines, equipments and accessories. During his shift the engineer/engineers shall;

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a) inspect, examine machines, equipments and accessories and satisfy himself that they are in sound and safe working order;
b) not allow any machine, equipment to be used, if it is found defective;
c) ensure that every machine, equipment, accessory used is in a safe and efficient order;
d) ensure that each operation, activity is carried on in safe and efficient manner.

11.0 Operation of Truck, Dumpers and other Vehicles:

11.1 No person shall be permitted to ride on the running board of a truck or dumper.

11.2 (a) As far as possible loaded trucks or dumpers shall not be reversed on gradient.
(b) Sufficient stop blocks shall be provided at every tipping point and these shall be used on every occasion the material is dumped from the truck, dumper, or other such vehicle.
(c) Standard Traffic Rules shall be adopted and followed during movement of all trucks and dumpers. They shall be prominently
(d) displayed at the relevant places in the opencast working and truck/dumper roads.

11.3 No person shall be permitted to work on the chassis of truck or dumper with the body in a raised position until the truck or dumper body has been securely blocked in position. The mechanical hoist mechanism alone shall not be depended upon to hold the body of the truck or dumper in raised position.

11.4 No unauthorized person shall be permitted to enter or remain in any dumping yard or turning point

11.5 When not in use every truck or dumper shall be moved to and stood on proper parking places.

11.6 Every dumper/tipper/truck shall be provided with suitable fire extinguishers preferably Automatic suitably placed for operation/convenient use.

11.7 Every dumper/tipper/truck shall be provided with automatically operating audio-visual reversing alarm, which shall always be kept in working order.

12.0 Duties of Machine operators:

12.1 a) The operator shall not operate the machine when persons are in such proximity as to be endanger
(b) He shall not swing the bucket of shovel over passing haulage units. While the trucks/dumpers are being loaded, he shall swing over the body of the truck/dumper and not over the cab, unless the cab is protected by a substantially strong cover.

12.2 The operator shall not allow any unauthorized person to ride on the machine.

13.0 **Duties of Truck / Dumper Operators:**

13.1 (a) He shall not drive too fast, shall avoid distractions, and shall drive defensively. He shall not attempt to overtake another vehicle unless he can see clearly far enough ahead to be sure that he can pass it safely. He shall also sound the audible warning signal before overtaking.

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(b) When approaching a stripping equipment, the driver of the truck, dumper shall sound the audible warning signal and shall not attempt to pass the stripping equipment until he has received proper audible signal in reply.

(c) Before crossing a road or railway line, he shall reduce his speed, look in both directions along the road or line and shall proceed across the road or line only if it is safe to do so.

(d) The driver shall sound the audible warning signal while approaching 'blind' corner or any other point from where persons may walk in front unexpectedly.

(e) The driver shall not operate the truck or dumper in reverse unless he has a clear view of the area behind the vehicle or he has the assistance of a 'spotter' duly authorized in writing for the purpose by the manager. He shall give an audible warning signal before reversing a truck or dumper.

(f) The driver shall be sure of clearance before driving through tunnels, archways, plant structures etc.

13.2 The driver shall see that the vehicle is not overloaded and that the material is not loaded in a truck or dumper so as to project horizontally beyond the sides of its body and that any material projecting beyond the front or rear is indicated by a red flag during the day and by red light after day light hours.

13.3 The driver shall not allow any unauthorized persons to ride on the vehicle. He shall also not allow more than the authorized number of persons to ride on the vehicle.

14.0 Miscellaneous:

14 (a) Trucks, tippers and other heavy vehicles, not belonging to management shall not be allowed in the mine premises without a valid pass issued by the competent authority of the mine. Before the pass is issued the mine engineer/competent person shall check the roadworthiness of such vehicle. In order to check the entry of such vehicle in the mine premises, properly manned check gate shall be provided at the mine entrance where the record of entry & exit of each vehicle shall be maintained. At the check gate the license of the drivers shall also be checked for eliminating the possibility of unlicensed persons driving the vehicle.

14. (b)(i) Persons engaged in surface operation and in particular, the Contractor's workers shall be provided closer and competent supervision.

(ii) All persons engaged at any work within the mine premises through the contractors shall be provided relevant training and other job related briefings and that the drivers of the vehicle belonging to contractors entering the mine premises have additionally been explained the salient provisions of "Traffic Rules".

(iii) Each and every operation, including the operation carried out through contractor's worker or by outside agency, shall be placed under the charge of a competent supervisor, duly appointed and authorized by the manager.

15.0 Please note that this permission is subject to the following additional conditions:

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15.1 In the event of any change in the circumstances connected with this permission which is likely to endanger the life of workmen employed in the mining operation for which this permission has been granted shall be stopped forthwith and intimation thereof sent to this Directorate. The said mining operation shall not be resumed without an express and fresh permission in writing.

15.2 This permission may be amended or withdrawn at any time should it be considered necessary in the interest of safety.

15.3 This permission is being issued specifically under the regulations mentioned above and without prejudice to any other provision of law, which may be or may become applicable at any time.

भवदीय

(दिलीप सक्सेना) 23/3
खान सुरक्षा निदेशक
अजमेर अधिक्षेत्र

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ANNEXURE- 16

ADITYA BIRLA
UltraTech

Date: 24.10.2024

To,
The Regional Officer,
Rajasthan State Pollution Control Board
Opp. Police Line, Manasar Circle,
Nagaur-341001

Sub: Details of CSR initiatives and programs conducted during last 5 years

Dear Sir,
We are herewith submitting the details of various initiatives and programs extended to the community by M/s UltraTech Cement Limited (Unit Birla White) under CSR during last five years (FY 2019-20 to 2023-24)

Thanking You
Yours Faithfully
For ULTRATECH CEMENT LIMITED
(UNIT: BIRLA WHITE)

G C Dhayal
HOD - Mines

Encl: As Above

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CSR FY_2023-24

EDUCATION & CAPACITY BUILDING



To provide a conducive environment to students for their studies we have provided bench and desk in three government schools such as Dhanappa -35 , Padli Sidha – 30, and Kharia -35

We had organized a special coaching class for youth to prepare them for Rajasthan Common eligibility test 2023 organized by Rajasthan Staff selection commission. Five youth were able to crack ,out of the 30 candidates & selected the exam with good marks.

In order to crack the entrance examination of Jawahar Navodaya Vidyalaya, we are providing coaching classes for students of classes V & VIII in village Talanpur & Devnagar. The coaching was attended by 61 students on daily basis. This specialized coaching also helps the students for the improvement of their studies.22 students were selected in Navodaya ,Rajasthan Scout guide residential school Jaipur Sainik school and in other residential school.

Library plays important role in supporting education and inculcate habit of reading . We have established libraries in two villages with facilities like reference books for core subjects , magazines, news paper for students and for youths preparing for competitive exams.

41 Students from 9 schools were recognized for outstanding academic results in grade 10 and 12 with merit award.

To reduce the drop out rates in schools , we have provided 280 students of grade I of 16 government schools with education kits.









COMMUNITY HEALTH PROGRAM

Cataract Surgery camp was organized for old age people of nearby villages. The main objective of this camp is to provide best eye care facilities & correct the vision lost due to cataract. More than 1100 villagers were registered in the camp out of which 115 patients were selected for cataract operation and around 715 were found to have problem in refraction, later provided free of cost spectacles.



Birla White organized 9 free specialized health camp related to skin disease, Gynic & for Ortho Patient in the nearby villages. In these camps, a total of 1257 patients were examined and provided free-of-cost medicines.

Vision test camp was organized for school-going children of Govt. school in which more than 1000 children are examined from 12 govt school out of which 417 students are found to have refraction problem and spectacle were provided.



To ensure an effective, safe, and convenient way for any time access to sanitary napkins to girls studying in govt. schools , sanitary napkin vending machine with incinerator was installed in 10 Sr govt. school of nearby villages which will benefit more than 1200 girl's student .

A Speech and Hearing assessment camp was organized for school-going children of govt. school in which more than 750 children were examined out of which 79 students were found to have problems in speech or hearing and further treatment was suggested to them.









SUSTAINABLE LIVELIHOOD

SHG women of nearby villages were trained in sewing and Tailoring . During Covid , they stitched 8000 face mask which were distributed in villages. The ladies have started their own ventures and are earning livelihood from it.



This year at village Khariya Khangar we have started 2nd Phase of developing the forest via the Miyawaki technique. At the site, trees were planted in according to the Miyawaki Technique to create a dense forest with native plants. More than 2000 plants are planted with the support of Local villagers and Gram Panchayat of Khariya Khangar. The method involves planting two to four trees per square meter. Miyawaki forests grow in two to three years and are self-sustaining..

A Basic Computer course for youths & children of nearby villages are regularly conducted at RBTDC. The program offers basic computer training to equip a student to use computers in day-to-day life for study and personal use. A total no. of 35 children both girls and boys are attending the session in two batches.



To create livelihood opportunities to the local community various skill-based Training Program like Electrical Appliance repairing training program Beautician course were. was organized at More than 60 people are benefitted.

Rainwater harvesting through Pond Development work and roof top water harvesting structure developed in two school/villages which act as a source of drinking water, school and educates children on scare resource.









PROJECT PRAYAS- SOCIAL ENTERPRISE

- Project PRAYAS- A social Enterprise CSR initiative of Birla White . First of its kind in UltraTech Cement Ltd.
- Project Prayas team will stitch safety jackets for us & in turn get livelihood .
- Piloted with three women for stitching of safety jackets who were trained by us, they prepared 15 jackets.
- Project Prayas was launched in the month of June 2023, with an initial order of 975 safety jackets and providing livelihood to 12 women from nearby villages. Till date more than 1400 safety jackets are stitched.
- Order Book : 700 Jackets to be supplied by Sept 2024







INFRASTRUCTURE DEVELOPMENT

Birla White installed more than 100 Solar streetlights in prominent places of villages like Kharia Khangar, Dhanappa, Talanpur, Tunkliya & Basni Siya Charna. The solar lights had made the street illuminated and ease in walking during evening hours. Now women and girls are feeling safe walking during the evening and night hours. This has benefited around 5500 people.



With the view to providing potable drinking water to villagers on regular basis, Birla White had constructed of 50000 liters water tank in the village Talanpur & Kharia Panchayat and, more than 4000 people get benefits.



To improve the accessibility in villages and enhance the services of Community Health Center , we have repaired the road by fixing paver block at village Hanuman Nagar and at Health Center Dhanappa.

Additional Classroom was constructed at Sr Sec School Ganthiya and at GKPUL school we have constructed the boundary wall

A model girls' toilet was constructed at government schools Tunkliya, Dhanappa , Ganthiya Kharia, Paladi Sidha, and Basni Buddha. This has improved hygiene and sanitation across the in Govt school . The project benefits more than 1700 girl students .

To provide cold comforts to students of Govt schools at Ganthiya, Basni Seja, Dev Nagar & Kharia we have constructed Tin shed at wherein it is used for morning assembly, having mid day meal , yoga classes , for cultural program etc..









SOCIAL CAUSE

Distribution of 415 Blankets to poor & Needy people in nearby villages covering 4 panchayats
Contribution of Rs 5.00 Lakhs to Nav Jeevan Gaushala for green fodder .
Birla White has carried out a plantation drive in different schools/villages saplings were planted in the plantation drive. The Villagers have taken responsibility to protect & Conserve the Plant till its growth.
As a part of employee volunteering, a Blood Donation Camp was organized at our Hospital in which 104 people mostly our employees donated blood for a noble cause.









Awards & Accolades





Golden Peacock Award 2023 for CSR Projects

Awards & Accolades



Shiksha Bhushan Award from Shri BD Kalla Hon Education Minister Government of Rajasthan

Thank You



Ultratech Cement Limited

BIRLA WHITE

CORPORATE SOCIAL RESPONSIBILITY

ANNUAL SOCIAL REPORT

(April 2022-March 2023)



(Unit: Birla White)

Kharia Khangar, Jodhpur

Education

"Education is the manifestation of perfection present already in man. Divinity is the Manifestation of the religion already in man."-Swami Vivekanand



1. Education

Education is both the means as well as the end to a better life; means, because it empowers an individual to earn his/her livelihood and the end because it increases one's awareness on a range of issues – from healthcare to appropriate social behavior to understanding one's rights, and in the process evolve as a better citizen.

In education our initiatives are –

- Pre School-Education: - Strengthening of Anganwadi Centers.
- School Education Program: - Distribution of Education Material (Study Material, Uniform, Books etc).
- Education Support Program-Development of the school library, Celebration of national days, Career counseling & orientation, Support to KGBV, adult and non-formal education etc.
- School Infrastructure Development



2.1 Construction of rural library at village Rajlani: -

To promote education in rural areas, Birla White has taken an initiative in the form of establishing a library and library has been established at village Rajlani. More than 500 students of Govt school Rajlani & villagers will benefit due to these projects. Besides the course books, General knowledge, current affairs, course reference books, Hindi & English Literature books & newspapers are available in these libraries. The library has taken students to go beyond knowledge boundaries and would get updates about day-to-day incidents.



2.2 Construction of additional Classrooms at Govt. schools

Under this initiative, the Company has constructed the classroom and upgraded the facilities in the Govt. schools of Talanpur & Dhanappa. This is aimed to provide better and quality education services and infrastructure to school students. More than 457 students will be benefited from this.



2.3 Felicitation Program to Academic Achievers

To encourage children to continue their education and generate healthy competition among peers Birla White recognized 42 students of classes X to XII with merit awards from different government schools for their outstanding academic performance.



2.4 Remedial classes for students in Govt schools

Due to lack of Teachers in Govt school in two subjects like English, Maths it was observed that the students lack the learning proficiency as a result the learning outcomes of the students were found below average. Birla White thus provided two teachers in the subjects English & Maths in the Govt. school.



2.5 Development of Playground at Govt. school Devnagar & Khangta.

Play in early childhood is not only fun for children, it also helps them develop important life skills, habits, and attitudes. As children play, they learn persistence, patience, empathy, and leadership skills. Considering this fact Birla White has initiated Development work of Playground at Govt. School Devnagar & Khangta. In the initial Phase, the Playground boundary was constructed. By this, more than 2000 children will be benefitted by this project.



2.6 Distribution of Education Kits/Bags among Students of 1st Grade

In order to increase the enrollment in government primary schools, Birla White initiated providing educational kits /bags to students of primary class in 7 schools covering 220 students of Bhopalgarh block of Jodhpur and Merta block of Nagaur district.



2.7 Mentorship program for Navodaya Vidyalaya Entrance Examination

In order to crack the entrance examination of Jawahar Navodaya Vidyalaya, we are running coaching classes for students of classes V & VIII at villages Talanpur & Dhanapa. The coaching was attended by 62 students on a daily basis. This specialized coaching also helps the students for the improvement of their studies.



2.8 Support of PA System in Govt. school.

To support govt. school in conducting cultural programs in schools we have provided PA System in Govt school Talanpur. The main purpose of the PA system for a school is to address large groups of students and teachers.

PA system is also used in various cultural programs & sports activities in the school.



2.6 Coaching for Rajasthan Common eligibility test

In order to crack the Rajasthan Common eligibility test entrance examination, we are running coaching classes for students of weaker sections. The coaching was attended by 35 students on a daily basis. After cracking CET students will be eligible to sit for the exam for the post of Forest Guard, Hostel superintendent, Data entry operator, constable, etc in Rajasthan. This specialized coaching also helps the students to prepare for the other examination like SSC, Railway, Army, etc.



2.7 Construction of Model Girls Toilet in Govt School

A model girls' toilet was constructed at government schools Tunkliya and Basani Buddha. The 'Swachh Bharat, Swachh Vidyalaya Abhiyan', Launched by the govt. aims to improve hygiene and sanitation across the school through improved water and sanitation facilities. in Govt. schools. The project will benefit more than 580 girl students in the current academic session.



2.8 Installation of Sanitary Napkin Vending Machine with incinerator in 5 Govt. schools of nearby villages

To ensure an effective, safe, and convenient mode for any-time access to sanitary napkins in govt. schools' sanitary napkin vending machine with incinerator was installed in 5 govt. school of nearby villages which will benefit more than 670 girls students. Napkins are refilled by the govt departments to ensure regular supply.



2.9 Celebration of Republic & Independence Day in Govt. Schools

Republic & Independence Day is celebrated in 29 Govt. schools of nearby villages and on this occasion, sweets are distributed among more than 30000 students of the schools.



2.10 Construction of Roof Shed over the stage at Govt. schools.

A stage in govt schools is used for various cultural programs, competitions, school assembly & other programs of the school. Students were facing difficulties since there was no shed. Birla White constructed Roof shed over the stage in Govt. school Khariya Khangar & Devnagar & more than 570 students are now benefited from this project.



2.11 Distribution of Woolen cloths in Govt schools

During the winter session, it was found that attendance of the students was low. After discussion with the school authorities it was found that children come from low income group are regularly missing classes due to lack of proper woolen cloths. Hence Birla White provided 200 nos. of sweaters to needy school-going children in Govt. School Basani Khariya.



2.12 Support of 30 nos. of Cot is provided at Kasturba Gandhi Balika Vidyalaya Ratkudiya

The KGBV at village Ratkuriya is a boarding school for girls from ST/SC community. Earlier the school was up to Class VIII and from FY2022-23 it was upgraded to Class X due to which there was a shortage of beds in boarding.Hence,Birla White Provided 30 beds.



2.13 Construction of water storage tank in Govt school

The government school of Natiyo ki Dhani Paladi Siddha didn't have a proper drinking water facility. Considering the fact children to have basic facilities, Birla White constructed a water storage tank with a drinking water point facility. More than 200 students were benefitted.



2.14 Education through Aditya Birla Public School

Education to children of nearby local community is provided through Aditya Birla Public School. Around 65% of total students come from outside, from nearby villages and other places. The school provides quality of education; thereby it is considered the best educational school for local community.

Health



"Health is a state of complete harmony of the body, mind and spirit. When one is free from physical disabilities and mental distractions, the gates of the soul open." – B.K.S. Iyengar

2. Health

Health For All

Health is one of the key indicators which influence the HDI (Human Development Index) growth of any country or state. In the present scenario, Rural India contains over 68% of India's total population with half living below the poverty line, still struggling for better and easy access to health care and services. Health issues faced by rural people are many and diverse – from severe malaria to uncontrolled diabetes, Communicable & non-communicable diseases, etc. Postpartum maternal illness is a serious problem and contributes to maternal mortality, particularly in rural areas. The Indian healthcare sector has evolved both in terms of quality and quantity over time.

In order to provide high-quality health services to rural communities, Birla White through its Aditya Birla Health Care Center provides health care facilities to the entire community. Our Health Care center is equipped with digital x-ray, physiotherapy equipment, and a computerized eye testing facility, an Intensive care unit with monitor & deffibeliter, and central oxygen. The services are provided round the clock.



3.1Maternity Care Services

To reduce the Maternal mortality ratio and infant Mortality Rate, free ambulance services are extended to pregnant women of nearby villages. This facility helped them to get safe institutional delivery in first referral units, hospitals of Pipar city, Bhopalgarh, and Jodhpur. During the year more than 43 women were benefited from ambulance services. These services have resulted in safe mother and child health during the delivery.



3.2Vision Testing Camp for School-going Children.

Under the School Health Program vision test cum was organized for school-going children in Govt Schools. The Total No. of 1700 students from 08 Govt schools was examined out of which 497 students were found to have problems with refraction and have been provided with spectacles free of cost.



3.3Skin disease camp

Birla White organized a free specialized health camp related to skin disease at the village Dhanappa, Talanpur & Ganthiya. In these camps, a total of 457 patients were examined and provided free-of-cost medicines.



3.4Orthopedic camp

Birla White organized a free specialized health camp related to skin disease at the village Basani Khariya. In these camps, a total of 127 patients were examined and provided free-of-cost medicines.



3.5 Free Medical Consultation

Birla White Dispensary extends free medical consultation to the nearby community in addition to its employees and workers. Along with the company's doctors, there are 6 specialists and super specialists' consultants who visit Birla White to serve the community and its employees. During the year 5724 villagers were benefited by these services



3.6 Mega Eye Camp

After the Covid era this, year we have restarted Mega Eye camp. Mega eye camp was organized from 30th Jan 2023 to 2nd Feb 2023 at Birla White in collaboration with Tara Bai Desai Eye Hospital, Jodhpur, Kharia Khangar, and District Blindness Control Society, Jodhpur. A total of 873 beneficiaries from 61 villages were examined. Spectacles were provided to 543 patients.104 cases were diagnosed with cataract operation and were operated at Tara Bai Desai Eye Hospital, Jodhpur. All expenses of the camp like the cost of operation, medicines, food for patients & attendants, and transportation spectacles were totally free of cost Year wise trend of beneficiaries for the eye camp is given below.

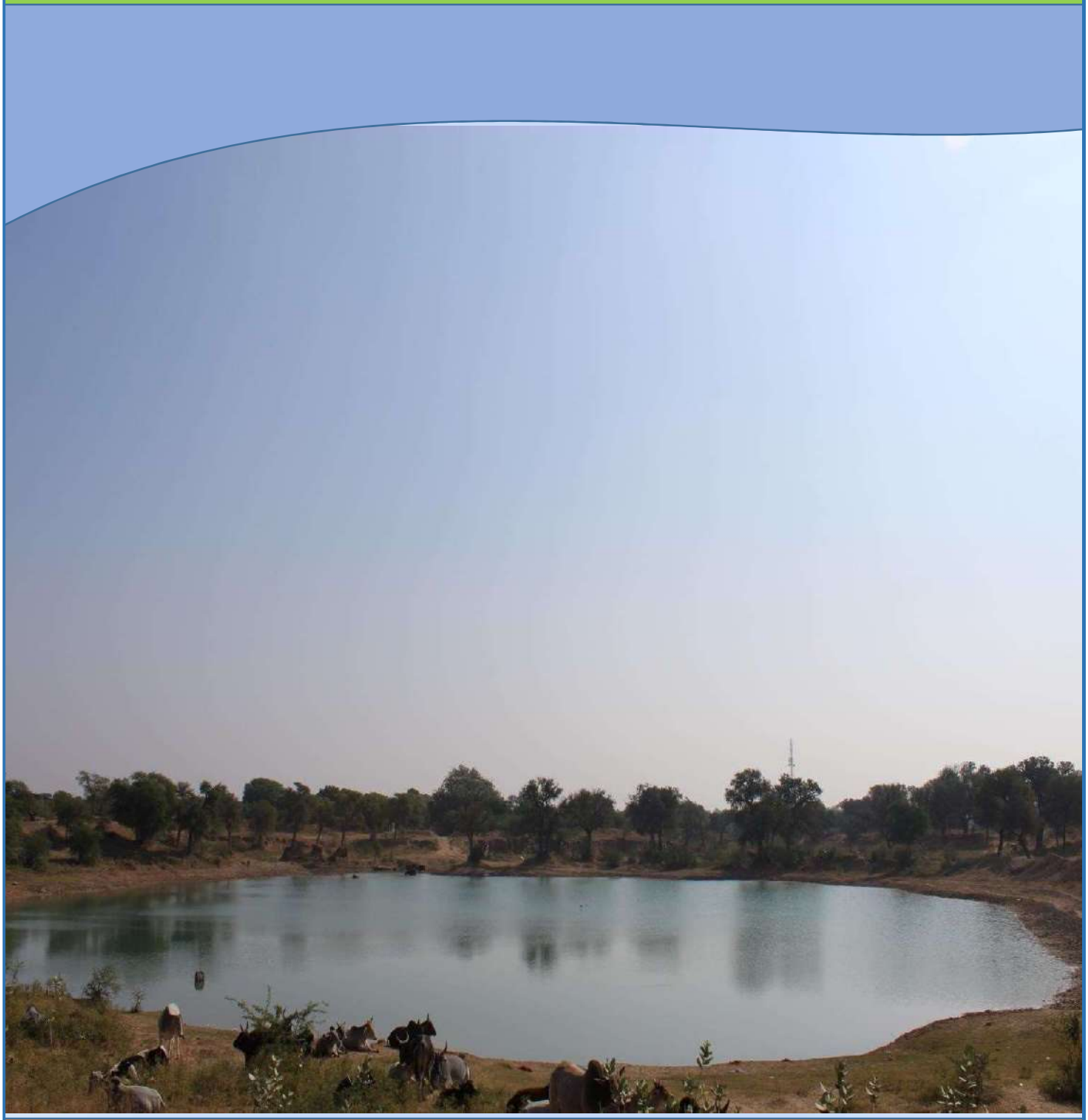
Year	Cataract Operation	Provided Specs	Examined	Total
FY-15	82	843	3	1270
FY-16	Camp not held due to swine flu epidemic			
FY-17	86	987	134	1207
FY-18	85	655	235	975
FY-19	88	409	227	969
FY-20	89	632	690	1411
FY-21	98	710	612	1322
FY-22	Camp not held due to COVID pandemic			
FY-23	104	543	226	873



3.7 Anemia detection camp

An awareness cum testing camp for anemia has been organized at villages Merasiya & Khariya Khangar. The objective of this camp is to generate awareness in the community regarding anemia. Facilities of hemoglobin testing and nutrition counseling will be provided at the camps by our hospital staff. A total of 65 ladies were examined in this camp.

Sustainable Livelihood



3. Sustainable Livelihood

Livelihood is sustainable when it can cope with and recover from stresses and shocks and maintain or enhance its capabilities and assets both now and in the future, while not undermining the natural resource base.

To promote sustainable livelihood Birla White has initiatives to make people capable to start their own enterprises for income generation. In this connection, we have organized women under Self Help Groups and trained them in account keeping, linked them with the bank, and help them to start income generation activities like Vermin-compost, Sewing, Motorcycle repairing & Mobile repairing etc.







4.1 Empowering Women through Self-Help Groups: -

To create a sustainable livelihood for rural women, Self Help Groups are one of the most effective ways of empowerment. Through SHGs women are not only practicing microfinance activities but also able to bring change in terms of economic and social upliftment of SHGs members

Birla White facilitates women Self Help groups in the following ways: -

- ❖ Formation of SHGs,
- ❖ Enabling its members to get the maximum benefit from participation,
- ❖ Join individuals into a collective force for good.
- ❖ Identifying and supporting in opportunities for providing sustainable livelihood for members.
- ❖ Empowering them through awareness, Entrepreneurship guidance, and attainment of economic independence.

Through this initiative, more than 580 women are being supported through 35 women SHGs. Birla White supports these women to create sustainable livelihoods by:-

- ❖ Training on SHGs operations
- ❖ Facilitating in connecting with Banks and other GO-NGOs.
- ❖ Livelihood-oriented training.
- ❖ Workshops and Exposure trips.
- ❖ Facilitating to market of the product.



4.2 Beautician training program for young girls and SHG members of nearby villages: -

Skilling is an important component of CSR under which organizations prefer to make a social impact and an empowered society by way of imparting vocational education, creating respectable and sustainable livelihoods, especially for communities that are under the marginal section of society and need upliftment to come to the basic level of sustenance.

At RBTDC two batches of the beautician training program were conducted this year in which 60 participants successfully completed & provided toolkit. The training program was free of cost and 60 girls & women of nearby villages attended the program for 45 days.



4.3 Vegetable Seeds are distributed among marginalized farmers of nearby villages.

Birla White is working with marginalized farmers in the area to develop a vegetable cultivation plan and has distributed seeds along with technical assistance to the ones most in need to enhance their household income. Under this initiative, we have ensured the availability of 12 different types of good qualities of seeds such as bottle guard, cucumber, chilly, ridge guard etc to the 35 local farmers of villages Talanpur, Merasiya, Rajlani & Paladi Siddha with a small briefing session.



4.4 Financial support is given at Navjeevan Gaushala Samiti Paladi Siddha

For the care, protection of abandoned, sick & non-milking cows at Navjeevan Gaushala we have provided financial support at the time when Lampi disease was prevailing around the village also provided support with fodder, mineral mixtures, and medicines for the cattles in the Gaushala. In the Gaushala more than 600 cattle are managed by the Gaushala Samiti.



4.5 Training Program on repairing of electrical appliances for unemployed Youth.

Under the Sustainable livelihood domain for providing livelihood opportunities for unemployed youth, a training Program on repairing of electrical appliances for unemployed youth was conducted in which 20 youth take part and learn and gain expertise on it.



4.6 Plantation Drive:

Birla White has carried out a massive plantation drive in different schools/villages & more than 2000 saplings were planted in the plantation drive. Cemented tree guards were also erected around the planted saplings to protect them from cattle. The Villagers have taken responsibility to protect & Conserve the Plant till its growth. This Plantation activity was done with the thinking of expanding the Greenery and environmental protection.



4.7 Computer training classes

At Rajashree Birla Talent Development center of Birla White, we have conducted two batches of 3-month basic computer classes for youth of nearby villages in which 53 boys & girls learn basic computers.



4.8 Kisan Gosthi

In collaboration with KVK Jodhpur, we have organized a one-day Kisan Gosthi program at Paladi Siddha Panchayat Bhawan. In the program Sr. scientist of KVK Jodhpur has made aware farmers of the functions of KVK and its activities being carried out in the district during the event. Altogether, 108 farmers attended the Kisan Gosthi at the Panchayat Bhawan Paladi Siddha.



4.9 Miyawaki Plantation

This year we have started plantation through a new technique called the Miyawaki Plantation technique. At Village Khariya we have developed an urban forest using this technique in which more than 3500 saplings are planted. The process followed is 100% organic and is self-sustaining and requires no maintenance after 2 years. The Miyawaki forest cover will support around 45 native species including as Khejadi, Jamun, Sitafal, Neem, Arjun, Jackfruit, and many others.

Infrastructure Development



4.Infrastructure Development



4.1 Installation of Solar Street light in Kharia Khangar, Dhanappa & Basani Siya Charna Village: -

Birla White installed 48 Solar streetlights in prominent places of villages like Kharia Khangar, Dhanappa & Basani Siya Charna. The solar lights had made the street illuminated and ease in walking during evening hours. Now women and girls are feeling safe walking during the evening and night hours. This has benefited around 1500 people.



4.2 Construction of 50 KL Water Storage Tank at village Kumharo ki Dhani, Kharia & Talanpur

With the view to providing potable drinking water to villagers on regular basis, Birla White has initiated the construction of 50000 liters water tank in the village (Kumharo ki Dhani) Kharia Panchayat & Talanpur. From this, more than 3000 people get benefits in the village.



4.3 Construction of 1Km long & 4 meters wide bitumen road for village Devnagar

To strengthen rural infrastructural systems and connect Dhani with the main road, we constructed around 1 Km of bitumen roads. In view to have better accessibility for the villagers during rainy session Birla White has constructed 1 Km long & 4-meter-wide bitumen road. More than 2500 villagers are benefitted from the construction of the Road connecting Dhani to the main road.



4.4 Boundary wall of the pond at Village Basni Seja

The pond at village Basni Seja is the only water body of the village. During the rainy season, water flows away & is not stored in a pond. So, the boundary wall of the pond at the village, Basni Seja was constructed for the conservation of water and to enhance the water-holding capacity of the pond. The work will be done in a different phase.



4.5 Construction of boundary wall of PHC at Kharia Khangar Village

Govt has sanctioned a Primary Health Care Centre for the village Khariya khangar. The Panchayat has allocated land for the PHC & Birla White has started construction of the boundary wall of PHC .



5.6 Development of Playground at Govt. school Devnagar & Khangta.

Play in early childhood is not only fun for children, it also helps them develop important life skills, habits, and attitudes. As children play, they learn persistence, patience, empathy, and leadership skills. Considering this fact Birla White has initiated Development work of Playground at Govt. School Devnagar & Khangta. In the initial Phase, the Playground boundary was constructed. By this, more than 2000 children will be benefitted by this project.



5.7 Construction of Bus Stand at village Paladi Siddha

Considering the local needs of the community Birla White constructed a bus stand & waiting hall in the village Paladi siddha. More than 2000 villagers will be benefitted from this.



5.8 Construction of cow shelter for Gaushala at village Khariya Khangar

At Gaushala Khariya Khangar shelter for cows was constructed this year. Earlier in the Gaushala there is a limited Shed area for the cows, as a result, the cow had to be kept in the open space. By the construction of the shed now cows are kept in the shed. There are more than 400 cows in the Gaushala.



5.9 Construction of Seating Hall at Cremation Place

As per the requirement of villagers, we have constructed a Seating Hall near the cremation place at village Kharia khangar. Since during summer or rainy sessions people had sit outside & were facing difficulty.



5.10 Provided Seating Benches at Park & Health & Wellness Center at villages Tunkliya and Dhanappa

Provided seating benches at Park & Health & wellness center at village Tunkliya & Dhanappa. This is aimed to provide better and quality health services and infrastructure to the villagers of Tunkliya & Dhanappa. More than 2000 villagers will be benefited from this.

Social Issues



5.Social Cause



6.1 Blanket Distribution

To bear from extreme cold during the winter season, Birla White provided blankets to 250 poor BPL families in villages Basni Kharia, Talanpur, Paladi Sidha, etc villages.



6.2 Mass Marriage Ceremony

A mass marriage function for 13 couples who are economically backward was organized in collaboration with Valmiki Samaj at Merta block for bringing in the economically backward couples under social inclusion. The marriage rituals were conducted in a traditional fashion. The main motive behind this function is to give them a social identity and legal rights, which will go a long way in shaping up their future and that of their children. In this Mass marriage ceremony, we have supported the married couple by providing a desert cooler.



6.3 Organized awareness program on international day of clean air for blue skies

A one-day awareness program on the international day of clean air for blue skies was organized on September 07, 2022, for the students of Govt. the school Paladi Siddha to promote and facilitate actions to improve air quality.

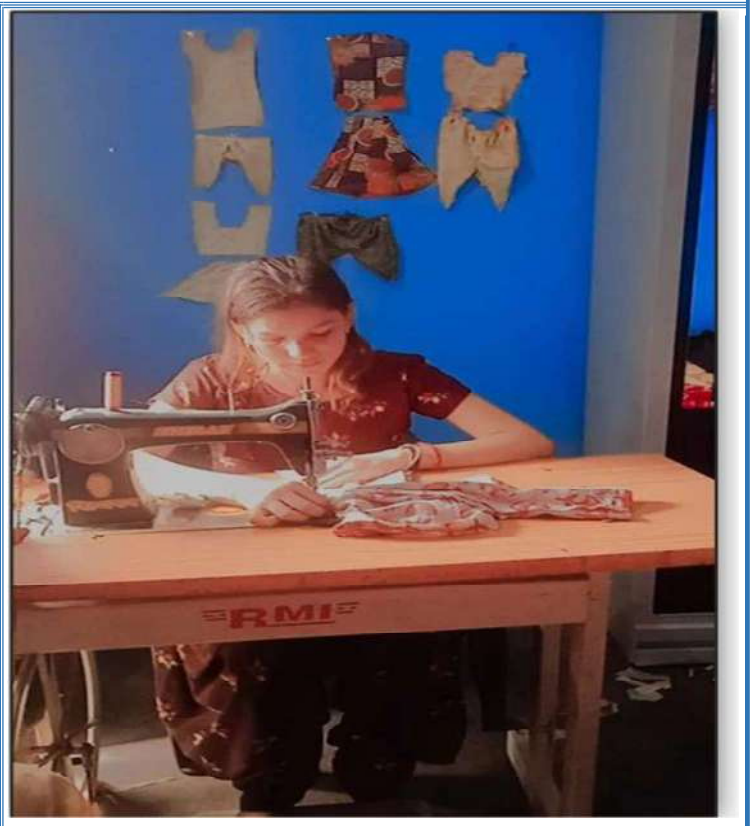


6. Case Study

1. Sewing a ray of hope for a girl in remote village:-

Priyanka has been living in Kharia for the last 16 years. She always wanted to contribute towards the family income but was not able to do so as she had neither professional skill nor any work experience. She was keen to learn the course as her Father Chanara Ram came to know about the program. Coming from Kharia village and belonging to a marginalized community, she was determined to become a change agent of her community. Priyanka enrolled for the Basic - Dress Making course for the duration of three months. During which she learned different aspects of dress making for women and children. After successful completion of the basic course she applied for the advanced course to further enhance her skills. She was an active student and successfully completed the course. After completing the course she started her own entrepreneurship Priyanka is happy with her work and is able to earn Rs.2500 - 3000 per month.

Now, pursuing BA from Bhopalgarh , she stiches garments meant mostly for women and girls.





2. Pinki's perseverance helped her reclaim her life….

Pinki is a confident young lady who makes a living as a beautician. Her ambitions about the future were never so assured in the past.

At the age of around 4-5 years, I heard one of my aunt's comments on Gender bias that hurt me a lot and also encouraged me to prove her wrong in the future. This led to my determination to start something of my own & I got the information about the Birla White three-month beautician program & it really help me to pursue my dreams.

I completed 90 days beautician course at Birla White & now I started my own beauty parlor and happy to earn around Rs.600-800 per day.

3.Blinking lights brought Sparks in the life of Suresh….

Suresh is a school dropout, but he has a passion for working differently from his father's profession as his father is a farmer. Due to depleting land holding size. He has the least interest in agriculture.

Suresh narrates that during Diwali he used to fix the LED lighting at his home & neighborhood. The blinking lights always brought sparks in his mind to work in electrical fittings.

One day he came to know about 90 days electrical device repair training program of Birla White & it really help me to pursue my dreams.

He completed 90 days training program at Birla White & now started his own electrical shop and is happy to earn around Rs.400-600 per day.



7. Awards & Accolades

❖ **Birla White received the following awards during the FY-23 for CSR initiatives.**





Shiksha Bhushan Award from Shri BD Kalla Hon Education Minister Government of Rajasthan	Golden Peacock award for CSR





Appreciation Certificate from SDM- Merta City	Appreciation Certificate from SDM-Pipar City



Hon Governor of Rajasthan Shri Kalraj Mishra bestowed Birla White with CSR Award organized by Employers Association of Rajasthan

8. Press Coverage

खारिया खंगार में कंप्यूटर कक्षाओं का शुभारंभ

नवज्योति/बोरुंदा।

बिरला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन में चलाए जा रहे ग्रामीण विकास के कार्यक्रम के अन्तर्गत बुधवार को बिड़ला व्हाइट द्वारा आदित्य बिड़ला कम्युनिटी इनीशिएटिव एंड रूरल डेवलोपमेन्ट सेन्टर के तत्वावधान में राजश्री बिड़ला प्रतिभा विकास केंद्र खारिया खंगार में ब्यूटिशन की ट्रैनिंग एवं कंप्यूटर क्लास का शुभारंभ किया गया। बिरला व्हाइट के विकास अधिकारी रामकुमार सिंह शेखावत ने बताया कि कंप्यूटर क्लास में आस पास के गांव से आने वाले विद्यार्थियों को तीन महीने ट्रेनिंग में कंप्यूटर की हार्डवेयर एवं सॉफ्टवेयर की जानकारी दी जाएगी। कार्यक्रम में 21 महिलाएं एवं लड़कियां प्रशिक्षण ले रही है। इस दौरान कल्पना निगम, शिखा शर्मा, सीएसआर विभाग के उप महाप्रबंधक एस चंदा, ग्रामीण विकास अधिकारी रामकुमार सिंह शेखावत, अरुण कुमार व ट्रेनर भगवती जांगिड़ सहित कई लोग उपस्थित रहे।



दैनिक नवज्योति

Nagaur - 14 Oct 2022

बिड़ला व्हाईट को मिला शिक्षा भूषण सम्मान

गोटन। अल्ट्राटेक सीमेंट लिमिटेड, यूनिट बिड़ला व्हाइट को शिक्षा विभाग राजस्थान सरकार की ओर से आयोजित कार्यक्रम में शिक्षा के क्षेत्र में उत्कृष्ट कार्य के लिए भामाशाह सम्मान शिक्षा भूषण से सम्मानित किया गया। संस्था को यह पुरस्कार तीन वर्ष में जोधपुर एवं नागौर जिले के सरकारी स्कूलों में शिक्षा की गुणवत्ता सुधार और भौतिक संसाधन उपलब्ध करवाने पर दिया गया है। जयपुर में आयोजित 26वें राज्य स्तरीय भामाशाह सम्मान समारोह में बिड़ला व्हाइट को सरकारी विद्यालयों शिक्षण संस्थाओं के विकास एवं उन्नयन में सहयोग प्रदान करने के लिए शिक्षा भूषण सम्मान शिक्षा मंत्री डॉ बी डी कल्ला, राजेन्द्र सिंह यादव उ प शिक्षा मंत्री, तकनीकी शिक्षा मंत्री डॉ सुभाष गर्ग, अतिरिक्त मुख्य सचिव पीके गोयल एवं विशेषक गौरव अग्रवाल ने प्रदान किया। इस पुरस्कार को कंपनी के पदाधिकारी वरिष्ठ उपाध्यक्ष (मानव संसाधन एवं प्रशासन) अनुज कुमार शर्मा, उपमहाप्रबंधक एस चंदा ने प्राप्त किया।



दैनिक नवज्योति

Nagaur - 23 Dec 2022 - Page 7

सार-समाचार

बिरला व्हाईट द्वारा जरूरतमंद 95 लोगों को कम्बल वितरण

गोटन। बिड़ला व्हाइट द्वारा आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डेवलोपमेन्ट सेन्टर के तत्वावधान में संचालित ग्रामीण विकास कार्यक्रम के तहत तालनपुर स्थित राजीव गांधी सेवा केंद्र में निःशुल्क कम्बल वितरण का कार्यक्रम सीएसआर प्रभाग खारिया खंगार की ओर से आयोजित किया गया। इस दौरान 95 असहाय व जरूरतमंदो को कम्बल वितरीत किया गया जिसमें अधिकतर बुजुर्ग महिलाएं थी। समारोह के मुख्य अतिथि बिरला व्हाइट के सीएसआर हैड एस चंदा, सरपंच भाकरराम कटारिया, ग्रामीण विकास अधिकारी रामकुमारसिंह शेखावत, अरुण कुमार सिंह, समाजसेवी छतर सिंह सहित अनेक गणमान्य उपस्थित थे।



दैनिक नवज्योति

Nagaur - 10 Sep 2022 -

क्लीन एयर फॉर ब्लू स्काई दिवस मनाया

गोटन। निकटवर्ती गांव पालड़ी सिद्धा स्थित उच्च माध्यमिक विद्यालय में बिड़ला व्हाइट के ग्रामीण विकास कार्यक्रम के तहत एवं पर्यावरण विभाग के तत्वावधान में विश्व स्तर पर वायु गुणवत्ता में सुधार के लिए कार्यों को बढ़ावा देने और कार्रवाई को तेज करने के लिए इंटरनेशनल डे ऑफ क्लीन एयर फॉर ब्लू स्काई मनाया गया। कार्यक्रम का आरंभ अंतरराष्ट्रीय स्वच्छ वायु दिवस पर शपथ ग्रहण समारोह के साथ हुआ। साथ ही राजस्थान प्रदूषण नियंत्रण मंडल जोधपुर के आह्वान एवं संकल्प को दोहराया गया । कंपनी के पर्यावरण प्रतिनिधि रवि पाटीदार ने कारखाना परिसर एवं बाहरी क्षेत्रों में पर्यावरण की आवश्यकताओं पर प्रकाश डाला। कार्यक्रम में विद्यालय के सभी बच्चों को बताया गया कि वायु प्रदूषण की समस्या प्रभाव और समाधान के बारे में जागरूकता बढ़ाने की आवश्यकता है। कार्यक्रम का संचालन सीएसआर के प्रतिनिधि राम कुमार सिंह शेखावत ने किया। कार्यक्रम द एयर वी शेयर के विषय के तहत आयोजित किया गया। कार्यक्रम का समापन विद्यालय के प्रभानाचार्य राम लाल डूडी और छात्राओं द्वारा पौधे लगवाकर किया गया।



दैनिक नवज्योति

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निःशुल्क चिकित्सा शिविरों का आयोजन

सैकड़ों मरीजों ने कराई स्वास्थ्य जांच



मीठड़ी



गोटन



नावांसिटी

न्यूज सर्विस/नवज्योति, गोटन

बिड़ला व्हाइट द्वारा आदित्य बिड़ला कम्युनिटी इनीशिएटिव एंड रूरल डवलापमन्ट सेन्टर के तत्वावधान में ग्राम बासनी खारिया में हड्डी रोग से संबंधित बीमारियों के इलाज के लिए निःशुल्क चिकित्सा शिविर का आयोजन किया गया।

बिड़ला व्हाइट के खेलसिंस चंदा उपमहाप्रबंधक सीएसआर, आदित्य बिड़ला हेल्थ केयर सेंटर खारिया खंगार के डॉक्टर रविन्द्र कुमार, ग्रामीण विकास अधिकारी रामकुमार सिंह शेखावत एवं अरुण कुमार सिंह के मुख्य आतिथ्य में आयोजित शिविर में ऑर्थोपेडिक विशेषज्ञ डॉ. फरहाद शेरवानी ने 103 रोगियों का निःशुल्क इलाज कर उन्हें दवाई दी गई। इस मौके पर ग्राम बासनी खारिया के ओमाराम प्रजापत, सामाजिक कार्यकर्ता संतोष भाकर सहित ग्रामीणों ने बिड़ला व्हाइट का आभार जताया।

नावांसिटी। उपखंड मुख्यालय पर बुधवार को आयोजित निशुल्क फिजियोथेरेपी एवं जांच शिविर में कुचामन से आए डॉक्टर हरीश कुमावत सीनियर फिजियोथैरेपिस्ट द्वारा 125 मरीजों की निःशुल्क जांच कर परामर्श दिया गया। शिविर में फिजियोथैरेपी ड्राई निडल थैरेपी एवं मेनिपुलेशन तकनिक से इलाज किया गया। साथ ही बीएमडी मशीन द्वारा हड्डियों की जांच की गई एवं खून में हीमोग्लोबिन के स्तर की जांच के साथ ही निःशुल्क ब्लड शुगर की भी जांच की गई।

मीठड़ी। कस्बे के बस स्टैंड के पास स्थित जैन भवन में जैन समाज मीठड़ी के तत्वावधान में सुबह 11 बजे से दोपहर दो बजे तक चिकित्सा शिविर का आयोजन किया गया जिसमें सौ मरीजों की जांच कर परामर्श दिया गया। रामगोपाल कुमावत ने बताया कि शिविर में दंत रोग विशेषज्ञ डॉ. डीएल मूण्ड, एकदा नस रोग विशेषज्ञ डॉ हरीश कुमावत ने मरीजों की जांच कर परामर्श दिया। वहीं शिविर में मरीजों की सभी प्रकार की जांच निःशुल्क की गई।

निहारिका टाइम्स

03 | 04 | 05 | 08

कस्तूरबा गांधी बालिका आवासीय विद्यालय रतकुड़िया में भामाशाह की तरफ से सहयोग

बिड़ला व्हाइट जन सेवा ट्रस्ट की तरफ से पलंग भेंट

निहारिका टाइम्स
www.niharikatimes.com

रतकुड़िया (भोपालगढ़)। बिरला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन में चलाए जा रहे ग्रामीण विकास कार्यक्रम के अन्तर्गत बिड़ला व्हाइट द्वारा आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डेवलोपमेन्ट सेन्टर के तत्वावधान में ग्राम रतकुड़िया में स्थित कस्तूरबा गांधी बालिका आवासीय विद्यालय में बिड़ला व्हाइट की ओर से 30 पलंग प्रदान किया गया। इस कार्यक्रम में बिड़ला व्हाइट के सुरभि महिला मण्डल के कार्यकारिणी सदस्य हिरदा जाट व सी एस आर प्रभागाध्यक्ष रणवीरसिंह चंदा के मुख्य आतिथ्य में आयोजित किया गया। इस मौके पर मुख्य अतिथि हिरदा जाट ने कहा की बिड़ला व्हाइट जन सेवा ट्रस्ट



टीम का हमेशा से प्रयास रहा है जिससे स्कूल में शिक्षा व्यवस्था और अच्छी हो जा सके। बिड़ला व्हाइट जन सेवा ट्रस्ट जिले के क्षेत्र में कई तरह की कार्य करती है जैसे स्कूल में शिक्षण सामग्री वितरण, पलासक्रम करवाने का कार्य, स्कूल में पानण्डा का कार्य, महिलाओं के लिए महिला डॉक्टरस कैम्पों का कार्य, अतिरिक्त शिक्षक की नियुक्ति, स्कूल में ड्रेसिंग, जागरूकता के कार्यक्रम इत्यादि।

इस मौके पर कस्तूरबा गांधी बालिका आवासीय विद्यालय रतकुड़िया की छात्रओं खातेन सिंह, हीरा ने कहा की छात्रा 6 से पढ़ाई कक्षा 12 तक हो गई है। हमने जो देखते हुए इस वर्ष स्कूल में पलंग वितरण किया गया ताकि महिलाओं की किसी भी तरह की परेशानी न हो।कार्यक्रम के अंत में सिंह व्हाइट की धन्यवाद ज्ञापित किया और आशा करते हैं आगे कस्तूरबा गांधी महिला आवासीय विद्यालय रतकुड़िया में इस तरह का सहयोग भविष्य में भी करते रहे। इस कार्यक्रम में विद्यालय की छात्रा महिला अध्यापिका गण, प्रिंसिपल एवं ग्रामवासी मौजूद थे।

Report by:- MRG PIPAR CITY, 9413525468

BOTTOM | NEWS विद्यार्थियों को शिविर लगाकर निशुल्क चश्मे किए वितरित

बिरला व्हाइट ने किया श्रेष्ठ विद्यार्थियों को सम्मानित

नवज्योति/खोरंदा। बिरला व्हाइट संयंत्र खारिया खुंगार में श्रेष्ठ विद्यार्थियों को सम्मानित करते हुए शिविर लगाकर निःशुल्क चश्मा वितरण किया। बिड़ला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन में चलाए जा रहे ग्रामीण विकास कार्यक्रम के अन्तर्गत आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डेवलोपमेन्ट सेन्टर एवं कृषि विज्ञान केंद्र कांजरी जोधपुर के तत्वावधान में किसान गोष्ठी का आयोजन ग्राम पंचायत पालड़ी सिद्धा में सीएसआर भागीदार खारिया खुंगार की ओर से आयोजित किया गया। इस कार्यक्रम में जल शक्ति अभियान के तहत वर्षा जल संग्रह कैसे दे रैन पर किसानों को जानकारी दी गई। गोष्ठी में कृषि विज्ञान केंद्र जोधपुर के विभागीय अधिकारियों ने किसानों को कृषि पशुपालन और उद्यान से संबंधित विभिन्न प्रकार की जानकारी दी। केंद्र के अध्यक्ष डॉ. लीएस राठौड़ ने वर्षा जल संचयन का महत्व एवं विधियों के बारे में विस्तार से जानकारी प्रदान की। विशेषज्ञ डॉ. आरआर मेघवाल ने वैज्ञानिक विधि से शुष्क क्षेत्र की फसलों की खेती, चर्मी कान्सोस्ट, सामण घास लगाने की विधि एवं शुष्क क्षेत्र के फलों की खेती के बारे कृषकों को जानकारी दी। डॉ. भागवत सिंह राठौड़ ने कृषि विज्ञान केंद्र के बारे में, सरकारी स्कीम, पौध रोपण और पेड़ों पर फल आने के दौरान कीटनाशक दवाइयों का प्रयोग करने के बारे में जानकारी दी। कृषि विज्ञान केंद्र के वैज्ञानिक डॉ. पीआर मेघवाल ने बीज एवं वर्मीकोम्पोस्ट के बारे में बताया।



कार्यक्रम में अनुज कुमार शर्मा, सीएसआर विभाग के उप महाप्रबंधक एस चंदा, ग्रामीण विकास अधिकारी रामकुमार सिंह शेखावत, अरुण कुमार, सरपंच प्रतिनिधि रघुनाथ सिंह, ग्राम विकास अधिकारी गुमान सिंह, पूर्व सरपंच नारायण सिंह, अध्यापक ओम प्रकाश प्रजापत, जेठा राम पुनिया एवं स्कूल के प्रधानाध्यापक, शिक्षक एवं अन्य ग्रामवासी मौजूद थे।

विशाल नेत्र जाँच एवं चिकित्सा शिविर का शुभारंभ

दबंग आंख न्यूज

मोहम्मद अफजल बोरुंदा। बिड़ला व्हाईट जनसेवा ट्रस्ट, जिला अस्पताल निवारण समिति एवं ताराबाई देसाई नेत्र चिकित्सालय के संयुक्त तत्वाधान में

कैम्प में 870 मरीजों का पंजीयन हुआ। 110 मरीजों को ऑपरेशन के लिए चयनित किया गया। 658 मरीजों को आंखों की जाँच कर के सस्ते वितरित किये गए।

आयोजित नेत्र चिकित्सा शिविर का विधिवत शुभारम्भ सोमवार को राजश्री नगर स्थित जागृति क्लब में हुआ। शिविर का विधिवत शुभारम्भ दीप प्रज्वलन कर एसडीएम पीपाड़ सिटी कंचन राठौड़, बिरला व्हाइट से अनुज कुमार शर्मा एंड एच एचआर, आशीष स्लोगी, प्रभात राव, पी लोहार, टुकलिया सरपंच रामस्वरूप कसवा, टालनपुर सरपंच भाकाराम, पालड़ी सरपंच प्रतिनिधि अरुण, ताराबाई देसाई नेत्र चिकित्सालय से डा. संजीव देसाई, आदित्य बिरला पब्लिक स्कूल से आशिष एवं आदित्य बिरला हॉस्पिटल से डॉक्टर रविंद्र कुमार, डॉक्टर विनीता दिवेदी, एवं सुरभी महिला मंडल की सदस्या शिखा शर्मा, श्रमिक नेता राकेश राजपुरोहित, महेंद्र सिंह जोधा, दिलीपसिंह भाटी, पदम कुमार जैन, सीताराम चौधरी, पटवारी



रमेश गुर्जर, भगवान सिंह, गोविंद सिंह, राम मनोहर शर्मा, राजेंद्र शर्मा, भूरालाल, धनराज सैनी, जवाहर पालीवाल की उपस्थिति में हुआ। इस अवसर पर बिड़ला व्हाईट से स्नेहामोस चंदा, अरुण कुमारसिंह, राम कुमार सिंह आदि उपस्थित थे। कार्यक्रम का संचालन श्री संजय पंसारा ने किया व आभार प्रदर्शन डॉ. रवींद्र कुमार ने किया।

उपखंड अधिकारी पीपाड़ शहर कंचन राठौड़ ने कहा यह नेत्र शिविर एक समाज सेवा की मिसाल है, इससे गरीबों को नेत्र ज्योति मिलती है, बिड़ला व्हाईट परिवार इस सेवा के लिए धन्यवाद का पात्र है।

इसी क्रम में कार्यक्रम को संबोधित करते हुए डॉक्टर संजीव देसाई ने कहा कि यह समाज सेवा के क्षेत्र में बिड़ला व्हाईट का यह उत्कृष्ट कार्य है। वरिष्ठ उपाध्यक्ष मानव संसाधन श्री अनुज कुमार शर्मा ने भी एस आर गतिविधियों पर प्रकाश डाला व शुभकामनाएं दी।

पालड़ी सिद्धा में किसान संगोष्ठी आयोजित

नवज्योति/खोरंदा।

आना क्षेत्र के पालड़ी सिद्धा में बिड़ला व्हाइट द्वारा आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डवलपमेन्ट सेन्टर एवं कृषि विज्ञान केंद्र कांजरी जोधपुर के तत्वावधान में किसान गोष्ठी का आयोजन ग्राम पंचायत पालड़ी सिद्धा में सीएसआर भागीदार खारिया खुंगार की ओर से आयोजित किया गया। इस कार्यक्रम में जल शक्ति अभियान के तहत वर्षा जल संग्रह कैसे दे रैन पर किसानों को जानकारी दी गई। गोष्ठी में कृषि विज्ञान केंद्र जोधपुर के विभागीय अधिकारियों ने किसानों को कृषि पशुपालन और उद्यान से संबंधित विभिन्न प्रकार की जानकारी दी। केंद्र के अध्यक्ष डॉ. लीएस राठौड़ ने वर्षा

जल संचयन का महत्व एवं विधियों के बारे में विस्तार से जानकारी प्रदान की। विशेषज्ञ डॉ. आरआर मेघवाल ने वैज्ञानिक विधि से शुष्क क्षेत्र की फसलों की खेती, चर्मी कान्सोस्ट, सामण घास लगाने की विधि एवं शुष्क क्षेत्र के फलों की खेती के बारे कृषकों को जानकारी दी। डॉ. भागवत सिंह राठौड़ ने कृषि विज्ञान केंद्र के बारे में, सरकारी स्कीम, पौध रोपण और पेड़ों पर फल आने के दौरान कीटनाशक दवाइयों का प्रयोग करने के बारे में जानकारी दी। कृषि विज्ञान केंद्र के वैज्ञानिक डॉ. पीआर मेघवाल ने बीज एवं वर्मीकोम्पोस्ट के बारे में बताया।

कार्यक्रम में अनुज कुमार शर्मा, सीएसआर विभाग के उप महाप्रबंधक एस चंदा, ग्रामीण विकास अधिकारी रामकुमार सिंह शेखावत, अरुण कुमार, सरपंच प्रतिनिधि रघुनाथ सिंह, ग्राम विकास अधिकारी गुमान सिंह, पूर्व सरपंच नारायण सिंह, अध्यापक ओम प्रकाश प्रजापत, जेठा राम पुनिया एवं स्कूल के प्रधानाध्यापक, शिक्षक एवं अन्य ग्रामवासी मौजूद थे।

दैनिक नवज्योति Nagaur - 11 Sep 2022 - Pag

होनहार बोर्ड विद्यार्थियों को किया पुरस्कृत

गोटन। बिड़ला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन



में चलाए जा रहे ग्रामीण विकास कार्यक्रम के अन्तर्गत आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डेवलोपमेन्ट सेन्टर के तत्वावधान में राजकीय उच्च माध्यमिक विद्यालय खारिया खंगार के कक्षा 12वी एवं कक्षा 10वीं के बोर्ड परीक्षा में प्रथम, द्वितीय एवं तृतीय स्थान प्राप्त करने वाले विद्यार्थियों का सम्मानित किया गया। बिड़ला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा, आदित्य बिड़ला समूह के वरिष्ठ उपाध्यक्ष उदय, उपाध्यक्ष राहुल एवं दर्शन, ग्राम पंचायत खारिया खंगार की सरपंच श्रीमती प्रमिला चौधरी के मुख्य आतिथ्य में आयोजित समारोह में कक्षा 12वी की सीमा कपाड़िया, सीमा राठौड, जीतेंद्र, नरपतराम एवं कक्षा 10 के वासुदेव, सचिन, रामकुमार को सम्मानित किया गया। समारोह में प्रथम स्थान प्राप्त करने वाले विद्यार्थियों को ट्राली बैग, द्वितीय स्थान प्राप्त करने वाले को स्मार्ट वाच एवं तृतीय स्थान वालों को टेबल लैम्प देकर पुरस्कृत किया गया। अनुज कुमार शर्मा ने बच्चों को मन लगा कर पढ़ने एवं लक्ष्य बनाकर सही दिशा में प्रयास करने की बात कही। कार्यक्रम में सीएसआर विभाग के उप महाप्रबंधक एस चंदा, ग्रामीण विकास अधिकारी रामकुमार सिंह शेखावत, स्कूल के प्रधानाध्यापक रामसुख चौधरी, शिक्षक नन्द किशोर, छोटा राम, जय प्रकाश, पूराराम एवं अन्य ग्रामवासी मौजूद थे।

नि.शुल्क हड्डी रोग परामर्श शिविर में 103 रोगियों ने उठाया लाभ

नवज्योति/बोरुंदा। बिरला व्हाइट संगंत्र द्वारा बासनी खारिया में निशुल्क हड्डी रोग परामर्श शिविर आयोजित किया गया। जिसमें 103 लोगों का निशुल्क इलाज किया गया।

ग्रामीण विकास अधिकारी रामकुमार सिंह शेखावत ने बताया कि बिरला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन में चलाए जा रहे कार्यक्रम के अन्तर्गत बुधवार को बिड़ला व्हाइट द्वारा आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डेवलोपमेन्ट सेन्टर के तत्वावधान में ग्राम बासनी खारिया में हड्डी रोग निःशुल्क चिकित्सा शिविर का आयोजन किया गया। कार्यक्रम में बिड़ला व्हाइट के स्वेहसिस चंदाण उपमहाप्रबंधक सीएस आर आदित्य बिड़ला हेल्थ केयर सेंटर खारिया खंगार के डॉक्टर रविन्द्र कुमार, अरुण कुमार सिंहए बोबोसिंह, सौरभ सिंह के मुख्य आतिथ्य में आयोजित किया गया।

103 रोगियों का हुआ इलाज- शिविर में ऑर्थोपेडिक विशेषज्ञ डॉक्टर फ याद सेरवाली ने 103 ऑर्थोपेडिक रोगियों का निःशुल्क इलाज कर उन्हें निःशुल्क दवाई दी गई। शिविर में जोड़ रोग से पीड़ित ग्राम बासनी खारिया सहित आस पास के गांव से आए रोगियो ने निशुल्क जांच एवं परामर्श लेकर शिविर का लाभ उठाया। डॉक्टर फयाद सेरवाली ने कहा कि ऑर्थोपेडिक रोगों का इलाज समय पर नहीं कराने से व्यापक रूप ले लेता है। इस दौरान बासनी खारिया के ओम प्रजापत ने बिड़ला व्हाइट द्वारा समय-समय पर विभिन्न प्रकार के स्वास्थ्य शिविर का आयोजन करने एवं गांव के विकास में सहयोग करने पर आभार प्रकट किया।

निःशुल्क चर्म रोग स्वास्थ्य शिविर में 115 मरीज हुए लाभान्वित



नवज्योति/बोरुंदा। कस्बे के निकटवर्ती टालनपुर गांव में बिरला व्हाइट संयंत्र द्वारा चर्म रोग निःशुल्क शिविर आयोजित किया गया। जिसमें 115 से अधिक मरीज लाभान्वित हुए। बिरला व्हाइट संयंत्र के ग्राम विकास अधिकारी रामकुमार सिंह शेखावत ने बताया कि बिरला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन में चलाए जा रहे कार्यक्रम के अन्तर्गत शनिवार को बिड़ला व्हाइट द्वारा आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डेवलोपमेन्ट सेन्टर के तत्वावधान में ग्राम टालनपुर में चर्म रोग से संबंधित बीमारियों के इलाज के लिए निःशुल्क चिकित्सा शिविर का आयोजन किया गया। कार्यक्रम में बिड़ला व्हाइट के सहायक अधिकारी सीएसआर अरूण कुमार सिंह, ग्राम सरपंच टालनपुर भाकरराम कटारिया के मुख्य आतिथ्य में आयोजित किया गया। कार्यक्रम में चर्म रोग विशेषज्ञ डॉक्टर मोहन लाल सिरवी ने 115 चर्म रोग रोगियों का निःशुल्क इलाज कर उन्हें निःशुल्क दवाई दी गई। सरपंच भाकरराम कटारिया ने बिड़ला व्हाइट आभार व्यक्त करते हुए कहा कि इस तरह के कार्यक्रम भविष्य में भी आयोजित करते रहे। शिविर में डॉ.जस्साराम, सुखदेव मेहरा, ममता चौहान, श्रवण कुमार सहित कई ग्रामवासी मौजूद थे।

बिरला व्हाइट ने लगाई बीस सोलर लाइटें



नवज्योति/बोरुंदा। बिरला व्हाइट संयंत्र की ओर से क्षेत्र के धनापा एवं बासनी सियाचारणा ग्रामीण क्षेत्र में बीस सोलर लाइटें लगाई गई। बिरला व्हाइट के विकास अधिकारी रामकुमार सिंह शेखावत ने बताया, धनापा सरपंच रामस्वरूप कस्वा व बासनी सियाचारणा सरपंच ने बताया, था कि गांव मुख्य रोड पर स्थित होने के कारण रात्रि अंधेरे में हादसा होने की संभावना बनी रहती है। सरपंच के मोटिवेशन पर बिरला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा से अनुरोध किया। जिसपर 20 सोलर लाइट लगाने का बिरला व्हाइट के ग्रामीण विकास अधिकारी को निर्देश दिए। शेखावत ने बताया, कंपनी की ओर से 15 सोलर रोड लाइट धनापा व 5 सोलर रोड लाइट बासनी सियाचारणा गांव में मुख्य सड़क एवं अन्य गलियों में लगाई गई है।

प्रतिभाओं का किया सम्मान, आंखों की जांच

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गोटन. खारिया खंगार स्थित बिड़ला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन में चलाए जा रहे ग्रामीण विकास कार्यक्रम के तहत शनिवार को बिड़ला व्हाइट की ओर से आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डेवलोपमेन्ट सेन्टर के तत्वावधान में राजकीय उच्च माध्यमिक विद्यालय टूकलिया के कक्षा 12वीं बोर्ड परीक्षा में प्रथम, द्वितीय एवं तृतीय स्थान प्राप्त करने वाले विद्यार्थियों को सम्मानित किया गया। इस मौके पर बिड़ला व्हाइट के राम कुमार सिंह एवं ग्राम पंचायत टूकलिया के सरपंच रामस्वरूप कस्वा के मुख्य आतिथ्य में आयोजित इस समारोह में कक्षा 12 वीं के ऋतु कस्वा, महिपाल कस्वा एवं सोनू कंवर को सम्मानित किया गया।

प्रथम स्थान प्राप्त करने वाले



नेत्र जांच करते चिकित्सक।

विद्यार्थियों को ट्राली बैग, द्वितीय स्थान प्राप्त करने वाले को स्मार्ट वाच एवं तृतीय स्थान वालों को टेबल लैम्प देकर सम्मानित किया। इस अवसर पर राम कुमार सिंह ने बच्चों को मन लगाकर पढ़ने एवं लक्ष्य बनाकर सही दिशा में प्रयास करने की सलाह दी। स्कूल के विद्यार्थियों की आंखों की जांच भी की गई। जिसमें 85 बच्चों को निःशुल्क चश्मा वितरित किया। इस दौरान सरपंच राम स्वरूप कस्वा, सीएसआर विभाग के ग्रामीण विकास अधिकारी रामकुमार सिंह शेखावत, प्राचार्य संजीव कुमार गुप्ता, महेंद्र चौधरी, स्कूल के शिक्षक आदि मौजूद थे।

दैनिक भास्कर जोधपुर भास्कर 10-09-2022

प्रतिभा सम्मान समारोह का किया आयोजन

खारिया खंगार। खारिया खंगार में बिड़ला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन में चलाए जा रहे ग्रामीण विकास कार्यक्रम के अंतर्गत बिड़ला व्हाइट द्वारा आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डेवलपमेन्ट सेंटर के तत्वावधान में राउमावि खारिया खंगार के कक्षा 12वीं व कक्षा 10वीं के बोर्ड परीक्षा में प्रथम, द्वितीय, एवं तृतीय स्थान प्राप्त करने वाले विद्यार्थियों का सम्मानित किया गया। इस मौके पर बिड़ला व्हाइट के अनुज कुमार शर्मा, उदय, राहुल एवं श्री दर्शन, ग्राम पंचायत खारिया खंगार की सरपंच प्रमिला चौधरी मुख्य अतिथि थे। 12वीं की सीमा कपाड़िया, सीमा राठौड़, जितेंद्र, नरपत राम एवं 10वीं के वासुदेव, रचित, रामकुमार को सम्मानित किया गया। प्रथम स्थान प्राप्त रहने वाली विद्यार्थियों को ट्राली बैग, द्वितीय स्थान प्राप्त रहने वाले को स्मार्ट वाच एवं तृतीय स्थान वालों को टेबल लैंप देकर पुरस्कृत किया गया। कार्यक्रम में एस.चंदा, ग्रामीण विकास अधिकारी रामकुमारसिंह शेखावत, एवं स्कूल के प्रधानाध्यापक रामसुख चौधरी, नंदकिशोर राजपुरोहित, छोटाराम, जयप्रकाश, ओमाराम, पूरा राम व ग्रामवासी मदनलाल सोनी, विनोद डुकिया, ईश्वर लामरोड़, चन्दलेव लामरोड़, सुनील लामरोड़ मौजूद थे।



बिरला व्हाइट ने विद्यार्थियों को शिक्षण सामग्री वितरित की

नवज्योति/बोरुंदा।

बिरला व्हाइट संयंत्र द्वारा टालनपुर में विद्यार्थियों को शिक्षण सामग्री वितरण की गई। बिरला व्हाइट संयंत्र के विकास



अधिकारी रामकुमार सिंह शेखावत ने बताया कि बिरला व्हाइट के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन में चलाए जा रहे कार्यक्रम के अन्तर्गत बुधवार को बिड़ला व्हाइट द्वारा आदित्य बिड़ला कम्युनिटी इनिशिएटिव एंड रूरल डेवलोपमेन्ट सेन्टर के तत्वावधान में राजकीय उच्च प्राथमिक विद्यालय चांदावता की ढाणी ग्राम टालनपुर में कक्षा प्रथम के छात्र छात्राओं को शिक्षण सामग्री का वितरण किया गया।

सीएसआर विभाग खारिया खंगार की ओर से आयोजित इस कार्यक्रम का मुख्य उद्देश्य ग्रामीण क्षेत्रों में आर्थिक रूप से नाजिल पृष्ठभूमि के छात्रों को अपनी शिक्षा जारी रखने और स्कूल जाने के लिए प्रोत्साहित करना एवं राजकीय विद्यालयों में बच्चों का नामांकन को बढ़ावा देना है, आज के कार्यक्रम में 35 बच्चों को शैक्षिक किट प्रदान किया गया। किट में एक बैग, स्लेट, नोटबुक, पेंसिल इत्यादि शामिल हैं। कार्यक्रम में सीएसआर विभाग के उप महाप्रबंधक एसचंदा, ग्रामीण विकास अधिकारी रामकुमार सिंह शेखावत, अरुण कुमार एवं स्कूल के प्रधानाध्यापक रामकिशोर टाडा, शिक्षक अनणसिंह राठौड़, महावीर प्रसाद व्यास, भंवरसिंह, शिक्षिका राजकंवर, मनीषा मालवा एवं अन्य ग्रामवासी मौजूद रहे।

विद्यार्थियों ने सांसद से की थी मांग, कलेक्टर को दिये थे निर्देश

महाविद्यालय में बैंच डेक्स पाकर उत्साहित हुए छात्र छात्राएं





निःशुल्क आयुष मेगा शिविर का आयोजन

Ultratech Cement Limited

BIRLA WHITE

CORPORATE SOCIAL RESPONSIBILITY

ANNUAL SOCIAL REPORT

(April 2021-March 2022)



(Unit: Birla White)

Kharia Khangar, Jodhpur

Education

"Education is the manifestation of perfection present already in man. Divinity is the manifestation of the religion already in man."-Swami Vivekanand



1. Education

Education is both the means as well as the end to a better life; means, because it empowers an individual to earn his/her livelihood and the end because it increases one's awareness on a range of issues – from healthcare to appropriate social behavior to understanding one's rights, and in the process evolve as a better citizen.
In education our initiatives are –

- Non-formal Education like Balwadies
- Formal Education – Support to Primary Schools and High schools
- Navodaya Coaching Centre at Talanpur & Dhanappa Village
- Distribution of reading material and sports material
- Merit Scholarship



2.1 Inauguration of rural library at Govt. secondary school, Devnagar: -

To promote education in rural areas, Birla White has taken an initiative in the form of establishing a library in govt. school. Library has been established & inaugurated at Devnagar govt. middle school by Ex M.P Pali, FH (HR) & Sarpanch Kharia Khangar on August 2021. More than 1000 students of 2 periphery schools have benefitted due to these projects. Besides the course books, General knowledge, current affairs, course reference books, Hindi & English Literature books & newspaper are available in these libraries. The library has taken students to go beyond knowledge boundaries and would get updates about the day-to-day incidents.



2.2 Inauguration of Upper Primary school building by Plant Head & SDM Merta City

The Upper Primary school of Dhanapa Village was repaired & renovated so that more than 300 children of the school will get a better environment for education. After the renovation and painting work school was inaugurated by SDM Merta city and Plant Head in the month of 26 Aug 2021.



2.3 Felicitation program of Meritious students

To encourage children to continue education and also generate healthy competition among peers Birla White recognized 54 students of classes X to XII classes with merit awards from different government schools for their outstanding performance in academics



2.4 Special classes for students to give more focus on slow learners at Govt. school Dev Nagar

For Meeting the Student-Teacher ratio in Govt school Devnagar Birla white Provided Support of two teachers in subject English and Sanskrit at Govt. Sec. School Deo Nagar to conduct the special classes for the students of Class VIII to Class X.A total of 250 students will be benefitted from this project.



2.5 Drawing competition & Rangoli making competition on the occasion of "Deepawali" Festival

A drawing & slogan writing competition was organized on the occasion of Deepawali, at Kasturba Gandhi Balika Vidyalaya Ratkudiya, in the theme of "Green Deepawali". A Total of 35 Children of Vidyalaya participated in the program with full enthusiasm.



2.6 Bag distribution program at KGBV Ratkudiya

In order to promote education among the students of KGBV Ratkudiya, a teaching aid distribution program was organized in which amongst 81 students' notebooks, pencils, bags, etc. have been distributed.



2.7 Coaching for Navodaya Vidyalaya Entrance Examination

In order to crack the entrance examination of Jawahar Navodaya Vidyalaya, we are running coaching classes for students of class V & VIII at village Talanpur & Dhanapa. The coaching was attended by 62 students on daily basis. This specialized coaching also helps the students for the improvement of their studies.



2.8 Support of PA System was Provided in Govt. school

To support govt. school in conducting cultural programs in schools we have provided PA System in school. The main purpose of the PA system for a school is to address large groups of students and teachers. Importantly, to transmit an emergency audio communication to a large group of people.



2.9 Promotion of Sports among youths

Keeping youths engaged through sports is an important step. We have provided sports kits like volleyball and net & skipping rope to different schools based on the interest shown by students. As a part of this program, Sports items was distributed in school. This will promote a healthy lifestyle and promote sports in school.



2.10 Support of Projector with Inverter facility was provided in Govt School

With the view to enrich schools' students with information technology and make learning easier and one set of projector with invertor facilities was provided at Govt. school Basni Kharia.



2.11 Toilet Construction at school

The construction of a model girls' toilet at government schools Paladi Sidha,Kharia and Dhanappa was completed. The 'Swachh Bharat, Swachh Vidyalaya Abhiyan', Launched by the govt. aims to improve hygiene and sanitation across the school through improved water and sanitation facilities. in Govt. schools. The project will benefit more than 580 girl students in the current academic session.



2.12 Adolescent Health Program for Girls was organized at Govt. school Kharia

An Adolescent Health Program exclusively for girls was organized in village Kharia Khangar Sr Secondary Government School. The program was attended by 72 students from class X to class XII. A doctor from Our Health Centre makes them aware of Health-related issues of Adolescent girls and answer their all question.



2.13 Installation of Sanitary Napkin Vending Machine with incinerator in 5 Govt. school of nearby villages.

To ensure an effective, safe, and convenient mode for any time access to sanitary napkins in govt. schools sanitary napkin vending machine with incinerator was installed in 5 govt. school of nearby villages which will benefit more than 700 girls student of these schools. The purpose of installing this machine is to promote safe and hygienic-sanitary practices among women and girls of the area.



2.14 Celebration of Republic Day in Govt. Schools

Republic Day is celebrated in 29 Govt. schools of nearby villages and on this occasion, Sweets is distributed among more than 30000 students of the schools



2.15 Repairing and Beautification work in Govt. school Kharia

The school building of Govt. school kharia was painted as Railway coaches to improve the enrollment ratio of school and for providing a better environment for education in the school.





Health



"Health is a state of complete harmony of the body, mind and spirit. When one is free from physical disabilities and mental distractions, the gates of the soul open." – B.K.S. Iyengar

2. Health

Health For All

Health is one of the key indicators which influence the HDI (Human Development Index) growth of any country or state. In the present scenario, Rural India contains over 68% of India's total population with half living below the poverty line, still struggling for better and easy access to health care and services. Health issues faced by rural people are many and diverse – from severe malaria to uncontrolled diabetes, Communicable & non-communicable diseases, etc. Postpartum maternal illness is a serious problem and contributes to maternal mortality, particularly in rural areas.

Indian healthcare sector has evolved both in terms of quality and quantity over time. The mortality rate has declined from 27 per 1000 population to less than 7 per 1000 population, life expectancy has increased from a low of 32 years to the current 69 years. There has been a phenomenal decline in the infant mortality rate to 37 per 1000 live births and India's maternal mortality ratio (MMR) has improved to 103 in 2017-19, from 113 in 2016-18. The above facts are evident that till date rural India has limited access to health services.

In order to provide high-quality health services to rural communities, Birla White through its Aditya Birla Health Care Center provides health care facilities to the entire community. Our Health Care center is equipped with digital x-ray, physiotherapy equipment, and computerized eye testing facility, Intensive care unit with monitor & deffibeliter, central oxygen. The services are provided round the clock.



2.16 Polio Eradication & Immunization Programme

Birla White has managed 42 booths at different locations during the pulse polio drive during the year. Around 15 Villages including "C" type hamlets of the following blocks were reached under the initiatives:-

- Bhopalgarh block of Jodhpur district
- Merta City Block of Nagaur district.

In Remote "C" type villages, where Govt. Facilities are not available or not accessible (un-served & under-served area), Birla White has extended transportation facility to Government health Dept due to which they were covered under this program. The program was implemented in the collaboration with Govt. Staff such as ANM, ASHA Sahyogini & Anganwari Workers. This has increased the awareness level about immunization and the number of beneficiaries mobilized for immunization at Anganwari Center, Sub Center & Primary Health Care Center.

Detail of children immunized during the National Pulse Polio campaign is as below –

Sr. No.	Date	No. of Villages /	No. of Booth	No. of Children Facilitated for	Area Covered
1	26-28 Sept 2021	15	42	8870 children	Covered beneficiaries under 5 PHCs of – Bhopalgarh, Khangta, Ratkuriya, Khwaspura, , Dhanapa



2.17 Maternity Care Services

To reduce the Maternal mortality ratio and infant Mortality Rate, free ambulance services are extended to pregnant women of nearby villages. This facility helped them to get safe institutional delivery in first referral units, hospitals of Pipar city, Bhopalgarh, and Jodhpur. During the year more than 57 women were benefited from ambulance services. These services have resulted in safe mother and child health during the delivery.



2.18 Vision Testing Camp for School going Children

Under the School Health Program vision test cum was organized for school-going children in Govt Schools. The Total No. of 1500 students from 12 Govt schools was examined out of which 500 students were found to have problems with refraction and have been provided spectacles free of cost.



2.19 Speech and Hearing Assessment Camp for school going children

Under the School Health Program Speech and Hearing Assessment Camp was organized for school-going children in 12 Govt. schools. The Total No. of 750 were examined out of which 79 students were found to have problems in speech or hearing and further treatment was suggested.



2.20 Blood donation Camp

Birla White along with District Blood Bank, Jodhpur organized a Blood donation camp at our hospital A total of 104 persons donated blood which included employees both permanent workers and staff, contractual workers, and villagers /local community members



2.21 Free Medical Consultation

Birla White Dispensary extends free medical consultation to the nearby community in addition to its employees and workers. Along with the company's doctors, there are 6 specialists and super specialists' consultants who visit Birla White to serve the community and its employees. During the year 4132 villagers were benefited by these services









2.22 COVID-19

Prevention is better than cure. Amidst the global issue with which the world is currently fighting against, Birla White, took up steps to see to it that people at our site and neighboring areas are safe and ready to face the challenges.

The COVID-19 has poised a major threat to world, to cope up against the situation Birla White Organized and arranged for awareness campaigns for Villagers of nearby areas. Following activities are carried as a precautionary measure and support given by CSR department: -

- 5000 face masks provided to District Administration of Pipar city & Katni for distribution among villagers.
- Sanitization work of school building by Hypo chloride was done on regular basis.
- Provided 10 kVA capacity generator to CHC ASOP which was developed as a COVID center .
- Distribution of 500 sachets of Ajwain and camphor to villagers so that they can sniff and can self-analyze from Covid infection.
- COVID Safety kit comprising of a Pulse oximeter, digital thermometer, face shield, N95 face mask & Surgical gloves were distributed to frontline health workers of Gram Panchayat Kharia Khangar.
- Distribution of 500 sachets of Ajwain and camphor to villagers so that they can sniff and can self-analyze from Covid infection.

Sustainable Livelihood



3. Sustainable Livelihood

Livelihood is sustainable when it can cope with and recover from stresses and shocks and maintain or enhance its capabilities and assets both now and in the future, while not undermining the natural resource base.

To promote sustainable livelihood Birla White has initiatives to make people capable to start their own enterprises for income generation. In this connection, we have organized women under Self Help Groups and trained them in account keeping, linked them with the bank, and help them to start income generation activities like Vermin-compost, Sewing, Motorcycle repairing & Mobile repairing etc.







3.1 Empowering Women through Self Help Groups: -

To create sustainable livelihood for rural women, Self Help Group are one of the most effective way of empowerment. Through SHGs women are not only practicing microfinance activities but also able bring change in terms of economic and social upliftment of SHGs members

Birla White facilitates women Self Help groups in following ways:-

- ❖ Formation of SHGs,
- ❖ Enabling its members to get maximum benefit from participation,
- ❖ Join individuals into a collective force for good
- ❖ Identifying and supporting in opportunities for providing sustainable livelihood for members.
- ❖ Empowering them through awareness, Entrepreneurship guidance and attainment of economic independence.

Through this initiative more than 580 women are being supported through 35 women SHGs. Birla White supports these women to create sustainable livelihood by:-

- ❖ Training on SHGs operations
- ❖ Facilitating in connecting with Banks and other GO- NGOs.
- ❖ Livelihood-oriented training.
- ❖ Workshops and Exposure trips.
- ❖ Facilitating to market of the product.



3.2 Sewing, Tailoring & Bag Making Training Program.

To provide livelihood options for women near the Plant area, sewing, tailoring was started with the support of Usha International. The instructor was selected from the local community having the desired skill. A total of 62 women & girls were trained. The training program is designed to further enhance the skill and also to provide new ideas/designs related to women's dresses.



3.3 Face Mask to fight COVID 19

The members of SHGs from different villages supported us and stitched face masks for us. Around 6500 face masks were stitched. The mask prepared by them was then sterilized by autoclave in our hospital before distribution.



3.4 Animal Vaccination and Treatment Camp

Animal Vaccination and treatment camp was organized at the village at Navjeevan Gaushala and Kharia Gaushala. In the camp mineral mixtures and medicines were provided to cattle's & total of 685 cows were treated.



3.5 Training Program on Mobile repairing for unemployed Youth.

Under the Sustainable livelihood domain for providing livelihood opportunities for unemployed youth, a training Program of Mobile Repairing for unemployed youth was conducted in which 30 youth take part and learn and gain expertise on it.



3.6 Plantation Drive:

Birla White has carried out a massive plantation drive in different schools/villages & more than 5000 saplings were planted in the plantation drive. The cemented tree guards were also erected around the planted saplings to protect them from cattle. The Villagers have taken responsibility to protect & Conserve the Plant till the growth. This Plantation activity was done under the thinking of expanding the Greenery and environmental protection.

Infrastructure Development



4. Infrastructure Development



4.1 Construction of Seating Arrangement at PlayGround

We have constructed a Seating arrangement at Playground for villagers to sit and enjoy the game. Pavilions provide a place to rest along the way, as well as shade to shield the players from too much exposure to the sun. Approx 2000 people of Kharia will be benefitted by this.



4.2 Construction of Classroom at Govt. school Ganthiya & Tunkliya

Under this initiative, the Company has constructed the classroom and upgraded the facilities in the Govt. school of Ganthiya and Tunkliya . This is aimed to provide better and quality education services and infrastructure to school students. More than 500 students will be benefited from this.



4.3 Construction of Water Storage tank in Govt. school Dhanappa

With the view to provide potable drinking water to school children of Dhanappa on regular basis, Birla White has initiated the construction of 40,000 liters' water tank in the village and the entire village is benefitted from the tank.



4.4 Installation of Solar Street light in Kharia Khangar & Talanpur Village: -

Birla White installed 48 Solar streetlights in prominent places of villages like Kharia Khangar& Talanpur. The solar lights had made the street illuminated and ease in walking during evening hours. Now women and girls are feeling safe to walk during the evening and night hours. This has benefitted around 1500 persons



4.5 Roof Repairing work of Chapla school

The entire school building at village Chapla had seepage from the roof &during the rainy season, the students had to sit outside the classroom. A part of school building now have been repaired & renovated & children will get a better environment for education.



4.6 Constructed culvert on approach road at Khaira -

The approach road from village Harsolaw to Kharia gets disconnected during the rainy session causing the problem to villagers of both side. The Sarpanch also requested us for it and Culvert was constructed, so that people of either side now can cross over even during rainy season. This has eased the problem of villagers who are passing from this road in rainy session.



4.7 Construction of Community Hall at Kharia,Hanuman Nagar & Basni Sia Charna Village

Considering the sentiments of the local populace, Birla White has initiated the construction of a community hall at village Basani Sia Charna,Kharia & Hanuman Nagar. The construction of Kharia community hall was completed and other are in progress. The community hall is utilized for social & cultural function by the villagers. This will benefit approx. 8000 people



4.8 Deepening and repairing work of Kharia Pond: -

A pond is central to the life and prosperity of the whole village ecosystem in rural India. Rainwater gets harvested naturally in pond, recharging the groundwater, and serving as an indicator of the water table in the village.

For the conservation of water, Birla White strengthened the pond at Village Kharia by deepening work and repaired the inlet channel to the pond so that the water holding capacity of the pond is increased.



4.9 Running track in Playground at Kharia Village

For the promotion of sports and engaging youth in sports activities running track is developed at the Playground of Kharia Village. The main purpose is to channelize youths aspiring for the Indian Army as they will get the opportunity to undergo physical training and can pursue a career in defense.



4.10 Construction of Tin Shed at KGBV Ratkudiya

Students of KGBV Ratkudiya were facing a problem since the bathing area was an open & had no shed Considering the safety and privacy of students the bathing area was covered with a shed A total of 81 girls will be benefitted from this.



4.11 Repairing and renovation of Anganwadi Centre at Village Basni Kharia

Anganwadi Centre provides services like Supplementary Nutrition, Pre-school non-Formal education, Nutrition & Health education, immunization, Health Check-up and Referral services. The repairing and renovation work of AWC was completed at Village Basni Kharia and beneficiaries will now be more attracted towards AWC, This project will benefit more than 200 women & children.



4.12 Boundary wall of the pond at Village Basni Seja

The pond at village Basni Seja is the only water body of the village. During the rainy season, water flows away & not stored in a pond. So the boundary wall of the pond at the village, Basni Seja was constructed for the conservation of water and to enhance the water holding capacity of the pond. The work will be done in a different phase.



4.13 Renovation of Health sub-center at Kharia Village

Birla White has renovated the infrastructure and upgraded the facilities in the government health sub-center at Kharia. This is aimed to provide better and quality health services and infrastructure to patients.



4.14 Water tank near cremation Shed at Kharia Khangar.

Birla White has constructed a Water tank near the cremation shed for the people to wash their hands and for bathing purposes after funeral activities. As earlier Villagers were facing problems for bathing as there were no such facilities available there. More than 1000 people are getting benefits after the construction of a water tank near the place.



4.15 Development of Playground at Govt.school Devnagar.

Play in early childhood is not only fun for children, it also helps them develop important life skills, habits, and attitudes. As children play, they learn persistence, patience, empathy, and leadership skills. Considering this fact Birla White has initiated Development work of Playground at Govt. School Devnagar & Talapur. In the initial Phase, the Playground boundary was constructed. By this, more than 2000 children will be benefitted by this project

Social Issues





6. 1 Blanket Distribution

To bear from extreme cold during the winter season, Birla White provided blankets to 750 poor BPL families in villages Basni Seja, Talanpur Paldri Sidha, Basni Kharia ,Tukliya, Dhanappa, Buddha Basni villages.



6.2 Awareness on COVID-19

Mass awareness was conducted in nearby villages on the prevention of Covid-19. The dos and don'ts were printed in banners and pamphlets were distributed in villages.



6.3 Monetary Support/Sponsorship in Atal Bal Mitra account for those children who lost their parents due to COVID-19

Birla White -Katni Unit has adopted five children for one year who have lost their parents due to COVID 19 and got the appreciation letter from Govt. Authority.



(Data Source: Accounts Dept, Birla White)

7. Awards & Accolades

❖ **Birla White received the following awards during the FY-22 for CSR initiatives**



Indian Chamber of Commerce Social Impact Award 2022



Appreciation Letter from District Administration, Nagaur

8.Press Coverage

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बिरला व्हाइट की ओर से अस्पताल में जनरेटर भेंट



नोखा. बिरला व्हाइट के उपाध्यक्ष मानव संसाधन अनुज शर्मा के मुख्य आतिथ्य में सोमवार को सोनिया हेल्थ केयर के लिए 10 केवी का जेनरेटर प्रदान किया गया जिससे यह सोनिया केयर में संचालित सीजी कॉम्प्लेक्सों जारी अनवरत किया जाएगा। इस अवसर पर सोनालय एस डी एम जयदीप राम चौधरी, सरपंच प्रतिनिधि रामनिवास, विपिन अधिकारी शिवदान सिंह, तहसील सचिव नरेन्द्र सिंह बिरला व्हाइट प्रबंधन प्रतिनिधि सोनालय मंद, एस व्हाइट प्रबंधन से एस एम जयदीप, डी एस एम अधिकारी रामकुमार सिंह शेखावत, डी एस से इन्फो इंडिया चीफ मैनेजर एस एम प्रवीण तलेसरा थे। कार्यक्रम प्रतिनिधि एसडीएम ने एस डी एम सोनालय एवं बिरला व्हाइट के उपाध्यक्ष मानव संसाधन अनुज शर्मा के मुख्य आतिथ्य में सम्मान किया गया। कार्यक्रम में सोनालय के अनुरक्षण प्रबंधक बनवारी सिंह शेखावत, डी एस से इन्फो इंडिया चीफ मैनेजर एस एम प्रवीण तलेसरा थे। कार्यक्रम का संचालन सोनालय के अनुरक्षण प्रबंधक बनवारी सिंह शेखावत ने किया।



विश्व पर्यावरण दिवस पर गोटन व पास के गावों में पौधे लगाए गए

नोखा. विश्व पर्यावरण दिवस पर बिरला व्हाइट द्वारा ग्राम खारिया में वृक्षारोपण कार्यक्रम रखा गया। बिरला व्हाइट द्वारा बिरला व्हाइट के उपाध्यक्ष मानव संसाधन अनुज शर्मा के मुख्य आतिथ्य में विश्व पर्यावरण दिवस एवं ग्राम खारिया खंगार की सरपंच परिमल चौधरी के मुख्य आतिथ्य में कार्यक्रम हुआ। बिरला व्हाइट प्रबंधन प्रतिनिधि विपिन सक्सेना सीएसआर अधिकारी रामनिवास, रामकुमार शेखावत एवं ग्राम खारिया से दिनेश कुमार लखमोड़, सुनील कुमार लखा पेंड एवं लखमोड़, रमेश रोलसा, गणपत प्रजापत सहित कुल उपस्थित थे। गोटन आगमन पर व्हाइट कार्यकर्ताओं द्वारा पधारी के साथ ही विश्व पर्यावरण दिवस के उपलक्ष्य पर पौधारोपण का कार्य शुरुआत में निरंतर जारी है। व्हाइट नोड प्रमुख रहते, रोही सिंह सिंदरीया, नरा राम प्रजापत, रोहताश चौधरी, बनवारी सिंह शेखावत, रामनिवास खोदिर सिंह राठौड़, आदि।

धनापा में पानी के टैंक का किया भूमि पूजन

नवज्योति/बोरुंदा। बिरला व्हाइट द्वारा राजकीय बालिका विद्यालय धनापा में पानी के टांके का भूमि पूजन किया गया। कस्बे के निकटवर्ती राजकीय विद्यालय धनापा में पेयजल समस्या के निराकरण के लिए 35 हजार लीटर की क्षमता पानी के टांके का भूमि पूजन बिरला व्हाइट के वरिष्ठ उपाध्यक्ष मानव संसाधन अनुज शर्मा, सरपंच टुकरीराम रामस्वरूप कास्वा के मुख्य आतिथ्य में सम्पन्न हुआ।



इस अवसर पर अनुज शर्मा ने कार्यक्रम ने बोलते हुए कहा कि बिरला व्हाइट शिक्षा और स्वास्थ सुधार के लिए सीएसआर के माध्यम से हर संभव प्रयास करेगा। सरपंच रामस्वरूप कास्वा ने बिरला व्हाइट द्वारा चलाए जा रहे विकास कार्य की सराहना की एवं बिरला व्हाइट का आभार व्यक्त किया। इस अवसर पर बिरला व्हाइट प्रबन्धन स्नेहआशीष, चंदा के पी सिंह, विपिन सक्सेना, दिलीप सोडा, रामकुमार सिंह शेखावत जनप्रतिनिधि, ग्रामवासी एवं स्कूल स्टाफ उपस्थित रहे।

बिरला व्हाइट संयंत्र नवोदय कोचिंग क्लास का शुभारंभ

बिरला व्हाइट द्वारा शिक्षण सामग्री वितरित की

नवज्योति/बोरुंदा।

अल्ट्राटेक सीमेंट लिमिटेड यूनिट बिरला व्हाइट के ग्रामीण विकास कार्यक्रम योजना के तहत संयंत्र द्वारा नवोदय कोचिंग क्लास का शुभारंभ किया गया। इस दौरान विद्यार्थियों को शिक्षण सामग्री वितरित की गई। ग्राम विकास अधिकारी रामकुमार सिंह शेखावत ने बताया कि डालनपुर गांव में बिरला व्हाइट संयंत्र द्वारा चलाए जा रहे नवोदय कोचिंग संस्थान का शुभारंभ किया गया। इस अवसर पर शिक्षण सामग्री भी वितरित की गई। संयंत्र के वरिष्ठ उपाध्यक्ष अनुज शर्मा के नेतृत्व में चलाए जा रहे कार्य के अंतर्गत संयंत्र के महाप्रबंधक साईकिल सरकार व उप महाप्रबंधक एस चंदा की मौजूदगी में नवोदय कोचिंग क्लास का शुभारंभ किया गया। उपस्थित सभी बच्चों को शिक्षण सामग्री वितरण की गई। इसमें 41 छात्र-छात्राओं ने परीक्षा जिसमें से कुल 29 छात्राओं का कक्षा 5 से कक्षा 8 के लिए चयनित किया गया।



संचालन पास राम जवेरिया द्वारा किया जा रहा है। इस दौरान डालनपुर सरपंच भाकराराम मेघवाल सहित कई लोग मौजूद रहे।

बिड़ला व्हाइट संस्थान ने दस हजार मास्क भेंट किए

नवज्योति/सोजत/रोही।

कोरोना संक्रमण के प्रभावी नियंत्रण एवं मानव जीवन एवं स्वास्थ्य के खतरे की रोकथाम हेतु अपना सामाजिक दायित्व निभाते हुए बिड़ला व्हाइट संस्थान, खारिया खंगार द्वारा मंगलवार को उपखंड अधिकारी शैतानसिंह राजपुरोहित को दस हजार मास्क आमजन को वितरित करने हेतु भेंट किए। संयंत्र के उपाध्यक्ष अनुज शर्मा के मार्गदर्शन में चलाये जा रहे ग्रामीण विकास कार्यक्रम के तहत आम जन को मास्क वितरण किया जा रहा है। इस दौरान बिड़ला व्हाइट संस्थान के उप महा प्रबंधक स्नेहाशीष चंद्रा, ग्रामीण विकास अधिकारी रामकुमार सिंह शेखावत, विपिन सक्सेना, शांति असहाय चालिका उत्थान एवं कल्याण संस्थान की अध्यक्षा श्रीमती मंजु चौधरी उपस्थित रहे। ज्ञातव्य रहै कि इससे पूर्व गत वर्ष भी अल्ट्रा टेक सीमेंट के द्वारा हजारों की संख्या में मास्क एवं तैयार भोजन जन हितार्थ भेंट किए गए थे एवं कोरोना के प्रथम दौर में खारिया खंगार के आस पास के लोगों को भोजन भी उपलब्ध करवाया गया था।



दैनिक भास्कर
मेड़ता भास्कर 27-10-2021

रतकुड़िया में विद्यालय में चित्रकला प्रतियोगिता का आयोजन किया गया



भास्कर संवाददाता | गोटन

सिमेंट अल्ट्राटेक सीमेंट लिमिटेड (यूनिट बिड़ला व्हाइट) की ग्रामीण विकास कार्यकर्ताओं के तहत संयंत्र के वरिष्ठ उपाध्यक्ष अनुज कुमार शर्मा के मार्गदर्शन में चलाए जा रहे कार्यों के तहत रतकुड़िया में कस्तूरबा गांधी बालिका विद्यालय में पढ़ रही छात्राओं के कला एवं हुनर को निखारने एवं प्रेरित करने के लिए विद्यालय प्रतियोगिता का आयोजन किया, जिसमें कक्षा आठवीं की कुल 45 छात्राओं ने इस प्रतियोगिता में भाग लिया। प्रतियोगिता में प्रथम आरती, द्वितीय नवीना एवं तृतीय निरमा को संयंत्र के उप महाप्रबंधक (सी.एस.आर.) एस. चन्दा द्वारा पारितोषिक दिया। इस अवसर पर संयंत्र के उप महाप्रबंधक (सी. एस.आर.) एस. चन्दा, रामकुमार सिंह शेखावत, अरुण कुमार सिंह, भामाशाह नाथाराम नेता, चौतु भाटी, शिक्षिका सोनी, रेखा चौधरी एवं ग्रामीण उपस्थित थे। शिक्षक के कार्य में अग्रसर सहयोग के लिए कस्तूरबा बालिका विद्यालय की प्रधानाचार्या ने बिड़ला व्हाइट परिवार को धन्यवाद देते हुए कहा कि उनका यह सहयोग अत्यंत ही सराहनीय है।

दैनिक नवज्योति Nagaur - 10 Sep 202

लक्ष्य बनाकर सही दिशा में प्रयास करने पर सफलता जरूर मिलेगी

बोर्ड प्रतिभाओं का किया सम्मान



प्रतिभावान बच्चों को बिड़ला व्हाइट संयंत्र ने दिए टैबलेट



दैनिक भास्कर मेड़ता भास्कर 25-12-2021

हेल्थ सेंटर में रक्तदान शिविर का आयोजन किया, 104 यूनिट रक्त का किया संग्रहण



चार ऑक्सीजन कंसन्ट्रेटर दिए





दैनिक भास्कर जोधपुर भास्कर 13-02-2022

वाक एवं श्रवण क्षमता जांच शिविर आयोजित





Ultratech Cement Ltd., Birla White

UltraTech Cement Ltd., Unit: Birla White

Annual Social Report for the year-2020-21













ADITYA BIRLA GROUP

Major Health Initiatives

- Hemoglobin Test camp at village Pladi sindha in the coordination with ICDS and Health Department total 12 no of pregnant women benefited
- Support to National Pulse Polio campaign at Aditya Birla Health Care Center and nearby villages 1750 children in surrounding are vaccinated
- Installation of drinking water cooler at village Merasiya for safe and cold water for villagers total 650 villagers benefited
- Deverming vaccine given to 50 children at village Chokadi Kalan and Dhannapa
- Vision Testing camps at nearby Govt school Paldi Sidha & Talanpur total 68 specs distributed total 295 school students benefited .

Major Education initiatives

- Plantation through top three topers of class 10th and 12th at village Rajlani ,Khangta , Chokadi Kalan Dhanappa , and Khariya Khangar to motivate other students .

- Constructed Toilet for Girls at senior secondary school village Rajlani 280 girls and lady teaching staff benefited
- Observed **Teachers Day** at senior secondary school Rajlani total 15 teachers Felicitated for their outstanding contribution in terms of education
- Recognized four students selected in Rajasthan Scouts Residential School Jaipur , by FH (HR & Admin)
- To crack Jowhar Navodaya Entrance Exams special class are organized for 23 students at village Talanpur through Zoom Meeting Platform
- Established village Library for rural youth at village Dev Nagar for competitive examination preparation and General Knowledge
- One time merit award distribution programe organized 5 students benefited
- Roof water Harvesting work at senior secondary school Rajalani completed 40000 Lt. water collection capacity tank constructed 580 students and teachers will be benefited
- Painting and whitewash work at Government school Basni Khariya , Dhanappa for hygiene ,cleaning & batter environments purpose
- Painting work completed at Govt School Devnagar at Rural Library for youth for preparing competitive examinations
- Inauguration of Girls Toilet and roof water harvesting at senior secondary school , Rajlani in the presence of plant head
- Books provided at newly constructed Rural library at Government middle school village Dev Nagar
- Run online Navodaya entrance exam coaching at village Talanpur for 22 students of nearby villages

Sustainable Livelihood

- Planation of sapling was initiated with 1800 nos shaded and fruit saplings at nearby villages Talanpur , Khangta , Rajlani ,Khariya Khangar, Dev Nagar , Chokadi Kalan , Basni Khariya , Saathin , Merasiya and sapling distribution to the farmers and Govt Institute like Govt School campus , Panchayat , Govt Hospital campus etc. Total 1800 nos shaded and fruit plants planted at nearby villages

- Online farmers Training programme on mushroom production total 25 farmers participated
- Online Farmers training programe on'' **JAVIK KHATI** in coordination with KAJAR , Jodhpur 52 farmers participated
- Seeds distributed for develop kitchen garden at senior secondary school Chokadi Kala
- Animal vaccination and treatment camp organized at village Chokadi Kalan 750 cattle vaccinated (FMD)by the animal husbandry department

- Farmers Training Program organized at village Chokadi Kalan in the coordination of agriculture department total 18 marginal farmers participated .
- Virtual session on organic farming was organized with support from Central Aried Zone Research Institute , Sr Scientist Dr Arun Sharma which attended by 52 farmers

ADITYA BIRLA GROUP

Infrastructure

- Drain cleaned ,repaired and sokta pits prepared at village Khariya Khangar in coordination with panchayat for batter health & hygiene environment under swachh bharat abhiyan total 8750 villagers benefited
- Water Tank construction at village kesaram ki dhani (Borunda Mines area) to resolve the Drinking water issues in total 280 villagers benefited
- Feeding trench for cow constructed at Goshala Saathin village total 260 cow benifited
- Rain water harvesting structure constructed at senior secondary school Rajalani to resolve drinking water issue total 580 school students and teachers benefited

Social Issues

- 30 nos of tree guard provided to Office of Executive Engineer Electrcial Dept., Merta and Talanpur Panchayat premises and Navjeevan Goshala

- Volleyball kit provided to youth of Laop ki Dhani to promote the sports activity among youth
- Road safety awareness program in coordination with safety department at senior secondary school Talanpur and Ghantiya 400 students and teachers participated also organized quiz competition for students and prizes given to the winners
- 150 Blanket distributed to poor and needy person at Khariya Panchayat in the presence of Sarpanch Khariya

- 25 nos tree guards distribution at nearby Government School Dhanapa , Khariya Khangar

- Green fodder distribution at Nav Jeevan Goshala village Khariya Khangar and Dwarkadish Goshal Pipad total 5500 kg green fodder distributed

ADITYA BIRLA GROUP

COVID 19 Key Highlights

- In view to demonstrate social distancing norms , we have distributed umbrella to 350 pregnant ladies of Aganwadi centresat village Kharia Khangar , Talanpur, Dhanappa , Merasiya , Chokadi Kalan , Paldi Sidha , Basni Khariya
- Awareness created to villagers of Talanpur, Basni Kharia, Chokdi Kalan through Nukkad Natak on prevention from Covid 19 total 650 villagers benefitted.
- Sanitization of Govt Sr Secondary school Kharia Khangar was done before board examination.
- Awareness session for Painters/ Applicators from North east on prevention from COVID 19 was organized - 42 painters attended the session
- 5000 face mask was stitched by SHGs members and 689 were distributed to different stakeholders
- 4000 Face masks distributed at nearby health centers, Aganwadi centers ,Panchyat Bhavan under swachhata Pakhwada
- Distribution Umbrella and mask to 36 pregnant women at village Dhanappa In the coordination with ICDS department keeping in mind to maintain social distancing in terms of covid-19
- Spray of sodium Hypochlorite at nearby village at nearby village Merasiya ,Basni Siya Charna Chhapal , Devnagar
- 50000 Mask distribution in the coordination of district administration at Pipad S.D

ADITYA BIRLA GROUP

COVID 19 Key Highlights

- Provide Mask to all the workmen ,contractor workers and stakeholders of nearby area and nearby villagers total 1043 nos. masks distributed
- Prepared 5000 masks through SHG Members of nearby villages for distribution purpose in nearby villages and stakeholders
- Installation of washbasin with sanitizer at State Bank of India Khariya Khangar Branch Keeping in mind safety measure against Covid-19
- Awareness sessions among farmers at nearby village Chokadi Kalan during the farmers training programe at Panchayat in Atal Seva Kendra total 11 farmers participated
- Sanitize the senior secondary school Government school Khariya khangar for 10th and 12th Board Examination



Face mask distribution to animal Husbandry Department and panchayat staff during animal camp



Door to door FMD vaccination in at village Chokadi Kalna in coordination with Animal Husbandry Department



Door to door FMD vaccination in at village Chokadi Kalna in coordination with Animal Husbandry Department





Farmers Training Program organized at Village Chokadi Kalan in the coordination with Government agriculture department total 11 marginal farmers participated



Masks stitching by SHG members at village Khariya Khangar and Talanpur



During the month we have distributed 38 nos. of umbrella to pregnant women at nearby village Paldi Siddha during the Poshaahar Vitran Programe in the coordination with ICDS department





Umbrella Distribution to pregnant women





Awareness campaign for covid-19and face mask distribution





Appreciation from Administration & Mask distribution at S D M office Pipad





Recognized four students selected in Rajasthan Scout Residental School by FH(HR



Plantation by topers in Govt School by toopers



Pulse polio campaign



Green Fodder distributed at nearby Goshala Khariya Khangar and Talanpur



Face mask distributed during the swachata pakhwada at mining area





Umbrella Distribution program to pregnant women at nearby village Chokadi Kalan ,Basni Khariya , Merasiya

ADITYA BIRLA GROUP



25000 Nos.Masks distributed through S D M Pipad Shri Shatan Singh ji in the presence of Public Representatives



Sanitization of nearby villages Laop Ki Dhani & Paldi Sidha for precautionary major against Covid-19



Sanitization of nearby villages Laop Ki Dhani & Paldi Sidha for precautionary major against Covid-19

ADITYA BIRLA GROUP





Support to Natioanl Pulse Polio Campaign at Aditya Birla Health Care Center , Khariya Khangar





150 Blankets distributed to poor and needy person at Khariay Panchyat in the presence of Sarpanch Khariya Khangar

ADITYA BIRLA GROUP



Blanket Distribution to poor and needy person at nearby village Devnagar(Khariya Panchyat)

ADITYA BIRLA GROUP





Face mask distributed to school student and teachers at chokadi kalan school during doubt clear classes and awareness session on covid-19

ADITYA BIRLA GROUP





Painting work completed at Government Girls School , Dhannapa and appreciated by Public represntatives



Online virtual farmers training program for nearby farmers

ADITYA BIRLA GROUP









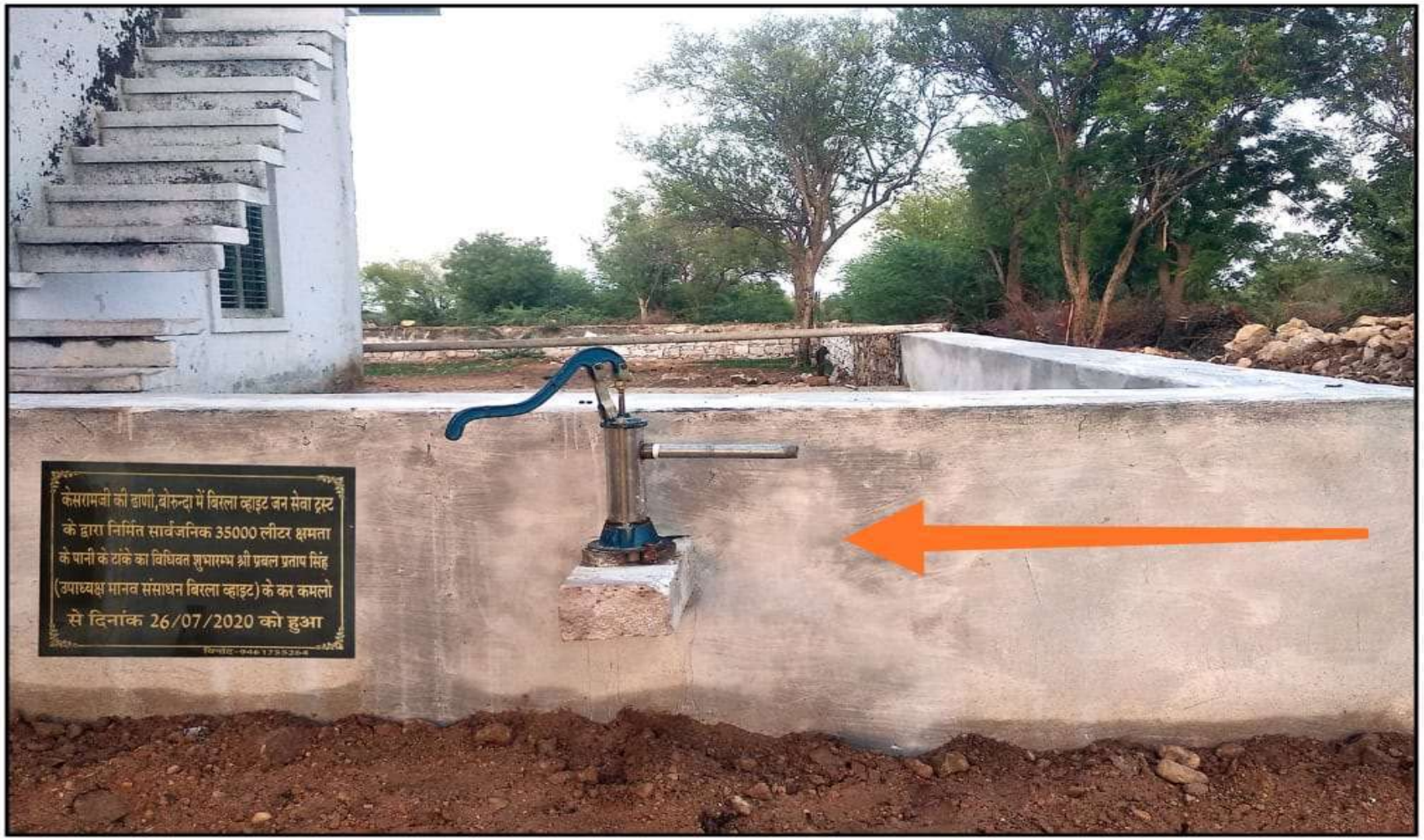
Plantation drive in nearby Government Schools



Green fodder distribution at Navjeevan Goshala



Observed Teachers day at Senior secondary school , Rajlani



Construction of water tank at Bourunda





मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, जोधपुर

सम्मान पत्र

बिड़ला व्हाइट संस्थान, खारिया खंगार द्वारा आयोजित विभिन्न राष्ट्रीय स्वास्थ्य कार्यक्रम जैसे अंधता निवारण हेतु लेंस प्रत्यारोपण, आपरेशन शिविर, रक्तदान शिविर के आयोजन, महिला नसबंदी शिविर एवं कोविड-19 के प्रति जागरुकता एवं जांच कार्यो में उत्साहपूर्वक और प्रशंसनीय उपलब्धियों हेतु आपको ''सम्मान-पत्र'' प्रदान किया जाता है

दिनांक: 9 सितम्बर 2020

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जोधपुर

Appreciation by CMHO Jodhpur for various Health initiatives

ADITYA BIRLA GROUP

Glimpses of CSR activities at Kharia



Tree guards for plantation at nearby Government Schools





Awareness campaign about covid-19 precautionary major & Mask distribution in nearby villages through mike publicity

ADITYA BIRLA GROUP



Teachers Day Calibration at Senior Secondary School Rajlani total 12 teachers felicitated for their outstanding contribution



Volleyball kit provided to youth of Laop Ki Dhani for promote sports activity among youth

ADITYA BIRLA GROUP



Spray of Sodium Hypochlorite at nearby villages against prcautionery major against COVID-19



Mega Plantation program at Government School campus village Merasiya 50 plants planted in the presence of villagers





Umbrella Distribution to pregnant women





Awareness campaign for covid-19and face mask distribution

ADITYA BIRLA GROUP





Appreciation from Administration & Mask distribution at S D M office Pipad



Face Mask Distribution at SDM office ,Pipad



Demonstrated Social distancing with Umbrella



Awareness on Covid 19 to villagers



Sanitization of Govt Schools

ADITYA BIRLA GROUP

Merit Award Distribution program for Employee children





One time merit scholarship provided to non ABPS employee children by our VP – HR Sh Anju Sharama ji & Prabal Pratap Singh ji

ADITYA BIRLA GROUP

Meeting with sarpanch and villagers





Meeting with newly elected sarpanch at Dhannapa in the presence of VP- HR towards CSR nativities

ADITYA BIRLA GROUP





support to National Pulse Polio AT nearby villages

ADITYA BIRLA GROUP

Glimpses of CSR activities at Kharia



Construction of roof water harvesting at senior secondary school , Rajlani

ADITYA BIRLA GROUP

Glimpses of CSR activities at Kharia



Paining work at Basni Khariya Government **School**









Road safety awareness program at nearby Government school , Talanpur & Ghantiya



Spray of Sodium Hypochlorite at nearby village Chhapal , Mearsiya , Devnagar & Basni Siyacharna

Awareness Sessions by CSR Team in Sep 20





Umbrella Distribution program to pregnant women at nearby village Chokadi Kalan ,Basni Khariya , Merasiya

ADITYA BIRLA GROUP

Glimpses of CSR activities at Kharia



Seeds distributed for Kitchen Garden Development to Senior Secondary School , Chokadi Kalan



Meeting with cattle owner s in coordination with Animal Husbandry department



Seed distributed to school management at Govt School village Chokadi Kalan for kitchen garden



Deverming to children in coordination with health department







Inauguration function of Girls Toilet and roof water harvesting at Govt School , Rajlani





मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, जोधपुर

सम्मान पत्र

बिड़ला व्हाइट संस्थान, खारिया खंगार द्वारा आयोजित विभिन्न राष्ट्रीय स्वास्थ्य कार्यक्रम जैसे अंधता निवारण हेतु लेंस प्रत्यारोपण, आपरेशन शिविर, रक्तदान शिविर के आयोजन, महिला नसबंदी शिविर एवं कोविड-19 के प्रति जागरुकता एवं जांच कार्यो में उत्साहपूर्वक और प्रशंसनीय उपलब्धियों हेतु आपको ''सम्मान-पत्र'' प्रदान किया जाता है

दिनांक: 9 सितम्बर 2020

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जोधपुर

Appreciation by CMHO & BCMO to Birla White for various health initiatives appreciation received Dr C P Mathur & Mr Vipin Saxena on behalf of Birla White

News in leading news papers



बालिका शौचालय व वाटर टैंक का लोकार्पण

पत्रिका न्यूज नेटवर्क
patrika.com

पीपाड़सिटी. निकटवर्ती रजलानी गांव में राउमावि प्रागण में बिरला वाइट के सहयोग से निर्मित बालिका शौचालय, रूफ वाटर हार्वेस्टिंग एवं टांके का लोकार्पण गुरुवार को हुआ। बिरला वाइट द्वारा विद्यालय सहयोग में निर्मित शौचालय, टांके एवं वाटर हार्वेस्टिंग सिस्टम को जनप्रतिनिधियों एवं ग्रामीणों की उपस्थिति में बिरला वाइट के प्लांट हेड आलोक निगम, मानव संसाधन अनुज शर्मा विद्यालय प्रशासन को सुपुर्द किया गया। कार्यक्रम में आलोक निगम एवं अनुज शर्मा ने बिरला व्हाइट द्वारा सामाजिक उत्तरदायित्व निर्वहन के तहत किए जा रहे कार्यों के बारे में जानकारी दी। सरपंच परसराम गुर्जर ने भी विचार रखे। इस दौरान कार्यर म में बिरला वाइट संयंत्र के सीएसआर अधिकारी विपिन सक्सेना, राजकुमार सिंह शेखावत राम कुरकुरिया, मनोहर लाल मीणा, प्रधानाचार्य मदनलाल जमेरिया, फतेह राम सहित कई ग्रामीण एवं जनप्रतिनिधि मौजूद रहे। निप्र.



रजलानी : रूफ वाटर हार्वेस्टिंग के लिए टांके का उद्घाटन

भोपालगढ़ आवलिक। उपखंड क्षेत्र के राउमावि रजलानी के प्रांगण में बिड़ला व्हाइट के द्वारा नवनिर्मित बालिका शौचालय एवं रूफ वाटर हार्वेस्टिंग के लिए भूमिगत टांका क्षमता 30000 लीटर का उद्घाटन किया गया। समारोह के मुख्य अतिथि आलोक निगम प्लांट हेड बिड़ला व्हाइट खारिया खंगार, लिशिष्ट अतिथि अनुज शर्मा उपाध्यक्ष, एचआर बिड़ला व्हाइट, मनोहर लाल मीणा सीबीईओ भोपालगढ़, पारस गुर्जर सरपंच रजलानी, फतेहराम पालीवाल पूर्व सरपंच थे। कार्यक्रम की अध्यक्षता मदन लाल जमेरिया प्रधानाचार्य ने की। मुख्य अतिथि आलोक निगम ने शिक्षा के महत्व, बच्चों में नैतिक मूल्यों के विकास पर बल देने हेतु आह्वान किया, साथ ही बालक बालिकाओं के लिए सह शैक्षिक गतिविधियों को अनिवार्य बताया। स्कूल में बनाए गए शौचालय व टांका छात्रों के लिए अत्यधिक आवश्यक है। रूफ वाटर हार्वेस्टिंग से छात्रों को शुद्ध मीठा पेयजल पीने को मिलेगा। स्थानीय विद्यालय में छात्रों की कुल संख्या 550 हैं, जिसमें से 300 बालिकाएं हैं। पूर्व सरपंच फतेह राम पाड़ीवाल ने सीएसआर बिरला वाइट के अधिकारियों का आभार जताया, साथ ही स्कूल में प्रयोगशाला कक्ष की कमी होने के कारण बिड़ला व्हाइट सीएसआर से प्रयोगशाला कक्ष की मांग की। सरपंच पारस गुर्जर ने भी बिड़ला वाइट को धन्यवाद देने के साथ ही वर्षा जल संरक्षण पर बल दिया। कार्यक्रम में बिड़ला व्हाइट के विपिन सक्सेना, रामकुमार सिंह शेखावत, रामनिवास खुड़खुड़िया आदि उपस्थित थे।



रजलानी : रूफ वाटर हार्वेस्टिंग के लिए टांके का उद्घाटन



रजलानी : रूफ वाटर हार्वेस्टिंग के लिए टांके का उद्घाटन

750 रु. की सहायता



स्कूल में बालिका शौचालय व वाटर हार्वेस्टिंग सिस्टम का निर्माण

गोटन। ग्राम राजलानी में बिरला व्हाइट द्वारा निर्मित बालिका शौचालय एवं रूफवाटर हार्वेस्टिंग व पानी के टांके का विधिवत शुभारंभ बिरला व्हाइट के प्लांट हेड आलोक निगम एवम उपाध्यक्ष मानव संसाधन अनुज शर्मा के सानिध्य में हुआ। इस अवसर पर ग्राम पंचायत राजरानी के सरपंच पारस गुर्जर पूर्व सरपंच फतेहराम पाडीवाल, बिरला व्हाइट के सी एस आर अधिकारी विपिन सक्सेना, रामकुमार सिंह शेखावत, श्रीराम खुडखुरिया सीबीओ भोपालगढ़, मनोहरलाल मीणा ग्रामवासी एवम छात्र-छात्राएं उपस्थित थे। इससे पहले कार्यक्रम को संबोधित करते हुए आलोक निगम ने कहा हर बच्चे को अपनी प्रतिभा को पहचानना और उस पर मेहनत करना चाहिए उसे निश्चित रूप से सफलता प्राप्त होगी। अधिकारी अनुज शर्मा ने कहा कि बिरला व्हाइट अपने सामाजिक उत्तरदायित्व के प्रति प्रतिबद्ध है। बिरला व्हाइट द्वारा निर्मित शौचालय एवम रूफवाटर हार्वेस्टिंग का रखरखाव पर विशेष ध्यान दे साथ ही उच्च अंक प्राप्त कर उच्च पदों पर आसीन हो गांव समाज का नाम रोशन करे। सरपंच पारस गुर्जर एवं फतेहराम पाडीवाल ने भी संबोधित करते हुए बिरला व्हाइट का आभार व्यक्त किया। प्राचार्य मदनलाल जमेरिया ने सभी का धन्यवाद ज्ञापित किया।

ADITYA BIRLA GROUP

Press Clippings

48 गर्भवती महिलाओं को छाते बांटे

नवज्योति/बोरुंदा।

बिरला व्हाइट संयंत्र खारिया खंगार की तरफ से 48 गर्भवती महिलाओं को छाते वितरित किए गए। संयंत्र के विकास अधिकारी रामकुमार सिंह शेखावत ने बताया कि बिरला व्हाइट द्वारा अपनी सीएसआर गतिविधियों के अन्तर्गत निकटवर्ती गांव बासनी खारिया एवं चौकड़ी कला में 48 गर्भवती महिलाओं को मास्क एवं छाते वितरित किए गए। इस अवसर पर बिरला व्हाइट के सीएसआर अधिकारी विपिन सक्सेना द्वारा कोवीड 19 एवं हेल्थ से संबंधित विस्तृत जानकारी दी गई। इस अवसर पर बिरला व्हाइट के रामकुमार सिंह शेखवात, एएनएम किरण कुमारी, सरोज देवी आंगनवाड़ी कार्यकर्ता भगवती वैष्णव, संतोष कुमार आदि का सराहनीय सहयोग रहा।



शिक्षक सम्मान समारोह आयोजित



नवज्योति/बोरुंदा। शिक्षक दिवस पर बिरला व्हाइट संयंत्र द्वारा अपनी सीएसआर गतिविधियों के अंतर्गत सीनियर सेकंडरी स्कूल राजलानी में 12 शिक्षकों का सम्मान कर उन्हें स्मृति चिन्ह प्रदान किये गए। इस अवसर पर बिरला वाइट के प्रबंधन प्रतिनिधि के रूप में स्नेहआशीष चंदा एवं विपिन सक्सेना ने शिक्षक की महत्ता पर प्रकाश डाला एवं शिक्षकों को शुभकामना दी। इस अवसर पर बिरला व्हाइट के रामकुमारसिंह शेखवात आदि उपस्थित रहे। कार्यक्रम का सफल संचालन बबिता कुमावत ने किया। आभार गणपत लाल मेघवाल ने व्यक्त किया।

ADITYA BIRLA GROUP

Press Clippings

बिरला व्हाइट संयत्र ने उपलब्ध करवाये 25 हजार मास्क

नवज्योति/पीपाइसिटी।

कोरोना वायरस संक्रमण की रोकथाम के लिए उपखण्ड स्तर पर विभिन्न स्तर के प्रयास किये जा रहे हैं इसी के तहत प्रत्येक व्यक्ति तक मास्क पहुंचे ताकि संक्रमण से बचाव हेतु किये जा रहे प्रयासों को संबल मिले इसी उद्देश्य से उपखण्ड स्तर पर एक लाख मास्क वितरण की मुहिम चलाई जा रही है जिसके तहत बिरला व्हाइट संयत्र की ओर से गुरूवार को 25 हजार मास्क उपलब्ध करवाते हुए अभियान को गति प्रदान करने में योगदान दिया है।



Calls and notifications will vibrate

उपखण्ड अधिकारी शैतानसिंह राजपुरोहित को और से दिये गये इस योगदान पर संयत्र का आभार प्रकट करते हुए उपस्थित सीएसआर अधिकारी विपिन सक्सेना एवं रामुकमार शेखावत का भी आभार प्रकट किया। ज्ञात रहे कि विगत लम्बे समय से उपखंड क्षेत्र के विभिन्न गांवों एवं शहरी क्षेत्र में विभिन्न अधिकारियों के माध्यम से निःशुल्क मास्क वितरण करवाये जा रहे हैं ताकि कोरोना संक्रमण की रोकथाम के लक्ष्य की पूर्ति की जा सके। इस अवसर पर चिकित्सा प्रभारी अधिकारी डॉ. सुरेन्द्रसिंह परिहार, शांति असहाय बालिका उत्थान एवं कल्याण संस्थान की मंजू चौधरी सहित अन्य गणमान्य नागरिक उपस्थित रहे।

दैनिक नवज्योति

नुक्कड़ नाटक के माध्यम से दिया कोरोना से बचाव का संदेश

नवज्योति/ बोरुंदा।

कोरोना महामारी जागरूकता के लिए बिरला व्हाइट की ओर से नुक्कड़ नाटक के माध्यम से बचाव का संदेश दिया गया। बिरला व्हाइट के विकास अधिकारी रामकुमार सिंह शेखावत ने बताया कि बिरला व्हाइट व यू स्मॉल बैंकिंग फाइनेंस के संयुक्त तत्वाधान में ग्राम चौकड़ी कला बासनी खारिया, एवं टालनपुर में नुक्कड़ नाटक के माध्यम से ग्रामवासियों में सामाजिक दूरी की पालना के साथ कोरोना वायरस जागरूकता अभियान चलाया गया। जिसके अंतर्गत ग्रामवासियों को कोरोना वायरस एवं उसके बचाव के तरीकों को नुक्कड़ नाटक के माध्यम बहुत ही प्रभावशाली तरीके से समझाया गया। वहीं ग्रामवासियों को मास्क पहनने, सामाजिक दूरी बनाए रखने , बार बार हाथ धोने की शपथ भी दिलाई गई । बिरला व्हाइट की तरफसे मास्क भी वितरित किया गए कार्यक्रम में जन समुदाय को विपिन सक्सेना सी एस आर अधिकारी एवं चौकड़ी कला विद्यालय एवं बासनी खारिया के प्रिंसिपल ओमप्रकाश सेवर एवम ओमप्रकाश प्रजापत ने भी संबोधित किया तथा ग्रामवासियों को महामारी से सावधान एवं सतर्क रहनेए सरकार के नियमों का पालन करने का आहवान किया। इस अवसर पर स्कूल के शिक्षक एवं आगनवाडी कार्यकर्ता भी उपास्थित रहे।



दैनिक नवज्योति

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कोरोना संक्रमण के प्रसार को रोकने के लिए एक लाख मास्क बांटने का लक्ष्य

11 हजार मास्क भामाशाहों ने करवाये उपलब्ध

नवज्योति/पीपाइसिटी।

उपखंड अधिकारी शैतानसिंह राजपुरोहित ने बताया कि कोरोना वायरस संक्रमण के प्रसारण को रोकने को लेकर उपखंड प्रशासन कृत संकल्प है। इसी के उद्देश्य से सम्पूर्ण उपखंड क्षेत्र में एक लाख मास्क जरूरतमंद लोगों को वितरित किये जाने का लक्ष्य रखा गया है। इसी के तहत भामाशाहों को मास्क उपलब्ध करवाने के उद्देश्य से उन्हे प्रोत्साहित किया जा रहा है।

इस लक्ष्य के तहत बुधवार को भामाशाहों ने उपखण्ड अधिकारी को ग्यारह हजार मास्क वितरण हेतु सुपूर्द किए है। उपखंड अधिकारी राजपुरोहित ने बताया कि मास्क वितरण योजना को सफल बनाने के उद्देश्य से जोधपुर निवासी रामचन्द्र पुत्र गंगाराम चौहान माली, लाइम इंडस्ट्रीज बोरूंदा द्वारा पांच हजार मास्क दिये गये। इसी क्रम में मोतीलाल पुत्र गंगाराम माली द्वारा पांच हजार मास्क एवं सिलारी ग्राम निवासी मंगलाराम दुकतावा जाट एक हजार मास्क सौंपे गए। उपखंड अधिकारी ने भामाशाहों द्वारा कोरोना वायरस संक्रमण की रोकथाम में योगदान के लिए आभार जताया। उपखंड अधिकारी श्री राजपुरोहित ने बताया कि मास्क वितरण के लक्ष्य में बिरला व्हाईट अल्ट्रा टेक सिमेंट फैक्ट्री प्रबंधन द्वारा एवं भामाशाह पूर्व सांसद बद्रीराम जाखड़ द्वारा यथोचित सहयोग देने का आश्वासन दिया गया है।

लॉकडाउन में मिला था अपूर्व योगदान

उपखंड अधिकारी शैतानसिंह राजपुरोहित ने बताया कि लॉकडाउन के दौरान जरूरतमंदों को भोजन की समस्या से निजात दिलाने के लिए भामाशाही ने योगदान दिया। जिसकी 40 हजार राशन के झुई किट वितरित किये गये एवं 3 लाख भोजन के पैकेट बना कर जरूरतमंदो तक पहुंचाये गये थे। जिससे उपखंड क्षेत्र में जरूरतमंदो को खाद्य सामग्री की समस्या उत्पन्न नही हुई।

बोरुंदा। बिड़ला व्हाइट संयंत्र के सीएसआर विभाग द्वारा सीनियर सेकंडरी स्कूल खांगटा में कक्षा 10वीं व 12 वीं में प्रथम तीन स्थान प्राप्त करने वाले प्रतिभाशाली विद्यार्थियों से स्कूल परिसर में पौधे लगाए। संयंत्र विकास अधिकारी रामकुमार सिंह शेखावत ने बताया कि उच्च अंक प्राप्त छात्रा आरती शर्मा, अनिल पुत्र सीताराम, नाथूराम पुत्र हरिराम, विनोद पुत्र प्रेमाराम द्वारा पौधे लगाए गए। इस अवसर पर स्नेहशीष चंदा, सीएसआर अधिकारी विपिन सक्सेना एवं रामकुमार सिंह शेखावत, प्राचार्य अशोक शर्मा, सामाजिक कार्यकर्ता रामनिवास रियाड़, मनोहर जाखड़, राजेंद्र मौजूद थे।



होनहार स्टूडेंट्स से करवाया पौधारोपण

नवज्योति/बोरुंदा। बिरला व्हाइट द्वारा अपनी सीएसआर गतिविधियों के अंतर्गत राजकीय विद्यालय चौकड़ी कला में पौधारोपण किया गया। जिसके अंतर्गत विद्यालय परिसर में 60 छायादार और फलदार पौधे लगाए गए। बिरला व्हाइट संयंत्र के विकास अधिकारी रामकुमार सिंह शेखावत ने बताया कि चौकड़ी कला राजकीय विद्यालय में प्रतिभाशाली छात्रा सुमित्रा पुत्री नारायणनाथ को 12 वीं की परीक्षा में 86 प्रतिशत अंक एवं उर्मिला पुत्री भगीरथ को 70 प्रतिशत अंक प्राप्त करने पर सम्मानित कर उनके हाथ से पौधारोपण भी कराया गया। इस अवसर पर बिरला व्हाइट के सीएसआर अधिकारी विपिन सक्सेना ने प्रतिभाशाली छात्राओं व शिक्षकों को बधाई दी। इस अवसर पर विद्यालय के प्रचार्य ओमप्रकाश सेवर ने बिरला व्हाइट का आभार व्यक्त किया। इस दौरान लालाराम, नवरत्न स्वर्णकार, सुनीता, लक्ष्मीनारायण, सुरेश, विनोद, दिनेश आदि ने पौधारोपण में सहयोग प्रदान किया।

ADITYA BIRLA GROUP

Thank You

Annual Report
Corporate Social Responsibility

Aditya Birla Center for Community Initiatives & Rural Development



UltraTech Cement Limited
(Unit: Birla White)
Kharia Khangar, Jodhpur

1 Rural Services at Birla White

CSR Vision

"To actively contribute to the social and economic development of the communities in which we operate. In so doing build a better, sustainable way of life for the weaker sections of society and raise the country's human development index" Mrs. Rajashree Birla, Chairperson, Aditya Birla Centre for Community Initiatives and Rural Development.

Birla White is the 7th largest White Cement plant in the world and largest in India. Birla White has moved from a single commodity premium product to a multi specialty product company with market leadership position.

Over the last few years, Birla White has scaled up its CSR programs in larger perspectives and initiated various rural development programs and services in all the areas including health & hygiene, education, women empowerment, microfinance, sustainable livelihood, livestock development and infrastructure development.

Birla White has established "Rajashree Birla Talent Development Centre" at Kharia Khangar. The objectives of this Centre are:-

To provide livelihood solutions to Rural Youth;

By improved access to high-quality education, information, technologies and training for local community

To create resource centre that supports multiple livelihood strategies for the growth of the area into overall livelihood scenario.





The Rajashree Birla Talent Development Center has successfully trained youths on different trades, with focus on skill up gradation and imparting right knowledge.

Focus areas of CSR activities at Birla White are : -

- Community Health Services;
- Rural Education Program;
- Livelihood Program /Skill up gradation Program, Women Empowerment Program /Microfinance
- Infrastructure Development;
- Social Issues

2 Health for All







Health is one of the key indicators which influence the HDI (Human Development Index) growth of any country or state. In the present scenario, Rural India contains over 68% of India's total population with half living below the poverty line, still struggling for better and easy access to health care and services. Health issues faced by rural people are many and diverse – from severe malaria to uncontrolled diabetes, Communicable & non-communicable diseases etc. Postpartum maternal illness is a serious problem and contributes to maternal mortality, particularly in rural areas. A study conducted in 2009 found that 43.9% of mothers reported they experienced postpartum illnesses six weeks after delivery. The above facts are evident that till date rural India has limited access to health services.

In order to provide high quality health services to rural community Birla White through its Aditya Birla Health Care Center provides health care facility to entire community. Our Health Care center is equipped with digital x-ray, physiotherapy equipment, and computerized eye testing facility, Intensive care unit with monitor & deffibeliter, central oxygen. The services are provided round the clock.



2.1 Mobile Medical Services

Mobile medical Services has been extended to the seven model villages of Bhopalgarh & Merta City on weekly basis. The key aim of this service is to provide preventive, curative and referral health care services to the community especially for children & women. The details of patients treated by our medical team during the year are furnished as below: -



Sr. No.	Name of Village	Patients Treated FY-20
1	Basni Kharia (Jodhpur)	483
2	Paldi Sidha (Jodhpur)	1249
3	Merasia (Jodhpur)	184
4	Kharia Khangar (Jodhpur)	238
5	Mines 1 & 2 (Nagaur)	761
6	Dhanapa (Nagaur)	932
	Total	**3847**

2.2 Polio Eradication & Immunization Programme







Birla White has managed 52 booths at different location during the pulse polio drive during the year. More then
15 villages including "C" type hamlets of following blocks were reached under this initiative:-
1. Bhopalgarh block of Jodhpur district
2. Merta City block of Nagaur district
In Remote "C" type villages, where Govt. Facilities are not available or not accessible (un-served & under-served area), Birla White has extended transportation facility to Government health Dept due to which they were covered under this program. The program was implemented in the collaboration with Govt. Staff such ANM, ASHA Sahyogini & Anganwari Workers. This has increased the awareness level about immunization and number of beneficiaries mobilized for immunization at Anganwari Center, Sub Center & Primary Health Care Center.

Following activities were undertaken to increase coverage of immunization and awareness generation

- Awareness Program for mothers and children at Anganwari Centres
- Awareness Program for school going children by organizing camps at schools
- Organizing rally and meeting for community people
- Mass Awareness through "Polio Rath" during National Pulse Polio campaign
- Mobilization of community for Routine Immunization, MCHN Day and Vitamin – A

Vehicle support to Health functionaries (ANM/ GNM) for BCG Campaign and MCHN Days to cover up "C" Type Villages

Detail of children immunized during the National Pulse Polio campaign is as below -

Sr. No.	Date	No. of Villages / hamlets	No. of Booth Managed	No. of Children Facilitated for Polio	Area Covered
1	16th June 2020	17	54	10311	Covered beneficiaries under 5 PHCs of – Bhopalgarh, Khangta, Ratkuriya, Khwaspura, , Dhanapa

2.3 Maternity Care Services



To reduce Maternal Mortality Ratio and Infant Mortality Rate, free ambulance services are extended to pregnant women of nearby villages . This facility helped them to get safe institutional delivery in First referral Units, hospitals of Pipar city, Bhopalgarh and Jodhpur. During the year more than 25 women were benefited from ambulance services. These services have been resulted into safe mother and child health during the delivery.



2.4 Dental Check-up camp for school students

To promote oral hygiene and dental practices among school children Birla White organized Dental Check-up camp in different schools of Bhopalgarh block of Jodhpur & Merta Block of Nagaur district. 326 students from primary to secondary class were examined of which 89 students were provided free of cost tooth brush & tooth paste for properly brushing of teeth and also students were referred to Birla White dental clinic for further treatment.



2.5 Vision Testing Camps for School Children

Under the School Health Program vision test cum spectacle distribution camp was organized for school going children of Govt. schools. The total numbers of 691 students from 9 Government schools were went through the eye testing out of which 78 students have been provided spectacles free of cost.



2.6 Camp for differently abled persons

The District Administration organized Mega Camp for differently abled persons at Jodhpur on 4th January 2020. In camp Birla White provided 300 tricycles which were distributed by Hon Chief Minister of Rajasthan. More than 10000 differently able persons were benefitted from the camp

2.6 Free Medical Consultation



Birla White Dispensary extends free medical consultation to the nearby community in addition to its employees and workers. Along with the company's doctors there are 6 specialists and super specialist consultants who visit Birla White to serve the community and its employees. During the year 267 villagers were benefited by these services.

Sr. No.	Specialist	Day
1	Dentist	Every Tuesday & Saturday
2	Pediatricians	Every Sunday
3	Eye Specialist	Once in a Month
4	Gynecologist	Monthly
5	Physiotherapist	Every Wednesday & Sunday
6	ENT Specialist	Monthly

2.7 Mega Eye Camp





Mega Eye camp was organized from 18th Jan to 21st Jan 2020 at Birla White in collaboration with Tara Bai Desai Eye Hospital, Jodhpur, Surbhi Mahila Mandal Trust, Kharia Khangar and District Blindness Control Society, Jodhpur. A total of 1322 beneficiaries from 82 villages were examined .Spectacles were provided to 710 patients. 98 cases diagnosed for cataract operation and were operated at Tara Bai Desai Eye hospital, Jodhpur. All expenses of the camp like cost of operation, medicines, fooding for patients & attendant, transportation spectacles were totally free of cost Year wise trend of beneficiaries for eye camp is given below.

Year	Cataract Operation	Provided Specs	Examined	Total
FY-13	91	1185	205	1481
FY-14	82	843	345	1270
FY-15	Camp not held due to swine flu epidemic			
FY-16	86	987	134	1207
FY-17	85	655	235	975
FY-18	88	409	227	969
FY-19	89	632	690	1411
FY-20	98	710	612	1322



2.8 Family Planning Camp-

A Mega Family Planning camp was organized on 18th December 2019 at Government hospital Bhopalgarh. The Camp was organized in association with District Health Dept, Jodhpur .A total 71 patients were registered in the camp & 67 patients were operated for sterilization. Birla White Jan Seva Trust provided gifts to motivators and patients. All patients were given free of cost transportation facilities.



2.9 Blood Grouping Camp for students

A new initiative was started in different government schools where in blood grouping was done of students. The basic purpose was to create a data base in schools pertaining to blood groups, so that in case of any requirement of blood the school authorities can act upon accordingly. More 332 students blood groups were prepared through these camp.



2.10 Blood Donation Camp

Birla White along with District Blood Bank, Jodhpur organized Blood donation camp at our hospital A total 71 persons donated blood which included employees both permanent worker and staff, contractual workers and villagers /local community members







3 Education Programme

3.1Project Utkarsh in 309 schools:

Birla White is implementing Project Utkarsh in 309 ICT schools of Jodhpur district. A MOU with District Administration & District Education Dept was signed in presence of Hon Chief Minister of Rajasthan Smt Vasundhara Raje. The Project Uktrash will provide education through SMART class and enable students to learn faster through digital quiz program. The project will cover students from class IX to X. Around 25000 students participate on daily basis.



3.2 Scholarship to Meritorious students -

To encourage children to continue education and also to generate a healthy competition among peers Birla White recognized 24 students of V, XII X & XII classes with merit award from different government of Kharia Khangar and Talanpur villages for their outstanding performance in academics.



3.3 Rajashree Birla Education Center

Birla White Jan Seva Trust has established Rajashree Birla Education center at Mines area for drop children. The center is providing education to 47 children on regular basis Also the center is providing remedial class to 19 primary class students.



3.4 Coaching for Navodaya Vidyalaya Entrance Examination.

In order to crack the entrance examination of Jowhar Navodaya Vidyalaya, we have started coaching class for students of class V & VIII at village Talanpur. The coaching was attended by 25 students on daily basis. Two students got selected one each in class V & class VIII



3.5 Coaching Classes for X & XII students:-

With the view to enrich schools students & perform better board results we have started coaching class in subjects like English, Mathematics, Science & Geography for students of Class XII & English, Science, Mathematics for class X at village Rajlani.



3.6 Sweet Distribution –

On occasion of 15th August and 26th January Birla White provide sweets to school children of nearby villages. Covering 31 schools and benefitted 3210 students.



3.7 Education Kits /Bags distribution Program:-

In order to increase the enrollment in government primary schools, Birla White initiated to provide educational kits /bags to students of primary class in 17 schools covering 289 students of Bhopalgarh block of Jodhpur and Merta block of Nagaur district.



3.8 Woolen uniform at school students

The students in government school do not have woolen uniform and it becomes difficult for small children to come to school in morning. In view of this we have distributed 85 sweaters woolen caps and scarf to students of primary school Chapla



3.9 Education through Aditya Birla Public School

Education to children of nearby local community is provided through Aditya Birla Public School. Around 65% of total students come from outside, from nearby villages and other places. The school provides quality of education; thereby it is considered the best educational school for local community.



3.10 Self Defense Training for Girls

The girls students of class VIII to XII from Govt School KGVB, Rajlani, and ABPS School participated in 5 days self-defense training of Girls. Total of 280 girls attended

4 Sustainable Livelihoods







(i) Empowering Women through Self Help Groups: -

To create sustainable livelihood for rural women, Self Help Group are one of the most effective way of empowerment. Through SHGs women are not only practicing microfinance activities but also able bring change in terms of economic and social upliftment of SHGs members

Birla White facilitates women Self Help groups in following ways

- Formation of SHGs,
- Enabling its members to get maximum benefit from participation,
- Join individuals into a collective force for good
- Identifying and supporting in opportunities for providing sustainable livelihood for members.
- Empowering them through awareness, Entrepreneurship guidance and attainment of economic independence.

Through this initiative more than 580 women are being supported through 35 women SHGs. Birla White supports these women to create sustainable livelihood by:-

Training on SHGs operations

- Facilitating in connecting with Banks and other GO- NGOs.
- Livelihood oriented trainings.
- Workshops and Exposure trips.
- Facilitating to market the product.







(II) Sewing, Tailoring & Bag Making Training Program.

To provide livelihood options for women near Plant area, sewing, tailoring was started with support of Usha International. The instructor was selected from the local community having the desired skill. A total of 32 women & girls were trained. The training program is designed to further enhance the skill and also to provide new ideas/designs related to women dresses.



(III) Face Mask to fight COVID 19

The members of SHGs from different villages supported us and stitched face mask for us. Around 1500 face mask were stitched till end of March 2020 Animal Vaccination and treatment camp was organized at village. The mask prepared by them was then sterilized by autoclave in our hospital before distribution.



(IV) Beautician Course

Beautician Course was initiated for rural girls for providing livelihood solutions making them be self reliant. 12 girls participated in three month training program.





5 Infrastructure Development Program



Construction of Animal Drinking water tank

We have constructed drinking water tank for animals at different locations and villages. It has constructed at Kharia, Chapla, Padri , and Talanpur.



Repair of Floor & Wall Dhanappa school

The government school at village Dhanappa had seepage from roof. During rainy season the students had sit outside the class room. The entire class room and school building now has been repaired children get better environment for education.



Constructed of Fodder Shed at Talanpur

The Village Talanpur have developed a Gaushala as a shelter home of stray cattle of nearby villages. The villagers asked for fodder shed for keeping dry fodder. During the year we constructed fodder shed in the Gaushala at Talanpur.



Led Street lights installed.

Birla White installed more than 50 street lights in prominent place of various villages like Kharia Khangar, Talanpur, Chapla, Chokdi Kala, and Talanpur. The solar lights had made the street illuminated and women & girls now can move in village freely



Toilet Construction at school

The toilet block construction work was initiated at government school Basni Kharia and Sr Senior School at Rajlani. Due to the lack of especially girls were facing immense problem.

6 Social Issues: -



Road Safety for students

The Road Safety awareness training provided to school students in different villages. The training was given to students by our Safety dept. The students were briefed on follow traffic rules and necessary step to be taken while riding cycle or two wheelers



Awareness on COVID-19

Mass awareness was conducted in nearby villages on prevention of Covid-19. The dos and don'ts were printed in banner and pamphlets were distributed in villages



Awareness Campaign on Good Touch and Bad Touch.

We organized awareness session for girls, Aganwadi workers, ANMs and other female frontline workers on Good Touch and Bad touch. The program was organized in 6 blocks of Jodhpur and it was attended by more 1800 participants. The program was organized with the support of a NGO



Village Sanitizing Work

The CSR team with the support of our Fire team initiated sanitizing of nearby villages with mixture of 1% Sodium Hypo chloride solution. This chemical was provided from the Office of SDM, Bhopalgarh



Food Distribution in Villages:

The persons kept in quarantine in different villages are being provided cooked food packets, Till the end of March 2020 we have distributed 320 food packets

7. Financial Investments FY-19

Sl.No	Particulars	Expenses (INR) (April -19 to March-20)
1	Promotion of Education	113.55 Lacs
2	Health Care	34.27 Lacs
3	Sustainable Livelihood	10.42 Lacs
4	Infrastructure Development	35.78 Lacs
5	Social Welfare	1.71 Lacs
6	**Total**	**195.73 Lacs**

(Data Source: Accounts Dept, Birla White)

8. Awards & Accolades

Birla White received following awards during the FY-20 for CSR initiatives



Government of Rajasthan Bhamasha Award 2019



Golden Peacock Award 2020



National Award for Excellence in CSR & Sustainability



Indian Chamber of Commerce Social Impact Award

9 Press Coverage



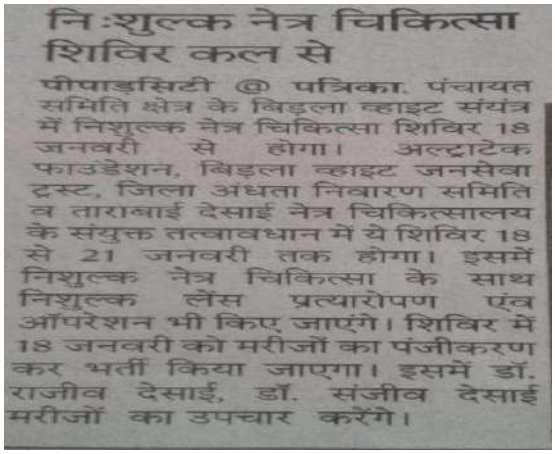
पीपाड़ शहर, फलोदी, बाप व खारिया खंगार में 163 लोगों ने किया रक्तदान



330 नेत्र रोगियों की जांच, 112 के होंगे ऑपरेशन



खारिया खंगार में तीन दिवसीय नेत्र जांच चिकित्सा शिविर शुरू



नि:शुल्क नेत्र चिकित्सा शिविर कल से

पीपाड़सिटी @ पत्रिका. पंचायत समिति क्षेत्र के बिड़ला व्हाइट संयंत्र में निशुल्क नेत्र चिकित्सा शिविर 18 जनवरी से होगा। अल्ट्राटेक फाउंडेशन, बिड़ला व्हाइट जनसेवा ट्रस्ट, जिला अंधता निवारण समिति व ताराबाई देसाई नेत्र चिकित्सालय के संयुक्त तत्वावधान में ये शिविर 18 से 21 जनवरी तक होगा। इसमें निशुल्क नेत्र चिकित्सा के साथ निशुल्क लेंस प्रत्यारोपण एंव ऑपरेशन भी किए जाएंगे। शिविर में 18 जनवरी को मरीजों का पंजीकरण कर भर्ती किया जाएगा। इसमें डॉ. राजीव देसाई, डॉ. संजीव देसाई मरीजों का उपचार करेंगे।



112 मरीज नि:शुल्क नेत्र ऑपरेशन के लिए चयनित



छात्राओं ने सीखे आत्मरक्षा के गुर

बोरुन्दा@पत्रिका. खारिया खंगार स्थित बिड़ला व्हाइट की जन सेवा ट्रस्ट द्वारा पांच दिवसीय आत्मरक्षण प्रशिक्षण कार्यक्रम हुआ। इसमें स्कूली अध्ययनरत छात्राओं को आत्मरक्षा के गुर सिखाए। बिड़ला व्हाइट संयंत्र के ग्रामीण विकास विकास अधिकारी रामकुमार सिंह शेखावत ने बताया कि जनसेवा ट्रस्ट की ओर से चलाए जा रहे सामाजिक सरोकार के कार्यक्रम के तहत कस्तूरबा बालिका विद्यालय रतकुड़िया, राजकीय विद्यालय रजलानी व आदित्य बिड़ला पब्लिक स्कूल की 250 छात्राओं ने आत्मरक्षा के गुर सीखे। शिविर में कुशल प्रशिक्षक ऋचा गौड़ एवं उनकी टीम द्वारा ने बालिकाओं को कराटे की विभिन्न विद्याओं जैसे पंच, ब्लॉक, मुका व कमांड आदि से आत्मरक्षा के गुर सिखाए।



ANNEXURE- 17

कार्यालय उपखण्ड अधिकारी मेडता जिला नागौर

क्रमांक/जॉच/2024/1337 दिनांकः— 04.11.2024

प्रेषिति :—

क्षैत्रीय अधिकारी
राजस्थान राज्य प्रदुषण नियत्रणं बोर्ड
नागौर

विषय :— माननीय एनजीटी कोर्ट के प्रकरण संख्या ओए 210/2024 में रिपोर्ट प्रस्तुत करने के संबध में।

प्रसंगः— श्रीमान् के पत्रांकः एनजीटी/न्याय/2024/6361 दिनॉक 27.09.2024 के संदर्भ में।

उपर्युक्त विषयान्तर्गत प्रांसगिक पत्र के सदर्भ में लेख है कि माननीय न्यायालय नेशनल ग्रीन ट्रिब्युनल कोर्ट भोपाल के आदेशानुसार दिनॉक 07.10.2024 को संयुक्त रूप से मौका निरीक्षण किये जाने के उपरान्त राजस्व व प्रशासनिक रिपोर्ट बिन्दु संख्या 1 से 5 के सदर्भ में तैयार कर आपको भिजवायी जा रही है उक्त रिपोर्ट को सम्मिलित करते हुए संयुक्त रिपोर्ट तैयार कर भिजवावें। रिपोर्ट निम्नानुसार हैः—

बिन्दु संख्या	रिपोर्ट
(1) The vehicles used for transporting stones in the mining area are over 20 years old and emit excessive smoke, leading to significant environmental pollution and making it difficult to live in the area.	इस बिन्दू कें संबध में परिवहन विभाग से संबधित होने से परिवहन विभाग को टीम में शामिल करते हुए रिपोर्ट मंगवाया जाना वांछित है।
(2)The company has not taken any concrete steps for forest conservation. Over the past 10 years, there has been no tree plantation activity, which has led to increasing environmental pollution.	कम्पनी द्वारा वन संरक्षण को लेकर लीज क्षैत्र में कोई ठोस कार्य नही पाया है। पिछले 10 वर्षो की तुलना करने पर पाया गया है कि कंपनी को नोम्से के अनुरूप पेड़ पोधे लगाने के दस्तावेज तेा प्रस्तुत किये गये है । परन्तु पर्यावरण प्रदूषण की रोकथाम को लेकर पोधारोपन लीज क्षैत्र में दिखाई नही दिया ।
(3) The company is conducting mining activities on pond lands, grazing lands, and forest lands. This has blocked water inflow and resulted in the destruction of grazing lands, forcing wildlife to migrate, and adversely affecting the environment.	श्रीमान् इस बिन्दु के संबध में जॉच करने पर पाया गया कि मौजा बासनीसियाचारणा के खसरा नम्बर 342 रकबा 6.15 हैक्टेयर में से 3.66 हैक्टेयर किस्म गैर मुमकिन नाला ,मौजा बासनी नृसिंह के खसरा नम्बर 4 रकबा 0.7 हैक्टेयर खसरा नम्बर 46 रकबा 0.09 हैक्टेयर ,खसरा नम्बर 47 रकबा 0.2 हैक्टेयर किस्म गैरमुमकिन नाडी , खसरा नम्बर 76 रकबा 4.57 हैक्टैयर मे से 0.0544 हैक्टेयर ,खसरा नम्बर 67 रकबा 0.62 हैक्टयर किस्म गैरमुमकिन गोचर मैसर्स अल्ट्राटेक सीमेन्ट लिमिटेड के लीज क्षैत्र में है। जिसमें से मौजा बासनीसियाचारण के खसरा नम्बर 342 रकबा 6.15 हैक्टैयर किस्म गैर मुमकिन नाला में खनन कार्य पाया गया । तथा प्राकृतिक पानी के बहाव क्षैत्र में अवरोध पैदा हुआ है साथ ही वन्य जीव और पर्यावरण पर प्रतिकूल प्रभाव पड़ा है। कम्पनी के खनन लीज क्षैत्र में पौधे लगाये जाने हेतु प्रर्याप्त स्थान होने के बावजूद भी कम्पनी द्वारा आवश्यकता से कम

	पौधे लगाये गये है । कम्पनी को जारी लीज क्षैत्र में नाला में पानी के बहाव अवरूद्व है । कम्पनी को जारी लीज बहाव क्षैत्र/नाडी/गोचर में होने से भविष्य में भी पर्यावरण व प्राकृतिक नुकसान होने की आंशका है। लीज क्षैत्र में मौज बासनीनृसिंह के खसरा नम्बर 4 में स्थित नाडी के केंचमेट एरिया में अवरोध पाया गया है जिससे नाडी में पानी का प्रर्याप्त भराव नही हो रहा है। ग्राम गंठिया के खसरा नम्बर 2390/402 के खातेदार ने मौके पर मौखिक रूप से अवगत कराया है कि बिना सहमति के कम्पनी द्वारा ऑवर बर्डन खातेदार के खेत में डाला जा रहा है जो विधिसम्मत नही है।
(4)The mining area is extensive, making it difficult for wildlife to reside there. The company has not taken any solid measures for wildlife conservation, which is affecting the environment.	उक्त बिन्दू के संबध में कम्पनी द्वारा वन्यजीव संरक्षण हेतु किसी प्रकार की गतिविधी या योजना मौके पर नही पायी गयी है।
(5) The mining pits are very deep, and the lack of fencing around the pits makes it difficult for wildlife to move safely. Many animals have been falling into these pits, resulting in fatalities	कम्पनी द्वारा किये जा रहा खनन क्षैत्र काफी बड़ी संख्या में है। जिसमें सभी गढ़ढो गहरे है तथा मुख्य मार्ग पर ही मिट्टी की पाल तैयार की हुई है तथा शेष खनन क्षैत्र मे कोई फेन्सिग नही है। जिससे वन्य जींवो के गिरने का खतरा बना रहता है । उक्त खनन कार्य से वन्य एंव पर्यावरण व वन्य जींवों पर प्रतिकुल प्रभाव पड़ा है।

(पूनम)
उपखण्ड अधिकारी
मेडता

क्रंमाकः–सम/2024/1339 दिनॉकः– 04.11.2024

1. श्रीमान् जिला कलक्टर महोदय नागौर को प्रांसगिक पत्र की पालना में सूचनार्थ एंव अग्रिम कार्यवाही हेतु सादर प्रेषित है।

उपखण्ड अधिकारी
मेडता